

F.No. 01/91/180/09/AM18/EC  
Government of India  
Ministry of Commerce & Industry  
Directorate General of Foreign trade  
Udyog Bhawan, New Delhi-110011

Dated: 24th May, 2019

**OFFICE MEMORANDUM**


**Subject: Draft Comprehensive ITC (HS) Export Policy, 2019**

Based on inputs received from various Partner Government Agencies, it is proposed to bring out a comprehensive Export Policy for all ITC(HS) tariff codes( including items which are 'free' for export and do not currently exist in the policy), covering conditions/ restrictions imposed by Partner Government Agencies on exports.

2. The updated and revised draft of Schedule 2 of ITC (HS) Export policy 2019 has been prepared as per the following:

- i. Policy of export of all ITC (HS) codes will remain as per the existing Export policy. No change is envisaged in the existing Export Policy.
- ii. All existing ITC (HS) tariff lines have been added to the policy including the ITC (HS) codes for which export is free.
- iii. All existing Policy conditions in the current Export policy have been incorporated in the draft export policy 2019.
- iv. The draft policy incorporates all notifications and Public notices issued after January, 2018 for ITC (HS) codes related to export policy.
- v. Non-tariff regulations imposed by the Partner Government Agencies have also been added in the "policy condition" column in the draft.
- vi. Each ITC (HS) code includes compliances mentioned in the ICEGATE.

3. Comments/suggestions on the Draft Export Policy 2019 (excluding Policy of specific items) are invited from all the stakeholders/exporters. Any factual inaccuracy/error may also be pointed out. The draft policy will be available on the DGFT website for next 10 days. Suggestions/Comments (if any) may be sent to Export Cell, DGFT on [export-dgft@nic.in](mailto:export-dgft@nic.in).

  
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To  
All the stakeholders

**DRAFT**  
**SCHEDULE 2**  
**ITC (HS) EXPORT POLICY 2019**

24.05.2019

Directorate General of Foreign Trade  
Government of India

**DRAFT ITC (HS) EXPORT POLICY, 2019**

<b>General Notes to Export Policy</b>	Goods under Restrictions
<b>Note to Read Policy and apply for restricted license.</b>	Explanatory Note for Row and Column Description of Schedule -2 Export Policy, online application for export of restricted (Non-SCOMET) items.
<b>Schedule 2</b>	Export Policy
<b>Appendix 1</b>	List of Wild Life Entries in Wild Life (Protection) Act, 1972
<b>Appendix 2</b>	List of flora included in Appendix I (Prohibited Species) & Appendix II (endangered species) of CITES
<b>Appendix 3</b>	List of SCOMET items
<b>Appendix 4</b>	Definition of Finished Leather

## **General Notes to Export Policy**

### **1. Free Exportability**

All goods other than the entries in the export licensing schedule along with its appendices are freely exportable. The free exportability is, however, subject to any other law for the time being in force. Goods not listed in the Schedule are deemed to be freely exportable without conditions under the Foreign Trade (Development and Regulations) Act, 1992 and the rules, notifications and other public notices and circulars issued there under from time to time. The export licensing policy in the schedule and its appendices does not preclude control by way of a Public Notice / Notification under the Foreign Trade (Development and Regulations) Act, 1992.

### **2. Code does not limit the item description**

The export policy of a specific item will be determined mainly by the description and Policy Conditions in the schedule. The code number is illustrative of classification but does not limit the description by virtue of the standard description of the item against the code in the import part of the ITC(HS) classification.

Exports shall be 'Free', unless regulated

(a) Exports shall be 'Free' except when regulated by way of 'prohibition', 'restriction' or 'exclusive trading through State Trading Enterprises (STEs)' as laid down in Indian Trade Classification (Harmonised System) [ITC (HS)] of Exports and Imports. The list of 'Prohibited', 'Restricted' and 'STE' items can be viewed by clicking on 'Downloads' at <http://dgft.gov.in>.

(b) Further, there are some items which are 'free' for import/export, but subject to conditions stipulated in other Acts or in law for the time being in force.

### **3. Classes of Export Trade Control**

#### **A. Free Goods**

Goods listed as "Free" in the Export Licensing Schedule may also be exported without an export licence as such but they are subject to conditions laid out against the respective entry. The fulfillment of these conditions can be checked by authorized officers in the course of export.

#### **B. Restricted Goods**

The restricted items can be permitted for export under licence. The procedures / conditionalities wherever specified against the restricted items may be required to be complied with, in addition to the general requirement of licence in all cases of restricted items.

**C. Prohibited Goods**

The prohibited items are not permitted to be exported. An export licence will not be given in the normal course for goods in the prohibited category. No export of rough diamond shall be permitted unless accompanied by Kimberley Process (KP) Certificate as specified by Gem & Jewellery EPC (GJEPC).

**D. State Trading Enterprises**

Export through STE(s) is permitted without an Export Licence through designated STEs only as mentioned against an item and is subject to conditions in para 2.20 of Foreign Trade Policy 2015-20.

**E. Special Chemicals, Organisms, Materials, Equipments & Technologies (SCOMET)**

SCOMET Items shall be governed by the specific provisions of (i) Chapter IV A of the FT(D&R) Act, 1992 as amended from time to time (ii) Table A and Appendix-3 of Schedule 2 of ITC(HS) Classification of Export & Import Items (iii) Para 2.16, Para 2.17, Para 2.18 of FTP and (iv) Para 2.73- 2.82 of Hand Book of Procedures, in addition to the other provisions of FTP and Handbook of Procedures governing export authorizations.

**F. Restrictions on Countries of Export**

Prohibitions (Country, Organisations, Groups, Individuals etc. and Product Specific) will be regulated as per provisions contained in Chapter 2 of Foreign Trade Policy 2015-2020, as amended from time to time.

**G. Exemptions granted for export to Bhutan**

Export of (i) Milk powder ; (ii) Wheat; (iii) Edible oil; (iv) Pulses; and (v) Non-basmati rice to Bhutan will be exempted from any ban and without any quantitative restrictions. [Notification No. 81(RE-2013)/2009-2014 dated 13.06.2014].

Export of 1600 MTs of Milk Powder per annum to Bhutan (as per Calendar year i.e. 1<sup>st</sup> January to 31<sup>st</sup> December) will be exempted from any export ban.

**H. Special condition for export of processed and/or value added agricultural products**

Export of following processed and/or value added agricultural products will be exempted from any restriction / ban even in the event of restriction / ban on the export of basic farm produce :

S. No.	Name of Product	Tariff Item HS Code
1	Wheat or Meslin flour	1101
2	Cereal flours other than of wheat or meslin (Maize,Oats etc.)	1102

3	Cereal groats, meal pellets	1103
4	Cereal grains otherwise worked except rice of heading no. 1006; germ of cereals, whole, rolled , flaked or ground	1104
5	Other Cereals items	1901 to 1905
6	Milk products including casein and casein products etc.	3501
7	Butter and other fats derived from milk, dairy spread etc.	0405
8	Cheese and Curd	0406
9	Value added products of onion	0712
10	Peanut Butter	15179020

[Notification No. 31(RE-2012)/2009-2014 dated 04.02.2013]

**I. Exemption granted to organic food items from any ban and quantitative restrictions w.e.f. 19.04.2017**

Exemption from the application of quantitative ceiling and export bans on export of organic agricultural products (wheat, non-Basmati rice) and organic processed products (edible oils and sugar).

[Notification No. 03/2015-2020 dated 19.04.2017]

- (a) Export of following items from Custom EDI ports have been exempted from all quantitative ceilings and irrespective of any existing or future restriction/ prohibition on export of their basic product (non-organic), subject to due certification by APEDA as being organic under the National Programme for Organic Production (NPOP):
- (i) organic wheat
  - (ii) organic non-Basmati Rice  
(excluding rice in husk – paddy or rough)
  - (iii) organic edible oils
  - (iv) organic sugar
- (b) The quantitative ceiling in respect of export of organic pulses and lentils has been increased from 10,000 MT per annum to 50,000 MT per annum, subject to certification by APEDA as being organic pulses and lentils, subject to following conditions:
- (i) Export contracts should be registered with APEDA, New Delhi prior to shipment;  
and
  - (ii) Export shall be allowed only from Custom EDI Ports.

**J. Exemption granted for export of specified quantities of essential food items to Maldives**

Exemption from any existing or future restriction / prohibition on export of the following quantities of potato, onion, rice, wheat flour, sugar pulses and eggs to the Republic of Maldives under bilateral trade agreement between Government of India and Government of Maldives during the period 2019-20 (April to March):

<b>Item</b>	<b>Quantity (in MT)</b>
Potato	15,492.36
Onion	25,744.26
Rice	89,454.22
Wheat Flour	78,612.26
Sugar	46,444.74
Pulses (dhal)	161.65
Eggs	307,885,069 numbers

[Notification No. 04/2015-20 dated 07.05.2019]

**TABLE-A****GOODS FALLING IN MORE THAN ONE CHAPTER OF ITC (HS) CLASSIFICATION****NOTE 1**

- (i) The term “Wild Animal” and Animal Article would have the same meaning as defined in the Wild Life (Protection) Act, 1972.

<b>Chapter</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
0106 0208 0210 0300 0407 0408 0410 0502 0504 0505 0506 0507 0508 0509 0510 0511 1504 1506 1516 1517 1518 1600 3000	All wild animals, animal articles including their products and derivatives excluding those for which ownership certificates have been granted and also those required for transactions for education, scientific research and management under Wild Life (Protection) Act, 1972 including their parts and products.	Prohibited	Not permitted to be exported.
50, 51, 52, 54, 55, 60, 61, 62, 63	Dress materials/ready made garments fabrics/textile items with imprints of excerpts or verses of the Holy Quran	Restricted	Exports permitted under licence.
	Special Chemicals, Organisms, Materials, Equipments & Technologies (SCOMET) items as specified in Appendix-3 of this Schedule	Prohibited / Restricted/ Free	a. Exports would be governed as per the conditions indicated in Appendix-3 of this Schedule.  b. Export of items specified in Category 0 of the SCOMET list is governed by the extant provisions of the Atomic Energy Act 1962 as amended and rules, regulations, guidelines and resolutions issued under the said Act. Unless otherwise prohibited, export may be permitted against an authorization granted by the Department of Atomic Energy.



			<p>c. Export of items specified under the Note 2 of the 'Commodity Identification Note' of the SCOMET list would be permitted against an authorization granted by the Department of Atomic Energy.</p> <p>d. Export of items specified in Category 6 of SCOMET list (Munitions List), (except those covered under Note 2 and 3 of Commodity Identification Note of the SCOMET list) is governed by the extant Standard Operating Procedure issued by the Department of Defence Production in the Ministry of Defence. Unless prohibited, export may be permitted against an authorization issued by the Department of Defence Production.</p> <p>e. Export of items specified in Categories 1, 2, 3, 4, 5 and 8 of the SCOMET list is governed by the notifications, public notices and circulars issued under the Foreign Trade (Development and Regulation) Act 1992 as amended. Unless otherwise prohibited (including the items covered under Note 4 of the Commodity Identification Note of the SCOMET list), export of such items may be permitted against an authorization issued by the DGFT.</p> <p>[Notification No. 05/2015-20 dated 24.04.2017]</p>
Any Chapter	Samples/ Exhibits of goods included in Schedule 2	Free	Samples/exhibits of goods including those in Schedule 2 of this book, except all prohibited items, and all items specified in Appendix-3 to Schedule 2 (SCOMET) , restricted items, and items in Chapter 29, 93 and 97
Any Chapter	Any other item whose exports are regulated by Public Notice issued by the Director General of Foreign Trade in this behalf	Free	Subject to conditions as notified in the respective Public Notice
All Chapters	All Items	Prohibited/ Restricted/ Free	Export of goods including plant & plant products using wood packaging material such as pellets, dunnage, crating, packing blocks, drums, cases load boards, pellet collars and skids etc. shall be allowed subject to compliance of International Standards for Phytosanitary Measures [ISPM]- 15.
57	Handmade Woolen Carpets including other floor coverings like Woolen Durries, Druggets, Gabbas, Namdhas and Shaggy	Free	<p>Export shall not be permitted on the basis of Documents against Acceptance(D/A) <b>Unless</b></p> <p>(a) Such export is covered either by Bank Guarantee or ECGC Guarantee</p> <p><b>or</b></p> <p>(b) Such export is to own Subsidiaries/ own Trading Companies/ own Office-cum-warehouses.</p>

			<u>[Notification No. 5(RE-2012)/2009-2014 dated 02.07.2012 read with Notification No. 14(RE-2012)/2009-2014 dated 28.08.2012]</u>
Any Chapter	Handicraft items	Free / Restricted (as applicable)	<p>Export shall not be permitted on the basis of Documents against Acceptance(D/A) <b>Unless</b></p> <p>a) Such export is covered either by Bank Guarantee or ECGC Guarantee <b>or</b></p> <p>b) Such export is to own Subsidiaries/ own Trading Companies/ own Office-cum-warehouses.</p> <p><u>[Notification No. 5(RE-2012)/2009-2014 dated 02.07.2012 read with Notification No. 14(RE-2012)/2009-2014 dated 28.08.2012]</u></p>

## **Explanatory Note for Row and Column Description of Schedule -2 Export Policy**

This Schedule is organized as under:

1. The titles of Chapters, Sub-chapters, Note and Chapter Licensing Note are provided for ease of reference only.
2. In an eight digit EXIM Code, the first two digits represent the Chapter, followed by two digits for the Heading, two digits for Sub-heading and another two digit developed in India under the common classification system for the Item.
3. In this Schedule, the meanings of Heading, Sub-heading and Items are as under:
  - a. "Heading", in respect of goods, means a description in list of this Schedule accompanied by a four –digit number and includes all sub-headings of items the first four digits of which correspond to that number;
  - b. "Sub-heading", in respect of goods, means a description in the list of this Schedule accompanied by a six-digit number and includes all items the first six-digits of which correspond to that number;
  - c. "Item Description" means a description of goods in the list of this Schedule accompanying eight digit EXIM Code as given in the Column 4.
4. Each Chapter contains number of rows and each row is divided into six columns.
5. The column name and their descriptions are given in the table below:

<b>Column No.</b>	<b>Column Name</b>	<b>Column Description</b>
1.	Entry No.	Gives the order of the main entry in the Schedule 1. The column is designed for easy reference and gives the identity of the row covering the set consisting of Tariff Item Code, Unit Item description Export Policy and Policy Conditions along with the connected Licensing Note and Appendix.

2.	Tariff Item (HS) Code	<p>This is an eight digit code followed in the Schedule 1 - Import Policy, Customs and the DGCIS code. The first two digits give the Chapter, next two digit give the heading and the subsequent two digit for Sub-heading. The last two digits developed in India under the common classification system for the Item.</p> <p>The first six digit code and product description corresponds exactly with the six digit WCO (World Customs Organisation) website.</p> <p><b>The ITC(HS) code numbers in Schedule 2 (Export Policy) are illustrative of classification but does not limit the description by virtue of the standard description of the item against the code in the Import Schedule of the ITC(HS) Classification.</b></p>						
3.	Unit	<p>The second column gives the unit of measurement or weight in the tariff item, which is to be used in shipping bill and other documents. In most cases, the unit is given as “u” denoting number of pieces.</p>						
4.	Item Description	<p>The item description against each code gives the specific description of goods, which are subject to export control. This description does not generally correspond with the standard description against the code. In most cases, the description will cover only a part of standard description.</p>						
5.	Export Policy	<p>This column is for the general policy regime applicable on the item. Generally, the Export Policy is one of the following.</p> <table border="1" data-bbox="540 1150 1453 1474"> <tr> <td data-bbox="540 1150 722 1234"><b>Prohibited</b></td> <td data-bbox="722 1150 1453 1234">Not permitted to be exported. Export Licence will not be given in the normal course</td> </tr> <tr> <td data-bbox="540 1234 722 1318"><b>Restricted</b></td> <td data-bbox="722 1234 1453 1318">Export is permitted under a licence granted by the DGFT</td> </tr> <tr> <td data-bbox="540 1318 722 1474"><b>STE*</b></td> <td data-bbox="722 1318 1453 1474">Export allowed only through specified State Trading Enterprises (STEs) subject to specific conditions laid out in Para 2.20 of the FTP 2015-20</td> </tr> </table>	<b>Prohibited</b>	Not permitted to be exported. Export Licence will not be given in the normal course	<b>Restricted</b>	Export is permitted under a licence granted by the DGFT	<b>STE*</b>	Export allowed only through specified State Trading Enterprises (STEs) subject to specific conditions laid out in Para 2.20 of the FTP 2015-20
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		<table border="1" data-bbox="540 1474 1453 1659"> <tr> <td data-bbox="540 1474 722 1659"><b>Free</b></td> <td data-bbox="722 1474 1453 1659">Export is permitted without a licence from DGFT. However, certain procedural conditions can be notified by DGFT time to time through Public Notice. The free exportability is, however, subject to any other law for the time being in force.</td> </tr> </table>	<b>Free</b>	Export is permitted without a licence from DGFT. However, certain procedural conditions can be notified by DGFT time to time through Public Notice. The free exportability is, however, subject to any other law for the time being in force.				
<b>Free</b>	Export is permitted without a licence from DGFT. However, certain procedural conditions can be notified by DGFT time to time through Public Notice. The free exportability is, however, subject to any other law for the time being in force.							

6.	Policy Conditions	This column specifies the special conditions, which must be met for the export of goods in the item description column. The column may also give the nature of restriction under the broad category in the Export Policy column. The intention of incorporating this column is solely and exclusively to make the Export Schedule self contained and user friendly. However, this does not imply that there may be no other conditions applicable on export.
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\***STE** : State Trading Enterprises (STEs), for the purpose of this FTP, are those entities which are granted exclusive right/privileges export and /or import as per Para 2.20 (a) of FTP. [Para 9.59 of FTP 2015-2020]

**Standard Operating Procedure (SOP) for Filing Applications before DGFT for restricted Export Licences(Non-SCOMET)**

Standard Operating Procedure for filing of Applications before DGFT is available in Trade Notice: 35 dated 25.10.2019.

Link: [SOP for application for restricted Export Items](#)

**Online application procedure for applying for export of a restricted items ( Non-SCOMET)**

Please refer to *Trade Notice 50 dated 18.03.2019* for procedure to apply for export of Restricted items (Non-SCOMET)

Link: [Trade Notice 50](#)

## SECTION I

## LIVE ANIMALS; ANIMAL PRODUCTS

## CHAPTER 1

## LIVE ANIMALS

**NOTE: 1** The term “Cattle” covers cows, oxen, bulls and calves

**NOTE: 2** Export of wild animals and their products as defined in Wild Life (Protection) Act, 1972 including their part prohibited. See details in Table A.

**NOTE: 3** Germplasm of cattle is classified in heading 0511

**NOTE: 4**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).

**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.

**Agency/Department Concerned:** AQ&CS

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>0101</b>	<b>LIVE HORSES, ASSES, MULES AND HINNIES</b>		
	<i>Horses:</i>		
0101 21 00	Pure-bred breeding animals	<b>Free except</b> Live Horses – Kathiawari, Marwari and Manipuri breeds which are <b>Restricted</b> and export permitted under license	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter  2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
<b>0101 29</b>	<i>Other:</i>		
0101 29 10	Horses for Polo	<b>Free except</b> Live Horses – Kathiawari, Marwari and Manipuri breeds	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter  2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter

		which are <b>Restricted</b> and export permitted under license	Chapter
0101 29 90	Other	<b>Free except</b> Live Horses – Kathiawari, Marwari and Manipuri breeds which are <b>Restricted</b> and export permitted under license	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
<b>0101 30</b>	<b>Asses:</b>		
0101 30 10	Pure-bred breeding animals	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0101 30 20	Livestock	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0101 30 90	Other	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0101 90	<b>Other:</b>		
0101 90 30	Mules and hinnies as livestock	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0101 90 90	Other	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
<b>0102</b>	<b>LIVE BOVINE ANIMALS</b>		

	<b>Cattle:</b>		
<b>0102 21</b>	<b>Pure-bred breeding animals:</b>		
0102 21 10	Bulls	Restricted	Export permitted under license subject to the following: <ul style="list-style-type: none"> <li>1. Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ul>
0102 21 20	Cows	Restricted	Export permitted under license subject to the following: <ul style="list-style-type: none"> <li>1. Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ul>
<b>0102 29</b>	<b>Other:</b>		
0102 29 10	Bulls	Restricted	Export permitted under license subject to the following: <ul style="list-style-type: none"> <li>1. Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ul>
0102 29 90	Other, including calves	Restricted	Export permitted under license subject to the following: <ul style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ul>
	<b>Buffalo:</b>		
0102 31 00	Pure-bred breeding animals	Restricted	Export permitted under license subject to the following: <ul style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter.</li> </ul>
0102 39 00	Other	Restricted	Export permitted under license subject to the following: <ul style="list-style-type: none"> <li>1. Export permitted subject to Policy condition</li> </ul>



			specified at Note 4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter.
<b>0102 90</b>	<b>Other:</b>		
<b>0101 90 10</b>	Bulls adult	Restricted	Export permitted under license subject to the following:  1. Export permitted subject to Policy condition specified at Note 4 of this Chapter  The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter.
<b>0101 90 90</b>	<b>Other</b>	<b>Free except</b> Live Cattle and buffaloes which are <b>Restricted</b>	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
<b>0103</b>	<b>LIVE SWINE</b>		
0103 10 00	Pure-bred breeding animals	Free	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
	<b>Other:</b>		
0103 91 00	Weighing less than 50 kg.	Free	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
0103 92 00	Weighing 50 kg. or more	Free	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
<b>0104</b>	<b>LIVE SHEEP AND GOATS</b>		
<b>0104 10</b>	<b>Sheep:</b>		
0104 10 10	Sheep including lamb for breeding purpose	Free	1. Export permitted subject to Policy condition specified at Note 4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter

0104 10 90	Other	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0104 20 00	Goats	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
<b>0105</b>	<b>LIVE POULTRY, THAT IS TO SAY, FOWLS OF THE SPECIES GALLUS DOMESTICUS, DUCKS, GEESE, TURKEYS AND GUINEA FOWLS</b>		
	<i>Weighing not more than 185 g:</i>		
0105 11 00	Fowls of the species <i>Gallus domesticus</i>	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0105 12 00	Turkeys	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0105 13 00	Ducks	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0105 19 00	Geese	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0105 19 00	Guinea fowls	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to</li> </ol>

			Policy condition specified at Note 2 of this Chapter
	<b>Other:</b>		
0105 94 00	Fowls of the species <i>Gallus domesticus</i>	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0105 99 00	Other	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
<b>0106</b>	<b>OTHER LIVE ANIMALS</b>		
	<b>Mammals:</b>		
0106 11 00	Primates	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0106 12 00	Whales, dolphins and porpoises (mammals of the order <i>Cetacea</i> ); manatees and dugongs (mammals of the order <i>Sirenia</i> ); seals, sea lions and walruses (mammals of the suborder <i>Pinnipedia</i> )	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0106 13 00	Camels and other camelids ( <i>Camelidae</i> )	Restricted	<p>Export permitted under license subject to the following:</p> <ol style="list-style-type: none"> <li>1. Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0106 14 00	Rabbits and hares	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> <li>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</li> </ol>
0106 19 00	Other	Free	<ol style="list-style-type: none"> <li>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</li> </ol>

			2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
0106 20 00	Reptiles (including snakes and turtles)	Free	1. Export permitted subject to Policy condition specified at Note 3=4 of this Chapter 2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
	<b>Birds:</b>		
0106 31 00	Birds of prey	Prohibited	Not Permitted to be Exported
0106 32 00	Psittaciformes (including parrots, parakeets, macaws and cockatoos)	Prohibited. However, export of Budgerigars and Albino Budgerigars is 'Free' subject to pre-shipment inspection and Policy conditions specified at Note 2 and Note 3 of this Chapter	Not Permitted to be Exported
0106 33 00	Ostriches; emus ( <i>Dromaius novaehollandiae</i> )	Prohibited	Not Permitted to be Exported
0106 39 00	Other	Prohibited <b>except</b> items listed below.	Not Permitted to be Exported
0106 39 00	Jawa Sparrow	Restricted	Export permitted under license subject to the following: 1. A certificate from the Chief Wildlife Warden of the concerned state from where the exotic birds (Jawa Sparrow) have been procured to the effect that the birds to be exported are from the Captive Bred Stock. Export Shall be subject to pre-shipment inspection and CITES Certificate. 2. Policy condition specified at Note 4 of this Chapter 3. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
0106 39 00	Bengali Fiches, White Finches and Zebra Finches	Free	1. Subject to Pre-Shipment Inspection. 2. Export permitted subject to Policy condition specified at Note 4 of this Chapter 3. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter
	<b>Insects:</b>		
<b>0106 41</b>	<b>Bees:</b>		
0106 41 10	Pureline Stock	Free	1. Export permitted subject to Policy condition

			<p>specified at Note 4 of this Chapter</p> <p>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</p>
0106 41 90	Other	Free	<p>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</p> <p>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</p>
<b>0106 49</b>	<b>Other:</b>		
0106 49 10	Pureline Stock	Free	<p>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</p> <p>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</p>
0106 49 90	Other	Free	<p>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</p> <p>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</p>
0106 90 00	Other Live Animals	Free	<p>1. Export permitted subject to Policy condition specified at Note 4 of this Chapter</p> <p>2. The export of wild animals will be subject to Policy condition specified at Note 2 of this Chapter</p>

## CHAPTER 2

### MEAT AND EDIBLE MEAT OFFAL

**NOTE: 1** Beef includes meat and edible offal of cows, oxens and calf

**NOTE: 2** Offal includes heart, liver, tongue, kidneys and other organs.

**NOTE: 3** The export of chilled and frozen meat shall be allowed subject to the provision specified to the gazette notification on raw meat (chilled and frozen) under Export (Quality Control and Inspection) Act, 1963. Offals of buffalo too are subject to the same conditions of quality control and inspection. Laboratories duly recognized by APEDA, as well as inhouse laboratories attached under the abattoirs cum meat processing plant registered with APEDA and Agency approved labs, may also be used to conduct the necessary tests for confirmation of quality under the supervision of the designated veterinary authority of the State. On the basis of these tests and inspections carried out by Veterinarians, duly registered under the Indian Veterinary Council Act, 1984, employed by the exporting unit and supervised by the designated veterinary authority of the state, the veterinary Health Certificate may be issued by the designated authorities of the state.

**NOTE: 4** Export of canned meat products shall be subject to pre shipment inspection either by the State Directorate of Animal Husbandry or Export Inspection Agency or Directorate of Marketing and Inspection Government of India or Municipal Corporation of Delhi (MCD) in accordance with either the standards prevalent in the exporting country or standards prescribed under the Meat Food Products Order, 1973 under Export (Quality Control and Inspection) Act, 1963 or orders made there under.

**NOTE: 5** Exports of gonads and other reproductive organs of buffaloes and the germplasm of cattle and buffaloes in heading 0511 require an export licence.

**NOTE: 6** Export of meat and meat products will be allowed subject to the exporter furnishing a declaration, attached with copies of valid APEDA Plant Registration Certificate(s) to the customs at the time of export that the above items have been obtained / sourced from an APEDA registered integrated abattoir or from APEDA registered meat processing plant which sources raw materials exclusively from APEDA registered integrated abattoir/abattoir. ITC (HS), 2018 SCHEDULE 2 – EXPORT POLICY

**NOTE: 7** On the cartons for export of meat, the following details shall compulsorily be mentioned:- (i) Name of the Product. (ii) Country of Origin (iii) APEDA Plant Registration No. (iv) Name of the exporter.

**NOTE: 8** The designated veterinary authority of the State where meat processing unit is located, may issue the certificate on the basis of the inspections carried out by Veterinarians duly registered under the Indian Veterinary Council Act 1984 employed by the exporting unit and supervised by the designated veterinary authority of the State. The Inspection Fee prescribed under the Export of Raw Meat (Chilled/Frozen) (Quality control and Inspection) Rules, 1992 shall continue to be paid by the exporting unit to the Agency as currently applicable.

**NOTE: 9**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.  
**Agency/Department Concerned:** AQ&CS



ITC(HS) Code	Item Description	Policy	Other Policy Conditions / Requirements
<b>0201</b>	<b>MEAT OF BOVINE ANIMALS, FRESH AND CHILLED</b>		
0201 10 00	Carcasses and half-carcasses ( <i>chilled</i> )	Prohibited	
0201 20 00	Other cuts with bone in	Prohibited	
0201 30 00	Boneless (Beef of cows, oxen and calf)	Prohibited	
0201 30 00	Boneless [Boneless meat of Buffalo (both male and female) fresh and chilled. Boneless meat of buffalo (both male and female) frozen]	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. <b>Agency/Department Concerned:</b> Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. <b>(Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located)</b> <b>Agency/Department Concerned:</b> AQ&amp;CS</li> <li>International Animal Health Certificate as per Note 9 above</li> </ol>
<b>0202</b>	<b>MEAT OF BOVINE ANIMALS, FROZEN</b>		
0202 10 00	Carcasses and half-carcasses ( <i>frozen</i> )	Prohibited	
0202 20 00	Other cuts with bone in ( <i>frozen</i> )	Prohibited	
0202 30 00	Boneless ( <i>frozen</i> ) (Beef of cows, oxen and calf)	Prohibited	
0202 30 00	Boneless ( <i>frozen</i> ) (Boneless meat of buffalo (both male and female) fresh and chilled Boneless meat of buffalo (both male and female) frozen)	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. <b>Agency/Department Concerned:</b> Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. <b>(Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where</b></li> </ol>



			meat processing unit is located) Agency/Department Concerned: AQ&CS  3. International Animal Health Certificate as per Note 9 above
<b>0203</b>	<b>MEAT OF SWINE, FRESH, CHILLED OR FROZEN</b>		
	<i>Fresh or chilled:</i>		
0203 11 00	Carcasses and half-carcasses	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine & Certification Services (AQ&CS).  2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&CS  3. International Animal Health Certificate as per Note 9 above
0203 12 00	Hams, shoulders and cuts thereof, with bone in	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.  Agency/Department Concerned: Animal Quarantine & Certification Services (AQ&CS).  2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&CS  3. International Animal Health Certificate as per Note 9 above
0203 19 00	Other	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for

			<p>breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
	<b><i>Frozen:</i></b>		
0203 21 00	Carcasses and half-carcasses	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.</p> <p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0203 22 00	Hams, shoulders and cuts thereof, with bone in	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.</p> <p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where</p>

			meat processing unit is located) Agency/Department Concerned: AQ&CS  3. International Animal Health Certificate as per Note 9 above
0203 29 00	Other	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine & Certification Services (AQ&CS).  2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&CS 3. International Animal Health Certificate as per Note 9 above
<b>0204</b>	<b>MEAT OF SHEEP OR GOATS, FRESH, CHILLED OR FROZEN</b>		
0204 10 00	Carcasses and half-carcasses of lamb, fresh or chilled	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.  Agency/Department Concerned: Animal Quarantine & Certification Services (AQ&CS).  2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&CS 3. International Animal Health Certificate as per Note 9 above
	<i>Other meat of sheep, fresh or chilled:</i>		
0204 21 00	Carcasses and half-carcasses	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that

			<p>the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0204 22 00	Other cuts with bone in	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0204 23 00	Boneless	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p>

			3. International Animal Health Certificate as per Note 9 above
0204 30 00	Carcasses and half-carcasses of lamb, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.</p> <p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
	<b><i>Other meat of sheep, frozen:</i></b>		
0204 41 00	Carcasses and half-carcasses	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.</p> <p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0204 42 00	Other cuts with bone in	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.</p> <p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p>

			<p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0204 43 00	Boneless	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0204 50 00	Meat of goats	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0205 00 00	Meat of horses, asses, mules or	Free	<p>1. Export allowed on production of a certificate from the</p>

	hinnies, fresh, chilled or frozen		<p>designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
<b>0206</b>	<b>EDIBLE OFFAL OF BOVINE ANIMALS, SWINE, SHEEP, GOATS, HORSES, ASSES, MULES OR HINNIES, FRESH, CHILLED OR FROZEN</b>		
0206 10 00	Of bovine animals, fresh or chilled (Beef in the form of offal of cows, oxen and calf)	Prohibited	Not Permitted to be Exported
0206 10 00	Of bovine animals, fresh or chilled (Offal of buffalo except gonads and reproductive organs)	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
	<i>Of bovine animals, frozen:</i>		
0206 21 00	Tongues (of cows, oxen and calf)	Prohibited	Not Permitted to be Exported
0206 21 00	Tongues (of buffalo except gonads and reproductive organs)	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for</p>

			<p>breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0206 22 00	Livers (of cows, oxen and calf)	Prohibited	
0206 22 00	Livers (of buffalo except gonads and reproductive organs)	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0206 29 00	Other (of cows, oxen and calf)	Prohibited	Not Permitted to be Exported
0206 29 00	Other (of buffalo except gonads and reproductive organs)	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p>



			3. International Animal Health Certificate as per Note 9 above
0206 30 00	<i>(Edible offal of)</i> Of swine, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
	<i>Of swine, frozen:</i>		
0206 41 00	Livers	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0206 49 00	Other	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. (Designated veterinary officer of the concerned state) Agency/Department Concerned: Animal</p>

			<p>Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
<b>0206 80</b>	<b><i>Other, fresh or chilled:</i></b>		
0206 80 10	Of sheep/goats	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. (Designated veterinary officer of the concerned state) Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0206 80 90	Other	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p>

			3. International Animal Health Certificate as per Note 9 above
<b>0206 90</b>	<b><i>Other, frozen:</i></b>		
0206 90 10	Of sheep/goats	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0206 90 90	Other	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
<b>0207</b>	<b>MEAT AND EDIBLE OFFAL, OF THE POULTRY OF HEADING 0105, FRESH, CHILLED OR FROZEN</b>		
	<i>Of fowls of the species Gallus domesticus:</i>		
0207 11 00	Not cut in pieces, fresh or chilled	Free	1. Export allowed on production of a certificate from the

			<p>designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 12 00	Not cut in pieces, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 13 00	Cuts and offal, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located)</p>

			<p>Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 14 00	Cuts and offal, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
			<i>Of turkeys:</i>
0207 24 00	Not cut in pieces, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. (Designated veterinary officer of the concerned state) Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 25 00	Not cut in pieces, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. (Designated veterinary officer of the concerned state)</p>

			<p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 26 00	Cuts and offal, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 27 00	Cuts and offal, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>

	<i>Of ducks:</i>		
0207 41 00	Not cut in pieces, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 42 00	Not cut in pieces, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 43 00	Fatty livers, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6</p>

			<p>and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 44 00	Other, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. (Designated veterinary officer of the concerned state) Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 45 00	Other, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
	<i>Of geese:</i>		
0207 51 00	Not cut in pieces, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from</p>



			<p>which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 52 00	Not cut in pieces, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 53 00	Fatty livers, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p>

			3. International Animal Health Certificate as per Note 9 above
0207 54 00	Other, fresh or chilled	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 55 00	Other, frozen	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0207 60 00	Of guinea fowls	Free	<p>3. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p>

			<p>4. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
<b>0208</b>	<b>OTHER MEAT AND EDIBLE MEAT OFFAL, FRESH, CHILLED OR FROZEN</b>		
0208 10 00	Of rabbits or hares	Free	<p>5. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>6. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0208 30 00	Of primates	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>

0208 40 00	Whales, dolphins and porpoises (mammals of the order <i>Cetacea</i> ); manatees and dugongs (mammals of the order <i>Sirenia</i> ); seals, sea lions and walruses (mammals of the suborder <i>Pinnipedia</i> )	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</li> <li>International Animal Health Certificate as per Note 9 above</li> </ol>
0208 50 00	Of reptiles (including snakes and turtles)	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</li> <li>International Animal Health Certificate as per Note 9 above</li> </ol>
0208 60 00	Camels and other camelids ( <i>Camelidae</i> )	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates</li> </ol>

			<p>from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
<b>0208 90</b>	<b>Other:</b>		
0208 90 10	Of wild animals	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0208 90 90	Other	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
<b>0209</b>	<b>PIG FAT, FREE OF LEAN MEAT AND POULTRY FAT, NOT RENDERED OR</b>		

	<b>OTHERWISE EXTRACTED, FRESH, CHILLED, FROZEN, SALTED, IN BRINE, DRIED OR SMOKED</b>		
0209 10 00	Of pigs	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</li> <li>International Animal Health Certificate as per Note 9 above</li> </ol>
0209 90 00	Other	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</li> <li>Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</li> <li>International Animal Health Certificate as per Note 9 above</li> </ol>
0210	MEAT AND EDIBLE MEAT OFFAL, SALTED, IN BRINE, DRIED OR SMOKED; EDIBLE FLOURS AND MEALS OF MEAT OR MEAT OFFAL		
	<i>Meat of swine:</i>		
0210 11 00	Hams, shoulders and cuts thereof, with bone in	Free	<ol style="list-style-type: none"> <li>Export allowed on production of a certificate from the designated veterinary authority of the State, from</li> </ol>

			<p>which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0210 12 00	Bellies (streaky) and cuts thereof	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0210 19 00	Other	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p>

			3. International Animal Health Certificate as per Note 9 above
0210 20 00	Meat of bovine animals (Beef in the form of offal of cows, oxen and calf)	Prohibited	Not Permitted to be Exported
0210 20 00	Meat of bovine animals (of buffalo except gonads and reproductive organs)	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
	<i>Other, including edible flours and meals of meat or meat offal:</i>		
0210 91 00	Of primates		
0210 92 00	Whales, dolphins and porpoises (mammals of the order <i>Cetacea</i> ); manatees and dugongs (mammals of the order <i>Sirenia</i> ); seals, sea lions and walrus (mammals of the suborder <i>Pinnipedia</i> )	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0210 93 00	Of reptiles (including snakes and turtles)	Free	1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose.



			<p>Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS</p> <p>3. International Animal Health Certificate as per Note 9 above</p>
0210 99 00	Other	Free	<p>1. Export allowed on production of a certificate from the designated veterinary authority of the State, from which the meat and offal emanate, to the effect that the meat or offals are from buffaloes not used for breeding purpose. Agency/Department Concerned: Animal Quarantine &amp; Certification Services (AQ&amp;CS).</p> <p>2. Quality Control and Inspection under Note 3 and 4 respectively as well as conditions stipulated at Note 6 and 8 above are required to be fulfilled. (Certificates from the laboratories duly recognized by APEDA and designated veterinary authority of the State where meat processing unit is located) Agency/Department Concerned: AQ&amp;CS.</p> <p>3. International Animal Health Certificate as per Note 9 above</p>

## CHAPTER 3

## FISH AND CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES

**NOTE: 1** The term “Marine Products” in this Chapter covers all the eight digit ITC(HS) Codes in the Chapter of the ITC(HS) Classification of Export and Import items. All marine species that have been included in the Schedules of the Wild Life (Protection) Act, 1972 are prohibited for exports and other species listed in CITES are subject to the provisions of the CITES.

**NOTE: 2**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC) .

**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.

**Agency/Department Concerned:** AQ&CS

ITC(HS) Code	Item Description	Policy	Policy Conditions
0300 00 00	Marine species and products except the following	Free	Subject to pre – shipment quality inspection as may b3e specified by the Government through a notification.
0300 00 00	Those species (and their parts, products and derivatives) mentioned in the Schedules of the Wild Life (Protection) Act, 1972.	Prohibited	Not Permitted to be exported
<b>0301</b>	<b>LIVE FISH</b>		
	<b>Ornamental Fish:</b>		
0301 11 00	Freshwater	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0301 19 00	Other	Free	International Animal Health Certificate as per Note 2 above
	<b>Other Live Fish:</b>		
0301 91 00	Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0301 92 00	Eels ( <i>Anguilla spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0301 93 00	Carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus spp.</i> , <i>Mylopharyngodon piceus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0301 94 00	Atlantic and Pacific bluefin tunas ( <i>Thunnus thynnus</i> , <i>Thunnus orientalis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

0301 95 00	Southern bluefin tunas ( <i>Thunnus maccoyii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0301 99 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0302</b>	<b>FISH, FRESH OR CHILLED, EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304</b>		
	<i>Salmonidae, excluding livers and roes:</i>		
0302 11 00	Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarki</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 13 00	Pacific salmon ( <i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbuscha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 14 00	Atlantic salmon ( <i>Salmo salar</i> ) and Danube salmon ( <i>Hucho hucho</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 19 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding livers and Roes:</i>		
0302 21 00	Halibut ( <i>Reinhardtius hippoglossoides</i> , <i>Hippoglossus hippoglossus</i> , <i>Hippoglossus stenolepis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 22 00	Plaice ( <i>Pleuronectes platessa</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 23 00	Sole ( <i>Solea spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 24 00	Turbots ( <i>Psetta maxima</i> , <i>Scophthalmidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 29 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

	<b>Tunas (of the genus <i>Thunnus</i>), skipjack or stripe-bellied bonito [<i>Euthynnus (Katsuwonus) pelamis</i>], excluding livers and Roes:</b>		
0302 31 00	Albacore or longfinned tunas ( <i>Thunnus alalunga</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 32 00	Yellowfin tunas ( <i>Thunnus albacares</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 33 00	Skipjack or stripe-bellied bonito	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 34 00	Bigeye tunas ( <i>Thunnus obesus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 35 00	Atlantic and Pacific bluefin tunas ( <i>Thunnus thynnus</i> , <i>Thunnus orientalis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 36 00	Southern bluefin tunas ( <i>Thunnus maccoyii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 39 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Herrings (<i>Clupea harengus</i>, <i>Clupea pallasii</i>), Anchovies (<i>Engraulis spp.</i>), sardines (<i>Sardina pilchardus</i>, <i>Sardinops spp.</i>), sardinella (<i>Sardinella spp.</i>) brisling or sprats (<i>Sprattus sprattus</i>), mackerel (<i>Scomber scombrus</i>, <i>Scomber australasicus</i>, <i>Scomber japonicus</i>), jack and horse mackerel (<i>Trachurus spp.</i>), cobia (<i>Rachycentron canadum</i>) and swordfish (<i>Xiphias gladius</i>), excluding livers and roes:</b>	Free	
0302 41 00	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 42 00	Anchovies ( <i>Engraulis spp.</i> )		Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 4300	Sardines ( <i>Sardina pilchardus</i> , <i>Sardinops spp.</i> ), sardinella ( <i>Sardinella spp.</i> ) brisling or	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

	sprats ( <i>Sprattus sprattus</i> )		
0302 44 00	Mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 45 00	Jack and horse mackerel ( <i>Trachurus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 46 00	Cobia ( <i>Rachycentron canadum</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 47 00	Swordfish ( <i>Xiphias gladius</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 49 00	Others		Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Fish of the families <i>Bregmacerotidae</i>, <i>Euclichthyidae</i>, <i>Gadidae</i>, <i>Macrouridae</i>, <i>Melanonidae</i>, <i>Merlucciidae</i>, <i>Moridae</i> and <i>Muraenolepididae</i>, excluding livers and roes:</b>		
0302 51 00	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 52 00	Haddock ( <i>Melanogrammus aeglefinus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 53 00	Coalfish ( <i>Pollachius virens</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 54 00	Hake ( <i>Merluccius spp.</i> , <i>Urophycis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 55 00	Alaska Pollack ( <i>Theragra chalcogramma</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 56 00	Blue whittings ( <i>Micromesistius poutassou</i> , <i>Micromesistius australis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 59 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Tilapias (<i>Oreochromis spp.</i>), catfish (<i>Pangasius spp.</i>, <i>Silurus spp.</i>, <i>Clarias spp.</i>, <i>Ictalurus spp.</i>), Carp (<i>Cyprinus carpio</i>, <i>Carassius carassius</i>, <i>Ctenopharyngodon idellus</i>, <i>Hypophthalmichthys spp.</i>, <i>Cirrhinus</i></b>		

	<i>spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding livers and roes:</i>		
0302 71 00	Tilapias ( <i>Oreochromis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 72 00	Catfish ( <i>Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 73 00	Carp ( <i>Cyprinus carpio, Carassius carassius, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 74 00	Eels ( <i>Anguilla spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 79 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Other fish, excluding livers and roes:</i></b>		
0302 81 00	Dogfish and other sharks	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 82 00	Rays and skates ( <i>Rajidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 83 00	Toothfish ( <i>Dissostichus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 84 00	Seabass ( <i>Dicentrarchus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 85 00	Seabream ( <i>Sparidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0302 89</b>	<b><i>Other:</i></b>		
0302 89 10	Hilsa	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 89 20	Dara	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 89 30	Pomfret	Restricted	Export permitted subject to license and International Animal Health Certificate as per Note 2 above.
0302 89 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

0302 90 00	Livers and roes	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 91 10	Livers, roes and milt		Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 92 10	Shark fins of all species of shark	Prohibited	Not permitted to be exported
0302 99 10	Fish fins other than shark fins; heads, tails and maws	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0302 99 90	Other edible fish offal	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0303</b>	<b>FISH, FROZEN, EXCLUDING FISH FILLETS AND OTHER FISH MEAT OF HEADING 0304</b>		
	<i>Salmonidae, excluding livers and roes:</i>		
0303 11 00	Sockeye salmon (red salmon) ( <i>Oncorhynchus nerka</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 12 00	Other Pacific salmon ( <i>Oncorhynchus gorbuscha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 13 00	Atlantic salmon ( <i>Salmo salar</i> ) and Danube salmon ( <i>Hucho hucho</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 14 00	Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarkii</i> <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 19 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus carpio, Carassius carassius, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.), excluding livers and roes:</i>		
0303 23 00	Tilapias ( <i>Oreochromis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 24 00	Catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 25 00	Carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> ,	Free	

	<i>Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus</i>		
0303 26 00	Eels ( <i>Anguilla spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 29 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Flat fish (Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae), excluding livers and roes:</i></b>		
0303 31 00	Halibut ( <i>Reinhardtius hippoglossoides, Hippoglossus hippoglossus, Hippoglossus stenolepis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 32 00	Plaice ( <i>Pleuronectes platessa</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 33 00	Sole ( <i>Solea spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 34 00	Turbots ( <i>Psetta maxima, Scophthalmidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 39 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Tunas (of the genus Thunnus), skipjack or stripe-bellied bonito [Euthynnus (Katsuwonus) pelamis], excluding livers and roes:</i></b>		
0303 41 00	Albacore or longfinned tunas ( <i>Thunnus alalunga</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 42 00	Yellowfin tunas ( <i>Thunnus albacares</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 43 00	Skipjack or stripe-bellied bonito	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 44 00	Bigeye tunas ( <i>thunnus obesus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 45 00	Atlantic and Pacific bluefin tunas ( <i>Thunnus thynnus, Thunnus orientalis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 46 00	Southern bluefin tunas ( <i>thunnus maccoyii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 49 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above



	<b>Herrings (<i>Clupea harengus</i>, <i>Clupea pallasii</i>), Sardines (<i>Sardina pilchardus</i>, <i>Sardinops spp.</i>), sardinella (<i>Sardinella spp.</i>) brisling or sprats (<i>Sprattus sprattus</i>), mackerel (<i>Scomber scombrus</i>, <i>Scomber austral asicus</i>, <i>Scomber japonicus</i>), jack and horse mackerel (<i>Trachurus spp.</i>), cobia (<i>Rachycentron canadum</i>) and swordfish (<i>Xiphias gladius</i>), excluding livers and roes:</b>		
0303 51 00	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 53 00	Sardines ( <i>Sardina pilchardus</i> , <i>Sardinops spp.</i> ), sardinella ( <i>Sardinella spp.</i> ) brisling or sprats ( <i>Sprattus sprattus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 54 00	Mackerel ( <i>Scomber scombrus</i> , <i>Scomber austral asicus</i> , <i>Scomber japonicus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 55 00	Jack and horse mackerel ( <i>Trachurus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 56 00	Cobia ( <i>Rachycentron canadum</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 57 00	Swordfish ( <i>Xiphias gladius</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 59 00	Others	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Fish of the families <i>Bregmacerotidae</i>, <i>Euclichthyidae</i>, <i>Gadidae</i>, <i>Macrouridae</i>, <i>Melanonidae</i>, <i>Merlucciidae</i>, <i>Moridae</i> and <i>Muraenolepididae</i>, excluding livers and roes:</b>		
0303 63 00	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 64 00	Haddock ( <i>Melanogrammus aeglefinus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 65 00	Coalfish ( <i>Pollachius virens</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 66 00	Hake ( <i>Merluccius spp.</i> , <i>Urophycis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 67 00	Alaska Pollack ( <i>Theragra chalcogramma</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 68 00	Blue whittings ( <i>Micromesistius poutassou</i> , <i>Micromesistius australis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 69 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 79 99	Beche-de-mer	Prohibited	Not Permitted to be exported irrespective of its size.
	<b>Other fish, excluding livers and roes:</b>		
<b>0303 81</b>	<b>Dogfish and other sharks:</b>		
0303 81 10	Dogfish	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 81 90	Other sharks	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

			Health Certificate as per Note 2 above
0303 82 00	Rays and skates ( <i>Rajidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 83 00	Toothfish ( <i>Dissostichus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 84 00	Seabass ( <i>Dicentrarchus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0303 89</b>	<b>Other:</b>		
0303 89 10	Hilsa	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 20	Dara	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 30	Ribbon fish	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 40	Seer	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 50	Pomfret (white or silver or black)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 60	Ghole	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 70	Threadfin	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 80	Croackers, groupers, flounders	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 89 90	Other Livers, roes, milt, fish fins, heads, tails, maws and other edible fish offal	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 91 10	Egg or egg yolk of fish	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 91 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 92 10	Shark fins	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 99 10	Fish fins other than shark fins, heads, tails and maws	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0303 99 90	Other edible fish offal	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0304</b>	<b>FISH FILLETS AND OTHER FISH MEAT (WHETHER OR NOT MINCED), FRESH, CHILLED OR FROZEN</b>		
	<i>Fresh or chilled fillets of tilapias (Oreochromis spp.), catfish (Pangasius spp., Silurus spp., Clarias spp., Ictalurus spp.), carp (Cyprinus carpio, Carassius carassius, Ctenopharyngodon idellus, Hypophthalmichthys spp., Cirrhinus spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.):</i>		
0304 31 00	Tilapias ( <i>Oreochromis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

0304 32 00	Catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 33 00	Nile Perch ( <i>Lates niloticus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 39 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Fresh or chilled fillets of other fish:</i></b>		
0304 41 00	Pacific salmon ( <i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbusha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i> ), Atlantic salmon ( <i>Salmo salar</i> ) and Danube salmon ( <i>Hucho hucho</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 42 00	Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarkii</i> , <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 43 00	Flat fish ( <i>Pleuronectidae</i> , <i>Bothidae</i> , <i>Cynoglossidae</i> , <i>Soleidae</i> , <i>Scophthalmidae</i> and <i>Citharidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 44 00	Fish of the families <i>Bregmacerotidae</i> , <i>Euclichthyidae</i> , <i>Gadidae</i> , <i>Macrouridae</i> , <i>Melanonidae</i> , <i>Merlucciidae</i> , <i>Moridae</i> and <i>Muraenolepididae</i>	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 45 00	Swordfish ( <i>Xiphias gladius</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 46 00	Toothfish ( <i>Dissostichus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 47 00	Dogfish and other sharks	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 48 00	Rays and skates ( <i>Rajidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0304 49</b>	<b><i>Other:</i></b>		
0304 49 10	Hilsa	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 49 20	Shark	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 49 30	Seer	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 49 40	Tuna	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 49 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Other, fresh or chilled:</i></b>		
0304 51 00	Tilapias ( <i>Oreochromis spp.</i> ), catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> ), carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

	spp., Mylopharyngodon piceus), eels (Anguilla spp.), Nile perch (Lates niloticus) and snakeheads (Channa spp.)		
0304 52 00	Salmonidae	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 53 00	Fish of the families <i>Bregmacerotidae</i> , <i>Euclichthyidae</i> , <i>Gadidae</i> , <i>Macrouridae</i> , <i>Melanonidae</i> , <i>Merlucciidae</i> , <i>Moridae</i> and <i>Muraenolepididae</i>	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 54 00	Swordfish ( <i>Xiphias gladius</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 55 00	Toothfish ( <i>Dissostichus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 56 00	Dogfish and other sharks	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 57 00	Rays and skates (Rajidae)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0304 59</b>	<b>Other:</b>		
0304 59 10	Hilsa	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 59 30	Seer	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 59 40	Tuna	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 59 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Frozen fillets of tilapias (<i>Oreochromis spp.</i>), catfish (<i>Pangasius spp.</i>, <i>Silurus spp.</i>, <i>Clarias spp.</i>, <i>Ictalurus spp.</i>), carp (<i>Cyprinus carpio</i>, <i>Carassius carassius</i>, <i>Ctenopharyngodon idellus</i>, <i>Hypophthalmichthys spp.</i>, <i>Cirrhinus spp.</i>, <i>Mylopharyngodon piceus</i>), eels (<i>Anguilla spp.</i>), Nile perch (<i>Lates niloticus</i>) and snakeheads (<i>Channa spp.</i>) :</b>		
0304 61 00	Tilapias ( <i>Oreochromis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 62 00	Catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 63 00	Nile Perch ( <i>Lates niloticus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 69 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
			Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Frozen fillets of fish of families <i>Bregmacerotidae</i>, <i>Euclichthyidae</i>, <i>Gadidae</i>, <i>Macrouridae</i>, <i>Melanonidae</i>, <i>Merlucciidae</i>, <i>Moridae</i> and <i>Muraenolepididae</i>:</b>		
0304 71 00	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 72 00	Haddock ( <i>Melanogrammus aeglefinus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

0304 73 00	Coalfish ( <i>Pollachius virens</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 74 00	Hake ( <i>Merluccius spp., Urophycis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 75 00	Alaska Pollack ( <i>Theragra chalcogramma</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 79 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 81 00	Pacific salmon ( <i>Oncorhynchus nerka, Oncorhynchus gorboscha, Oncorhynchus keta, Oncorhynchus tshawytscha, Oncorhynchus kisutch, Oncorhynchus masou and Oncorhynchus rhodurus</i> ), Atlantic salmon ( <i>Salmo salar</i> ) and Danube salmon ( <i>Hucho hucho</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 82 00	Trout ( <i>Salmo trutta, Oncorhynchus mykiss, Oncorhynchus clarkii, Oncorhynchus aguabonita, Oncorhynchus gilae, Oncorhynchus apache and Oncorhynchus chrysogaster</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 83 00	Flat fish ( <i>Pleuronectidae, Bothidae, Cynoglossidae, Soleidae, Scophthalmidae and Citharidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 84 00	Swordfish ( <i>Xiphias gladius</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 85 00	Toothfish ( <i>Dissostichus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 86 00	Herrings ( <i>Clupea harengus, Clupea pallasii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 87 00	Tunas (of the genus <i>Thunnus</i> ), skipjack or stripe-bellied bonito ( <i>Euthynnus (Katsuwonus) pelamis</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 88	Dogfish, Other Shark Rays		
0304 88 10	Dogfish	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 88 20	Other Sharks	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 88 30	Ray and Skates	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0304 89</b>	<b>Other:</b>		
0304 89 10	Hilsa	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 89 20	Shark	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 89 30	Seer	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 89 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

	<b>Other, frozen:</b>		
0304 91 00	Swordfish ( <i>Xiphias gladius</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 92 00	Toothfish ( <i>Dissostichus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 93 00	Tilapias ( <i>Oreochromis spp.</i> ), catfish ( <i>Pangasius spp.</i> , <i>Silurus spp</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> ), carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus spp.</i> , <i>Mylopharyngodon piceus</i> ), eels ( <i>Anguilla spp.</i> ), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 94 00	Alaska Pollack ( <i>Theragra chalcogramma</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 95 00	Fish of the families <i>Bregmacerotidae</i> , <i>Euclichthyidae</i> , <i>Gadidae</i> , <i>Macrouridae</i> , <i>Melanonidae</i> , <i>Merlucciidae</i> , <i>Moridae</i> and <i>Muraeno-</i> <i>lepididae</i> , other than Alaska Pollack ( <i>Theragra chalcogramma</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 96 00	Dogfish and other sharks	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 97 00	Rays and skates ( <i>Rajidae</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0304 99 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0305</b>	<b>FISH, DRIED, SALTED OR IN BRINE; SMOKED FISH, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS; FLOURS, MEALS AND PELLETS, OF FISH FIT FOR HUMAN CONSUMPTION</b>		
0305 10 00	Flours, meals and pellets, of fish fit for human consumption	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 20 00	Livers and roes of fish, dried, smoked, salted or in brine	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Fish fillets, dried, salted or in brine, but not smoked :</i>		
0305 31 00	Tilapias ( <i>Oreochromis spp.</i> ), catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> ), carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus spp.</i> , <i>Mylopharyngodon piceus</i> ), eels ( <i>Anguilla spp.</i> ), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 32 00	Fish of the families <i>Bregmacerotidae</i> , <i>euclichthyidae</i> , <i>Gadidae</i> , <i>Macrouridae</i> , <i>Melanonidae</i> , <i>Merlucciidae</i> , <i>Moridae</i> and <i>Muraenolepididae</i>	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

0305 39 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Smoked fish, including fillets, other than edible fish offal:</b>		
0305 41 00	Pacific salmon ( <i>Oncorhynchus nerka</i> , <i>Oncorhynchus gorbusha</i> , <i>Oncorhynchus keta</i> , <i>Oncorhynchus tshawytscha</i> , <i>Oncorhynchus kisutch</i> , <i>Oncorhynchus masou</i> and <i>Oncorhynchus rhodurus</i> ), Atlantic salmon ( <i>Salmo Salar</i> ) and Danube salmon ( <i>Hucho hucho</i> )	Free	International Animal Health Certificate as per Note 2 above
0305 42 00	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 43 00	Trout ( <i>Salmo trutta</i> , <i>Oncorhynchus mykiss</i> , <i>Oncorhynchus clarkii</i> <i>Oncorhynchus aguabonita</i> , <i>Oncorhynchus gilae</i> , <i>Oncorhynchus apache</i> and <i>Oncorhynchus chrysogaster</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 44 00	Tilapias ( <i>Oreochromis spp.</i> ), catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> ), carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus spp.</i> , <i>Mylopharyngodon piceus</i> ), eels ( <i>Anguilla spp.</i> ), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 49 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Dried fish, other than edible fish offal, whether or not salted but not smoked :</b>		
0305 51 00	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 52 00	Tilapias ( <i>Oreochromis spp.</i> ), catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> ), carp ( <i>Cyprinus spp.</i> , <i>Carassius spp.</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus spp.</i> , <i>Mylopharyngodon piceus</i> , <i>Catla catla</i> , <i>Labeo spp.</i> , <i>Osteochilus hasselti</i> , <i>Leptobarbus hoeveni</i> , <i>Megalobrama spp.</i> ), eels ( <i>Anguilla spp.</i> ), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 53 00	Fish of the families Bregmacerotidae, Eulichthyidae, Gadidae, Macrouridae, Melanonidae, Merlucciidae, Moridae and Muraenolepididae, other than cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 54 00	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> ), anchovies ( <i>Engraulis spp.</i> ), sardines ( <i>Sardina pilchardus</i> , <i>Sardinops spp.</i> ), sardinella ( <i>Sardinella spp.</i> ), brisling or sprats ( <i>Sprattus</i>	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

	sprattus), mackerel ( <i>Scomber scombrus</i> , <i>Scomber australasicus</i> , <i>Scomber japonicus</i> ), Indian mackerels ( <i>Rastrelliger spp.</i> ), seerfishes ( <i>Scomberomorus spp.</i> ), jack and horse mackerel ( <i>Trachurus spp.</i> ), jacks, crevalles ( <i>Caranx spp.</i> ), cobia ( <i>Rachycentron canadum</i> ), silver pomfrets ( <i>Pampus spp.</i> ), Pacific saury ( <i>Cololabis saira</i> ), scads ( <i>Decapterus spp.</i> ), capelin ( <i>Mallotus villosus</i> ), Sword fish ( <i>Xiphias gladius</i> ), Kawakawa ( <i>Euthynnus affinis</i> ), bonitos ( <i>Sarda spp.</i> ), marlins, sailfishes, spearfish ( <i>Istiophoridae</i> )		
<b>0305 59</b>	<b>Other:</b>		
0305 59 10	Mumbai Duck	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 59 20	Seer without head	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 59 30	Sprats	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 59 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Fish, salted but not dried or smoked and fish in brine, other than edible fish offal:</b>		
0305 61 00	Herrings ( <i>Clupea harengus</i> , <i>Clupea pallasii</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 62 00	Cod ( <i>Gadus morhua</i> , <i>Gadus ogac</i> , <i>Gadus macrocephalus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 63 00	Anchovies ( <i>Engraulis spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 64 00	Tilapias ( <i>Oreochromis spp.</i> ), catfish ( <i>Pangasius spp.</i> , <i>Silurus spp.</i> , <i>Clarias spp.</i> , <i>Ictalurus spp.</i> ), carp ( <i>Cyprinus carpio</i> , <i>Carassius carassius</i> , <i>Ctenopharyngodon idellus</i> , <i>Hypophthalmichthys spp.</i> , <i>Cirrhinus spp.</i> , <i>Mylopharyngodon piceus</i> ), eels ( <i>Anguilla spp.</i> ), Nile perch ( <i>Lates niloticus</i> ) and snakeheads ( <i>Channa spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0305 69</b>	<b>Other:</b>		
0305 69 10	Mumbai duck	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 69 20	Seer without head	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 69 30	Sprats	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 69 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Fish fins, heads, tails, maws and other edible fish offal:</b>		
0305 71 00	Shark fins	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above



0305 72 00	Fish heads, tails and maws	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0305 79 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0306</b>	<b>CRUSTACEANS, WHETHER IN SHELL OR NOT, LIVE, FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE; SMOKED CRUSTACEANS, WHETHER IN SHELL OR NOT, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS; CRUSTACEANS, IN SHELL, COOKED BY STEAMING OR BY BOILING IN WATER, WHETHER OR NOT CHILLED, FROZEN, DRIED, SALTED OR IN BRINE; FLOURS, MEALS AND PELLETS OF CRUSTACEANS, FIT FOR HUMAN CONSUMPTION</b>		
	<b>Frozen:</b>		
0306 11 00	Rock lobster and other sea craw fish ( <i>Palinurus spp.</i> , <i>Panulirus spp.</i> , <i>Jasus spp.</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 11 00	Panulirus polyphagus 300 gm as whole chilled live or frozen, 250 gm as whole cooked; 90 gm as tail	Prohibited	Not Permitted to be Exported
0306 11 00	Panulirus homarus 200gm as whole live, chilled or frozen, 170 gm as whole cooked, 50 gm as tail	Prohibited	Not Permitted to be Exported
0306 11 00	Panulirus Ornatus 500gm as whole live/chilled or frozen; 425 gm as whole cooked; 150gm as tail	Prohibited	Not Permitted to be Exported
<b>0306 12</b>	<b>Lobsters (<i>Homarus spp.</i>):</b>		
0306 12 10	Whole cooked	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 12 10	Sand Lobster: Thenus orientalis 150 gm as whole; 45 gm as tail	Prohibited	Not Permitted to be Exported
0306 12 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 12 90	Sand Lobster: Thenus orientalis 150 gm as whole; 45 gm as tail	Prohibited	Not permitted to be Exported
0306 14 00	Crabs	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 15 00	Norway lobsters ( <i>Nephrops norvegicus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0306 16</b>	<b>Cold-water shrimps and prawns (<i>Pandalus</i></b>		

	<b>spp., Crangon crangon):</b>		
0306 16 10	Accelerated Freeze Dried(AFD)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 16 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0306 17</b>	<b>Other shrimps and prawns :</b>		
	<b>Scampi (Macrobrachium spp.):</b>		
0306 17 11	Accelerated Freeze Dried(AFD)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 17 19	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 17 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 19 00	Other, including flours, meals and pellets, of crustaceans, fit for human consumption	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b>Not frozen:</b>		
0306 31 00	Rock Lobster and other sea craw fish (Palinurus spp., Jasus Spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 31 00	Panulirus polyphagus: 300 gm as whole chilled live or frozen, 250 gm as whole cooked; 90 gm as tail	Prohibited	Not Permitted to be Exported.
0306 31 00	Panulirus Homarus: 200gm as whole live, chilled or frozen, 170 gm as whole cooked, 50 gm as tail	Prohibited	Not Permitted to be Exported.
0306 31 00	Panulirus Ornatus: 500gm as whole live/chilled or frozen; 425 gm as whole cooked; 150gm as tail	Prohibited	Not Permitted to be Exported.
0306 32 00	Lobsters (Homarus Spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 32 00	Sand Lobster: Thenus orientalis 150 gm as whole; 45 gm as tail	Prohibited	Not Permitted to be Exported
0306 33 00	Crabs	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 34 00	Norway lobsters (Nephrops norvegicus)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 35 00	Cold water shrimps and prawns (Pandalus spp., Crangon crangon)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 36 00	Other shrimps and prawns	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 39 00	Other, including flours, meals and pellets of crustaceans, fit for human consumption	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 91 00	Rock lobster and other sea crawfish (Palinurus spp., Jasus spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 92 00	Lobsters ( Homarus spp.)	Free	Export permitted subject to International Animal

			Health Certificate as per Note 2 above
0306 93 00	Crabs	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 94 00	Norway lobsters ( <i>Nephrops norvegicus</i> )	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 95 00	Shrimps and prawns	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0306 99 00	Other, including flours, meals and pellets of crustaceans, fit for human consumption	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0307</b>	<b>MOLLUSCS, WHETHER IN SHELL OR NOT, LIVE, FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE; SMOKED MOLLUSCS, WHETHER IN SHELL OR NOT, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS; FLOURS, MEALS AND PELLETS OF MOLLUSCS, FIT FOR HUMAN CONSUMPTION</b>		
	<i>Oysters:</i>		
0307 11 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 12 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 19 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Scallops, including queen scallops, of the genera Pecten, Chlamys or Placopecten:</i>		
0307 21 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 22 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 29 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Mussels (Mytilus spp., Perna spp.):</i>		
0307 31 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 32 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0307 39</b>	<i>Other:</i>		
0307 39 10	Clams, clam meat (bivalves-Victorita, spp., Mertrix spp. and Katalysia spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 39 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Cuttle fish (Sepia officinalis, Rossia macrosoma, Septiolo spp.) and squid (Ommastrephes spp., Loligo spp., Nototodarus spp., Sepioteuthis spp.):</i>		

<b>0307 49</b>	<b><i>Other:</i></b>		
0307 49 10	Squid tubes, frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 49 20	Whole squids, frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 49 30	Dried squids	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 49 40	Dried Squids	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 49 90	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Octopus (Octopus spp.):</i></b>		
0307 51 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 52 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 59 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 60 00	Snails, other than sea snails	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Clams, cockles and ark shells (families Arcidae, Arctiidae, Cardiidae, Donacidae, Hiatellidae, Mactridae, Mesodesmatidae, Myidae, Semelidae, Solecurtidae, Solenidae, Tridacnidae and Veneridae):</i></b>		
0307 71 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 72 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 79 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<b><i>Abalone (Haliotis spp.):</i></b>		
0307 81 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 82 00	Live, fresh or chilled stromboid conchs (Strombus spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 83 00	Frozen abalone (Haliotis spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 84 00	Frozen stromboid conchs (Strombus spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 87 00	Other abalone (Haliotis spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 88 00	Other stromboid conchs (Strombus spp.)	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 89 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

	<i>Other, including flours, meals and pellets, fit for human consumption:</i>		
0307 91 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 92 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0307 99 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0308</b>	<b>AQUATIC INVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS, LIVE, FRESH, CHILLED, FROZEN, DRIED, SALTED OR IN BRINE; SMOKED AQUATIC INVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS, WHETHER OR NOT COOKED BEFORE OR DURING THE SMOKING PROCESS; FLOURS, MEALS AND PELLETS OF AQUATIC INVERTEBRATES OTHER THAN CRUSTACEANS AND MOLLUSCS, FIT FOR HUMAN CONSUMPTION</b>		
	<i>Sea cucumbers (Stichopus japonicus, Holothurioidea):</i>		
0308 11 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0308 12 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0308 19 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
	<i>Sea urchins (Strongylocentrotus spp., Paracentrotus lividus, Loxechinus albus, Echinus esculentus):</i>		
0308 21 00	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0308 22 00	Frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0308 29 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
<b>0308 30</b>	<i>Jellyfish (Rhopilema spp.):</i>		
0308 30 10	Live, fresh or chilled	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0308 30 20	Dried, salted or frozen	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above
0308 90 00	Other	Free	Export permitted subject to International Animal Health Certificate as per Note 2 above

**Export Licensing Note of Chapter 3 :**

**NOTE: 1** A consignment/ lot is considered to be undersized if it contains specified species any piece of which has a weight less than that indicated against the species or has been processed out of or obtained from individual pieces of the species weighing less than the minimum weight indicated against the species.

**NOTE:2** “as tail” means without head

## CHAPTER 4

DAIRY PRODUCE; BIRD'S EGGS; NATURAL HONEY; EDIBLE PRODUCTS OF ANIMAL ORIGIN,  
NOT ELSEWHERE SPECIFIED OR INCLUDED

**NOTE: 1** The expression “milk” means full cream milk of partially or completely skimmed milk.

**NOTE: 2**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC) .

**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.

**Agency/Department Concerned:** AQ&CS

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>0401</b>	<b>MILK AND CREAM, NOT CONCENTRATED NOR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER</b>		
0401 10 00	Of a fat content, by weight, not exceeding 1%	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0401 20 00	Of a fat content, by weight, exceeding 1% but not exceeding 6%	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0401 40 00	Of a fat content, by weight, exceeding 6% but not exceeding 10%	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0401 50 00	Of a fat content, by weight, exceeding 10%	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0402</b>	<b>MILK AND CREAM, CONCENTRATED OR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER</b>		
<b>0402 10</b>	<b><i>In powder, granules or other solid forms, of a fat content, by weight not exceeding 1.5%:</i></b>		
0402 10 10	Skimmed Milk	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 10 20	Milk food for babies	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 10 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter

	<i>In powder, granules or other solid forms, of a fat content, by weight exceeding 1.5%:</i>		
0402 21 00	Not containing added sugar or other sweetening matter	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0402 29</b>	<b><i>Other:</i></b>		
0402 29 10	Whole milk	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 29 20	Milk for babies	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 29 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
	<b><i>Other:</i></b>		
<b>0402 91</b>	<b><i>Not containing added sugar or other sweetening matter:</i></b>		
0402 91 10	Condensed milk	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 91 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0402 99</b>	<b><i>Other:</i></b>		
0402 99 10	Whole Milk	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 99 20	Condensed Milk	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0402 99 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0403</b>	<b>BUTTERMILK, CURDLED MILK AND CREAM, YOGURT, KEPHIR AND OTHER FERMENTED OR ACIDIFIED MILK AND CREAM, WHETHER OR NOT CONCENTRATED OR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER OR FLAVOURED OR CONTAINING ADDED FRUIT, NUTS OR COCOA</b>		
0403 10 00	Yogurt	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter



<b>0403 90</b>	<b>Other:</b>		
0403 90 10	Butter milk	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0403 90 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0404</b>	<b>WHEY, WHETHER OR NOT CONCENTRATED OR CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER; PRODUCTS CONSISTING OF NATURAL MILK CONSTITUENTS, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>0404 10</b>	<b>Whey and modified whey whether or not concentrated or containing added sugar or other sweetening matter:</b>		
0404 10 10	Whey, concentrated, evaporated or condensed, liquid or semi-solid	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0404 10 20	Whey, dry, blocks and powdered	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0404 10 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0404 90 00	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
			Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0405</b>	<b>BUTTER AND OTHER FATS AND OILS DERIVED FROM MILK; DAIRY SPREADS</b>		Export permitted subject to Policy condition specified at Note 2 of this Chapter
0405 10 00	Butter	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0405 20 00	Dairy Spreads	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0405 90</b>	<b>Other:</b>		
0405 90 10	Butter Oil	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0405 90 20	Ghee	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter

0405 90 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
			Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0406</b>	<b>CHEESE AND CURD</b>		Export permitted subject to Policy condition specified at Note 2 of this Chapter
0406 10 00	Fresh (unripened or uncured) cheese, including whey cheese and curd	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0406 20 00	Grated or powdered cheese, of all kinds	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0406 30 00	Processed Cheese not grated or powdered	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0406 40 00	Blue-veined cheese and other cheese containing veins produced by <i>Penicillium roqueforti</i>	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0406 90 00	Other cheese	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
			Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0407</b>	<b>BIRDS' EGGS, IN SHELL, FRESH, PRESERVED OR COOKED</b>		Export permitted subject to Policy condition specified at Note 2 of this Chapter
	<i>Fertilised eggs for incubation:</i>		Export permitted subject to Policy condition specified at Note 2 of this Chapter
0407 11 00	Of fowls of the species <i>Gallus domesticus</i>	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
			Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0407 19</b>	<i>Other:</i>		Export permitted subject to Policy condition specified at Note 2 of this Chapter
0407 19 10	Of ducks	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0407 19 90	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
	<i>Other fresh eggs:</i>		Export permitted subject to Policy condition specified at Note 2 of this Chapter
0407 21 00	Of fowls of the species <i>Gallus domesticus</i>	Free	Export permitted subject to Policy

			condition specified at Note 2 of this Chapter
0407 29 00	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
			Export permitted subject to Policy condition specified at Note 2 of this Chapter
0407 90 00	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
<b>0408</b>	<b>BIRDS EGGS, NOT IN SHELL, AND EGG YOLKS, FRESH, DRIED, COOKED BY STEAMING OR BY BOILING IN WATER, MOULDED, FROZEN OR OTHERWISE PRESERVED, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER</b>		
	<i>Egg yolks:</i>		
0408 11 00	Dried	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0408 19 00	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
	<i>Other:</i>		
0408 91 00	Dried	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0408 99 00	Other	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0409 00 00	Natural Honey	Free	Export of honey to USA and European Union (EU) shall be allowed subject to the following conditions:  1. Honey exported shall be 'wholly obtained' Indian origin honey only. 2. No blending of Indian honey shall be permitted with honey originating from any other country."
<b>0410</b>	<b>EDIBLE PRODUCTS OF ANIMAL ORIGIN, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
0410 00	<i>Edible products of animal origin, not elsewhere specified or included:</i>		

0410 00 10	Of Wild animals	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0410 00 20	Turtle eggs and Salanganes' nests ("birds' nests")	<i>Free</i>	
0410 00 90	Other	<i>Free</i>	

**Note below Chapter Licensing Note:****Note : 1**

Export of 1600 MTS of Milk Powder per annum to Bhutan (as per Calendar year i.e. 1st January to 31st December) will be exempted from any export ban.

## CHAPTER 5

**PRODUCTS OF ANIMAL ORIGIN,  
NOT ELSEWHERE SPECIFIED OR INCLUDED**

**NOTE: 1**

Export of wild animals and their parts and products as covered in Wild Life (Protection) Act, 1972 and CITES are prohibited and other species listed in CITES are subject to the provisions of the CITES. See restrictions in Table A for detail.

**NOTE: 2**

- 1) International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC) .  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
- 2) The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.  
**Agency/Department Concerned:** AQ&CS

**SUPPLEMENTARY NOTE:**

In this Chapter, the expressions “wild animal” and “wild life” have the meanings respectively assigned to them in clauses (36) and (37) of section 2 of the Wild Life (Protection) Act, 1972 (53 of 1972); and the expression “wild bird” means any bird specified in Schedules to that Act.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>0501</b>	<b>HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED; WASTE OF HUMAN HAIR</b>		
<b>0501 00</b>	<i>Human hair, unworked, whether or not washed or scoured; waste of human hair:</i>		
0501 00 10	Human hair unworked, whether or not washed or scoured	Free	Export permitted subject to Policy condition specified at Note 2 of this Chapter
0501 00 20	Waste of human hair	Free	
<b>0502</b>	<b>PIGS, HOGS OR BOARS BRISTLES AND HAIR;</b>		

	<b>BADGER HAIR AND OTHER BRUSH MAKING HAIR; WASTE OF SUCH BRISTLES OR HAIR</b>		
<b>0502 10</b>	<i>Pigs', hogs' or boars' bristles and hair and waste thereof:</i>		
0502 10 10	Pigs', hogs' or boars' bristles and hair	Free	Export allowed freely but export to European Union allowed subject to the following conditions:  (i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, plant approval number, nature of export product, quantity, invoice number and date, port of loading (Name of the port) and destination.  (ii) After the shipment is made, the exporter shall also provide a 'Production Process Certificate' and/or 'Health Certificate' to the buyer consignment-wise, to be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.  (iii) Compliance of Phytosanitary as listed at Note 2 of this chapter irrespective of destination.
0502 10 20	Waste of pigs' hogs' or boars' bristles and hair	Free	Export allowed freely but export to European Union allowed subject to the following conditions:  (i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, plant approval number, nature of export product, quantity, invoice number and date, port of loading (Name of the port) and destination.  (ii) After the shipment is made, the exporter shall also provide a 'Production Process Certificate' and/or 'Health Certificate' to the buyer consignment-wise, to be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.  (iii) Compliance of Phytosanitary as listed at Note 2 of this chapter irrespective of destination.
<b>0502 90</b>	<i>Other:</i>		
0502 90 10	Badger hair and other brush making hair	Free	1. NOC of Wild Life Crime Control Bureau .(Agency WCCB)  2. Country of Origin  3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)

0502 90 20	Yak tail hair	Free	1. NOC of Wild Life Crime Control Bureau . (Agency WCCB) 2. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0502 90 90	Other	Free	1. NOC of Wild Life Crime Control Bureau . (Agency WCCB) 2. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
<b>0504</b>	<b>GUTS, BLADDERS AND STOMACHS OF ANIMALS (OTHER THAN FISH), WHOLE AND PIECES THEREOF, FRESH, CHILLED, FROZEN, SALTED, IN BRINE, DRIED OR SMOKED</b>		
<b>0504 00</b>	<i>Guts, bladders and stomachs of animals (other than fish), whole and pieces thereof, fresh, chilled, frozen, salted, in brine, dried or smoked:</i>		
0504 00 10	Guts of cattle for natural food casings	Prohibited	Not Permitted to be Exported
0504 00 20	Guts of sheep and goats for natural food casings	Prohibited	Not Permitted to be Exported
	<i>Guts of other animals for natural food casings:</i>		
0504 00 31	Of wild animals	Prohibited	Not Permitted to be Exported
0504 00 39	Other	Prohibited	Not Permitted to be Exported
	<i>Guts other than for natural food casings:</i>		
0504 00 41	Of wild animals	Prohibited	Not Permitted to be Exported
0504 00 49	Other	Prohibited	Not Permitted to be Exported
	<i>Bladders and stomachs:</i>		
0504 00 51	Of wild animals	Prohibited	Not Permitted to be Exported
0504 00 59	Other	Prohibited	Not Permitted to be Exported
<b>0505</b>	<b>SKINS AND OTHER PARTS OF BIRDS, WITH THEIR FEATHERS OR DOWN, FEATHERS AND PARTS OF FEATHERS (WHETHER OR NOT WITH TRIMMED</b>		

	<b>EDGES) AND DOWN, NOT FURTHER WORKED THAN CLEANED, DISINFECTED OR TREATED FOR PRESERVATION; POWDER AND WASTE OF FEATHERS OR PARTS OF FEATHERS</b>		
<b>0505 10</b>	<i>Feathers of a kind used for stuffing; down:</i>		
0505 10 10	Of wild birds	Prohibited	Not Permitted to be Exported
0505 10 90	Other	Free	
<b>0505 90</b>	<i>Other:</i>		
0505 90 10	Peacock tail and wing feather (trimmed or not)	Prohibited	Not Permitted to be Exported
	<i>Other feather (excluding for stuffing purpose):</i>		
0505 90 21	Of wild birds	Prohibited	Not Permitted to be Exported
0505 90 29	Other	Free	
	<i>Powder and waste of feathers or parts of feathers:</i>		
0505 90 31	Of wild birds	Prohibited	Not Permitted to be Exported
0505 90 39	Other	Free	
	<i>Skins and other parts:</i>		
0505 90 91	Of wild birds	Prohibited	Not Permitted to be Exported
0505 90 99	Other	Free	
<b>0506</b>	<b>BONES AND HORN-CORES, UNWORKED, DEFATTED, SIMPLY PREPARED (BUT NOT CUT TO SHAPE), TREATED WITH ACID OR DEGELATINISED POWDER AND WASTE OF THESE PRODUCTS</b>		
<b>0506 10</b>	<i>Ossein and bones treated with acid:</i>		
	<i>Bones, including horn-cores, crushed:</i>		
0506 10 11	Of wild animals	Prohibited	Not Permitted to be Exported
0506 10 19	Other	Free	
	<i>Bone grist:</i>		
0506 10 21	Of wild animals	Prohibited	Not Permitted to be Exported
0506 10 29	Other	Free	
	<i>Ossein:</i>		
0506 10 31	Of wild animals	Prohibited	Not Permitted to be Exported
0506 10 39	Other	Free	
	<i>Bones, horn cones and parts</i>		



	<i>thereof, not crushed:</i>		
0506 10 41	Of wild animals	Prohibited	Not Permitted to be Exported
0506 10 49	Other	Prohibited	Not Permitted to be Exported
<b>0506 90</b>	<b><i>Other:</i></b>		
	<b><i>Bone meal:</i></b>		
0506 90 11	Of wild animals	Prohibited	Not Permitted to be Exported
0506 90 19	Other	Free	
	<b><i>Other:</i></b>		
0506 90 91	Of wild animals	Prohibited	Not Permitted to be Exported
0506 90 99	Other	Free	
<b>0507</b>	<b>IVORY, TORTOISE-SHELL, WHALEBONE AND WHALE-BONE HAIR, HORNS, ANTLERS, HOOVES, NAILS, CLAWS AND BEAKS, UNWORKED OR SIMPLY PREPARED BUT NOT CUT TO SHAPE; POWDER AND WASTE OF THESE PRODUCTS</b>		
<b>0507 10</b>	<b><i>Ivory; ivory powder and waste:</i></b>		
0507 10 10	Ivory	Prohibited	Not Permitted to be Exported
0507 10 20	Ivory powder and waste	Prohibited	Not Permitted to be Exported
<b>0507 90</b>	<b><i>Other:</i></b>		
0507 90 10	Hoof meal	Free	
0507 90 20	Horn meal	Free	
0507 90 30	Hooves, claws, nails and beaks	Free	
0507 90 40	Antlers	Prohibited	Not Permitted to be Exported
0507 90 50	Buffalo horns	Free	
0507 90 60	Tortoise-shell	Free	
0507 90 70	Claws and waste of tortoise shell	Free	
0507 90 90	Other	Free	
<b>0508</b>	<b>CORAL AND SIMILAR MATERIALS, UNWORKED OR SIMPLY PREPARED BUT NOT OTHERWISE WORKED; SHELLS OF MOLLUSCS, CRUSTACEANS OR ECHINODERMS AND CUTTLE-BONE, UNWORKED OR SIMPLY PREPARED BUT NOT CUT TO SHAPE, POWDER AND WASTE THEREOF</b>		
<b>0508 00</b>	<b><i>Coral and similar materials, unworked or simply prepared but not otherwise worked; shells of molluscs, crustaceans or</i></b>		

	<i>echinoderms and cuttle-bone, unworked or simply prepared but not cut to shape, powder and waste thereof:</i>		
0508 00 10	Coral	Free	
0508 00 20	Chanks	Free	
0508 00 30	Cowries	Free	
0508 00 40	Cuttlefish bones	Free	
0508 00 50	Shells	Free	
0508 00 90	Other	Free	
<b>0509</b>	<b>OMITTED</b>		
<b>0510</b>	<b>AMBERGRIS, CASTOREUM, CIVET AND MUSK; CANTHARIDES; BILE, WHETHER OR NOT DRIED; GLANDS AND OTHER ANIMAL PRODUCTS USED IN THE PREPARATION OF PHARMACEUTICAL PRODUCTS, FRESH, CHILLED, FROZEN OR OTHERWISE PROVISIONALLY PRESERVED</b>		
<b>0510 00</b>	<i>Ambergris, castoreum, civet and musk; cantharides; bile, whether or not dried; glands and other animal products used in the preparation of pharmaceutical products, fresh, chilled, frozen or otherwise provisionally preserved:</i>	Free	
0510 00 10	Bezoar, cow (goolochan)	Free	
0510 00 20	Ox Gallstone	Free	
0510 00 30	Placenta, frozen	Free	
	<i>Other:</i>		
0510 00 91	Of wild animals	Prohibited	Not Permitted to be Exported
0510 00 99	Other	Free	
<b>0511</b>	<b>ANIMAL PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED; DEAD ANIMALS OF CHAPTER 1 OR 3, UNFIT FOR HUMAN CONSUMPTION</b>		
0511 10 00	Bovine semen	Restricted	Exports permitted under licence.

<b>0511 91</b>	<b><i>Products of fish or crustaceans, molluscs or other aquatic invertebrates; dead animals of Chapter 3:</i></b>		
0511 91 10	Fish nails	Prohibited	Not Permitted to be Exported
0511 91 20	Fish tails	Prohibited	Not Permitted to be Exported
0511 91 30	Other fish waste	Prohibited	Not Permitted to be Exported
0511 91 90	Other	Restricted	Exports permitted under licence.
<b>0511 99</b>	<b><i>Other:</i></b>		
	<b><i>Silkworm pupae:</i></b>		
0511 99 11	Artemia	Free	
0511 99 19	Other	Free	
	<b><i>Sinews and tendons:</i></b>		
0511 99 21	Of wild life	Prohibited	Not Permitted to be Exported
0511 99 29	Other	Restricted	Exports permitted under licence.
	<b><i>Other:</i></b>		
0511 99 91	Frozen semen, other than bovine	Restricted	Exports permitted under licence.
	<b><i>bovine embryo:</i></b>		
0511 99 92	Of wild life	Prohibited	Not Permitted to be Exported
0511 99 99	Other	Prohibited	Not Permitted to be Exported
0511 99 99	Other	Restricted	Exports permitted under licence.

**Note below Chapter Licensing Note :**

**NOTE: 1** The handicrafts made out of bone and horn products as finished products and not exported for further processing and not intended for human or animal consumption are not covered under prohibition.

## CHAPTER 6

### LIVE TREES AND OTHER PLANTS; BULBS, ROOTS AND THE LIKE; CUT FLOWERS AND ORNAMENTAL FOLIAGE

#### NOTE: 1

Planting material of a kind used for propagation and classified in heading 0601 and heading 0602 are subject to restriction on export. See Chapter 12 for detail. Certain plants like cashew plants too are restricted for exports. The detail of this too is in Chapter 12

#### NOTE: 2

**Phytosanitary Certificate(PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;**

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.

b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5

c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>0601</b>	<b>BULBS, TUBERS, TUBEROUS ROOTS, CORMS, CROWNS AND RHIZOMES, DORMANT, IN GROWTH OR IN FLOWER; CHICORY PLANTS AND ROOTS OTHER THAN ROOTS OF HEADING 1212</b>		
0601 10 00	Bulbs, tubers, tuberous roots, corms, corms and rhizomes, dormant	Free	Export permitted subject to following conditions : <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
<b>0601 20</b>	<i>Bulbs, tubers, tuberous roots, corms, crowns and rhizomes, in growth or in flower; chicory plants and roots:</i>		
0601 20 10	Bulbs, horticultural	Free	Export permitted subject to following conditions : <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
	<i>Chicory plants and roots:</i>		
0601 20 21	Plants	Free	Export permitted subject to following conditions : <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
0601 20 22	Roots	Free	Export permitted subject to following conditions : <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> </ol>

			<ol style="list-style-type: none"> <li>2. NOC of Wild Life Crime Control Bureau. (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
0601 20 90	Other	Free	<p>Export permitted subject to following conditions :</p> <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
<b>0602</b>	<b>OTHER LIVE PLANTS (INCLUDING THEIR ROOTS), CUTTINGS AND SLIPS; MUSHROOM SPAWN</b>		
0602 10 00	Unrooted cuttings and slips	Free	<p>Export permitted subject to following conditions :</p> <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
<b>0602 20</b>	<b><i>Trees, shrubs and bushes, grafted or not, of kinds, which bear edible fruits or nuts:</i></b>		
0602 20 10	Edible fruit or nut trees, grafted or not	Restricted	<p>Export permitted subject to following conditions :</p> <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)</li> </ol>
0602 20 20	Cactus	Free	<ol style="list-style-type: none"> <li>1. NOC of Wild Life Crime Control Bureau . (Agency: WCCB)</li> <li>2. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency: WCCB)</li> </ol>
0602 20 90	Other	Free	<p>Export permitted subject to following conditions :</p> <ol style="list-style-type: none"> <li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li> <li>2. NOC of Wild Life Crime Control Bureau . (Agency:</li> </ol>

			WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0602 30 00	Rhododendrons and azaleas, grafted or not	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0602 40 00	Roses, grafted or not	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
<b>0602 90</b>	<b>Other:</b>		
0602 90 10	Mushroom spawn	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0602 90 20	Flowering plants (excluding roses and rhododendrons)	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0602 90 30	Tissue culture plant	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0602 90 90	Other	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this

			chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency: WCCB)
<b>0603</b>	<b>CUT FLOWERS AND FLOWER BUDS OF A KIND SUITABLE FOR BOUQUETS OR FOR ORNAMENTAL PURPOSES, FRESH, DRIED, DYED, BLEACHED, IMPREGNATED OR OTHERWISE PREPARED</b>		
0603 11 00	Roses	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0603 12 00	Carnations	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0603 13 00	Orchids	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0603 14 00	Chrysanthemums	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)



0603 15 00	Lilies (Lilium spp.)	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau . (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency WCCB)
0603 19 00	Other	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau. (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency: WCCB)
0603 90 00	Other	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau. (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency: WCCB)
<b>0604</b>	<b>FOLIAGE, BRANCHES AND OTHER PARTS OF PLANTS, WITHOUT FLOWERS OR FLOWER BUDS, AND GRASSES, MOSSES AND LICHENS, BEING GOODS OF A KIND SUITABLE FOR BOUQUETS OR FOR ORNAMENTAL PURPOSES, FRESH, DRIED, DYED, BLEACHED, IMPREGNATED OR OTHERWISE PREPARED</b>		
0604 20 00	Fresh	Free	Export permitted subject to following conditions :  1. Compliance of Phytosanitary as listed at Note 2 of this chapter. 2. NOC of Wild Life Crime Control Bureau. (Agency: WCCB) 3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency: WCCB)
0604 90 00	Other	Free	Export permitted subject to following conditions :

			<ol style="list-style-type: none"><li>1. Compliance of Phytosanitary as listed at Note 2 of this chapter.</li><li>2. NOC of Wild Life Crime Control Bureau. (Agency: WCCB)</li><li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post. (Agency: WCCB)</li></ol>

**CHAPTER 7**

**EDIBLE VEGETABLES AND CERTAIN ROOTS AND TUBERS**

**NOTE: 1**

Reference to onions in this chapter includes onions fresh or chilled frozen, provisionally preserved or dried.

**NOTE: 2**

**Phytosanitary Certificate (PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;**

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.

b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5

c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
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<b>0701</b>	<b>POTATOES, FRESH OR CHILLED</b>		
0701 10 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0701 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0702 00 00	Tomatoes, fresh or chilled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0703</b>	<b>ONIONS, SHALLOTS, GARLIC, LEEKS AND OTHER ALLIACEOUS VEGETABLES, FRESH OR CHILLED</b>		
<b>0703 10</b>	<i>Onions and shallots:</i>		
0703 10 10	Onions	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0703 10 20	Shallots	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0703 20 00	Garlic	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0703 90 00	Leeks and other alliaceous vegetables	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0704</b>	<b>CABBAGES, CAULIFLOWERS, KOHLRABI, KALE AND SIMILAR EDIBLE BRASSICAS, FRESH OR CHILLED</b>		
0704 10 00	Cauliflowers and headed broccoli	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0704 20 00	Brussels sprouts	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0704 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0705</b>	<b>LETTUCE (LACTUCASATIVA) AND CHICORY (CICHORIUM SPP.), FRESH OR CHILLED LETTUCE</b>		
0705 11 00	Cabbage lettuce (head lettuce)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0705 19 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<i>Chicory:</i>		

0705 21 00	Witloof chicory ( <i>Cichorium intybus</i> var. <i>foliosum</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0705 29 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0706</b>	<b>CARROTS, TURNIPS, SALAD BEETROOT, SALSIFY, CELERIAC, RADISHES AND SIMILAR EDIBLE ROOTS, FRESH OR CHILLED</b>		
0706 10 00	Carrots and turnips	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0706 90</b>	<b>Other:</b>		
0706 90 10	Horse radish	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0706 90 20	Other Radish	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0706 90 30	Salad beetroot	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0706 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0707 00 00	Cucumbers or gherkins, fresh or chilled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0708</b>	<b>LEGUMINOUS VEGETABLES, SHELLED OR UNSHELLED, FRESH OR CHILLED</b>		
0708 10 00	Peas ( <i>Pisum sativum</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0708 20 00	Beans ( <i>Vigna</i> spp. ; <i>Phaseolus</i> spp. )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0708 90 00	Other leguminous vegetables	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0709</b>	<b>OTHER VEGETABLES, FRESH OR CHILLED</b>		
0709 20 00	Asparagus	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 30 00	Aubergines (egg-plants)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 40 00	Celery other than celeriac	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b>Mushrooms and truffles:</b>		
0709 51 00	Mushrooms of genus agaricus	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 59 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

<b>0709 60</b>	<b>Fruits of the genus <i>Capsicum</i> or of the genus <i>pimenta</i>:</b>		
0709 60 10	Green chilly	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 60 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 70 00	Spinach, New Zealand spinach and orache spinach (garden spinach)	Free	
	<b>Other:</b>		
0709 91 00	Globe artichokes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
		Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 92 00	Olives		
0709 93 00	Pumpkins, squash and gourds ( <i>Cucurbita spp.</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0709 99</b>	<b>Other:</b>		
0709 99 10	Green Pepper	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 99 20	Mixed vegetables	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0709 99 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0710</b>	<b>VEGETABLES (UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER), FROZEN</b>		
0710 10 00	Potatoes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b>Leguminous vegetables, shelled or unshelled:</b>		
0710 21 00	Peas ( <i>Pisum sativum</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0710 22 00	Beans ( <i>Vigna spp.</i> , <i>Phaseolus spp.</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0710 29 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0710 30 00	Spinach, New Zealand spinach and orache spinach ( <i>Garden spinach</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0710 40 00	Sweet corn	Free	
<b>0710 80</b>	<b>Other vegetables:</b>		
0710 80 10	Terragon	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

0710 80 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0710 90 00	Mixtures of vegetables	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0711</b>	<b>VEGETABLES PROVISIONALLY PRESERVED (FOR EXAMPLE, BY SULPHUR DIOXIDE GAS, IN BRINE, IN SULPHUR WATER OR IN OTHER PRESERVATIVE SOLUTIONS), BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION</b>		
0711 20 00	Olives	Free	
0711 40 00	Cucumbers and gherkins	Free	
	<i>Mushrooms and truffles:</i>		
0711 51 00	Mushrooms of the genus agaricus	Free	
0711 59 00	Other	Free	
<b>0711 90</b>	<i>Other vegetables; mixtures of vegetables:</i>		
0711 90 10	Green pepper in brine	Free	
0711 90 20	Assorted canned vegetables	Free	
0711 90 90	Other	Free	
<b>0712</b>	<b>DRIED VEGETABLES, WHOLE, CUT, SLICED, BROKEN OR IN POWDER, BUT NOT FURTHER PREPARED</b>		
0712 20 00	Onions	Free	Export permitted subject to following conditions :  1. Export permitted subject to Minimum Export Price (MEP) notified by DGFT and other conditions laid down by DGFT from time - to - time. [Notification No. 45/2015-20 dated 19.01.2018] ITC ( H S ), 2018 Schedule 2 Export Policy  2. Requirement of MEP has been removed till further orders and all varieties of onions can now be exported without any MEP . [Notification No. 48/2015-20 dated 2.02.2018].  3. Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<i>Mushrooms, wood ears</i>		

	<i>(Auricularia spp. ), jelly fungi (Tremella spp. ) and truffles:</i>		
0712 31 00	Mushrooms of the genus <i>Igaricus</i>	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 32 00	Wood ears ( <i>Auricularia spp. )</i>	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 33 00	Jelly fungi ( <i>Tremella spp. )</i>	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 39 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0712 90</b>	<b><i>Other vegetables; mixtures of vegetables:</i></b>		
0712 90 10	Asparagus	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 90 20	Dehydrated garlic powder	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 90 30	Dehydrated garlic flakes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 90 40	Dried garlic	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 90 50	Marjoram, Oregano	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0712 90 60	Potatoes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0712 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
<b>0713</b>	<b>DRIED LEGUMINOUS VEGETABLES, SHELLED, WHETHER OR NOT SKINNED OR SPLIT</b>		
0713 10 00	Peas ( <i>Pisum sativum</i> )	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT, Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017]  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
0713 20 00	Chickpeas ( <i>garbanzos</i> )	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be



			<p>allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017]</p> <p>(ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter</p>
	<b>Beans (<i>Vigna spp.</i>, <i>Phaseolus spp.</i>):</b>		
0713 31 00	Beans of the species <i>Vigna mungo</i> (L.) Hepper or <i>Vigna radiata</i> (L.) Wilczek	Free	<p>Export permitted subject to following conditions :</p> <p>(i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].</p> <p>(ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter</p>
0713 32 00	Small red (Adzuki) beans ( <i>Phaseolus</i> or <i>Vigna angularis</i> )	Free	<p>Export permitted subject to following conditions :</p> <p>(i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].</p> <p>(ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter</p>
0713 33 00	Kidney beans, including white pea beans ( <i>Phaseolus vulgaris</i> )	Free	<p>Export permitted subject to following conditions :</p> <p>(i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].</p> <p>(ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter</p>

0713 34 00	Bambara beans ( <i>Vigna subterranea</i> or <i>Voandzeia subterranea</i> )	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
0713 35 00	Cow peas ( <i>Vigna unguiculata</i> )	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
<b>0713 39</b>	<b>Other:</b>		
0713 39 10	Guar Seeds	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
0713 39 90	Other	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].

			(ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
0713 40 00	Lentils	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
0713 50 00	Broad beans ( <i>Vicia faba var major</i> ) and horse beans ( <i>Vicia faba var equina</i> , <i>Vicia faba var minor</i> )	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
0713 60 00	Pigeon peas ( <i>Cajanus cajan</i> )	Free	Export permitted subject to following conditions :  (i) Export shall be through Custom EDI ports. However, export through the non - EDI Land Custom Stations (LCS) on Indo -Bangladesh and Indo -Nepal border shall also be allowed subject to registration of quantity with DGFT. Regional Authorities (RAs) in Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity. [Notification No. 38/2015 -20 dated 22.11.2017].  (ii) Compliance of Phytosanitary requirement as listed at Note 2 of this chapter
<b>0713 90</b>	<b>Other:</b>		
0713 90 10	Split	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0713 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter

<b>0714</b>	<b>MANIOC, ARROWROOT, SALEP, JERUSALEM ARTICHOKEs, SWEET POTATOES AND SIMILAR ROOTS AND TUBERS WITH HIGH STARCH OR INULIN CONTENT, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT SLICED OR IN THE FORM OF PELLETS; SAGO PITH</b>		
0714 10 00	Manioc (cassava)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0714 20 00	Sweet potatoes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0714 30 00	Yams ( <i>Dioscorea spp.</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0714 40 00	Taro ( <i>Colocasia spp.</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0714 50 00	Yautia ( <i>Xanthosoma spp.</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
<b>0714 90</b>	<b>Other:</b>		
0714 90 10	Sago pith	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter
0714 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter

**Note below Chapter Licensing Note:**

**NOTE: 1** The prohibition shall not be applicable to export of

- (i) 178.70 tonnes of pulses to Nepal by MMTC. (Notification No. 47 dated 12.11.2007)
- (ii) The export of 1200 MTS of pulses to Bhutan per annum (as per Calendar year i.e. 1st January to 31st December).
- (ii) Export of annual specified quantity of pulses to the Republic of Maldives under bilateral trade agreement between Government of India and Government of Maldives.

**NOTE: 2** The prohibition shall not be applicable to export of pulses to Sri Lanka executed under the specific permission granted by DGFT.

**NOTE: 3** Export of Organic pulses and lentils shall be subject to the following conditions:

- (a) It should be duly certified by APEDA as being organic pulses and lentils;
- (b) Export contracts should be registered with APEDA, New Delhi prior to shipment;
- (c) Exports shall be allowed only from Customs EDI Ports. (Notification No. 78 dated 31.03.2014 read with Notification No. 03 dated 19.04.2017):

## CHAPTER 8

### EDIBLE FRUIT AND NUTS; PEEL OF CITRUS FRUIT OR MELONS

#### NOTE: 1

1. This Chapter does not cover inedible nuts or fruits.
2. Chilled fruits and nuts are to be classified in the same heading as the corresponding fresh fruits and nuts.
3. Dried fruit or dried nuts of this chapter may be partially rehydrated, or treated for the following purposes:
  - (a) For additional preservation or stabilisation (for example, by moderate heat treatment, sulphuring, the addition of sorbic acid or potassium sorbate);
  - (b) To improve or maintain their appearance (for example, by the addition of vegetable oil or small quantities of glucose syrup), provided that they retain the character of dried fruit or dried nuts.

#### NOTE: 2

**Phytosanitary Certificate(PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;**

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.

b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5

c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available.

However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>0801</b>	<b>COCONUTS, BRAZIL NUTS AND CASHEW NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLED OR PEELED</b>		
	<i>Coconuts:</i>		
0801 11 00	Desiccated	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0801 12</b>	<i>In the inner shell (endocarp):</i>		
		Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 12 10	Fresh		
		Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 12 20	Dried		
		Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 12 90	Other		
		Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0801 19</b>	<i>Other:</i>		
0801 19 10	Fresh	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 19 20	Dried	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 19 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<i>Brazil nuts:</i>		
0801 21 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 22 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

			this chapter.
	<b>Cashew nuts:</b>		
0801 31 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0801 32</b>	<b>Shelled:</b>		
0801 32 10	Cashew kernel, broken	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 32 20	Cashew kernel, whole	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0801 32 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0802</b>	<b>OTHER NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLED OR PEELED</b>		
	<b>Almonds:</b>		
0802 11 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 12 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b>Hazelnuts or filberts (Corylus spp):</b>		
0802 21 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 22 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b>Walnuts:</b>		
0802 31 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 32 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

			this chapter.
	<b><i>Chestnuts (Castanea spp.):</i></b>		
0802 41 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 42 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b><i>Pistachios:</i></b>		
0802 51 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 52 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b><i>Macadamia nuts:</i></b>		
0802 61 00	In shell	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 62 00	Shelled	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 70 00	Kola nuts ( <i>Cola</i> spp.)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0802 80</b>	<b><i>Areca nuts:</i></b>		
0802 80 10	Whole	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 80 20	Split	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 80 30	Ground	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0802 80 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of



			this chapter.
0802 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0803</b>	<b>BANANAS, INCLUDING PLANTAINS, FRESH OR DRIED</b>		
<b>0803 10</b>	<b><i>Plantains:</i></b>		
0803 10 10	Curry plantain	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0803 10 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0803 90</b>	<b><i>Other:</i></b>		
0803 90 10	Bananas, fresh	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0803 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0804</b>	<b>DATES, FIGS, PINEAPPLES, AVOCADOS, GUAVAS, MANGOES, AND MANGOSTEENS, FRESH OR DRIED</b>		
<b>0804 10</b>	<b><i>Dates:</i></b>		
0804 10 10	Fresh ( <i>excluding wet dates</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 10 20	Soft ( <i>khayzur or wet dates</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 10 30	Hard ( <i>chhohara or kharek</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 10 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

<b>0804 20</b>	<b><i>Figs:</i></b>		
0804 20 10	Fresh	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 20 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 30 00	Pineapples	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 40 00	Avocados	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0804 50</b>	<b><i>Guavas, mangoes and mangosteens:</i></b>		
0804 50 10	Guavas fresh or dried	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 50 20	Mangoes, fresh	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 50 30	Mangoes, sliced dried	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 50 40	Mango pulp	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0804 50 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0805</b>	<b>CITRUS FRUIT, FRESH OR DRIED</b>		
0805 10 00	Oranges	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0805 20 00	Mandarins ( <i>including tangerines and satsumas</i> ); clementines, wilkings and similar citrus hybrids	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0805 40 00	Grapefruit, including pomelos	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of

			this chapter.
0805 50 00	Lemon ( <i>Citrus limon</i> , <i>Citrus limonum</i> ) and limes ( <i>Citrus aurantifolia</i> , <i>Citrus latifolia</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0805 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0806</b>	<b>GRAPES, FRESH OR DRIED</b>		
0806 10 00	Fresh	Free	Export permitted subject to following:  (i) Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter. (ii) Export to European Union is permitted subject to registration with APEDA. [Notification No. 28 (RE – 2012)/2009-2014 dated 03.01.2013]
<b>0806 20</b>	<b>Dried:</b>		
0806 20 10	Raisins	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0806 20 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0807</b>	<b>MELONS (INCLUDING WATERMELONS) AND PAPAWS (PAPAYAS), FRESH</b>		
	<i>Melons (including watermelons):</i>		
0807 11 00	Water melons	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0807 19 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0807 20 00	Papaws ( <i>papayas</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0808</b>	<b>APPLES, PEARS AND QUINCES, FRESH</b>		
0808 10 00	Apples	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of

			this chapter.
0808 30 00	Pears	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0808 40 00	Quinces	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0809</b>	<b>APRICOTS, CHERRIES, PEACHES (INCLUDING NECTARINES), PLUMS AND SOLES, FRESH</b>		
0809 10 00	Apricots	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
	<b>Cherries:</b>		
0809 21 00	Sour cherries ( <i>Prunus cerasus</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0809 29 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0809 30 00	Peaches, including nectarine	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0809 40 00	Plums and sloes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0810</b>	<b>OTHER FRUIT, FRESH</b>		
0810 10 00	Strawberries	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 20 00	Raspberries, blackberries, mulberries and loganberries	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 30 00	Black, white or red currants and gooseberries	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 40 00	Cranberries, bilberries and other fruits of the genus <i>Vaccinium</i>	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 50 00	Kiwi fruit	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

0810 60 00	Durians	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 70 00	Persimmons	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0810 90</b>	<b>Other:</b>		
0810 90 10	Pomegranates	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 90 20	Tamarind, fresh	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 90 30	Sapota ( <i>chico</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 90 40	Custard-apple ( <i>Ata</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 90 50	Bore	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 90 60	Lichi	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0810 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0811</b>	<b>FRUIT AND NUTS, UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER, FROZEN, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER</b>		
<b>0811 10</b>	<b>Strawberries:</b>		
0811 10 10	Containing added sugar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0811 10 20	Not containing added sugar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0811 10 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0811 20</b>	<b>Raspberries, blackberries, mulberries, loganberries, black, white or red currants and gooseberries:</b>		

0811 20 10	Containing added sugar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0811 20 20	Not containing added sugar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0811 20 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0811 90</b>	<b>Other:</b>		
0811 90 10	Containing added sugar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0811 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0812</b>	<b>FRUIT AND NUTS PROVISIONALLY PRESERVED (FOR EXAMPLE, BY SULPHUR DIOXIDE GAS, IN BRINE, IN SULPHUR WATER OR IN OTHER PRESERVATIVE SOLUTIONS), BUT UNSUITABLE IN THAT STATE FOR IMMEDIATE CONSUMPTION</b>		
0812 10 00	Cherries	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0812 90</b>	<b>Other:</b>		
0812 90 10	Mango slices in brine	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0812 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0813</b>	<b>FRUIT, DRIED, OTHER THAN THAT OF HEADINGS 0801 TO 0806; MIXTURES OF NUTS OR DRIED FRUITS OF THIS CHAPTER</b>		
0813 10 00	Apricots	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0813 20 00	Prunes	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0813 30 00	Apples	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

			this chapter.
<b>0813 40</b>	<b><i>Other fruit:</i></b>		
0813 40 10	Tamarind, dried	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0813 40 20	Singoda whole (water nut)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0813 40 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>0813 50</b>	<b><i>Mixtures of nuts or dried fruits of this Chapter:</i></b>		
0813 50 10	Mixtures of nuts	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0813 50 20	Mixtures of dried fruits	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
0814 00 00	Peel of citrus fruit or melons (including watermelons), fresh, frozen, dried or provisionally preserved in brine, in sulphur water or in other preservative solutions	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.

**Policy Conditions of this Chapter:**

Goods in this Chapter will also be subject to the provisions of CITES (Convention of International Trade in Endangered Species of Wild Fauna and Flora).

## CHAPTER 9

### COFFEE, TEA, MATE AND SPICES

- NOTE:1**
- 1) “Spice” means a group of vegetable products (including seeds, etc.), rich in essential oils and aromatic principles, and which, because of their taste, are mainly used as condiments. These products may be whole or in crushed or powdered form.
  - 2) The addition of other substances to spices shall not affect their inclusion in spices provided the resulting mixtures retain the essential character of spices and spices also include products commonly known as “masalas”.

**NOTE:2** The Spices Board India is designated as the competent authority to issue Health Certificates to European Union countries in respect of export of spices. The Spices Board India shall issue such export certification within a period of 48 to 72 hours after receiving the sample from the exporter. [Notification No. 32/2015-20 dated 04.10.2017]

**NOTE:3 Phytosanitary Certificate(PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;**

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

- a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.
- b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5
- c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available.



However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
0901	<b>COFFEE, WHETHER OR NOT ROASTED OR DECAFFEINATED; COFFEE HUSKS AND SKINS; COFFEE SUBSTITUTES CONTAINING COFFEE IN ANY PROPORTION</b>		
	<b>Coffee, not roasted:</b>		
0901 11	<i>Not decaffeinated:</i>		
	<i>Arabica plantation:</i>		
0901 11 11	A Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 12	B Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 13	C Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 19	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement).

			<p><b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
	<b>Arabica Cherry:</b>		
0901 11 21	AB Grade	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 11 22	PB Grade	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 11 23	C Grade	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 11 24	B/B/B Grade	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 11 29	Other	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p>

			(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b>Rob Parchment:</b>		
0901 11 31	AB Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 32	PB Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 33	C Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 39	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b>Rob cherry:</b>		
0901 11 41	AB Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.

			(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 42	PB Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 43	C Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 44	B/B/B Grade	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 45	Bulk	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 11 49	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of

			this chapter.
0901 11 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 12 00	Decaffeinated	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b>Coffee, roasted:</b>		
<b>0901 21</b>	<b>Non-decaffeinated:</b>		
0901 21 10	In bulk packing	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0901 21 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0901 22</b>	<b>Decaffeinated:</b>		
0901 22 10	In bulk packing	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement).

			<p><b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 22 90	Other	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
<b>0901 90</b>	<b>Other:</b>		
0901 90 10	Coffee husks and skins	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 90 20	Coffee substitutes containing coffee	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0901 90 90	Other	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
<b>0902</b>	<b>TEA, WHETHER OR NOT FLAVOURED</b>		
<b>0902 10</b>	<i>Green Tea (not fermented) in immediate packing of a content not exceeding 3 kg:</i>		

0902 10 10	Contents not exceeding 25 g.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 10 20	Contents exceeding 25 g. but not exceeding 1 kg.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 10 30	Contents exceeding 1 kg but not exceeding 3 kg.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 10 90	Other	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0902 20</b>	<b><i>Other green tea (not fermented):</i></b>		
0902 20 10	Green Tea in packets exceeding content 3 kg. but not exceeding 20 kg.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 20 20	Green Tea in bulk	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International

			Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 20 30	Green Tea agglomerated in forms such as ball, brick and tablets	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 20 40	Green Tea waste	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 20 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0902 30</b>	<b><i>Black tea (fermented) and partly fermented tea, in immediate packings of a content not exceeding 3 kg.:</i></b>		
0902 30 10	Contents not exceeding 25 g.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 30 20	Contents exceeding 25 g. but not	Free	Export permitted subject to following conditions:



	exceeding 1 kg.		(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 30 30	Contents exceeding 1 kg. but not exceeding 3 kg.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 30 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0902 40</b>	<b><i>Other black tea (fermented) and other partly fermented tea:</i></b>		
0902 40 10	Content exceeding 3 kg. but not exceeding 20 kg.	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 40 20	Black Tea, leaf in bulk	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0902 40 30	Black Tea, dust in bulk	Free	Export permitted subject to following conditions:

			<p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0902 40 40	Tea bags	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0902 40 50	Black Tea, agglomerated in forms such as ball, brick and tablets	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0902 40 60	Black Tea waste	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0902 40 90	Other	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0903 00 00	Mate	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement).</p>

			<p><b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
<b>0904</b>	<b>PEPPER OF THE GENUS PIPER; DRIED OR CRUSHED OR GROUND FRUITS OF THE GENUS CAPSICUM OR OF THE GENUS PIMENTA</b>		
	<i>Pepper:</i>		
<b>0904 11</b>	<i>Neither crushed nor ground:</i>		
0904 11 10	Pepper, long	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0904 11 20	Light black pepper	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0904 11 30	Black pepper, garbled	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>
0904 11 40	Black pepper ungarbled	Free	<p>Export permitted subject to following conditions:</p> <p>(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&amp;I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.</p> <p>(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.</p>

0904 11 50	Green pepper, dehydrated	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 11 60	Pepper pinheads	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 11 70	Green pepper, frozen or dried	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 11 80	Pepper other than green, frozen	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 11 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 12 00	Crushed or ground	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International

			Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<i>Fruits of the genus Capsicum or of the genus Pimenta:</i>		
<b>0904 21</b>	<b>Dried, neither crushed nor ground:</b>		
0904 21 10	Of genus Capsicum	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 21 20	Of genus Pimenta	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0904 22</b>	<b>Crushed or ground:</b>		
	<b>Of genus Capsicum:</b>		
0904 22 11	Chilly Powder	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 22 12	Chilly seeds	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.

0904 22 19	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b><i>Of genus Pimenta:</i></b>		
0904 22 21	Powder	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0904 22 29	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0905</b>	<b>VANILLA</b>		
0905 00 10	Neither Crushed or ground	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0905 00 20	Crushed or ground	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.

<b>0906</b>	<b>CINNAMON AND CINNAMON-TREE FLOWERS</b>		
	<i>Neither crushed nor ground:</i>		
<b>0906 11</b>	Cinnamon ( <i>Cinnamomum zeylanicum Blume</i> )		
0906 11 10	Cinnamon bark	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0906 11 20	Cinnamon tree flowers	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0906 11 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0906 19</b>	<b>Other:</b>		
0906 19 10	cassia	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0906 19 90	other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.

			(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0906 20 00	Crushed or ground	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0907</b>	<b>CLOVES (WHOLE FRUIT, CLOVES AND STEMS)</b>		
<b>0907 10</b>	<i>Neither crushed nor ground:</i>		
0907 10 10	Extracted	Free	
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0907 10 20	Not Extracted (other than stem)		
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0907 10 30	Stem		
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0907 10 90	Other		
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International
0907 20 00	Crushed or ground		(i) Certificate of Origin (CoO) from International



			Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0908</b>	<b>NUTMEG, MACE AND CARDAMOMS</b>		
	<i>Nutmeg:</i>		
<b>0908 11</b>	<i>Neither crushed nor ground:</i>		
0908 11 10	In shell	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 11 20	Shelled	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 12 00	Crushed or ground	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<i>Mace:</i>		
0908 21 00	Neither crushed nor ground	Free	Export permitted subject to following:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.

		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 22 00	Crushed or ground		
	<b>Cardamoms:</b>		
<b>0908 31</b>	<b>Neither crushed nor ground:</b>		
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 31 10	Large ( amomum)		
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 31 20	Small (ellettaria),alleppey green		
0908 31 30	Small, coorg green	Free	
	Small, bleached,half bleached or bleachable	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 31 40			
	Small, mixed	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 31 50			

	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 31 90			
<b>0908 32</b>	<b>Crushed or ground:</b>		
	Powder	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 32 10			
	Small cardamom seeds	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 32 20			
	Cardamom husk	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 32 30			
	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0908 32 90			
<b>0909</b>	<b>SEEDS OF ANISE, BADIAN, FENNEL, CORIANDER, CUMIN OR CARAWAY; JUNIPER BERRIES</b>		
	<i>Seeds of coriander:</i>		

<b>0909 21</b>	<b><i>Neither crushed nor ground:</i></b>		
0909 21 10	Of seed quality	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 21 90			
	Crushed or ground	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 22 00			
	<b><i>Seeds of cumin:</i></b>		
<b>0909 31</b>	<b><i>Neither crushed nor ground:</i></b>		
	<b><i>Cumin, black:</i></b>		
0909 31 11	Of seed quality	Free	
		Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 31 19	Other		
	<b><i>Cumin, other than black:</i></b>		
0909 31 21	Of seed quality	Restricted	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of

			this chapter.
0909 31 29	Other	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 32 00	Crushed or ground	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<i>Seeds of anise, badian, caraway or fennel; juniper berries:</i>		
<b>0909 61</b>	<i>Neither crushed nor ground:</i>		
	<i>Seeds of anise:</i>		
0909 61 11	Of seed quality	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 61 19	Other	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<i>Seeds of badian:</i>		
0909 61 21	Of seed quality	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International

			Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 61 29	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b><i>Seeds of caraway or fennel:</i></b>		
0909 61 31	Of seed quality	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 61 39	Other	Free	
	<b><i>Juniper berries:</i></b>		
0909 61 41	Of seed quality	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 61 49	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0909 62</b>	<b><i>Crushed or ground:</i></b>		

0909 62 10	Anise	Free	Export permitted subject to following:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 62 20	Badian	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 62 30	Caraway or fennel	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0909 62 40	Juniper berries	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0910</b>	<b>GINGER, SAFFRON, TURMERIC (CURCUMA), THYME, BAY LEAVES, CURRY AND OTHER SPICES</b>		
	<i>Ginger:</i>		
<b>0910 11</b>	<i>Neither crushed nor ground:</i>		
0910 11 10	Fresh	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.

			(ii) Export permitted subject to compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 11 20	Dried, unbleached	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 11 30	Dried, bleached	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 11 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0910 12</b>	<b><i>Crushed or ground:</i></b>		
0910 12 10	Powder	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 12 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of



			this chapter.
<b>0910 20</b>	<b>Saffron:</b>		
0910 20 10	Saffron stigma	Free	Export permitted subject to following:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 20 20	Saffron stamen	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 20 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0910 30</b>	<b>Turmeric (Curcuma):</b>		
0910 30 10	Fresh	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 30 20	Dried	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.

0910 30 30	Powder	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 30 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b>Other spices:</b>		
0910 91 00	Mixtures referred to in Note 1(b) to this chapter	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
<b>0910 99</b>	<b>Other:</b>		
	<b>Seed:</b>		
0910 99 11	Celery	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 12	Fenugreek	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No.

			1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 13	Dill	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 14	Ajwain	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 15	Cassia torea	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 19	Other	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru. (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b>Powder:</b>		
0910 99 21	Cassia	Free	Export permitted subject to following conditions: (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.

			(ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 23	Celery	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 24	Fenugreek	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 25	Dill	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 26	Poppy	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 27	Mustard	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 29	Other	Free	Export permitted subject to following conditions:

			(i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
	<b>Husk:</b>		
0910 99 39	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.
0910 99 90	Other	Free	Export permitted subject to following conditions:  (i) Certificate of Origin (CoO) from International Coffee Organization (ICO) (Mandatory Requirement). <b>Agency</b> : Coffee Board, MoC&I, Govt. of India, No. 1, Dr. B.R. Ambedkar Veedhi, Bengaluru.  (ii) Compliance of Phytosanitary as listed at Note 3 of this chapter.

**CHAPTER 10****CEREALS****NOTE:1**

Export of wild variety of wheat and paddy seed is 'Restricted'. See chapter 12 for details

**NOTE: 2**

**Phytosanitary Certificate(PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;**

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.

b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5

c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

**SUB-HEADING NOTE :**

The term “durum wheat” means wheat of the *Triticum durum* species and the Hybrids derived from the inter – specific crossing of *Triticum durum* which have the same number (28) of chromosomes as that species.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>1001</b>	<b>WHEAT AND MESLIN</b>		
	<i>Durum wheat:</i>		
1001 11 00	Seed	Free	1. Export will be allowed subject to submission of following documents to Customs at the time of export:  (i) A license to carry on the business of a dealer in seeds issued under Section 3 of the Seed Control Order (1983) from the State Government; and  (ii) Declaration that the export consignment of seeds has been chemically treated and is not fit for human consumption; and

			<p>2. Export packets will be labeled that seeds are treated with chemical insecticides and cannot be used for food or feed purposes.</p> <p>3. Compliance of Phytosanitary as listed at Note 2 of this chapter.</p>
1001 19 00	Other	Free	<p>Export permitted subject to following conditions :</p> <p>(i) Export permitted through Custom EDI ports only. Export shall also be permitted through the non-EDI Land Custom Stations (LCS) on Indo-Bangladesh and Indo-Nepal border subject to registration of quantity with DGFT. Regional Authorities (RAs) Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity</p> <p>(ii) Compliance of Phytosanitary as listed at Note 2 of this chapter.</p>
	<b>Other:</b>		
1001 91 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>1001 99</b>	<b>Other:</b>		
1001 99 10	Wheat	Free	
1001 99 20	Meslin	Free	<p>1. Export will be allowed subject to submission of following documents to Customs at the time of export:</p> <p>(i) A license to carry on the business of a dealer in seeds issued under Section 3 of the Seed Control Order (1983) from the State Government; and</p> <p>(ii) Declaration that the export consignment of seeds has been chemically treated and is not fit for human consumption; and</p> <p>2. Export packets will be labeled that seeds are treated with chemical insecticides and cannot be used for food or feed purposes.</p> <p>3. Compliance of Phytosanitary as listed at Note 2 of this chapter.</p>
<b>1002</b>	<b>RYE</b>		
1002 10 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
1002 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>1003</b>	<b>BARLEY</b>		
1003 10 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
1003 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed

			at Note 2 of this chapter.
<b>1004</b>	<b>OATS</b>		
1004 10 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
1004 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>1005</b>	<b>MAIZE (CORN)</b>		
1005 10 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
1005 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
<b>1006</b>	<b>RICE</b>		
<b>1006 10</b>	<b>Rice in husk (paddy or rough):</b>		
1006 10 10	Of seed quality	Restricted	<p>1. Export permitted under license subject to the following conditions:</p> <p>(i) submission of following documents to Customs at the time of export:</p> <p>(a) a license to carry on the business of a dealer in seeds issued under Section 3 of the Seed Control Order (1983) from the State Government; and ITC (HS), 2018 Schedule 2 – Export Policy</p> <p>(b) Declaration that the export consignment of seeds has been chemically treated and is not fit for human consumption; and</p> <p>(ii) Export packets will be labeled that seeds are treated with chemical insecticides and cannot be used for food or feed purposes.</p> <p>2. Compliance of Phytosanitary as listed at Note 2 of this chapter.</p>
1006 10 90	Other	Restricted	Export permitted under license subject to compliance of Phytosanitary as listed at Note 2 of this chapter.
1006 20 00	Husked ( <i>brown</i> ) Rice	Free	<p>Export permitted subject to following conditions :</p> <p>1. Export to be made by private parties from privately held stocks. State Trading Enterprises (STEs) including M/s. NCCF &amp; NAFED are also permitted to export privately held stocks of Non Basmati rice.</p> <p>2. Export shall be through Custom EDI ports. Export is also permitted through the non-EDI Land Custom Stations (LCS) on Indo Bangladesh and Indo-Nepal border subject to registration of quantity with DGFT. Regional Authorities (RAs) of DGFT at Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time, will be the designated RAs for the purpose of such registration of quantity</p>



			3. Compliance of Phytosanitary as listed at Note 2 of this Chapter.
<b>1006 30</b>	<b><i>Semi-milled or wholly milled rice, whether or not polished or glazed:</i></b>		
1006 30 10	Rice, parboiled	Free	Export permitted subject to following conditions:  (i) Export to be made by private parties from privately held stocks. State Trading Enterprises (STEs) including M/s. NCCF & NAFED are also permitted to export privately held stocks of Non Basmati rice.  (ii) Export shall be through Custom EDI ports. Export is also permitted through the non-EDI Land Custom Stations (LCS) on Indo Bangladesh and Indo-Nepal border subject to registration of quantity with DGFT. Regional Authorities (RAs) of DGFT at Kolkata & Patna and such other RAs as notified by DGFT from time to time, will be the designated RAs for the purpose of such registration of quantity  (iii) Compliance of Phytosanitary as listed at Note 2 of this Chapter.
1006 30 20	Basmati rice	Free	1. Export permitted subject to following conditions:  (i) Exports allowed subject to registration of contracts with the APEDA , New Delhi;  (ii) Grain of rice to be exported shall be more than 6.61 mm of length and ratio of length to breadth of the grain shall be more than 3.5;  (iii) Export shall be through Custom EDI ports. Export is also permitted through the non-EDI Land Custom Stations (LCS) on Indo-Bangladesh and Indo-Nepal border subject to registration of quantity with DGFT. Regional Authorities (RAs) Kolkata & Patna and such other RAs as notified by DGFT from time to time will be the designated RAs for the purpose of such registration of quantity;  (iv) Exports to European Union permitted subject to pre-shipment quality inspection as may be specified by the Government through a notification;  (v) Exports to Russian Federation permitted subject ITC (HS), 2018 SCHEDULE 2 – EXPORT POLICY to pre-shipment quality certification issued by  (1) Insecticide Residue Testing Laboratory. (2) Geo-Chem Laboratories Pvt. Ltd. (3) Reliable Analytical Laboratory

			<p>(4)Arbro Pharmaceuticals Ltd.  (5)Shri Ram Institute for Industrial Research, Delhi (6)Shri Ram Institute for Industrial Research, Branch Office Bangalore  (7) Delhi Test House; and  (8)Vimta Labs. or any other agency as may be notified from time to time.”</p> <p>(vi) Exports of empty printed gunny bags with Markings indicating the product being Indian Basmati Rice, in whatever manner, are not permitted except when exported along with the consignments of Basmati Rice, in which cases also, the same shall not exceed 2% of the total number of filled gunny bags of Basmati Rice being exported;</p> <p>(vii) In case of un-bagged Indian Basmati Rice being exported in bulk or in bags of 50 Kgs or above, the exports of empty printed gunny bags with Markings indicating the product being Indian Basmati Rice, in whatever manner, shall also be permitted to the extent of actual requirements ITC (HS), 2018 Schedule 2 – Export Policy considering the total quantity of the consignment and the sizes of the empty bags being exported;</p> <p>(viii) Export of Basmati Rice shall not be permitted on the basis of Documents against Acceptance (D/A) unless such export is covered either by Bank Guarantee or ECGC Guarantee. [Notification No. 18/2015-20 dated 01.08.2016]</p> <p>2. Compliance of Phytosanitary as listed at Note 2 of this Chapter.</p>
1006 30 90	Other	Free	<p>1. Export permitted subject to following conditions:</p> <p>(i)Export to be made by private parties from privately held stocks. State Trading Enterprises (STEs) including M/s. NCCF &amp; NAFED are also permitted to export privately held stocks of Non Basmati rice.</p> <p>(ii) Export shall be through Custom EDI ports. Export is also permitted through the non-EDI Land Custom Stations (LCS) on Indo Bangladesh and Indo-Nepal border subject to registration of quantity with DGFT. Regional Authorities (RAs) of DGFT at Kolkata &amp; Patna and such other RAs as notified by DGFT from time to time, will be the designated RAs for the purpose of such registration of quantity</p> <p>2. Compliance of Phytosanitary as listed at Note 2 of this Chapter</p>
1006 40 00	Broken rice	Free	<p>1. Export permitted subject to following conditions:</p> <p>(i) Export to be made by private parties from privately held stocks. State Trading Enterprises (STEs) including M/s. NCCF &amp; NAFED are also permitted to export privately held stocks of Non Basmati rice.</p>

			(ii) Export shall be through Custom EDI ports. Export is also permitted through the non-EDI Land Custom Stations (LCS) on Indo Bangladesh and Indo-Nepal border subject to registration of quantity with DGFT. Regional Authorities (RAs) of DGFT at Kolkata & Patna and such other RAs as notified by DGFT from time to time, will be the designated RAs for the purpose of such registration of quantity  2. Compliance of Phytosanitary as listed at Note 2 of this Chapter
<b>1007</b>	<b>GRAIN SORGHUM</b>		
1007 10 00	Seed	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1007 90 00	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
<b>1008</b>	<b>BUCKWHEAT, MILLET AND CANARY SEEDS; OTHER CEREALS</b>		
<b>1008 10</b>	<b><i>Buckwheat:</i></b>		
1008 10 10	Of seed quality	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 10 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
	<b><i>Millet:</i></b>		
<b>1008 21</b>	<b><i>Seed:</i></b>		
1008 21 10	Jawar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 21 20	Bajra	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 21 30	Ragi	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
<b>1008 29</b>	<b><i>Other:</i></b>		
1008 29 10	Jawar	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 29 20	Bajra	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 29 30	Ragi	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
<b>1008 30</b>	<b><i>Canary seeds:</i></b>		
1008 30 10	Of seed quality	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 40 00	Fonio ( <i>Digitaria spp.</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter

1008 50 00	Quinoa ( <i>Chenopodium quinoa</i> )	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 60 00	Triticale	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
<b>1008 90</b>	<b><i>Other cereals:</i></b>		
1008 90 10	Of seed quality	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter
1008 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 2 of this Chapter

**Note below Chapter Licensing Note :****NOTE: 1**

The above conditions in respect of export of Non Basmati Rice will not be applicable to exports undertaken as under:

1.1 Export of non-Basmati rice (i) under Food Aid Programme and (ii) under bi-lateral trade agreement between Government of India and Government of Maldives shall be permitted.

1.2 Export of 21,200 MTs per annum to Bhutan (as per Calendar year i.e. from 1st January to 31st December) of non-Basmati rice will be exempted from any export ban.

**NOTE: 2**

Export of 10,000 tons of non-Basmati rice to Horn of Africa (Kenya, Somalia and Djibouti) from Central Pool Stock of FCI at economic cost of Rs.20,689.50 per ton will be permitted.

**NOTE: 3**

Export of organic non-Basmati Rice (excluding rice in husk paddy or rough) from Custom EDI ports have been exempted from all quantitative ceilings irrespective of any existing or future restriction/ prohibition on export of their basic product (non-organic), with due certification by APEDA as organic under the NPOP. [Notification No. 03/2015-2020 dated 19.04.2017]

**NOTE: 4**

Export of organic wheat from Custom EDI ports have been exempted from all quantitative ceilings irrespective of any existing or future restriction/ prohibition on export of their basic product (non-organic), with due certification by APEDA as organic under the NPOP. [Notification No. 03/2015-2020 dated 19.04.2017]

**NOTE: 5**

Export of 24,000 MTs of wheat per annum to Bhutan (as per Calendar year i.e. 1st January to 31st December) shall be exempted from any export ban.

## CHAPTER 11

PRODUCTS OF THE MILLING INDUSTRY; MALT; STARCHES; INULIN; WHEAT  
GLUTEN

## NOTE: 1

**Phytosanitary Certificate(PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;**

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.

b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5

c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
1101 00 00	Wheat or meslin flour	Free	Export permitted subject to compliance of conditions at Note 1 above

<b>1102</b>	<b>CEREAL FLOURS OTHER THAN THAT OF WHEAT OR MESLIN</b>		
1102 20 00	Maize (corn) flour	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1102 90</b>	<i>Other:</i>		
1102 90 10	Rye flour	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1102 90 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1103</b>	<b>CEREAL GROATS, MEAL AND PELLETS</b>		
	<i>Groats and meal:</i>		
<b>1103 11</b>	<i>Of wheat:</i>		
1103 11 10	Groat	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1103 11 20	Meal	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1103 13 00	Of maize (corn)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1103 19 00	Of other cereals	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1103 20 00	Pellets	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1104</b>	<b>CEREAL GRAINS OTHERWISE WORKED (FOR EXAMPLE, HULLED, ROLLED, FLAKED, PEARLED, SLICED, OR KIBBLED), EXCEPT RICE OF HEADING 1006; GERM OF CEREALS, WHOLE, ROLLED, FLAKED OR GROUND</b>		
	<i>Rolled or flaked grains:</i>		
1104 12 00	Of oats	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1104 19 00	Of other cereals	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above

	<i>Other worked grains (for example, hulled, pearled, sliced or kibbled):</i>		
1104 22 00	Of oats	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1104 23 00	Of maize (corn)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1104 29 00	Of other cereals	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1104 30 00	Germ of cereals, whole, rolled, flaked or ground	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1105</b>	<b>FLOUR, MEAL, POWDER, FLAKES, GRANULES AND PELLETS OF POTATOES</b>		
1105 10 00	Flour, meal and powder	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1105 20 00	Flakes, granules and pellets	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1106</b>	<b>FLOUR, MEAL AND POWDER OF THE DRIED LEGUMINOUS VEGETABLES OF HEADING 0713, OF SAGO OR OF ROOTS OR TUBERS OF HEADING 0714 OR OF THE PRODUCTS OF CHAPTER 8</b>		
1106 10 00	Of the dried leguminous vegetables of heading 0713	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1106 20</b>	<i>Of sago or of roots or tubers of heading 0714:</i>		
1106 20 10	Of sago	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1106 20 20	Of manioc (cassava)	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1106 20 90	Of other roots and tubers	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
			Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1106 30</b>	<i>Of the products of Chapter 8:</i>		Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1106 30 10	Of tamarind	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above

1106 30 20	Of singoda	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1106 30 30	Mango flour	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1106 30 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1107</b>	<b>MALT, WHETHER OR NOT ROASTED</b>		
1107 10 00	Not roasted	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1107 20 00	Roasted	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
			Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1108</b>	<b>STARCHES; INULIN</b>		Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
	<i>Starches:</i>		
1108 11 00	Wheat starch	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1108 12 00	Maize (corn) starch	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1108 13 00	Potato starch	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1108 14 00	Manioc (cassava) starch	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
<b>1108 19</b>	<i>Other:</i>		
1108 19 10	Sago	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1108 19 90	Other	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
			Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1108 20 00	Inulin	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above
1109 00 00	Wheat gluten, whether or not dried	Free	Export permitted subject to compliance of Phytosanitary as listed at Note 1 above



## CHAPTER 12

**OIL SEEDS AND OLEAGINOUS FRUITS; MISCELLANEOUS GRAINS, SEEDS AND FRUIT;  
INDUSTRIAL OR MEDICINAL PLANTS; STRAW AND FODDER.**

**NOTE :**Export Policy of items under this chapter will be subject to broad policy laid down under any of the Note below.

**NOTE: 1** Seeds of all forestry species including Nux Vomica , Red Sanders , Rubber, Russa Grass and tufts, Sandalwood and seeds of tufts , Sandalwood and seeds of ornamental wild variety plants stand 'Restricted' for export and shall be allowed under licence and also shall be regulated according to the rules notified under Biological (Diversity) Act, 2002.

**NOTE: 2**Wheat seeds (wild variety), Paddy seeds (wild variety), Cashew seeds and plants,Egyptian clover (Barseem) Trifoliumalaxtumseeds,Onion Seeds, Pepper cuttings or rooted cutings of pepper, saffron seeds or corms, Neem seeds, bark/leaves/roots powder thereofunder any HS Code are placed under 'Restricted' category and export is permitted subject to license.

**NOTE: 3**Seeds of all trees (excluding seeds of all forestry species), hedges, ornamental plants and flowers and vegetable seeds other than onion seeds are 'free' for export subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds and indicating the source of procurement.

**NOTE: 4**Seeds and plantingmaterials otherthan those inthe restricted categoryare 'free' for export subject to production of a declaration in the form of anaffidavitfromtheexporterthatthe seedbeingexportedisnotBreeder orFoundationorWildvariety seeds with indication the source ofprocurement

**NOTE: 5** Plants and plantportionsof wildorigin, ofspecies specifiedin anyofthe Schedulesof WildLife (Protection) Act,1972orAppendix Iof CITESorExport LicensingNote1 are placed under 'Prohibited'category and not permitted to be exported. Not permitted to be exported. However, special exemptioncan be granted for the purpose of research, educationand lifesavingdrugson casebycasebasisby DGFT,onthe recommendationofMinistry of Environment &Forests.

**NOTE: 6**Plants, Plant portionsof wild orcultivation origin,of species specified in Appendix II orIIIofCITES are 'free' for export subjecttoproductionofcertificate of LegalPossessioninfavourof the exporter,issuedby theDFOhaving jurisdictionwhere the exporteris situated. Export subjecttoCITES.

**NOTE: 7** Plants, plant portionsof wild orcultivation origin,of speciesnot specifiedinany ofthe Schedules of Wild Life (Protection) Act,1972 or Appendix I, II,III of CITESor ExportLicensingNote 1 are 'free' for export subjecttoobtainingaCertificateof cultivationfrom District Agriculture Officer or District Horticulture OfficerorDFO.

**NOTE: 8**Derivatives, extractsand formulations are 'free' for export subject to the provisions of Wild Life (Protection) Act, 1972 and"CITES"

ITC(HS) Code	Item Description	Policy	Policy Conditions
1201	SOYA BEANS, WHETHER OR NOT BROKEN		
1201 00	<i>Soya beans, whether or not broken:</i>		
1201 10 00	Seed	Free	

1201 90 00	Other	Free	
<b>1202</b>	<b>GROUND-NUT, NOT ROASTED OR OTHERWISE COOKED, WHETHER OR NOT SHELLLED OR BROKEN</b>		
<b>1202 30</b>	<b>Seed:</b>		
1202 30 10	H. P. S	Free	<p>(a) Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at <a href="http://www.apeda.gov.in/apedawebsite/HAC/CP/recognized_laboratories.pdf">URL http://www.apeda.gov.in/apedawebsite/HAC/CP/recognized_laboratories.pdf</a>;</p> <p>(b) Exports to Russian Federation permitted subject to pre-shipment quality certification issued by</p> <ol style="list-style-type: none"> <li>(1) Insecticide Residue Testing Laboratory.</li> <li>(2) Geo-Chem Laboratories Pvt. Ltd.</li> <li>(3) Reliable Analytical Laboratory</li> <li>(4) Arbro Pharmaceuticals Ltd.</li> <li>(5) Shri Ram Institute for Industrial Research, Delhi</li> <li>(6) Shri Ram Institute for Industrial Research, Branch Office Bangalore</li> <li>(7) Delhi Test House; and</li> <li>(8) Vimta Labs.</li> </ol> <p>(c) any other agency as may be notified from time to time.</p> <p><u>[Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]</u></p>
1202 30 90	Other	Free	<p>(a) Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at <a href="http://www.apeda.gov.in/apedawebsite/HAC/CP/recognized_laboratories.pdf">URL http://www.apeda.gov.in/apedawebsite/HAC/CP/recognized_laboratories.pdf</a>;</p> <p>(b) Exports to Russian Federation permitted subject to pre-shipment quality certification issued by</p> <ol style="list-style-type: none"> <li>(1) Insecticide Residue Testing Laboratory.</li> </ol>

			<p>(2) Geo-Chem Laboratories Pvt. Ltd.  (3) Reliable Analytical Laboratory  (4) Arbro Pharmaceuticals Ltd.  (5) Shri Ram Institute for Industrial Research, Delhi  (6) Shri Ram Institute for Industrial Research, Branch Office Bangalore  (7) Delhi Test House; and  (8) Vimta Labs.</p> <p>(c) any other agency as may be notified from time to time.</p> <p>[Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]</p>
<b>1202 41</b>	<b><i>In shell:</i></b>		
1202 41 10	H.P.S	Free	<p>(a) Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at <a href="http://www.apeda.gov.in/apedawebsite/HAC/CP/recognized_laboratories.pdf">URL http://www.apeda.gov.in/apedawebsite/HAC/CP/recognized_laboratories.pdf</a>;</p> <p>(b) Exports to Russian Federation permitted subject to pre-shipment quality certification issued by  (1) Insecticide Residue Testing Laboratory.  (2) Geo-Chem Laboratories Pvt. Ltd.  (3) Reliable Analytical Laboratory  (4) Arbro Pharmaceuticals Ltd.  (5) Shri Ram Institute for Industrial Research, Delhi  (6) Shri Ram Institute for Industrial Research, Branch Office Bangalore  (7) Delhi Test House; and  (8) Vimta Labs.</p> <p>(c) any other agency as may be notified from time to time.</p> <p>[Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]</p>
1202 41 90	Other	Free	<p>(a) Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with</p>

			<p>controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at <a href="http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf">URL www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf</a>;</p> <p>(b) Exports to Russian Federation permitted subject to pre-shipment quality certification issued by</p> <p>(1) Insecticide Residue Testing Laboratory.</p> <p>(2) Geo-Chem Laboratories Pvt. Ltd.</p> <p>(3) Reliable Analytical Laboratory</p> <p>(4) Arbro Pharmaceuticals Ltd.</p> <p>(5) Shri Ram Institute for Industrial Research, Delhi</p> <p>(6) Shri Ram Institute for Industrial Research, Branch Office Bangalore</p> <p>(7) Delhi Test House; and</p> <p>(8) Vimta Labs.</p> <p>(c) any other agency as may be notified from time to time.</p> <p>[Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]</p>
<b>1202 42</b>	<b><i>Shelled, whether or not broken:</i></b>		
1202 42 10	Kernels, H.P.S	Free	<p>a. Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at <a href="http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf">URL http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf</a>;</p> <p>b. Exports to Russian Federation permitted subject to pre-shipment quality certification issued by</p> <p>(1) Insecticide Residue Testing Laboratory.</p> <p>(2) Geo-Chem Laboratories Pvt. Ltd.</p> <p>(3) Reliable Analytical Laboratory</p> <p>(4) Arbro Pharmaceuticals Ltd.</p> <p>(5) Shri Ram Institute for Industrial Research, Delhi</p>

			<p>(6) ShriRamInstitute forIndustrial Research, BranchOffice Bangalore</p> <p>(7) Delhi TestHouse;and</p> <p>(8) VimtaLabs.</p> <p>(c) any otheragency as may be notifiedfrom timetotime.</p> <p><u>Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]</u></p>
1202 42 20	Kernels, other	Free	<p>(a) Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at URL <a href="http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf">http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf</a>;</p> <p>(b) Exports toRussianFederation permitted subject to pre-shipment qualitycertificationissuedby</p> <p>(1) Insecticide Residue Testing Laboratory.</p> <p>(2) Geo-ChemLaboratories Pvt. Ltd.</p> <p>(3) Reliable AnalyticalLaboratory</p> <p>(4) ArbroPharmaceuticalsLtd.</p> <p>(5)ShriRamInstituteforIndustrial Research, Delhi</p> <p>(6) ShriRamInstitute forIndustrial Research, BranchOffice Bangalore</p> <p>(7) Delhi TestHouse;and</p> <p>(8) VimtaLabs.</p> <p>(c) any otheragency as may be notifiedfrom timetotime.</p> <p><u>Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]</u></p>
1202 42 90	Other	Free	<p>(a) Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at URL <a href="http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf">http://www.apeda.gov.in/apedawebsite/HACCP/recognized_laboratories.pdf</a>;</p> <p>(b) Exports toRussianFederation permitted</p>

			subject to pre-shipment quality certification issued by (1) Insecticide Residue Testing Laboratory. (2) Geo-Chem Laboratories Pvt. Ltd. (3) Reliable Analytical Laboratory (4) Arbro Pharmaceuticals Ltd. (5) Shri Ram Institute for Industrial Research, Delhi (6) Shri Ram Institute for Industrial Research, Branch Office Bangalore (7) Delhi Test House; and (8) Vimta Labs.  (c) any other agency as may be notified from time to time.  [Notification No. 28(RE-2012)/2009-2014 dated 03.01.2013]
1203 00 00	Copra		
<b>1204</b>	<b>LINSEED, WHETHER OR NOT BROKEN</b>		
<b>1204 00</b>	<i>Linseed, whether or not broken:</i>		
1204 00 10	Of seed quality	Free	
1204 00 90	Other	Free	
<b>1205</b>	<b>RAPE OR COLZA SEEDS, WHETHER OR NOT BROKEN</b>		
1205 10 00	Low eructic acid rape or colza seeds	Free	
1205 90 00	Other	Free	
<b>1206</b>	<b>SUNFLOWER SEEDS, WHETHER OR NOT BROKEN</b>		
<b>1206 00</b>	<i>Sunflower seeds, whether or not broken:</i>		
1206 00 10	Of seed quality	Free	
1206 00 90	Other	Free	
<b>1207</b>	<b>OTHER OIL SEEDS AND OLEAGINOUS FRUITS, WHETHER OR NOT BROKEN</b>		
<b>1207 10</b>	<i>Palm nuts and kernels:</i>		
1207 10 10	Palm nuts	Free	
1207 10 90	Palm kernels	Free	
	<i>Cotton seeds:</i>		
1207 21 00	Seed	Free	
1207 29 00	Other	Free	

<b>1207 30</b>	<b>Castor oil seeds:</b>		
1207 30 10	Of seed quality	Free	
1207 30 90	Other	Free	
<b>1207 40</b>	<b>Sesamum seeds:</b>		
1207 40 10	Of seed quality	Free	Exports to Russian Federation permitted subject to pre-shipment quality certification issued by (1) Insecticide Residue Testing Laboratory. (2) Geo-Chem Laboratories Pvt. Ltd. (3) Reliable Analytical Laboratory (4) Arbro Pharmaceuticals Ltd. (5) Shri Ram Institute for Industrial Research, Delhi (6) Shri Ram Institute for Industrial Research, Branch Office Bangalore (7) Delhi Test House; and (8) Vimta Labs.  (b) or any other agency as may be notified from time to time.
1207 40 10	Sesame seeds whether or not broken of seeds quality	Free	Export allowed freely but export to European Union allowed subject to the following conditions :  (i) Indian Oilseeds & Produce Export Promotion Council (IOPEPC) is designated as competent authority to issue export certification. (ii) The IOPEPC shall issue export certification within two working days of receiving the request from exporter subject to a 'Certificate of Analysis' by a NABL accredited laboratory. (iii) The procedure for export of sesame seeds to the European Union countries has been outlined in the document 'Procedure for Control of Contamination of Salmonella in Sesame Seeds for Export to EU' which is available on the website of DGFT at <a href="http://dgft.gov.in/">http://dgft.gov.in/</a> .  [Notification No. 37/2015-20 dated 03.02.2016 read with Notification No. 39/2015-20 dated 11.02.2016]
1207 40 90	Other	Free	Export allowed freely but export to European Union allowed subject to the following conditions :  (i) Indian Oilseeds & Produce Export Promotion Council (IOPEPC) is designated as competent authority to issue export

			certification. (ii) The IOPEPC shall issue export certification within two working days of receiving the request from exporter subject to a 'Certificate of Analysis' by a NABL accredited laboratory. (iii) The procedure for export of sesame seeds to the European Union countries has been outlined in the document 'Procedure for Control of Contamination of Salmonella in Sesame Seeds for Export to EU' which is available on the website of DGFT at <a href="http://dgft.gov.in/">http://dgft.gov.in/</a> .  [Notification No. 37/2015-20 dated 03.02.2016 read with Notification No. 39/2015-20 dated 11.02.2016]
<b>1207 50</b>	<b>Mustard seeds:</b>		
1207 50 10	Of seed quality	Free	
1207 50 90	Other	Free	
<b>1207 60</b>	<b>Safflower (<i>Carthamustinctorius</i>) seeds:</b>		
1207 60 10	Of seed quality	Free	
1207 60 90	Other	Free	
<b>1207 70</b>	<b>Melon seeds:</b>		
1207 70 10	Of seed quality	Free	
1207 70 90	Other	Free	
	<i>Other:</i>		
1207 91 00	Poppy seeds	Free	
<b>1207 99</b>	<b>Other:</b>		
1207 99 10	Ajams	Free	
1207 99 20	Mango kernel	Free	
1207 99 30	Niger seed	Free	
1207 99 40	Kokam	Free	
1207 99 90	Other	Free	
<b>1208</b>	<b>FLOURS AND MEALS OF OIL SEEDS OR OLEAGINOUS FRUITS, OTHER THAN THOSE OF MUSTARD</b>		
1208 10 00	Of soya beans	Free	
1208 90 00	Other	Free	
<b>1209</b>	<b>SEEDS, FRUIT AND SPORES, OF A</b>		



<b>KIND USED FOR SOWING</b>			
1209 10 00	Sugar beet seeds	Free	
	<b>Seeds of forage plants:</b>		
1209 21 00	Lucerne (alfalfa) seeds	Free	
1209 22 00	Clover ( <i>Trifolium spp.</i> ) seeds	Free	
1209 23 00	Fescue seeds	Free	
1209 24 00	Kentucky blue grass ( <i>Poa pratensis L.</i> ) seeds	Free	
1209 25 00	Rye grass ( <i>Lolium multiflorum Lam., Lolium perenne L.</i> ) seeds	Free	
<b>1209 29</b>	<b>Other:</b>		
1209 29 10	Australian lupin seeds	Free	
1209 29 90	Other	Restricted	Export permitted under license.  Export of (1) Egyptian Clover (Barseem) <i>Trifolium alexandrinum</i> Seeds (2) Saffron Seeds or Corms and (3) Pepper Cuttings or rooted cuttings of Pepper are under restricted category and permitted only against a licence
1209 30 00	Seeds of herbaceous plants cultivated principally for their flowers		
<b>1209 91</b>	<b>Vegetable seeds:</b>		
1209 91 10	Of Cabbage	Free	
1209 91 20	Of Cauliflower	Free	
1209 91 30	Of Onion	Restricted	Export is permitted under License.
1209 91 40	Of Pea	Free	
1209 91 50	Of Radish	Free	
1209 91 60	Of Tomato	Free	
1209 91 60	Chilly seeds of genus capsicum	Free	
1209 91 90	Other	Free	
<b>1209 99</b>	<b>Other:</b>		
1209 99 10	Fruit seeds for planting or sowings	Free	Exports permitted subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds and indicating the source of procurement.
1209 99 90	Other	Restricted	Export permitted under license.  Export of seeds of all trees (excluding seeds of all forestry species), hedges, ornamental plants and flowers and vegetable seeds other than onion seeds is permitted subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not

			breeder or foundation or wild variety seeds and indicating the source of procurement.
1209 99 90	Other	Free	Exports permitted subject to a declaration in the form of an affidavit from the exporter that the seed being exported is not Breeder or Foundation or Wild variety seeds and indicating the source of procurement.
<b>1210</b>	<b>HOP CONES, FRESH OR DRIED, WHETHER OR NOT GROUND, POWDERED OR IN THE FORM OF PELLETS; LUPULIN</b>		
1210 10 00	Hop cones, neither ground nor powdered nor in the form of pellets	Free	
1210 20 00	Hop cones, ground, powdered or in the form of pellets; lupulin	Free	
<b>1211</b>	<b>PLANTS AND PARTS OF PLANTS (INCLUDING SEEDS AND FRUITS), OF A KIND USED PRIMARILY IN PERFUMERY, IN PHARMACY OR FOR INSECTICIDAL, FUNGICIDAL OR SIMILAR PURPOSE, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT CUT, CRUSHED OR POWDERED”;</b>		
<b>1211 20</b>			
1211 20 00	Ginseng roots	Free	
1211 30 00	Coca leaf	Free	
1211 40 00	Poppy straw	Free	
1211 50 00	Ephedra	Free	
<b>1211 90</b>	<b>Other:</b>		
	<b>Seeds:</b>		
1211 90 11	Ambrette seeds		
1211 90 12	Nuxvomica, dried ripe seeds	Restricted	Export permitted under license.
1211 90 13	Psyllium seed (isobgul)		
1211 90 14	Neem seed	Restricted	Export permitted under license
1211 90 15	Jojoba seed	Free	
1211 90 19	Other	Free	
	<b>Leaves, powder, flowers and pods:</b>		
1211 90 21	Belladonna leaves	Free	

1211 90 22	Senna leaves and pods	Free	
1211 90 23	Neem leaves, powder	Free	
1211 90 24	Gymnema powder	Free	
1211 90 25	Cubeb powder	Free	
1211 90 26	Pyrethrum	Free	
1211 90 29	Other	Free	
	<b>Bark, husk, and rind:</b>		
1211 90 31	Cascara sagrada bark	Free	
1211 90 32	Psyllium husk ( <i>isobgul husk</i> )	Free	
1211 90 33	Gamboge fruit rind	Free	
1211 90 39	Other	Free	
	<b>Roots and Rhizomes:</b>		
1211 90 41	Belladonna roots	Free	
1211 90 42	Galangal rhizomes and roots	Free	
1211 90 43	Ipecac dried rhizome and roots	Free	
1211 90 44	Serpentina roots ( <i>rowwalfiaserpentina</i> <i>and other species of rowwalfias</i> )	Free	
1211 90 45	Zedovary roots	Free	
1211 90 46	Kuth root	Free	
1211 90 47	Sarasaparilla roots	Free	
1211 90 48	Sweet flag rhizomes	Free	
1211 90 49	Other	Free	
1211 90 50	Sandalwood chips and dust	Free	
1211 90 60	Vincarosea herbs	Free	
1211 90 70	Mint including leaves (all species)	Free	
1211 90 80	Agarwood	Free	
	<b>Other:</b>		
1211 90 91	Chirata	Free	
1211 90 92	Tukmaria	Free	
1211 90 93	Unab (Indian Jujuba or Chinese dates)	Free	
1211 90 94	Basil, hyssop, rosemary, sage and savory	Free	
1211 90 95	Lovage	Free	
1211 90 96	Garcinia	Free	
1211 90 99	Other	Free	
<b>1212</b>	<b>LOCUST BEANS, SEaweEDS AND OTHER ALGAE, SUGAR BEET AND SUGARCANE, FRESH, CHILLED, FROZEN OR DRIED, WHETHER OR NOT GROUND; FRUIT STONES AND KERNELS AND OTHER VEGETABLE PRODUCTS (INCLUDING UNROASTED CHICORY ROOTS OF THE VARIETY <i>Ci-choriumintybus</i>)</b>		

	<b>OF A KIND USED PRIMARILY FOR HUMAN CONSUMPTION, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>1212 21</b>	<b><i>Seaweeds and other algae: Fit for human consumption:</i></b>		
1212 21 10	Seaweeds	Free	
1212 21 90	Other algae	Free	
<b>1212 29</b>	<b><i>Other:</i></b>		
1212 29 10	Seaweeds	Restricted	Export permitted under license.  Sea weeds of all types, including G-Edulis but excluding Brown Sea weeds and Agarophytes of Tamil Nadu coast origin in processed form is restricted and permitted under a licence
1212 29 90	Other algae	Free	Brown sea weeds and Agrophytes excluding G-Edulis of Tamil Nadu coast origin in processed form are freely allowed for export subject to quantitative ceilings as may be notified by DGFT from time to time.
	<b><i>Other:</i></b>		
1212 91 00	Sugar beet	Free	
1212 92 00	Locust beans	Free	
1212 93 00	Sugar cane	Free	
1212 94 00	Chicory roots	Free	
<b>1212 99</b>	<b><i>Other:</i></b>		
1212 99 10	Kokam (cocum) flowers	Free	
1212 99 20	Mohua flowers	Free	
1212 99 90	Other	Free	
1213 00 00	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets	Free	
<b>1214</b>	<b>SWEDES, MANGOLDS, FODDER ROOTS, HAY, LUCERNE (<i>alfalfa</i>), CLOVER, SAINFOIN, FORAGE KALE, LUPINES, VETCHES AND SIMILAR FORAGE PRODUCTS, WHETHER OR NOT IN THE FORM OF PELLETS</b>		
1214 10 00	Lucerne ( <i>alfalfa</i> ) meal and pellets	Free	
1214 90 00	Other	Free	

**Export Licensing Note of Chapter 12**

**NOTE: 1**

1. Baddomesycad(Cycasbeddomei).
2. Bluevanda (Vanda coerulea).
3. Saussureacostus.
4. Ladieslipperorcid(Paphiopediliumspecies).
5. Pitcherplant(NepenthesKhasiana).
6. Redvanda (Renantheraimschootiana).
7. Rauvolifiaserpentina (Sarpagandha).
8. Ceropegiaspecies.
9. Frereaindica(ShindalMankundi).
10. Podophyllumhexandurm (emodi)(Indian Podophyllum.)
  11. Cyatheaceaespecies(Tree Ferns).
  12. Cycadaceaespecies(Cycads).
  13. Dioscoreadeltoidea(Elephant'sfoot).
  14. Euphorbia species(Euphorbias).
  15. Orchidaceaespecies(Orchids).
  16. Pterocarpussantalinus(Reedsanders).
  17. TaxusWallichiana (CommonYeworirmiLeaves).
  18. Aquilariamalaccensis(Agarwood).
  19. Aconitumspecies.
  20. Coptisteeta.
  21. Cosciniumfenestrum (Calumbawood).
  22. Dactylorhizahatagirea.
  23. GentianaKurroo(Kuru,Kutki).
  24. Gnetumspecies.
  25. KampheriaGalenga.
  26. Nardostachysgrandiflora.
27. Panaxpseudoginseng.
28. Picrorhizakurrooa.
29. Swertiachirata(Charayatah).

**NOTE:2**

- (i) However, in respect of CITES species, a CITES permit of export shall be required.
- (ii) Exports allowed only through the Port of Mumbai, Nhava Sheva, Kolkata, Cochin, Delhi, Chennai, Tuticorin, Amritsar, Calicut, Thiruvananthapuram, Kandla and Mundra.

**NOTE: 3**

- (iii) Except for the documents prescribed above, no additional information/ NOC/ documents shall be required to be furnished by the Exporter to any authority of State or Central Government.

\*The term "formulation" used here may include products, which may contain portions/extracts of plants on the prohibited list. Further the term "formulation" shall also include value added formulations as well as herbal ayurvedic, and export subject to the provision of CITES or Wild Life (protection) Act, 1972 in case where the

formulationcontainspecieslistedtherein.

## CHAPTER 13

## LAC; GUMS, RESINS AND OTHER VEGETABLE SAPS AND EXTRACTS

**NOTE:1**Export of shellac and all forms of lac is allowed subject to registration with Tribal Cooperative Marketing Development Federation of India Ltd or SHELLAC Export Promotion Council and production of quality certificate from SHELLAC Export Promotion Council

**NOTE:2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No.450/19/2005-Cus-IV dated 16.09.2013.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>1301</b>	<b>LAC;NATURAL GUMS, RESINS,GUM-RESINS AND OLEORESINS (FOR EXAMPLE, BALSAMS)</b>	<b>Free</b>	
1301 20 00	Gum Arabic	Free	Export permitted subject to Policy conditions at Note 1 and Note 2 above
<b>1301 90</b>	<b>Other:</b>		
	<b>Natural gums:</b>		
1301 90 11	Asian gum	Free	
1301 90 12	African gum	Free	Export permitted subject to Policy conditions at Note 1 and Note 2 above
1301 90 13	Asafoetida	Free	Export permitted subject to Policy conditions at Note 1 and Note 2 above
1301 90 14	Benjamin ras	Free	Export permitted subject to Policy conditions at Note 1 and Note 2 above
1301 90 15	Benjamin cowrie	Free	Export permitted subject to Policy conditions at Note 1 and Note 2 above
1301 90 16	Karaya gum (Indian tragacanth) hastab	Free	Registration with Tribal Cooperative Marketing Federation of India Limited (TRIFED) or Shellac & Forest Products Export Promotion Council (SHEFEXIL), Kolkata.
1301 90 17	Tragacanth (adraganth)	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 18	Storax	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 19	Other	Free	Export permitted subject to Policy condition at Note 2 above
	<b>Resins:</b>		
1301 90 21	Copal	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 22	Dammar batu	Free	Export permitted subject to Policy condition at Note 2 above

1301 90 29	Other	Free	Export permitted subject to Policy condition at Note 2 above
	<b><i>Gum Resins:</i></b>		
1301 90 31	Myrrh	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 32	Oilbanum or frankincense	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 33	Mastic gum	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 34	Xanthium gum	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 39	Other	Free	Export permitted subject to Policy condition at Note 2 above
	<b><i>Oleoresins:</i></b>		
1301 90 41	Of Seeds	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 42	Of Fruits	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 43	Of Leaves	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 44	Of Spices	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 45	Of Flowers	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 46	Of Roots	Free	Export permitted subject to Policy condition at Note 2 above
1301 90 49	Other	Free	Export permitted subject to Policy condition at Note 2 above
	<b><i>Other:</i></b>		
1301 90 99	Other	Free	Export permitted subject to Policy condition at Note 2 above
<b>1302</b>	<b>VEGETABLE SAPS AND EXTRACTS; PECTIC SUBSTANCES, PECTINATES AND PECTATES; AGAR-AGAR AND OTHER MUCILAGES AND THICKENERS, WHETHER OR NOT MODIFIED, DERIVED FROM VEGETABLE PRODUCTS</b>	Free	
	<b><i>Vegetable saps and extracts:</i></b>		
1302 11 00	Opium	Free	Export permitted subject to following conditions:  (a)As per Rule 32 of the Narcotic Drugs and Psytotropic Substances Rules, 1985 export of opium is prohibited except when the export is on behalf of



			the Central Government. Opium, concentrate of Poppy Straw, Morphine, Codine, Thebaine, prohibited except by Government. Opium factory on production and endorsement of true duplicate copy of export authorisation by NarcoCommr. under Section 67 A, B, C of NDPS Act/ Rules 1985  (b) Policy condition at Note 2 above.
1302 12 00	Of liquorice	Free	Export permitted subject to Policy condition at Note 2 above
1302 13 00	Of hops	Free	Export permitted subject to Policy condition at Note 2 above
1302 14 00	<b>Of Ephedra</b>		Export permitted subject to Policy condition at Note 2 above
<b>1302 19</b>	<b>Other:</b>		
	<b>Extracts:</b>		
1302 19 11	Of Belladonna	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 12	Of Cascara sagrada	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 13	Of nux vomica	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 14	Of ginseng (including powder)	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 15	Of agarose	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 16	Of neem	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 17	Of gymnema	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 18	Of garacina or gambodge	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 19	Other	Free	Export permitted subject to Policy condition at Note 2 above
			Export permitted subject to Policy condition at Note 2 above
1302 19 20	Cashew shell liquid (CNSL), crude	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 30	Purified and distilled CNSL (Cardanol)	Free	Export permitted subject to Policy condition at Note 2 above
1302 19 90	Other	Free	Export permitted subject to Policy condition at Note 2 above
1302 20 00	Pectic substances, pectinates and pectates	Free	Export permitted subject to Policy condition at Note 2 above
	<b>Mucilages and thickeners, whether or not modified, derived from vegetable products:</b>		
1302 31 00	Agar-agar	Free	Export permitted subject to Policy condition at Note 2 above

1302 32	<i>Mucilages and thickeners, whether or not modified, derived from locust beans, locust bean seeds or guar seeds:</i>		
1302 32 10	Guar meal	Free	
1302 32 20	Guargum refined split	Free	Export of Guargum allowed freely but export to European Union (EU) allowed subject to the following conditions:  Guar gum originating in or consigned from India and intended for animal or human consumption, allowed subject to issue of Health Certificate by authorized representative of Ministry of Commerce & Industry, Government of India i.e. Shellac & Forest Products Export Promotion Council (SHEFEXIL), Kolkata accompanied by the original analytical report of testing of PentaChlorophenol (PCP) issued by any of the following agencies certifying that product does not contain more than 0.01 mg per Kg of PCP on sampling done by the authorized representative of the competent authority:  (i) Vimta Labs, Hyderabad ; and (ii) Export Inspection Agency (EIA) Lab, Chennai  [Notification No. 31/2015-20 dated 29.09.2017]
1302 32 30	Guargum treated and pulverised	Free	Export of Guargum allowed freely but export to European Union (EU) allowed subject to the following conditions:  (a) Guar gum originating in or consigned from India and intended for animal or human consumption, allowed subject to issue of Health Certificate by authorized representative of Ministry of Commerce & Industry, Government of India i.e. Shellac & Forest Products Export Promotion Council (SHEFEXIL), Kolkata accompanied by the original analytical report of testing of PentaChlorophenol (PCP) issued by any of the following agencies certifying that product does not contain more than 0.01 mg per Kg of PCP on sampling done by the authorized representative of the competent authority:  (i) Vimta Labs, Hyderabad ; and (ii) Export Inspection Agency (EIA) Lab, Chennai  (b) Policy condition at Note 2 above.
1302 32 40	Kappa carrageenan	Free	Export permitted subject to Policy condition at Note 2 above
1302 32 90	Other	Free	Export permitted subject to Policy condition at Note 2 above

1302 39 00	Other	Free	Export permitted subject to Policy condition at Note 2 above

**CHAPTER 14**

**VEGETABLE PLAITING MATERIALS; VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED**

**NOTE: 1**

Export of Muli Bamboo(Melocannabaccifera)is'Prohibited' and not permitted for export. [Export of Muli Bamboowas earliermade 'Free' till 31.03.2019 in relaxation to Export Policy, vide Notification No. 11/2015-20 dated 23.06.2017]

**NOTE: 2**

Bamboo products made from bamboo obtained from legal source; **except bamboo charcoal, bamboo pulp and unprocessed bamboo shoots under ITC(HS) Code 1401 10 00** are freely exportable. [Notification No. 11/2015-20 dated 23.06.2017]. The export is permitted subject to following conditions :

- (a) All the Muli Bamboo obtained from legal sources are permitted for export subject to proper documentation/Certificate of Origin(CoO) and compliance of transit rule of concerned State Forest Department for transportation.
- (b) The CoO shall be issued by the concerned State Forest Department from where Muli Bamboo has been procured by the exporter. [Notification No. 11/2015- 20 dated 23.06.2017]

**NOTE: 3**

Phytosanitary Certificate(PSC) : India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phytosanitary Certificate(PSC) as per Article-V of IPPC which is as follows;

**1 of Article-V:** Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.

**2 of Article-V :** Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions:

a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents.

b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5

c) Uncertified alterations or erasures shall invalidate the certificates.

**3 of Article-V:** Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary

certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

**Plant Quarantine laboratories** facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>1401</b>	<b>VEGETABLE MATERIALS OF A KIND USED PRIMARILY FOR PLAITING (FOR EXAMPLE, BAMBOOS, RATTANS, REEDS, RUSHES, OSIER, RAFFIA, CLEANED, BLEACHED OR DYED CEREAL STRAW, AND LIME BARK)</b>		
1401 10 00	Muli Bamboo (melocannabacifera)	Prohibited	Not permitted to be exported
1401 10 00	Bamboo products made from bamboo obtained from legal source; except bamboo charcoal, bamboo pulp and unprocessed bamboo shoots	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1401 20 00	Rattans	Free	Export permitted subject to Policy condition at Note 3 above
1401 90	<i>Other:</i>		
1401 90 10	Canes	Free	Export permitted subject to Policy condition at Note 3 above
1401 90 90	Other	Free	Export permitted subject to Policy condition at Note 3 above
<b>1404</b>	<b>VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
1404 20 00	Cotton linters	Free	Export permitted subject to Policy condition at Note 3 above
1404 90	<i>Other:</i>		

1404 90 10	Bidi wrapper leaves (tendu)	Free	Export permitted subject to Policy condition at Note 3 above
	<b>Soap-nuts:</b>		
1404 90 21	Powder	Free	Export permitted subject to Policy condition at Note 3 above
1404 90 29	Other	Free	Export permitted subject to Policy condition at Note 3 above
1404 90 30	Hard seeds, pips, hulls and nuts, of a kind used primarily for carving	Free	Export permitted subject to Policy condition at Note 3 above
1404 90 40	Betel leaves	Free	Export allowed freely but export to European Union allowed subject to registration with APEDA, the designated Competent Authority [Notification No. 1/2015-20 dated 08.04.2016]  Compliance of Policy condition at Note 3 above for all exports
1404 90 50	Indian katha	Free	Export permitted subject to Policy condition at Note 3 above
1404 90 60	Coconut shell, unworked	Free	Export permitted subject to Policy condition at Note 3 above
1404 90 70	Rudraksha seeds	Free	Export permitted subject to Policy condition at Note 3 above
1404 90 90	Other	Free	Export permitted subject to Policy condition at Note 3 above

## CHAPTER 15

**ANIMAL OR VEGETABLE FATS AND OILS AND THEIR CLEAVAGE PRODUCTS; PREPARED EDIBLE FATS; ANIMAL OR VEGETABLE WAXES**

**NOTE: 1**As per DGFT Notification No. 01/2015-2020 dated 06.04.2018, export of all varieties of edible oils, except mustard oil, have been made 'free' for export without any quantitative ceilings, pack size etc., till further orders. However, export of mustard oil in branded consumer packs of upto 5 Kgs will continue to be permitted with a Minimum Export Price (MEP) of USD 900 per MT.

**NOTE: 2** As per Notification No. 03/2015-2020 dated 19.04.2017, export of organic processed edible oils i.e. Organic Edible Oils from Custom EDI ports have been exempted from all quantitative ceilings irrespective of any existing or future restriction/ prohibition on export of their basic product (non-organic), with due certification by Agricultural & Processed Food Products Export Development Authority (APEDA), New Delhi as 'Organic' under the NPOP.

**NOTE: 3**

- a) International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).

**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

- b) The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.

**Agency/Department Concerned:** AQ&CS

**NOTE:4**If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No.450/19/2005-Cus-IV dated 16.09.2013.

**NOTE: 5**Tallow, fat and/or oils of any animal origin excluding fish oil, buffalo tallow and Lanolin are placed under prohibited category and not permitted for export. [Notification No. 104(RE-2013)/2009-2014 dated 31.12.2014]

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>1501</b>	<b>PIG FAT (INCLUDING LARD) AND POULTRY FAT, OTHER THAN THAT OF HEADING 0209 OR 1503</b>		
1501 10 00	Lard	Prohibited	Not permitted to be exported
1501 20 00	Other pig fat	Prohibited	Not permitted to be exported
1501 90 00	Other	Prohibited	Not permitted to be exported
<b>1502</b>	<b>FATS OF BOVINE ANIMALS, SHEEP OR GOATS, OTHER THAN THOSE OF HEADING 1503</b>		

<b>1502 10</b>	<b>Tallow:</b>		
1502 10 10	Mutton tallow	Prohibited	Not permitted to be exported
1502 10 90	Other	Prohibited	Not permitted to be exported
1502 10 90	Buffalo Tallow	Free	Export permitted subject to following conditions :  (i) Export permitted only from APEDA registered integrated meat plants having rendering facilities subject to compulsory pre-shipment bio-chemical test by laboratories approved by APEDA. [Notification No. 104(RE-2013)/2009-2014 dated 31.12.2014]  (ii) Export permitted subject to Policy condition at Note 3 above
<b>1502 90</b>	<b>Other:</b>		
1502 90 10	Unrendered fats	Prohibited	Not permitted to be exported
1502 90 20	Rendered fats or solvent extraction fats	Prohibited	Not permitted to be exported
1502 90 90	Other	Prohibited	Not permitted to be exported
1503 00 00	Lard Stearin, Lard Oil, Oleostearin, Oleo-Oil and Tallow Oil, not emulsified or mixed or otherwise prepared	Prohibited	Not permitted to be exported
<b>1504</b>	<b>FATS AND OILS AND THEIR FRACTIONS, OF FISH OR MARINE MAMMALS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
<b>1504 10</b>	<b>Fish liver oils and their fractions:</b>		
1504 10 10	Cod liver oil	Free	Export permitted subject to Policy condition at Note 3 above
	<b>Other:</b>		
1504 10 91	Squid liver oil	Free	Export permitted subject to Policy condition at Note 3 above
1504 10 99	Other	Free	Export permitted subject to Policy condition at Note 3 above
<b>1504 20</b>	<b>Fats and Oils and their fractions of fish, other than liver oils:</b>		
1504 20 10	Fish body oil ( <i>crude</i> )	Free	Export permitted subject to Policy condition at Note 3 above
1504 20 20	Fish lipid oil	Free	Export permitted subject to Policy condition at Note 3 above
1504 20 30	Sperm oil	Free	Export permitted subject to Policy condition at Note 3 above



1504 20 90	Other	Free	Export permitted subject to Policy condition at Note 3 above
1504 30 00	Fats and oils and their fractions, of marine mammals	Free	Export permitted subject to Policy condition at Note 3 above
<b>1505</b>	<b>WOOL GREASE AND FATTY SUBSTANCES DERIVED THEREFROM (INCLUDING LANOLIN)</b>		
<b>1505 00</b>	<i>Wool grease and fatty substances derived therefrom (including lanolin):</i>		
1505 00 10	Wool alcohol (including lanolin alcohol)	Prohibited	Not permitted to be exported
1505 00 20	Wool grease, crude	Prohibited	Not permitted to be exported
1505 00 90	Other	Free	Export allowed freely but export to European Union allowed subject to the following conditions :  (i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination  (ii) After the shipment is made, the exporter shall also provide a 'Health Certificate' consignment-wise to the buyer giving details of the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc. This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandary, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.  [Notification No 37/2015-20 dated 25.10.2017]
<b>1506</b>	<b>OTHER ANIMAL FATS AND OILS AND THEIR FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
<b>1506 00</b>	<i>Other animal fats and oils and their fractions, whether or not refined, but not chemically modified:</i>		
1506 00 10	Neats Foot oil and fats from bone or	Prohibited	Not permitted to be exported

	waste		
1506 00 90	Other	Prohibited	Not permitted to be exported
<b>1507</b>	<b>SOYA-BEAN OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
1507 10 00	Crudeoil, whether or not degummed	Free	Export permitted subject to Policy condition at Note 4 above
<b>1507 90</b>	<b>Other:</b>		
1507 90 10	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1507 90 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1508</b>	<b>GROUNDNUT OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED BUT NOT CHEMICALLY MODIFIED</b>		
1508 10 00	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
<b>1508 90</b>	<b>Other:</b>		
1508 90 10	Deodorized (Salad Oil)	Free	Export permitted subject to Policy condition at Note 4 above
	<b>Other:</b>		
1508 90 91	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1508 90 99	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1509</b>	<b>OLIVE OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED BUT NOT CHEMICALLY MODIFIED</b>		
1509 10 00	Virgin	Free	Export permitted subject to Policy condition at Note 4 above
<b>1509 90</b>	<b>Other:</b>		
1509 90 10	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1509 90 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1510</b>	<b>OTHER OILS AND THEIR FRACTIONS OBTAINED SOLELY FROM OLIVES, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED, INCLUDING</b>		

	<b>BLENDS OF THESE OILS OR FRACTIONS WITH OILS OR FRACTIONS OF HEADING 1509</b>		
<b>1510 00</b>	<i>Other Oils and their fractions obtained solely from olives, whether or not refined, but not chemically modified, including blends of these oils or fractions with oils or fractions of heading 1509:</i>		
1510 00 10	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
	<i>Other:</i>		
1510 00 91	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1510 00 99	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1511</b>	<b>PALM OIL AND ITS FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
1511 10 00	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
<b>1511 90</b>	<i>Other:</i>		
1511 90 10	Refined bleached deodorised palm oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1511 90 20	Refined bleached deodorised palmolein	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1511 90 30	<b>Refined bleached deodorised palm stearin</b>	Free	
1511 90 90	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
<b>1512</b>	<b>SUNFLOWER SEED, SAFFLOWER OR COTTON SEED OIL AND THEIR FRACTIONS THEREOF, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
	<i>Sunflower seed or safflower Oil and fractions thereof :</i>		
<b>1512 11</b>	<i>Crude Oil:</i>		
1512 11 10	Sunflower seed oil	Free	Export permitted subject to Policy condition at Note 4 above
1512 11 20	Safflower seed oil (kardi seed oil)	Free	Export permitted subject to Policy condition at Note 4 above
<b>1512 19</b>	<i>Other:</i>		
1512 19 10	Sunflower oil, edible grade	Free	Export permitted subject to Policy conditions at

			Note 1, 2 and Note 4 above.
1512 19 20	Sunflower oil, non-edible grade (other than crude oil)	Free	Export permitted subject to Policy condition at Note 4 above
1512 19 30	Saffola oil, edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1512 19 40	Saffola oil, non-edible grade	Free	Export permitted subject to Policy condition at Note 4 above
1512 19 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
	<b><i>Cotton-seed oil and its fractions:</i></b>		
1512 21 00	Crude oil, whether or not gossypol has been removed	Free	Export permitted subject to Policy condition at Note 4 above
<b>1512 29</b>	<b><i>Other:</i></b>		
1512 29 10	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1512 29 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1513</b>	<b>COCONUT (COPRA), PALM KERNEL OR BABASSU OIL AND FRACTIONS THEREOF, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
	<b><i>Coconut (Copra) oil and its fractions:</i></b>		
1513 11 00	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
1513 19 00	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<b><i>Palm kernel or babassu oil and fractions thereof:</i></b>		
<b>1513 21</b>	<b><i>Crude oil:</i></b>		
1513 21 10	Palm kernel oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1513 21 20	Babassu oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
<b>1513 29</b>	<b><i>Other:</i></b>		
1513 29 10	Palm kernel oil and its fractions	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1513 29 20	Babassu oil and fractions edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1513 29 30	Babassu oil and fractions, other than edible grade	Free	Export permitted subject to Policy condition at Note 2 above
1513 29 90	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.

<b>1514</b>	<b>RAPE, COLZA OR MUSTARD OIL AND ITS FRACTIONS THEREOF, WHETHER OR NOT REFINED , BUT NOT CHEMICALLY MODIFIED</b>		
	<i>Low erucic acid rape or colza oil and its factions:</i>		
<b>1514 11</b>	<b>Crude oil:</b>		
1514 11 10	Colza oil	Free	Export permitted subject to Policy condition at Note 4 above
1514 11 20	Rape oil	Free	Export permitted subject to Policy condition at Note 4 above
1514 11 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1514 19</b>	<b>Other:</b>		
1514 19 10	Refined colza oil of edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1514 19 20	Refined rapeseed oil of edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1514 19 90	Other	Free	Export permitted subject to Policy condition at Note 4 above.
	<b>Other:</b>		
<b>1514 91</b>	<b>Crude oil:</b>		
1514 91 10	Colza oil	Free	Export permitted subject to Policy condition at Note 4 above
1514 91 20	Mustard oil	Free	Export permitted subject to Policy condition at Note 4 above
1514 91 90	Rapeseed oil	Free	Export permitted subject to Policy condition at Note 4 above
<b>1514 99</b>	<b>Other:</b>		
1514 99 10	Refined colza oil of edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1514 99 20	Refined rapeseed oil of edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1514 99 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1515</b>	<b>OTHER FIXED VEGETABLE FATS AND OILS (INCLUDING JOJOBA OIL) AND THEIR FRACTIONS, WHETHER OR NOT REFINED, BUT NOT CHEMICALLY MODIFIED</b>		
	<i>Linseed oil and its fractions:</i>		
1515 11 00	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
<b>1515 19</b>	<b>Other:</b>		
1515 19 10	Edible grade	Free	Export permitted subject to Policy conditions at

			Note 1, 2 and Note 4 above.
1515 19 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
	<b><i>Maize (Corn) Oil and its fractions:</i></b>		
1515 21 00	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
<b>1515 29</b>	<b><i>Other:</i></b>		
1515 29 10	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1515 29 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1515 30</b>	<b><i>Castor oil and its fractions:</i></b>		
1515 30 10	Edible grade	Free	Export permitted subject to Policy condition at Note 4 above
1515 30 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1515 50</b>	<b><i>Seasame oil and its fractions:</i></b>		
1515 50 10	Crude oil	Free	Export permitted subject to Policy condition at Note 4 above
	<b><i>Other:</i></b>		
1515 50 91	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1515 50 99	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1515 90</b>	<b><i>Other:</i></b>		
1515 90 10	Fixed vegetable oils, namely the following: chulmoogra oil, mawra oil, kokam oil, tobacco seed oil, sal oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1515 90 20	Fixed vegetable oils, namely the following: neem seed oil, karanj oil, silk cotton seed oil, khakhon oil, water melon oil, kusum oil, rubber seed oil, dhup oil, undi oil, maroti oil, pisa oil, nahar oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1515 90 30	Fixed vegetable oils, namely the following : cardamom oil, chillies/ capsicum oil, turmeric oil, ajwain seed oil, niger seed oil, garlic oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1515 90 40	Fixed vegetable oils of edible grade namely the following: mango kernel oil, mahua oil, rice bran oil	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<b><i>Other:</i></b>		
1515 90 91	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.

1515 90 99	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1516</b>	<b>ANIMAL OR VEGETABLE FATS AND OILS AND THEIR FRACTIONS, PARTLY OR WHOLLY HYDROGENATED, INTER-ESTERIFIED, RE-ESTERIFIED OR ELADLNISED, WHETHER OR NOT REFINED, BUT NOT FURTHER PREPARED</b>		
1516 10 00	Animal fats and oils and their fractions	Free	Export permitted subject to Policy condition at Note 3 above
<b>1516 20</b>	<i>Vegetable fats and oils and their fractions:</i>		
	<i>Cotton seed oil:</i>		
1516 20 11	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1516 20 19	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<i>Groundnut oil:</i>		
1516 20 21	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1516 20 29	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<i>Hydrogenated castor oil (opal wax):</i>		
1516 20 31	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1516 20 39	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<i>Other:</i>		
1516 20 91	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1516 20 99	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
<b>1517</b>	<b>MARGARINE; EDIBLE MIXTURE OR PREPARATIONS OF ANIMAL OR VEGETABLE FATS OR OILS OR OF FRACTIONS OF DIFFERENT FATS OR OILS OF THIS CHAPTER, OTHER THAN EDIBLE FATS OR OILS OR THEIR FRACTIONS OF HEADING 1516</b>		

<b>1517 10</b>	<b><i>Margarine, excluding liquid margarine:</i></b>		
1517 10 10	Of animal origin	Free	Export permitted subject to Policy condition at Note 3 above
	<b><i>Of vegetable origin:</i></b>		
1517 10 21	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1517 10 22	Linoxyn	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1517 10 29	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
<b>1517 90</b>	<b><i>Other:</i></b>		
1517 90 10	Sal fat (processed or refined)	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1517 90 20	Peanut butter	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1517 90 30	Imitation lard of animal origin	Free	Export permitted subject to Policy condition at Note 1 above
1517 90 40	Imitation lard of vegetable origin	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1517 90 90	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
<b>1518</b>	<b>ANIMAL OR VEGETABLE FATS AND OILS AND THEIR FRACTIONS, BOILED, OXIDISED, DEHYDRATED, SULPHURISED, BLOWN, POLYMERISED BY HEAT IN VACUUM OR IN INERT GAS OR OTHERWISE CHEMICALLY MODIFIED, EXCLUDING THOSE OF HEADING 1516; INEDIBLE MIXTURES OR PREPARATIONS OF ANIMAL OR VEGETABLE FATS OR OILS OF THIS CHAPTER, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>1518 00</b>	<b><i>Animal or vegetable fats and oils and their fractions, boiled, oxidised, dehydrated, sulphurised, blown, polymerised by heat in Vacuum or in inert gas or otherwise chemically modified, excluding those of heading 1516; inedible mixtures or preparations of animal or vegetable fats or oils</i></b>		



	<i>of this Chapter, not elsewhere specified or included:</i>		
	<b><i>Lin seed oil:</i></b>		
1518 00 11	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1518 00 19	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<b><i>Castor oil, dehydrated:</i></b>		
1518 00 21	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1518 00 29	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
	<b><i>Other vegetable oil and its fats:</i></b>		
1518 00 31	Edible grade	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1518 00 39	Other	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1518 00 40	Other	Free	Export permitted subject to Policy condition at Note 3 above
1520 00 00	Glycerol, crude; glycerol waters and glycerol lyes	Free	Export permitted subject to Policy condition at Note 4 above
<b>1521</b>	<b>VEGETABLE WAXES (OTHER THAN TRIGLYCERIDES), BEESWAX, OTHER INSECT WAXES AND SPERMACETI, WHETHER OR NOT REFINED OR COLOURED</b>		
<b>1521 10</b>	<b><i>Vegetable Waxes:</i></b>		
	<b><i>Carnauba Waxes:</i></b>		
1521 10 11	Edible wax for waxing fresh fruits and vegetables	Free	Export permitted subject to Policy condition at Note 4 above
1521 10 19	Other	Free	Export permitted subject to Policy condition at Note 4 above
1521 10 90	Other	Free	Export permitted subject to Policy condition at Note 4 above
<b>1521 90</b>	<b><i>Other:</i></b>		
1521 90 10	Beewax whether or not coloured	Free	Export permitted subject to Policy condition at Note 4 above
1521 90 20	Shellac wax whether or not coloured	Free	Export permitted subject to Policy conditions at Note 1, 2 and Note 4 above.
1521 90 90	Other	Free	Export permitted subject to Policy condition at Note 4 above

<b>1522</b>	<b>DEGRAS: RESIDUES RESULTING FROM THE TREATMENT OF FATTY SUBSTANCES OR ANIMAL OR VEGETABLE WAXES</b>		
<b>1522 00</b>	<i>Degras: residues resulting from the treatment of fatty substances or animal or vegetable waxes:</i>		
1522 00 10	Degras	Free	Export permitted subject to Policy condition at Note 3 above
1522 00 20	Soap stocks	Free	Export permitted subject to Policy condition at Note 3 above
1522 00 90	Other	Free	Export permitted subject to Policy condition at Note 3 above

## CHAPTER 16

PREPARATION OF MEAT, OF FISH OR OF CRUSTACEANS, MOLLUSCS  
OR OTHER AQUATIC INVERTEBRATES

## NOTE: 1

- a) International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
- b) The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.  
**Agency/Department Concerned:** AQ&CS

ITC(HS) Code	Item Description	Policy	Policy Conditions
1601 00 00	Sausages and similar products, of meat, meat offal or blood; food preparations based on these products	Free	Export permitted subject to Policy condition at Note 1 above
<b>1602</b>	<b>OTHER PREPARED OR PRESERVED MEAT, MEAT OFFAL OR BLOOD</b>		
1602 10 00	Homogenised preparations	Free	Export permitted subject to Policy condition at Note 1 above
1602 20 00	Of liver of any animal	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Of poultry of heading 0105:</i>		
1602 31 00	Of turkeys	Free	Export permitted subject to Policy condition at Note 1 above
1602 32 00	Of fowls of the species Gallus domesticus	Free	Export permitted subject to Policy condition at Note 1 above
1602 39 00	Others	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Of swine:</i>		
1602 41 00	Hams and cuts thereof	Free	Export permitted subject to Policy condition at Note 1 above
1602 42 00	Shoulders and cuts thereof	Free	Export permitted subject to Policy condition at Note 1 above
1602 49 00	Other, including mixtures	Free	Export permitted subject to Policy condition at Note 1 above
1602 50 00	Of bovine animals	Free	Export permitted subject to Policy condition at Note 1 above
1602 90 00	Other, including preparations of blood of any animal	Free	Export permitted subject to Policy condition at Note 1 above
<b>1603</b>	<b>EXTRACTS AND JUICES OF MEAT, FISH OR CRUSTACEANS,</b>		

	<b>MOLLUSCS OR OTHER AQUATIC INVERTEBRATES</b>		
<b>1603 00</b>	<i>Extracts and juices of meat, fish or crustaceans, molluscs or other aquatic invertebrates:</i>		
1603 00 10	Extracts and juices of meat	Free	1. Export allowed Freely but export to European Union allowed subject to the following conditions :  (i) A ‘Shipment Clearance Certificate’ is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination  (ii) After the shipment is made, the exporter shall also provide a ‘Health Certificate’ consignment-wise to the buyer giving details of the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc. This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandary, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India. [Notification No. 34/2015-20 dated 13.01.2017].  2. Export permitted subject to Policy condition at Note 1 above
1603 00 20	Extracts of fish	Free	Export permitted subject to Policy condition at Note 1 above
1603 00 90	Other	Free	Export permitted subject to Policy condition at Note 1 above
<b>1604</b>	<b>PREPARED OR PRESERVED FISH; CAVIAR AND CAVIAR SUBSTITUTES PREPARED FROM FISH EGGS</b>		
	<i>Fish, whole or in piece, but not minced:</i>		
1604 11 00	Salmon	Free	Export permitted subject to Policy condition at Note 1 above
<b>1604 12</b>	<b>Herrings:</b>		
1604 12 10	Pickled	Free	Export permitted subject to Policy condition at Note 1 above
1604 12 90	Other	Free	Export permitted subject to Policy condition at Note 1 above
<b>1604 13</b>	<b>Sardines, sardinella and brisling or sprats:</b>		
1604 13 10	Sardines, sardinella and brisling	Free	Export permitted subject to Policy condition at Note 1 above
1604 13 20	Sprats	Free	Export permitted subject to Policy condition at Note 1 above
<b>1604 14</b>	<b>Tunas, skipjack and bonito (Sarda spp.):</b>		

1604 14 10	Tunas	Free	Export permitted subject to Policy condition at Note 1 above
1604 14 90	Other	Free	Export permitted subject to Policy condition at Note 1 above
1604 15 00	Mackerel	Free	Export permitted subject to Policy condition at Note 1 above
1604 16 00	Anchovies	Free	Export permitted subject to Policy condition at Note 1 above
1604 17 00	Eels	Free	Export permitted subject to Policy condition at Note 1 above
1604 19 00	Other	Free	Export permitted subject to Policy condition at Note 1 above
1604 20 00	Other prepared or preserved fish	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Caviar and caviar substitutes:</i>		
1604 31 00	Caviar	Free	Export permitted subject to Policy condition at Note 1 above
1604 32 00	Caviar substitutes	Free	Export permitted subject to Policy condition at Note 1 above
<b>1605</b>	<b>CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES, PREPARED OR PRESERVED</b>		
1605 10 00	Crab	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Shrimps and prawns:</i>		
1605 21 00	Not in airtight container	Free	Export permitted subject to Policy condition at Note 1 above
1605 29 00	Other	Free	Export permitted subject to Policy condition at Note 1 above
1605 30 00	Lobster	Free	Export permitted subject to Policy condition at Note 1 above
1605 40 00	Other crustaceans	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Molluscs:</i>		
1605 51 00	Oysters	Free	Export permitted subject to Policy condition at Note 1 above
1605 52 00	Scallops, including queen scallops	Free	Export permitted subject to Policy condition at Note 1 above
1605 53 00	Mussels	Free	Export permitted subject to Policy condition at Note 1 above
1605 54 00	Cuttle fish and squid	Free	Export permitted subject to Policy condition at Note 1 above
1605 55 00	Octopus	Free	Export permitted subject to Policy condition at Note 1 above
1605 56 00	Clams, cockles and arkshells	Free	Export permitted subject to Policy condition at Note 1 above
1605 57 00	Abalone	Free	Export permitted subject to Policy condition at Note 1 above
1605 58 00	Snails, other than sea snails	Free	Export permitted subject to Policy condition at Note 1 above
1605 59 00	Other	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Other aquatic invertebrates:</i>		
1605 61 00	Sea cucumbers	Free	Export permitted subject to Policy condition at Note 1 above
1605 62 00	Sea urchins	Free	Export permitted subject to Policy condition at Note 1 above
1605 63 00	Jellyfish	Free	Export permitted subject to Policy condition at Note 1 above

1605 69 00	Other	Free	Export permitted subject to Policy condition at Note 1 above
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## CHAPTER 17

## SUGAR AND SUGAR CONFECTIONERY

**NOTE: 1** Export of Preferential Quota Sugar to EU and USA

- (a) Export of sugar to EU under CXL Quota:

The Certificate of Origin shall be issued by Additional DGFT, Mumbai. The exporters shall be required to furnish the details of actual exports (viz. quantity, value, destination, name & address of foreign buyer etc.) to the Additional DGFT, Mumbai as well as to APEDA, New Delhi. This will be subject to quantitative ceiling notified by DGFT from time to time

- (b) Export of sugar to USA under TRQ Quota:

The quota will be operated by APEDA, New Delhi as per the modalities and operational guidelines to be notified by APEDA. The exporters shall be required to furnish the details of actual exports (viz. quantity, value, destination, name & address of foreign buyer etc.) to the APEDA, New Delhi. The Certificate of Origin, if required, shall be issued by Additional DGFT, Mumbai. This will be subject to quantitative ceiling notified by DGFT from time to time.

[Notification No.. 20/2015-20 dated 07.09.2015]

**NOTE: 2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE: 3** For drugs and pharmaceuticals ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by Drug Controller approved lab. Drug Control Officials may retain sample wherever required--Ref FTP, DGFT Public Notice No.60(RE-10)/09-14 dated 30.06.2011

ITC(HS) Code	Item Description	Policy	Policy Conditions
1701	<b>CANE OR BEET SUGAR AND CHEMICALLY PURE SUCROSE, IN SOLID FORM</b>		
	<i>Raw sugar not containing added flavouring or colouring matter:</i>		
1701 12 00	Beet sugar	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 & 2 below Chapter

			17. (iii) Policy condition at Note 2 above
<b>1701 13</b>	<b><i>Cane sugar specified in Subheading Note 2 to this Chapter:</i></b>		
1701 13 10	Cane jaggery	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 &2 below Chapter 17. Export Licensing Note 1 &2 below Chapter 17. (iii) Policy condition at Note 2 above
1701 13 20	Khandsari sugar	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 &2 below Chapter 17. Export Licensing Note 1 &2 below Chapter 17. (iii) Policy condition at Note 2 above
1701 13 90	Other	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 &2 below Chapter 17. Export Licensing Note 1 &2 below Chapter 17. (iii) Policy condition at Note 2 above
<b>1701 14</b>	<b><i>Other cane sugar:</i></b>		
1701 14 10	Cane jaggery	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 &2 below Chapter 17. Export Licensing Note 1 &2 below Chapter 17. (iii) Policy condition at Note 2 above
1701 14 20	Khandsari sugar	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 &2 below Chapter 17. (iii) Policy condition at Note 2 above
1701 14 90	Other	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 &2 below Chapter 17. Export Licensing Note 1 &2 below Chapter 17. (iii) Policy condition at Note 2 above
	<b><i>Other:</i></b>		
1701 91 00	Refined sugar containing added flavouring or	Free	Export is permitted subject to following conditions :



	colouring matter		(i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 & 2 below Chapter 17. Export Licensing Note 1 & 2 below Chapter 17. (iii) Policy condition at Note 2 above
<b>1701 99</b>	<b>Other:</b>		
1701 99 10	Sugar cubes	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 & 2 below Chapter 17. (iii) Policy condition at Note 2 above
1701 99 90	Other	Free	Export is permitted subject to following conditions :  (i) Policy condition at Note 1 above; (ii) Policy conditions at Export Licensing Note 1 & 2 below Chapter 17. (iii) Policy condition at Note 2 above
<b>1702</b>	<b>OTHER SUGARS, INCLUDING CHEMICALLY PURE LACTOSE, MALTOSE, GLUCOSE AND FRUCTOSE, IN SOLID FORM; SUGAR SYRUPS NOT CONTAINING ADDED FLAVOURING OR COLOURING MATTER, ARTIFICIAL HONEY, WHETHER OR NOT MIXED WITH NATURAL HONEY; CARMEL</b>		
	<i>Lactose and lactose syrup:</i>		
<b>1702 11</b>	<b>Containing by weight 99% or more lactose expressed as anhydrous lactose, calculated on the dry matter:</b>		
1702 11 10	In solid form	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 11 90	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
<b>1702 19</b>	<b>Other:</b>		
1702 19 10	In solid form	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 19 90	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above

			above
<b>1702 20</b>	<b><i>Maple sugar and maple syrup:</i></b>		
1702 20 10	In solid form	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 20 90	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
<b>1702 30</b>	<b><i>Glucose and glucose syrup, not containing fructose or containing in the dry state less than 20% by weight of fructose:</i></b>		
1702 30 10	Glucose, liquid	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 30 20	Glucose, solid	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
	<b><i>Dextrose:</i></b>		
1702 30 31	In solid form	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 30 39	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
<b>1702 40</b>	<b><i>Glucose and glucose syrup, containing in the dry state at least 20% but less than 50% by weight of fructose, excluding invert sugar:</i></b>		
1702 40 10	Glucose, liquid	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 40 20	Glucose, solid	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
	<b><i>Dextrose:</i></b>		
1702 40 31	In solid form	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 40 39	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 50 00	Chemically pure fructose	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
<b>1702 60</b>	<b><i>Other fructose and fructose syrup, containing in the dry state more than 50% by weight of fructose, excluding invert sugar:</i></b>		
1702 60 10	In solid form	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 60 90	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above

			above
<b>1702 90</b>	<b><i>Other, including invert sugar and other sugar and sugar syrup blends containing in the dry state 50% by weight of fructose:</i></b>		
1702 90 10	Palmyra sugar	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 90 20	Chemically pure maltose	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 90 30	Artificial honey, whether or not mixed with natural honey	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 90 40	Caramel	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 90 50	Insulin syrup	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
1702 90 90	Other	Free	Export permitted subject to Policy conditions at Note 2 and Note 3 above
<b>1703</b>	<b>MOLASSES RESULTING FROM THE EXTRACTION OR REFINING OF SUGAR</b>		
1703 10 00	Cane molasses	Free	Export permitted subject to Policy condition at Note 2 above
<b>1703 90</b>	<b><i>Other:</i></b>		
1703 90 10	Molasses, edible	Free	Export permitted subject to Policy condition at Note 2 above
1703 90 90	Other	Free	Export permitted subject to Policy condition at Note 2 above
<b>1704</b>	<b>SUGAR CONFECTIONERY (INCLUDING WHITE CHOCOLATE), NOT CONTAINING COCOA</b>		
1704 10 00	Chewing gum, whether or not sugar coated	Free	Export permitted subject to Policy condition at Note 2 above
<b>1704 90</b>	<b><i>Other:</i></b>		
1704 90 10	Jelly confectionary	Free	Export permitted subject to Policy condition at Note 2 above
1704 90 20	Boiled sweets, whether or not filled	Free	Export permitted subject to Policy condition at Note 2 above
1704 90 30	Toffees, caramels and similar sweets	Free	Export permitted subject to Policy condition at Note 2 above
1704 90 90	Other	Free	Export permitted subject to Policy condition at Note 2 above

**Note: 1** Pharmaceutical Grade Sugar will include; (i) Sucrose IP/BP/EP/USP/JP and (ii) Sucrose AR & LR] and Specialty Sugar [(i) Sugar cubes (ii) Sugar sachets (white & brown) (iii) Castor sugar (iv) Demerara sugar (v) Light brown sugar (vi) Icing sugar (vii) Fondant icing sugar (viii) Kathali sugar (ix) Candy sugar (x) Rainbow sugar (xi) Pearl sugar and (xii) Trimoline (invert sugar) [Notification No. 29(RE-2012)/2009-2014 dated 11.01.2013]

**Note : 2**As per Notification No. 03/2015-2020 dated 19.04.2017, export of organic processed sugar i.e. Organic sugar from Custom EDI ports have been exempted from all quantitative ceilings irrespective of any existing or future restriction/ prohibition on export of their basic product (non-organic), with due certification by Agricultural & Processed Food Products Export Development Authority (APEDA), New Delhi as 'Organic' under the NPOP.

## CHAPTER 18

## COCOA AND COCOA PREPARATIONS

**NOTE:** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

ITC(HS) Code	Item Description	Policy	Policy Conditions
1801 00 00	Cocoa beans, whole or broken, raw or roasted	Free	Export permitted subject to Policy condition at Note 1 above
1802 00 00	Cocoa shells, husks, skins and other cocoa waste	Free	Export permitted subject to Policy condition at Note 1 above.
<b>1803</b>	<b>COCOA PASTE, WHETHER OR NOT DEFATTED</b>		
1803 10 00	Not defatted	Free	Export permitted subject to Policy condition at Note 1 above
1803 20 00	Wholly or partly defatted	Free	Export permitted subject to Policy condition at Note 1 above
1804 00 00	Cocoa butter, fat and oil	Free	Export permitted subject to Policy condition at Note 1 above.
1805 00 00	Cocoa powder, not containing added sugar or other sweetening matter	Free	Export permitted subject to Policy condition at Note 1 above
<b>1806</b>	<b>CHOCOLATE AND OTHER FOOD PREPARATIONS CONTAINING COCOA</b>		
1806 10 00	Cocoa powder, containing added sugar or other sweetening matter	Free	Export permitted subject to Policy condition at Note 1 above
1806 20 00	Other preparations in blocks, slabs or bars weighing more than 2 Kg. or in liquid, paste, powder, granular or other bulk form in containers or immediate packings, of a content exceeding 2 Kg.	Free	Export permitted subject to Policy condition at Note 1 above
	<i>Other, in blocks, slabs or bars:</i>		
1806 31 00	Filled	Free	Export permitted subject to Policy condition at Note 1 above

1806 32 00	Not filled	Free	Export permitted subject to Policy condition at Note 1 above
<b>1806 90</b>	<b>Other:</b>		
1806 90 10	Chocolate and chocolate products	Free	Export permitted subject to Policy condition at Note 1 above
1806 90 20	Sugar confectionary containing cocoa	Free	Export permitted subject to Policy condition at Note 1 above
1806 90 30	Spreads containing cocoa	Free	Export permitted subject to Policy condition at Note 1 above
1806 90 40	Preparations containing cocoa for making beverages	Free	Export permitted subject to Policy condition at Note 1 above
1806 90 90	Other	Free	Export permitted subject to Policy condition at Note 1 above

## CHAPTER 19

## PREPARATIONS OF CEREALS, FLOUR, STARCH OR MILK; PASTRYCOOKS' PRODUCTS

## NOTE

**NOTE 1:**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
1901	MALT EXTRACT; FOOD PREPARATIONS OF FLOUR, GROATS, MEAL, STARCH OR MALT EXTRACT, NOT CONTAINING COCOA OR CONTAINING LESS THAN 40% BY WEIGHT OF COCOA CALCULATED ON A TOTALLY DEFATTED BASIS, NOT ELSEWHERE SPECIFIED OR INCLUDED; FOOD PREPARATIONS OF GOODS OF HEADINGS 0401 TO 0404, NOT CONTAINING COCOA OR CONTAINING LESS THAN 5% BY WEIGHT OF COCOA CALCULATED ON A TOTALLY DEFATTED BASIS NOT ELSEWHERE SPECIFIED OR INCLUDED		
1901 10	<i>Preparations for infant use, put up for retail sale:</i>		
1901 10 10	Malted milk (including powder)	Free	Subject to the Policy Condition at Note 1 of Chapter 19.
1901 10 90	Other	Free	Subject to the Policy Condition at Note 1 of Chapter 19.

1901 20 00	Mixes and dough for the preparation of bakers' wares of heading 1905	Free	Subject to the Policy Condition at Note 1 of Chapter 19.
<b>1901 90</b>	<b>Other:</b>		
1901 90 10	Malt extract	Free	
1901 90 90	Other	Free	
<b>1902</b>	<b>PASTA, WHETHER OR NOT COOKED OR STUFFED (WITH MEAT OR OTHER SUBSTANCES) OR OTHERWISE PREPARED, SUCH AS SPAGHETTI, MACARONI, NOODLES, LASAGNE, GNOCCHI, RAVIOLI, CANNELLONI; COUSCOUS, WHETHER OR NOT PREPARED</b>		
	<i>Uncooked pasta, not stuffed or otherwise prepared:</i>		
1902 11 00	Containing eggs	Free	Subject to the Policy Condition at Note 1 of Chapter 19.
1902 19 00	Other	Free	Subject to the Policy Condition at Note 1 of Chapter 19.
<b>1902 20</b>	<b>Stuffed pasta, whether or not cooked or otherwise prepared:</b>		
1902 20 10	Cooked	Free	
1902 20 90	Other	Free	
<b>1902 30</b>	<b>Other Pasta:</b>		
1902 30 10	Dried	Free	
1902 30 90	Other	Free	
<b>1902 40</b>	<b>Couscous:</b>		
1902 40 10	Unprepared	Free	
1902 40 90	Other	Free	
1903 00 00	Tapioca and substitutes therefore prepared from starch, in the form of flakes, grains, pearls, siftings or in similar forms	Free	
<b>1904</b>	<b>PREPARED FOODS OBTAINED BY THE SWELLING OR ROASTING OF CEREALS OR CEREAL PRODUCTS (FOR EXAMPLE, CORN FLAKES); CEREALS (OTHER THAN MAIZE (CORN) ) IN GRAIN FORM OR IN THE FORM OF FLAKES OR OTHER WORKED GRAINS (EXCEPT FLOUR, GROATS AND MEAL), PRE-COOKED, OR</b>		



	<b>OTHERWISE PREPARED, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>1904 10</b>	<b><i>Prepared foods obtained by the swelling or roasting of cereals or cereal products:</i></b>		
1904 10 10	Corn flakes	Free	
1904 10 20	Paws, Mudi and the like	Free	
1904 10 30	Bulgar wheat	Free	
1904 10 90	Other	Free	
1904 20 00	Prepared foods obtained from unroasted cereal flakes or from mixtures of unroasted cereal flakes and roasted cereal flakes or swelled cereals	Free	
1904 30 00	Bulgur wheat	Free	
1904 90 00	Other	Free	
<b>1905</b>	<b>BREAD, PASTRY, CAKES, BISCUITS AND OTHER BAKERS WARES, WHETHER OR NOT CONTAINING COCOA; COMMUNION WAFERS, EMPTY CACHETS OF A KIND SUITABLE FOR PHARMACEUTICAL USE, SEALING WAFERS, RICE PAPER AND SIMILAR PRODUCTS</b>		
1905 10 00	Crispbread	Free	
1905 20 00	Gingerbread and the like	Free	
	<b><i>Sweet biscuits; waffles and wafers:</i></b>		
1905 31 00	Sweet biscuits	Free	
<b>1905 32</b>	<b><i>Waffles and wafers:</i></b>		
	<b><i>Communion wafers:</i></b>		
1905 32 11	Coated with chocolate or containing chocolate	Free	
1905 32 19	Other	Free	
1905 32 90	Other	Free	
1905 40 00	Rusks, toasted bread and similar toasted products	Free	
<b>1905 90</b>	<b><i>Other:</i></b>		
1905 90 10	Pastries and cakes	Free	
1905 90 20	Biscuits not elsewhere specified or included	Free	
1905 90 30	Extruded or expanded products, savoury or salted	Free	
1905 90 40	Papad	Free	

1905 90 90	Other	Free	

## CHAPTER 20

PREPARATIONS OF VEGETABLES, FRUIT,  
NUTS OR OTHER PARTS OF PLANTS**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>2001</b>	<b>VEGETABLES, FRUIT, NUTS AND OTHER EDIBLE PARTS OF PLANTS, PREPARED OR PRESERVED BY VINEGAR OR ACETIC ACID</b>		
2001 10 00	Cucumbers and gherkins	Free	
2001 90 00	Other	Free	
<b>2002</b>	<b>TOMATOES PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID</b>		
2002 10 00	Tomatoes, whole or in pieces	Free	
2002 90 00	Other	Free	
<b>2003</b>	<b>MUSHROOMS AND TRUFFLES, PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID</b>		
2003 10 00	Mushrooms of the genus <i>Agaricus</i>	Free	
	<i>Other:</i>		
2003 90 10	Truffles	Free	
2003 90 90	Other	Free	

<b>2004</b>	<b>OTHER VEGETABLES PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID, FROZEN, OTHER THAN PRODUCTS OF HEADING 2006</b>		
2004 10 00	Potatoes	Free	
2004 90 00	Other vegetables and mixtures of vegetables	Free	
<b>2005</b>	<b>OTHER VEGETABLES PREPARED OR PRESERVED OTHERWISE THAN BY VINEGAR OR ACETIC ACID, NOT FROZEN, OTHER THAN PRODUCTS OF HEADING 2006</b>		
2005 10 00	Homogenised vegetables	Free	
2005 20 00	Potatoes	Free	
2005 40 00	Peas ( <i>pisum, sativum</i> )	Free	
	<b>Beans (<i>Vigna spp. Phaseolus spp.</i>):</b>		
2005 51 00	Beans, shelled	Free	
2005 59 00	Other	Free	
2005 60 00	Asparagus	Free	
2005 70 00	Olives	Free	
2005 80 00	Sweet corn ( <i>Zea mays var. saccharata</i> )	Free	
	<b>Other vegetables and mixtures of vegetables:</b>		
2005 91 00	Bamboo shoots	Free	
2005 99 00	Other	Free	
2006 00 00	Vegetables, fruits, nuts, fruit-peel and other parts of plants, preserved by sugar (drained, glaze or crystallized)	Free	
<b>2007</b>	<b>JAMS, FRUIT JELLIES, MARMALADES, FRUIT OR NUT PUREE</b>		

	<b>AND FRUIT OR NUT PASTES, OBTAINED BY COOKING, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER</b>		
2007 10 00	Homogenised preparations	Free	
	<i>Other :</i>		
2007 91 00	Citrus fruit	Free	
<b>2007 99</b>	<b><i>Other:</i></b>		
2007 99 10	Mango	Free	
2007 99 20	Guava	Free	
2007 99 30	Pine apple	Free	
2007 99 40	Apple	Free	
2007 99 90	Other	Free	
<b>2008</b>	<b>FRUIT, NUTS AND OTHER EDIBLE PARTS OF PLANTS, OTHERWISE PREPARED OR PRESERVED, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER OR SPIRIT, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
	<i>Nuts, ground-nuts and other seeds, whether or not mixed together:</i>		
2008 11 00	Ground-nuts	Free	(a)Export to all countries (except exports to Russian Federation) is permitted subject to registration with APEDA along with controlled Aflatoxin level Certificate issued by APEDA recognized laboratories (as updated from time to time) on their website at URL  <a href="http://www.apeda.gov.in/apedaweb/HACCP/recognized_laboratories.pdf">http://www.apeda.gov.in/apedaweb/HACCP/recognized_laboratories.pdf</a>  (b) Exports to Russian Federation permitted subject to pre-shipment quality certification issued by (1) Insecticide Residue Testing Laboratory. (2) Geo-Chem Laboratories Pvt. Ltd. (3) Reliable Analytical Laboratory (4) Arbro Pharmaceuticals Ltd. (5) Shri Ram Institute for Industrial Research, Delhi

			(6) Shri Ram Institute for Industrial Research, Branch Office Bangalore (7) Delhi Test House; and (8) Vimta Labs. or any other agency as may be notified from time to time.  [Notification No. 28(RE2012)/2009-2014 dated 03.01.2013]
<b>2008 19</b>	<b>Other, including mixtures:</b>		
2008 19 10	Cashew nut, roasted, salted or roasted and salted	Free	
2008 19 20	Other roasted nuts and seeds	Free	Pulses Except Kabuli Chana And Roasted Gram (Whole/Split In Consumer Pack Of One Kg) Is Prohibited. *NTF NO. 78 (RE-2013)/2009-2014 DT. 31.03.2014 *NTF NO. 31/2015-20DTD.28.01.2016.
2008 19 30	Other Nuts, otherwise prepared or preserved	Free	
2008 19 40	Other roasted and fried vegetable products	Free	
2008 19 90	Other	Free	
2008 20 00	Pineapples	Free	
<b>2008 30</b>	<b>Citrus fruit:</b>		
2008 30 10	Orange	Free	
2008 30 90	Other	Free	
2008 40 00	Pears	Free	
2008 50 00	Apricots	Free	
2008 60 00	Cherries	Free	
2008 70 00	Peaches, including nectarines	Free	
2008 80 00	Strawberries	Free	
	<b>Other, including mixtures other than those of sub-heading 2008 19:</b>		
2008 91 00	Palm hearts	Free	
2008 93 00	Cranberries ( <i>Vaccinium macrocarpon</i> , <i>Vaccinium oxycoccos</i> <i>Vaccinium vitis-idaea</i> )	Free	
2008 97 00	Mixtures	Free	
<b>2008 99</b>	<b>Other:</b>		
	<b>Squash:</b>		
2008 99 11	Mango	Free	
2008 99 12	Lemon	Free	
2008 99 13	Orange	Free	
2008 99 14	Pineapple	Free	

2008 99 19	Other	Free	
	<b>Other:</b>		
2008 99 91	Fruit cocktail	Free	
2008 99 92	Grapes	Free	
2008 99 93	Apples	Free	
2008 99 94	Guava	Free	
2008 99 99	Other	Free	
<b>2009</b>	<b>FRUIT JUICES (INCLUDING GRAPE MUST) AND VEGETABLE JUICES, UNFERMENTED AND NOT CONTAINING ADDED SPIRIT, WHETHER OR NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER</b>		
	<b>Orange juice:</b>		
2009 11 00	Frozen	Free	
2009 12 00	Not frozen, of a Brix value not exceeding 20	Free	
2009 19 00	Other	Free	
	<b>Grapefruit (including pomelo) juice:</b>		
2009 21 00	Of a Brix value not exceeding 20	Free	
2009 29 00	Other	Free	
	<b>Juice of any other single citrus fruit:</b>		
2009 31 00	Of a Brix value not exceeding 20	Free	
2009 39 00	Other	Free	
	<b>Pineapple juice:</b>		
2009 41 00	Of a Brix value not exceeding 20	Free	
2009 49 00	Other	Free	
2009 50 00	Tomato juice	Free	
	<b>Grape juice (including grape must):</b>		
2009 61 00	Of a Brix value not exceeding 30	Free	

2009 69 00	Other	Free	
	<b>Apple juice:</b>		
2009 71 00	Of a Brix value not exceeding 20	Free	
2009 79 00	Other	Free	
	<b>Juice of any other single fruit or vegetable:</b>		
2009 81 00	Cranberry ( <i>Vaccinium macrocarpon</i> , <i>Vaccinium Oxycoccus Vaccinium vitis-idaea</i> ) juice	Free	
<b>2009 89</b>	<b>Other:</b>		
2008 89 10	Mango juice	Free	
2008 89 90	Other	Free	
2009 90 00	Mixtures of juices	Free	



## CHAPTER 21

## MISCELLANEOUS EDIBLE PREPARATIONS

**NOTE 1:**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
2101	EXTRACTS, ESSENCES AND CONCENTRATES OF COFFEE, TEA OR MATE AND PREPARATIONS WITH A BASIS OF THESE PRODUCTS OR WITH A BASIS OF COFFEE, TEA OR MATE; ROASTED CHICORY & OTHER ROASTED COFFEE SUBSTITUTES, AND EXTRACTS, ESSENCES AND CONCENTRATES THEREOF		
	<i>Extracts, essences and concentrates of coffee, and preparations with a basis of these extracts, essences or concentrates or with a</i>		

	<i>basis of coffee:</i>		
<b>2101 11</b>	<b><i>Extracts, essences and concentrates:</i></b>		
2101 11 10	Instant coffee, flavoured	Free	
2101 11 20	Instant coffee, not flavoured	Free	
2101 11 30	Coffee aroma	Free	
2101 11 90	Other	Free	
2101 12 00	Preparations with basis of extracts, essences, concentrates or with a basis of coffee	Free	
<b>2101 20</b>	<b><i>Extracts, essences and concentrates, of tea or mate, and preparations with a basis of these extracts, essences or concentrates or with a basis of tea or mate:</i></b>		
2101 20 10	Instant tea	Free	
2101 20 20	Quick brewing black tea	Free	
2101 20 30	Tea aroma	Free	
2101 20 90	Other	Free	
<b>2101 30</b>	<b><i>Roasted chicory and other roasted coffee substitutes, and extracts, essences and concentrates thereof:</i></b>		
2101 30 10	Roasted chicory	Free	
2101 30 20	Roasted coffee substitutes	Free	
2101 30 90	Other	Free	
<b>2102</b>	<b>YEASTS (ACTIVE OR INACTIVE); OTHER SINGLE CELL MICRO-ORGANISMS, DEAD (BUT NOT INCLUDING VACCINES OF HEADING 3002); PREPARED BAKING</b>		

	<b>POWDERS</b>		
<b>2102 10</b>	<i>Active yeasts:</i>		
2102 10 10	Culture yeast	Free	
2102 10 20	Baker's yeast	Free	
2102 10 90	Other	Free	
2102 20 00	Inactive yeasts, other single cell micro-organisms, dead	Free	
2102 30 00	Prepared baking powders	Free	
<b>2103</b>	<b>SAUCES AND PREPARATIONS THEREFOR; MIXED CONDIMENTS AND MIXED SEASONINGS; MUSTARD FLOUR AND MEAL AND PREPARED MUSTARD</b>		
2103 10 00	Soya sauce	Free	
2103 20 00	Tomato ketchup and other tomato sauces	Free	
2103 30 00	Mustard flour and meal and prepared mustard	Free	
<b>2103 90</b>	<i>Other:</i>		
2103 90 10	Curry paste	Free	
2103 90 20	Chilli sauce	Free	
2103 90 30	Majonnaise and salad dressings	Free	
2103 90 40	Mixed, condiments and mixed seasoning	Free	
2103 90 90	Other	Free	Subject to the Policy Condition at Note 1 of Chapter 21.
<b>2104</b>	<b>SOUPS AND BROTHS AND PREPARATIONS THEREFOR; HOMOGENIZED COMPOSITE FOOD PREPARATIONS</b>		
<b>2104 10</b>	<i>Soups and broths and preparations therefor:</i>	Free	
2104 10 10	Dried	Free	Subject to the Policy Condition at Note 1 of Chapter 21.

2104 10 90	Other	Free	Subject to the Policy Condition at Note 1 of Chapter 21.
2104 20 00	Homogenised composite food preparations	Free	Subject to the Policy Condition at Note 1 of Chapter 21.
2105 00 00	Ice-cream and other edible ice, whether or not containing cocoa	Free	Subject to the Policy Condition at Note 1 of Chapter 21.
<b>2106</b>	<b>FOOD PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
2106 10 00	Protein concentrates and textured protein substances	Free	Subject to the Policy Condition at Note 1 of Chapter 21.
<b>2106 90</b>	<b>Other:</b>		
	<b>Soft drink concentrates:</b>		
2106 90 11	Sharbat	Free	
2106 90 19	Other	Free	
2106 90 20	Pan masala	Free	
2106 90 30	Betel nut product known as "Supari"	Free	
2106 90 40	Sugar-syrups containing added flavouring or colouring matter, not elsewhere specified or included; lactose syrup; glucose syrup and malto dextrine syrup	Free	
2106 90 50	Compound preparations for making non-alcoholic beverages	Free	
2106 90 60	Food flavouring material	Free	
2106 90 70	Churna for pan	Free	
2106 90 80	Custard powder	Free	
	<b>Other:</b>		
2106 90 91	Diabetic foods	Free	

2106 90 92	Sterilized or pasteurized millstone	Free	
2106 90 99	Other	Free	Subject to the Policy Condition at Note 1 of Chapter 21.

## CHAPTER 22

## BEVERAGES, SPIRITS AND VINEGAR

**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>2201</b>	<b>WATERS, INCLUDING NATURAL OR ARTIFICIAL MINERAL WATERS AND AERATED WATERS, NOT CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER NOR FLAVOURED; ICE AND SNOW</b>		
<b>2201 10</b>	<i>Mineral waters and aerated waters:</i>		
2201 10 10	Mineral Water	Free	
2201 10 20	Aerated water	Free	
<b>2201 90</b>	<i>Other:</i>		
2201 90 10	Ice and snow	Free	
2201 90 90	Other	Free	
<b>2202</b>	<b>WATERS, INCLUDING MINERAL WATERS AND AERATED WATERS, CONTAINING ADDED SUGAR OR OTHER SWEETENING MATTER OR FLAVOURED, AND OTHER NON-ALCOHOLIC BEVERAGES, NOT INCLUDING FRUIT OR VEGETABLE JUICES OF HEADING 2009</b>		
<b>2202 10</b>	<i>Waters, including mineral waters and aerated waters, containing added sugar or other sweetening matter or flavoured:</i>		
2202 10 10	Aerated waters	Free	
2202 10 20	Lemonade	Free	
2202 10 90	Other	Free	
<b>2202 90</b>	<i>Other:</i>		
2202 99 10	Soya Milk Drinks, whether or not sweetened or flavoured.	Free	
2202 99 20	Fruit pulp or Fruit juice based drinks	Free	
2202 99 30	Beverages containing milk	Free	
2202 99 90	Other	Free	
<b>2202 91 00</b>	<b>Nonalcoholic beer</b>	Free	

2203 00 00	Beer made from malt	Free	
<b>2204</b>	<b>WINE OF FRESH GRAPES, INCLUDING FORTIFIED WINES; GRAPE MUST OTHER THAN THAT OF HEADING 2009</b>		
2204 10 00	Sparkling wine	Free	
	<i>Other wine; grape must with fermentation prevented or arrested by the addition of alcohol:</i>		
<b>2204 21</b>	<i>In containers holding 2 l or less:</i>		
2204 21 10	Port and other red wines	Free	
2204 21 20	Sherry and other white wines	Free	
2204 21 90	Other	Free	
<b>2204 29</b>	<i>Other:</i>		
2204 29 10	Port and other red wines	Free	
2204 29 20	Sherry and other white wines	Free	
2204 29 90	Other	Free	
2204 30 00	Other grape must	Free	
<b>2205</b>	<b>VERMOUTH AND OTHER WINE OF FRESH GRAPES FLAVOURED WITH PLANTS OR AROMATIC SUBSTANCES</b>		
2205 10 00	In containers holding 2 l or less	Free	
2205 90 00	Other	Free	
2206 00 00	Other fermented beverages (for example, cider, perry, mead); mixtures of fermented beverages and non-alcoholic beverages, not elsewhere specified or included	Free	
<b>2207</b>	<b>UNDENATURED ETHYL ALCOHOL OF AN ALCOHOLIC STRENGTH BY VOLUME OF 80% VOL. OR HIGHER; ETHYL ALCOHOL AND OTHER SPIRITS, DENATURED, OF ANY STRENGTH</b>		
<b>2207 10</b>	<i>Undenatured ethyl alcohol of alcoholic strength by volume of 80% vol. or higher:</i>		
	<i>Rectified spirit:</i>		
2207 10 11	Concentrates of alcoholic beverages	Free	
2207 10 19	Other	Free	
2207 10 90	Other	Free	

2207 20 00	Ethyl alcohol and other spirits, denatured, of any strength	Free	
<b>2208</b>	<b>UNDENATURED ETHYL ALCOHOL OF AN ALCOHOLIC STRENGTH BY VOLUME OF LESS THAN 80% VOL.; SPIRIT, LIQUEURS AND OTHER SPIRITNOUS BEVERAGES</b>		
<b>2208 20</b>	<i>Spirits obtained by distilling grape wine or grape marc:</i>		
	<i>In containers holding 2 l or less:</i>		
2208 20 11	Brandy	Free	
2208 20 12	Liquors	Free	
2208 20 19	Other	Free	
	<i>Other:</i>		
2208 20 91	Brandy		
2208 20 92	Liquors		
2208 20 99	Other		
<b>2208 30</b>	<i>Whiskies:</i>		
	<i>In containers holding 2 l or less:</i>		
2208 30 11	Bourbon whiskey	Free	
2208 30 12	Scotch	Free	
2208 30 13	Blended	Free	
2208 30 19	Other	Free	
	<i>Other:</i>		
2208 30 91	Bourbon whiskey	Free	
2208 30 92	Scotch	Free	
2208 30 93	Blended	Free	
2208 30 99	Other	Free	
<b>2208 40</b>	<i>Rum and other spirits obtained by distilling fermented sugarcane products:</i>		
	<i>In containers holding 2 l or less:</i>		
2208 40 11	Rum	Free	
2208 40 12	Other	Free	
	<i>Other:</i>		
2208 40 91	Rum	Free	
2208 40 92	Tafia	Free	
<b>2208 50</b>	<i>Gin and Geneva:</i>		



	<b><i>In containers holding 2 l or less:</i></b>		
2208 50 11	Gin	Free	
2208 50 12	Geneva	Free	
2208 50 13	Vodka	Free	
	<b><i>Other:</i></b>		
2208 50 91	Gin	Free	
2208 50 92	Geneva	Free	
2208 60 93	Vodka	Free	
<b>2208 70</b>	<b><i>Liqueurs and cordials:</i></b>		
	<b><i>In containers holding 2 l or less:</i></b>		
2208 70 11	Liqueurs	Free	
2208 70 12	Cordials	Free	
	<b><i>Other:</i></b>		
2208 70 91	Liqueurs	Free	
2208 70 92	Cordials	Free	
<b>2208 90</b>	<b><i>Other:</i></b>		
	<b><i>In containers holding 2 l or less:</i></b>		
2208 90 11	Tequila	Free	
2208 90 12	Indenatured ethyl alcohol	Free	
2208 90 19	Other	Free	
	<b><i>Other:</i></b>		
2208 90 91	Tequila	Free	
2208 90 92	Indenatured ethyl alcohol	Free	
2208 90 99	Other	Free	
<b>2209</b>	<b>VINEGAR AND SUBSTITUTES FOR VINEGAR OBTAINED FROM ACETIC ACID</b>		
<b>2209 00</b>	<b><i>Vinegar and substitutes for vinegar obtained from acetic acid:</i></b>		
2209 00 10	Brewed vinegar	Free	
2209 00 20	Synthetic vinegar	Free	
2209 00 90	Other	Free	

## CHAPTER 23

RESIDUES AND WASTE FROM THE FOOD INDUSTRIES;  
PREPARED ANIMAL FODDER**NOTE 1:**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).

**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
2301	FLOURS, MEALS AND PELLETS, OF MEAT OR MEAT OFFAL, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES, UNFIT FOR HUMAN CONSUMPTION; GREAVES		
2301 10	<i>Flours, meals and pellets, of meat or meat offal; greaves:</i>		
2301 10 10	Meat meals and pellets (including tannage)	Free	1. Export allowed freely but export to European Union allowed subject to the following conditions : (i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination  (ii) After the shipment is made, the exporter shall also provide a 'Health Certificate' consignment-wise to the buyer giving details of

			the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc. This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India. [Notification No. 34/2015-20 dated 13.01.2017]  Subject to Policy Condition at Note 1 of Chapter 23.
2301 10 90	Other (including greaves)	Free	Subject to Policy Condition at Note 1 of Chapter 23.
<b>2301 20</b>	<b><i>Flours, meals and pellets, of fish or of crustaceans, molluscs or other aquatic invertebrates:</i></b>		
	<b><i>Fish meal, unfit for human consumption:</i></b>		
2301 20 11	Powder form	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2301 20 19	Other	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2301 20 90	Other	Free	Subject to Policy Condition at Note 1 of Chapter 23.
<b>2302</b>	<b>BRAN, SHARPS AND OTHER RESIDUES, WHETHER OR NOT IN THE FORM OF PELLETS, DERIVED FROM THE SIFTING, MILLING OR OTHER WORKING OF CEREALS OR OF LEGUMINOUS PLANTS</b>		
<b>2302 10</b>	<b><i>Of maize (corn):</i></b>		
2302 10 10	Maize bran	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2302 10 90	Other	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2302 30 00	Of wheat	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2302 40 00	Of other cereals	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2302 50 00	Of leguminous plants	Free	Subject to Policy Condition at Note 1 of Chapter 23.

<b>2303</b>	<b>RESIDUES OF STARCH MANUFACTURE AND SIMILAR RESIDUES, BEET-PULP, BAGASSE AND OTHER WASTE OF SUGAR MANUFACTURE, BREWING OR DISTILLING DREGS AND WASTE, WHETHER OR NOT IN THE FORM OF PELLETS</b>		
2303 10 00	Residues of starch manufacture and similar residues	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2303 20 00	Beet-pulp, bagasse and other waste of sugar manufacture	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2303 30 00	Brewing or distilling dregs and waste	Free	Subject to Policy Condition at Note 1 of Chapter 23.
<b>2304</b>	<b>OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF SOYABEAN OIL</b>		
<b>2304 00</b>	<i>Oil-cake and other solid residues, whether or not ground or in the form of pellets, resulting from the extraction of soyabean oil:</i>		
2304 00 10	Oil-cake and oil-cake meal of soyabean, expeller variety	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2304 00 20	Oil-cake of soyabean, solvent extracted (defatted) variety	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2304 00 30	Meal of soyabean, solvent extracted (defatted)	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2304 00 90	Other	Free	Subject to Policy Condition at Note 1 of Chapter 23.
<b>2305</b>	<b>OIL-CAKE AND OTHER SOLID</b>		

	<b>RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF GROUND-NUT OIL</b>		
<b>2305 00</b>	<i>Oil-cake and other solid residues, whether or not ground or in the form of pellets, resulting from the extraction of ground-nut oil:</i>		
2305 00 10	Oil-cake and oil-cake meal of ground-nut, expeller variety	Restricted	
2305 00 20	Oil-cake and oil-cake meal of ground-nut, solvent extracted variety (defatted)	Restricted	
2305 00 90	Other	Restricted	
<b>2306</b>	<b>OIL-CAKE AND OTHER SOLID RESIDUES, WHETHER OR NOT GROUND OR IN THE FORM OF PELLETS, RESULTING FROM THE EXTRACTION OF VEGETABLE FATS OR OILS, OTHER THAN THOSE OF HEADING 2304 OR 2305</b>		
<b>2306 10</b>	<i>Of cotton seeds:</i>		
2306 10 10	Oil-cake and oil-cake meal, decorticated, expeller variety	Free	
2306 10 20	Oil-cake and oil-cake meal, decorticated, solvent extracted (defatted) variety	Free	
2306 10 30	Oil-cake and oil-cake meal, undecorticated, expeller variety	Free	
2306 10 40	Oil-cake and oil-cake meal, undecorticated, solvent extracted (defatted) variety	Free	
2306 10 90	Other	Free	
<b>2306 20</b>	<i>Of linseed:</i>		
2306 20 10	Oil-cake and oil-cake	Free	

	meal, expeller variety		
2306 20 20	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	Free	
2306 20 90	Other	Free	
<b>2306 30</b>	<b>Of sunflower seeds:</b>		
2306 30 10	Oil-cake and oil-cake meal, expeller variety	Free	
2306 30 20	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	Free	
2306 30 90	Other	Free	
	<b><i>Of rape or colza seeds:</i></b>		
2306 41 00	Of low erucic acid rape or colza seeds	Free	
2306 49 00	Other	Free	
<b>2306 50</b>	<b><i>Of coconut or copra:</i></b>		
2306 50 10	Oil-cake and oil-cake meal, expeller variety	Free	
2306 50 20	Oil-cake and oil-cake meal, solvent extracted (defatted) variety	Free	
2306 50 90	Other	Free	
2306 60 00	Of palm nuts or kernels	Free	
<b>2306 90</b>	<b><i>Other:</i></b>		
	<b><i>Oil-cake and oil-cake meal, expeller variety:</i></b>		
2306 90 11	Of mowra seeds	Free	
2306 90 12	Of mustard seeds	Free	
2306 90 13	Of niger seeds	Free	
2306 90 14	Of sesamum seeds	Free	
2306 90 15	Of mango kernel	Free	
2306 90 16	Of sal (de-oiled)	Free	
2306 90 17	Of castor seeds	Free	
2306 90 18	Of neem seeds	Free	
2306 90 19	Of other seeds	Free	
	<b><i>Oil-cake and oil-cake meal, solvent extracted (defatted) variety:</i></b>		
2306 90 21	Of mustard seeds	Free	
2306 90 22	Of niger seeds	Free	
2306 90 23	Of cardi seeds	Free	

2306 90 24	Of sesamum seeds	Free	
2306 90 25	Of mango kernel	Free	
2306 90 26	Of sal (de-oiled)	Free	
2306 90 27	Of castor seeds	Free	
2306 90 28	Of neem seeds	Free	
2306 90 29	Of other seeds	Free	
2306 90 30	Residues babool seed extraction	Free	
2306 90 90	Other	Free	
2307 00 00	Wine lees; Argol	Free	
2308 00 00	Vegetable materials and vegetable waste, vegetable residues and by-products, whether or not in the form of pellets, of a kind used in animal feeding, not elsewhere specified or included	Free	Export Of Fodder, Including Wheat And Rice Straw Is Restricted And Permitted Under A Licence.
<b>2309</b>	<b>PREPARATIONS OF A KIND USED IN ANIMAL FEEDING</b>		
2309 10 00	Dog or cat food, put up for retail sale	Free	Export of the item produced from animal by-products allowed freely but export to European Union allowed subject to the following conditions : (i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination  (ii) After the shipment is made, the exporter shall also provide a 'Health Certificate' consignment-wise to the buyer giving details of the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc. This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.  [Notification No. 34/2015-20 dated 13.01.2017].  Subject to Policy Condition at Note 1 of Chapter 23.
<b>2309 90</b>	<b>Other:</b>		
2309 90 10	Compounded animal feed	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2309 90 20	Concentrates for	Free	Subject to Policy Condition at Note 1 of Chapter 23.

	compound animal feed		
	<i>Feeds for fish (prawn etc.):</i>		
2309 90 31	Prawn and shrimps feed	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2309 90 32	Fish meal in powdered form	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2309 90 39	Other	Free	Subject to Policy Condition at Note 1 of Chapter 23.
2309 90 90	Other	Free	Subject to Policy Condition at Note 1 of Chapter 23.



## CHAPTER 24

## TOBACCO AND MANUFACTURED TOBACCO SUBSTITUTES

**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>2401</b>	<b>UNMANUFACTURED TOBACCO; TOBACCO REFUSE</b>		
<b>2401 10</b>	<b><i>Tobacco, not stemmed or stripped:</i></b>		
2401 10 10	Flue cured virginia tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 20	Sun cured country (natu) tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 30	Sun cured virginia tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 40	Burley tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 50	Tobacco for manufacture of biris, not stemmed	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 60	Tobacco for manufacture of chewing tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 70	Tobacco for manufacture of cigar and cheroot	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 80	Tobacco for manufacture of hookah tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 10 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
<b>2401 20</b>	<b><i>Tobacco partly or wholly stemmed or stripped:</i></b>		
2401 20 10	Flue cured virginia tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 20	Sun cured country (natu) tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.

2401 20 30	Sun cured virginia tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 40	Burley tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 50	Tobacco for manufacture of biris	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 60	Tobacco for manufacture of chewing tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 70	Tobacco for manufacture of cigar and cheroot	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 80	Tobacco for manufacture of hookah tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 20 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2401 30 00	Tobacco refuse	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
<b>2402</b>	<b>CIGARS, CHEROOTS, CIGARILLOS AND CIGARETTES, OF TOBACCO OR OF TOBACCO SUBSTITUTES</b>		
<b>2402 10</b>	<i>Cigars, cheroots and cigarillos, containing tobacco:</i>		
2402 10 10	Cigar and cheroots	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 10 20	Cigarillos	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
<b>2402 20</b>	<i>Cigarettes, containing tobacco:</i>		
2402 20 10	Other than filter cigarettes, of length not exceeding 60 millimetres	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 20 20	Other than filter cigarettes, of length exceeding 60 millimetres but not exceeding 70 millimetres	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 20 30	Filter cigarettes of length (including the length of the filter, the length of filter being 11 millimetres or its actual length, whichever is more) not exceeding 60 millimetres	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 20 40	Filter cigarettes of length (including the length of	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.

	the filter, the length of filter being 11 millimetres or its actual length, whichever is more) exceeding 60 millimetres not exceeding 70 millimetres		
2402 20 50	Filter cigarettes of length (including the length of the filter, the length of filter being 11 millimetres or its actual length, whichever is more) exceeding 70 millimetres but not exceeding 75 millimetres	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 20 60	Filter cigarettes of length (including the length of the filter, the length of filter being 11 millimetres or its actual length, whichever is more) exceeding 75 millimetres but not exceeding 85 millimetres	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 20 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
<b>2402 90</b>	<b><i>Other:</i></b>		
2402 90 10	Cigarettes of tobacco substitutes	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 90 20	Cigarillos of tobacco substitutes	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2402 90 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
<b>2403</b>	<b>OTHER MANUFACTURE TOBACCO AND MANUFACTURED TOBACCO SUBSTITUTES; HOMOGENISED OR RECONSTITUTED TOBACCO; TOBACCO EXTRACTS AND ESSENCES</b>		
	<i>Smoking tobacco, whether or not containing tobacco substitutes in any proportion:</i>		

<b>2403 11</b>	<b><i>Water pipe tobacco specified in Sub-heading Note to this Chapter:</i></b>		
2403 11 10	Hookah or gudaku tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 11 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
<b>2403 19</b>	<b><i>Other:</i></b>		
2403 19 10	Smoking mixtures for pipes and cigarettes	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
	<b><i>Biris:</i></b>		
2403 19 21	Other than paper rolled biris, manufactured without the aid of machine	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 19 29	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 19 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
	<b><i>Other:</i></b>		
2403 91 00	"Homogenised" or "reconstituted" tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99	<b><i>Other:</i></b>		
2403 99 10	Chewing tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 20	Preparations containing chewing tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 30	Jarda scented tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 40	Snuff	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 50	Preparations containing snuff	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 60	Tobacco extracts and essence	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 70	Cut-tobacco	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.
2403 99 90	Other	Free	Verify <b>Tobacco Board certificate</b> issued in accordance With the Tobacco Board Act, 1975 and rules made thereunder.

## CHAPTER 25

SALT; SULPHUR; EARTHS AND STONE;  
PLASTERING MATERIALS, LIME AND CEMENT

## NOTES

**NOTE 1:**

Being SCOMET item, export is governed as per conditions indicated in Appendix-3 of the export policy read with Section 14 (1)(ii) of Atomic Energy Act, 1962 and rules made thereunder.

**Note 2:**

Export of beach sand minerals have been brought under STE and shall be canalized through Indian Rare Earth Metal Limited (IREL). Beach sand minerals, permitted anywhere in the export policy, will now be regulated in terms of policy under at S No. 98A of chapter 26 of Schedule 2 export policy as per DGFT notification. No.26/2015-2020 dated 21.08.2018.

**Agency: Indian Rare Earth Metal Limited (IREL).**

**General Condition:**

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
2501	SALT (INCLUDING TABLE SALT AND DENATURED SALT) AND PURE SODIUM CHLORIDE, WHETHER OR NOT IN AQUEOUS SOLUTION OR CONTAINING ADDED ANTI-CAKING OR FREE FLOWING AGENTS; SEA WATER		
2501 00	<i>Salt (including table salt and denatured salt) and pure sodium chloride, whether or not in aqueous solution or containing added anti-caking or free flowing agents; Sea water:</i>		

2501 00 10	Common Salt (including iodised salt)	Free	
2501 00 20	Rock Salt	Free	
2501 00 90	Other	Free	
2502 00 00	Unroasted iron pyrites	Free	
<b>2503</b>	<b>SULPHUR OF ALL KINDS, OTHER THAN SUBLIMED SULPHUR, PRECIPATED SULPHUR AND COLLODIAL SULPHUR</b>		
<b>2503 00</b>	<i>Sulphur of all kinds, other than sublimed sulphur, precipated sulphur and collodial sulphur:</i>		
2503 00 10	Sulphur recovered as by-product in refining of crude oil	Free	
2503 00 90	Other	Free	
<b>2504</b>	<b>NATURAL GRAPHITE</b>		
<b>2504 10</b>	<i>In powder or in flakes:</i>		
2504 10 10	Graphite, crystalline	Free	Subject to Policy Condition at Note 1 of Chapter 25.
2504 10 20	Graphite, amorphous	Free	Subject to Policy Condition at Note 1 of Chapter 25.
2504 10 90	Other	Free	Subject to Policy Condition at Note 1 of Chapter 25.
<b>2504 90</b>	<i>Other:</i>		
2504 90 10	Graphite, micronised	Free	Subject to Policy Condition at Note 1 of Chapter 25.
2504 90 90	Other	Free	Subject to Policy Condition at Note 1 of Chapter 25.
<b>2505</b>	<b>NATURAL SANDS OF ALL KINDS, WHETHER OR NOT COLOURED, OTHER THAN METAL-BEARING SANDS OF CHAPTER 26</b>		
<b>2505 10</b>	<i>Silica sands and quartz sands:</i>		
	<i>Silica Sands:</i>		
2505 10 11	Processed (White)	Restricted	Sand And Soil Is Restricted And Permitted Under A Licence.
2505 10 12	Processed (Brown)	Restricted	Sand And Soil Is Restricted And Permitted Under A Licence.
2505 10 19	Other	Restricted	Sand And Soil Is Restricted And Permitted Under A Licence.
2505 10 20	Quartz sands	Restricted	Sand And Soil Is Restricted And Permitted Under A Licence.
2505 90 00	Other	Restricted	Sand And Soil Is Restricted And Permitted Under A Licence.

<b>2506</b>	<b>QUARTZ (OTHER THAN NATURAL SANDS); QUARTZITE, WHETHER OR NOT ROUGHLY TRIMMED OR MERELY CUT, BY SAWING OR OTHERWISE, INTO BLOCKS OR SLABS OF A RECTANGULAR (INCLUDING SQUARE) SHAPE</b>		
<b>2506 10</b>	<i>Quartz:</i>		
2506 10 10	In lumps	Free	
2506 10 20	In powder	Free	
<b>2506 20</b>	<i>Quartzite:</i>		
2506 20 10	In lumps	Free	
2506 20 20	In powder	Free	
2506 20 90	Other	Free	
<b>2507</b>	<b>KAOLIN AND OTHER KAOLINIC CLAYS, WHETHER OR NOT CALCINED</b>		
<b>2507 00</b>	<i>Kaolin and other kailinic clays, whether or not calcined:</i>		
2507 00 10	Crude	Free	
	<i>Other:</i>		
2507 00 21	Pharmaceutical grade	Free	For Drugs And Pharmaceuticals Ensure Copy Of The Test Report Of The Product Either By Manufacturer Of The Subject Product Or By Approved Lab By Importing Country/Fda Or By Drug Controller Approved Lab. Drug Control Officials May Retain Sample Wherever Required--Ref FTP, DGFT P.N.No.60(Re-10)/09-14 Dt.30.6.11.
2507 00 22	Ceramic grade	Free	
2507 00 29	Other	Free	
<b>2508</b>	<b>OTHER CLAYS (NOT INCLUDING EXPANDED CLAYS OF HEADING 6806), ANDALUSITE, KYANITE AND SILLIMANITE, WHETHER OR NOT CALCINED; MULLITE;</b>		

	<b>CHAMOTTE OR DINAS EARTHS</b>		
<b>2508 10</b>	<b><i>Bentonite:</i></b>		
2508 10 10	Crude	Free	
2508 10 90	Other (includes processed and ground)	Free	
<b>2508 30</b>	<b><i>Fire Clay:</i></b>		
2508 30 10	Non-plastic	Free	
2508 30 20	Semi-plastic	Free	
2508 30 30	Plastic	Free	
2508 30 90	Other	Free	
<b>2508 40</b>	<b><i>Other Clays:</i></b>		
2508 40 10	Ball Clay	Free	
2508 40 20	Earth Clay	Free	
2508 40 90	Other	Free	
<b>2508 50</b>	<b><i>Andalusite, kyanite and sillimanite:</i></b>		
2508 50 10	Andalusite	Free	
	<b><i>Kyanite:</i></b>		
2508 50 21	Crude, other than calcined	Free	
2508 50 22	Processed, other than calcined (washed or ground or screened or beneficiated)	Free	
2508 50 23	Calcined	Free	
	<b><i>Sillimanite:</i></b>		
2508 50 31	Lumps	Free	Subject to Policy Condition at Note 2 of Chapter 25.
2508 50 32	Fines (including sand)	Free	Subject to Policy Condition at Note 2 of Chapter 25.
2508 50 39	Other	Free	Subject to Policy Condition at Note 2 of Chapter 25.
2508 60 00	Mullite	Free	
2508 70 00	Chamotte or dinas earths	Free	
2509 00 00	Chalk	Free	
<b>2510</b>	<b>NATURAL CALCIUM PHOSPHATES, NATURAL ALUMINIUM CALCIUM PHOSPHATES AND PHOSPHATIC CHALK</b>		



<b>2510 10</b>	<b><i>Unground:</i></b>		
2510 10 10	Natural calcium phosphate	Free	
2510 10 20	Natural aluminium calcium phosphate	Free	
2510 10 30	Natural calcium phosphate apatite	Free	
2510 10 90	Other	Free	
<b>2510 20</b>	<b><i>Ground:</i></b>		
2510 20 10	Natural calcium phosphates	Free	
2510 20 20	Natural aluminium calcium phosphate	Free	
2510 20 30	Natural calcium phosphates apatite	Free	
2510 20 90	Other	Free	
<b>2511</b>	<b>NATURAL BARIUM SULPHATE (BARYTES); NATURAL BARIUM CARBONATE (WITHERITE), WHETHER OR NOT CALCINED, OTHER THAN BARIUM OXIDE OF HEADING 2816</b>		
<b>2511 10</b>	<b><i>Natural barium sulphate (barytes):</i></b>		
2511 10 10	Lumps	Free	
2511 10 20	Powder	Free	
2511 10 90	Other	Free	
2511 20 00	Natural barium carbonate (witherite)	Free	
<b>2512</b>	<b>SILICEOUS FOSSIL MEALS (FOR EXAMPLE, KIESELGUHR, TRIPOLITE AND DIATOMITE) AND SIMILAR SILICEOUS EARTHS, WHETHER OR NOT CALCINED, OF AN APPARENT SPECIFIC GRAVITY OF 1 OR LESS</b>		
<b>2512 00</b>	<b><i>Siliceous fossil meals (for example, kieselguhr, tripolite</i></b>		

	<i>and diatomite) and similar siliceous earths, whether or not calcined, of an apparent specific gravity of 1 or less:</i>		
2512 00 10	Kieselguhr	Free	
2512 00 20	Tripolite	Free	
2512 00 30	Diatomite	Free	
2512 00 90	Other	Free	
<b>2513</b>	<b>PUMICE STONES; EMERY; NATURAL CORUNDUM, NATURAL GARNET AND OTHER NATURAL ABRASIVES, WHETHER OR NOT HEAT-TREATED</b>		
2513 10 00	Pumice stone	Free	
<b>2513 20</b>	<i>Emery, natural corundum, natural garnet and other natural abrasives:</i>		
2513 20 10	Emery	Free	
2513 20 20	Natural Corundum	Free	
2513 20 30	Natural garnet	Free	Subject to Policy Condition at Note 2 of Chapter 25.
2513 20 90	Other	Free	
2514 00 00	Slate, whether or not roughly trimmed or merely cut, by sawing or otherwise, into blocks or slabs of a rectangular (including square) shape	Free	
<b>2515</b>	<b>MARBLE, TRAVERTINE, ECAUSSINE AND OTHER CALCAREOUS MONUMENTAL OR BUILDING STONE OF AN APPARENT SPECIFIC GRAVITY OF 2.5 OR MORE, AND ALABASTER, WHETHER OR NOT ROUGHLY TRIMMED OR MERELY CUT, BY</b>		

	<b>SAWING OR OTHERWISE, INTO BLOCKS OR SLABS OF A RECTANGULAR (INCLUDING SQUARE) SHAPE</b>		
	<i>Marble and travertine:</i>		
2515 11 00	Crude or roughly trimmed	Free	
<b>2515 12</b>	<i>Merely cut, by sawing or otherwise, into blocks or slabs of a rectangular (including square) shape:</i>		
2515 12 10	Blocks	Free	
2515 12 20	Slabs	Free	
2515 12 90	Other	Free	
<b>2515 20</b>	<i>Ecaussine and other calcareous monumental or building stone; alabaster:</i>		
2515 20 10	Alabaster	Free	
2515 20 90	Other	Free	
<b>2516</b>	<b>GRANITE, PORPHYRY, BASALT, SANDSTONE AND OTHER MONUMENTAL OR BUILDING STONE, WHETHER OR NOT ROUGHLY TRIMMED OR MERELY CUT, BY SAWING OR OTHERWISE, INTO BLOCKS OR SLABS OF A RECTANGULAR (INCLUDING SQUARE) SHAPE</b>		
	<i>Granite:</i>		
2516 11 00	Crude or roughly trimmed	Free	
2516 12 00	Merely cut, by sawing or otherwise, into blocks or slabs of a rectangular (including square) shape	Free	

2516 20 00	Sandstone	Free	
<b>2516 90</b>	<i>Other monumental or building stone:</i>		
2516 90 10	Pakur stone	Free	
2516 90 20	Stone boulders	Free	
2516 90 90	Other	Free	
<b>2517</b>	<b>PEBBLES, GRAVEL, BROKEN OR CRUSHED STONE, OF A KIND COMMONLY USED FOR CONCRETE AGGREGATES, FOR ROAD METALLING OR FOR RAILWAY OR OTHER BALLAST, SHINGLE AND FLINT, WHETHER OR NOT HEAT-TREATED; MACADAM OF SLAG, DROSS OR SIMILAR INDUSTRIAL WASTE, WHETHER OR NOT INCORPORATING THE MATERIALS CITED IN THE FIRST PART OF THE HEADING; TARRED MACADAM; GRANULES, CHIPPINGS AND POWDER, OF STONES OF HEADING 2515 OR 2516, WHETHER OR NOT HEAT-TREATED</b>		
<b>2517 10</b>	<i>Pebbles, gravel, broken or crushed stone, of a kind commonly used for concrete aggregates, for road metalling or for railway or other ballast, shingle and flint, whether or not heat-treated:</i>		
2517 10 10	Pakur stone, crushed or	Free	

	broken		
2517 10 20	Flint	Free	
2517 10 90	Other	Free	
2517 20 00	Macadam of slag, dross or similar industrial waste, whether or not incorporating the materials cited in sub-heading 2517 10	Free	
2517 30 00	Tarred macadam	Free	
	<i>Granules, chippings and powder, of stone of heading 2515 or 2516, whether or not heat treated:</i>		
2517 41 00	Of marble	Free	
2517 49 00	Other	Free	
<b>2518</b>	<b>DOLOMITE, WHETHER OR NOT CALCINED OR SINTERED, INCLUDING DOLOMITE ROUGHLY TRIMMED OR MERELY CUT, BY SAWING OR OTHERWISE, INTO BLOCKS OR SLABS OF A RECTANGULAR (INCLUDING SQUARE) SHAPE; DOLOMITE RAMMING MIX</b>		
2518 10 00	Dolomite not calcined or sintered	Free	
2518 20 00	Calcined or sintered dolomite	Free	
2518 30 00	Dolomite ramming mix	Free	
<b>2519</b>	<b>NATURAL MAGNESIUM CARBONATE (MAGNESITE); FUSED MAGNESIA; DEAD-BURNED (SINTERED) MAGNESIA, WHETHER OR NOT</b>		

	<b>CONTAINING SMALL QUANTITIES OF OTHER OXIDES ADDED BEFORE SINTERING; OTHER MAGNESIUM OXIDE, WHETHER OR NOT PURE</b>		
2519 10 00	Natural magnesium carbonate (magnesite)	Free	
<b>2519 90</b>	<b><i>Other:</i></b>		
2519 90 10	Fused magnesia (natural)	Free	
2519 90 20	Dead-burnt (sintered) magnesia	Free	
2519 90 30	Magnesium calcined (other than dead-burnt) not elsewhere specified or included	Free	
2519 90 40	Magnesium oxide	Free	
2519 90 90	Other	Free	
<b>2520</b>	<b>GYPSUM; ANHYDRITE; PLASTERS (CONSISTING OF CALCINED GYPSUM OR CALCIUM SULPHATE) WHETHER OR NOT COLOURED, WITH OR WITHOUT SMALL QUANTITIES OF ACCELERATES OR RETARDERS</b>		
<b>2520 10</b>	<b><i>Gypsum; anhydrite:</i></b>		
2520 10 10	Natural	Free	
2520 10 20	Marine	Free	
2520 10 90	Other	Free	
<b>2520 20</b>	<b><i>Plasters:</i></b>		
2520 20 10	Calcined	Free	
2520 20 90	Other	Free	
<b>2521</b>	<b>LIMESTONE FLUX; LIMESTONE AND OTHER CALCAREOUS STONES, OF A KIND USED FOR THE MANUFACTURE OF LIME OR CEMENT</b>		
<b>2521 00</b>	<b><i>Limestone flux;</i></b>		

	<i>Limestone and other calcareous stones, of a kind used for the manufacture of lime or cement:</i>		
2521 00 10	Limestone flux (L.D., below 1% SiO <sub>2</sub> )	Free	
2521 00 90	Other	Free	
<b>2522</b>	<b>QUICKLIME, SLAKED LIME AND HYDRAULIC LIME, OTHER THAN CALCIUM OXIDE AND HYDROXIDE OF HEADING 2825</b>		
2522 10 00	Quicklime	Free	
2522 20 00	Slaked lime	Free	
2522 30 00	Hydraulic lime	Free	
<b>2523</b>	<b>PORTLAND CEMENT, ALUMINOUS CEMENT, SLAG CEMENT, SUPERSULPHATE CEMENT AND SIMILAR HYDRAULIC CEMENTS, WHETHER OR NOT COLOURED OR IN THE FORM OF CLINKERS</b>		
2523 10 00	Cement Clinkers	Free	
	<i>Portland cement:</i>		
2523 21 00	White cement, whether or not artificially coloured	Free	
<b>2523 29</b>	<i>Other:</i>		
2523 29 10	Ordinary portland cement, dry	Free	
2523 29 20	Ordinary portland cement, coloured	Free	
2523 29 30	Portland pozzolana Cement	Free	
2523 29 40	Portland slag cement	Free	
2523 29 90	Other	Free	
2523 30 00	Aluminous cement	Free	

<b>2523 90</b>	<b><i>Other hydraulic cements:</i></b>		
2523 90 10	Sagol, ashmoh	Free	
2523 90 20	High alumina refractory cement	Free	
2523 90 90	Other	Free	
<b>2524</b>	<b>ASBESTOS</b>		
2524 10 10	Crocidolite	Free	No Objection Certificate from the <b>Department of Chemicals and PetroChemicals, Ministry of Chemicals and Fertilizers, New Delhi</b>
<b>2524 90</b>	<b><i>Other:</i></b>		
	<b><i>In rock form:</i></b>		
2524 90 11	Chrysotile	Free	
2524 90 12	Amphibole	Free	
2524 90 13	Crysolite	Free	
2524 90 14	Amosite	Free	
2524 9019	Other	Free	
	<b><i>Fibre raw, beaten or washed or graded to length:</i></b>		
2524 90 21	Chrysotile	Free	
2524 90 22	Amphibole	Free	
2524 90 23	Crysolite	Free	
2524 90 24	Amosite	Free	
2524 90 29	Other	Free	
	<b><i>Flakes or powder:</i></b>		
2524 90 31	Chrysotile	Free	
2524 90 32	Amphibole	Free	
2524 90 33	Crysolite	Free	
2524 90 34	Amosite	Free	
2524 90 39	Other	Free	
	<b><i>Other:</i></b>		
2524 90 91	Waste	Free	
2524 90 99	Other	Free	
<b>2525</b>	<b>MICA, INCLUDING SPLITTINGS; MICA WASTE</b>		
<b>2525 10</b>	<b><i>Crude mica and mica rifted into sheets or splittings:</i></b>		
2525 10 10	Mica blocks	Free	
2525 10 20	Condensor films trimmed but not cut to shape	Free	
2525 10 30	Mica splittings, book	Free	



	form		
2525 10 40	Mica splittings, loose	Free	
2525 10 90	Other	Free	
<b>2525 20</b>	<b><i>Mica powder:</i></b>		
2525 20 10	Mica flakes, 2.20 mesh	Free	
2525 20 20	Mica powder, dry ground	Free	
2525 20 30	Mica powder, micronised	Free	
2525 20 40	Mica powder, wet ground	Free	
2525 20 50	Mica powder, calcined	Free	
2525 20 90	Other	Free	
<b>2525 30</b>	<b><i>Mica Waste:</i></b>		
2525 30 10	Mica mine scrap & waste	Free	
2525 30 20	Mica factory scrap	Free	
2525 30 30	Mica cuttings book form	Free	
2525 30 90	Other	Free	
<b>2526</b>	<b>NATURAL STEATITE, WHETHER OR NOT ROUGHLY TRIMMED OR MERELY CUT, BY SAWING OR OTHERWISE, INTO BLOCKS OR SLABS OF A RECTANGULAR (INCLUDING SQUARE) SHAPE; TALC</b>		
<b>2526 10</b>	<b><i>Not crushed, not powdered:</i></b>		
2526 10 10	Steatite (soap stone, etc.) block	Free	
2526 10 20	Steatite (soap stone, etc.) lumps	Free	
2526 10 90	Other	Free	
2526 20 00	Crushed or powdered	Free	
<b>2528</b>	<b>NATURAL BORATES AND CONCENTRATES THEREOF (WHETHER OR NOT CALCINED), BUT NOT INCLUDING BORATES SEPARATED FROM NATURAL BRINE;</b>		

	<b>NATURAL BORIC ACID CONTAINING NOT MORE THAN 85% OF H<sub>3</sub>BO<sub>3</sub> CALCULATED ON THE DRY WEIGHT</b>		
<b>2528 00</b>	<i>Natural borates and concentrates thereof (whether or not calcined), but not including borates separated from natural brine; natural boric acid containing not more than 85% of h<sub>3</sub>bo<sub>3</sub> calculated on the dry weight:</i>		
2528 00 10	Natural sodium borates and concentrates thereof (whether or not calcined)	Free	
2528 00 20	Natural boric acid containing not more than 85% of H <sub>3</sub> BO <sub>3</sub> (calculated on the dry weight)	Free	For Drugs And Pharmaceuticals Ensure Copy Of The Test Report Of The Product Either By Manufacturer Of The Subject Product Or By Approved Lab By Importing Country/Fda Or By Drug Controller Approved Lab. Drug Control Officials May Retain Sample Wherever Required--Ref FTP, DGFT P.N.No.60(Re-10)/09-14 Dt.30.6.11.
2528 00 30	Natural calcium borates and concentrates thereof (whether or not calcined)	Free	
2528 00 90	Other	Free	
<b>2529</b>	<b>FELDSPAR; LEUCITE; NEPHELINE AND NEPHELINE SYENITE; NFLUORSPAR</b>		
<b>2529 10</b>	<i>Feldspar:</i>		
2529 10 10	Lumps	Free	
2529 10 20	Powder	Free	
	<i>Fluorspar:</i>		
2529 21 00	Containing by weight 97% or less of calcium flouride	Free	
2529 22 00	Containing by weight more than 97% of calcium fluoride	Free	
2529 30 00	Leucite; nepheline and nepheline syenite	Free	
<b>2530</b>	<b>MINERAL SUBSTANCES NOT ELSEWHERE</b>		

	<b>SPECIFIED OR INCLUDED</b>		
<b>2530 10</b>	<b><i>Vermiculite, perlite and chlorites, unexpanded:</i></b>		
2530 10 10	Vermiculite	Free	
2530 10 20	Perlite	Free	
2530 10 90	Others (including powder)	Free	
2530 20 00	Kieserite, epsomite (natural magnesium sulphates)	Free	
<b>2530 90</b>	<b><i>Other:</i></b>		
2530 90 10	Meerschaum (whether or not in polished pieces) and amber agglomerated; meerachaum and agglomerated amber in plates, rods, etc. not worked after moulding jet	Free	
2530 90 20	Natural arsenic sulphides (such as orpiment)	Free	
2530 90 30	Calcite	Free	
2530 90 40	Ores and concentrates of rare earth metals	Free	
2530 90 50	Wollastonite	Free	
2530 90 60	Earth colour ochre, crude	Free	
2530 90 70	Other processed earth colour ochre	Free	
	<b><i>Other:</i></b>		
2530 90 91	Strontium Sulphate (natural ore)	Free	
2530 90 99	Other	Restricted	Export Of Sand And Soil Is Restricted And Permitted Under A Licence.

## CHAPTER 26

## ORES, SLAG AND ASH

## NOTE

**Note 1:**

Export of beach sand minerals have been brought under STE and shall be canalized through Indian Rare Earth Metal Limited (IREL). Beach sand minerals, permitted anywhere in the export policy, will now be regulated in terms of policy under at S No. 98A of Chapter 26 of schedule 2 export policy as per DGFT notification. No.26/2015-2020 dated 21.08.2018.

**Agency: Indian Rare Earth Metal Limited (IREL).**

**Note 2:**

As per hazardous wastes (management, handling and trans boundary movement) rules, 2008, export of Mercury, Beryllium, Arsenic, Selenium, Thallium bearing wastes (a1010), waste having beryllium: beryllium compounds as constituents or contaminants, wastes having selenium: selenium compounds as constituents or contaminants (a1020), wastes having mercury : mercury compounds as constituents or contaminants, wastes having arsenic : arsenic compounds as constituents or contaminants, wastes having thallium : thallium compounds as constituents or contaminants (a1030), hexavalent chromium compounds bearing wastes (a1040) are **prohibited**.

**General Conditions:-**

1. Rare Earth compounds are freely exportable, but rare earth phosphates, which contain uranium and thorium, are prescribed substances and are controlled as per provisions of Atomic Energy Act, 1962.
2. If the packing is of wooden material, ensure the valid Phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>2601</b>	<b>IRON ORES AND CONCENTRATES, INCLUDING ROASTED IRON PYRITES</b>		
2601 11 00	Iron ore other than those Specified under Free category	STE	Export canalized through MMTC Limited.
2601 11 00	Iron ore of Goa origin when exported to China, Europe, Japan, South Korea and Taiwan, irrespective of the Fe content;	Free	
2601 11 00	Iron ore of Redi origin to all markets, irrespective of the Fe content;	Free	
2601 11 00	All iron ore of Fe content upto 64%	Free	
2601 11 50	Iron ore concentrate prepared by beneficiation and/or concentration of low grade ore	STE	Export canalized through Kudremukh Iron Ore Company

	containing 40 percent or less of iron produced by Kudremukh Iron Ore Company Limited		Limited, Bangalore.
	<i>Iron ores and concentrates, other than roasted iron pyrites:</i>		
2601 11	<i>Non-agglomerated:</i>		
2601 11 10	Iron ore lumps (60% Fe or more)	Free	
2601 11 20	Iron ore lumps (below 60% Fe, including black iron ore containing upto 10% Mn)	Free	
2601 11 30	Iron ore fines (62% Fe or more)	Free	
2601 11 40	Iron ore fines (below 62% Fe)	Free	
2601 11 50	Iron ore concentrates	Free	
2601 11 90	Other	Free	
	Iron ores and concentrates, other than roasted iron pyrites:		
2601 11	<i>Non-agglomerated:</i>		
	Iron ore lumps (60% Fe or more)		
2601 11 11	60% Fe or more but below 62% Fe kg.	Free	
2601 11 12	62% Fe or more but below 65% Fe kg.	Free	
2601 11 19	65% Fe and above kg.	Free	
	Iron ore lumps (below 60% Fe, including black iron ore containing up to 10% Mn)		
2601 11 21	below 55% Fe	Free	
2601 11 22	55% Fe or more but below 58% Fe	Free	
2601 11 29	58% Fe and above	Free	
2601 11 31	62% Fe or more but below 65% Fe	Free	
2601 11 39	65% Fe and above	Free	
2601 11 41	below 55% Fe kg.	Free	
2601 11 42	55% Fe or more but below 58% Fe	Free	
2601 11 43	58% Fe or more but below 60% Fe	Free	
2601 11 49	60% Fe or more but below 62% Fe	Free	
2601 11 50	Iron ore concentrates	Free	
2601 11 90	Others	Free	
<b>2601 12</b>	<b><i>Agglomerated:</i></b>		
2601 12 10	<b>Iron ore pellets</b> manufactured by Kudremukh Iron Ore Company Limited (KIOCL)	Free	Export by KIOCL Limited, Bangalore or any entity authorised by KIOCL Limited, Bangalore [Notification. No. 92(RE2013) dated 26.09.2014]
2601 12 10	<b>Iron ore pellets</b>	Free	
2601 12 90	Others	Free	The quantity of export of such rejects shall not be more than 10% of the imported raw materials i.e. pellets The size of the rejected pellets chips (fines) shall be less than

			6 mm
2601 20 00	Roasted iron pyrites	Free	
<b>2602</b>	<b>MANGANESE ORES AND CONCENTRATES, INCLUDING FERRUGINOUS MANGANESE ORES AND CONCENTRATES WITH A MANGANESE CONTENT OF 20% OR MORE, CALCULATED ON THE DRY WEIGHT</b>		
<b>2602 0000</b>	Manganese Ores excluding the Lumpy /blended Manganese ore with more than 46 percent Manganese	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 10	Lumpy/blended manganese ore with more than 46% manganese	Restricted	Export permitted under license
2602 00 20	Manganese ore (44% or more but below 46%)	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 30	Manganese ore (40% or more but below 44%)	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 40	Manganese ore (35% or more but below 40%)	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 50	Manganese ore (30% or more but below 35%)	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 60	Ferruginous (10% or more but below 30%)	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 70	Manganese ore sinters, agglomerated	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2602 00 90	Other	STE	Export canalized through (a) MMTC Limited (b) Manganese Ore India Limited (MOIL)
2603 00 00	Copper ores and concentrates	Free	
2604 00 00	Nickel ores and concentrates	Free	
2605 00 00	Cobalt ores and concentrates	Free	
<b>2606</b>	<b>ALUMINIUM ORES AND</b>		

<b>CONCENTRATES</b>			
<b>2606 00</b>	<b><i>Alumium ores and concentrates:</i></b>		
2606 00 10	Bauxite (natural), not calcined	Free	
2606 00 20	Bauxite (natural), calcined	Free	
2606 00 90	Other aluminium ores and concentrates	Free	
2607 00 00	Lead ores and concentrates	Free	
2608 00 00	Zinc ores and concentrates	Free	
2609 00 00	Tin ores and concentrates	Free	
<b>2610</b>	<b>CHROMIUM ORES AND CONCENTRATES</b>		
<b>2610 00</b>	<b><i>Chromium ores and concentrates:</i></b>		
<b>2610 00 00</b>	Chrome ore other than (i) beneficiated chrome ore fines / concentrates (maximum feed grade to be less than 42% Cr <sub>2</sub> O <sub>3</sub> ) and (ii) those categories of Chrome ores mentioned as permitted through STEs	Restricted	Export permitted under license
2610 00 10	Chrome ore lumps, containing 47% Cr <sub>2</sub> O <sub>3</sub> and above	Free	
2610 00 20	Chrome ore lumps, containing 40% or more but less than 47% Cr <sub>2</sub> O <sub>3</sub>	Free	
2610 00 30	Beneficiated chrome ore fines / concentrates (maximum feed grade to be less than 42% Cr <sub>2</sub> O <sub>3</sub> )	STE	Export through MMTC Limited (amended by Notification No 5, dated 09.05.06)
2610 00 40	Beneficiated chrome ore fines / concentrates (maximum feed grade to be less than 42% Cr <sub>2</sub> O <sub>3</sub> )	STE	Export through MMTC Limited (amended by Notification No 5, dated 09.05.06)
2610 00 30	Chrome ore lumps below 40% Cr <sub>2</sub> O <sub>3</sub>	Free	
2610 00 40	Chrome ore friable and concentrates fixed containing 47% Cr <sub>2</sub> O <sub>3</sub> and above	Free	
2610 00 90	Other	Free	
2610 00 90	Low silica friable/fine ore with Cr <sub>2</sub> O <sub>3</sub> not exceeding 52 percent and Silica exceeding 4 percent	STE	Export through MMTC Limited
2610 00 90	Low Silica friable/fine Chromite Ore with Cr <sub>2</sub> O <sub>3</sub> in the range of 52- 54% and silica exceeding 4 %	STE	Export through MMTC Limited
2611 00 00	Tungsten ores and concentrates	Free	
<b>2612</b>	<b>URANIUM OR THORIUM ORES AND CONCENTRATES</b>		
2612 10 00	Uranium ores and concentrates	STE	Subject to Note 1 of Chapter 26
2612 20 00	Thorium ores and concentrates	STE	Subject to Note 1 of Chapter 26
<b>2613</b>	<b>MOLYBDENUM ORES AND CONCENTRATES</b>		

2613 10 00	Roasted	Free	
2613 90 00	Other	Free	
<b>2614</b>	<b>TITANIUM ORES AND CONCENTRATES</b>		
<b>2614 00</b>	<i>Titanium ores and concentrates:</i>		
2614 00 10	Ilmenite, unprocessed	STE	Subject to Note 1 of Chapter 26
2614 00 20	Ilmenite, upgraded (beneficiated ilmenite including ilmenite ground)	STE	Subject to Note 1 of Chapter 26
	<i>Rutile:</i>		
2614 00 31	Rare earth oxides including rutile sand	STE	Subject to Note 1 of Chapter 26
2614 00 39	Other	STE	Subject to Note 1 of Chapter 26
2614 00 90	Other	STE	Subject to Note 1 of Chapter 26
<b>2615</b>	<b>NIOBIUM, TANTALUM, VANADIUM OR ZIRCONIUM ORES AND CONCENTRATES</b>		
2615 10 00	Zirconium ores and concentrates	STE	Subject to Note 1 of Chapter 26
<b>2615 90</b>	<i>Other:</i>		
2615 90 10	Vanadium ores and concentrates	Free	
2615 90 20	Niobium tantalum ores and concentrates	Free	
<b>2616</b>	<b>PRECIOUS METAL ORES AND CONCENTRATES</b>		
2616 10 00	Silver ores and concentrates	Free	
<b>2616 90</b>	<i>Other:</i>		
2616 90 10	Gold ores and concentrates	Free	
2616 90 90	Other	Free	
<b>2617</b>	<b>OTHER ORES AND CONCENTRATES</b>		
2617 10 00	Antimony ores and concentrates	Free	Minerals under 2617 are freely exportable except those which have been notified under prescribed substances and controlled under Atomic Energy Act, 1962.
2617 90 00	Other	Free	Minerals under 2617 are freely exportable except those which have been notified under prescribed substances and controlled under Atomic Energy Act, 1962.
2618 00 00	Granulated slag (slag sand) from the manufacture of iron or steel	Free	
<b>2619</b>	<b>SLAG, DROSS (OTHER THAN GRANULATED SLAG), SCALINGS AND OTHER WASTE FROM THE</b>		



	<b>MANUFACTURE OF IRON OR STEEL</b>		
<b>2619 00</b>	<i>Slag, dross (other than granulated slag), scalings and other waste from the manufacture of iron or steel:</i>		
2619 00 10	Converted slag (scull) of blast furnace	Free	
2619 00 90	Other	Free	
<b>2620</b>	<b>SLAG, ASH AND RESIDUES (OTHER THAN FROM THE MANUFACTURE OF IRON OR STEEL), CONTAINING ARSENIC, METALS OR THEIR COMPOUNDS</b>		
	<i>Containing mainly zinc:</i>		
2620 11 00	Hard zinc spelter	Free	
2620 19 00	Other	Free	
	<i>Containing mainly lead:</i>		
2620 21 00	Leaded gasoline sludges and leaded anti-knock compound sludges	Free	
2620 29 00	Other	Free	
<b>2620 30</b>	<i>Containing mainly copper:</i>		
2620 30 10	Brass dross	Free	
2620 30 90	Other	Free	
<b>2620 40</b>	<i>Containing mainly aluminum:</i>		
2620 40 10	Aluminum dross	Free	
2620 40 90	Other	Free	
2620 60 00	Containing arsenic mercury, thallium or their mixture of a kind used for the extraction of arsenic or those metals or for the manufacture of their chemical compounds	Free	Subject to Note 2 of Chapter 26
	<i>Other:</i>		
2620 91 00	Containing antimony , beryllium, cadmium , chromium or their mixtures	Free	Subject to Note 2 of Chapter 26
2620 99 00	Other	Free	Subject to Note 2 of Chapter 26
<b>2621</b>	<b>OTHER SLAG AND ASH, INLCUDING SEAWEED ASH (KELP); ASH AND RESIDUES FROM THE ICINERATION OF MUNICIPAL WASTE</b>		
2621 10 00	Ash and residues from the incineration of municipal waste	Free	
2621 90 00	Other	Free	

## CHAPTER 27

## MINERAL FUELS; MINERAL OILS AND PRODUCTS OF THEIR DISTILLATION; BITUMINOUS SUBSTANCES; MINERAL WAXES

## NOTE

**General Condition:-**

1. If the packing is of wooden material, ensure the valid Phytosanitary certificate and ISPM -15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>2701</b>	<b>COAL; BRIQUETTES, OVOIDS AND SIMILAR SOLID FUELS MANUFACTURED FROM COAL</b>		
	<i>Coal, whether or not pulverized, but not agglomerated:</i>		
2701 11 00	Anthracite	Free	
2701 12 00	Bituminous coal	Free	
<b>2701 19</b>	<i>Other coal:</i>		
2701 19 10	Coking coal	Free	
2701 19 20	Steam coal	Free	
2701 19 90	Other	Free	
<b>2701 20</b>	<i>Briquettes, ovoids and similar solid fuels manufactured from coal:</i>		
2701 20 10	Anthracite agglomerated	Free	
2701 20 90	Other	Free	
<b>2702</b>	<b>LIGNITE, WHETHER OR NOT AGGLOMERATED, EXCLUDING JET</b>		
2702 10 00	Lignite, whether or not pulverized, but not agglomerated	Free	
2702 20 00	Agglomerated lignite	Free	
<b>2703</b>	<b>PEAT (INCLUDING PEAT LITTER), WHETHER OR NOT AGGLOMERATED</b>		
<b>2703 00</b>	<i>Peat (including peat litter), whether or not agglomerated:</i>		
2703 00 10	Peat whether or not compressed into bales, but not agglomerated	Free	
2703 00 90	Other	Free	
<b>2704</b>	<b>COKE AND SEMI-COKE OF COAL, OF LIGNITE OR OF PEAT, WHETHER OR NOT AGGLOMERATED; RETORT CARBON</b>		

<b>2704 00</b>	<b><i>Coke and semi-coke of coal, of lignite or of peat, whether or not agglomerated; retort carbon:</i></b>		
2704 00 10	Retort carbon (gas carbon)	Free	
2704 00 20	Coke and semi-coke of lignite or of peat	Free	
2704 00 30	Hard coke of coal	Free	
2704 00 40	Soft coke of coal	Free	
2704 00 90	Other	Free	
2705 00 00	Coal gas, water gas, producer gas and similar gases, other than petroleum gases and other gaseous hydrocarbons	Free	
<b>2706</b>	<b>TAR DISTILLED FROM COAL, FROM LIGNITE OR FROM PEAT AND OTHER MINERAL TARS, WHETHER OR NOT DEHYDRATED OR PARTIALLY DISTILLED, INCLUDING RECONSTITUTED TARS</b>		
<b>2706 00</b>	<b><i>Tar distilled from coal, from lignite or from peat and other mineral tars, whether or not dehydrated or partially distilled, including reconstituted tars:</i></b>		
2706 00 10	Coal tar	Free	
2706 00 90	Other	Free	
<b>2707</b>	<b>OILS AND OTHER PRODUCTS OF THE DISTILLATION OF HIGH TEMPERATURE COAL TAR, SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON-AROMATIC CONSTITUENTS</b>		
2707 10 00	Benzole (benzene)	Free	
2707 20 00	Toluole (toluene)	Free	
2707 30 00	Xylole (xylenes)	Free	
2707 40 00	Naphthelene	Free	
2707 50 00	Other aromatic hydrocarbon mixtures of which 65% or more by volume (including losses) distils at 250°C by the ISO 3405 method (equivalent to the ASTM D 86 method)	Free	
27079	<b><i>Other:</i></b>		
2707 91 00	Creosote oils	Free	
2707 99 00	Other	Free	
<b>2708</b>	<b>PITCH AND PITCH COKE, OBTAINED FROM COAL TAR OR FROM OTHER MINERAL TARS</b>		
<b>2708 10</b>	<b><i>Pitch:</i></b>		
2708 10 10	Obtained by blending with creosote oil or other coal tar distillates	Free	
2708 10 90	Other	Free	
2708 20 00	Pitch coke	Free	
2709	PETROLEUM OIL		

2709 00 00	PETROLEUM OILS AND OILS OBTAINED FROM BITUMINOUS MINERALS CRUDE	STE	Export of crude oil permitted only through Indian Oil Corporation Limited [Notification No. 50/2015-2020 dated 11.11.2013]
2709 10 00	Petroleum oils and oils obtained from minerals		
2709 20 00	Petroleum crude		
<b>2710</b>	<b>PETROLEUM OILS AND OILS OBTAINED FROM BITUMINOUS MINERALS (OTHER THAN CRUDE) AND PREPARATIONS NOT ELSEWHERE SPECIFIED OR INCLUDED, CONTAINING BY WEIGHT 70% OR MORE OF PETROLEUM OILS OR OF OILS OBTAINED FROM BITUMINOUS MINERALS, THESE OILS BEING THE BASIC CONSTITUENTS OF THE PREPARATIONS OTHER THAN THOSE CONTAINING BIODIESEL AND OTHER THAN WASTE OILS</b>		
<b>271011</b>	<i>light oils and preparations motor sprit</i>		
<b>2710111</b>	<i>Motor Spirit</i>		
<b>2710 12</b>	<b><i>Light oils and preparations:</i></b>		
	<b><i>Motor Spirit:</i></b>		
2710 12 11	Special boiling point spirits (other than benzene, toluol) with nominal boiling point range 55-115 °C	Free	
2710 12 12	Special boiling point spirits (other than benzene, benzol, toluene and toluol) with nominal boiling point range 63-70°C	Free	
2710 12 13	Other special boiling point spirits (other than benzene, benzol, toluene and toluol)	Free	
2710 12 19	Other	Free	
2710 12 20	Natural gasoline liquid (NGL)	Free	
2710 12 90	Other	Free	
<b>2710 19</b>	<b><i>Other:</i></b>		
2710 19 10	Superior Kerosene oil	Free	Export of Kerosene is allowed subject to obtaining NOC from Ministry of Petroleum & Natural Gas. The above condition would not be applicable for export of Kerosene to Nepal & Bhutan by the Indian Oil Corporation Ltd. [Notification No. 50/2015-2020 dated 11.11.2013]  <b>Agency: Ministry of Petroleum &amp; Natural Gas.</b>
2710 19 20	Aviation turbine fuel(ATF)	Free	
2710 19 30	High speed diesel (HSD)	Free	
2710 19 40	Light diesel oil (LDO)	Free	

2710 19 50	Fuel oil	Free	
2710 19 60	Base oil	Free	
2710 19 70	Jute batching oil and textile oil	Free	
2710 19 80	Lubricating oil	Free	
2710 19 90	Other	Free	
271020	Petroleum Oils		
2710 20 00	Petroleum oils and oils obtained from bituminous minerals (other than crude) and preparations not elsewhere specified or included, containing by weight 70% or more of petroleum oils or of oils obtained from bituminous minerals, these oils being the basic constituents of the preparations, containing biodiesel, other than waste oils	Free	
27109	<b>Waste oil:</b>		
2710 91 00	Containing polychlorinated biphenyls (PCBs) polychlorinated terphenyls (PCTs) or polybrominated biphenyls (PBBs)	Free	Export Of Poly Brominated Biphenyls, Poly Chlorinated Biphenyls And Poly Chlorinated Terphenyls Is Permitted Subject To No Objection Certificate From The  <b>Department Of Chemicals And Petrochemicals, Ministry Of Chemicals And Fertilizers, New Delhi.</b>
2710 99 00	Other	Free	Export is as per hazardous wastes (management, handling and transboundary movement) rules, 2008, export of waste oil/water, hydrocarbons/water mixtures, emulsions (a4060) is prohibited.
2711	<b>PETROLEUM GASES AND OTHER GASEOUS HYDROCARBONS</b>		
27111	<b>Liquified:</b>		
2711 11 00	Natural gas	Free	
2711 12 00	Propane	Free	
2711 13 00	Butanes	Free	
2711 14 00	Ethylene, propylene, butylene and butadiene	Free	
2711 19 00	Other (Liquefired Petroleum Gas (LPG) )	Free	Export of Liquefired Petroleum Gas (LPG) allowed subject to obtaining NOC from Ministry of Petroleum & Natural Gas. The above condition would not be applicable for export of Liquefied Petroleum Gas (LPG) to Nepal & Bhutan by the Indian Oil Corporation

			Ltd. [Notification No. 50/2015-2020 dated 11.11.2013]
			Agency: Ministry of Petroleum & Natural Gas.
	<i>In gaseous state:</i>		
2711 21 00	Natural gas	Free	
2711 29 00	Other	Free	
<b>2712</b>	<b>PETROLEUM JELLY, PARAFFIN WAX, MICROCRYSTALLINE PETROLEUM WAX, SLACK WAX, OZOKERITE, LIGNITE WAX, PETA WAX, OTHER MINERAL WAXES, AND SIMILAR PRODUCTS OBTAINED BY SYNTHESIS OR BY OTHER PROCESSES, WHETHER OR NOT COLOURED</b>		
<b>2712 10</b>	<i>Petroleum jelly:</i>		
2712 10 10	Crude	Free	
2712 10 90	Other	Free	
2712 20 00	Paraffin wax containing by weight less than 0.75 % of oil:	Free	
<b>2712 90</b>	<i>Other:</i>		
2712 90 10	Micro-Crystalline Petroleum wax	Free	
2712 90 20	Lignite wax	Free	
2712 90 30	Slack wax	Free	
2712 90 40	Paraffin wax containing by weight less than 0.75 % of oil	Free	
2712 90 90	Other	Free	
<b>2713</b>	<b>PETROLEUM COKE, PETROLEUM BITUMEN AND OTHER RESIDUES OF PETROLEUM OILS OR OF OILS OBTAINED FROM BITUMINOUS MINERALS</b>		
	<i>Petroleum coke:</i>		
2713 11 00	Not calcined	Free	
2713 12 00	Calcined	Free	
2713 20 00	Petroleum bitumen	Free	
2713 90 00	Other residues of petroleum oils or of oils obtained from bituminous minerals.	Free	
<b>2714</b>	<b>BITUMEN AND ASPHALT, NATURAL BITUMINOUS OR OIL SHALE AND TAR SANDS; ASPHALTITIES AND ASPHALTIC ROCKS</b>		
2714 10 00	Bituminous or oil shale and tar sands	Free	
<b>2714 90</b>	<i>Other:</i>		
2714 90 10	Asphalt, natural	Free	
2714 90 20	Bitumen, natural	Free	
2714 90 30	Gilsonete	Free	

2714 90 90	Other	Free	
<b>2715</b>	<b>BITUMINOUS MIXTURES BASED ON NATURAL ASPHALT, ON NATURAL BITUMEN, ON PETROLEUM BITUMEN, ON MINERAL TAR OR ON MINERAL TAR PITCH (FOR EXAMPLE, BITUMINOUS MASTICS, CUT BACKS)</b>		
<b>2715 00</b>	<i>Bituminous mixtures based on natural asphalt, on natural bitumen, on petroleum bitumen, on mineral tar or on mineral tar pitch (for example, bituminous mastics, cut backs):</i>		
2715 00 10	Cut back, bituminous or asphalt	Free	
2715 00 90	Other	Free	
2716 00 00	Electrical Energy	Free	

## CHAPTER 28

INORGANIC CHEMICALS; ORGANIC OR INORGANIC COMPOUNDS OF PRECIOUS METALS,  
OF RARE-EARTH METALS, OF RADIOACTIVE ELEMENTS OF ISOTOPES

## NOTE

**General Condition:-**

1. If the packing is of wooden material, ensure the valid Phytosanitary certificate and ISPM -15 marking compliance as per CBIC instructions.
2. For export of Durgs and Pharmaceuticals, copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Please refer DGFT Public Notice .60(re-10)/09-14 dt.30.6.11.

ITC(HS) Code	Item Description	Policy	Policy Conditions
	<b>I. CHEMICAL ELEMENTS</b>		
<b>2801</b>	<b>FLUORINE, CHLORINE, BROMINE AND IODINE</b>		
2801 10 00	Chlorine	Free	
2801 20 00	Iodine	Free	
<b>2801 30</b>	<i>Fluorine; bromine:</i>		
2801 30 10	Fluorine	Free	
2801 30 20	Bromine	Free	
<b>2802</b>	<b>SULPHUR, SUBLIMED OR PRECIPITATED; COLLOIDAL SULPHUR</b>		
2802 00	<i>Sulphur, sublimed or precipitated; colloidal sulphur:</i>		
2802 00 10	Sublimed sulphur	Free	
2802 00 20	Precipitated sulphur	Free	
2802 00 30	Colloidal sulphur	Free	
<b>2803</b>	<b>CARBON (CARBON BLACKS AND OTHER FORMS OF CARBON NOT ELSEWHERE SPECIFIED OR INCLUDED)</b>		
<b>2803 00</b>	<i>Carbon (carbon blacks and other forms of carbon not elsewhere specified or included):</i>		
2803 00 10	Carbon blacks	Free	
2803 00 20	Acetylene black	Free	
2803 00 90	Other	Free	
<b>2804</b>	<b>HYDROGEN, RARE GASES AND OTHER NON- METALS</b>		
2804 10 00	Hydrogen	Free	
	<i>Rare gases:</i>		



2804 21 00	Argon	Free	
<b>2804 29</b>	<b>Other:</b>		
2804 29 10	Helium	Free	
2804 29 90	Other	Free	
2804 30 00	Nitrogen	Free	
<b>2804 40</b>	<b>Oxygen:</b>		
2804 40 10	Medicinal grade	Free	
2804 40 90	Other	Free	
<b>2804 50</b>	<b>Boron; tellurium:</b>		
2804 50 10	Boron	Free	
2804 50 20	Tellurium	Free	
	<b>Silicon:</b>		
2804 61 00	Containing by weight not less than 99.99% of silicon	Free	
2804 69 00	Other	Free	
<b>2804 70</b>	<b>Phosphorus:</b>		
2804 70 10	Phosphorus, black	Free	
2804 70 20	Phosphorus, red	Free	
2804 70 30	Phosphorus, white or yellow	Free	
2804 80 00	Arsenic	Free	
2804 90 00	Selenium	Free	
<b>2805</b>	<b>ALKALI OR ALKALINE-EARTH METALS; RARE-EARTH METALS, SCANDIUM AND YTTRIUM, WHETHER OR NOT INTERMIXED OR INTERALLOYED; MERCURY</b>		
	<b>Alkali or alkaline-earth metals:</b>		
2805 11 00	Sodium	Free	
2805 12 00	Calcium	Free	
2805 19 00	Other	Free	
2805 30 00	Rare-earth metals, scandium and yttrium, whether or not intermixed or interalloyed	Free	
2805 40 00	Mercury	Free	
	<b>II. INORGANIC ACIDS AND INORGANIC OXYGEN COMPOUNDS OF NON-METALS</b>		
<b>2806</b>	<b>HYDROGEN CHLORIDE (HYDROCHLORIC ACID); CHLOROSULPHURIC ACID</b>		
2806 10 00	Hydrogen chloride (hydrochloric acid)	Free	
2806 20 00	Chlorosulphuric acid	Free	
<b>2807</b>	<b>SULPHURIC ACID; OLEUM</b>		

<b>2807 00</b>	<b><i>Sulphuric acid; oleum:</i></b>		
2807 00 10	Sulphuric acid	Free	
2807 00 20	Oleum	Free	
<b>2808</b>	<b>NITRIC ACID; SULPHONITRIC ACIDS</b>		
<b>2808 00</b>	<b><i>Nitric acid; sulphonitric acids:</i></b>		
2808 00 10	Nitric acid	Free	
2808 00 20	Sulphonitric acids	Free	
<b>2809</b>	<b>DIPHOSPHORUS PENTAOXIDE; PHOSPHORIC ACID; POLYPHOSPHORIC ACIDS WHETHER OR NOT CHEMICALLY DEFINED</b>		
2809 10 00	Diphosphorus pentoxide	Free	
<b>2809 20</b>	<b><i>Phosphoric acid and polyphosphoric acids:</i></b>		
2809 20 10	Phosphoric acid	Free	
2809 20 20	Polyphosphoric acids	Free	
<b>2810</b>	<b>OXIDES OF BORON; BORIC ACIDS</b>		
2810 00 10	Oxides of boron	Free	
2810 00 20	Boric acids	Free	
<b>2811</b>	<b>OTHER INORGANIC ACIDS AND OTHER IN-ORGANIC OXYGEN COMPOUNDS OF NON-METALS</b>		
	<b><i>Other inorganic acids:</i></b>		
2811 11 00	Hydrogen fluoride (hydrofluoric acid)	Free	
<b>2811 19</b>	<b><i>Other:</i></b>		
2811 19 10	Hydrocyanic acid (hydrogen cyanide, prussic acid)	Free	
2811 19 20	Hypophosphorus acid (phosphinic acid)	Free	
2811 19 30	Acids of arsenic	Free	
2811 19 40	Sulphonic acid	Free	
2811 19 90	Other	Free	
	<b><i>Other inorganic oxygen compounds of non-metals:</i></b>		
<b>2811 21</b>	<b><i>Carbon dioxide:</i></b>		
2811 21 10	Dry ice	Free	
2811 21 90	Other	Free	
2811 22 00	Silicon dioxide	Free	
<b>2811 29</b>	<b><i>Other:</i></b>		
2811 29 10	Arsenic pentoxide	Free	
2811 29 20	Arsenic trioxide	Free	
2811 29 30	Nitrous oxide	Free	
2811 29 40	Carbon monoxide	Free	
2811 29 50	Sulphur trioxide (sulphuric anhydride)	Free	
2811 29 90	Other	Free	

	<b>III. HALOGEN OR SULPHUR COMPOUNDS OF NON-METALS</b>		
<b>2812</b>	<b>HALIDES AND HALIDE OXIDES OF NON-METALS</b>		
<b>2812 10</b>	<i>Chlorides and chloride oxides:</i>		
2812 10 10	Phosgene (carbonyl chloride, carbonyl dichloride, carbon oxy-chloride, chloroformyl chloride)	Free	
	<i>Phosphorus trichloride and Phosphorus pentachloride :</i>		
2812 10 20	Phosphorus trichloride	Free	
2812 10 30	Phosphorus oxychloride	Free	
	<i>Sulphur oxychloride, Sulphur monochloride, Sulphur dichloride and Thionyl chloride:</i>		
2812 10 41	Sulphur oxychloride	Free	
2812 10 42	Sulphur monochloride	Free	
2812 10 43	Sulphur dichloride	Free	
2812 10 47	Thionyl chloride	Free	
2812 10 50	Silicon tetrachloride	Free	
2812 10 60	Arsenous trichloride	Free	
2812 10 90	Other	Free	
2812 90 00	Other	Free	
2812104	Sulphur Oxychloride, Sulphur Monochloride, Sulphur dichloride and Thionyl chloride	Free	
28121100	Carbonyl dichloride (Phosgene)	Free	
28121200	Phosphorous Oxychloride	Free	
28121300	Phosphorous Trichloride	Free	
28121400	Phosphorous pentachloride	Free	
28121500	Sulphur monochloride	Free	
28121600	Sulphur dichloride	Free	
28121700	Thionyl chloride	Free	
28121910	Sulphur oxychloride	Free	
28121920	Silicon tetrachloride	Free	
28121930	Arsenous trichloride	Free	
28121990	Other	Free	
28129000	Other	Free	
<b>2813</b>	<b>SULPHIDES OF NON-METALS; COMMERCIAL PHOSPHORUS TRISULPHIDE</b>		
2813 10 00	Carbon disulphide	Free	
<b>2813 90</b>	<i>Other:</i>		
2813 90 10	Arsenic disulphide (artificial)	Free	
2813 90 20	Commercial phosphorus trisulphide	Free	
2813 90 90	Other	Free	
	<b>IV. INORGANIC BASES AND OXIDES, HYDROXIDES AND PEROXIDES OF</b>		

<b>METALS</b>			
<b>2814</b>	<b>AMMONIA, ANHYDROUS OR IN AQUEOUS SOLUTION</b>		
2814 10 00	Anhydrous ammonia	Free	
2814 20 00	Ammonia in aqueous solution	Free	
<b>2815</b>	<b>SODIUM HYDROXIDE (CAUSTIC SODA); POTASSIUM HYDROXIDE (CAUSTIC POTASH); PEROXIDES OF SODIUM OR POTASSIUM</b>		
	<i>Sodium hydroxide (caustic soda):</i>		
<b>2815 11</b>	<i>Solid:</i>		
2815 11 10	Flakes	Free	
2815 11 90	Other	Free	
2815 12 00	In aqueous solution (soda lye or liquid soda)	Free	
2815 20 00	Potassium hydroxide (caustic potash)	Free	
2815 30 00	Peroxides of sodium or potassium	Free	
<b>2816</b>	<b>HYDROXIDE AND PEROXIDE OF MAGNESIUM; OXIDES, HYDROXIDES AND PEROXIDES, OF STRONTIUM OR BARIUM</b>		
<b>2816 10</b>	<i>Hydroxide and peroxide of magnesium:</i>		
2816 10 10	Hydroxide of magnesium	Free	
2816 10 20	Peroxide of magnesium	Free	
2816 40 00	Oxides, hydroxides and peroxides, of strontium or barium	Free	
<b>2817</b>	<b>ZINC OXIDE; ZINC PEROXIDE</b>		
<b>2817 00</b>	<i>Zinc oxide; zinc peroxide:</i>		
2817 00 10	Zinc oxide	Free	
2817 00 20	Zinc peroxide	Free	
<b>2818</b>	<b>ARTIFICIAL CORUNDUM, WHETHER OR NOT CHEMICALLY DEFINED; ALUMINIUM OXIDE; ALUMINIUM HYDROXIDE</b>		
2818 10 00	Artificial corundum, whether or not chemically defined	Free	
<b>2818 20</b>	<i>Aluminium oxide, other than artificial corundum:</i>		
2818 20 10	Alumina, calcined	Free	
2818 20 90	Other	Free	
2818 30 00	Aluminium hydroxide	Free	
<b>2819</b>	<b>CHROMIUM OXIDES AND HYDROXIDES</b>		
2819 10 00	Chromium trioxide	Free	
2819 90 00	Other	Free	
<b>2820</b>	<b>MANGANESE OXIDES</b>		
2820 10 00	Manganese dioxide	Free	
2820 90 00	Other	Free	
<b>2821</b>	<b>IRON OXIDES AND HYDROXIDES; EARTH</b>		

	<b>COLOURS CONTAINING 70% OR MORE BY WEIGHT OF COMBINED IRON EVALUATED AS <math>Fe_2O_3</math></b>		
<b>2821 10</b>	<b><i>Iron oxides and hydroxides:</i></b>		
2821 10 10	Iron oxides	Free	
2821 10 20	Iron hydroxides	Free	
2821 20 00	Earth colours	Free	
<b>2822</b>	<b>COBALT OXIDES AND HYDROXIDES; COMMERCIAL COBALT OXIDES</b>		
<b>2822 00</b>	<b><i>Cobalt oxides and hydroxides; commercial cobalt oxides:</i></b>		
2822 00 10	Cobalt oxides	Free	
2822 00 20	Cobalt hydroxides	Free	
2822 00 30	Commercial cobalt oxides	Free	
<b>2823</b>	<b>TITANIUM OXIDES</b>		
<b>2823 00</b>	<b><i>Titanium oxide:</i></b>		
2823 00 10	Titanium dioxide	Free	
2823 00 90	Other	Free	
<b>2824</b>	<b>LEAD OXIDES; RED LEAD AND ORANGE LEAD</b>		
<b>2824 10</b>	<b><i>Lead monoxide (litharge, massicot):</i></b>		
2824 10 10	Litharge	Free	
2824 10 20	Massicot	Free	
2824 90 00	Other	Free	
<b>2825</b>	<b>HYDRAZINE AND HYDROXYLAMINE AND THEIR INORGANIC SALTS; OTHER INORGANIC BASES; OTHER METAL OXIDES, HYDROXIDES AND PEROXIDES</b>		
<b>2825 10</b>	<b><i>Hydrazine and hydroxylamine and their inorganic salts:</i></b>		
2825 10 10	Hydrazine anhydrous	Free	
2825 10 20	Hydrazine hydrate	Free	
2825 10 30	Hydrazine sulphate	Free	
2825 10 40	Hydroxylamine sulphate	Free	
2825 10 90	Other	Free	
2825 20 00	Lithium oxide and hydroxide	Free	
<b>2825 30</b>	<b><i>Vanadium oxides and hydroxides:</i></b>		
2825 30 10	Vanadium pentoxide flakes	Free	
2825 30 90	Other	Free	
2825 40 00	Nickel oxides and hydroxides	Free	
2825 50 00	Copper oxides and hydroxides	Free	
<b>2825 60</b>	<b><i>Germanium oxides and zirconium dioxide:</i></b>		
2825 60 10	Germanium oxides	Free	
2825 60 20	Zirconium dioxide	Free	
<b>2825 70</b>	<b><i>Molybdenum oxides and hydroxides:</i></b>		

2825 70 10	Molybdenum trioxide	Free	
2825 70 20	Molybdic acid	Free	
2825 70 90	Other	Free	
2825 80 00	Antimony oxides	Free	
<b>2825 90</b>	<b>Other:</b>		
2825 90 10	Tin oxide	Free	
2825 90 20	Cadmium oxide	Free	
2825 90 40	Calcium hydroxide	Free	
2825 90 50	Ammonium hydroxide	Free	
2825 90 90	Other	Free	
	<b>V. SALTS AND PEROXYSALTS, OF INORGANIC ACIDS AND METALS</b>		
<b>2826</b>	<b>FLUORIDES; FLUROSILICATES, FLUOROALUMINATES AND OTHER COMPLEX FLUORINE SALTS</b>		
	<i>Fluorides:</i>		
2826 12 00	Of aluminium	Free	
<b>2826 19</b>	<b>Other:</b>		
2826 19 10	Magnesium fluoride	Free	
2826 19 90	Other	Free	
2826 30 00	Sodium hexafluoroaluminate (synthetic cryolite)	Free	
2826 90 00	Other	Free	
<b>2827</b>	<b>CHLORIDES, CHLORIDE OXIDES AND CHLORIDE HYDROXIDES; BROMIDES AND BROMIDE OXIDES; IODIDES AND IODIDE OXIDES</b>		
2827 10 00	Ammonium chloride	Free	
2827 20 00	Calcium chloride	Free	
	<i>Other chlorides:</i>		
2827 31 00	Of magnesium	Free	
2827 32 00	Of aluminium	Free	
2827 35 00	Of nickel	Free	
<b>2827 39</b>	<b>Other:</b>		
2827 39 20	Mercurous chloride	Free	
2827 39 30	Strontium chloride	Free	
2827 39 40	Cuprous chloride	Free	
2827 39 90	Other chlorides	Free	
	<i>Chloride oxides and chloride hydroxides:</i>		
<b>2827 41</b>	<b>Of copper:</b>		

2827 41 10	Copper oxychloride	Free	
2827 41 90	Other	Free	
2827 49 00	Other	Free	
	<b><i>Bromides and bromide oxides:</i></b>		
<b>2827 51</b>	Bromides of sodium or of potassium:		
2827 51 10	Bromides of sodium	Free	
2827 51 20	Bromides of potassium	Free	
<b>2827 59</b>	<b><i>Other:</i></b>		
2827 59 10	Magnesium bromide	Free	
2827 59 90	Other	Free	
<b>2827 60</b>	<b><i>Iodides and iodide oxides:</i></b>		
2827 60 10	Potassium iodide	Free	
2827 60 20	Sodium iodide	Free	
2827 60 90	Other	Free	
<b>2828</b>	<b>HYPOCHLORITES; COMMERCIAL CALCIUM HYPOCHLORITES; CHLORITES; HYPOBROMITES</b>		
<b>2828 10</b>	<b><i>Commercial calcium hypochlorite and other calcium hypochlorites:</i></b>		
2828 10 10	Commercial calcium hypochlorite (bleaching paste or powder)	Free	
2828 10 90	Other	Free	
<b>2828 90</b>	<b><i>Other:</i></b>		
2828901	<b><i>Sodium hypochlorites:</i></b>		
2828 90 11	Bleaching paste or powder	Free	
2828 90 19	Other	Free	
2828 90 20	Potassium hypochlorites	Free	
2828 90 30	Sodium chlorite	Free	
2828 90 40	Aluminium chlorite	Free	
2828 90 50	Hypobromites	Free	
2828 90 60	Bleaching paste or powder of other hypochlorites	Free	
2828 90 90	Other	Free	
<b>2829</b>	<b>CHLORATES AND PERCHLORATES; BROMATES AND PERBROMATES; IODATES AND PERIODATES</b>		
	<b><i>Chlorates:</i></b>		
2829 11 00	Of sodium	Free	
<b>2829 19</b>	<b><i>Other:</i></b>		
2829 19 10	Barium chlorate	Free	
2829 19 20	Potassium chlorate	Free	
2829 19 30	Magnesium chlorate	Free	

2829 19 90	Other	Free	
<b>2829 90</b>	<b>Other:</b>		
2829 90 10	Perchlorates	Free	
2829 90 20	Bromates and perbromates	Free	
2829 90 30	Iodates and periodates	Free	
<b>2830</b>	<b>SULPHIDES; POLYSULPHIDES WHETHER OR NOT CHEMICALLY DEFINED</b>		
2830 10 00	Sodium sulphides	Free	
<b>2830 90</b>	<b>Other:</b>		
2830 90 10	Sulphides	Free	
2830 90 20	Polysulphides	Free	
<b>2831</b>	<b>DITHIONITES AND SULPHOXYLATES</b>		
<b>2831 10</b>	<b>Of sodium:</b>		
2831 10 10	Sodium dithionites (sodium hydrosulfite)	Free	
2831 10 20	Sodium sulphonylates (including sodium formaldehyde sulphonylate)	Free	
<b>2831 90</b>	<b>Other:</b>		
2831 90 10	Dithionites	Free	
2831 90 20	Sulphonylates	Free	
<b>2832</b>	<b>SULPHITES; THIOSULPHATES</b>		
<b>2832 10</b>	<b>Sodium sulphites:</b>		
2832 10 10	Sodium bisulphite	Free	
2832 10 20	Sodium hydrosulphites	Free	
2832 10 90	Other	Free	
<b>2832 20</b>	<b>Other sulphites:</b>		
2832 20 10	Potassium metabisulphite	Free	
2832 20 20	Magnesium sulphite	Free	
2832 20 90	Other	Free	
<b>2832 30</b>	<b>Thiosulphates:</b>		
2832 30 10	Sodium thiosulphate (hypo)	Free	
2832 30 20	Magnesium thiosulphate	Free	
2832 30 90	Other	Free	
<b>2833</b>	<b>SULPHATES; ALUMS; PEROXOSULPHATES (PERSULPHATES)</b>		
	<b>Sodium sulphates:</b>		
2833 11 00	Disodium sulphate	Free	
<b>2833 19</b>	<b>Other:</b>		
2833 19 10	Sodium hydrogen sulphate (acid sulphate)	Free	
2833 19 20	Sodium pyrosulphate	Free	
2833 19 90	Other	Free	



	<b>Other sulphates:</b>		
2833 21 00	Of magnesium	Free	
<b>2833 22</b>	<b>Of aluminium:</b>		
2833 22 10	Aluminium sulphate (iron free)	Free	
2833 22 90	Other	Free	
2833 24 00	Of nickel	Free	
2833 25 00	Of copper	Free	
2833 27 00	Of barium	Free	
<b>2833 29</b>	<b>Other:</b>		
2833 29 10	Ferrous sulphate	Free	
2833 29 30	Quinidine sulphate	Free	
2833 29 40	Manganese sulphate	Free	
2833 29 50	Strontium sulphate	Free	
2833 29 90	Other	Free	
<b>2833 30</b>	<b>Alums:</b>		
2833 30 10	Ammonium alum	Free	
2833 30 20	Ferric ammonium alum	Free	
2833 30 30	Potash alum	Free	
2833 30 90	Other	Free	
2833 40 00	Peroxosulphates (persulphates)	Free	
<b>2834</b>	<b>NITRITES; NITRATES</b>		
<b>2834 10</b>	<b>Nitrites:</b>		
2834 10 10	Sodium nitrite	Free	
2834 10 90	Other	Free	
<b>28342</b>	<b>Nitrates:</b>		
2834 21 00	Of potassium	Free	
<b>2834 29</b>	<b>Other:</b>		
2834 29 10	Strontium nitrate	Free	
2834 29 20	Magnesium nitrate	Free	
2834 29 30	Barium nitrate	Free	
2834 29 90	Other	Free	
<b>2835</b>	<b>PHOSPHINATES (HYPOPHOSPHITES), PHOSPHONATES (PHOSPHITES) AND PHOSPHATES; POLYPHOSPHATES WHETHER OR NOT CHEMICALLY DEFINED</b>		
<b>2835 10</b>	<b>Phosphinates (hypophosphites) and phosphonates (phosphites):</b>		
2835 10 10	Calcium hypophosphite	Free	
2835 10 20	Magnesium hypophosphite	Free	
2835 10 90	Other	Free	

<b>28352</b>	<b>Phosphates:</b>		
2835 22 00	Of mono or disodium	Free	
2835 24 00	Of potassium	Free	
2835 25 00	Calcium hydrogenorthophosphate ("dicalcium phosphate")	Free	
<b>2835 26</b>	<b>Other phosphates of calcium:</b>		
2835 26 10	Calcium monobasic phosphate	Free	
2835 26 20	Calcium tribasic phosphate	Free	
2835 26 90	Other	Free	
<b>2835 29</b>	<b>Other:</b>		
2835 29 10	Magnesium phosphate, monobasic	Free	
2835 29 20	Magnesium phosphate, dibasic	Free	
2835 29 30	Magnesium phosphate, tribasic	Free	
2835 29 40	Sodium hexa meta phosphate	Free	
2835 29 90	Other	Free	
<b>28353</b>	<b>Polyphosphates:</b>		
2835 31 00	Sodium triphosphate (sodium tripoly phosphate)	Free	
2835 39 00	Other	Free	
<b>2836</b>	<b>CARBONATES; PEROXOCARBONATES (PERCARBONATES); COMMERCIAL AMMONIUM CARBONATE CONTAINING AMMONIUM CARBAMATE</b>		
<b>2836 20</b>	<b>Disodium carbonate:</b>		
2836 20 10	Disodium carbonate, dense	Free	
2836 20 20	Disodium carbonate, light	Free	
2836 20 90	Other	Free	
2836 30 00	Sodium hydrogen carbonate (sodium bicarbonate)	Free	
2836 40 00	Potassium carbonates	Free	
2836 50 00	Calcium carbonate	Free	
2836 60 00	Barium carbonate	Free	
<b>28369</b>	<b>Other:</b>		
2836 91 00	Lithium carbonates	Free	
2836 92 00	Strontium carbonate	Free	
<b>2836 99</b>	<b>Other:</b>		
2836 99 10	Percarbonates	Free	
2836 99 20	Magnesium carbonate	Free	
2836 99 30	Aluminium bicarbonate	Free	
2836 99 90	Other	Free	
<b>2837</b>	<b>CYANIDES, CYANIDE OXIDES AND COMPLEX CYANIDES</b>		
	<b>Cyanides and cyanide oxides:</b>		
2837 11 00	Of sodium	Free	
<b>2837 19</b>	<b>Other:</b>		

2837 19 10	Potassium cyanide	Free	
2837 19 20	Double cyanide of potassium and sodium	Free	
2837 19 90	Other	Free	
<b>2837 20</b>	<b><i>Complex cyanides:</i></b>		
2837 20 10	Ammonium sulphocyanide	Free	
2837 20 20	Potassium ferricyanide	Free	
2837 20 30	Potassium ferrocyanide	Free	
2837 20 40	Sodium ferrocyanide	Free	
2837 20 50	Sodium nitroprusside (sodium nitroferricyanide)	Free	
2837 20 90	Other	Free	
<b>2838</b>	OMITTED		
<b>2839</b>	<b>SILICATES; COMMERCIAL ALKALI METAL SILICATES</b>		
	<i>Of sodium:</i>		
2839 11 00	Sodium metasilicates	Free	
2839 19 00	Other	Free	
<b>2839 90</b>	<b><i>Other:</i></b>		
2839 90 10	Magnesium trisilicate	Free	
2839 90 90	Other	Free	
<b>2840</b>	<b>BORATES; PEROXOBORATES (PERBORATES)</b>		
	<i>Disodium tetraborate (refined borax):</i>		
2840 11 00	Anhydrous	Free	
2840 19 00	Other	Free	
<b>2840 20</b>	<b><i>Other borates:</i></b>		
2840 20 10	Magnesium borates	Free	
2840 20 90	Other	Free	
2840 30 00	Peroxoborates (perborates)	Free	
<b>2841</b>	<b>SALTS OF OXOMETALLIC OR PEROXOMETALLIC ACIDS</b>		
2841 30 00	Sodium dichromate	Free	
<b>2841 50</b>	<b><i>Other chromates and dichromates; peroxochromates:</i></b>		
2841 50 10	Sodium chromate	Free	
2841 50 90	Other	Free	
<b>28416</b>	<b><i>Manganites, manganates and permanganates:</i></b>		
2841 61 00	Potassium permanganate	Free	No Objection certificate is required from Narcotics Commissioner, Gwalior.
2841 69 00	Other	Free	
<b>2841 70</b>	<b><i>Molybdates:</i></b>		
2841 70 10	Aluminium molybdate	Free	

2841 70 20	Sodium molybdate	Free	
2841 70 90	Other	Free	
<b>2841 80</b>	<b><i>Tungstates (wolframates):</i></b>		
2841 80 10	Sodium tungstate	Free	
2841 80 20	Magnesium tungstate	Free	
2841 80 90	Other	Free	
2841 90 00	Other	Free	
<b>2842</b>	<b>OTHER SALTS OF INORGANIC ACIDS OR PEROXOACIDS,(INCLUDING ALUMINOSILICATES, WHETHER OR NOT CHEMICALLY DEFINED), OTHER THAN AZIDES</b>		
2842 10 00	Double or complex silicates, including aluminosilicates,whether or not chemically defined	Free	
<b>2842 90</b>	<b><i>Other:</i></b>		
2842 90 10	Arsenites and arsenates	Free	
2842 90 20	Bichromates and dichromates	Free	
2842 90 90	Other	Free	
	<b>VI. MISCELLANEOUS</b>		
<b>2843</b>	<b>COLLOIDAL PRECIOUS METALS; INORGANIC OR ORGANIC COMPOUNDS OF PRECIOUS METALS, WHETHER OR NOT CHEMICALLY DEFINED; AMALGAMS OF PRECIOUS METALS</b>		
<b>2843 10</b>	<b><i>Colloidal precious metals:</i></b>		
2843 10 10	Of gold	Free	
2843 10 20	Of silver	Free	
2843 10 90	Other	Free	
	<b><i>Silver compounds:</i></b>		
2843 21 00	Silver nitrate	Free	
2843 29 00	Other	Free	
2843 30 00	Gold compounds	Free	
<b>2843 90</b>	<b><i>Other compounds; amalgams:</i></b>		
2843901	<b><i>Other compounds:</i></b>		
2843 90 11	Sodium aurous thiosulphate	Free	
2843 90 12	Noble metallutions of platinum, rhodium and palladium	Free	
2843 90 19	Other	Free	
2843 90 20	Amalgams	Free	
<b>2844</b>	<b>RADIOACTIVE CHEMICAL ELEMENTS AND RADIOACTIVE ISOTOPES (INCLUDING THE</b>		

	<b>FISSILE OR FERTILE CHEMICAL ELEMENTS AND ISOTOPES) AND THEIR COMPOUNDS; MIXTURES AND RESIDUES CONTAINING THESE PRODUCTS</b>		
2844 10 00	Natural uranium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing natural uranium or natural uranium compounds	Free	
2844 20 00	Uranium enriched in U <sub>235</sub> and its compounds; plutonium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing uranium enriched in U <sub>235</sub> , plutonium or compounds of these products	Free	
<b>2844 30</b>	<b><i>Uranium depleted in U<sub>235</sub> and its compounds; thorium and its compounds; alloys, dispersions (including cermet), ceramic products and mixtures containing uranium depleted in U<sub>235</sub>, thorium or compounds of these products:</i></b>		
2844 30 10	Uranium depleted in U <sub>235</sub> and or thorium and their alloys, unwrought or wrought and compounds thereof	Free	
	<b><i>Compounds of thorium or of uranium depleted in U<sub>235</sub>:</i></b>		
2844 30 21	Thorium oxide	Free	
2844 30 22	Thorium hydroxide	Free	
2844 30 23	Thorium nitrate	Free	
2844 30 29	Other	Free	
2844 30 30	Waste and scrap of uranium depleted in U <sub>235</sub> or of thorium	Free	
2844 30 90	Other	Free	
2844 40 00	Radioactive elements and isotopes and compounds other than those of sub-headings 2844 10, 2844 20 or 2844 30; alloys, dispersions (including cermet), ceramic products and mixtures containing these elements, isotopes or compounds; radioactive residues	Free	
2844 50 00	Spent (irradiated) fuel elements (cartridges) of nuclear reactors	Free	
<b>2845</b>	<b>ISOTOPES OTHER THAN THOSE OF HEADING 2844; COMPOUNDS, INORGANIC OR ORGANIC, OF SUCH ISOTOPES, WHETHER OR NOT CHEMICALLY DEFINED</b>		
2845 10 00	Heavy water (deuterium oxide)	Free	
<b>2845 90</b>	<b><i>Other:</i></b>		
2845 90 10	Nuclear fuels not elsewhere included or specified	Free	
2845 90 90	Other	Free	
<b>2846</b>	<b>COMPOUNDS, INORGANIC OR ORGANIC, OF RARE-EARTH METALS, OF YTTRIUM OR OF SCANDIUM OR OF MIXTURES OF THESE METALS</b>		
<b>2846 10</b>	<b><i>Cerium compounds:</i></b>		
2846 10 10	Cerium oxides	Free	

2846 10 90	Other	Free	
<b>2846 90</b>	<b>Other:</b>		
2846 90 10	Rare earth oxides not elsewhere included or specified	Free	
2846 90 20	Rare earth fluorides not elsewhere included or specified	Free	
2846 90 30	Rare earth chlorides not elsewhere included or specified	Free	
2846 90 90	Other	Free	
2847 00 00	Hydrogen peroxide, whether or not solidified with urea	Free	
<b>2848</b>	<b>PHOSPHIDES, WHETHER OR NOT CHEMICALLY DEFINED, EXCLUDING FERROPHOSPHORUS</b>		
<b>2848 00</b>	<b>Phosphides, whether or not chemically defined, excluding ferrophosphorus:</b>		
2848 00 10	Of copper(phosphor copper), containing more than 15% by weight of phosphorus	Free	
2848 00 20	Of Zinc	Free	
2848 00 90	Other	Free	
<b>2849</b>	<b>CARBIDES, WHETHER OR NOT CHEMICALLY DEFINED</b>		
2849 10 00	Of calcium	Free	
<b>2849 20</b>	<b>Of silicon:</b>		
2849 20 10	Carborandum	Free	
2849 20 90	Other	Free	
<b>2849 90</b>	<b>Other:</b>		
2849 90 10	Boron carbide	Free	
2849 90 20	Tungsten carbide	Free	
2849 90 90	Other	Free	
<b>2850</b>	<b>HYDRIDES, NITRIDES, AZIDES, SILICIDES AND BORIDES, WHETHER OR NOT CHEMICALLY DEFINED, OTHER THAN COMPOUNDS WHICH ARE ALSO CARBIDES OF HEADING 2849</b>		
<b>2850 00</b>	<b>Hydrides, nitrides, azides, silicides and borides, whether or not chemically defined, other than compounds which are also carbides of heading 2849:</b>		
2850 00 10	Hydrides	Free	
2850 00 20	Nitrides	Free	
2850 00 30	Azides	Free	
	<b>Silicides:</b>		
2850 00 41	Of calcium	Free	
2850 00 49	Other	Free	
2850 00 50	Borides	Free	
2852	Inorganic or organic compounds of mercury, whether or		

	not chemically defined, excluding amalgams		
2852 10 00	Chemically defined	Free	
2852 90 00	Other	Free	
<b>2853</b>	<b>OTHER INORGANIC COMPOUNDS (INCLUDING DISTILLED OR CONDUCTIVITY WATER AND WATER OF SIMILAR PURITY); LIQUID AIR (WHETHER OR NOT RARE GASES HAVE BEEN REMOVED); COMPRESSED AIR; AMALGAMS, OTHER THAN AMALGAMS OF PRECIOUS METALS</b>		
<b>2853 00</b>	<i>Other inorganic compounds (including distilled or conductivity water and water of similar purity); liquid air (whether or not rare gases have been removed); compressed air; amalgams, other than amalgams of precious metals:</i>		
<b>28531000</b>	<i>Cyanogen chloride (Chlorcyan)</i>	Free	
2853 00 10	Distilled or conductivity water and water of similar purity	Free	
2853 00 20	Liquid air, whether or not any fraction of rare gases has been removed	Free	
2853 00 30	Compressed air	Free	
2853 00 40	Amalgams, other than of precious metals	Free	
	<i>Other:</i>		
2853 00 91	Cyanogen chloride [(CN) Cl]	Free	
2853 00 99	Other	Free	

**CHAPTER 29**  
**ORGANIC CHEMICALS**

**NOTE**

**Note 1:**

Chemicals included in Annexures A&B to the Montreal protocol on substances that deplete the ozone layer are restricted and permitted to be exported under licence only to the countries which are parties to the Montreal protocol. Export to countries which are not parties to the Montreal protocol is prohibited. Permitted to be exported.

**Note 2:**

No Objection Certificate required from **Narcotics Commissioner of India, Gwalior**.  
[Notification No. 55(RE2013)/2009-2014 dated 03.12.2013 read with Notification No.22(RE2013)/2009-2014 dated 06.10.2015]

For consignments with ITC(HS) code with policy condition to obtain NOC from Narcotics Commissioner, Gwalior, export documents like invoice, EGM, AWB / Bill of lading should contain name/quantity of controlled substance, name/address of consignee/exporter/importer. Every package should be prominently labelled with name/quantity/details of controlled substance

**General Conditions:-**

1. For drugs and pharmaceuticals, ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Drug control officials may retain sample wherever required—Please refer DGFT Public Notice No.60 (re-10)/09-14 dt.30.6.11.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.
3. Export of PFIB: 1, 1, 3, 3, 3,-pentafluoro-2-(trifluoromethyl) 1-propene is permitted only to the states party to the chemical weapons convention.

ITC(HS) Code	Item Description	Policy	Policy Conditions
	<b>HYDROCARBONS AND THEIR HOLOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2901</b>	<b>ACYCLIC HYDROCARBONS</b>		
2901 10 00	Saturated	Free	



	<b>Unsaturated:</b>		
2901 21 00	Ethylene	Free	
2901 22 00	Propene (propylene)	Free	
2901 23 00	Butene (butylene) and isomers thereof	Free	
2901 24 00	Buta-1,3-diene and isoprene	Free	
<b>2901 29</b>	<b>Other:</b>		
2901 29 10	Acetylene, whether or not in dissolved condition	Free	
2901 29 20	Heptene (Heptylene)	Free	
2901 29 90	Other	Free	
<b>2902</b>	<b>CYCLIC HYDROCARBONS</b>		
	<i>Cyclanes, cyclones and cycloterpenes:</i>		
2902 11 00	Cyclohexane	Free	
2902 19 00	Other	Free	
2902 20 00	Benzene	Free	
2902 30 00	Toluene	Free	
	<b>Xylenes:</b>		
2902 41 00	o-Xylene	Free	
2902 42 00	m-Xylene	Free	
2902 43 00	p-Xylene	Free	
2902 44 00	Mixed xylene isomers	Free	
2902 50 00	Styrene	Free	
2902 60 00	Ethylbenzene	Free	
2902 70 00	Cumene	Free	
<b>2902 90</b>	<b>Other:</b>		
2902 90 10	Dipentene	Free	
2902 90 20	Diphenyl methane	Free	
2902 90 30	Dodecyclic benzenes (excluding mixed alkylarenes)	Free	
2902 90 40	Napthalene, pure	Free	
2902 90 50	Isobutyl benzene	Free	
2902 90 90	Other	Free	
2903 00 00	Chemicals included in Annexures A and B to the Montreal Protocol on substances that deplete the Ozone Layer	Restricted	Exports permitted under licence. Export to countries which are not Parties to the Montreal Protocol is prohibited
2903 00 00	Chemicals under Montreal Protocol when exported to a country which is not party to the 'Montreal Protocol on substances that Deplete the Ozone Layer'	Prohibited	Not permitted to be exported
<b>2903</b>	<b>HALOGENATED DERIVATIVES OF HYDROCARBONS</b>		
	<i>Saturated chlorinated derivatives of acyclic hydrocarbons:</i>		
<b>2903 11</b>	<b>Chloromethane (methyl chloride) and chloroethane (ethyl chloride):</b>		

2903 11 10	Chloromethane (methyl chloride)	Free	
2903 11 20	Chloromethane (ethyl chloride)	Free	
2903 12 00	Dichloromethane (methylene chloride)	Free	
2903 13 00	Chloroform (trichloro methane)	Free	
2903 14 00	(r) C3F7Cl (CFC-217) Chloro heptafluoro propane.		
2903 15 00	Ethylene dichloride (ISO) (1,2-dichloroethane)	Free	
<b>2903 19</b>	<b>Other:</b>		
2903 19 10	Tetrachloroethane	Free	
2903 19 20	Group II (s) CC14 Carbon Tetrachloride Tetrachloro methane.		Subject to Note 1 of Chapter 29
2903 19 90	Other	Free	
	<b>Unsaturated chlorinated derivatives of acyclic hydrocarbons:</b>		
2903 21 00	Vinyl chloride (chloroethylene)	Free	
2903 22 00	Trichloroethylene	Free	
2903 23 00	Tetrachloroethylene (perchloroethylene)	Free	
2903 29 00	Other	Free	
2903 31 00	Ethylene dibromide (ISO)	Free	
<b>2903 39</b>	<b>Other:</b>		
	<b>Fluorinated derivatives:</b>		
2903 39 11	1-Propene, 1,1,3,3,3-Pentafluoro -2- (trifluoromethyl) (PFIB)	Free	
2903 39 19	Other	Free	
2903 39 20	Brominated derivative	Free	
2903 39 30	Iodinated derivatives	Free	
2903 39 90	Other	Free	
2903 71 00	Chlorodifluoromethane	Free	
2903 72 00	Dichlorotrifluoroethanes	Free	
2903 73 00	Dichlorodifluoroethanes	Free	
2903 74 00	Chlorodifluoroethanes	Free	
2903 75 00	Dichloropentafluoropropanes	Free	
<b>2903 76</b>	<b>Bromochloro difluoro methane, bromotrifluoro methane and dibromotetrafluoro ethanes:</b>		
2903 76 10	Group II (f) CF2BrCl (halon1211) Bromo chloro difluoro methane.	Free	Subject to Note 1 of Chapter 29
2903 76 20	g) CF3B (halon-1301) Bromo trifluoro methane.	Free	Subject to Note 1 of Chapter 29
2903 76 30	h) C2F4Br2 (halon-2402) Dibromo tetrafluoro ethane.	Free	Subject to Note 1 of Chapter 29
<b>2903 77</b>	<b>Other, perhalogenated only with fluorine and chlorine Chloro fluoromethanes:</b>	Free	

2903 77 11	Annexure B Group I (i) CF <sub>3</sub> CI (CFC13) Chloro trifluoro methane.	Free	Subject to Note 1 of Chapter 29
2903 77 12	(b) CFC <sub>2</sub> C <sub>12</sub> (CFC-12) Dichloro difluoro methane.	Free	Subject to Note 1 of Chapter 29
2903 77 13	Annexure A Group I (a) CFC <sub>13</sub> (CFC-11) Trichloro fluoro methane.	Free	Subject to Note 1 of Chapter 29
	<b>Chlorofluoroethanes:</b>	Free	
2903 77 21	(e) C <sub>2</sub> F <sub>5</sub> BrCI (CFC115) Chloro penta fluoro ethane	Free	Subject to Note 1 of Chapter 29
2903 77 22	(d) C <sub>2</sub> F <sub>4</sub> C <sub>12</sub> (CFC114) 1,2 Dichloro tetrafluoro ethane.	Free	Subject to Note 1 of Chapter 29
2903 77 23	(c) C <sub>2</sub> F <sub>3</sub> C <sub>13</sub> (CFC113) 1,1,2, Trichloro1,2,2 trifluoro ethane.	Free	Subject to Note 1 of Chapter 29
2903 77 24	(k) C <sub>2</sub> F <sub>2</sub> C <sub>14</sub> (CFC-112) Tetrachloro difluoro ethane.	Free	Subject to Note 1 of Chapter 29
2903 77 25	(j) C <sub>2</sub> FC <sub>15</sub> (CFC-111) Pentachloro fluoro ethane	Free	Subject to Note 1 of Chapter 29
	<b>Chlorofluoropropanes:</b>		
2903 77 31	(q) C <sub>3</sub> F <sub>6</sub> C <sub>12</sub> (CFC-216) Dichloro hexafluoro methane	Free	Subject to Note 1 of Chapter 29
2903 77 32	(p)C <sub>3</sub> F <sub>5</sub> C <sub>13</sub> (CFC-215) Trichloro pentafluoro propane.	Free	Subject to Note 1 of Chapter 29
2903 77 33	(o) C <sub>3</sub> F <sub>5</sub> C <sub>14</sub> (CFC-214) Tetrachloro tetrafluoro propane.	Free	Subject to Note 1 of Chapter 29
2903 77 34	Tetrachlorotetrafluoropropane	Free	
2903 77 35 2903 45 24	(n) C <sub>3</sub> F <sub>3</sub> C <sub>15</sub> (CFC-213) Pentachloro trifluoro propane.	Free	Subject to Note 1 of Chapter 29
2903 77 36	(m) C <sub>3</sub> F <sub>2</sub> C <sub>16</sub> (CFC212) Hexachloro difluoro propane.	Free	Subject to Note 1 of Chapter 29
2903 77 37	(l)C <sub>3</sub> FC <sub>17</sub> (CFC-211)	Free	Subject to Note 1 of Chapter 29
2903 77 90	Other derivatives, perhalogenated only with fluorine and chlorine	Free	
2903 78 00	Other perhalogenated derivatives	Free	
2903 79 00	Other	Free	
		Free	
	<b>Halogenated derivatives of cyclanic, cyclenic or cycloterpenic hydrocarbons :</b>	Free	
2903 81 00	1,2,3,4,5,6-Hexachlorocyclohexane(HCH (ISO)), including lindane (ISO, INN)	Free	
2903 82 00	Aldrin (ISO), chlordane (ISO)	Free	
2903 89 00	Other Halogenated derivatives of aromatic hydrocarbons	Free	
290391	Chlorobenzene, o-dichlorobenzene and P-dichlorobenzene		
2903 91 10	Chlorobenzene (monochloro)	Free	
2903 91 20	o-dichlorobenzene (orthodichlorobezene)	Free	
2903 91 30	P-dichlorobenzene (Paradichlorobenzene)	Free	
<b>2903 92</b>	<b>Hexachlorobenzene (ISO) and DDT (ISO) (clofenotane (INN), 1,1,1-trichloro-2,2-bis (p-chlorophenyl)ethane):</b>	Free	
2903 92 10	Hexachlorobenzene (ISO)	Free	

	<b>DDT (ISO) (clofenotane (INN),1,1,1-trichloro-2,2-bis (p-chlorophenyl)ethane):</b>	Free	
2903 92 21	DDT Technical 75 Wdp	Free	
2903 92 29	Other	Free	
29039300	Pentachlorobenzene (ISO)	Free	
290394 00	Hexabromobiphenyls	Free	
<b>2903 99</b>	<b>Other:</b>	Free	
2903 99 10	Chlorofluorobenzene	Free	
2903 99 20	Benzalchloride (Benzyl dichloride)	Free	
2903 99 30	Benzotrichloride	Free	
2903 99 40	Benzylchloride	Free	
2903 99 50	Parachlorotoluene (4-chloromethyl benzene)	Free	
2903 99 60	Naphthalene, chlorinated	Free	
2903 99 70	Chlorofluoro aniline	Free	
2903 99 90	Other	Free	
		Free	
<b>2904</b>	<b>SULPHONATED, NITRATED OR NITROSATED DERIVATIVES OF HYDROCARBONS, WHETHER OR NOT HALOGENATED</b>	Free	
<b>2904 10</b>	<b>Derivatives containing only sulpho groups, their salts and ethyl esters:</b>	Free	
2904 10 10	Benzene sulphonic acid	Free	
2904 10 20	1,5 Naphthelene disulphonic acid (Armsstrong's acid)	Free	
2904 10 30	Naphthelene sulphonic acid	Free	
2904 10 40	Vinyl sulphone	Free	
2904 10 90	Other	Free	
<b>2904 20</b>	<b>Derivatives containing only nitro or only nitroso groups:</b>	Free	
2904 20 10	Nitrobenzene	Free	
2904 20 20	Meta dinitrobenzene	Free	
2904 20 30	Meta nitrotoluene	Free	
2904 20 40	Ortho nitrotoluene	Free	
2904 20 50	Para nitrotoluene	Free	
2904 20 60	Dinitrotoluene	Free	
2904 20 90	Other	Free	
2904 31 00	Perfluorooctanesulphonic acid	Free	
2904 32 00	Ammonium perfluorooctanesulphonate	free	
2904 33 00	Lithium perfluorooctane sulphonate	Free	
2904 34 00	Lithium perfluorooctane sulphonate	Free	
2904 35 00	other salts of perfluorooctane sulphonic acid	Free	
2904 36 00	Perfluorooctane sulphonyl fluoride	Free	
<b>2904 90</b>	<b>Other:</b>	Free	
2904 90 10	2,5 dichloro nitrobenzene	Free	
2904 90 20	Dinitrochlorobenzene	Free	

2904 90 30	Meta nitrochlorobenzene	Free	
2904 90 40	Ortho nitrochlorobenzene	Free	
2904 90 50	Para nitrochlorobenzene	Free	
2904 90 60	2-nitro-chlorotoluene	Free	
2904 90 70	Sodium meta nitrobenzene sulphonate	Free	
2904 90 80	Chloropicrin (Trichloronitro-Methane)	Free	
2904 90 90	Other	Free	
2904 91 00	Trichloronitromethane (chloropicrin)	Free	
	<b>ALCOHOLS AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2905</b>	<b>ACYCLIC ALCOHOLS AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<i>Saturated monohydric alcohols:</i>		
2905 11 00	Methanol (methyl alcohol)	Free	
<b>2905 12</b>	<b><i>Propan-1-ol (propylalcohol) and propan-2-ol (isopropyl alcohol):</i></b>		
2905 12 10	Propyl alcohol	Free	
2905 12 20	Isopropyl alcohol	Free	
2905 13 00	Butan-1-ol (n-butylalcohol)	Free	
<b>2905 14</b>	<b><i>Other butanols:</i></b>		
2905 14 10	Ethambutol, ethambutol hcl	Free	
2905 14 20	Salbutamol sulphate	Free	
2905 14 30	Amino butanol	Free	
2905 14 90	Other	Free	
<b>2905 16</b>	<b><i>Octanol (octyl alcohol) and isomers thereof:</i></b>		
2905 16 10	Dimethyl octanol	Free	
2905 16 20	2-ethyl hexanol	Free	
2905 16 90	Other	Free	
2905 17 00	Dodecan-1-ol (lauryl alcohol), hexadecan-1-ol (cetyl alcohol) and octadecan-1-ol (stearyl alcohol)	Free	
<b>2905 19</b>	<b><i>Other:</i></b>		
2905 19 10	2-Butanol, 3, 3-dimethyl-	Free	
2905 19 90	Other	Free	
	<i>Unsaturated monohydric alcohols:</i>		
<b>2905 22</b>	<b><i>Acyclic terpene alcohols:</i></b>		
2905 22 10	Citranellol	Free	
2905 22 20	Geraniol	Free	
2905 22 30	Linalool	Free	

2905 22 40	Rhodinol	Free	
2905 22 90	Other	Free	
2905 29 00	Other	Free	
	<b>Diols:</b>		
2905 31 00	Ethylene glycol (ethanediol)	Free	
2905 32 00	Propylene glycol (propane-1,2-diol)	Free	
<b>2905 39</b>	<b>Other:</b>		
2905 39 10	1,4/1,3/2,3 butylene glycol	Free	
2905 39 90	Other	Free	
	<b>Other polyhydric alcohols:</b>		
2905 41 00	2 Ethyl-2-(hydroxymethyl) propane-1,3-diol (trimethylolpropane)	Free	
<b>2905 42</b>	<b>Pentaerythritol:</b>		
2905 42 10	Dipentaerythritol	Free	
2905 42 90	Other	Free	
2905 43 00	Mannitol	Free	
2905 44 00	D-glucitol (Sorbitol)	Free	
2905 45 00	Glycerol	Free	
2905 49 00	Other	Free	
	<b>Halogenated, sulphonated, nitrated or nitrosated derivatives of acyclic alcohols:</b>		
2905 51 00	Ethchlorvynol (INN)	Free	
2905 59 00	Other	Free	
<b>2906</b>	<b>CYCLIC ALCOHOLS AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<b>Cyclanic, cyclenic or cycloterpenic:</b>		
2906 11 00	Menthol	Free	
2906 12 00	Cyclohexanol, methylcyclohexanols and dimethylcyclohexanols	Free	
<b>2906 13</b>	<b>Sterols and inositols:</b>		
2906 13 10	Cholesterol	Free	
2906 13 90	Other	Free	
<b>2906 19</b>	<b>Other:</b>		
2906 19 10	Borneol	Free	
2906 19 90	Other	Free	
	<b>Aromatic:</b>		
2906 21 00	Benzyl Alcohol	Free	

<b>2906 29</b>	<b>Other:</b>		
2906 29 10	Cinnamic alcohol	Free	
2906 29 20	Phenylethyl alcohol	Free	
2906 29 90	Other		
	<b>I. PHENOLS, PHENOL-ALCOHOLS, AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2907</b>	<b>PHENOLS; PHENOL-ALCOHOLS</b>		
	<b>Monophenols:</b>		
<b>2907 11</b>	<b>Phenol (hydroxybenzene) and its salts:</b>		
2907 11 10	Phenol, as pure carbolic acid	Free	
2907 11 90	Other	Free	
<b>2907 12</b>	<b>Cresols and their salts:</b>		
2907 12 10	Para cresols (p-cresols)	Free	
2907 12 20	Cresylic acid	Free	
2907 12 90	Other	Free	
2907 13 00	Octylphenol, nonylphenol and their isomers; salts thereof	Free	
<b>2907 15</b>	<b>Naphthols and their salts:</b>		
2907 15 10	Alpha naphthols	Free	
2907 15 20	Beta naphthols	Free	
2907 15 90	Other	Free	
<b>2907 19</b>	<b>Other:</b>		
2907 19 10	o-Phenyl phenols	Free	
2907 19 20	p-Phenyl phenols	Free	
2907 19 30	Thymol	Free	
2907 19 40	Para tertiary butyl phenol	Free	
2907 19 50	Alkyl Phenols	Free	
2907 19 90	Other	Free	
	<b>Polyphenols: phenol-alcohols:</b>		
2907 21 00	Resorcinol and its salts	Free	
2907 22 00	Hydroquinone (quinol) and its salts	Free	
2907 23 00	4,4-isopropylindenediphenol (bis-phenol A, diphenylolpropane) and its salts	Free	
<b>2907 29</b>	<b>Other:</b>		
2907 29 10	1,5- dihydroxy naphthalene	Free	
2907 29 90	Other	Free	
<b>2908</b>	<b>HALOGENATED, SULPHONATED, NITRATED OR NITROSATED</b>		

	<b>DERIVATIVES OF PHENOLS OR PHENOL-ALCOHOLS</b>		
	<i>Derivatives containing only halogen substituents and their salts:</i>		
2908 11 00	Pentachlorophenol (ISO)	Free	
2908 19 00	Other	Free	
	<i>Other:</i>		
2908 91 00	Dinoseb (ISO) and its salts	Free	
2908 92 00	4,6-Dinitro-o-cresol (DNOC (ISO)) and its salts	Free	
	<i>Other:</i>		
2908 99 10	Para nitrophenol	Free	
2908 99 20	Musk xylol	Free	
2908 99 90	Other	Free	
	<b>II. ETHERS, ALCOHOL PEROXIDES, ETHER PEROXIDES, KETONE PEROXIDES, EPOXIDES WITH A THREE-MEMBERED RING, ACETALS AND HEMIACETALS, AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2909</b>	<b>ETHERS, ETHER-ALCOHOLS, ETHER-PHENOLS, ETHER-ALCOHOL-PHENOLS, ALCOHOL PEROXIDES, ETHER PEROXIDES, KETONE PEROXIDES (WHETHER OR NOT CHEMICALLY DEFINED), AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<i>Acyclic ethers and their halogenated, sulphonated, nitrated or nitrosated derivatives:</i>		
2909 11 00	Diethyl ether	Free	
2909 19 00	Other	Free	
2909 20 00	Cyclanic, cyclenic or cycloterpenic ethers and their halogenated, sulphonated, nitrated or nitrosated derivatives	Free	
<b>2909 30</b>	<i>Aromatic ethers and their halogenated, sulphonated, nitrated or nitrosated derivatives:</i>		
	<i>Anisole and their derivatives:</i>		
2909 30 11	4-chloro-2-nitro anisole	Free	
2909 30 12	Ortho nitro anisole	Free	
2909 30 19	Other	Free	
2909 30 20	Diphenyl oxide	Free	



2909 30 30	Musk ambrette	Free	
2909 30 90	Other	Free	
	<b><i>Ether-alcohols and their halogenated, sulphonated, nitrated or nitrosated derivatives:</i></b>		
2909 41 00	2,2-Oxydiethanol (diethylene glycol, digol)	Free	
2909 43 00	Monobutyl ethers of ethylene glycol or of diethylene glycol	Free	
2909 44 00	Other monoalkylethers of ethylene glycol or of diethylene glycol	Free	
2909 49 00	Other	Free	
<b>2909 50</b>	<b><i>Ether-phenols, ether-alcohol-phenols and their halogenated, sulphonated, nitrated or nitrosated derivatives:</i></b>		
2909 50 10	Guaiacol	Free	
2909 50 20	Isoeugenol	Free	
2909 50 30	Potassium guaiacol sulphonate	Free	
2909 50 90	Other	Free	
2909 60 00	Alcohol peroxides, ether peroxides, ketone peroxides and their halogenated, sulphonated, nitrated or nitrosated derivatives	Free	
<b>2910</b>	<b>EPOXIDES, EPOXYALCOHOLS, EPOXYPHENOLS AND EXPOXYETHERS, WITH A THREE-MEMBERED RING, AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
2910 10 00	Oxirane (ethylene oxide)	Free	
2910 20 00	Methyloxirane (propylene oxide)	Free	
2910 30 00	1-chloro-2,3-epoxypropane (epichlorohydrin)	Free	
2910 40 00	Dieldrin (ISO, INN)	Free	
2910 50 00	Endrin (ISO)		
2910 90 00	Other	Free	
<b>2911</b>	<b>ACETALS AND HEMIACETALS, WHETHER OR NOT WITH OTHER OXYGEN FUNCTION, AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2911 00</b>	<b><i>Acetals and hemiacetals, whether or not with other oxygen function, and their halogenated, sulphonated, nitrated or nitrosated derivatives:</i></b>		
2911 00 10	Acetals and hemiacetals, whether or not with other oxygen function	Free	
2911 00 90	Other	Free	
	<b>III. ALDEHYDE-FUNCTION</b>		

	COMPOUNDS		
<b>2912</b>	<b>ALDEHYDES, WHETHER OR NOT WITH OTHER OXYGEN FUNCTION; CYCLIC POLYMERS OF ALDEHYDES; PARA-FORMALDEHYDE</b>		
	<i>Acyclic aldehydes without other oxygen function:</i>		
2912 11 00	Methanal (formaldehyde)	Free	
2912 12 00	Ethanal (acetaldehyde)	Free	
<b>2912 19</b>	<i>Other:</i>		
2912 19 10	Crotonaldehyde	Free	
2912 19 20	Heptaldehyde (heptanal)	Free	
2912 19 30	Glyoxal	Free	
2912 19 90	Other	Free	
	<i>Cyclic aldehydes without other oxygen function:</i>		
2912 21 00	Benzaldehyde	Free	
<b>2912 29</b>	<i>Other:</i>		
2912 29 10	Cinnamic aldehyde	Free	
2912 29 20	Phenyl acetaldehyde	Free	
2912 29 90	Other	Free	
29124	<i>Aldehyde-alcohols, aldehyde-ethers, aldehyde-phenols and aldehydes with other oxygen function:</i>		
2912 41 00	Vanillin (4-hydroxy-3-methoxybenzaldehyde)	Free	
2912 42 00	Ethylvanillin (3-ethoxy-4-hydroxy-benzaldehyde)	Free	
2912 49	<i>Other:</i>		
2912 49 10	Anisic aldehyde (Anisaldehyde)	Free	
2912 49 20	Heliotropin (piperonyl aldehyde)	Free	
2912 49 30	Thiacetazone	Free	
2912 49 40	3,4,5-trimethoxy-benzaldehyde	Free	
	<i>Other:</i>		
2912 49 91	Aldehyde-alcohols	Free	
2912 49 99	Other	Free	
2912 50 00	Cyclic polymers of aldehydes	Free	
2912 60 00	Paraformaldehyde	Free	
<b>2913</b>	<b>HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES OF PRODUCTS OF HEADING 2912</b>		
<b>2913 00</b>	<i>Halogenated, sulphonated, nitrated or nitrosated derivatives of products of heading 2912:</i>		
2913 00 10	Ortho-chloro-benzaldehyde	Free	
2913 00 90	Other	Free	

	<b>IV. KETONE-FUNCTION COMPOUNDS AND QUINONE-FUNCTION COMPOUNDS</b>		
<b>2914</b>	<b>KETONES AND QUINONES, WHETHER OR NOT WITH OTHER OXYGEN FUNCTION, AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<i>Acyclic ketones without other oxygen function:</i>		
2914 11 00	Acetone	Free	
2914 12 00	Butanone (methyl ethyl ketone)	Free	Subject to Note 2 of Chapter 29
2914 13 00	4-methylpentan-2-one (methyl isobutyl ketone)	Free	
<b>2914 19</b>	<i>Other:</i>		
2914 19 10	Isophoron	Free	
2914 19 90	Other	Free	
	<i>Cyclanic, cyclenic or cycloterpenic ketones without other oxygen function:</i>		
2914 22 00	Cyclohexanone and methyl-cyclohexanones	Free	
<b>2914 23</b>	<i>Ionones and methylionones:</i>		
2914 23 10	Beta-ionone	Free	
2914 23 20	Pseudo ionone	Free	
2914 23 90	Other	Free	
<b>2914 29</b>	<i>Other:</i>		
2914 29 10	L-caravone	Free	
	<i>Camphor:</i>		
2914 29 21	Natural	Free	
2914 29 22	Synthetic	Free	
2914 29 90	Other	Free	
	<i>Aromatic ketones without other oxygen function:</i>		
2914 31 00	Phenylacetone (phenylpropan-2-one)	Free	Subject to Note 2 of Chapter 29
<b>2914 39</b>	<i>Other:</i>		
2914 39 10	Aceto phenone	Free	
2914 39 20	Benzanthrone	Free	
2914 39 30	Benzophenone	Free	
2914 39 40	Dibenzanthrone (violanthrone)	Free	
2914 39 90	Other	Free	
2914 40 00	Ketone-alcohols and ketone-aldehydes	Free	
2914 50 00	Ketone-phenols and ketones with other oxygen	Free	

	function		
	<b>Quinones:</b>		
2914 61 00	Anthraquinone	Free	
2914 62 00	Coenzyme Q 10 (ubidecarenone (INN))	Free	
<b>2914 69</b>	<b>Other:</b>		
2914 69 10	1:4 dihydroxy anthraquinone (quinizarin)	Free	
2914 69 20	Methyl anthraquinone	Free	
2914 69 90	Other	Free	
<b>2914 70</b>	<b>Halogenated, sulphonated, nitrated or nitrosated derivatives:</b>		
2914 70 10	1-chloro anthra quinone	Free	
2914 70 20	Musk ketone	Free	
2914 70 90	Other	Free	
29147100	Chlordecone (ISO)		
2914 79 10	1-chloro anthra quinone	Free	
2914 79 20	Musk Ketone	Free	
2914 79 90	other	Free	
	<b>V. CARBOXYLIC ACIDS AND THEIR ANHYDRIDES, HALIDES, PEROXIDES AND PEROXYACIDS AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2915</b>	<b>SATURATED ACYCLIC MONOCARBOXYLIC ACIDS AND THEIR ANHYDRIDES, HALIDES, PEROXIDES AND PEROXYACIDS; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<b>Formic acid, its salts and esters:</b>		
2915 11 00	Formic acid	Free	
<b>2915 12</b>	<b>Salts of formic acid:</b>		
2915 12 10	Sodium formate	Free	
2915 12 90	Other	Free	
2915 13 00	Esters of formic acid	Free	
	<b>Acetic acid and its salts; acetic anhydride:</b>		
2915 21 00	Acetic acid	Free	
2915 24 00	Acetic anhydride	Free	Subject to Note 2 of Chapter 29
<b>2915 29</b>	<b>Other:</b>		
2915 29 10	Calcium acetate	Free	
2915 29 20	Magnesium acetate	Free	
2915 29 30	Manganese acetate	Free	
2915 29 90	Other	Free	

	<b><i>Esters of acetic acid:</i></b>		
2915 31 00	Ethyl acetate	Free	
2915 32 00	Vinyl acetate	Free	
2915 33 00	n-Butyl acetate	Free	
2915 36 00	Dinoseb (ISO) acetate	Free	
<b>2915 39</b>	<b><i>Other:</i></b>		
2915 39 10	Benzyl acetate	Free	
2915 39 20	Bornyl acetate and Iso bornyl acetate	Free	
2915 39 30	Linalyl acetate	Free	
2915 39 40	Methyl acetate	Free	
2915 39 50	Phenyl propyl acetate	Free	
2915 39 60	Terpinyl acetate	Free	
2915 39 90	Other	Free	
<b>2915 40</b>	<b><i>Mono-, di- or trichloroacetic acids, their salts and esters:</i></b>		
2915 40 10	Monochloroacetic acid, their salts and esters	Free	
2915 40 20	Dichloroacetic acid, their salts and esters	Free	
2915 40 30	Trichloroacetic acid, their salts and esters	Free	
2915 50 00	Propionic acid, its salts and esters	Free	
<b>2915 60</b>	<b><i>Butanoic acids, pentanoic acids, their salts and esters:</i></b>		
2915 60 10	Butanoic acids, their salts and esters	Free	
2915 60 20	Pentanoic acids, their salts and esters	Free	
<b>2915 70</b>	<b><i>Palmitic acid, stearic acid, their salts and esters:</i></b>		
2915 70 10	Palmitic acid	Free	
2915 70 20	Stearic acid	Free	
2915 70 30	Glycerol monostearate	Free	
2915 70 40	H.C.O.Fatty acid (including 12-hydroxy stearic acid)	Free	
2915 70 50	D.C.O. Fatty acid	Free	
2915 70 90	Other	Free	
<b>2915 90</b>	<b><i>Other:</i></b>		
2915 90 10	Acetyl chloride	Free	
2915 90 20	Octoic acid (caprylic acid)	Free	
2915 90 30	Hexoic acid (caproic acid)	Free	
2915 90 90	Other	Free	
<b>2916</b>	<b>UNSATURATED ACYCLIC MONOCARBOXYLIC ACIDS, CYCLIC MONOCARBOXYLIC ACIDS, THEIR ANHYDRIDES, HALIDES, PEROXIDES AND PEROXYACIDS; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		

	<b><i>Unsaturated acyclic monocarboxylic acids, their anhydrides, halides, peroxides, peroxyacids - their derivatives:</i></b>		
2916 11 00	Acrylic acid and its salts	Free	
<b>2916 12</b>	<b><i>Esters of acrylic acid:</i></b>		
2916 12 10	Butyl acrylate	Free	
2916 12 90	Other	Free	
<b>2916 13</b>	<b><i>Methacrylic acid and its salts:</i></b>		
2916 13 10	Methacrylic acid	Free	
2916 13 20	Salts of methacrylic acid	Free	
2916 14 00	Esters of methacrylic acid	Free	
<b>2916 15</b>	<b><i>Oleic, linoleic or linolenic acids, their salts and esters:</i></b>		
2916 15 10	Oleic acid	Free	
2916 15 90	Other	Free	
2916 16 00	Binapacryl (ISO)	Free	
<b>2916 19</b>	<b><i>Other:</i></b>		
2916 19 10	Undecylenic acid	Free	
2916 19 20	Bismuth compounds of unsaturated acyclic monoacids	Free	
2916 19 30	Potassium compounds of unsaturated acyclic monoacids	Free	
2916 19 40	Sodium compounds of unsaturated acyclic monoacids	Free	
2916 19 50	Esters of unsaturated acyclic monoacids not elsewhere specified	Free	
2916 19 60	Sorbic acid	Free	
2916 19 90	Other	Free	
2916 20 00	Cyclanic, cyclenic or cycloterpenic monocarboxylic acids, their anhydrides, halides, peroxides, peroxyacids and their derivatives	Free	
	<b><i>Aromatic monocarboxylic acids, their anhydrides, halides, peroxides, peroxyacids and their derivatives:</i></b>		
<b>2916 31</b>	<b><i>Benzoic acid, its salts and esters:</i></b>		
2916 31 10	Benzoic acid	Free	
2916 31 20	Benzyl benzoate	Free	
2916 31 30	Methyl benzoate	Free	
2916 31 40	Sodium benzoate	Free	
2916 31 50	Benzocaine (ethylpara-amino benzoate)	Free	
2916 31 60	Orthochloro benzoic acid	Free	
2916 31 90	Other	Free	
2916 32 00	Benzoyl peroxide and benzoyl chloride	Free	

2916 34 00	Phenylacetic acid and its salts	Free	Subject to Note 2 of Chapter 29
<b>2916 39</b>	<b>Other:</b>		
2916 39 10	Cinnamic acid	Free	
2916 39 20	Bismuth compounds of aromatic monoacids	Free	
2916 39 30	Potassium compounds of aromatic monoacids	Free	
2916 39 40	Sodium compounds of aromatic monoacids	Free	
2916 39 50	Esters of aromatic monoacids not elsewhere specified	Free	
2916 39 90	Other	Free	
<b>2917</b>	<b>POLYCARBOXYLIC ACIDS, THEIR ANHYDRIDES, HALIDES, PEROXIDES AND PEROXYACIDS; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<i>Acyclic polycarboxylic acids, their anhydrides, halides, peroxides, peroxyacids and their derivatives:</i>		
<b>2917 11</b>	<b>Oxalic acid, its salts and esters:</b>		
2917 11 10	Oxalic acid	Free	
2917 11 20	Calcium oxalate	Free	
2917 11 30	Strontium oxalate	Free	
2917 11 40	Diethyl oxalate	Free	
2917 11 90	Other	Free	
2917 12 00	Adipic acid, its salts and esters	Free	
2917 13 00	Azelaic acid, sebacic acid, their salts and esters	Free	
2917 14 00	Maleic anhydride	Free	
<b>2917 19</b>	<b>Other:</b>		
2917 19 10	Maleic acid	Free	
2917 19 20	Malonic acid	Free	
2917 19 30	Succinic acid	Free	
2917 19 40	Ferrous fumarate	Free	
2917 19 50	Fumaric acid	Free	
2917 19 60	Itaconic acid	Free	
2917 19 70	Ethoxy methylene malonate, diethyl malonate	Free	
2917 19 90	Other	Free	
2917 20 00	Cyclanic, cyclenic or cycloterpenic, polycarboxylic acids, their anhydrides, halides, peroxides, peroxyacids and their derivatives	Free	
	<i>Aromatic polycarboxylic acids, their anhydrides, halides, peroxides, peroxyacids and their derivatives:</i>		
2917 32 00	Dioctyl orthophthalates	Free	
2917 33 00	Dinonyl or didecyl orthophthalates	Free	
2917 34 00	Other esters of orthophthalic acid	Free	
2917 35 00	Phthalic anhydride	Free	

2917 36 00	Terephthalic acid and its salts	Free	
2917 37 00	Dimethyl terephthalate	Free	
<b>2917 39</b>	<b><i>Other:</i></b>		
2917 39 10	Dibutyl phthalate	Free	
2917 39 20	Dioctyl phthalate	Free	
2917 39 30	Phthalic acid	Free	
2917 39 40	Dimethyl phthalate	Free	
2917 39 50	Trimellitic Anhydride	Free	
2917 39 60	Isophthalic Acid	Free	
2917 39 90	Other	Free	
<b>2918</b>	<b>CARBOXYLIC ACIDS WITH ADDITIONAL OXYGEN FUNCTION AND THEIR ANHYDRIDES, HALIDES, PEROXIDES AND PEROXYACIDS; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<i>Carboxylic acids with alcohol function, but without other oxygen function, their anhydrides, halides, peroxides, peroxyacids and their derivatives:</i>		
<b>2918 11</b>	<b><i>Lactic acid, its salts and esters:</i></b>		
2918 11 10	Lactic acid	Free	
2918 11 20	Calcium lactate	Free	
2918 11 90	Other	Free	
2918 12 00	Tartaric acid	Free	
<b>2918 13</b>	<b><i>Salts and esters of tartaric acid:</i></b>		
2918 13 10	Potassium bitartrate	Free	
2918 13 20	Metoprolol tartrate	Free	
2918 13 90	Other	Free	
2918 14 00	Citric acid	Free	
<b>2918 15</b>	<b><i>Salts and esters of citric acid:</i></b>		
2918 15 10	Potassium citrate	Free	
2918 15 20	Sodium citrate	Free	
2918 15 30	Bismuth citrate	Free	
2918 15 40	Disodium hydrogen citrate	Free	
2918 15 50	Ferric ammonium citrate	Free	
2918 15 90	Other	Free	
<b>2918 16</b>	<b><i>Gluconic acid, its salts and esters:</i></b>		
2918 16 10	Calcium gluconate	Free	
2918 16 20	Ferrous gluconate	Free	
2918 16 90	Other	Free	
2918 18 00	Chlorobenzilate (ISO)	Free	



	<i>Other:</i>		
2918 19 00	Benzeneacetic acid, alpha-hydroxy-alpha-phenyl-	Free	
2918 19 90	Other	Free	
	<i>Carboxylic acids with phenol function, but without other oxygen function, their anhydrides, halides, peroxides, peroxyacids and their derivatives:</i>		
<b>2918 21</b>	<i>Salicylic acid and its salts:</i>		
2918 21 10	Salicylic acid	Free	
2918 21 20	Sodium salicylate	Free	
2918 21 90	Other	Free	
2918 22 00	O-Acetylsalicylic acid, its salts and esters	Free	
<b>2918 23</b>	<i>Other esters of salicylic acid and their salts:</i>		
2918 23 10	Methyl salicylate	Free	
2918 23 20	Amino salicylate	Free	
2918 23 30	Salicylamide	Free	
2918 23 90	Other	Free	
<b>2918 29</b>	<i>Other:</i>		
2918 29 10	Gallic acid	Free	
2918 29 20	Beta hydroxy naphthoic acid	Free	
2918 29 30	Propyl gallate	Free	
2918 29 90	Other	Free	
<b>2918 30</b>	<i>Carboxylic acids with aldehyde or ketone function but without other oxygen function, their anhydrides, halides, peroxides, peroxyacids and their derivatives:</i>		
2918 30 10	Levulinic acid	Free	
2918 30 20	Ethyl aceto acetate (acetoacetic ester)	Free	
2918 30 30	Nalidixic acid	Free	
2918 30 40	Methyl aceto acetate	Free	
2918 30 90	Other	Free	
	<i>Other:</i>		
2918 91 00	2,4,5-T (ISO) (2,4,5-trichlorophenoxyacetic acid), its salts and esters	Free	
2918 99 00	Other	Free	
	<b>VI. ESTERS OF INORGANIC ACIDS OF NONMETALS AND THEIR SALTS, AND THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
<b>2919</b>	<b>PHOSPHORIC ESTERS AND THEIR SALTS,</b>		

	<b>INCLUDING LACTO-PHOSPHATES; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
2919 10 00	Tris(2,3-dibromopropyl) phosphate	Free	
<b>2919 90</b>	<b>Other:</b>		
2919 90 10	Glycerophosphoric acid	Free	
2919 90 20	Calcium glycerophosphate	Free	
2919 90 30	Iron glycerophosphate	Free	
2919 90 40	Sodium glycerophosphate	Free	
2919 00 50	Tricresyl phosphate	Free	
2919 90 90	Other	Free	
<b>2920</b>	<b>ESTERS OF OTHER INORGANIC ACIDS OF NON-METALS (EXCLUDING ESTERS OF HYDROGEN HALIDES) AND THEIR SALTS; THEIR HALOGENATED, SULPHONATED, NITRATED OR NITROSATED DERIVATIVES</b>		
	<i>Thiophosphoric esters (phosphorothioates) and their salts; their halogenated, sulphonated, nitrated or nitrosated derivatives:</i>		
2920 11 00	Parathion (ISO) and parathion-methyl (ISO) (methylparathion)	Free	
<b>2920 19</b>	<b>Other:</b>		
2920 19 10	Phosphorothioic acid,  S[2-(diethyl amino) ethyl]O, O- Diethyl ester	Free	
2920 19 20	Thiophosphoric ester (phosphorothioates) and their salts, their halogenated, sulphonated, nitrated or nitrosated derivatives	Free	
2920 19 90	Other	Free	
2920 21 00	Dimethyl phosphite	Free	
2920 22 00	Diethyl phosphite	Free	
2920 23 00	Trimethyl Phosphite	Free	
2920 24 00	Triethyl phosphite	Free	
2920 29 30	Tris (2,3 Di-bromopropy)	Free	No Objection Certificate from the <b>Department of Chemicals and PetroChemicals, Ministry of Chemicals and Fertilizers, New Delhi</b>
<b>2920 90</b>	<b>Other:</b>		
2920 90 10	Diethyl sulphate	Free	
2920 90 20	Dimethyl sulphate	Free	
2920 90 30	Tris (2,3 Di-bromopropyl) phosphat	Free	
2920 30 00	Endosulfan (ISO)	Free	
2920 29 90	other	Free	
	<b>Other:</b>		
2920 90 41	Trimethyl Phosphite	Free	
2920 90 42	Triethyl Phosphite	Free	
2920 90 43	Dimethyl Phosphite	Free	

2920 90 44	Diethyl Phospnite	Free	
2920 90 45	O, O, Dimethyl Methyl Phosphonate	Free	
2920 90 47	Phosphonic Acid, Methyl-compound with (aminoimino methyl) urea (1:1	Free	
2920 90 48	1-Propanaminium N, N, N-trimethyl -3-[1-oxo-9-octadecenyl) amino]-,(Z)- methyl methylphosphonate	Free	
2920 90 51	Phosphonic acid, [methyl-bis(5-ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphorinan-5-yl) methyl] ester	Free	
2920 90 52	Phosphonic acid, [methyl-(5-ethyl-2-methyl 2-oxido- 1,3,2-dioxaphosphorinan-5-yl) methyl] ester	Free	
2920 90 53	Phosphonic acid, propyl-dimethyl ester	Free	
2920 90 54	Phosphonous acid, methyl-diethyl ester	Free	
2920 90 55	Phosphonic acid, ethyl-	Free	
2920 90 56	Phosphonic acid, propyl-	Free	
2920 90 57	Phosphinic acid, methyl-	Free	
2920 90 58	Phosphonochloridic acid, methyl-, methyl ester	Free	
2920 90 61	Phosphonothioic dichloride, ethyl-	Free	
2920 90 62	Phosphonic acid, methyl-	Free	
2920 90 63	Phosphonic acid, methyl-, dimethyl ester	Free	
2920 90 64	Phosphonic dichloride, methyl-	Free	
2920 90 65	Phosphonous dichloride, methyl-	Free	
2920 90 66	Phosphonic acid, ethyl-, diethyl ester	Free	
2920 90 99	Other	Free	
	<b>VII. NITROGEN-FUNCTION COMPOUNDS</b>		
<b>2921</b>	<b>AMINE FUNCTION COMPOUNDS</b>		
	<i>Acyclic monoamines and their derivatives; salts thereof:</i>		
<b>2921 11</b>	<i>Methylamine, di- or trimethylamine and their salts:</i>		
2921 11 10	Dimethyl formide	Free	
2921 11 90	Other	Free	
2921 12 00	2-(N, N-Dimethylamino) ethylchloride hydrochloride	Free	
2921 13 00	2-(N, N-Diethylamino) ethylchloride hydrochloride	Free	
2921 14 00	2-(N, N-Diisopropylamino) ethylchloride hydrochloride	Free	
<b>2921 19</b>	<i>Other:</i>		
	<i>2-Chloro N,N-Di-isopropyl ethylamine and Ethanamine, 2-Chloro-N, N-dimethyl:</i>		
2921 19 11	2-Chloro N,N-Di-isopropyl ethylamine	Free	
2921 19 14	Ethanamine, 2-Chloro-N, N-dimethyl	Free	
29211910	2-Chloro N,N-Diisopropyl ethylamine	free	
29211920	2-Chloro N,N-Dimethyl ethylamine		
2921 19 90	Other	Free	

	<b>Acyclic polyamines and their derivatives; salts thereof:</b>		
2921 21 00	Ethylenediamine and its salts	Free	
2921 22 00	Hexamethylenediamine and its salts	Free	
<b>2921 29</b>	<b>Other:</b>		
2921 29 10	Hexamethylene tetramine (hexamine) not put up as fuel or medicament	Free	
2921 29 20	Trimethylene trinitramine	Free	
2921 29 90	Other	Free	
<b>2921 30</b>	<b>Cyclanic, cyclenic or cycloterpenic mono or polyamines, and their derivatives; salts thereof:</b>		
2921 30 10	Cyclohexylamine	Free	
2921 30 90	Other	Free	
	<b>Aromatic monoamines and their derivatives; salts thereof:</b>		
<b>2921 41</b>	<b>Aniline and its salts:</b>		
2921 41 10	Aniline	Free	
2921 41 20	Aniline hydrochloride	Free	
2921 41 90	Other	Free	
<b>2921 42</b>	<b>Aniline derivatives and their salts:</b>		
	<b>Para chloroaniline, Ortho chloro paranitroaniline, Dichloroaniline, 2,6-dichloro paranitroaniline, 2-4-5-trichloroaniline:</b>		
2921 42 11	Para chloroaniline	Free	
2921 42 12	Ortho chloro paranitroaniline	Free	
2921 42 13	Dichloroaniline	Free	
2921 42 14	2,6-dichloro paranitroaniline	Free	
2921 42 15	2-4-5-trichloroaniline	Free	
	<b>Benzyl ethyl aniline, Ethyl aniline, Diethylaniline, Dimethylaniline, Meta nitroaniline, Para nitroaniline:</b>		
2921 42 21	Benzyl ethyl aniline	Free	
2921 42 22	Diethylaniline	Free	
2921 42 23	Dimethylaniline	Free	
2921 42 24	Ethyl aniline	Free	
2921 42 25	Meta nitroaniline	Free	
2921 42 26	Para nitroaniline	Free	
	<b>2-amino 3,5 xylene sulphonic acid, Benzyl ethyl aniline sulphuric acid, Metanillic acid (meta amino benzene sulphonic acid), Sulphanillic acid (para aminobenzene sulphonic acid para aniline sulphonic acid), Ethyl hydroxy ethylaniline, Methyl dopa (1-alpha methyl-3, 4-dihydroxyphenylaniline):</b>		
2921 42 31	2-amino 3,5 xylene sulphonic acid	Free	
2921 42 32	Benzyl ethyl aniline sulphonic acid	Free	

2921 42 33	Metanillic acid (meta amino benzene sulphonic acid)	Free	
2921 42 34	Sulphanillic acid (para aminobenzene sulphonic acid para aniline sulphonic acid)	Free	
2921 42 35	Ethyl hydroxy ethylaniline	Free	
2921 42 36	Methyl dopa (1-alpha methyl-3, 4-dihydroxyphenylaniline)	Free	
2921 42 90	Other	Free	
	<b><i>Toluidines and their derivatives; salts thereof:</i></b>		
2921 43 10	Diethyl toluidine	Free	
2921 43 20	Dimethyl toluidine	Free	
2921 43 30	Ortho toluidine	Free	
2921 43 40	Meta toluidine	Free	
2921 43 50	Para toluidine	Free	
2921 43 60	2-Chloro-5-toluidine-4-sulphonic acid	Free	
2921 43 70	2-Chloro-4-toluidine-5-sulphonic acid(sodium salt)	Free	
2921 43 80	4-Toluidine-3-sulphonic acid	Free	
2921 43 90	Other	Free	
<b>2921 44</b>	<b><i>Diphenylamine and its derivatives; salts thereof:</i></b>		
2921 44 10	Diphenylamine	Free	
2921 44 90	Other	Free	
<b>2921 45</b>	<b><i>1-Naphthylamine (alpha-naphthylamine), 2-Naphthylamine (betanaph thylamine) and their derivatives; salts thereof:</i></b>		
	<b><i>Alpha naphthylamine, Phenyl alpha naphthylamine, Phenyl beta naphthylamine, Amino F-acid, Aminolineli-R-acid, Sodium naphthionate:</i></b>		
2921 45 11	Alpha naphthylamine	Free	
2921 45 12	Phenyl alpha naphthylamine	Free	
2921 45 13	Phenyl beta naphthylamine	Free	
2921 45 14	Amino F-acid	Free	
2921 45 15	Aminolineli-R-acid	Free	
2921 45 16	Sodium naphthionate	Free	
	<b><i>Bronner's acid (2-naphthylamine-6-sulphonic acid), Cleve's acid(1-naphthylamine-6-sulphonic acid), Epsilon acid (1-naphthylamine-3,8-disulphonic acid), Koch's acid (1-naphthylamine-3,6,8-trisulphonic acid), Laurent's acid (1-naphthylamine-5-sulphonic acid), Tobias acid (2-naphthylamine-1-sulphonic acid):</i></b>		
2921 45 21	Bronner's acid (2-naphthylamine-6-sulphonic acid)	Free	
2921 45 22	Cleve's acid(1-naphthylamine-6-sulphonic acid)	Free	
2921 45 23	Epsilon acid (1-naphthylamine-3,8-disulphonic acid)	Free	

	acid)		
2921 45 24	Koch's acid (1-naphthylamine-3,6,8-trisulphonic acid)	Free	
2921 45 25	Laurent's acid (1-naphthylamine-5-sulphonic acid)	Free	
2921 45 26	Tobias acid (2-naphthylamine-1-sulphonic acid)	Free	
	<b><i>Naphthionic acid (1-naphthylamine-4-sulphonic acid), Para tolyl peri acid (para tolyl-1-naphthylamine-8-sulphonic acid), Phenyl peri acid (phenyl-1-naphthylamine-8-sulphonic acid):</i></b>		
2921 45 31	Naphthionic acid (1-naphthylamine-4-sulphonic acid)	Free	
2921 45 32	Para tolyl peri acid (para tolyl-1-naphthylamine-8-sulphonic acid)	Free	
2921 45 33	Phenyl peri acid (phenyl-1-naphthylamine-8-sulphonic acid)	Free	
2921 45 90	Other	Free	
2921 46 00	Amfetamine (INN), benzfetamine-Dexamfetamine (INN), etilamfetamine (INN) Fencamfamin (INN), Lefetamine (INN), Levamfetamine (INN), mefenorex (INN) and phentermine (INN); salts thereof	Free	
<b>2921 49</b>	<b><i>Other:</i></b>		
2921 49 10	Xylidines	Free	
2921 49 90	Other	Free	
	<b><i>Aromatic polyamines and their derivatives; salts thereof:</i></b>		
<b>2921 51</b>	<b><i>o-, m-, p-Phenylenediamine, diaminotoluenes, and their derivatives; salts thereof:</i></b>		
2921 51 10	O-phenylenediamine	Free	
2921 51 20	M-phenylenediamine (m-di aminobenzene	Free	
2921 51 30	P-phenylenediamine	Free	
2921 51 40	O-diaminotoluene	Free	
2921 51 50	M-diaminotoluene	Free	
2921 51 60	P-diaminotoluene	Free	
2921 51 70	Para-amino acetanilide	Free	
2921 51 80	Meta toluylene diamine	Free	
2921 51 90	Other	Free	
<b>2921 59</b>	<b><i>Other:</i></b>		
2921 59 10	Benzidine	Free	
2921 59 20	Benzidine dihydrochloride	Free	
2921 59 30	3,3 dichlorobenzidine dihydrochloride sulphate	Free	
2921 59 90	Other	Free	
<b>2922</b>	<b>OXYGEN-FUNCTION AMINO-COMPOUNDS</b>		
	<b><i>Amino-alcohols, other than those containing more than one kind of oxygen function, their</i></b>		

	<i>ethers and esters; salts thereof:</i>		
<b>2922 11</b>	<b><i>Monoethanolamine and its salts:</i></b>		
	<b><i>2-Hydroxy N,N-Diisopropyl Ethylamine, N,N-Diethyl Amino ethyl Chloride Hydrochloride, Di-ethyl Amino ethanethiol, Hydrochloride, Di-Methyl Amino ethyl Chloride Hydrochloride, Di-Methyl Amino Ethanethiol, Di-Methyl Amino Ethanethiol Hydrochloride:</i></b>		
2922 11 11	2-Hydroxy N,N-Diisopropyl Ethylamine	Free	
2922 11 12	N,N-Diethyl Amino ethyl chloride Hydrochloride	Free	
2922 11 13	Di-ethyl Amino ethanethiol, Hydrochloride	Free	
2922 11 14	Di-methyl Amino ethyl chloride Hydrochloride	Free	
2922 11 15	Di-methyl Amino ethanethiol	Free	
2922 11 16	Di-methyl Amino ethanethiol Hydrochloride	Free	
2922 11 90	Other	Free	
29 22 11 10	Monoethanolamine	free	
<b>2922 12</b>	<b><i>Diethanolamine and its salts:</i></b>		
	<b><i>Ethyldiethanolamine and Methyldiethanolamine:</i></b>		
2922 12 11	Ethyldiethanolamine	Free	
2922 12 12	Methyldiethanolamine	Free	
2922 12 90	Other	Free	
2922 12 00	Diethanolamine and its salt	free	
2922 13 00	Triethanolamine and its salts	Free	
2922 14 00	Dextropropoxyphenen (INN) and its salts	Free	
29221500	Triethanolamine	Free	
29221600	Diethanolammonium perfluorooctane Sulphonate	Free	
29221710	Methyldiethanolamine	Free	
29221720	Ethyldiethanolamine	Fee	
29221800	2-(N, N-Diisopropylamino) ethanol	Free	
<b>2922 19</b>	<b><i>Other:</i></b>		
2922 19 10	3 Hydroxy N, N-Diisopropylethylamine	Free	
2922 19 20	Ethanol, 2-[bis(1-methylethyl)amino]-	Free	
2922 19 30	Ethanethiol, 2-(diethylamino)-	Free	
2922 19 00	Other	Free	
	<b><i>Amino-naphthols and other amino-phenols, other than those containing more than one kind of oxygen function, their ethers and esters; salts thereof:</i></b>		
<b>2922 21</b>	<b><i>Aminohydroxynaphthalene sulphonic acids and their salts:</i></b>		
2922 21 10	Amino-g-acid	Free	
2922 21 20	Amino-j-acid	Free	
2922 21 30	1-amino-2-naphthol-4-sulphonic acid	Free	
2922 21 40	Gamma acid	Free	
2922 21 50	J acid (2-amino-5-naphthol-7-sulphonic acid)	Free	
2922 21 60	H acid	Free	
2922 21 70	Ortho phenyl sulphonyl H-acid	Free	
2922 21 80	Chicago acid	Free	

2922 21 90	Other	Free	
<b>2922 29</b>	<b>Other:</b>		
	<b>2-amino 4-nitrophenol, Meta aminophenol, Para aminophenol, Meta diethyl amino-phenol:</b>		
2922 29 11	2-amino 4-nitrophenol	Free	
2922 29 12	Meta aminophenol	Free	
2922 29 13	Para aminophenol	Free	
2922 29 14	Meta diethyl amino-phenol	Free	
	<b>2-amino-1-phenol-4-sulphonic acid, 6-nitro-o-aminophenol-4-sulphonic acid, Phenyl gamma acid (phenyl 2-amino-naphthol-6-sulphonic acid), Phenyl J acid (phenyl-2-amino-8 naphthol-7-sulphonic acid), S acid, peri acid (1-amino-8-naphthol-4-4-sulphoxinic acid, 1-naphthylamine-8-sulphonic acid), Meta-phenylene diamine-4-sulphonic acid:</b>		
2922 29 21	2-amino-1-phenol-4-sulphonic acid	Free	
2922 29 22	6-nitro-0-aminophenol-4-sulphonic acid	Free	
2922 29 23	Phenyl gamma acid (phenyl 2-amino-naphthol-6-sulphonic acid)	Free	
2922 29 24	Phenyl J acid (phenyl-2-amino-8 naphthol-7-sulphonic acid)	Free	
2922 29 25	S acid, peri acid (1-amino-8-naphthol-4-4-sulphoxinic acid, 1-naphthylamine-8-sulphonic acid)	Free	
2922 29 26	Meta-phenylene diamine-4-sulphonic acid	Free	
	<b>N-methyl-para-aminophenol sulphate (motol), 2,5 dimethoxy aniline, Para acetyl aminophenol (paracetamol), Para cresidine, Picramic acid (T-grade):</b>		
2922 29 31	N-methyl-para-aminophenol sulphate (motol)	Free	
2922 29 32	2,5 dimethoxy aniline	Free	
2922 29 33	Para acetyl aminophenol (paracetamol)	Free	
2922 29 34	Para cresidine	Free	
2922 29 35	Picramic acid (T-grade)	Free	
2922 29 90	Other	Free	
	<b>Amino-aldehydes, amino-ketones and amino-quinones other than those containing more than one kind of oxygen function; salts thereof:</b>		
2922 31 00	Amfepramone(INN),methadone(INN) and normethadone(INN);salts thereof	Free	
2922 39 00	Other	Free	
	<b>Amino-acids, other than those containing more than one kind of oxygen function, and their esters; salts thereof:</b>		
2922 41 00	Lysine and its esters; salts thereof	Free	



<b>2922 42</b>	<b>Glutamic acid and its salts:</b>		
2922 42 10	Glutamic acid	Free	
2922 42 20	Monosodium glutamate (aginamoto)	Free	
2922 42 90	Other	Free	
292243	Anthranilic acid and its salts	Free	Subject to Note 2 of Chapter 29
2922 43 00	Anthranilic acid and its salts	Free	
2922 44 00	Tilidine (INN) and its salts	Free	
<b>2922 49</b>	<b>Other:</b>	Free	
2922 49 10	Amino acetic acid (glycine)	Free	
2922 49 20	N-methyl taurine	Free	
2922 49 90	Other	Free	
<b>2922 50</b>	<b>Amino-alcohol-phenols, amino-acid-phenols and other amino-compounds with oxygen function:</b>		
	<b>Para-amino-salicylic acid, Methyl anthranilate, Procaine hydrochloride, Amino anisic acid anilide, L-tyrosine (p-hydroxyphenyl amine):</b>		
2922 50 11	Para-amino-salicylic acid	Free	
2922 50 12	Methyl anthranilate	Free	
2922 50 13	Procaine hydrochloride	Free	
2922 50 14	Amino anisic acid anilide	Free	
2922 50 15	L-tyrosine (p-hydroxyphenyl amine)	Free	
	<b>Frusemide, Aminodial, N-acetyl anthranilic acid, Domperidone:</b>		
2922 50 21	Frusemide	Free	
2922 50 22	Aminodial	Free	
2922 50 23	N-acetyl anthranilic acid	Free	
2922 50 24	Domperidone	Free	
2922 50 90	Other	Free	
<b>2923</b>	<b>QUATERNARY AMMONIUM SALTS AND HYDROXIDE; LECITHINS AND OTHER PHOSPHOAMINOLIPIDS, WHETHER OR NOT CHEMICALLY DEFINED</b>		
2923 10 00	Choline and its salts	Free	
<b>2923 20</b>	<b>Lecithins and other phosphoaminolipids:</b>		
2923 20 10	Lecithins	Free	
2923 20 90	Other	Free	
2923 30 00	Tetraethylammonium perfluorooctanen Sulphonte		
2923 90 00	Other	Free	
29234000	Didecyldimethylammonium	Free	
<b>2924</b>	<b>CARBOXYAMIDE-FUNCTION COMPOUNDS; AMIDE-FUNCTION COMPOUNDS OF CARBONIC ACID</b>		
	<b>Acyclic amides (including acyclic carbamates) and their derivatives; salts thereof:</b>		

2924 11 00	Meprobamate (INN)	Free	
2924 12 00	Fluoroacetamide (ISO), Monocrotophos (ISO) and phosphamidon (ISO)	Free	
2924 19 00	Others	Free	
	<i>Cyclic amides (including cyclic carbomates) and their derivatives; salts thereof:</i>		
<b>2924 21</b>	<b><i>Ureines and their derivatives; salts thereof:</i></b>		
2924 21 10	Diethyl diphenyl urea	Free	
2924 21 20	Dimethyl diphenyl urea (zentralin)	Free	
2924 21 30	Parachloro benzene sulphonyl urea	Free	
2924 21 90	Other	Free	
<b>292423</b>	2-Acetamidobenzoic acid (N-acetylanthranilic acid) and its salts	free	Subject to Note 2 of Chapter 29
2924 23 00	2-Acetamidobenzoic acid (N-acetylanthranilic acid) and its salts	Free	
2924 24 00	Ethinamate (INN)	Free	
29242500	Alachlor (ISO)	Free	
<b>2924 29</b>	<b><i>Other:</i></b>		
2924 29 10	Acetanilide	Free	
2924 29 20	Aceto acetanilide	Free	
2924 29 30	Aceto acetic ortho chloranilide	Free	
2924 29 40	Aceto acetic para chloranilide	Free	
2924 29 50	Phenyl acetamide	Free	
2924 29 60	Pyrazinamide (pyrazine carboxamide)	Free	
2924 29 90	Other	Free	
<b>2925</b>	<b>CARBOXYIMIDE-FUNCTION COMPOUNDS (INCLUDING SACCHARIN AND ITS SALTS) AND IMINE-FUNCTION COMPOUNDS</b>		
	<b><i>Imides and their derivatives; salts thereof:</i></b>		
2925 11 00	Saccharin and its salts	Free	
2925 12 00	Glutethimide (INN)	Free	
2925 19 00	Other	Free	
2925 21 00	Chlordimeform (ISO)	Free	
<b>2925 29</b>	<b><i>Other:</i></b>		
2925 29 10	Guanidine nitrate	Free	
2925 29 90	Other	Free	
<b>2926</b>	<b>NITRILE-FUNCTION COMPOUNDS</b>		
2926 10 00	Acrylonitrile	Free	
2926 20 00	I-Cyanoguanidine (dicyandiamide)	Free	
2926 30 00	Fenproporex (INN) and its salts methadone (INN) intermediate (4-cyano-2-Dimethylamino-4, 4- diphenylbutane)	Free	

2926 90 00	Other	Free	
<b>2927</b>	<b>DIAZO-, AZO- OR AZOXY- COMPOUNDS</b>		
<b>2927 00</b>	<i>Diazo-, azo - or azoxy- compounds:</i>		
2927 00 10	Para amino-azo-benzene	Free	
2927 00 90	Other	Free	
<b>2928</b>	<b>ORGANIC DERIVATIVES OF HYDRAZINE OR OF HYDROXYLAMINE</b>		
<b>2928 00</b>	Organic derivatives of hydrazine or of hydroxylamine		
2928 00 10	Isoniazid	Free	
2928 00 90	Other	Free	
<b>2929</b>	<b>COMPOUNDS WITH OTHER NITROGEN FUNCTION</b>		
<b>2929 10</b>	<i>Isocyanates:</i>		
2929 10 10	Phenyl isocyanate	Free	
2929 10 20	Toluene di-isocyanate	Free	
2929 10 90	Other	Free	
2929 90 00	Other	Free	
2929 90 10	N.N. Diethylphosphoramidic dichloride	Free	
2929 90 20	N.N. Diisopropylphosphoramidic Dichloride	Free	
2929 90 30	N.n. Dipropylphosphoramidic dichloride	Free	
2929 90 40	N.N. Dimethylphosphoramidic dichloride	Free	
2929 90 50	Diethyl N,N-dimethylphosphoramidate	Free	
2929 90 60	Phosphoramidic acid, diethyl, dimethylester	Free	
2929 90 90	other		
	<b>VIII. ORGANO-INORGANIC COMPOUNDS, HETEROCYCLIC COMPOUNDS, NUCLEIC ACIDS AND THEIR SALTS, AND SULPHONAMIDES</b>		
<b>2930</b>	<b>ORGANO-SULPHUR COMPOUNDS</b>		
2930 20 00	Thiocarbamates and dithiocarbamates	Free	
2930 30 00	Thiuram mono-, di or tetrasulphides	Free	
2930 40 00	Methionine	Free	
2930 50 00	Captafol (ISO) and methamidophos (ISO)	Free	
29306000	2-(N,N-Diethylamino) ethanethiol	Free	
29307000	Bis(2-hydroxyethyl) sulfide (thiodiglycol(INN))	Free	
29308000	Aldicarb (ISO) captafol (ISO)and methamidophos)ISO)	Free	
<b>2930 90</b>	<i>Other:</i>		
2930 90 10	Thiourea (sulphourea)	Free	
2930 90 20	Calcium salts of methionine	Free	
2930 90 30	Thio sulphonic acid	Free	
2930 90 40	L-cystine (alpha-amino beta-thiopropionic acid)-sulphur containing amino acid	Free	
2930 90 50	Sulphinic acid	Free	
2930 90 60	Sulphoxide	Free	

2930 90 70	Mercaptan	Free	
2930 90 80	Allyl isothiocyanate	Free	
<b>2930 90</b>	<b>Other:</b>		
2930 90 91	Ethanol, 2,2'-thiobis-	Free	
29309092	Di-Methyl Amino Ethanethiol	Free	
29309093	Di-Methyl Amino ethanethiol Hydro chloride	Free	
29309094	Diethyl amino ethanethiol hydrochloride	Free	
29309095	Di-ethyl Amino ethanethiol hydrochloride	Free	
29309096	O-Ethyl - phenyl ethylphosphonothiolothionate (fonofos)	Free	
29309097	Phosphorothioic acid, S2 (diethyl amino) ethyl] O, O-Diethyl ester	Free	
2930 90 99	Other	Free	
<b>2931</b>	<b>OTHER ORGANO-INORGANIC COMPOUNDS</b>		
<b>2931 10</b>	<b>Tetramethyl lead and tetraethyl lead:</b>		
2931 10 10	Tetramethyl lead	Free	
2931 00 20	Tetraethyl lead	Free	
2931 20 00	Tributyltin compounds	Free	
39313100	Dimethyl methylphosphonate	Free	
39313200	Dimethyl propylphosphonate	Free	
39313300	Diethyl ethylphosphonate	Free	
39313400	Sodium methylphosphonate 3-(trihydroxyily) propyl	Free	
39313500	2,4,6-Truorioy-1,3,5,2,4,6-dioxaphosphinane 2,4,6-trioxide	Free	
39313600	(5-Ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan 5-yl) methyl methylphosphonate	Free	
39313700	Bis ((5-ethyl-2methyl-2oxido-1 dioxaphosphinan- 5-yl) methylphosphonate	Free	
39313800	salt of methylphosphonic acid and (aminoiminomethyl) urea (1 1)	Free	
39313900	other	Free	
<b>2931 90</b>	<b>Other:</b>	Free	
2931 90 10	Organo arsenic compounds	Free	
2931 90 90	Other	Free	
<b>2932</b>	<b>HETEROCYCLIC COMPOUNDS WITH OXYGEN HETERO-ATOM (S) ONLY</b>		
	<b>Compounds containing an unfused furan ring (whether or not hydrogenated) in the structure:</b>		
2932 11 00	Tetrahydrofuran	Free	
2932 12 00	2-Furaldehyde (furfuraldehyde)	Free	
2932 13 00	Furfuryl alcohol and tetrahydrofurfuryl alcohol	Free	
39321400	Sucralose		
<b>2932 19</b>	<b>Other:</b>		
2932 19 10	Hydroxy dibenzfuran carboxylic acid	Free	
2932 19 90	Other	Free	

<b>2932 20</b>	<b>Lactones:</b>		
2932 20 10	Coumarin, methylcoumarins and ethylcoumarins	Free	
2932 20 20	Phenolphthalein	Free	
2932 20 90	Other	Free	
	<b>Other:</b>		
293292	3,4- Methyleneoxyphenyl-2- Propanone	Free	Subject to Note 2 of Chapter 29
2932 91 00	Isosafrole	Free	Subject to Note 2 of Chapter 29
2932 92 00	1-(1,3-Benzodioxol-5-yl) propan-2-one	Free	
2932 93 00	Piperonal	Free	Subject to Note 2 of Chapter 29
2932 94 00	Safrole	Free	Subject to Note 2 of Chapter 29
2932 95 00	Tetrahydrocannabinols (all isomers)	Free	
2932 99 00	Other	Free	
<b>2933</b>	<b>HETEROCYCLIC COMPOUNDS WITH NITROGEN HETERO-ATOM(S) ONLY</b>		
	<b>Compounds containing an unfused pyrazole ring (whether or not hydrogenated) in the structure:</b>		
2933 11 00	Phenazone (antipyrin) and its derivatives	Free	
<b>2933 19</b>	<b>Other:</b>		
2933 19 10	3-carboxy (para sulpho-phenyl)-5 pyrazolone	Free	
2933 19 20	1 (2,5 dichloro-4-sulpho phenyl)—3-methyl-5-pyrazolone	Free	
2933 19 30	3-methyl-1(4-sulpho-O-toluy-5-pyrazolone)	Free	
2933 19 40	Phenylmethyl pyrazolone	Free	
2933 19 50	1-phenyl-5-pyrazolone-3-carboxylic acid ethylester	Free	
2933 19 60	1-(m-sulphophenyl)-3-pyrazolone	Free	
2933 19 70	Analgin	Free	
2933 19 80	Oxyphenbutazone	Free	
2933 19 90	Other	Free	
	<b>Compounds containing an unfused imidazole ring (whether or not hydrogenated) in the structure:</b>		
2933 21 00	Hydantoin and its derivatives	Free	
<b>2933 29</b>	<b>Other:</b>		
2933 29 10	Tinidazole	Free	
2933 29 20	Metronidazole, metronidazole benzoate	Free	
2933 29 30	Mebendazole	Free	
2933 29 40	Dimetridazole	Free	
2933 29 50	Albendazole	Free	
2933 29 90	Other	Free	
	<b>Compounds containing an unfused pyridine ring (whether or not hydrogenated) in the structure:</b>		
2933 31 00	Pyridine and its salts	Free	
2933 32 00	Piperidine and its salts	Free	

2933 33 00	Alfentanil (INN), anileridine(INN), bezitramide (INN), bromazepam (INN), difenoxin(INN), diphenoxylate (INN), dipipanone(INN), fentanyl (INN), keto bemidone (INN), methylphenidate (INN), pentazocine (INN), pethidine(INN), pethidine intermediate A, phencyclidine (INN) (PCP), phenoperidine (INN), pipradrol (INN), piritramide (INN), propiram (INN) and trimeperidine (INN; salts thereof	Free	
<b>2933 39</b>	<b>Other:</b>		
	<b>Derivatives of pyridine:</b>		
2933 39 11	Amino pyridine	Free	
2933 39 12	Alpha picoline (2-methyl pyridine)	Free	
2933 39 13	Gamma picoline (4-methyl pyridine)	Free	
2933 39 14	Chloropheniramine maleate	Free	
2933 39 15	Diphenoxylate hydrochloride	Free	
2933 39 16	Beta picoline (3-methyl pyridine)	Free	
2933 39 17	Morpholine	Free	
2933 39 18	Lutidine (Dimethyl Pyridine)	Free	
2933 39 19	Other	Free	
2933 39 20	Piperidine and its derivatives	Free	
2933 39 30	1-Azabicyclo (2.2.2.) octan-3-ol	Free	
2933 39 90	Other	Free	
29333940	Bensene Acetic Acid, Alpha –Hydroxy alpha phenyl,I azabicyclo-azabicyclo(2.2.2 oct3-ylEster	Free	
	<b>Compounds containing in the structure a quinoline or isoquinoline ring-system (whether or not hydrogenated), not further fused:</b>		
2933 41 00	Levorphanol (INN) and its salts	Free	
2933 49 00	Other	Free	
	<b>Compounds containing a pyrimidine ring (whether or not hydrogenated) or piperazine ring in the structure:</b>		
2933 52 00	Malonylurea (barbituric acid) and its salts	Free	
2933 53 00	Allobarbital (INN), amobarbital (INN), barbital (INN), butalbital (INN), butobarbital (INN), cyclobarbital (INN), methylphenobarbital (INN), pentobarbital (INN), secbutobarbital (INN), secobarbital (INN), and vinylbital (INN); salts thereof	Free	
2933 54 00	Other derivatives of malonylurea (barbituric acid); salts thereof	Free	
2933 55 00	Loprazolam (INN), mecloqualone (INN), methaqualone (INN) and zipeprol (INN); salts thereof	Free	
<b>2933 59</b>	<b>Other:</b>		
2933 59 10	Aminophylline (cordophylin)	Free	
2933 59 20	Trimethoprim	Free	

2933 59 30	Diethyl carbamazine citrate	Free	
2933 59 40	1-Amino-4-Methyl piperazine	Free	
2933 59 90	Other	Free	
	<b>Compounds containing an unfused triazine ring (whether or not hydrogenated) in the structure:</b>		
2933 61 00	Melamine	Free	
<b>2933 69</b>	<b>Other:</b>		
2933 69 10	Cyanuric acid and its salts	Free	
2933 69 90	Other	Free	
	<b>Lactams:</b>		
2933 71 00	6-Hexanelactam (epsilon-caprolactam)	Free	
2933 72 00	Clobazam (INN) and methyprylon (INN)	Free	
2933 79 00	Other lactams	Free	
	<b>Other:</b>		
2933 91 00	Alprazolam (INN), camazepam (INN) chloridiazepoxide (INN), kg. 10% -clonazepam (INN), clorazepate, delorazepam (INN), diazepam (INN), estazolam (INN), ethyl loflazepate (INN), fludiazepam (INN), flunitrzepam (INN), flurazepam (INN), halazaepam (INN), lorazepam (INN), lormetazepam (INN), mazindol (INN), medazepam (INN), midazolam (INN), nimetazepam (INN), nitrazepam (INN), nordazepam (INN), oxazepam (INN), pinazepam (INN), prazepam (INN), pyrovalerone (INN), tamazepam (INN), tetrazepam (INN) and triazolam (INN); salts thereof	Free	
2933 99 00	Other	Free	
29339200	Azinphos-methyl )ISO)		
<b>2934</b>	<b>NUCLEIC ACIDS AND THEIR SALTS;WHETHER OR NOT CHEMICALLY DEFINED; OTHER HETEROCYCLIC COMPOUNDS</b>		
2934 10 00	Compounds containing an unfused thiazole ring (whether or not hydrogenated) in the structure	Free	
2934 20 00	Compounds containing in the structure a benzothiazole ring-system (whether or not hydrogenated) not further fused	Free	
2934 30 00	Compounds containing in the structure a phenothiazine ring-system (whether or not hydrogenated) not further fused Other:	Free	
2934 91 00	Aminorex (INN), brotizolam (INN), clotiazepam (INN), claxazolam (INN), dextromoramide (INN), haloxazolam (INN), ketazolam (INN), mesocarb (INN), oxazolam (INN), pemoline (INN), phendimetrazine (INN), phenmetrazine (INN) and sufentanil (INN); salts thereof	Free	

2934 99 00	Other	Free	
<b>2935</b>	<b>SULPHONAMIDES</b>		
	<i>Sulphonamides:</i>		
<b>2935 00</b>	<i>Sulphamethoxazole, Sulphafurazole, Sulphadiazine, Sulphadimidine, Sulphacetamide:</i>		
2935 00 11	Sulphamethoxazole	Free	
2935 00 12	Sulphafurazole	Free	
2935 00 13	Sulphadiazine	Free	
2935 00 14	Sulphadimidine	Free	
2935 00 15	Sulphacetamide	Free	
	<i>Sulphamethoxypyridarine, Sulphamethiazole, Sulphamoxole, Sulphamide:</i>		
2935 00 21	Sulphamethoxypyridarine	Free	
2935 00 22	Sulphamethiazole	Free	
2935 00 23	Sulphamoxole	Free	
2935 00 24	Sulphamide	Free	
2935 00 90	Other	Free	
29351000	N-Methylperfluorooctane sulphonamide	Free	
29352000	N-Ethylperfluorooctane sulphonamide	Free	
29353000	N-Ethyl-N-(2_hydroxyethyl)	Free	
29354000	N-(2_Hydroxyethyl) N-methylperfluorooctane sulphonamide	Free	
29355000	Other Perfluorooctane sulphonamides	Free	
29359011	Sulphamethoxazole	Free	
29359012	Sulphafurazole	Free	
29359013	Sulphadiazine	Free	
29359014	Sulphadimidine	Free	
29359015	Suophacetamide	Free	
		Free	
	<b>IX. PROVITAMINS, VITAMINS AND HORMONES</b>	Free	
		Free	
<b>2936</b>	<b>PROVITAMINS AND VITAMINS, NATURAL OR REPRODUCED BY SYNTHESIS (INCLUDING NATURAL CONCENTRATES), DERIVATIVES THEREOF USED PRIMARILY AS VITAMINS, AND INTERMIXTURES OF THE FOREGOING, WHETHER OR NOT IN ANY SOLVENT</b>	Free	
2936 21 00	Vitamins A and their derivatives	Free	
		Free	
<b>2936 22</b>	<i>Vitamin B<sub>1</sub> and its derivatives:</i>	Free	
2936 22 10	Vitamin B <sub>1</sub> (Thiamine (INN), Aneurine) and its salts	Free	
2936 22 90	Other	Free	
		Free	
<b>2936 23</b>	<i>Vitamin B<sub>2</sub> and its derivatives:</i>	Free	
2936 23 10	Vitamin B <sub>2</sub> (Riboflavin(INN), lactoflavin) and its	Free	



	salts		
2936 23 90	Other	Free	
		Free	
2936 24 00	D- or DL-Pantothenic acid (Vitamin B <sub>3</sub> or Vitamin B <sub>5</sub> ) and its derivatives	Free	
2936 25 00	Vitamin B <sub>6</sub> and its derivatives	Free	
		Free	
<b>2936 26</b>	<b><i>Vitamin B<sub>12</sub> and its derivatives:</i></b>	Free	
2936 26 10	Vitamin B <sub>12</sub> (Cyanocobalamin (INN))	Free	
2936 26 90	Other	Free	
		Free	
2936 27 00	Vitamin C (Ascorbic acid) and its derivatives	Free	
2936 28 00	Vitamin E and its derivatives	Free	
		Free	
<b>2936 29</b>	<b><i>Other vitamins and their derivatives:</i></b>	Free	
2936 29 10	Folic acid (Vitamin B <sub>9</sub> )	Free	
2936 29 20	Nicotinic acid & nicotinamide (niacinamide/niacine)	Free	
2936 29 30	Vitamin K (menaphthone BP)	Free	
2936 29 40	Vitamin D	Free	
2936 29 50	Vitamin H (Biotin)	Free	
2936 29 90	Other	Free	
		Free	
2936 90 00	Other, including natural concentrates	Free	
		Free	
<b>2937</b>	<b>HORMONES, PROSTAGLANDINS, THROMBOXANES AND LEUKOTRIENES, NATURAL OR REPRODUCED BY SYNTHESIS; DERIVATIVES AND STRUCTURAL ANALOGUES THEREOF, INCLUDING CHAIN MODIFIED POLYPEPTIDES, USED PRIMARILY AS HORMONES</b>	Free	
		Free	
	<b><i>Polypeptide hormones, protein hormones and glycoprotein hormones, their derivatives and structural analogues:</i></b>	Free	
2937 11 00	Somatotropin, its derivatives and structural analogues	Free	
2937 12 00	Insulin and its salts	Free	
2937 19 00	Other	Free	
		Free	
	<b><i>Steroidal hormones, their derivatives and structural analogues:</i></b>	Free	
2937 21 00	Cortisone, hydrocortisone, prednisone, (dehydrocortisone) and prednisolone (dehydrohydrocortisone)	Free	
2937 22 00	Halogenated derivatives of corticosteroidal hormones	Free	
2937 23 00	Oestrogens and progestogens	Free	
2937 29 00	Other	Free	

39273100	Epinephrine	Free	
2937 50 00	Prostaglandins, thromboxanes and leukotrienes, their derivatives and structural analogues	Free	
		Free	
<b>2937 90</b>	<b>Other:</b>	Free	
2937 90 11	Epinethrine	Free	
2937 90 19	Other	Free	
2937 90 20	Amino-acid derivatives	Free	
		Free	
2937 90 90	Other	Free	
		Free	
	<b>X. GLYCOSIDES AND VEGETABLE ALKALOIDS, NATURAL OR REPRODUCED BY SYNTHESIS AND THEIR SALTS, ETHERS, ESTERS AND OTHER DERIVATIVES.</b>	Free	
		Free	
<b>2938</b>	<b>GLYCOSIDES, NATURAL OR REPRODUCED BY SYNTHESIS AND THEIR SALTS, ETHERS, ESTERS AND OTHER DERIVATIVES</b>		
2938 10 00	Rutoside (rutin) and its derivatives	Free	
<b>2938 90</b>	<b>Other:</b>		
2938 90 10	Digoxin	Free	
2938 90 20	Digitalis Glycosides	Free	
2938 90 90	Other	Free	
<b>2939</b>	<b>VEGETABLE ALKALOIDS, NATURAL OR REPRODUCED BY SYNTHESIS, AND THEIR SALTS, ETHERS, ESTERS AND OTHER DERIVATIVES</b>		
	<i>Alkaloids of opium and their derivatives; salts thereof:</i>		
2939 11 00	Concentrates of poppy straw; buprenorphine (INN), codeine, dihydrocodeine (INN), ethylmorphine, etorphine (INN), heroin, hydrocodone (INN), hydromorphone (INN), morphine, nicomorphine (INN), oxycodone (INN), oxymorphone (INN), pholcodine (INN), thebacon (INN) and thebaine; salts thereof	Free	
2939 19 00	Other	Free	
<b>2939 20</b>	<i>Alkaloids of cinchona and their derivatives; salts thereof:</i>		
2939 20 10	Quinine alkaloids	Free	
2939 20 20	Quinine hydrochloride	Free	
2939 20 30	Quinine sulphate	Free	
2939 20 40	Chloroquine phosphate	Free	
2939 20 50	Benzeneacetic acid, alpha-hydroxy-alpha-phenyl, 1-azabicyclo[2.2.2.]oct-3-yl ester	Free	

2939 20 90	Other	Free	
2939 30 00	Caffeine and its salts	Free	
	<b><i>Ephedrine and their salts:</i></b>		
<b>2939 41</b>	<b><i>Ephedrine and its salts:</i></b>		
2939 41 10	Ephedrine alkaloids	Free	
2939 41 20	Ephedrine hydrochloride	Free	
2939 41 90	Other	Free	
2939 41 00	Ephedrine and its salts	Free	Subject to Note 2 of Chapter 29
2939 42 00	Pseudoephedrine (INN) and its salts	Free	Subject to Note 2 of Chapter 29
2939 43 00	Cathine (INN) and its salts	Free	
2939 44 00	Norephedrine and its salts	Free	Subject to Note 2 of Chapter 29
2939 49 00	Other	Free	
	<b><i>Theophylline and aminophylline(theophylline-ethylenediamine) and their derivatives; salts thereof:</i></b>		
2939 51 00	Fenetylline (INN) and its salts	Free	
2939 59 00	Other	Free	
	<b><i>Alkaloids of rye ergot and their derivatives; salts thereof:</i></b>		
2939 61 10	Ergometrine (INN)	Free	Subject to Note 2 of Chapter 29
2939 61 90	Other	Free	Subject to Note 2 of Chapter 29
2939 62 10	Ergotamine tartrate	Free	Subject to Note 2 of Chapter 29
2939 62 90	Other	Free	Subject to Note 2 of Chapter 29
2939 63 00	Lysergic acid and its salts	Free	Subject to Note 2 of Chapter 29
2939 69 00	Other	Free	
	<b><i>Other:</i></b>		
2939 91 00	Cocaine, ecgonine, levometamfetamin, metamfetamine (INN), metamfetamine racemate; salts, esters and other derivatives thereof	Free	
2939 99 00	Other	Free	
29397100	Cocaine, ecgonine,levometamfetamine, metamfetamine (INN),metamfetamine racemate, salts, esters and other derivatives thereof	Free	
29397900	other	Free	
29398000	other	Free	
	<b>XI. OTHER ORGANIC COMPOUNDS</b>		
2940 00 00	Sugars, chemically pure, other than sucrose, lactose, maltose, glucose and fructose; sugar ethers, sugar acetals and sugar esters, and their salts, other than products of headings 2937, 2938 or 2939	Free	

<b>2941</b>	<b>ANTIBIOTICS</b>		
<b>2941 10</b>	<b><i>Penicillins and their derivative with a penicillanic acid structure; salts thereof:</i></b>		
2941 10 10	Penicillins and its salts ( eg procaine penicillin, penicillin G-potassium)	Free	
2941 10 20	Ampicilline and its salts	Free	
2941 10 30	Amoxicilline and its salts	Free	
2941 10 40	Cioxacilline and its salts	Free	
2941 10 50	6-APA	Free	
2941 10 90	Other	Free	
<b>2941 20</b>	<b><i>Streptomycins and their derivatives; salts thereof:</i></b>		
2941 20 10	Streptomycin	Free	
2941 20 90	Other	Free	
<b>2941 30</b>	<b><i>Tetracyclines and their derivatives, salts thereof:</i></b>		
2941 30 10	Doxycycline and its salts	Free	
2941 30 20	Tetracycline or oxytetra- cycline and their salts	Free	
2941 30 90	Other	Free	
2941 40 00	Chloramphenicol and its derivatives; salts thereof	Free	
2941 50 00	Erythromycin and its derivatives; salts thereof	Free	
<b>2941 90</b>	<b><i>Other:</i></b>		
	<b><i>Rifampicin and its salts:</i></b>		
2941 90 11	Rifampicin	Free	
2941 90 12	3 Formyl Rifa S V(Rifa int)	Free	
2941 90 13	Rifa S or Rifa S Sodium (Rifaint )	Free	
2941 90 14	1-Amino-4-Methyl piperazine (Rifaint)	Free	
2941 90 19	Other	Free	
2941 90 20	Cephalexin and its salts	Free	
2941 90 30	Ciprofloxacin and its salts	Free	
2941 90 40	Gentamycin and its salts	Free	
2941 90 50	Neomycin	Free	
2941 90 60	Norfloxacin and its salts	Free	
2941 90 90	Other	Free	
<b>2942</b>	<b>OTHER ORGANIC COMPOUNDS</b>		
<b>2942 00</b>	<b><i>Cefadroxil and its salts, Ibuprofane, Nifedipine, Ranitidine, Danes salt of D(-) phenyl glycine, D(-) para hydroxy Dane's salts:</i></b>		
2942 00 11	Cefadroxil and its salts	Free	
2942 00 12	Ibuprofane	Free	
2942 00 13	Nifedipine	Free	
2942 00 14	Ranitidine	Free	
2942 00 15	Danes salt of D(-) phenyl glycine	Free	
2942 00 16	D(-) para hydroxy Dane's salts	Free	

	<b><i>Timolo maleate, Terbutoline sulphate, D(-) phenyl glycin chloride HCL (DPGCH), Imipramine HCl, Amitriptyline HCl, Cysteanune HCl, Atenolol, propronalol:</i></b>		
2942 00 21	Timolo maleate	Free	
2942 00 22	Terbutoline sulphate	Free	
2942 00 23	D(-) phenyl glycin chloride HCL (DPGCH)	Free	
2942 00 24	Imipramine HCl	Free	
2942 00 25	Amitriptyline HCl	Free	
2942 00 26	Cysteanune HCl	Free	
2942 00 27	Atenolol, propronalol	Free	
	<b><i>Diloxanide furoate, Cimetidine, Oxyclozanide, Famotidine:</i></b>		
2942 00 31	Diloxanide furoate	Free	
2942 00 32	Cimetidine	Free	
2942 00 33	Oxyclozanide	Free	
2942 00 34	Famotidine	Free	
2942 00 90	Other	Free	

**CHAPTER 30**

**PHARMACEUTICAL**

**NOTE**

**Note 1:**

1. International Animal Health Export Certificate is required for export. These are issued as per OIE guidelines as per various Chapters like 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC).

For technical requirement of importing country, export regulations of Government of India refer Notification No. 34/2015-5-2020 dated 13.1.17.

**Agency: Animal Quarantine And Certification Services, Ministry Of Agriculture And Farmers Welfare**

2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.

**Note 2:**

Export of the item produced from animal by-products allowed freely but export to European Union allowed subject to the following conditions :

(i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination;

(ii) After the shipment is made, the exporter shall also provide a 'Health Certificate' consignment-wise to the buyer giving details of the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc.

**This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.**

[Notification No. 34/2015-20 dated 13.01.2017]

**Note 3:**

Formulations of plant portions of prohibited varieties falling in heading 3003 and heading 3004 are freely Exportable subject to conditions. For details, please refer **chapter 12**.

**General Conditions:**

1. The words '*Heavy metals within permissible limits*' have to be conspicuously displayed on the container of purely Herbal Ayurveda, Siddha and Unani medicines to be exported. Alternatively, a Certificate that '*Heavy metals within permissible limits*' issued either by an inhouse laboratory fully equipped with appropriate equipments for testing heavy metals or by any other NABL / GLP accredited laboratory or any other approved laboratory has to be produced along with other consignment papers.

2. Export of (i) gonads and other reproductive organs of buffaloes falling under tariff item 30011091 and (ii) germplasm of cattle and buffaloes falling under tariff item 30011091 are restricted and permitted only against a licence. Policy condition for export of human biological samples for commercial purposes is laid down by DGFT Notification no. 19/2015-20 dated 04.08.16.
3. For drugs and pharmaceuticals, ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Drug control officials may retain sample wherever required—Please refer DGFT Public Notice No.60 re-10)/09-14 dt.30.6.11.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3001</b>	<b>GLANDS AND OTHER ORGANS FOR ORGANO-THERAPEUTIC USES, DRIED, WHETHER OR NOT POWDERED; EXTRACTS OF GLANDS OR OTHER ORGANS OR OF THEIR SECRETIONS FOR ORGANO-THERAPEUTIC USES; HEPARIN AND ITS SALTS; OTHER HUMAN OR ANIMAL SUBSTANCES PREPARED FOR THERAPEUTIC OR PROPHYLACTIC USES, NOTELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>3001 20</b>	<i>Extracts of glands or other organs or of their secretions:</i>		
3001 20 10	Liquid extracts of liver	Free	Subject to Note 1 of Chapter 30.
3001 20 20	Liver extracts, dry	Free	Subject to Note 1 of Chapter 30.
3001 20 30	Snake Venom	Free	Subject to Note 1 of Chapter 30.
3001 20 90	Other	Free	Subject to Note 1 of Chapter 30.
<b>3001 90</b>	<i>Other:</i>		
3001 90 10	Of human origin	Free	
	<i>Other:</i>		
3001 90 91	Heparin and its salts	Free	Subject to Note 2 of Chapter 30.
3001 90 99	Other	Free	Subject to Note 1 of Chapter 30.
<b>3002</b>	<b>HUMAN BLOOD; ANIMAL BLOOD PREPARED FOR THERAPEUTIC, PROPHYLACTIC OR DIAGNOSTIC USES; ANTISERA AND OTHER BLOOD FRACTIONS AND IMMUNOLOGICAL PRODUCTS, WHETHER OR NOT MODIFIED OR OBTAINED BY MEANS OF BIOTECHNOLOGICAL PROCESSES;</b>		

	<b>VACCINES, TOXINS, CULTURES OF MICRO-ORGANISMS (EXCLUDING YEASTS) AND SIMILAR PRODUCTS</b>		
<b>3002 10</b>	<i>Antisera and other blood fractions and immunological products, whether or not modified or obtained by means of biotechnological processes:</i>		
3002101	Antisera:	Free	Subject to Note 2 of Chapter 30.
3002109	other	Free	Subject to Note 2 of Chapter 30.
3002 11 00	Malaria diagnostic test kits	Free	
3002 10 11	For diphtheria	Free	Subject to Note 2 of Chapter 30.
3002 10 12	For tetanus	Free	Subject to Note 2 of Chapter 30.
3002 10 13	For rabies	Free	Subject to Note 2 of Chapter 30.
3002 10 14	For snake venom	Free	Subject to Note 2 of Chapter 30.
3002 10 19	Other	Free	Subject to Note 2 of Chapter 30.
3002 10 20	Hemoglobin blood globulins and serum globulins , Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	Subject to Note 2 of Chapter 30.  Export allowed subject to obtaining No Objection Certificate from DGHS
3002 10 20	Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	
	<b>Other:</b>		
3002 10 91	Of human origin  Whole human blood plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood; Raw placenta; Placental blood plasma	Free	Export allowed subject to obtaining No Objection Certificate from DGHS
3002 10 99	Other	Free	Subject to Note 1 of Chapter 30.
3002 12 10	For diphtheria  Whole human blood plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood; Raw placenta; Placental blood plasma	Free	Export allowed subject to obtaining No Objection Certificate from DGHS
3002 12 10	Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	Recommendation from a Doctor
3002 12 90	Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	Recommendation from a Doctor is required.
3002 12 90	other	Free	Subject to Note 1 of Chapter 30.
3002 12 20	For tetanus	Free	Export allowed subject to obtaining No Objection Certificate from DGHS



	Whole human blood plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood; Raw placenta; Placental blood plasma		
3002 12 20	Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	Recommendation from a Doctor is required.
3002 12 30	For rabies	Free	Subject to Note 1 of Chapter 30 and obtaining No Objection Certificate from DGHS
3002 12 40	For snake venom  Whole human blood plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood; Raw placenta; Placental blood plasma	Free	Subject to Note 1 of Chapter 30 and obtaining No Objection Certificate from DGHS
30021290	other	Free	
3002 13 10	Immunological products, unmixed, not put up in measured doses or in form or packings for retail sale	Free	Subject to Note 1 of Chapter 30.
3002 14 10	Immunological products, unmixed, not put up in measured doses or in form or packings for retail sale	Free	Subject to Note 1 of Chapter 30.
3002 15 00	Immunological products, unmixed, not put up in measured doses or in form or packings for retail sale	Free	Subject to Note 1 of Chapter 30.
3002 19 00	other	Free	Subject to Note 1 of Chapter 30.
<b>3002 20</b>	<b><i>Vaccines for human medicine:</i></b>		
	<b><i>Single Vaccines:</i></b>		
3002 20 11	For cholera and typhoid	Free	
3002 20 12	For hepatitis	Free	
3002 20 13	For tetanus	Free	
3002 20 14	For polio	Free	
3002 20 15	For tuberculosis	Free	
3002 20 16	For rabies	Free	
3002 20 17	For Japanese encephalitis	Free	
3002 20 18	For whooping cough (pertusis)	Free	
3002 20 19	Other	Free	
	<b><i>Mixed vaccines:</i></b>		

3002 20 21	For diphtheria, pertusis and tetanus (DPT)	Free	
3002 20 22	For diphtheria and tetanus (DT)	Free	
3002 20 23	For measles, mumps, and rubella (MMR)	Free	
3002 20 24	For typhoid-paratyphoid (TAB) or typhoid-paratyphoid-cholera (TABC)	Free	
3002 20 29	Other	Free	
3002 30 00	Vaccines for veterinary medicine	Free	Subject to Note 1 of Chapter 30.
<b>3002 90</b>	<b>Other:</b>		
3002 90 20	Whole human blood plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood; Raw placenta; Placental blood plasma	Free	Export allowed subject to obtaining No Objection Certificate from DGHS
3002 90 20	Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	Recommendation from a Doctor is required.
3002 90 10	Gamma globulin and human serum albumin manufactured from human placenta and human placental blood	Free	Recommendation from a Doctor is required.
3002 90 10	Human blood  Whole human blood plasma and all products derived from human blood except gamma globulin and human serum albumin manufactured from human placenta and human placental blood; Raw placenta; Placental blood plasma	Free	Export allowed subject to obtaining No Objection Certificate from DGHS
3002 90 20	Animal blood prepared for therapeutic, prophylactic or diagnostic uses	Free	Subject to Note 1 of Chapter 30.
3002 90 30	Cultures of micro-organisms (excluding yeast)	Free	Subject to Note 1 of Chapter 30.
3002 90 40	Toxins	Free	
3002 90 90	Other	Free	Subject to Note 1 of Chapter 30.
<b>3003</b>	<b>MEDICAMENTS(EXCLUDING GOODS OF HEADING 3002,3005 OR 3006) CONSISTING OF TWO OR MORE CONSTITUENTS WHICH HAVE BEEN MIXED TOGETHER FOR THERAPEUTIC OR PROPHYLACTIC USES, NOT PUT UP IN MEASURED DOSES OR IN FORMS OR PACKINGS FOR RETAIL SALE</b>		
3003 10 00	Containing penicillins or derivatives thereof, with a penicillanic acid structure, or streptomycins or their derivatives	Free	
3003 20 00	Containing other antibiotics	Free	

	<b>Containing hormones or other products of heading 29 37 but not containing antibiotics:</b>		
3003 31 00	Containing insulin	Free	
3003 39 00	Other	Free	
<b>30034</b>	<b>Other, Containing alkaloids or heading 2937 but not containing antibiotics</b>		
3003 41 00	Containing ephedrine or its salts	Free	
3003 42 00	Containing pseudoephedrine (INN) or its salts	Free	
3003 43 00	Containing norephedrine or its salts	Free	
3003 49 00	other	Free	Subject to Note 1 of Chapter 30.
3003 60 00	Other, containing antimalarial active Principles described in Sub-heading Note 2 to this Chapter	Free	
<b>3003 90</b>	<b>Other:</b>		
	<b>Ayurvedic, Unani, siddha, Homoeopathic or bio-chemic systems medicaments:</b>		
3003 90 11	Of Ayurvedic System	Free	
3003 90 12	Of Unani systems	Free	
3003 90 13	Of Siddha system	Free	
3003 90 14	Of Homoeopathic System	Free	
3003 90 15	Of Bio-chemic system	Free	
	<b>Menthol crystals and Milk of Magnesia:</b>		
3003 90 21	Menthol crystals	Free	
3003 90 22	Milk of Magnesia	Free	
	<b>Bovine Albumin and drugs of animal origin, Merbromine National Formulary XII (Mercurochrome), Calcium Sennoside, Anaesthetic agents used in human or veterinary medicine or surgery, Aluminium hydroxide gel:</b>		
3003 90 31	Bovine Albumin and drugs of animal origin	Free	Subject to Note 1 of Chapter 30.
3003 90 32	Merbromine National Formulary XII (mercurochrome)	Free	
3003 90 33	Calcium Sennoside	Free	
3003 90 34	Anaesthetic agents used in human or veterinary medicine or surgery	Free	
3003 90 35	Aluminium hydroxide gel	Free	
3003 90 36	Ketamine	Free	
3003 90 36 3004 90 96	Ketamine	Free	Export allowed subject to obtaining No Objection Certificate from Narcotics Commissioner
3003 90 90	Other	Free	Subject to Note 1 of Chapter 30.
<b>3004</b>	<b>MEDICAMENTS(EXCLUDING GOODS OF HEADING 3002, 3005 OR 3006) CONSISTING OF MIXED OR</b>		

	<b>UNMIXED PRODUCTS FOR THERAPEUTIC OR PROPHYLACTIC USES, PUT UP IN MEASURED DOSES (INCLUDING THOSE IN THE FORM OF TRANSDERMAL ADMINISTRATION SYSTEMS) OR IN FORMS OR PACKINGS FOR RETAIL SALE</b>		
<b>3004 10</b>	<i>Containing penicillins or derivatives thereof, with a penicillanic acid structure, or streptomycins or their derivatives:</i>		
3004 10 10	Penicillins	Free	
3004 10 20	Ampicillin	Free	
3004 10 30	Amoxycillin	Free	
3004 10 40	Becampicillin	Free	
3004 10 50	Cloxacillin	Free	
3004 10 60	Ampicillin and Cloxacillin combinations	Free	
3004 10 70	Streptomycin	Free	
3004 10 90	Other	Free	
<b>3004 20</b>	<i>Containing other antibiotics:</i>		
	<i>Cephalosporins and their derivatives:</i>		
3004 20 11	Cefazolin	Free	
3004 20 12	Cephalexin	Free	
3004 20 13	Ciprofloxacin	Free	
3004 20 14	Cefoxitin	Free	
3004 20 19	Other	Free	
3004 20 20	Sulfonamides and Cotrimoxazole	Free	
	<i>Fluoroquinolones:</i>		
3004 20 31	Norfloxacin	Free	
3004 20 32	Nalidixic acid	Free	
3004 20 33	Ciprofloxacin	Free	
3004 20 34	Ofloxacin	Free	
3004 20 39	Other	Free	
	<i>Tetracyclines:</i>		
3004 20 41	Chlortetracycline	Free	
3004 20 42	Oxytetracycline	Free	
3004 20 49	Other	Free	
3004 20 50	Chloramphenicol	Free	
	<i>Macrolide:</i>		
3004 20 61	Erythromycin	Free	
3004 20 62	Roxithromycin	Free	
3004 20 63	Clarithromycin	Free	
3004 20 64	Azithromycin	Free	
3004 20 69	Other	Free	

3004 20 70	Cefadoxyl	Free	
	<b>Other:</b>		
3004 20 91	Isoniazid	Free	
3004 20 92	Rifampicin	Free	
3004 20 93	Pyrazinamide	Free	
3004 20 94	Ethambutol	Free	
3004 20 95	Clindamycin	Free	
3004 20 96	Vancomycin	Free	
3004 20 97	Polymyxin B and Colistin	Free	
3004 20 99	Other	Free	
	<b>Containing hormones or other products of heading 29 37 but not containing antibiotics:</b>		
<b>3004 31</b>	<b>Containing insulin:</b>	Free	
3004 31 10	Insulin injection	Free	
3004 31 90	Other	Free	
3004 32 00	Containing corticosteroid hormones, their derivatives or structural analogues	Free	
<b>3004 39</b>	<b>Other:</b>		
	<b>Pituitary hormones; Prednisolone; Dexamethasone; Danazol; Other progestogen and oestrogen group hormones:</b>		
3004 39 11	Pituitary hormones	Free	
3004 39 12	Prednisolone	Free	
3004 39 13	Dexamethasone	Free	
3004 39 14	Danazol	Free	
3004 39 19	Other progestogen and oestrogen group hormones	Free	
	<b>Gonadotrophins and luteinising hormone:</b>		
3004 39 21	Gonadotrophins	Free	
3004 39 22	Luteinising hormone	Free	
3004 39 90	Other	Free	
<b>3004 40</b>	<b>Containing alkaloids or derivatives thereof but not containing hormones, other products of heading 2937 or antibiotics:</b>		
3004 41 00	Containing ephedrine or its salts	free	
3004 42 00	Containing pseudoephedrine (INN) or its salts	free	
3004 43 00	Containing norephedrine or its salts	free	
3004 40 10	Atropin and its salts thereof	Free	
3004 40 20	Caffein and its salts thereof	Free	
3004 40 30	Codeine and its derivatives, with or without ephedrine hydrochloride	Free	

3004 40 40	Ergot preparations, ergotamine and its salts thereof	Free	
3004 40 50	Papaverine hydrochloride	Free	
3004 40 60	Bromohexin and solbutamol	Free	
3004 40 70	Theophylline and ephedrine	Free	
3004 40 90	Other	Free	
<b>300449</b>	<b>other</b>		
3004 49 10	Atropin and salts thereof	Free	
3004 49 20	caffeine and salts thereof	Free	
3004 49 30	Codeine and derivatives, with or without ephedrine hydrochloride	Free	
3004 49 40	Ergot preparations, ergotamine and salts thereof	Free	
3004 49 50	Papavarine hydrochloride	Free	
3004 49 60	Bromohexin and solbutamol	Free	
3004 49 70	Theophylline and salts thereof	Free	
3004 49 90	Other	Free	
<b>3004 50</b>	<b><i>Other medicaments containing vitamins or other products of heading 2936:</i></b>		
3004 50 10	Heamatinics and Erythropoyetin preperations	Free	
3004 50 20	Preperations of minerals and their supplements	Free	
	<b><i>Preperations of vitamins:</i></b>		
3004 50 31	Of Vitamin A	Free	
3004 50 32	Of Vitamin B <sub>1</sub> and B <sub>2</sub> and their salts thereof	Free	
3004 50 33	Of Vitamin B <sub>9</sub>	Free	
3004 50 34	Of Vitamin B <sub>12</sub>	Free	
3004 50 35	Of Vitamin C	Free	
3004 50 36	Of Vitamin D	Free	
3004 50 37	Of Vitamin E	Free	
3004 50 39	Other	Free	
3004 50 90	Other	Free	
3004 60 00	Other, containing antimalarial active principles described in Sub-heading Note 2 to this chapter	Free	
<b>3004 90</b>	<b><i>Other:</i></b>		
	<b><i>Ayurvedic, Unani, Homoeopathic, Siddha or Bio-chemic systems medicaments, put up for retail sale:</i></b>		
3004 90 11	Of Ayurvedic System	Free	
3004 90 12	Of Unani systems	Free	
3004 90 13	Of Siddha system	Free	
3004 90 14	Of Homoeopathic System	Free	
3004 90 15	Of Bio-chemic system	Free	
	<b><i>Anthelmintics drugs; Antiamoebic and other Antiprotozal drugs; Antifungal</i></b>		

	<b>drugs:</b>		
3004 90 21	Anthelmintics and preparations thereof	Free	
3004 90 22	Metronidazole	Free	
3004 90 23	Tinidazole	Free	
3004 90 24	Secnidazole	Free	
3004 90 25	Diloxamide Furoate	Free	
3004 90 26	Sodium Stibogluconate	Free	
3004 90 27	Pentamidine	Free	
3004 90 29	Other	Free	
	<b>Antihistaminics drugs; Antacids preparations; Antiulcer drugs; Antiemetics and other Gastrointestinal drugs:</b>		
3004 90 31	Promethazine, Chlorpheniramine, Astemizole and Ceteirizine	Free	
3004 90 32	Sodium bicarbonate, Magnesium hydroxide (Milk of Magnesia), Magnesium carbonate, Magnesium trisilicate, Aluminium hydroxide gel, Magaldarate and combinations thereof	Free	
3004 90 33	Cimetidine, Rantidine, Nizatidine and Roxatidine	Free	
3004 90 34	Omeprazole and Lansoprazole	Free	
3004 90 35	Dicyclomine, Metoclopramide and Dexamethasone and Ondansetron	Free	
3004 90 36	Chenodiol and Ursodiol	Free	
3004 90 39	Other	Free	
	<b>Anticancer drugs:</b>		
3004 90 41	Cyclophosphamide	Free	
3004 90 42	Methotrexate, 5-fluorouracil(5-FU) and Ftorafur	Free	
3004 90 43	Bincristine and Vinblastine	Free	
3004 90 44	Paclitaxel and Docetaxel	Free	
3004 90 45	Etoposide	Free	
3004 90 46	Actinomycin D-Dactinomycin and Doxorubicin	Free	
3004 90 47	L-Asparaginase, Cisplatin and Carboplatin	Free	
3004 90 48	Tamoxifen	Free	
3004 90 49	Other	Free	
	<b>Antitubercular drugs; Antileprotic drugs; Antimalarial drugs:</b>		
3004 90 51	Isoniazid	Free	
3004 90 52	Rifampicin	Free	
3004 90 53	Pyrazinamide and Ethambutol	Free	
3004 90 54	Streptomycin	Free	
3004 90 55	Dapsone(DDS), Acedapsone (DADDS),	Free	

	Solopsone and Clofazimine		
3004 90 56	Chloroquine, Amodiaquine, Mefloquine, Quinine, Chloroquamide, Pyrimethamine	Free	
3004 90 57	Other Antitubercular drugs	Free	
3004 90 58	Other Antileprotic drugs	Free	
3004 90 59	Other Antimalarial drugs	Free	
	<b><i>Nonsteroidal antiinflammatory, analgesics and antipyretic drugs:</i></b>		
3004 90 61	Analgin with or without other compounds such as paracetamol	Free	
3004 90 62	Acetyl salicylic acid (Aspirin) and formulations thereof	Free	
3004 90 63	Ibuprofen with or without paracetamol or other compounds	Free	
3004 90 64	Oxyphen butazone, Phenyl butazone and formulations thereof	Free	
3004 90 65	Indomethacin	Free	
3004 90 66	Mephenamic acid, dactofenac sodium, Piroxicam, Tenoxicam and Meloxicam	Free	
3004 90 67	Ketorolac, Nimesulide, Mabumetone and Nefopam	Free	
3004 90 69	Other	Free	
	<b><i>Antihypertensive drugs:</i></b>		
3004 90 71	Captopril, Enalapril, Lisinopril, Perindopril and Ramipril	Free	
3004 90 72	Verapamil, Nifedipine, Amlodipine and Lacidipine	Free	
3004 90 73	Losartam	Free	
3004 90 74	Propranolol, Metoprolol, Atenolol and Labetalol	Free	
3004 90 75	Prazosin, Terazosin, Phentolamine and Phenoxybenzamine	Free	
3004 90 76	Clonidine, Methyldopa	Free	
3004 90 77	Hydralazine, Minoxidil and Diazoxide	Free	
3004 90 79	Other	Free	
	<b><i>Antiepileptic drugs; Sulfa drugs not elsewhere specified or included, Preparations of enzymes; veterinary medicinal preparations, not for human use, not elsewhere specified or included; Oral rehydration salts; Antibacterial formulations not elsewhere specified or included, Sedatives and Tranquilizers:</i></b>		
3004 90 81	Phenobarbitone, Memphobarbitone, Primidone, Phenytoin, Carbamazepine, Ethosuximide, Valporic acid (Sodium valporate), Diazepam, Lamotrigine, Gabapentin, Bigabatin, Phenacemide,	Free	



	Trimethadione and Acetazolamide		
3004 90 82	Other Antiepileptic drugs	Free	
3004 90 83	Sulpha drugs not elsewhere specified or included	Free	
3004 90 84	Preparations of Enzymes	Free	
3004 90 85	Veterinary medicinal preparations, not for human use, not elsewhere specified or included	Free	
3004 90 86	Oral rehydration salts	Free	
3004 90 87	Antibacterial formulations, not elsewhere specified or included	Free	
3004 90 88	Sedatives	Free	
3004 90 89	Tranquilizers	Free	
	<b>Other:</b>		
3004 90 91	Salbutamol, Terbutaline, Ephedrine, Salmeterol and Methyl xanthines	Free	
3004 90 92	Plasma expanders	Free	
3004 90 93	Chloropheniramine Maleate, with or without other compounds (excluding steroids and alkaloids)	Free	
3004 90 94	Theophylline, Aminophylline and other Broncho dilators	Free	
3004 90 95	Carcino-chemotherapeutic drugs not elsewhere specified or included	Free	
3004 90 96	Ketamine	Free	
3004 90 99	Other	Free	
<b>3005</b>	<b>WADDING, GAUZE, BANDAGES AND SIMILAR ARTICLES (FOR EXAMPLE, DRESSINGS, ADHESIVE PLASTERS, POULTICES), IMPREGNATED OR COATED WITH PHARMACEUTICAL SUBSTANCES OR PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE FOR MEDICAL, SURGICAL, DENTAL OR VETERINARY PURPOSES</b>		
<b>3005 10</b>	<b><i>Adhesive dressings and other articles having an adhesive layer:</i></b>		
3005 10 10	Adhesive gauze	Free	
3005 10 20	Adhesive tape	Free	
3005 10 90	Other	Free	
<b>3005 90</b>	<b><i>Other:</i></b>		
3005 90 10	Cotton wool, medicated	Free	
3005 90 20	Poultice of Kaolin	Free	
3005 90 30	Lint, medicated	Free	
3005 90 40	Bandages	Free	
3005 90 50	Burn therapy dressing soaked in protective	Free	

	gel		
3005 90 60	Micro pores surgical tapes	Free	
3005 90 70	Corn removers and callous removers	Free	
3005 90 90	Other	Free	
<b>3006</b>	<b>PHARMACEUTICAL GOODS SPECIFIED IN NOTE 4 TO THIS CHAPTER</b>		
<b>3006 10</b>	<i>sterile surgical catgut, similar sterile suture materials (including sterile absorbable surgical or dental yarns) and sterile tissue adhesives for surgical wound closure; sterile laminaria and sterile laminaria tents; sterile absorbable surgical or dental haemostatics; sterile surgical or dental adhesion barriers, whether or not absorbable:</i>		
3006 10 10	Sterile surgical catgut, similar sterile suture materials (including sterile absorbable surgical or dental yarns) and sterile tissue adhesives for surgical wound closure	Free	
3006 10 20	<i>sterile laminaria and sterile laminaria tents; sterile absorbable surgical or dental haemostatics; sterile surgical or dental adhesion barriers, whether or not absorbable</i>	Free	
3006 20 00	Blood grouping reagents	Free	
3006 30 00	Opacifying preparations for X-ray examinations; diagnostic reagents designed to be administered to the patient	Free	
3006 40 00	Dental cements and other dental fillings; bone reconstruction cements	Free	
3006 50 00	First-aid boxes and kits	Free	
<b>3006 60</b>	<i>Chemical contraceptive preparations based on hormones, or <del>on</del> other products of heading 2937 or on spermicides:</i>	Free	
3006 60 10	Based on hormones	Free	
3006 60 20	Based on other products of heading 2937	Free	
3006 60 30	Based on spermicides	Free	
3006 70 00	Gel preparations designed to be used in human or veterinary medicine as a lubricant for parts of the body for surgical operations or physical examinations or as a coupling agent between the body and medical instruments	Free	
	<i>Other:</i>		
3006 91 00	Appliances identifiable for ostomy use	Free	
3006 92 00	Waste Pharmaceuticals	Free	



## CHAPTER 31

### FERTILISERS

#### NOTE

##### Note 1

Export of the item produced from animal by-products allowed freely but export to European Union allowed subject to the following conditions :

(i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination;

(ii) After the shipment is made, the exporter shall also provide a 'Health Certificate' consignment-wise to the buyer giving details of the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc.

**This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.**

[Notification No. 34/2015-20 dated 13.01.2017]

##### Note 2:

1. International Animal Health Export Certificate is required for export. These are issued as per OIE guidelines as per various Chapters like 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC). For technical requirement of importing country, export regulations of Government of India refer Notification No. 34/2015-5-2020 dated 13.1.17.

**Agency: Animal Quarantine And Certification Services, Ministry Of Agriculture And Farmers Welfare**

2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.

##### General Conditions:

1. For drugs and pharmaceuticals, ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Drug control officials may retain sample wherever required—Please refer DGFT Public Notice No.60 Re-10)/09-14 dt.30.6.11.

2. Export of straight potassic fertilizers is restricted and permitted under licence excluding: potassium chloride(muriate of potash) which is permitted subject to the condition that exports permitted, with the prior permission of the department of fertilizer, by direct importers of mop out of quantity of import made during last six months subject to the following conditions :-
- they will not claim any concession for the quantity intended to be exported ; or
  - they will return the concession if already claimed from the government; and 1. Furnish certificate from the statutory auditors to the department of fertilisers and customs that the quantity intended to be exported has been imported in the last six months and no concession / subsidy has been claimed; and 2. Export realisation in free foreign exchange only.
3. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3101</b>	<b>ANIMAL OR VEGETABLE FERTILISERS, WHETHER OR NOT MIXED TOGETHER OR CHEMICALLY TREATED; FERTILISERS PRODUCED BY THE MIXING OR CHEMICAL TREATMENT OF ANIMAL OR VEGETABLE PRODUCTS</b>		
<b>3101 00</b>	<i>Animal or vegetable fertilisers, whether or not mixed together or chemically treated; fertilisers produced by the mixing or chemical treatment of animal or vegetable products:</i>		Subject to Note 1 of Chapter 31
3101 00 10	Guano	Free	
	<i>Other:</i>		
3101 00 91	Animal dung	Free	Subject to Note 2 of Chapter 31
3101 00 92	Animal excreta	Free	Subject to Note 2 of Chapter 31
3101 00 99	Other	Free	Subject to Note 2 of Chapter 31
<b>3102</b>	<b>MINERAL OR CHEMICAL FERTILISERS, NITROGENOUS</b>		
3102 10 00	Urea	Restricted	Export permitted under licence.
	<i>Ammonium sulphate; double salts and mixtures of ammonium sulphate and ammonium nitrate:</i>		
3102 21 00	Ammonium sulphate	Free	
<b>3102 29</b>	<i>Other:</i>		
3102 29 10	Ammonium sulphonitrate	Free	
3102 29 90	Other	Free	
3102 30 00	Ammonium nitrate, whether or not in	Free	

	aqueous solution		
3102 40 00	Mixtures of ammonium nitrate with calcium carbonate or other inorganic non-fertilising substances	Free	
3102 50 00	Sodium nitrate	Free	
3102 60 00	Double salts and mixtures of calcium nitrate and ammonium nitrate	Free	
3102 80 00	Mixtures of urea and ammonium nitrate in aqueous or ammoniacal solution	Free	
<b>3102 90</b>	<b><i>Other, including mixtures not specified in the foregoing sub-headings:</i></b>		
3102 90 10	Double salt or mixtures of calcium nitrate and magnesium nitrate	Free	
3102 90 90	Other	Free	
<b>3103</b>	<b>MINERAL OR CHEMICAL FERTILISERS, PHOSPHATIC</b>		
3103 10 00	Other Straight Phosphatic Fertilizers of the specifications at Entry number 158 above which do not meet the specified conditions for free exports	Restricted	Export permitted under license.
3103 10 00	Straight Phosphatic Fertilizers given below : 1.Single Super Phosphate 16% P2O5) Powdered 2.Single Super Phosphate (14% P2O5) Powdered 3.Single Super Phosphate (16% P2O5) Granulated	Free	Manufacturers of SSP as listed at Export Licensing Note at <b>List A( End of Chapter 31)</b> shall be allowed to export their own manufactured SSP subject to the following conditions :  1. Intimation to Department of Fertilizer about quantity of export along with a self-declaration and a certificate issued by statutory auditors that no concession/ has been claimed for intended export.  2. Production of above declaration / certificate as at (i) above to Customs at the time of export  <b>Agency: Department of Fertilizer</b>
3103 11 00	Containing by weight 35% or more of diphosphorus pentoxide (P2O5)	Free	
3103 19 00	other	Free	
3103 90 00	Other	Free	
<b>3104</b>	<b>MINERAL OR CHEMICAL FERTILISERS, POTASSIC</b>		
3104 20 00	Potassium chloride	Free	
3104 20 00	Straight Potassic Fertilizers given below:	Restricted	Export permitted, with the prior

	Potassium Chloride (Muriate of Potash)		<p>permission of the <b>Department of Fertilizer</b>, by direct importers of MOP out of quantity of import made during last six months subject to the following conditions :-</p> <p>(i) They will not claim any concession for the quantity intended to be exported ; or</p> <p>(ii) They will return the concession if already claimed from the Government; and</p> <p>1. Furnish certificate from the statutory auditors to the Department of Fertilizers and Customs that the quantity intended to be exported has been imported in the last six months and no concession / subsidy has been claimed; and</p> <p>2. Export realization in free foreign exchange only.</p> <p><b>Agency: Department of Fertilizer</b></p>
3104 20 00	Straight Potassic Fertilizers of the specifications at above entry which do not meet the specified conditions for free exports	Restricted	Export permitted under licence
3104 30 00	Potassium sulphate	Free	
3104 90 00	Other	Free	
3104 90 00	All chemical fertilisers fortified with zinc or boron	Restricted	Export permitted under licence
<b>3105</b>	<b>MINERAL OR CHEMICAL FERTILISERS CONTAINING TWO OR THREE OF THE FERTILISING ELEMENTS NITROGEN, PHOSPHORUS AND POTASSIUM; OTHER FERTILISERS; GOODS OF THIS CHAPTER IN TABLETS OR SIMILAR FORMS OR IN PACKAGES OF A GROSS WEIGHT NOT EXCEEDING 10 KG</b>		
3105 10 00	Goods of this Chapter in tablets or similar forms or in packages of a gross weight not exceeding 10 kg	Free	
3105 20 00	Mineral or chemical fertilisers containing the three fertilising elements nitrogen, phosphorus and potassium	Free	
3105 20 00	N.P.K. Complex Fertilisers given below :- Nitrophosphate with Potash (15-15-15) N.P.K. (10-26-26) N.P.K. (12-32-16) N.P.K. (14-35-14) N.P.K. (14-28-14) N.P.K. (19-19-19) N.P.K. (17-17-17) N.P.K. (15- 15-15)	Free	<p>Manufacturers of NP and NPK as listed at Export Licensing Note at <b>List C (End of Chapter 31)</b> below shall be allowed to export their own manufactured NP and NPK subject to the following conditions:</p> <p>(i) Intimation to Department of</p>

			<p>Fertilizer about quantity of export along with a self-declaration and a certificate issued by statutory auditors that no concession/ subsidy has been claimed for intended export.</p> <p>(ii) (ii) Production of above declaration / certificate as at (i) above to Customs at the time of export.</p>
3105 20 00	Other N.P.K. Complex Fertilizers of the specifications at above entry which do not meet the specified conditions for free exports	Restricted	Export permitted under licence
3105 30 00	N.P. Complex Fertilizers given below : Diammonium Phosphate (DAP) (18-46-00)	Restricted	<p>Manufacturers of DAP as listed at Export Licensing Note at <b>List B (End of Chapter 31)</b> below shall be allowed, with the prior permission of the Department of Fertilizer, to export their own manufactured DAP subject to the following conditions:</p> <p>(i) Intimation to Department of Fertilizer about quantity of export along with a self- declaration and a certificate issued by statutory auditors that no concession/ subsidy has been claimed for intended export.</p> <p>(ii) (ii) Production of above declaration / certificate as at (i) above to C</p>
3105 40 00	Ammonium dihydrogenortho phosphate (monoammonium phosphate) and mixtures thereof with diammonium hydrogen orthophosphate (diammonium phosphate)	Free	<p><b>Export Licensing Note of chapter 31</b> for details and manufacturers/unit of NP/NPK notified by DGFT from time to time. Pl refer NTF no. 07/2015-20 dtd. 16.05.2017. Export of other N.P. complex fertilizers are restricted and export permitted only pl refer to export licensing against a valid licence excluding n.p. complex fertilizers of specifications:</p> <ol style="list-style-type: none"> <li>1. Np (16-20-0),</li> <li>2. Np (20-20-0),</li> <li>3. Np (28-28-0) and</li> <li>4. Np(23-23-0)</li> </ol> <p>which are permitted subject to the condition that :</p> <p>Manufacturers of np/npk as listed at</p>



			export licensing note 1 at list c of chapter 31 as amended refer DGFT ntf no. 07/2015-20 dtd. 16.05.2017, shall be allowed to export their own manufactured np / npk subject to the following conditions : (i) Intimation to department of fertilizer about quantity of export along with a self-declaration and a certificate issued by statutory auditors that no concession/ subsidy has been claimed for intended export. (ii) Production of above declaration / certificate as at (i) above to customs at the time of export.
3105 3000	Other N.P. Complex Fertilizers of the specifications at Entry number 160 above which do not meet the specified conditions for free exports	Restricted	Export permitted under licence
3105 40 00	Other N.P. Complex Fertilizers as given below : 1. NP ( 16-20-0) 2. NP ( 20-20-0) 3. NP ( 28-28-0) 4. NP ( 23-23-0)	Free	Manufacturers of NP and NPK as listed at Export Licensing Note at <b>List C (End of Chapter 31)</b> below shall be allowed to export their own manufactured NP and NPK subject to the following conditions:  (i) Intimation to Department of Fertilizer about quantity of export along with a self-declaration and a certificate issued by statutory auditors that no concession/ subsidy has been claimed for intended export.
3105 40 00	Other N.P. Complex Fertilizers of the specifications at above entry which do not meet the specified conditions for free exports	Restricted	Export permitted under licence
3105 51 00	Containing nitrates and phosphates  Other N.P. Complex Fertilizers as given below : 1. NP ( 16-20-0) 2. NP ( 20-20-0) 3. NP ( 28-28-0) 4. NP ( 23-23-0)	Free	Manufacturers of NP and NPK as listed at Export Licensing Note at <b>List C (End of Chapter 31)</b> below shall be allowed to export their own manufactured NP and NPK subject to the following conditions:  (i) Intimation to Department of Fertilizer about quantity of export along with a self-declaration and a certificate issued by statutory auditors that no concession/ subsidy has been claimed for intended export.
3105 51 00	Containing nitrates and phosphates	Restricted	Export permitted under licence

	Other N.P. Complex Fertilizers of the specifications at above entry which do not meet the specified conditions for free exports		
3105 59 00	Other N.P. Complex Fertilizers as given below : 1. NP ( 16-20-0) 2. NP ( 20-20-0) 3. NP ( 28-28-0) 4. NP ( 23-23-0)	Free	Manufacturers of NP and NPK as listed at Export Licensing Note at <b>List C (End of Chapter 31)</b> below shall be allowed to export their own manufactured NP and NPK subject to the following conditions:  (i) Intimation to Department of Fertilizer about quantity of export along with a self-declaration and a certificate issued by statutory auditors that no concession/ subsidy has been claimed for intended export.
3105 59 00	Other N.P. Complex Fertilizers of the specifications at above entry which do not meet the specified conditions for free exports	Restricted	Export permitted under licence
	<b><i>Other mineral or chemical fertilisers containing the two fertilising elements nitrogen and phosphorus:</i></b>		
3105 60 00	Mineral or chemical fertilisers containing the two fertilising elements phosphorus and potassium	Free	
<b>3105 90</b>	<b><i>Other:</i></b>		
3105 90 10	Mineral or chemical fertilisers containing two fertilising elements namely nitrogen and potassium	Free	Export of micronutrient fertilizers and mixtures thereof containing NPK, excluding those specified in schedule I Part A 1(F) of fertilizers (control) order, 1985 is restricted and permitted only under a license.
3105 90 90	Other	Free	
3105 90 10	Micronutrient fertilizers and mixtures thereof containing NPK, excluding those specified in Schedule I , Part A 1 (f) of Fertilizers (Control) Order, 1985	Restricted	Export permitted under licence

## LICENSING NOTE OF CHAPTER 31

**NOTE:** [Notification No 07/2015-2020 dated 16.05.2017]

**Manufacturers of SSP, DAP and NP / NPK who can freely export their own manufactures subject to the conditions above.**

## List A

## List of SSP Manufacturers / Units

1. Arawali Phosphate Ltd, Jhamarkotra Road, Umra, Udaipur, Rajasthan
2. Arihant Fertilizers & Chemicals Ltd, Neemuch Tehsil, Neemuch, M.P.
3. Arihant Phosphates and Fertilisers Ltd, Nimbaheda, Chittorgarh, Rajasthan
4. Asha Phosphates Ltd, Jaggakhedi, Mandasaur, M.P.
5. Basant Agro Tech (India) Ltd, Barshi Takli Tehsil, Akola, Maharashtra
6. Bhilai Engineering Corporation Ltd, Gunjkhedra, Pulgaon, Wardha, Maharashtra
7. Bhilai Engineering Corporation Ltd, Sirgiti Industrial Area, Bilaspur, Chattisgarh
8. Bohra Industries Ltd, Umra Village, Girva, Udaipur, Rajasthan
9. Chemtech Fertilisers Ltd, Kazipalli, IDA, Medak, Andhra Pradesh
10. Coimbatore Pioneer Fertilisers Ltd, Muthugoundanpudur, coimabore, TN
11. Dharamsi Morarji Chemical Co Ltd, Ambarnath Tehsil, Thane, Maharashtra
12. Dharamsi Morarji Chemical Co Ltd, Distt. Bilaspur, Chattisgarh
13. Dharamsi Morarji Chemical Co Ltd, Khemli, udaipur, Rajasthan
14. EID Parry (India) Ltd, Pinji Village, Ranipet, TN
15. Gayatri Spinners Ltd, Hamirgarh, Bhilwara, Rajasthan
16. Hind Lever Chemicals Ltd, Durgachak, Haldia, Midnapore, W.B.
17. Jairam Phosphate Ltd, Wadsa (Desalganj), Gadchiroli, Maharashtra
18. Jay Shree Chemicals & Fertilisers-1, Khardah, 24 Praganas (N), W.B.
19. Jay Shree Chemicals & Fertilisers-II, Khardah, 24 Praganas (N), W.B.
20. Jubliant Organosys Ltd, Bharatiram, Gajraula, U.P.
21. Kashi Uravark Ltd, Industrial Area, Jagdishpur, Sultanpur, U.P.
22. Khaitan Chemicals & Fertilisers Ltd, Village Nirmani, Khargone, M.P.
23. Khaitan Fertilisers, Rampur, U.P.
24. Kothari Industrial Corp. Ltd, Ennore, T.N.
25. Krishna Industrial Corp. Ltd, Nidadavola, West Godavari, Distt. A.P.
26. Liberty Phosphate Ltd, Mewar Industrial Area, Udaipur, Rajasthan
27. Liberty Phosphate Ltd, Nandesari, Vadodara, Gujarat
28. Madhya Bharat Agro products Ltd, Sagar, M.P.
29. Madhya Pradesh Orgochem Ltd, Jawad Tehsil, Neemuch, M.P.
30. Mahadeo Fertilisers Ltd, Bindki, Fatepur, U.P. ITC (HS), 2018 SCHEDULE 2 – EXPORT POLICY
31. Maharashtra Agro Industries Dev.Corp. Ltd, Panvel Taluka, Rigad, Maharashtra
32. Mangalam Phosphates Ltd, Hamirgarh, Bhilwara, Rajasthan
33. Mardia Chemicals Ltd, Sitagarh Sayala, Surendranagar, Gujarat
34. Mexican Phosphates Ltd, Ksasrawad Tehsil, Khargone, M.P.
35. Mukteshwar Fertilisers Ltd, Narayankhedi, Ujjain, M.P.
36. Narmada Agro Chemicals P.Ltd. Mangrol, Junagarh, Gujarat
37. Nirma Ltd, Moraiya Village, Bavala, Ahmedabad, Gujarat
38. Phosphate Co. Ltd, Rishra, Hoogly, W.B.
39. Pragati Fertilizers Ltd, IDA, Block-A. Vishakapatnam, A.P.
40. Prathyusha Chemicals & Fertilisers Ltd, IDA, Parawada, Vishakapatnam, A.P.
41. Prem Sakhi Fertilisers Ltd, Jhamar Kotra Road, Lakadwas, Udaipur, Rajasthan
42. Priyanka Fertilisers & Chemicals , Anakapalli (M), Vishakapatnam, A.P.
43. Rashi Fertilizers Ltd., Dindori Tehsil, Nasik, Maharashtra.
44. Rajlaxmi Agrotech India Ltd., Gundewadi Jalna Tehsil, Jalna. Maharashtra.
45. Rama Krishi Rasayan, Haveli Taluka, Pune, Maharashtra.
46. Rama Phosphates Ltd., Dharampuri, Indore, M.P.
47. Rama Phosphates Ltd. Umra, Gurva Tehsil, Udaipur, Rajasthan.
48. Rewati Minerals & Chemicals Ltd., Banda, Tehsil, Sagar, M.P.
49. Sadhana Phosphate & chemicals Ltd., Gudli Village, Udaipur, Rajasthan.
50. Shiva Fertilizers Ltd., Loha, Taluka, Nanded, Maharashtra.
51. Shreeji Phosphate Ltd., Kallipura Village, Jhabua, M.P.
52. Shri Acids and Chemicals Ltd., Gajraula, U.P.
53. Shri Bhawani Mishra (P) Ltd., Wazirabad, Nanded Maharashtra
54. Shri Ganpati Fertilizers Ltd., Gauraji ka Nimbahera, Ambabari, Rajasthan.
55. Shrinivas Fertilizers Ltd, Gormachhia Village, Jhansi, UP

56. Shurvi Colour Chem Ltd., Madsri, Girva Tehsil, Udaipur, Rajasthan
57. Sona Phosphate Ltd, Sarigam, Sabero, Valsad, Gujarat
58. Subhodaya Chemicals Ltd, Gauripatnam, A.P.
59. Swastik Fertilizer & Chemicals Lt, Village Sandla, Dhar, M.P.
60. Tedco Granites Ltyd, Hamirgarh, Bhilwara, Rajasthan
61. Teesta Agro Industries Ltd, Rajganj, Jalpaiguri, W.B.
- 62 The Andhra Sugars Ltd, Kovvur, West Godavari Distt, A.P.
63. The Bharat Fertilizer Industries Ltd, Wada Taluka, Thane, Maharashtra.
64. Tungabadra Fertilizers & Chemicals Company Ltd, Munirabad R.S. Koppal, Karnataka.
65. Narmada Bio-chem Pvt. Ltd., Ahmedabad
66. Prathyusha Chemicals and Fertilizers Ltd., Visakhapatnam
67. The Jay Shree Chemicals & Fertilizers, Kolkata
68. Asian Fertilizers Ltd., Forakhpur
69. Sai Fertilizers Pvt. Ltd., Kolkata
70. Jubilant Agri & Consumer Products, Gajraula
71. Chambal Fertilizers and Chemicals Ltd., Jasola
72. Basant Agro Tech (I) Ltd., Jalgaon
73. Basant Agro Tech (I) Ltd., Akola
74. Shiva Global Agro Industries Ltd., Nanded
75. Rama Phosphate Ltd., Indore
76. Rama Krishi Rasayan, Puna
77. Rama Phosphate Ltd., Udaipur
78. T.J. Agro Fertilizers Pvt. Ltd., Navsari
79. Varun Fertilizers Pvt. Ltd., Devas ITC (HS), 2018 SCHEDULE 2 – EXPORT POLICY
80. Agri Green Fertilizers & Chemicals Pvt. Ltd., Kadapa
81. Progressive Fertichem (P) Ltd., Assam
82. Aarti Fertilizers, Vapi
83. R C Fertilizers Pvt. Ltd., Nashik
84. Suman Phosphates and Chemicals Ltd., Indore
85. KPR Fertilizers Ltd., Biccavolu
86. KPR Fertilizers Ltd., Koppal
87. Rajlaxmi Agrotech India Pvt. Ltd., Nanded
88. Indian Phosphaate Ltd., Udaipur
89. Adheeshaa Phosphate, Udaipur
90. Datta Agro Services Pvt. Ltd., Jalgaon
91. Madhyabharat Phosphate Pvt. Ltd., Raisen, M.P.
92. Madhyabharat Phosphate Pvt. Ltd., Jhabua, M.P.
93. Blue Phosphate Ltd., Udaipur
94. BEC Fertilizers Ltd. Bharuch
95. Patel Phoschem Ltd. Udaipur
96. Khaitan Chemicals & Fertilizers Ltd., Nimbahera (Raj.)
97. Khaitan Chemicals & Fertilizers Ltd., Fatehpur (U.P.)
98. Khaitan Chemicals & Fertilizers Ltd., Jhansi (U.P.)
99. Khaitan Chemicals & Fertilizers Ltd., Dahej (Guj.)
100. Khaitan Chemicals & Fertilizers Ltd., Rajnandgaon (Chhattisgarh)
101. M/s Greenstar Fertilizers Ltd. [earlier known as Sothern Petrochemical Industries Corporation (SPIC) Limited]

**List B**

**List of DAP Manufacturers**  
**[Notification No 07/2015-2020 dated 16.05.2017]**

1. Gujarat State Fertilisers & Chemicals Ltd.
2. Zauri Industries Ltd.

3. M/s Greenstar Fertilizers Ltd. [earlier known as Sothern Petrochemical Industries Corporation (SPIC) Limited]
4. Oswal Chemicals & Fertilisers Ltd.
5. Madras Fertilisers Ltd., New Delhi-110016
6. M/s Hindalco Industries Limited (unit: birla copper)
7. Indian Farmers Fertilisers Coop. Ltd, New Delhi-110019
8. Godavari Fertilisers & Chemical Ltd.
9. M/s Tata Chemicals Limited (Phosphate Business Division ), Bishop's House, 51, Chowringee Road, Kolkata-700071.
10. Mangalore Chemicals and Fertilisers Ltd, Bhikaji Cama Place, New Delhi. 11. Paradeep Phosphates Ltd, Pandit Jawaharlal Nehru Marg, Bhubaneswar- 751001
12. FACT, Cochin ITC (HS), 2018

**List C**

**List of NP / NPK Manufacturers  
[Notification No 07/2015-2020 dated 16.05.2017]**

1. M/s Gujarat State Fertilisers & Chemicals Ltd. 6th Floor, Meridien, West Tower, Windsor Place, New Delhi-110001.
2. M/s Zurai Industries Ltd., International Trade Tower, 2nd Floor, F Block, Nehru Place, New Delhi- 110019.
3. M/s Greenstar Fertilizers Ltd. [earlier known as Sothern Petrochemical Industries Corporation (SPIC) Limited]
4. M/s Rashtriya Chemical and Fertiliser Ltd., H-9 Green Park Extn., New Delhi. 5. M/s Oswal Chemicals & Fertilisers Ltd., 7th Floor, Antrikash Bhawan, 22, Kasturba Gandhi Marg, New Delhi-110001.
6. M/s Madras Fertilisers Ltd., U-12-A, First Floor, Green Park Extension, New Delhi-110016.
7. M/s Hindalco Industries Limited ( unit : birla Copper )
8. M/s Indian Farmers Fertilisers Coop. Ltd., 34, Nehru Place, New Delhi-110019.
9. M/s Godavari Fertilisers & Chemical Ltd., E-198, East of Kailash, New Delhi-110065.
10. M/s E.I. D Parry India Ltd., Jeevan Deep Building, No.10, Sansad Marg, P.B. No.172, New Delhi- 110001.
11. M/s Coromondal Fertilizer Ltd. (CFL) Jeevan Deep Building, 1st Floor, 10, Parliament Street, New Delhi-110001.
12. M/s Tata Chemicals Limited (Phosphate Business Division ), bishop's house, 51, Chowringee Road, Kolkata-700071.
13. M/s Mangalore Chemicals and Fertilisers Ltd., 1002, Bhikaji Cama Bhawan, Bhikaji Cama Place, New Delhi.
14. M/s Deepak Fertilizers and Petrochemicals Corporation Limited, S-I, First Floor, Panchsheel Park, New Delhi-110017.
15. M/s Paradeep Phosphates Ltd., Bayan Bhawan, Pandit Jawaharlal Nehru Marg, Bhubaneswar- 751001. 16. M/s FACT, Cochin. 17 M/s Gujrat Narmada Valley Fertiliser Company limited, Bharauch (Gujarat) 18 M/s Heritaze Enterprise, Vadodara (Gujarat).

## CHAPTER 32

## TANNING OR DYEING EXTRACTS; TANNINS AND THEIR DERIVATIVES; DYES, PIGMENTS AND OTHER COLOURING MATTER; PAINTS AND VARNISHES; PUTTY AND OTHER MASTICS; INKS

## NOTE

## General Conditions:-

1. Value added products of Red Sanders wood in this chapter require a license and CITES documentation. For detail, see Chapter 44.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3201</b>	<b>TANNING EXTRACTS OF VEGETABLE ORIGIN; TANNINS AND THEIR SALTS, ETHERS, ESTERS AND OTHER DERIVATIVES</b>		
3201 10 00	Quebracho extract	Free	
3201 20 00	Wattle extract	Free	
<b>3201 90</b>	<b>Other:</b>		
3201 90 10	Gambier extracts	Free	
3201 90 20	Myrobalan fruit extract	Free	
3201 90 30	Gallotannic acid (tannin, digallic acid)	Free	
3201 90 90	Other	Free	
<b>3202</b>	<b>SYNTHETIC ORGANIC TANNING SUBSTANCES; INORGANIC TANNING SUBSTANCES; TANNING PREPARATIONS, WHETHER OR NOT CONTAINING NATURAL TANNING SUBSTANCES; ENZYMATIC PREPARATIONS FOR PRE-TANNING</b>		
3202 10 00	Synthetic organic tanning substances	Free	
<b>3202 90</b>	<b>Other:</b>		
3202 90 10	Inorganic tanning substances	Free	
3202 90 20	Tanning preparations, whether or not containing natural tanning substances	Free	
3202 90 30	Enzymatic preparations for pre-tanning	Free	
3202 90 90	Other	Free	
<b>3203</b>	<b>COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN (INCLUDING DYEING EXTRACTS BUT EXCLUDING ANIMAL BLACK), WHETHER OR NOT CHEMICALLY DEFINED; PREPARATIONS AS SPECIFIED IN NOTE 3 TO</b>		

	<b>THIS CHAPTER BASED ON COLOURING MATTER OF VEGETABLE OR ANIMAL ORIGIN</b>		
<b>3203 00</b>	<i>Colouring matter of vegetable or animal origin (including dyeing extracts but excluding animal black), whether or not chemically defined; preparations as specified in Note 3 to this Chapter based on colouring matter of vegetable or animal origin:</i>		
3203 00 10	Cutch (Catechu) extracts	Free	
3203 00 20	Food colours other than synthetic	Free	
3203 00 30	Lac-dye	Free	
3203 00 40	Natural indigo	Free	
3203 00 90	Other	Free	
<b>3204</b>	<b>SYNTHETIC ORGANIC COLOURING MATTER, WHETHER OR NOT CHEMICALLY DEFINED; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER BASED ON SYNTHETIC ORGANIC COLOURING MATTER; SYNTHETIC ORGANIC PRODUCTS OF A KIND USED AS FLUORESCENT BRIGHTENING AGENTS OR AS LUMINOPHORES, WHETHER OR NOT CHEMICALLY DEFINED. SYNTHETIC ORGANIC COLOURING MATTER AND PREPARATIONS BASED THEREON AS SPECIFIED IN NOTE 3 TO THIS CHAPTER:</b>		
<b>3204 11</b>	<i>Disperse dyes and preparations based thereon:</i>		
	<i>Disperse Yellow:</i>		
3204 11 11	Disperse yellow 13 (Duranol Brill yellow 6 G)	Free	
3204 11 19	Other	Free	
	<i>Disperse Orange:</i>		
3204 11 21	Disperse orange 11 (Duranol orange G)	Free	
3204 11 29	Other	Free	
	<i>Disperse Red:</i>		
3204 11 31	Disperse Red 3 (Serisol Fast Pink B)	Free	
3204 11 32	Disperse Red 4 (Celliton Fast Pink RF)	Free	
3204 11 33	Disperse Red 9 (Duranol Red GN)	Free	
3204 11 39	Other	Free	
	<i>Disperse Violet:</i>		
3204 11 41	Disperse Violet 1 (Duranol violet 2R)	Free	
3204 11 42	Disperse violet 4 (Duranol Brill Violet B)	Free	
3204 11 43	Disperse violet 8 (Duranol Brill violet BR)	Free	
3204 11 49	Other	Free	
	<i>Disperse Blue:</i>		
3204 11 51	Disperse Blue 1 (Duranol Brill Blue CB)	Free	
3204 11 52	Disperse Blue 3 (Duranol Brill Blue BBN)	Free	
3204 11 53	Disperse Blue 5 (Celliton Fast Blue FFB)	Free	
3204 11 54	Disperse Blue 6 (Celliton Fast Blue FFG)	Free	

3204 11 55	Disperse Blue 14 (Duranol Brill Blue G)	Free	
3204 11 56	Disperse Blue 24 (Duranol Blue 2G)	Free	
3204 11 59	Other	Free	
	<b>Other:</b>		
3204 11 91	Disperse Greens	Free	
3204 11 92	Disperse Browns	Free	
3204 11 93	Disperse Blacks	Free	
3204 11 94	Disperse Brown mixtures	Free	
3204 11 95	Disperse Grey mixtures	Free	
3204 11 96	Disperse Black mixtures	Free	
3204 11 99	Other	Free	
<b>3204 12</b>	<b>Acid dyes, whether or not premetallised, and preparations based thereon; mordant dyes and preparations based thereon:</b>		
	<b>Azo dyes:</b>		
3204 12 11	Acid yellows	Free	
3204 12 12	Acid Oranges	Free	
3204 12 13	Acid Red	Free	
3204 12 14	Acid Violets	Free	
3204 12 15	Acid Blues	Free	
3204 12 16	Acid Greens	Free	
3204 12 17	Acid Brown	Free	
3204 12 18	Acid Blacks	Free	
3204 12 19	Other	Free	
	<b>Acid Greens (non-azo):</b>		
3204 12 21	Acid Green 17 (Solacet Fast Green 2G)	Free	
3204 12 22	Acid Green 27 (Carbolan Green G)	Free	
3204 12 23	Acid Green 28 (Carbolan Brill Green 5G)	Free	
3204 12 24	Acid Green 38 (Alizarine Cyanine Green 3G)	Free	
3204 12 25	Acid Green 44 (Alizarine Cyanine Green GWA)	Free	
3204 12 29	Other	Free	
	<b>Acid Black (non-azo):</b>		
3204 12 31	Acid Black 2 (nigrosine)	Free	
3204 12 32	Acid Black 48 (Coomasie Fast Grey 3G)	Free	
3204 12 39	Other	Free	
	<b>Acid Blues 2, 14, 23, 25, 45, 51, 52 &amp; 78 (non-azo):</b>		
3204 12 41	Acid Blue 2 (Alizarine Brill Blue PFN)	Free	
3204 12 42	Acid Blue 14 (Solacet Fast Blue 4 G1)	Free	
3204 12 43	Acid Blue 23 (Alizarine Light Blue 4 G1)	Free	
3204 12 44	Acid Blue 25 (Solway Ultra Blue B)	Free	
3204 12 45	Acid Blue 45 (Solway Blue RN)	Free	
3204 12 46	Acid Blue 51 (Alizarine sky blue FFB)	Free	
3204 12 47	Acid Blue 52 (Alizarine Light – 5GL)	Free	
3204 12 48	Acid Blue 78 (Solway Sky Blue B)	Free	



	<b><i>Acid Blues 93, 112, 127, 138, 140 and others (non-azo):</i></b>		
3204 12 51	Acid Blue 93 (Ink Blue)	Free	
3204 12 52	Acid Blue 112 (Coomasie Ultra sky SE)	Free	
3204 12 53	Acid Blue 127 (Brill Alizarine Milling Blue G)	Free	
3204 12 54	Acid Blue 138 (Carbolan Blue B)	Free	
3204 12 55	Acid Blue 140 (Carbolan Brill Blue 2R)	Free	
3204 12 59	Other	Free	
	<b><i>Mordant dyes:</i></b>		
3204 12 61	Yellows	Free	
3204 12 62	Oranges	Free	
3204 12 63	Violets	Free	
3204 12 64	Blues	Free	
3204 12 65	Greens	Free	
3204 12 66	Browns	Free	
3204 12 67	Blacks	Free	
3204 12 68	Red II (Alizarine Red)	Free	
3204 12 69	Other	Free	
	<b><i>Other non-azo acid dyes:</i></b>		
3204 12 91	Acid yellows	Free	
3204 12 92	Acid Oranges	Free	
3204 12 93	Acid Red	Free	
3204 12 94	Acid Violets	Free	
3204 12 95	Acid Browns	Free	
3204 12 99	Other	Free	
<b>3204 13</b>	<b><i>Basic dyes and preparations based thereon:</i></b>		
3204 13 10	Basic azo dyes	Free	
	<b><i>Basic yellow (non-azo):</i></b>		
3204 13 21	Yellow 2 (Auramine O)	Free	
3204 13 29	Other	Free	
	<b><i>Basic Red (non-azo):</i></b>		
3204 13 31	Red 1 (Rhodamine 6 G)	Free	
3204 13 39	Other	Free	
	<b><i>Basic Violet (non-azo):</i></b>		
3204 13 41	Violet 1 (methyl Violet)	Free	
3204 13 42	Violet 10 (Rhodamine B)	Free	
3204 13 43	Violet 14 (magenta)	Free	
3204 13 49	Other	Free	
	<b><i>Basic Blue (non-azo):</i></b>		
3204 13 51	Blue 9 (methylene Blue)	Free	
3204 13 52	Blue 16 (Victoria Blue B)	Free	
3204 13 59	Other	Free	
	<b><i>Basic Green (non-azo):</i></b>		

3204 13 61	Green 4 (Malachite green)	Free	
3204 13 69	Other	Free	
	<b><i>Other non-azo basic dyes:</i></b>		
3204 13 91	Basic Oranges	Free	
3204 13 92	Basic Browns	Free	
3204 13 93	Basic Black	Free	
3204 13 99	Other	Free	
<b>3204 14</b>	<b><i>Direct dyes and preparations based thereon:</i></b>		
	Direct Yellow (azo):		
3204 14 11	Yellow 12 (Chrysophenine G)	Free	
3204 14 19	Other	Free	
	<b><i>Direct Red (azo):</i></b>		
3204 14 21	Congo Red	Free	
3204 14 29	Other	Free	
	<b><i>Direct Blue (azo):</i></b>		
3204 14 31	Blue 1 (Sky Blue FF)	Free	
3204 14 39	Other	Free	
3204 14 40	Direct Oranges (azo)	Free	
3204 14 50	Direct Greens (azo)	Free	
3204 14 60	Direct Browns (azo)	Free	
3204 14 70	Direct Blacks (azo)	Free	
	<b><i>Direct Dyes (non-azo):</i></b>		
3204 14 81	Yellows	Free	
3204 14 82	Oranges	Free	
3204 14 83	Reds	Free	
3204 14 84	Violets	Free	
3204 14 85	Blues	Free	
3204 14 86	Greens	Free	
3204 14 87	Browns	Free	
3204 14 88	Blacks	Free	
3204 14 89	Other	Free	
3204 14 90	Other	Free	
<b>3204 15</b>	<b><i>Vat dyes (including those usable in that state as pigments) and preparations thereon:</i></b>		
	<b><i>Vat yellow:</i></b>		
3204 15 11	Vat yellow 2 (GC)	Free	
3204 15 12	Vat Yellow 4 (Indathrene Golden yellow GK)	Free	
3204 15 19	Other	Free	
	<b><i>Vat Orange:</i></b>		
3204 15 21	Vat Oranges 3 (Brill orange RK)	Free	
3204 15 22	Vat Oranges 15 (Golden Orange 3G)	Free	

3204 15 29	Other	Free	
	<b>Vat Red:</b>		
3204 15 31	Vat Red (Brill Pink)	Free	
3204 15 39	Other	Free	
	<b>Vat Violet:</b>		
3204 15 41	Vat Violet 1 (Brill Violet 2R)	Free	
3204 15 42	Vat Violet 3 (Magenta B)	Free	
3204 15 49	Other	Free	
	<b>Vat Blue:</b>		
3204 15 51	Vat Blue 1 (Synthetic Indigo)	Free	
3204 15 52	Vat Blue 4	Free	
3204 15 53	Vat Blue 5 (Blue 2B)	Free	
3204 15 54	Vat Blue 6 (Blue BC)	Free	
3204 15 55	Vat Blue 20 (Dark Blue 30)	Free	
3204 15 56	Vat Blue 29 (Indanthrene Brill Blue 4G)	Free	
3204 15 57	Vat Blue 43 (Carbazole Blue)	Free	
3204 15 58	Reduced Vat Blues	Free	
3204 15 59	Other	Free	
	<b>Vat Green:</b>		
3204 15 61	Vat Green 1 (Indanthrene Brill Green BFFB)	Free	
3204 15 62	Vat Green 2 (Indanthrene Brill Green GG)	Free	
3204 15 63	Vat Green 4 (Indanthrene Brill Green 3B)	Free	
3204 15 64	Vat Green 9 (Black BB)	Free	
3204 15 69	Other	Free	
	<b>Vat Brown:</b>		
3204 15 71	Vat Brown 1 (Brown BR)	Free	
3204 15 72	Vat Brown 3 (Brown RGR)	Free	
3204 15 73	Vat Brown 5 (Brown RRD,G)	Free	
3204 15 79	Other	Free	
	<b>Vat Black:</b>		
3204 15 81	Vat Black 9 (Black RB)	Free	
3204 15 82	Vat Black 25 (Olive T)	Free	
3204 15 83	Vat Black 27 (Olive R)	Free	
3204 15 84	Vat Black 29 (Grey BG)	Free	
3204 15 89	Other	Free	
	<b>Other :</b>		
3204 15 91	Solubilised Vat yellows	Free	
3204 15 92	Solubilised Vat Oranges	Free	
3204 15 93	Solubilised Vat reds	Free	
3204 15 94	Solubilised Vat violets	Free	
3204 15 95	Solubilised Vat blues	Free	
3204 15 96	Solubilised Vat greens	Free	

3204 15 97	Solubilised Vat blacks	Free	
3204 15 99	Other	Free	
<b>3204 16</b>	<b><i>Reactive dyes and preparations based thereon:</i></b>		
3204 16 10	Yellows	Free	
3204 16 20	Oranges	Free	
3204 16 30	Reds	Free	
3204 16 40	Violets	Free	
3204 16 50	Blues	Free	
3204 16 60	Greens	Free	
3204 16 70	Browns	Free	
3204 16 80	Blacks	Free	
3204 16 90	Other	Free	
<b>3204 17</b>	<b><i>Pigments and preparations based thereon:</i></b>		
	<b><i>Pigment Yellow:</i></b>		
3204 17 11	Yellow 1 (Hansa Yellow)	Free	
3204 17 19	Other	Free	
3204 17 20	Pigment Oranges	Free	
	<b><i>Pigment Red:</i></b>		
3204 17 31	Toluidine Red	Free	
3204 17 39	Other	Free	
3204 17 40	<b><i>Pigment Violets</i></b>	Free	
	<b><i>Pigment Blues:</i></b>		
3204 17 51	Blue 15 (Pthalocyanine Blue)	Free	
3204 17 59	Other	Free	
	<b><i>Pigment Greens:</i></b>		
3204 17 61	Green 7 (Pthalovyanine Green)	Free	
3204 17 69	Other	Free	
3204 17 70	Pigment Browns	Free	
3204 17 80	Pigment Blacks	Free	
3204 17 90	Other	Free	
<b>3204 19</b>	<b><i>Other, including mixtures of colouring matter of two or more of the subheadings 32 04 11 to 32 04 19:</i></b>		
	<b><i>Azoic Coupling Components 2,4,5,7,8,13:</i></b>		
3204 19 11	Azoic Coupling Component 2 (Naphthol AS)	Free	
3204 19 12	Azoic Coupling Component 4 (Naphthol As-BO)	Free	
3204 19 13	Azoic Coupling Component 5 (Naphthol ASG)	Free	
3204 19 14	Azoic Coupling Component 7 (Naphthol ASSW)	Free	
3204 19 15	Azoic Coupling Component 8 (Naphthol ASTR)	Free	
3204 19 16	Azoic Coupling Component 13 (Naphthol ASSG)	Free	
	<b><i>Azoic Coupling Components 14,15,17,18,20 and others:</i></b>		

3204 19 21	Azoic Coupling Component 14 (Naphthol ASPH)	Free	
3204 19 22	Azoic Coupling Component 15 (Naphthol ASLB)	Free	
3204 19 23	Azoic Coupling Component 17 (Naphthol ASBS)	Free	
3204 19 24	Azoic Coupling Component 18 (Naphthol ASD)	Free	
3204 19 25	Azoic Coupling Component 20 (Naphthol ASOL)	Free	
3204 19 29	Other	Free	
	<b><i>Azoic Diazo Component 1,2,3,4,5,6,10,11:</i></b>		
3204 19 31	Azoic Diazo Component 1 (Fast Bordeaux GP Base)	Free	
3204 19 32	Azoic Diazo Component 2 (Fast Orange G/GC Base)	Free	
3204 19 33	Azoic Diazo Component 3 (Fast scarlet GGIGGS Base)	Free	
3204 19 34	Azoic Diazo Component 4 (Fast Garment GBC Base)	Free	
3204 19 35	Azoic Diazo Component 5 (Fast Red B Base)	Free	
3204 19 36	Azoic Diazo Component 6 (Fast Orange GR Base)	Free	
3204 19 37	Azoic Diazo Component 10 (Fast Red R Base)	Free	
3204 19 38	Azoic Diazo Component 11 (Fast Red TR Base)	Free	
	<b><i>Azoic Diazo Component 12,13,20,24,32,41,48 and others:</i></b>		
3204 19 41	Azoic Diazo Component 12 (Fast Scarlet G Base)	Free	
3204 19 42	Azoic Diazo Component 13 (Fast scarlet R Base)	Free	
3204 19 43	Azoic Diazo Component 20 (Fast Blue BB Base)	Free	
3204 19 44	Azoic Diazo Component 24 (Fast Blue RR Base)	Free	
3204 19 45	Azoic Diazo Component 32 (Fast Red KB Base)	Free	
3204 19 46	Azoic Diazo Component 41 (Fast Violet B Base)	Free	
3204 19 47	Azoic Diazo Component 48 (Fast Blue B Base)	Free	
3204 19 49	Other	Free	
	<b><i>Azoic colours:</i></b>		
3204 19 51	Yellows	Free	
3204 19 52	Oranges	Free	
3204 19 53	Reds	Free	
3204 19 54	Violets	Free	
3204 19 55	Blues	Free	
3204 19 56	Greens	Free	
3204 19 57	Browns	Free	
3204 19 58	Blacks	Free	
3204 19 59	Other	Free	
	<b><i>Sulphur based colouring matters:</i></b>		
3204 19 61	Yellows	Free	
3204 19 62	Oranges	Free	
3204 19 63	Reds	Free	
3204 19 64	Blues	Free	
3204 19 65	Greens	Free	
3204 19 66	Browns	Free	
3204 19 67	Blacks	Free	
3204 19 69	Other	Free	
	<b><i>Solvent based colouring matters:</i></b>		

3204 19 71	Yellows	Free	
3204 19 72	Oranges	Free	
3204 19 73	Reds	Free	
3204 19 74	Violets	Free	
3204 19 75	Blues	Free	
3204 19 76	Greens	Free	
3204 19 77	Browns	Free	
3204 19 78	Blacks	Free	
3204 19 79	Other	Free	
	<i>Food colouring matters:</i>		
3204 19 81	Yellow 3 (sunset yellow)	Free	
3204 19 82	Yellow 4 (Tartrazine)	Free	
3204 19 83	Reds 5 to 8 (Ponceau)	Free	
3204 19 84	Red 9 (Amaranth)	Free	
3204 19 85	Oranges	Free	
3204 19 86	Violets	Free	
3204 19 87	Greens	Free	
3204 19 88	Browns	Free	
3204 19 89	Other	Free	
3204 19 90	Other	Free	
<b>3204 20</b>	<b><i>Synthetic organic products of a kind used as fluorescent brightening agents:</i></b>		
3204 20 10	Optical whitening agents	Free	
3204 20 90	Other	Free	
3204 90 00	Other	Free	
3205 00 00	Colour lakes; preparations as specified in Note 3 to this Chapter based on colour lakes	Free	
<b>3206</b>	<b>OTHER COLOURING MATTER; PREPARATIONS AS SPECIFIED IN NOTE 3 TO THIS CHAPTER, OTHER THAN THOSE OF HEADINGS 3203, 3204 OR 3205; INORGANIC PRODUCTS OF A KIND USED AS LUMINOPIHORES, WHETHER OR NOT CHEMICALLY DEFINED</b>		
	<i>Pigments and preparations based on titanium dioxide:</i>		
<b>3206 11</b>	<b><i>Containing 80% or more by weight of titanium dioxide calculated on the dry matter:</i></b>		
3206 11 10	Pearl pigment (Titanium dioxide, coated micaceous and lustre pearl pigment)	Free	
3206 11 90	Other	Free	
3206 19 00	Other	Free	
3206 20 00	Pigments and preparations based on chromium compounds	Free	
	<i>Other colouring matter and other</i>		

	<b>Preparations:</b>		
3206 41 00	Ultramarine and preparations based thereon	Free	
3206 42 00	Lithopone and other pigments and preparations based on zinc sulphide	Free	
<b>3206 49</b>	<b>Other:</b>		
3206 49 10	Red oxide	Free	
3206 49 20	Persian red	Free	
3206 49 30	Yellow ochre	Free	
3206 49 40	Bronze powder	Free	
3206 49 90	Other	Free	
3206 50 00	Inorganic products of a kind used as luminophores	Free	
<b>3207</b>	<b>PREPARED PIGMENTS, PREPARED OPACIFIERS AND PREPARED COLOURS, VITRIFIABLE ENAMELS AND GLAZES, ENGOBES (SLIPS), LIQUID LUSTRES AND SIMILAR PREPARATIONS, OF A KIND USED IN THE CERAMIC ENAMELLING OR GLASS INDUSTRY; GLASS FRIT AND OTHER GLASS, IN THE FORM OF POWDER, GRANULES OR FLAKES</b>		
<b>3207 10</b>	<b>Prepared pigments, prepared opacifiers, prepared colours and similar preparations:</b>		
3207 10 10	Prepared organic dye-stuff pigments, dry	Free	
3207 10 20	Prepared organic dye-stuff pigments, paste	Free	
3207 10 30	Prepared inorganic pigments	Free	
3207 10 40	Prepared opacifiers prepared colours and similar preparations	Free	
3207 10 90	Other	Free	
<b>3207 20</b>	<b>Vitrifiable enamels and glazes, engobes (slips) and similar preparations:</b>		
3207 20 10	Vitrifiable enamels and glazes	Free	
3207 20 20	Engobes (slips) and similar preparations	Free	
3207 30 00	Liquid lustres and similar preparations	Free	
3207 40 00	Glass frit and other glass, in the form of powder, granules or flakes	Free	
<b>3208</b>	<b>PAINTS AND VARNISHES (INCLUDING ENAMELS AND LACQUERS) BASED ON SYNTHETIC POLYMERS OR CHEMICALLY MODIFIED NATURAL POLYMERS, DISPERSED OR DISSOLVED IN A NON-AQUEOUS MEDIUM; SOLUTIONS AS DEFINED IN NOTE 4 TO THIS CHAPTER</b>		
<b>3208 10</b>	<b>Based on polyesters:</b>		
3208 10 10	Enamels	Free	
3208 10 20	Lacquers	Free	
3208 10 30	Varnishes	Free	
3208 10 90	Other	Free	

<b>3208 20</b>	<b><i>Based on acrylic or vinyl polymers:</i></b>		
3208 20 10	Enamels	Free	
3208 20 20	Lacquers	Free	
3208 20 30	Varnishes	Free	
3208 20 90	Other	Free	
<b>3208 90</b>	<b><i>Other:</i></b>		
	<b><i>Based on cellulose nitrate or other cellulose derivatives:</i></b>		
3208 90 11	Nitrocellulose lacquers	Free	
3208 90 19	Other	Free	
	<b><i>Enamels:</i></b>		
3208 90 21	Synthetic enamel, ultra white paints	Free	
3208 90 22	Synthetic enamel, other colours	Free	
3208 90 29	Other	Free	
3208 90 30	Lacquers	Free	
	<b><i>Varnishes:</i></b>		
3208 90 41	Insulating varnish	Free	
3208 90 49	Other	Free	
3208 90 50	Slip agents	Free	
3208 90 90	Other	Free	
<b>3209</b>	<b>PAINTS AND VARNISHES (INCLUDING ENAMELS AND LACQUERS) BASED ON SYNTHETIC POLYMERS OR CHEMICALLY MODIFIED NATURAL POLYMERS, DISPERSED OR DISSOLVED IN AN AQUEOUS MEDIUM</b>		
<b>3209 10</b>	<b><i>Based on acrylic or vinyl polymers:</i></b>		
3209 10 10	Acrylic emulsion	Free	
3209 10 90	Other	Free	
<b>3209 90</b>	<b><i>Other:</i></b>		
3209 90 10	Dispersion paints	Free	
3209 90 20	Emulsion paints not elsewhere specified or included	Free	
3209 90 90	Other	Free	
<b>3210</b>	<b>OTHER PAINTS AND VARNISHES (INCLUDING ENAMELS, LACQUERS AND DISTEMPERS); PREPARED WATER PIGMENTS OF A KIND USED FOR FINISHING LEATHER</b>		
<b>3210 00</b>	<b><i>Other paints and varnishes (including enamels, lacquers and distempers); prepared water pigments of a kind used for finishing leather:</i></b>		



	<b><i>Distempers:</i></b>		
3210 00 11	Dry distemper, including cement based water paints	Free	
3210 00 12	Oil bound distemper	Free	
3210 00 19	Other	Free	
3210 00 20	Prepared water pigments of a kind used for finishing leather	Free	
3210 00 30	Metallic powder or flakes prepared as paints	Free	
3210 00 40	Poly Tetra Fluoro Ethylene (PTFE) or Silicon resin based coating materials	Free	
3210 00 90	Other	Free	
3211 00 00	Prepared driers	Free	
<b>3212</b>	<b>PIGMENTS (INCLUDING METALLIC POWDERS AND FLAKES) DISPERSED IN NON-AQUEOUS MEDIA, IN LIQUID OR PASTE FORM, OF A KIND USED IN THE MANUFACTURE OF PAINTS (INCLUDING ENAMELS); STAMPING FOILS; DYES AND OTHER COLOURING MATTER PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE</b>		
3212 10 00	Stamping foils	Free	
<b>3212 90</b>	<b><i>Other:</i></b>		
3212 90 10	Pigments in linseed oil, white spirit, spirit of turpentine, varnish and other paints or enamel media not elsewhere specified or included	Free	
3212 90 20	Dyes and other colouring matter put up in forms or packings for retail sale	Free	
3212 90 30	Aluminium paste	Free	
3212 90 90	Other	Free	
<b>3213</b>	<b>ARTISTS, STUDENTS, SIGNBOARD PAINTERS COLOURS, MODIFYING TINTS, AMUSEMENT COLOURS AND THE LIKE, IN TABLETS, TUBES, JARS, BOTTLES, PANS OR IN SIMILAR FORMS OR PACKINGS</b>		
3213 10 00	Colours in sets	Free	
3213 90 00	Other	Free	
<b>3214</b>	<b>GLAZIERS PUTTY, GRAFTING PUTTY, RESIN CEMENTS, CAULKING COMPOUNDS AND OTHER MASTICS; PAINTERS' FILLINGS; NON-REFRACTORY SURFACING PREPARATIONS FOR FACADES, INDOOR WALLS, FLOORS, CEILINGS OR THE LIKE</b>		
3214 10 00	Glaziers' putty, grafting putty, resin cements, caulking compounds and other mastics; painters' fillings	Free	

<b>3214 90</b>	<b>Other:</b>		
3214 90 10	Non-refractory surfacing preparations	Free	
3214 90 20	Resin cement	Free	
3214 90 90	Other	Free	
<b>3215</b>	<b>PRINTING INK, WRITING OR DRAWING INK AND OTHER INKS, WHETHER OR NOT CONCENTRATED OR SOLID</b>		
	<b>Printing ink:</b>		
<b>3215 11</b>	<b>Black:</b>		
3215 11 10	Lithographic ink and jelly	Free	
3215 11 20	Newspaper ink	Free	
3215 11 30	Rotary ink	Free	
3215 11 40	Screen printing ink	Free	
3215 11 90	Other	Free	
<b>3215 19</b>	<b>Other:</b>		
3215 19 10	Lithographic ink and jelly	Free	
3215 19 20	Newspaper ink	Free	
3215 19 30	Rotary ink	Free	
3215 19 40	Screen printing ink	Free	
3215 19 90	Other	Free	
<b>3215 90</b>	<b>Other:</b>		
3215 90 10	Fountain pen ink	Free	
3215 90 20	Ball pen ink	Free	
3215 90 30	Indelible ink	Free	
3215 90 40	Drawing ink	Free	
3215 90 90	Other	Free	

## CHAPTER 33

## ESSENTIAL OILS AND RESINOIDS; PERFUMERY, COSMETIC OR TOILET PREPARATIONS

## NOTE

## General Conditions:-

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.
2. For drugs and pharmaceuticals, ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Drug control officials may retain sample wherever required—Please refer DGFT Public Notice No.60 Re-10)/09-14 dt.30.6.11.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3301</b>	<b>ESSENTIAL OILS (TERPENELESS OR NOT), INCLUDING CONCRETES AND ABSOLUTES; RESINOIDS; EXTRACTED OLEORESINS; CONCENTRATES OF ESSENTIAL OILS IN FATS, IN FIXED OILS, IN WAXES OR THE LIKE, OBTAINED BY ENFLEURAGE OR MACERATION; TERPENIC BY-PRODUCTS OF THE DETERPENATION OF ESSENTIAL OILS; AQUEOUS DISTILLATES AND AQUEOUS SOLUTIONS OF ESSENTIAL OILS</b>		
	<i>Essential oils of citrus fruit:</i>		
3301 12 00	Of orange	Free	
3301 13 00	Of lemon	Free	
<b>3301 19</b>	<i>Other:</i>		
3301 19 10	Citronella oil	Free	
3301 19 90	Other	Free	
	<i>Essential oils other than those of citrus fruit:</i>		
<b>3301 22</b>	<i>Of jasmín:</i>		
3301 24 00	Of peppermint (Mentha piperita)	Free	
<b>3301 25</b>	<i>Of other mints:</i>		
3301 25 10	Spearmint oil (Ex-mentha spicata)	Free	
3301 25 20	Water mint-oil (Ex-mentha aquatic)	Free	
3301 25 30	Horsement oil (Ex-mentha sylvestries)	Free	
3301 25 40	Bergament oil (Ex-mentha citrate)	Free	
3301 25 90	Other	Free	

<b>3301 29</b>	<b><i>Other:</i></b>		
	<b><i>Anise oil; Cajeput oil; Cananga oil; Caraway oil; Cassia oil; Cedarwood oil; Cinnamon bark oil; Cinnamon leaf oil:</i></b>		
3301 29 11	Anise oil (aniseed oil)	Free	
3301 29 12	Cajeput oil	Free	
3301 29 13	Cananga oil	Free	
3301 29 14	Caraway oil	Free	
3301 29 15	Cassia oil	Free	
3301 29 16	Cedarwood oil	Free	
3301 29 17	Cinnamon bark oil	Free	
3301 29 18	Cinnamon leaf oil	Free	
	<b><i>Clove leaf or stem oil; Coriander seed oil; Dill oil; Eucalyptus oil; Fennel seed oil; Ginger oil; Ginger grass oil; Clove bud oil:</i></b>		
3301 29 21	Clove leaf or stem oil	Free	
3301 29 22	Coriander seed oil	Free	
3301 29 23	Dill oil (anethum oil)	Free	
3301 29 24	Eucalyptus oil	Free	
3301 29 25	Fennel seed oil	Free	
3301 29 26	Ginger oil	Free	
3301 29 27	Ginger grass oil	Free	
3301 29 28	Clove bud oil	Free	
	<b><i>Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petitgrain oil; Sandalwood oil; Rose oil:</i></b>		
3301 29 31	Tuberose concentrate	Free	
3301 29 32	Nutmeg oil	Free	
3301 29 33	Palmarosa oil	Free	
3301 29 34	Patchouli oil	Free	
3301 29 35	Pepper oil	Free	
3301 29 36	Petitgrain oil	Free	
3301 29 37	Sandalwood oil	Restricted	Export permitted under license. For detail policy see Chapter 44.
3301 29 38	Rose oil	Free	
	<b><i>Camphor oil; Lemon grass oil; Ylang ylang oil; Davana oil; Cumin oil; Celery seed oil; paprika oil; turmeric oil:</i></b>		
3301 29 41	Camphor oil	Free	
3301 29 42	Lemon grass oil	Free	
3301 29 43	Ylang ylang oil	Free	
3301 29 44	Davana oil	Free	
3301 29 45	Cumin oil	Free	
3301 29 46	Celery seed oil	Free	
3301 29 47	Garlic oil	Free	
3301 29 48	Paprika oil	Free	

3301 29 49	Turmeric oil	Free	
3301 29 50	Spices oils not else where specified or included	Free	
3301 29 90	Other	Free	
<b>3301 30</b>	<b><i>Resinoids:</i></b>		
3301 30 10	Agar oil	Free	
	<b><i>Other:</i></b>		
3301 30 91	Flavouring essences, all types, including those for liquors	Free	
3301 30 99	Other	Free	
<b>3301 90</b>	<b><i>Other:</i></b>		
	<b><i>Fennugreek, Ginger, Pepper, Turmeric, Cardamom, Celery seed &amp; Nutmeg Oleoresins:</i></b>		
3301 90 11	Fennugreek Oleoresins	Free	
3301 90 12	Ginger Oleoresins	Free	
3301 90 13	Pepper Oleoresins	Free	
3301 90 14	Turmeric Oleoresins	Free	
3301 90 15	Cardamom Oleoresins	Free	
3301 90 16	Celery seed Oleoresins	Free	
3301 90 17	Nutmeg Oleoresins	Free	
	<b><i>Clove, Capsicum, Coriander, Cumin &amp; Fennel Oleoresins and oleoresins of spices not elsewhere specified or included:</i></b>		
3301 90 21	Clove Oleoresins	Free	
3301 90 22	Capsicum Oleoresins	Free	
3301 90 23	Coriander Oleoresins	Free	
3301 90 24	Cumin Oleoresins	Free	
3301 90 25	Fennel Oleoresins	Free	
3301 90 29	Oleoresins of spices not elsewhere specified or included	Free	
	<b><i>Attars of all kinds in fixed oil base; mustard oil aroma, essence of ambrettolide (ambrette seed oil essence):</i></b>		
3301 90 31	Attars of all kinds in fixed oil base	Free	
3301 90 32	Mustard oil aroma	Free	
3301 90 33	Essence of ambrettolide (ambrette seed oil essence)	Free	
	<b><i>Concentrates of essential oils in fats, in fixed oils or in waxes or the like, obtained by cold absorption or by maceration not elsewhere specified or included:</i></b>		
3301 90 41	Flavouring essences, all types, including those for liquors	Free	
3301 90 49	Other	Free	
	<b><i>Terpenic by-products of the deterpenation of essential oils:</i></b>		
3301 90 51	Flavouring essences, all types, including those for liquors	Free	
3301 90 59	Other	Free	

3301 90 60	Aqueous distillates of essential oil, not elsewhere specified or included	Free	
	<i>Aqueous solutions of essential oils:</i>		
3301 90 71	Flavouring essences, all types, including those for liquors	Free	
3301 90 79	Other	Free	
3301 90 90	Other	Free	
<b>3302</b>	<b>MIXTURES OF ODORIFEROUS SUBSTANCES AND MIXTURES (INCLUDING ALCOHOLIC SOLUTIONS) WITH A BASIS OF ONE OR MORE OF THESE SUBSTANCES, OF A KIND USED AS RAW MATERIALS IN INDUSTRY; OTHER PREPARATIONS BASED ON ODORIFEROUS SUBSTANCES, OF A KIND USED FOR THE MANUFACTURE OF BEVERAGES</b>		
<b>3302 10</b>	<i>Of a kind used in the food or drink industries:</i>		
3302 10 10	Synthetic flavouring essences	Free	
3302 10 90	Other	Free	
<b>3302 90</b>	Other:		
	<i>Mixtures of Aromatic chemicals and essential oils as perfume base:</i>		
3302 90 11	Synthetic perfumery compounds	Free	
3302 90 12	Synthetic essential oil	Free	
3302 90 19	Other	Free	
3302 90 20	Aleuritic acid	Free	
3302 90 90	Other	Free	
<b>3303</b>	<b>PERFUMES AND TOILET WATERS</b>		
<b>3303 00</b>	<i>Perfumes and toilet waters:</i>		
3303 00 10	Eau-de-cologne	Free	
3303 00 20	Rose water	Free	
3303 00 30	Keora water	Free	
3303 00 40	Perfumes and perfumery compounds not containing spirit (excluding aqueous distillates)	Free	
3303 00 50	Perfumes containing spirit	Free	
3303 00 60	Spirituous toilet preparations not elsewhere specified or included	Free	
3303 00 90	Other	Free	
<b>3304</b>	<b>BEAUTY OR MAKE-UP PREPARATIONS AND PREPARATIONS FOR THE CARE OF THE SKIN (OTHER THAN MEDICAMENTS), INCLUDING SUNSCREEN OR SUNTAN PREPARATIONS; MANICURE OR PEDICURE PREPARATIONS</b>		
3304 10 00	Lip make-up preparations	Free	

3304 20 00	Eye make-up preparations	Free	
3304 30 00	Manicure or pedicure preparations	Free	
	<i>Other:</i>		
<b>3304 91</b>	<b><i>Powders, whether or not compressed:</i></b>		
3304 91 10	Face powders	Free	
3304 91 20	Talcum powders	Free	
3304 91 90	Other	Free	
<b>3304 99</b>	<b><i>Other:</i></b>		
3304 99 10	Face creams	Free	
3304 99 20	Nail polish or lacquers	Free	
3304 99 30	Moisturising lotion	Free	
3304 99 40	Sindur, Bindi, Kum Kum	Free	
3304 99 50	Turmeric preparations	Free	
3304 99 90	Other	Free	
<b>3305</b>	<b><i>Preparations for use on the hair</i></b>		
<b>3305 10</b>	<b><i>Shampoos:</i></b>		
3305 10 10	Containing spirit	Free	
3305 10 90	Other	Free	
3305 20 00	Preparations for permanent waving or straightening	Free	
3305 30 00	Hair lacquers	Free	
<b>3305 90</b>	<b><i>Other:</i></b>		
	<b><i>Hair oil:</i></b>		
3305 90 11	Perfumed	Free	
3305 90 19	Other	Free	
3305 90 20	Brilliantines (spirituous)	Free	
3305 90 30	Hair cream	Free	
3305 90 40	Hair dyes (natural, herbal or synthetic)	Free	
3305 90 50	Hair fixers	Free	
3305 90 90	Other	Free	
<b>3306</b>	<b>PREPARATIONS FOR ORAL OR DENTAL HYGIENE, INCLUDING DENTURE FIXATIVE PASTES AND POWDERS; YARN USED TO CLEAN BETWEEN THE TEETH (DENTAL FLOSS), IN INDIVIDUAL RETAIL PACKAGES</b>		
<b>3306 10</b>	<b><i>Dentifrices:</i></b>		
3306 10 10	In powder	Free	
3306 10 20	In paste	Free	
3306 10 90	Other	Free	
3306 20 00	Yarn used to clean between the teeth (dental floss)	Free	
3306 90 00	Other	Free	

<b>3307</b>	<b>PRE-SHAVE, SHAVING OR AFTER-SHAVE PREPARATIONS, PERSONAL DEODORANTS, BATH PREPARATIONS, DEPILATORIES AND OTHER PERFUMERY, COSMETIC OR TOILET PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED, PREPARED ROOM DEODORISERS, WHETHER OR NOT PERFUMED OR HAVING DISINFECTANT PROPERTIES</b>		
<b>3307 10</b>	<i>Pre-shave, shaving or after-shave preparations:</i>		
3307 10 10	Shaving cream	Free	
3307 10 90	Other	Free	
3307 20 00	Personal deodorants and anti-perspirants	Free	
<b>3307 30</b>	<i>Perfumed bath salts and other bath preparations:</i>		
3307 30 10	Bath oil (thailam)	Free	
3307 30 90	Other	Free	
	<i>Preparations for perfuming or deodorizing rooms, including odoriferous preparations used during religious rites:</i>		
3307 41 00	“Agarbatti” and other odoriferous preparations which operate by burning	Free	
3307 49 00	Other	Free	
<b>3307 90</b>	<i>Other:</i>		
3307 90 10	Depilatories	Free	
3307 90 20	Sterile contact lens care solution	Free	
3307 90 90	Other	Free	



## CHAPTER 34

**SOAP, ORGANIC SURFACE-ACTIVE AGENTS, WASHING PREPARATIONS, LUBRICATING PREPARATIONS, ARTIFICIAL WAXES, PREPARED WAXES, POLISHING OR SCOURING PREPARATIONS, CANDLES AND SIMILAR ARTICLES, MODELLING PASTES, “DENTAL WAXES” AND DENTAL PREPARATIONS WITH A BASIS OF PLASTER.**

## NOTE

## General conditions:-

1. For drugs and pharmaceuticals, ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Drug control officials may retain sample wherever required—Please refer DGFT Public Notice No.60 Re-10)/09-14 dt.30.6.11.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3401</b>	<b>SOAP; ORGANIC SURFACE-ACTIVE PRODUCTS AND PREPARATIONS FOR USE AS SOAP, IN THE FORM OF BARS, CAKES, MOULDED PIECES OR SHAPES, WHETHER OR NOT CONTAINING SOAP; ORGANIC SURFACE ACTIVE PRODUCTS AND PREPARATIONS FOR WASHING THE SKIN, IN THE FORM OF LIQUID OR CREAM AND PUT UP FOR RETAIL SALE, WHETHER OR NOT CONTAINING SOAP; PAPER, WADDING, FELT AND NONWOVENS, IMPREGNATED, COATED OR COVERED WITH SOAP OR DETERGENT</b>		
	<i>Soap and organic surface-active products and preparations, in the form of bars, cakes, moulded pieces or shapes and paper, wadding, felt and nonwovens, impregnated, coated or covered with soap or detergent:</i>		
<b>3401 11</b>	<b><i>For toilet use (including medicated products):</i></b>		
3401 11 10	Medicated toilet soaps	Free	
3401 11 20	Shaving soaps other than shaving cream	Free	
3401 11 90	Other	Free	
<b>3401 19</b>	<b><i>Other:</i></b>		
	<b><i>Bars and blocks of not less than 500 gm in weight:</i></b>		
3401 19 11	Industrial soap	Free	
3401 19 19	Other	Free	
3401 19 20	Flakes, chips and powder	Free	
3401 19 30	Tablets and cakes	Free	
	<b><i>Household and laundry soaps not elsewhere specified or included:</i></b>		

3401 19 41	Household soaps	Free	
3401 19 42	Laundry soaps	Free	
3401 19 90	Other	Free	
3401 20 00	Soap in other forms	Free	
<b>3401 30</b>	<b><i>Organic surface-active products and preparations for washing the skin, in the form of liquid or cream and put up for retail sale, whether or not containing soap:</i></b>		
	<b><i>For toilet use (including medicated products):</i></b>		
3401 30 11	Medicated toilet soaps	Free	
3401 30 12	Shaving cream and shaving gel	Free	
3401 30 19	Other	Free	
3401 30 90	Other	Free	
<b>3402</b>	<b>ORGANIC SURFACE-ACTIVE AGENTS (OTHER THAN SOAP), SURFACE-ACTIVE PREPARATIONS, WASHING PREPARATIONS (INCLUDING AUXILIARY WASHING PREPARATIONS) AND CLEANING PREPARATIONS, WHETHER OR NOT CONTAINING SOAP, OTHER THAN THOSE OF HEADING 3401</b>		
	<b><i>Organic surface-active agents, whether or not put up for retail sale:</i></b>		
<b>3402 11</b>	<b><i>Anionic:</i></b>		
3402 11 10	Silicone surfactant	Free	
3402 11 90	Other	Free	
3402 12 00	Cationic	Free	
3402 13 00	Non-ionic	Free	
3402 19 00	Other	Free	
<b>3402 20</b>	<b><i>Preparations put up for retail sale:</i></b>		
3402 20 10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 20 20	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 20 90	Other	Free	
<b>3402 90</b>	<b><i>Other:</i></b>		
	<b><i>Synthetic detergents:</i></b>		
3402 90 11	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 12	Cleaning or degreasing preparations not having a basis of	Free	

	soap or other organic surface active agents		
3402 90 19	Other	Free	
3402 90 20	Sulphonated or sulphated or oxidised or chlorinated castor oil; Sulphonated or sulphated or oxidised or chlorinated fish oil; Sulphonated or sulphated or oxidised or chlorinated sperm oil; Sulphonated or sulphated or oxidised or chlorinated neats foot oil	Free	
3402 90 30	Penetrators	Free	
	<b>Wetting agents:</b>		
3402 90 41	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 42	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 49	Other	Free	
	<b>Washing preparations whether or not containing soaps:</b>		
3402 90 51	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 52	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 59	Other	Free	
	<b>Other:</b>		
3402 90 91	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface active agents	Free	
3402 90 92	Cleaning or degreasing preparations not having a basis of soap or other organic surface active agents	Free	
3402 90 99	Other	Free	
<b>3403</b>	<b>LUBRICATING PREPARATIONS (INCLUDING CUTTING-OIL PREPARATIONS, BOLT OR NUT RELEASE PREPARATIONS, ANTI-RUST OR ANTI-CORROSION PREPARATIONS AND MOULD RELEASE PREPARATIONS, BASED ON LUBRICANTS) AND PREPARATIONS OF A KIND USED FOR THE OIL OR GREASE TREATMENT OF TEXTILE MATERIALS, LEATHER, FURSKINS OR OTHER MATERIALS, BUT EXCLUDING PREPARATIONS CONTAINING, AS BASIC CONSTITUENTS, 70 % OR MORE BY WEIGHT OF PETROLEUM OILS OR OF OILS OBTAINED FROM BITUMINOUS MINERALS</b>		
	<b>Containing petroleum oils or oils obtained from bituminous minerals:</b>		
3403 11 00	Preparations for the treatment of textile materials, leather,	Free	

	furskins or other materials		
3403 19 00	Other	Free	
	<b>Other:</b>		
3403 91 00	Preparations for the treatment of textile materials, leather, furskins or other materials	Free	
3403 99 00	Other	Free	
<b>3404</b>	<b>ARTIFICIAL WAXES AND PREPARED WAXES</b>		
3404 20 00	Of poly(oxyethylene) (polyethylene glycol)	Free	
	<b>Other:</b>		
3404 90 10	Sealing wax (including bottle sealing wax) in sticks, cakes or similar forms	Free	
3404 90 20	Polyethylene wax	Free	
	<b>Artificial waxes (including water soluble waxes) prepared waxes, not emulsified or containing solvents:</b>		
3404 90 31	Poly Brominated Biphenyls	Free	
3404 90 32	Poly Chlorinated Biphenyls	Free	
3404 90 33	Poly Chlorinated Terphenyls	Free	
3404 90 39	Other	Free	
3404 90 90	Other	Free	
<b>3405</b>	<b>POLISHES AND CREAMS, FOR FOOTWEAR, FURNITURE, FLOORS, COACHWORK, GLASS OR METAL, SCOURING PASTES AND POWDERS AND SIMILAR PREPARATIONS (WHETHER OR NOT IN THE FORM OF PAPER, WADDING, FELT, NONWOVENS, CELLULAR PLASTICS OR CELLULAR RUBBER, IMPREGNATED, COATED OR COVERED WITH SUCH PREPARATIONS), EXCLUDING WAXES OF HEADING 3404</b>		
3405 10 00	Polishes, creams and similar preparations for footwear or leather	Free	
3405 20 00	Polishes, creams and similar preparations for the maintenance of wooden furniture, floors or other wood work	Free	
3405 30 00	Polishes and similar preparations for coach-work, other than metal polishes	Free	
3405 40 00	Scouring pastes and powders and other scouring preparations	Free	
	<b>Other:</b>		
3405 90 10	Polishes and compositions for application to metal including diamond polishing powder or paste	Free	
3405 90 90	Other	Free	
<b>3406</b>	<b>CANDLES, TAPERS AND THE LIKE</b>		
3406 00	<i>Candles, tapers and the like:</i>		

3406 00 10	Candles	Free	
3406 00 90	Other	Free	
<b>3407</b>	<b>MODELLING PASTES, INCLUDING THOSE PUT UP FOR CHILDREN'S AMUSEMENT; PREPARATIONS KNOWN AS "DENTAL WAX" OR AS "DENTAL IMPRESSION COMPOUNDS", PUT UP IN SETS, IN PACKINGS FOR RETAIL SALE OR IN PLATES, HORSESHOE SHAPES, STICKS OR SIMILAR FORMS; OTHER PREPARATIONS FOR USE IN DENTISTRY, WITH A BASIS OF PLASTER (OF CALCINED GYPSUM OR CALCIUM SULPHATE)</b>		
<b>3407 00</b>	<i>Modelling pastes, including those put up for children's amusement; preparations known as "dental wax" or as "dental impression compounds", put up in sets, in packings for retail sale or in plates, horseshoe shapes, sticks or similar forms; other preparations for use in dentistry, with a basis of plaster (of calcined gypsum or calcium sulphate):</i>		
3407 00 10	Modelling pastes, including those put up for children's amusement	Free	
3407 00 90	Other	Free	

**CHAPTER 35**

**ALBUMINOIDAL SUBSTANCES; MODIFIED STARCHES; GLUES; ENZYMES**

**NOTE**

**Note 1:**

1. International Animal Health Export Certificate is required for export. These are issued as per OIE guidelines as per various Chapters like 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC). For technical requirement of importing country, export regulations of Government of India refer Notification No. 34/2015-5-2020 dated 13.1.17.

**Agency: Animal Quarantine And Certification Services, Ministry Of Agriculture And Farmers Welfare**

3. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.

**Note 2:**

Export of the item produced from animal by-products allowed freely but export to European Union allowed subject to the following conditions:

(i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by the CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, Plant approval number, nature of export product, quantity, invoice number and date, port of loading (name of the port) and destination.

(ii) After the shipment is made, the exporter shall also provide a 'Health Certificate' consignment-wise to the buyer giving details of the product with HS Code, packaging, its origin, destination, vessel name, date of departure, health requirements, etc.

**This Health Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare, Government of India.**

**[Notification No. 34/2015-20 dated 13.01.2017]**

**General conditions:-**

1. For drugs and pharmaceuticals, ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/FDA or by drug controller approved lab. Drug control officials may retain sample wherever required—Please refer DGFT Public Notice No.60 Re-10/09-14 dt.30.6.11.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.
3. Export of 'Milk products including casein and casein products etc.' has been made free vide Notification No. 31 (RE - 2012)/2009-2014 New Delhi, Dated: 4th February, 2013. Export of the above processed and/or value added agricultural products will be exempted from any restriction / ban even in the event of restriction / ban on the export of basic farm produce.

ITC(HS)	Item Description	Policy	Policy Conditions
<b>3501</b>	<b>CASEIN, CASEINATES AND OTHER CASEIN DERIVATIVES; CASEIN GLUES</b>		
3501 10 00	Casein	Prohibited	
3501 90 00	Other	Prohibited	
<b>3502</b>	<b>ALBUMINS (INCLUDING CONCENTRATES OF TWO OR MORE WHEY PROTEINS, CONTAINING BY WEIGHT MORE THAN 80% WHEY PROTEINS, CALCULATED ON THE DRY MATTER), ALBUMINATES AND OTHER ALBUMIN DERIVATIVES</b>		
	<i>Egg albumin:</i>		
3502 11 00	Dried	Free	Subject to Note 1 of Chapter 35
3502 19 00	Other	Free	Subject to Note 1 of Chapter 35
3502 20 00	Milk albumin, including concentrates of two or more whey proteins	Free	Subject to Note 1 of Chapter 35
3502 90 00	Other	Free	Subject to Note 1 of Chapter 35
<b>3503</b>	<b>GELATIN [INCLUDING GELATIN IN RECTANGULAR (INCLUDING SQUARE) SHEETS, WHETHER OR NOT SURFACE-WORKED OR COLOURED] AND GELATIN DERIVATIVES; ISINGLASS; OTHER GLUES OF ANIMAL ORIGIN, EXCLUDING CASEIN GLUES OF HEADING 3501</b>		
<b>3503 00</b>	<i>Gelatin [including gelatin in rectangular (including square) sheets, whether or not surface-worked or coloured] and gelatin derivatives; isinglass; other glues of animal origin, excluding casein glues of heading 3501:</i>		
3503 00 10	Isinglass	Free	Subject to Note 1 of Chapter 35
3503 00 20	Gelatin, edible grade and not elsewhere specified or included	Free	Subject to Note 1 and 2 of Chapter 35
3503 00 30	Glues derived from bones, hides and similar items; fish glues	Free	Subject to Note 2 of Chapter 35
3503 00 90	Other	Free	Subject to Note 1 and 2 of Chapter 35

<b>3504</b>	<b>PEPTONES AND THEIR DERIVATIVES; OTHER PROTEIN SUBSTANCES AND THEIR DERIVATIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED; HIDE POWDER, WHETHER OR NOT CHROMED</b>		
<b>3504 00</b>	<i>Peptones and their derivatives; other protein substances and their derivatives, not elsewhere specified or included; hide powder, whether or not chromed:</i>		
3504 00 10	Peptones, other	Free	Subject to Note 2 of Chapter 35
	<i>Other:</i>		
3504 00 91	Isolated Soya protein	Free	
3504 00 99	Others	Free	Subject to Note 1 of Chapter 35
<b>3505</b>	<b>DEXTRINS AND OTHER MODIFIED STARCHES (FOR EXAMPLE, PREGELATINISED OR ESTERIFIED STARCHES); GLUES BASED ON STARCHES, OR ON DEXTRINS OR OTHER MODIFIED STARCHES</b>		
<b>3505 10</b>	<i>Dextrins and other modified starches:</i>		
3505 10 10	Esterified starches	Free	
3505 10 90	Other	Free	
3505 20 00	Glues	Free	
<b>3506</b>	<b>PREPARED GLUES AND OTHER PREPARED ADHESIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED; PRODUCTS SUITABLE FOR USE AS GLUES OR ADHESIVES, PUT UP FOR RETAIL SALE AS GLUES OR ADHESIVES, NOT EXCEEDING A NET WEIGHT OF 1 KG</b>		
3506 10 00	Products suitable for use as glues or adhesives, put up for retail sale as glues or adhesives, not exceeding a net weight of 1 kg.	Free	
	<i>Other:</i>		
<b>3506 91</b>	<i>Adhesives based on polymers of heading 39 01 to 39 13 or on rubber:</i>		
3506 91 10	Based on latex, Phenol Formaldehyde (PF), Urea Formaldehyde (UF) and Polyvinyl	Free	



	Alcohol (PVA)		
3506 91 90	Other	Free	
<b>3506 99</b>	<b>Other:</b>		
3506 99 10	Synthetic glue with phenol urea or cresol (with formaldehyde) as the main component	Free	
	<b>Prepared glues and other prepared adhesives not elsewhere specified or included:</b>		
3506 99 91	Based on starch, gum, latex, PF, UF and PVA	Free	
3506 99 99	Other	Free	
<b>3507</b>	<b>ENZYMES; PREPARED ENZYMES NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>3507 10</b>	<b>Rennet and concentrates thereof:</b>		
	<b>Microbial rennet:</b>		
3507 10 11	Animal rennet	Free	
3507 10 19	Other	Free	
	<b>Other:</b>		
3507 10 91	Animal rennet	Free	
3507 10 99	Other	Free	
<b>3507 90</b>	<b>Other:</b>		
3507 90 10	Industrial enzymes (textile assistant)	Free	
3507 90 20	Pancreatin pure (excluding medicament)	Free	Subject to Note 2 of Chapter 35
3507 90 30	Pepsin (excluding medicament)	Free	Subject to Note 2 of Chapter 35
3507 90 40	Pectin esterases pure	Free	
3507 90 50	Pectolytic enzyme (pectinase)	Free	
	<b>Other enzymes of microbial origin:</b>		
3507 90 61	Streptokinase	Free	
3507 90 62	Amylases enzymes	Free	
3507 90 69	Other	Free	
	<b>Enzymes for pharmaceutical use, other than streptokinase:</b>		
3507 90 71	Papain, pure, of pharmaceutical grade	Free	
3507 90 79	Other	Free	
3507 90 79	Trypsin, Chymotrypsin, TrypsinChymotrypsin Mix	Free	Subject to Note 2 of Chapter 35
	<b>Other:</b>		
3507 90 91	Enzymatic preparations containing food stuffs	Free	

3507 90 99	Other	Free	

## CHAPTER 36

**EXPLOSIVES; PYROTECHNIC PRODUCTS; MATCHES; PYROPHORIC ALLOYS; CERTAIN COMBUSTIBLE PREPARATIONS**

## NOTE

**General Conditions:-**

1. As per SCOMET listed items under the category 4B equipment, assemblies and components, including test and measurement equipment usable in development of nuclear explosive devices export of explosive detonator firing sets designed to drive multiple controlled detonators is regulated and is permitted only against an export licence issued in this behalf unless export is prohibited or is permitted without licence subject to fulfillment of conditions, if any, as indicated under/against any specific category or item. Provisions of chapter VI (A) of the FT (D&R) Act, 1992 as amended in 2010 shall apply to the goods, services and technologies as specified in the list.

2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3601</b>	<b>PROPELLANT POWDERS</b>		
<b>3601 00</b>	<i>Propellant powders:</i>	Free	
3601 00 10	Blasting powder	Free	
3601 00 20	Gun powder	Free	
3601 00 90	Other	Free	
<b>3602</b>	<b>PREPARED EXPLOSIVES, OTHER THAN PROPELLANT POWDERS</b>		
<b>3602 00</b>	<i>Prepared explosives, other than propellant powders:</i>		
3602 00 10	Industrial explosives	Free	
3602 00 90	Other	Free	
<b>3603</b>	<b>SAFETY FUSES; DETONATING FUSES; PERCUSSION OR DETONATING CAPS; IGNITERS; ELECTRIC DETENATORS</b>		
<b>3603 00</b>	<i>Safety fuses: detonating fuses; percussion or detonating caps; igniters; electric detonators:</i>		
	<i>Safety fuses:</i>		
3603 00 11	For mine blasting	Free	
3603 00 19	Other	Free	
3603 00 20	Detonating fuses	Free	
	<i>Percussion and detonating caps:</i>		
3603 00 31	Non-ordnance	Free	
3603 00 39	Other	Free	

	<b>Igniters:</b>		
3603 00 41	Non-ordnance	Free	
3603 00 49	Other	Free	
	<b>Electric Detonators:</b>		
3603 00 51	Containing explosives electrically ignited, non-ordnance	Free	
3603 00 59	Other	Free	
<b>3604</b>	<b>FIREWORKS, SIGNALLING FLARES, RAIN ROCKETS, FOG SIGNALS AND OTHER PYROTECHNIC ARTICLES</b>		
3604 10 00	Fireworks	Free	
<b>3604 90</b>	<b>Other:</b>		
3604 90 10	Ship signals	Free	
3604 90 90	Other	Free	
<b>3605</b>	<b>MATCHES; OTHER THAN PYROTECHNIC ARTICLES OF HEADING 3604</b>		
<b>3605 00</b>	<b>Matches; other than pyrotechnic articles of Heading 3604:</b>		
3605 00 10	Safety matches	Free	
3605 00 90	Other	Free	
<b>3606</b>	<b>FERRO-CERIUM AND OTHER PYROPHORIC ALLOYS IN ALL FORMS; ARTICLES OF COMBUSTIBLE MATERIALS AS SPECIFIED IN NOTE 2 TO THIS CHAPTER</b>		
3606 10 00	Liquid or liquefied-gas fuels in containers of a kind used for filling or refilling cigarette or similar lighters and of a capacity not exceeding 300 cm <sup>3</sup>	Free	
<b>3606 90</b>	<b>Other:</b>		
3606 90 10	Combustible preparations	Free	
	<b>Other:</b>		
3606 90 91	Ferro-cerium, in all forms	Free	
3606 90 92	Pyrophoric alloys, in all forms	Free	
3606 90 93	DNPT (Dinitroso-penta-methylene tetramine)	Free	
3606 90 99	Others	Free	

## CHAPTER 37

## PHOTOGRAPHIC OR CINEMATOGRAPHIC GOODS

## NOTE

**General Conditions:-**

1. If the packing is of wooden material, ensure the valid Phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3701</b>	<b>PHOTOGRAPHIC PLATES AND FILM IN THE FLAT, SENSITISED, UNEXPOSED, OF ANY MATERIAL OTHER THAN PAPER, PAPERBOARD OR TEXTILES; INSTANT PRINT-FILM IN THE FLAT, SENSITISED UNEXPOSED, WHETHER OR NOT IN PACKS</b>		
3701 10	<i>For X-Ray:</i>		
3701 10 10	Medical	Free	
3701 10 90	Other	Free	
3701 20 00	Instant print film	Free	
3701 30 00	Other plates and film, with any side exceeding 255 mm	Free	
	Other:		
3701 91	<i>For colour photography (Polychrome):</i>		
3701 91 10	Cinematographic film	Free	
3701 91 90	Other	Free	
3701 99	<i>Other:</i>		
3701 99 10	Cinematographic film	Free	
3701 99 90	Other	Free	
<b>3702</b>	<b>PHOTOGRAPHIC FILM IN ROLLS, SENSITISED, UNEXPOSED, OF ANY MATERIAL OTHER THAN PAPER, PAPERBOARD OR TEXTILES; INSTANT PRINT FILM IN ROLLS, SENSITISED, UNEXPOSED</b>		
3702 10 00	For X-ray	Free	

	Other film, without perforations, of a width not exceeding 105 mm:		
3702 31	<i>For colour photography (Polychrome):</i>		
3702 31 10	Cinematographic film	Free	
3702 31 90	Other	Free	
3702 32	<i>Other, with silver halide emulsion:</i>		
3702 32 10	Cinematographic film	Free	
3702 32 90	Other	Free	
3702 39	<i>Other:</i>		
3702 39 10	Cinematographic film	Free	
3702 39 90	Other	Free	
	Other film, without perforations, of a width exceeding 105 mm:		
3702 41	<i>Of a width exceeding 610 mm and of a length exceeding 200 m, for colour photography (Polychrome):</i>		
3702 41 10	Cinematographic film	Free	
3702 41 90	Other	Free	
3702 42	<i>Of a width exceeding 610 mm and of a length exceeding 200 m, other than for colour photography:</i>		
3702 42 10	Photographic film of a width 620 mm in rolls	Free	
3702 42 20	Cinematographic film	Free	
3702 42 90	Other	Free	
3702 43	<i>Of a width exceeding 610 mm and of a length not exceeding 200 m:</i>		
3702 43 10	Photographic films (Black and White) of a width 620 mm		
3702 43 20	Cinematographic film	Free	
3702 43 90	Other	Free	
3702 44	<i>Of a width exceeding 105 mm but not exceeding 610 mm:</i>		

3702 44 10	Photographic Films of a width 120 mm in rolls		
3702 44 20	Cinematographic film	Free	
3702 44 90	Other	Free	
	Other film, for colour photography (polychrome):		
3702 52	Of a width not exceeding 16 mm: and of length exceeding 14 mm		
3702 52 10	Finished rolls of cinematographic positive	Free	
3702 52 20	Other cinematographic film	Free	
3702 52 90	Other	Free	
3702 53 00	Of a width exceeding 16 mm but not exceeding 35mm and of a length not exceeding 30 m, for slides	Free	
3702 54	<i>Of a width exceeding 16 mm but not exceeding 35 mm and of a length not exceeding 30 m, other than for slides:</i>		
3702 54 10	Finished rolls of cinematographic positive	Free	
3702 54 20	Other cinematographic film	Free	
3702 54 90	Other	Free	
3702 55	<i>Of a width exceeding 16 mm but not exceeding 35 mm and of a length exceeding 30 m:</i>		
3702 55 10	Finished rolls of cinematographic positive	Free	
3702 55 20	Other cinematographic film	Free	
3702 55 90	Other	Free	
3702 56	<i>Of a width exceeding 35 mm:</i>		
3702 56 10	Finished rolls of cinematographic positive	Free	
3702 56 20	Other cinematographic film	Free	
3702 56 90	Other	Free	
	Other:		
3702 96	<i>Of a width not exceeding 35 mm and of a length exceeding 30 m:</i>		
	Cinematographic film:		
3702 96 11	Not exceeding 16 mm	Free	
3702 96 19	Other	Free	

3702 97	<i>Of a width not exceeding 35 mm and of a length exceeding 30 m: Cinematographic film:</i>		
3702 97 11	Not exceeding 16 mm	Free	
3702 97 19	Other	Free	
3702 98	<i>Of a width exceeding 35 mm:</i>		
3702 98 10	Cinematographic film	Free	
3702 98 90	Other	Free	
<b>3703</b>	<b>PHOTOGRAPHIC PAPER, PAPER BOARD AND TEXTILES SENSITISED, UNEXPOSED</b>		
3703 10	<i>In rolls of a width exceeding 610 mm:</i>		
3703 10 10	Photographic paper or paperboard	Free	
3703 10 20	Textiles	Free	
3703 20	<i>Other, for colour photography (polychrome):</i>		
3703 20 10	Photographic paper or paperboard	Free	
3703 20 20	Textiles	Free	
3703 90	<i>Other:</i>		
3703 90 10	Photographic paper or paperboard	Free	
3703 90 20	Textiles	Free	
		Free	
<b>3704</b>	<b>PHOTOGRAPHIC PLATES, FILM, PAPER, PAPER BOARD AND TEXTILES, EXPOSED BUT NOT DEVELOPED</b>		
3704 00	<i>Photographic plates, film, paper, paper board and textiles, exposed but not developed:</i>		
3704 00 10	Photographic paper, or paperboard	Free	
3704 00 20	Cinematographic plates and film	Free	
3704 00 30	Sensitised Textiles	Free	
3704 00 90	Other	Free	
<b>3705</b>	<b>PHOTOGRAPHIC PLATES AND FILM, EXPOSED AND DEVELOPED, OTHER THAN CINEMATOGRAPHIC FILM</b>		
3705 00			



3705 00 00	PHOTOGRAPHIC PLATES AND FILM, EXPOSED AND DEVELOPED, OTHER THAN CINEMATOGRAPHIC FILM	Free	
<b>3706</b>	<b>CINEMATOGRAPHIC FILM, EXPOSED AND DEVELOPED, WHETHER OR NOT INCORPORATING SOUND TRACK OR CONSISTING ONLY OF SOUND TRACK</b>		
3706 10	<i>Of a width 35 mm or more:</i>		
	Feature films:		
3706 10 11	Made wholly in black and white and of a length not exceeding 4,000 m	Free	
3706 10 12	Made wholly in black and white and of a length exceeding 4,000 m	Free	
3706 10 13	Made wholly or partly in colour and of a length exceeding 4,000 m	Free	
3706 10 14	Made wholly or partly in colour and of a length exceeding 4,000 m	Free	
3706 10 15	Children's films certified by the Central Board of Film Certification to be "Children's Film"	Free	
3706 10 20	Documentary Shorts, and Films certified as such by the Central Board of Film Certification	Free	
3706 10 30	News Reels and clippings	Free	
	Advertisement Shorts and Films:		
3706 10 41	Made wholly in black and white	Free	
3706 10 42	Made wholly or partly in colour	Free	
	Other Children's Film:		
3706 10 51	Patch prints, including Logos intended exclusively for the entertainment of children.	Free	
3706 10 52	Children's film certified by the Central Board of Films Certification to be "Children's Film"	Free	
3706 10 59	Other	Free	
3706 10 6	<i>Educational Shorts, and Films:</i>		
3706 10 61	Certified as predominantly educational by the Central Board of Film Certification	Free	

3706 10 62	Patch prints, including logos intended exclusively for educational purposes.	Free	
3706 10 63	Teaching aids including film strips of educational nature	Free	
3706 10 69	Other	Free	
3706 10 70	Short films not elsewhere specified or included	Free	
	Other:		
3706 10 91	Audio-Visual news or Audio-Visual views materials including news clippings	Free	
3706 10 92	Master Positives, exposed negatives, dupes and rush prints as are not cleared for Public exhibitions.	Free	
3706 10 99	Other	Free	
3706 90	<i>Other:</i>		
	Feature films:		
3706 90 11	Made wholly in black and white and of a length not exceeding 4,000 m	Free	
3706 90 12	Made wholly in black and white and of a length exceeding 4,000 m	Free	
3706 90 13	Made wholly or partly in colour and of a length not exceeding 4,000	Free	
3706 90 14	Made wholly or partly in colour and of a length exceeding 4,000 m	Free	
3706 90 15	Children's films certified by the Central Board of Film Certification to be "Children's Film"	Free	
3706 90 20	Documentary Shorts, and Films certified as such by the Central Board of Film Certification	Free	
3706 90 30	News Reels and clippings	Free	
	Advertisement Shorts and Films:		
3706 90 41	Made wholly in black and white	Free	
3706 90 42	Made wholly or partly in colour	Free	
	Other Children's Film:		
3706 90 51	Patch prints, including Logos intended exclusively for the entertainment of children.	Free	

3706 90 52	Children's film certified by the Central Board of Films Certification to be Children's Film	Free	
3706 90 59	Other	Free	
	Educational Shorts, and Films:		
3706 90 61	Certified as predominantly educational by the Central Board of Film Certification	Free	
3706 90 62	Patch prints, including logos intended exclusively for educational purposes	Free	
3706 90 63	Teaching aids including film strips of educational nature	Free	
3706 90 64	Certified as predominantly educational, by Central Board of Film Certification, of width below 30 mm	Free	
3706 90 69	Other	Free	
3706 90 70	Short film not elsewhere specified	Free	
	<i>Other:</i>		
3706 90 91	Audio-Visual news or Audio-Visual views materials including news clippings.	Free	
3706 90 92	Master Positives, exposed negatives, dupes and rush prints as are not cleared for Public exhibitions	Free	
3706 90 99	Other	Free	
<b>3707</b>	<b>CHEMICAL PREPARATIONS FOR PHOTOGRAPHIC USES (OTHER THAN VARNISHES, GLUES, ADHESIVES AND SIMILAR PREPARATIONS); UNMIXED PRODUCTS FOR PHOTOGRAPHIC USES, PUT UP IN MEASURED PORTIONS OR PUT UP FOR RETAIL SALE IN A FORM READY FOR USE</b>		
3707 10 00	Sensitising Emulsions	Free	
3707 90	<i>Other:</i>		
3707 90 10	Chemical products mixed or compounded for Photographic uses (for example, developers and fixers) whether or not in bulk	Free	
3707 90 90	Other	Free	

## CHAPTER 38

## MISCELLANEOUS CHEMICAL PRODUCTS

## NOTES:

**Note 1:**

Chemicals included in Annexures A&B to the montreal protocol on substances that deplete the ozone layer are restricted and permitted to be exported under licence only to the countries which are parties to the montreal protocol. Export to countries which are not parties to the montreal protocol is prohibited.

**General Conditions:-**

1. Being SCOMET items & a radioactive material, export of these items is regulated under the atomic energy act, 1962 and rules framed, and notifications/orders issued thereunder from time-to-time by the department of atomic energy and shall additionally attract the provisions of radiation protection rules, 2004. Please verify license issued by the department of atomic energy.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.
3. Value added products of red sanders wood in this chapter require a licence. For detail, see chapter 44.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3801</b>	<b>ARTIFICIAL GRAPHITE; COLLOIDAL OR SEMI-COLLOIDAL GRAPHITE; PREPARATIONS BASED ON GRAPHITE OR OTHER CARBON IN THE FORM OF PASTES, BLOCKS, PLATES OR OTHER SEMI-MANUFACTURES</b>		
3801 10 00	Artificial graphite	Free	
3801 20 00	Colloidal or semi-colloidal graphite	Free	
3801 30 00	Carbonaceous pastes for electrodes and similar pastes for furnace linings	Free	
3801 90 00	Other	Free	
<b>3802</b>	<b>ACTIVATED CARBON; ACTIVATED NATURAL MINERAL PRODUCTS; ANIMAL BLACK, INCLUDING SPENT ANIMAL BLACK</b>		
3802 10 00	Activated carbon	Free	
<b>3802 90</b>	<b>Other:</b>		
	<i>Activated natural mineral products:</i>		
3802 90 11	Activated alumina	Free	
3802 90 12	Activated bauxite	Free	
3802 90 19	Other	Free	

3802 90 20	Animal black (for example, bone black and ivory black), including spent animal black	Free	
3803 00 00	Tall oil, whether or not refined	Free	
<b>3804</b>	<b>RESIDUAL LYES FOR THE MANUFACTURE OF WOOD PULP, WHETHER OR NOT CONCENTRATED, DESUGARED OR CHEMICALLY TREATED, INCLUDING LIGNIN SULPHONATES, BUT EXCLUDING TALL OIL OF HEADING 3803</b>		
<b>3804 00</b>	<i>Residual lyes for the manufacture of wood pulp, whether or not concentrated, desugared or chemically treated, including lignin sulphonates, but excluding tall oil of Heading 3803:</i>		
3804 00 10	Lignin sulphonates	Free	
3804 00 20	Concentrated sulphate lye	Free	
3804 00 90	Other	Free	
<b>3805</b>	<b>GUM, WOOD OR SULPHATE TURPENTINE AND OTHER TERPENIC OILS PRODUCED BY THE DISTILLATION OR OTHER TREATMENT OF CONIFEROUS WOODS; CRUDE DIPENTENE; SULPHITE TURPENTINE AND OTHER CRUDE PARACYMENE; PINE OIL CONTAINING ALPHA-TERPINEOL AS THE MAIN CONSTITUENT</b>		
<b>3805 10</b>	<i>Gum, wood or sulphate turpentine oils:</i>		
3805 10 10	Wood turpentine oil and spirit of turpentine	Free	
3805 10 20	Gum turpentine oil	Free	
3805 10 30	Sulphate turpentine oil	Free	
<b>3805 90</b>	<i>Other:</i>		
3805 90 10	Terpenic oils produced by the distillation or other treatment of coniferous woods	Free	
3805 90 20	Crude dipentene	Free	
3805 90 30	Sulphite turpentine	Free	
3805 90 90	Other	Free	
<b>3806</b>	<b>ROSIN AND RESIN ACIDS, AND DERIVATIVES THEREOF; ROSIN SPIRIT AND ROSIN OILS; RUN GUMS</b>		
<b>3806 10</b>	<i>Rosin and resin acids:</i>		
3806 10 10	Gum rosin	Free	
3806 10 90	Other	Free	
3806 20 00	Salts of rosin, of resin acids or of derivatives of	Free	

	rosin or resin acids, other than salts of rosin adducts		
3806 30 00	Easter gums	Free	
<b>3806 90</b>	<b>Other:</b>		
3806 90 10	Run gums	Free	
3806 90 90	Other	Free	
<b>3807</b>	<b>WOOD TAR; WOOD TAR OILS; WOOD CREOSOTE; WOOD NAPHTHA; VEGETABLE PITCH; BREWERS' PITCH AND SIMILAR PREPARATIONS BASED ON ROSIN, RESIN ACIDS OR ON VEGETABLE PITCH</b>		
<b>3807 00</b>	<b>Wood tar; wood tar oils; wood creosote; wood naphtha; vegetable pitch; brewers' pitch and similar preparations based on rosin, resin acids or on vegetable pitch:</b>		
3807 00 10	Wood Tar	Free	
3807 00 20	Wood Tar oils, wood creosote, wood naphtha	Free	
3807 00 30	Vegetable pitch, brewers' pitch and similar preparations based on rosin, resin acids or on vegetable pitch	Free	
<b>3808</b>	<b>INSECTICIDES, RODENTICIDES, FUNGICIDES, HERBICIDES, ANTI-SPROUTING PRODUCTS AND PLANT-GROWTH REGULATORS, DISINFECTANTS AND SIMILAR PRODUCTS, PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE OR AS PREPARATIONS OR ARTICLES (FOR EXAMPLE, SULPHUR-TREATED BANDS,WICKS AND CANDLES, AND FLY-PAPERS)</b>		
3808 50 00	aldrin (ISO); binapacryl (ISO); camphechlor (ISO) (toxaphene); captafol (ISO); chlordane (ISO); chlordimeform (ISO); chlorobensilate (ISO); DDT (ISO) (clofenotane (INN), 1,1,1-trichloro-2,2-bis (p-chlorphenyl) ethane); dieldrin (ISO, INN), dinoseb (ISO), its salts or its esters; ethylene dibromide (ISO) (1,2-dibromoethane); ethylene dichloride (ISO) (1,2-dichlorethane); fluroacetamide (ISO); heptachlor (ISO); hexachlorobenzene (ISO); 1,2,3,4,5,6 – hexachlorocyclohexane (HCH(ISO)), including lindane (ISO, INN); mercury compounds; methamidophos (ISO); monocrotophos (ISO); oxirane (ethylene oxide); parathion (ISO); parathion-methyl (ISO) (methyl-parathion); pentachlorophenol (ISO); phosphamidon (ISO); 2,4,5-T (ISO) (2,4,5-trichlorophenoxyacetic acid), its salts or its esters	Free	

38085200	DDT (ISO) (clfenotance (INN), in packing of a net weight content not exceeding 300g.	Free	
38085900	<i>Others:</i>		
3808 61 00	In packing of a net weight content not exceeding 300g	Free	
3808 62 00	In packings of a net weight content exceeding 300g but not exceeding 7.5 kg.	Free	
3808 69 00	other		
<b>3808 91</b>	<b><i>Insecticides:</i></b>		
3808 9111	Aluminium phosphate (for example phostoxin)	Free	
3808 91 12	Calcium cyanide)	Free	
3808 91 13	D.D.V.P. (Dimethyle-dichloro-vinyl-phosphate)	Free	
3808 91 21	Diagonal	Free	
3808 91 22	Methyl bromide	Free	
3808 91 23	Dimethoate, technical grade	Free	
3808 91 24	Melathion	Free	
3808 91 31	Endosulphan, technical grade	Free	
3808 91 32	Quinal phos	Free	
3808 91 33	Isoproturon	Free	
3808 91 34	Fenthion	Free	
3808 91 35	Cipermethrin, technical grade	Free	
3808 91 36	Allethrin	Free	
3808 91 37	Synthetic pyrethrum	Free	
	<i>Other</i>		
3808 91 91	Repellants for insects such as flies, mosquito	Free	
3808 91 92	Paper impregnated or coated with insecticides such as D.D.T coated paper	Free	
3808 91 99	Other	Free	
<b>3808 92</b>	<b><i>Fungicides:</i></b>		
3808 92 10	Maneb	Free	
3808 92 20	Sodium penta chlorophenate (santrobrite)	Free	
3808 92 30	Thiram (tetra methyl thiuram disulphide)	Free	
3808 92 40	Zineb	Free	
3808 92 50	Copper oxychloride	Free	
3808 92 90	Other	Free	
<b>3808 93</b>	<b><i>Herbicides. Anti-sprouting products and plant-growth regulated:</i></b>		
3808 93 10	Chloromethyl phenozy acetic acid (M.C.P.A)	Free	
3808 93 20	2:4 Dichloro phenozy acetic acid and its esters	Free	
3808 93 30	Gibberellic acid	Free	
3808 93 40	Plant growth regulators	Free	
3808 9350	Weedicides and weed killing agents	Free	
3808 93 90	Other	Free	
3808 94 00	Disinfectants	Free	

<b>3808 99</b>	<b><i>Other:</i></b>		
3808 99 10	Pesticides, not elsewhere specified or included	Free	
3808 99 90	Other	Free	
<b>3809</b>	<b>FINISHING AGENTS, DYE CARRIERS TO ACCELERATE THE DYEING OR FIXING OF DYE-STUFFS AND OTHER PRODUCTS AND PREPARATIONS (FOR EXAMPLE, DRESSINGS AND MORDANTS), OF A KIND USED IN THE TEXTILE, PAPER, LEATHER OR LIKE INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
3809 10 00	With a basis of amylaceous substances	Free	
	<b><i>Other:</i></b>		
<b>3809 91</b>	<b><i>Of a kind used in the textile or like industries:</i></b>		
3809 91 10	Textile assistant mordanting agents	Free	
3809 91 20	Textile assistants desizing agents	Free	
3809 91 30	Textile assistants dispersing agents	Free	
3809 91 40	Textile assistants emulsifying agents	Free	
3809 91 50	Textile assistants – hydro sulphite formaldehyde compound (Rongalite or formusul)	Free	
3809 91 60	Textile assistants textile preservatives	Free	
3809 91 70	Textile assistants water proofing agents	Free	
3809 91 80	Prepared textile glazings, dressings and mordants	Free	
3809 91 90	Other	Free	
3809 92 00	Of a kind used in the paper or like industries	Free	
<b>3809 93</b>	<b><i>Of a kind used in the leather or like industries:</i></b>		
3809 93 10	Fatty oil or pull up oil	Free	
3809 93 90	Other	Free	
<b>3810</b>	<b>PICKLING PREPARATIONS FOR METAL SURFACES; FLUXES AND OTHER AUXILIARY PREPARATIONS FOR SOLDERING, BRAZING OR WELDING;SOLDERING, BRAZING OR WELDING POWDERS AND PASTES CONSISTING OF METAL AND OTHER MATERIALS; PREPARATIONS OF A KIND USED AS CORES OR COATINGS FOR WELDING ELECTRODES OR RODS</b>		
<b>3810 10</b>	<b><i>Pickling preparations for metal surfaces; soldering, brazing or welding powders and pastes consisting of metal and other materials:</i></b>		
3810 10 10	Pickling preparation and other soldering, brazing or welding powder or pastes	Free	
3810 10 20	Thermite portion for welding (alumina thermic heat generators)	Free	



3810 10 90	Other	Free	
<b>3810 90</b>	<b>Other:</b>		
3810 90 10	Preparation of a kind used as cores or coatings for welding electrodes and rods	Free	
3810 90 90	Other	Free	
<b>3811</b>	<b>ANTI-KNOCK PREPARATIONS, OXIDATION INHIBITORS, GUM INHIBITORS, VISCOSITY IMPROVERS, ANTI-CORROSIVE PREPARATIONS AND OTHER PREPARED ADDITIVES, FOR MINERAL OILS (INCLUDING GASOLINE) OR FOR OTHER LIQUIDS USED FOR THE SAME PURPOSES AS MINERAL OILS</b>		
	<i>Anti-knock preparations:</i>		
3811 11 00	Based on lead compounds	Free	
3811 19 00	Other	Free	
	<i>Additives for lubricating oils:</i>		
3811 21 00	Containing petroleum oils or oils obtained from bituminous minerals	Free	
3811 29 00	Other	Free	
3811 90 00	Other	Free	
<b>3812</b>	<b>PREPARED RUBBER ACCELERATORS; COMPOUND PLASTICISERS FOR RUBBER OR PLASTICS, NOT ELSEWHERE SPECIFIED OR INCLUDED; ANTI-OXIDISING PREPARATIONS AND OTHER COMPOUND STABILISERS FOR RUBBER OR PLASTICS</b>		
3812 10 00	Prepared rubber accelerators	Free	
<b>3812 20</b>	<i>Compound plasticisers for rubber or plastics:</i>		
3812 20 10	Phthalate plasticisers	Free	
3812 20 90	Other	Free	
<b>3812 30</b>	<i>Anti-oxidising preparations and other compound stabilisers for rubber or plastics:</i>		
3812 30 10	Anti-oxidants for rubber	Free	
3812 30 20	Softeners for rubber	Free	
3812 30 30	Vulcanising agents for rubber	Free	
3812 30 90	Other	Free	
3813 00 00	Preparations and charges for fire-extinguishers; charged fire-extinguishing grenades	Free	

<b>3814</b>	<b>ORGANIC COMPOSITE SOLVENTS AND THINNERS, NOT ELSEWHERE SPECIFIED OR INCLUDED; PREPARED PAINT OR VARNISH REMOVERS</b>		
<b>3814 00</b>	<i>Organic composite solvents and thinners, not elsewhere specified or included; prepared paint or varnish removers:</i>		
3814 00 10	Organic composite solvents and thinners, not elsewhere specified or included	Free	
3814 00 20	Prepared paint or varnish removers	Free	
<b>3815</b>	<b>REACTION INITIATORS, REACTION ACCELERATORS AND CATALYTIC PREPARATIONS, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
	<i>Supported catalysts:</i>		
3815 11 00	With nickel or nickel compounds as the active substance	Free	
<b>3815 12</b>	<i>With precious metal or precious metal compounds as the active substance:</i>		
3815 12 10	Platinum or palladium catalysts with a base of activated carbon	Free	
3815 12 90	Other	Free	
3815 19 00	Other	Free	
3815 90 00	Other	Free	
3816 00 00	Refractory cements, mortars, concretes and similar compositions, other than products of heading 3801	Free	
<b>3817</b>	<b>MIXED ALKYL BENZENES AND MIXED ALKYL NAPHTHALENES, OTHER THAN THOSE OF HEADING 2707 OR 2902</b>		
<b>3817 00</b>	<i>Mixed alkylbenzenes and mixed alkyl naphthalenes, other than those of Heading 2707 or 2902:</i>		
	<i>Mixed alkylbenzenes:</i>		
3817 00 11	Linear alkylbenzenes	Free	
3817 00 19	Other	Free	
3817 00 20	Mixed alkyl naphthalenes	Free	
<b>3818</b>	<b>CHEMICAL ELEMENTS DOPED FOR USE IN ELECTRONICS, IN THE FORM OF DISCS, WAFERS OR SIMILAR FORMS; CHEMICAL COMPOUNDS DOPED FOR USE IN ELECTRONICS</b>		
<b>3818 00</b>	<i>Chemical elements doped for use in electronics, in the form of discs, wafers or similar forms; chemical compounds doped for</i>		

	<i>use in electronics:</i>		
3818 00 10	Undefused silicon wafers	Free	
3818 00 90	Other	Free	
<b>3819</b>	<b>HYDRAULIC BRAKE FLUIDS AND OTHER PREPARED LIQUIDS FOR HYDRAULIC TRANSMISSION, NOT CONTAINING OR CONTAINING LESS THAN 70% BY WEIGHT OF PETROLEUM OILS OR OILS OBTAINED FROM BITUMINOUS MINERALS</b>		
3819 00 10	Hydraulic brake fluids	Free	
3819 00 90	Other	Free	
3820 00 00	Anti-freezing preparations and prepared de-icing fluids	Free	
3821 00 00	Prepared culture media for development or maintenance of micro-organism (Including viruses and the like) or of plant, human or animal cells	Free	
<b>3822</b>	<b>DIAGNOSTIC OR LABORATORY REAGENTS ON A BACKING, PREPARED DIAGNOSTIC OR LABORATORY REAGENTS WHETHER OR NOT ON A BACKING, OTHER THAN THOSE OF HEADING 3002 OR 3006; CERTIFIED REFERENCE MATERIALS</b>		
<b>3822 00</b>	<i>Diagnostic or laboratory reagents on a backing, prepared diagnostic or laboratory reagents whether or not on a backing, other than those of heading 3002 or 3006; certified reference materials:</i>		
	<i>For medical diagnosis:</i>		
3822 00 11	Pregnancy confirmation reagent	Free	
3822 00 12	Reagent for diagnosing AIDS	Free	
3822 00 19	Other	Free	
3822 00 90	Other	Free	
<b>3823</b>	<b>INDUSTRIAL MONOCARBOXYLIC FATTY ACIDS; ACID OILS FROM REFINING; INDUSTRIAL FATTY ALCOHOLS</b>		
	<i>Industrial monocarboxylic fatty acids; acid oils from refining:</i>		
<b>3823 11</b>	<i>Stearic acid:</i>		
	<i>Palm stearin:</i>		
3823 11 11	Crude	Free	
3823 11 12	RBD	Free	
3823 11 19	Other	Free	
38231100	Stearic Acid	Free	

3823 12 00	<i>Oleic acid</i>	Free	
3823 13 00	<i>Tall oil fatty acids</i>	Free	
3823 19 00	<i>other</i>	Free	
3823 11 90	Other stearic acid or stearin	Free	
3823 12 00	Oleic acid	Free	
3823 13 00	Tall oil fatty acids	Free	
3823 19 00	Other	Free	
<b>3823 70</b>	<b><i>Industrial fatty alcohols:</i></b>		
3823 70 10	Cetyl alcohol	Free	
3823 70 20	Lauryl alcohol	Free	
3823 70 30	Oleyl alcohol	Free	
3823 70 40	Stearyl alcohol	Free	
3823 70 90	Other	Free	
<b>3824</b>	<b>PREPARED BINDERS FOR FOUNDRY MOULDS OR CORES; CHEMICAL PRODUCTS AND PREPARATIONS OF THE CHEMICAL OR ALLIED INDUSTRIES (INCLUDING THOSE CONSISTING OF MIXTURES OF NATURAL PRODUCTS), NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
3824 10 00	Prepared binders for foundry moulds or cores	Free	
3824 30 00	Non-agglomerated metal carbides mixed together or with metallic binders	Free	
<b>3824 40</b>	<b><i>Prepared additives for cements, mortars or concretes:</i></b>		
3824 40 10	Damp proof or Water proof compounds	Free	
3824 40 90	Other	Free	
<b>3824 50</b>	<b>Non-refractory mortars and concretes:</b>		
3824 50 10	Concretes ready to use known as "Ready-mix concrete (RMC)"	Free	
3824 50 90	Other	Free	
<b>3824 60</b>	<b><i>Sorbitol other than that of sub-heading 2905 44:</i></b>		
3824 60 10	In aqueous solution	Free	
3824 60 90	Other	Free	
	<b><i>Mixtures containing halogenated derivatives of methane, ethane or propane:</i></b>		
3824 71 00	Containing chlorofluorocarbons (CFCs), whether or not containing hydrochlorofluorocarbons (HCFCs), perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs)	Free	Subject to Note 1 of Chapter 38
3824 72 00	Containing bromochlorodifluoromethane, bromotrifluoromethane or dibromotetrafluoro-	Free	

	ethanes		
3824 73 00	Containing Hydrobromofluorocarbons (HBFCs)	Free	
3824 74 00	Containing Hydrochlorofluorocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs)	Free	
3824 75 00	Containing carbon tetrachloride	Free	
3824 76 00	Containing 1,1,1-trichloroethane (methyl chloroform)	Free	
3824 77 00	Containing bromomethane (methyl bromide) or bromochloromethane	Free	
3824 78 00	Containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (HCFCs)	Free	
3824 79 00	Other	Free	
3824 71 00	Group III (t) CH <sub>3</sub> Cl <sub>3</sub> * 1,1,1- Trichloro ethane. (Methyl Chloroform) *This formula does not refer to 1,1,2- trichloro ethane.	Free	Subject to Note 1 of Chapter 38
38247900	Annexure C Group Group I,  CHFCI <sub>2</sub> , CHF <sub>2</sub> Cl, CH <sub>2</sub> FCI, C <sub>2</sub> HFCI <sub>4</sub> , C <sub>2</sub> HF <sub>2</sub> CI <sub>3</sub> , C <sub>2</sub> HF <sub>3</sub> CI <sub>2</sub> , CHCI <sub>2</sub> CF <sub>3</sub> , CHFCICF <sub>3</sub> , CHF <sub>2</sub> CF <sub>3</sub> , C <sub>2</sub> H <sub>2</sub> FCI <sub>3</sub> , C <sub>2</sub> H <sub>2</sub> F <sub>2</sub> CI <sub>2</sub> , C <sub>2</sub> H <sub>2</sub> F <sub>3</sub> CI, C <sub>2</sub> H <sub>3</sub> FCI <sub>2</sub> , C <sub>2</sub> H <sub>3</sub> F <sub>2</sub> CI, CH <sub>3</sub> CF <sub>2</sub> CI, C <sub>2</sub> H <sub>4</sub> FCI, C <sub>3</sub> HFCI <sub>6</sub> , C <sub>3</sub> HF <sub>2</sub> CI <sub>5</sub> , C <sub>3</sub> HF <sub>3</sub> CI <sub>4</sub> , C <sub>3</sub> HF <sub>4</sub> CI <sub>3</sub> , C <sub>3</sub> HF <sub>5</sub> CI <sub>2</sub> , ,CF <sub>3</sub> CF <sub>2</sub> CHCI <sub>2</sub> , CF <sub>2</sub> CF <sub>2</sub> CHCIF, C <sub>3</sub> HF <sub>6</sub> CI, , C <sub>3</sub> H <sub>2</sub> FCI <sub>5</sub> , C <sub>3</sub> H <sub>2</sub> F <sub>2</sub> CI <sub>4</sub> , C <sub>3</sub> H <sub>2</sub> F <sub>3</sub> CI <sub>3</sub> , C <sub>3</sub> H <sub>2</sub> F <sub>4</sub> CI <sub>2</sub> , C <sub>3</sub> H <sub>2</sub> F <sub>5</sub> CI, C <sub>3</sub> H <sub>3</sub> FCI <sub>4</sub> , ,C <sub>3</sub> H <sub>3</sub> F <sub>3</sub> CI <sub>3</sub> , C <sub>3</sub> H <sub>3</sub> F <sub>2</sub> CI <sub>2</sub> , C <sub>3</sub> H <sub>3</sub> F <sub>4</sub> CI <sub>1</sub> , ,C <sub>3</sub> H <sub>4</sub> FCI <sub>3</sub> , C <sub>3</sub> H <sub>4</sub> F <sub>2</sub> CI <sub>2</sub> , C <sub>3</sub> H <sub>4</sub> F <sub>3</sub> CI <sub>1</sub> , ,C <sub>3</sub> H <sub>5</sub> FCI <sub>2</sub> , C <sub>3</sub> H <sub>5</sub> F <sub>2</sub> CI, C <sub>3</sub> H <sub>6</sub> FCI	<b>Controlled Substances</b>  <b>(Notification. No. 09 dated 10.12.04)</b>  (HCFC-131) (HCFC-132) (HCFC-133) (HCFC-141) (HCFC141b) (HCFC-142) (HCFC142b) (HCFC-151) (HCFC-221) (HCFC-222) (HCFC-223) (HCFC-224) (HCFC-225) (HCFC225ca) (HCFC225cb) (HCFC-226) (HCFC-231) (HCFC-232)	Subject to Note 1 of Chapter 38

		(HCFC-233) (HCFC-234) (HCFC-235) (HCFC-241) (HCFC-242) (HCFC-243) (HCFC-244) (HCFC-251) (HCFC-252) (HCFC-253) (HCFC-261) (HCFC-262) (HCFC-131) (HCFC-132) (HCFC-133) (HCFC-141) (HCFC141b) (HCFC-142) (HCFC142b) (HCFC-151) (HCFC-221) (HCFC-222) (HCFC-223) (HCFC-224) (HCFC-225) (HCFC225ca) (HCFC225cb) (HCFC-226) (HCFC-231) (HCFC-232) (HCFC-233) (HCFC-234) (HCFC-235) (HCFC-241) (HCFC-242) (HCFC-243) (HCFC-244) (HCFC-251) (HCFC-252) (HCFC-253) (HCFC-261) (HCFC-262) (HCFC-271) (HCFC-271)	
38247900	Group II  CHFBr2 CHF2Br C2HFBr4 C2HF2Br3 C2HF3Br2 C2HF4Br C2H2FBr3 C2H2F2Br2 C2H2F3Br C2H3FBr2 C2H3F2Br C2H4FBr C2HFBr6 C3HF2Br5 C3HF3Br4 C3HF4Br3 C3HF5Br2 C3HF5Br C3H2FBr5 C3H2F2Br4 C3H2F3Br3 C3H2F4Br2 C3H2F5Br C3H3FBr4 C3H3F2Br3 C3H3F3Br2 C3H3F4Br C3H4FBr3 C3H4F2Br2 C3H4F3Br C3H5FBr2 C3H5F2Br	Substance  (HBFC-221BI)	Subject to Note 1 of Chapter 38

	C3H6FBr		
38247700	Group-III CH2BrCl Annexure D - Reserved		Subject to Note 1 of Chapter 38
38247700	Annexure E CH3Br Methyle Bromide		Subject to Note 1 of Chapter 38
	<i>Mixtures and preparations containing oxirane (ethylene oxide), polybrominated biphenyls (PBBs), polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs) or tris (2,3-dibromopropyl) phosphate:</i>		
3824 81 00	Containing oxirane (ethylene oxide)	Free	
3824 82 00	Containing polychlorinated biphenyls (PCBs), polychlorinated terphenyls (PCTs) or polybrominated biphenyls (PBBs)	Free	
3824 83 00	Containing tris (2,3-dibromopropyl phosphate)	Free	
3824 84 00	Containing aldrin (ISO), camphechlor (ISO) (texaphene), chlordane( ISO) Chlordecone (ISO) DDT (ISO) (dlofenotane(INN) 1, 1, 1-trichloro-2, 2-bis(p-chlorophenyl) ethane), dieldrin (ISO, INN), endosulfan (ISO), endrin (ISO), heptachlor (ISO) or mirex (ISO).	Free	
3824 85 00	Containing 1,2,3,4,5,6-hexachlorocyclohexane (HCH) (ISO), including lindane (ISO, INN)	Free	
3824 86 00	Containing pentachlorobenzene (ISO) or hexachlorobenzene (ISO)	Free	
3824 87 00	Containing perfluorooctane sulphonic acid, its salts, perfluorooctane sulphonamides, or perfluorooctane sulphonyl fluoride.	Free	
3824 88 00	containing tetra-, penta-, hexa, hepta-or octabromodiphenyl ethers.	Free	
<b>3824 90</b>	<b>Other:</b>		
	<i>Ammoniacal gas liquors and spent oxide produced in coal gas purification, Case hardening compound, Heat transfer salts, Mixture of diphenyl and diphenyl oxide as heat transfer medium, Mixed Polyethylene glycols; Salts for curing or salting, surface tension reducing agents:</i>		
3824 90 11	Ammoniacal gas liquors and spent oxide produced in coal gas purification	Free	
3824 90 12	Case hardening compound	Free	
3824 90 13	Heat transfer salts	Free	
0 14	Mixture of diphenyl and diphenyl oxide as heat transfer medium	Free	
3824 90 15	Mixed Polyethylene glycols	Free	
3824 90 16	Salts for curing or salting	Free	

3824 90 17	Surface tension reducing agents	Free	
3824 91 00	Mixtures and preparations consisting mainly of (5-ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphian-5-yl) methyl methylmethylphosphonate and bis(5-ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5yl) methylphosphonate.		
	<i>Electroplating salts Water treatment chemicals, ion exchanger; correcting fluid; precipitated silica and silica gel; Oil well chemical:</i>		
3824 90 21	Electroplating salts	Free	
3824 90 22	Water treatment chemicals, ion exchanger (INN) such as permutits, zeolites)	Free	
3824 90 23	Gramophone records making material	Free	
3824 90 24	Correcting fluid	Free	
3824 90 25	Precipitated silica and silica gel	Free	
3824 90 26	Oil well chemicals	Free	
	<i>Mixture containing perhalogenated derivatives of acyclic hydrocarbons containing two or more different halogens other than chlorine and fluorine; ferrite powder; capacitor fluids-PCB type; dipping oil for treatment of grapes; Poly brominated biphenyls, poly chlorinated biphenyls, Poly chlorinated terphenyls, crocidolite; goods of a kind know as "hazardous waste"; phosphogypsum:</i>		
3824 90 31	Mixture containing perhalogenated derivatives of acyclic hydrocarbons containing two or more different halogens other than chlorine and fluorine	Free	
3824 90 32	Ferrite powder	Free	
3824 90 33	Capacitor fluids – PCB type	Free	
3824 90 34	Dipping oil for treatment of grapes	Free	
3824 90 35	Poly Brominated Biphenyls, Poly Chlorinated Biphenyls, Poly Chlorinated Terphenyls, Crocidolite	Free	
3824 90 36	Goods of a kind known as “Hazardous Wastes”	Free	
3824 90 37	Phosphogypsum	Free	
3824 90 90	Other	Free	
<b>3825</b>	<b>RESIDUAL PRODUCTS OF THE CHEMICAL OR ALLIED INDUSTRIES, NOT ELSEWHERE SPECIFIED OR INCLUDED; MUNICIPAL WASTE; SEWAGE SLUDGE; OTHER WASTES SPECIFIED IN NOTE 6 TO THIS CHAPTER</b>		
3825 10 00	Municipal waste	Free	
3825 20 00	Sewage sludge	Free	
3825 30 00	Clinical waste	Free	



	<b><i>Waste organic solvents:</i></b>		
3825 41 00	Halogenated	Free	
3825 49 00	Other	Free	
3825 50 00	Wastes of metal picking liquors, hydraulic fluids, brake fluids and anti-freeze fluids	Free	
	<b><i>Other wastes from chemical or allied industries:</i></b>		
3825 61 00	Mainly containing organic constituents	Free	
3825 69 00	Other	Free	
3825 90 00	Other	Free	
3826 00 00	Biodiesel and mixtures thereof, not containing or containing less than 70 % by weight of petroleum oils or oils obtained from bituminous minerals	Free	

## CHAPTER 39

## PLASTICS AND ARTICLES THEREOF; RUBBER AND ARTICLES THEREOF

## NOTE

## General Conditions:-

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

2. For drugs and pharmaceuticals ensure copy of the test report of the product either by manufacturer of the subject product or by approved lab by importing country/fda or by drug controller approved lab. Durg control officials may retain sample wherever required--REF FTP, DGFT P.N.no.60(re-10)/09-14 dt.30.6.11.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>3901</b>	PRIMARY FORMS POLYMERS OF ETHYLENE, IN PRIMARY FORMS		
<b>3901 10</b>	<i>Polyethylene having a specific gravity of less than 0.94:</i>		
3901 10 10	Linear low density polyethylene (LLDPE)	Free	
3901 10 90	Other	Free	
3901 20 00	Polyethylene having a specific gravity of 0.94 or more	Free	
3901 30 00	Ethylene-vinyl acetate copolymers	Free	
3901 40 00	Ethylene- alpha-olefin copolymers, having a specific gravity of less than 0.94	Free	
<b>3901 90</b>	<i>Other:</i>		
3901 90 10	Linear medium density polyethylene (LMDPE)	Free	
3901 90 90	Other	Free	
<b>3902</b>	POLYMERS OF PROPYLENE OR OF OTHER OLEFINS, IN PRIMARY FORMS		
3902 10 00	Polypropylene	Free	
3902 20 00	Polyisobutylenes	Free	
3902 30 00	Propylene copolymers	Free	
3902 90 00	Other	Free	
<b>3903</b>	POLYMERS OF STYRENE, IN PRIMARY FORMS		
	<i>Polystyrene:</i>		
3903 11 00	Expansible	Free	
<b>3903 19</b>	<i>Other:</i>		
3903 19 10	Moulding Powder	Free	
3903 19 90	Other	Free	
3903 20 00	Styrene-acrylonitrile (SAN) copolymers	Free	
3903 30 00	Acrylonitrile-butadine-styrene (ABS) copolymers	Free	
	<i>Other:</i>		
3903 90 10	Copolymers, solely of styrene with allyl alcohol, of any	Free	

	acetyl value of 175 or more		
3903 90 20	Brominated polystyrene, containing by weight 58% or more but not more than 71% of bromine, in one of the forms mentioned in Note 6(b) to this Chapter	Free	
3903 90 90	Other	Free	
<b>3904</b>	<b>POLYMERS OF VINYL CHLORIDE OR OF OTHER HALOGENATED OLEFINS, IN PRIMARY FORMS</b>		
<b>3904 00</b>	<b><i>Poly (vinyl chloride), not mixed with any other substances:</i></b>		
3904 10 10	Binders for pigments	Free	
3904 10 20	Suspension grade PVC resin	Free	
3904 10 90	Other	Free	
	<b><i>Other poly (vinyl chloride):</i></b>		
<b>3904 21</b>	<b><i>Non-plasticised:</i></b>		
3904 21 00	Non-Plasticised	Free	
3904 21 10	Poly (vinyl chloride) resins	Free	
3904 21 90	Other	Free	
<b>3904 22</b>	<b><i>Plasticised:</i></b>		
3904 22 10	Poly (vinyl chloride) (PVC) Resins (emulsion grade)	Free	
3904 22 90	Other	Free	
3904 22 00	Plasticised	Free	
<b>3904 30</b>	<b><i>Vinyl chloride-vinyl acetate copolymers:</i></b>		
3904 30 10	Poly (vinyl derivatives)	Free	
3904 30 90	Other	Free	
3904 40 00	Other Vinyl Chloride copolymers	Free	
3904 40 00	Other Vinyl chloride copolymers	Free	
	<b><i>Vinylidene chloride polymers:</i></b>		
3904 50 10	Copolymer of vinylidene chloride with acrylonitrile, in the form of expansible beads of a diameter of 4 micrometers or more but not more than 20 micrometers	Free	
3904 50 90	Other	Free	
	<b><i>Fluro-polymers:</i></b>		
3904 61 00	Polytetrafluoroethylene	Free	
	<b><i>Other:</i></b>		
3904 69 10	Poly (vinyl fluoride), in one of the forms mentioned in Note 6(b) to this Chapter	Free	
3904 69 90	Other	Free	
3904 90 00	Other	Free	
<b>3905</b>	<b>POLYMERS OF VINYL ACETATE OR OF OTHER VINYL ESTERS, IN PRIMARY FORMS; OTHER VINYL POLYMERS IN PRIMARY FORMS</b>		
	<b><i>Poly (vinyl acetate) :</i></b>		
<b>3905 12</b>	<b><i>In aqueous dispersion:</i></b>		
3905 12 10	Poly(vinyl acetate) (PVA), moulding material	Free	

3905 12 20	Poly(vinyl acetate) resins	Free	
3905 12 90	Other	Free	
<b>3905 19</b>	<b>Other:</b>		
3905 19 10	Poly(vinyl acetate) (PVA) moulding material	Free	
3905 19 20	Poly(vinyl acetate) and resins	Free	
3905 19 90	Other	Free	
	<b>Vinyl acetate copolymers:</b>		
3905 21 00	In aqueous dispersion	Free	
3905 29 00	Other	Free	
3905 30 00	Poly(vinyl alcohol), whether or not containing unhydrolysed acetate groups	Free	
	<b>Other:</b>		
3905 91 00	Copolymers	Free	
<b>3905 99</b>	<b>Other:</b>		
3905 99 10	Poly(vinyl pirolidone) (p alcohol)	Free	
3905 99 90	Other	Free	
<b>3906</b>	<b>ACRYLIC POLYMERS IN PRIMARY FORMS</b>		
	<b>Polymethyl methacrylate:</b>		
3906 10 10	Binders for pigments or inks	Free	
3906 10 90	Other	Free	
<b>3906 90</b>	<b>Other:</b>		
3906 90 10	Acrylic resins	Free	
3906 90 20	Polyacrylate moulding powder	Free	
3906 90 30	Copolymers of acrylonitrile	Free	
3906 90 90	Other	Free	
<b>3907</b>	<b>POLYACETALS, OTHER POLYETHERS AND EPOXIDE RESINS, IN PRIMARY FORMS; POLYCARBONATES, ALKYD RESINS, POLYALLYLESTERS AND OTHER POLYESTERS, IN PRIMARY FORMS</b>		
3907 10 00	Polyacetals	Free	
<b>3907 20</b>	<b>Other polyethers:</b>		
3907 20 10	Poly (ether alcohols)	Free	
3907 20 90	Other	Free	
<b>3907 30</b>	<b>Epoxide resins:</b>		
3907 30 10	Epoxy resins	Free	
3907 30 90	Other	Free	
3907 40 00	Polycarbonates	Free	
3907 50 00	Alkyd resins	Free	

<b>3907 60</b>	<b><i>Poly (ethylene terephthalate):</i></b>		
3907 60 10	Having an intrinsic viscosity of less than 0.64 dl/g	Free	
3907 60 20	Having an intrinsic viscosity of not less than 0.64 dl/g and not greater than 0.72 dl/g	Free	
3907 60 90	Other (including clean, colourless grades)	Free	
	<b><i>Other polyesters:</i></b>		
3907 70 00	Poly (Lactic Acid)	Free	
3907 61 00	Having a viscosity number of 78 ml/g or higher	Free	
3907 69 10	Having a viscosity number of 78 ml/g but not less than 72 ml/g	Free	
3709 69 20	Having a viscosity number of 78 ml/g but not less than 64 ml/g	Free	
3709 69 90	<i>other</i>	Free	
3907 70 00	<i>poly (lactic acid)</i>	Free	
3907 91	<b><i>Unsaturated:</i></b>		
3907 91 10	Maleic resins	Free	
3907 91 20	Polyester or contract resins	Free	
3907 91 30	Fumeric resins	Free	
3907 91 40	Diallyl phthalate resins	Free	
3907 91 50	Poly (butylene terephthalate)	Free	
3907 91 90	Other	Free	
<b>3907 99</b>	<b><i>Other:</i></b>		
3907 99 10	Diallyl phthalate resins	Free	
3907 99 20	Poly (butylene terephthalate)	Free	
3907 99 90	Other	Free	
<b>3908</b>	<b>POLYAMIDES IN PRIMARY FORMS</b>		
3908 10	<b><i>Polyamide -6,-11,- 12, -6, 6, 6.9, -6, 10 or 6,-12:</i></b>		
3908 10 10	Nylon moulding powder	Free	
3908 10 90	Other	Free	
<b>3908 90</b>	<b><i>Other:</i></b>		
3908 90 10	Nylon moulding powder	Free	
3908 90 20	Nylon in other primary forms	Free	
3908 90 90	Other	Free	
<b>3909</b>	<b>AMINO-RESINS,PHENOLIC RESINS AND POLYURETHANES, IN PRIMARY FORMS</b>		
<b>3909 10</b>	<b><i>Urea resins; thiourea resins:</i></b>		
3909 10 10	Urea formaldehyde moulding powder	Free	
3909 10 90	Other	Free	
<b>3909 20</b>	<b><i>Melamine resins:</i></b>		
3909 20 10	Melamine formaldehyde resins	Free	
3909 20 90	Other	Free	
<b>3909 30</b>	<b><i>Other amino-resins:</i></b>		
3909 30 10	Poly (phenylene oxide)	Free	

3909 30 90	Other	Free	
3909 31 00	Poly (methylene phenyl isocyanate) (crude MDI, polymeric MDI)	Free	
<b>3909 40</b>	<b><i>Phenolic resins:</i></b>		
3909 40 10	Cresol formaldehyde oxide	Free	
3909 40 20	Phenol formaldehyde moulding powder	Free	
3909 40 30	Alkyl Phenol formaldehyde resins	Free	
3909 40 40	Ketonic resins	Free	
3909 40 50	Phenoxy resins	Free	
3909 40 60	Terpene phenolic resins	Free	
3909 40 90	Other	Free	
3909 50 00	Polyurethanes	Free	
<b>3910</b>	<b>SILICONES IN PRIMARY FORMS</b>		
<b>3910 00</b>	<b><i>Silicones in primary forms:</i></b>		
3910 00 10	Silicone resins	Free	
3910 00 20	Silicone oil	Free	
3910 00 90	Other	Free	
<b>3911</b>	<b>PETROLEUM RESINS, COUMARONE-INDENE RESINS, POLYTERPENES, POLYSULPHIDES, POLYSULPHONES AND OTHER PRODUCTS SPECIFIED IN NOTE 3 TO THIS CHAPTER, NOT ELSEWHERE SPECIFIED OR INCLUDED, IN PRIMARY FORMS</b>		
<b>3911 10</b>	<b><i>Petroleum resins, coumarone, indene or coumarone-indene resins and polyterpenes:</i></b>		
3911 10 10	Coumarone-indene resins	Free	
3911 10 90	Other	Free	
<b>3911 90</b>	<b><i>Other:</i></b>		
3911 90 10	Polysulphones	Free	
3911 90 90	Other	Free	
<b>3912</b>	<b>CELLULOSE AND ITS CHEMICAL DERIVATIVES, NOT ELSEWHERE SPECIFIED OR INCLUDED, IN PRIMARY FORMS</b>		
	<b><i>Cellulose acetates:</i></b>		
<b>3912 11</b>	<b><i>Non-plasticised:</i></b>		
3912 11 10	Cellulose acetate flakes	Free	
3912 11 20	Cellulose acetate moulding powder	Free	
3912 11 30	Cellulose acetobutyrate moulding powder	Free	
3912 11 40	Cellulose nitrate, dynamic grade	Free	
3912 11 90	Other	Free	
<b>3912 12</b>	<b><i>Plasticised:</i></b>		
3912 12 10	Cellulose acetate flakes	Free	
3912 12 20	Cellulose acetate moulding powder	Free	
3912 12 30	Cellulose acetobutyrate moulding powder	Free	
3912 12 90	Other	Free	

<b>3912 20</b>	<b>Cellulose nitrates (including collodions):</b>		
	<b>Non-plasticised:</b>		
3912 20 11	Moulding powders	Free	
3912 20 19	Other	Free	
	<b>Plasticised:</b>		
3912 20 21	Moulding powders	Free	
3912 20 29	Other	Free	
	<b>Cellulose ethers:</b>		
3912 31 00	Carboxymethyl cellulose and its salts	Free	
<b>3912 39</b>	<b>Other:</b>		
	<b>Non-plasticised:</b>		
3912 39 11	Ethylcellulose	Free	
3912 39 12	Methylcellulose	Free	
3912 39 19	Other cellulose ethers	Free	
	<b>Plasticised:</b>		
3912 39 21	Ethyl cellulose	Free	
3912 39 22	Methyl cellulose	Free	
3912 39 29	Other cellulose ether	Free	
<b>3912 90</b>	<b>Other:</b>		
3912 90 10	Cellulose Propionate and aceto propionate non plasticized	Free	
3912 90 20	Viscose sponge	Free	
3912 90 90	Other	Free	
<b>3913</b>	<b>NATURAL POLYMERS (FOR EXAMPLE, ALGINIC ACID) AND MODIFIED NATURAL POLYMERS (FOR EXAMPLE, HARDENED PROTEINS, CHEMICAL DERIVATIVES OF NATURAL RUBBER), NOT ELSEWHERE SPECIFIED OR INCLUDED, IN PRIMARY FORMS</b>		
<b>3913 10</b>	<b>Alginic acid, its salts and esters:</b>		
3913 10 10	Sodium Alginate	Free	
3913 10 90	Other	Free	
<b>3913 90</b>	<b>Other:</b>		
	<b>Chemical derivatives of natural rubber:</b>		
3913 90 11	Chlorinated Rubber	Free	
3913 90 19	Other	Free	
3913 90 20	Hardened proteins (such as hardened casein, gelatin etc.)	Free	
3913 90 30	Dextran	Free	
3913 90 90	Other	Free	
<b>3914</b>	<b>ION-EXCHANGERS BASED ON POLYMERS OF HEADINGS 3901 TO 3913, IN PRIMARY FORMS</b>		
<b>3914 00</b>	<b>Ion-exchangers based on polymers of headings 3901 to</b>		

	<b>3913, in primary forms:</b>		
3914 00 10	Ion-exchangers of the condensation, polycondensation or polyaddition type	Free	
3914 00 20	Ion-exchangers of polymerisation or co-polymerisation type	Free	
3914 00 90	Other	Free	
	<b>I. WASTE, PARINGS AND SCRAP; SEMI-MANUFACTURES; ARTICLES</b>		
<b>3915</b>	<b>WASTE, PARINGS AND SCRAP, OF PLASTICS</b>		
3915 10 00	Of polymers of ethylene	Free	
3915 20 00	Of polymers of styrene	Free	
<b>3915 30</b>	<b><i>Of polymers of vinyl chloride:</i></b>		
3915 30 10	Of copolymers of vinyl chloride	Free	
3915 30 90	Other	Free	
<b>3915 90</b>	<b><i>Of other plastics:</i></b>		
3915 90 10	Of polypropylene	Free	
	<b><i>Of polymers of vinyl acetate:</i></b>		
3915 90 21	Of copolymers of vinyl acetate	Free	
3915 90 29	Other	Free	
3915 90 30	Of acrylic polymers and methlyacrylic copolymers	Free	
	<b><i>Of alkyds, polyesters and epoxide resins:</i></b>		
3915 90 41	Of alkyds and polyesters	Free	
3915 90 42	Of PET Bottles	Free	
3915 90 49	Of epoxide resins	Free	
3915 90 50	Of polyamides	Free	
	<b><i>Of Amino resins and phenolic resins and polyurethanes:</i></b>		
3915 90 61	Of phenoplast	Free	
3915 90 62	Of aminoplast	Free	
3915 90 63	Of polyurethanes	Free	
	<b><i>Of cellulose and its chemical derivatives:</i></b>		
3915 90 71	Of regenerated cellulose	Free	
3915 90 72	Cellulose plastic waste such as cellulose nitrates film scrap non-plasticised	Free	
3915 90 73	Cellulose plastic waste such as cellulose nitrates plasticized	Free	
3915 90 74	Cellulose plastic waste such as cellulose acetate film scrap non-plasticised	Free	
3915 90 75	Cellulose plastic waste film as such cellulose acetate plasticized	Free	
3915 90 90	Other	Free	



<b>3916</b>	<b>MONOFILAMENT OF WHICH ANY CROSS-SECTIONAL DIMENSION EXCEEDS 1MM, RODS, STICKS AND PROFILE SHAPES, WHETHER OR NOT SURFACE-WORKED BUT NOT OTHERWISE WORKED, OF PLASTICS</b>		
<b>3916 10</b>	<i>Of polymers of ethylene:</i>		
3916 10 10	Rods of polyethylene	Free	
3916 10 20	Canes	Free	
3916 10 90	Other	Free	
<b>3916 20</b>	<i>Of polymers of vinyl chloride:</i>		
	<i>Of poly (vinyl chloride) copolymers:</i>		
3916 20 11	Canes	Free	
3916 20 19	Other	Free	
	<i>Other:</i>		
3916 20 91	Canes	Free	
3916 20 99	Other	Free	
<b>3916 90</b>	<i>Of other plastics:</i>		
3916 90 10	Canes	Free	
	<i>Of phenoplast, Aminoplast, Alkyds &amp; Polyesters, Polyamides, Polyurethanes, Epoxide-resins (including waste &amp; scrap), Polypropylene and Acrylic, methacrylic and acrylomethacrylic polymers:</i>		
3916 90 21	Of phenoplast	Free	
3916 90 22	Of aminoplast	Free	
3916 90 23	Of alkyds and polyesters	Free	
3916 90 24	Of polyamides	Free	
3916 90 25	Of polyurethanes	Free	
3916 90 26	Of epoxide-resins (including waste and scrap)	Free	
3916 90 27	Of Polypropylene	Free	
3916 90 28	Of acrylicmethacrylic and acrylomethcrylic polymers	Free	
	<i>Of polymerisation and copolymerisation products of polystyrene and polymethyl methacrylate:</i>		
3916 90 31	Of polymerisation and copolymerisation products of polystyrene	Free	
3916 90 32	Of polymethyl methacrylate	Free	
3916 90 40	Of regenerated cellulose	Free	
3916 90 50	Of cellulose nitrate and celluloid, whether or not plasticized	Free	
3916 90 60	Of vulcanized fibre	Free	
3916 90 70	Of cellulose acetate and acetate butyrate, whether or not plasticized	Free	
3916 90 80	Of vinyl plastic	Free	
3916 90 90	Of other polymerisation and copolymerisation products	Free	
<b>3917</b>	<b>TUBES, PIPES AND HOSES, AND FITTINGS THEREFOR (FOR EXAMPLE, JOINTS, ELBOWS,</b>		

	<b>FLANGES), OF PLASTICS</b>		
	<i>Artificial guts (sausage casings) of hardened protein or of cellulosic materials:</i>		
3917 10 10	Of hardened protein	Free	
3917 10 20	Of cellulosic materials	Free	
	<i>Tubes, pipes and hoses, rigid:</i>		
<b>3917 21</b>	<i>Of polymers of ethylene:</i>		
3917 21 10	Tubes of polyethylene	Free	
3917 21 90	Other	Free	
3917 22 00	Of polymers of propylene	Free	
<b>3917 23</b>	<i>Of polymers of vinyl chloride:</i>		
3917 23 10	Seamless tubes	Free	
3917 23 90	Other	Free	
<b>3917 29</b>	<i>Of other plastics:</i>		
3917 29 10	Seamless tubes of copolymers of vinyl acetate and vinyl chloride	Free	
3917 29 20	Seamless tubes of polymers and copolymers of polystyrene	Free	
3917 29 30	Tubes of cellulose nitrate and celluloid, whether or not plasticized	Free	
3917 29 40	Tubes of cellulose acetate or acetate butyrate	Free	
3917 29 50	Tubes of vinyl plastics	Free	
3917 29 90	Other	Free	
	<i>Other tubes, pipes and hoses:</i>		
3917 31 00	Flexible tubes, pipes and hoses, having a minimum burst pressure of 27.6 MPa	Free	
	<i>Other, not reinforced or otherwise combined with other materials, without fittings:</i>		
3917 32 10	Of condensation or rearrangement polymerisation products, whether or not chemically modified	Free	
3917 32 20	Of addition polymerisation products	Free	
3917 32 90	Other	Free	
3917 33 00	Other, not reinforced or otherwise combined with other materials, with fittings	Free	
<b>3917 39</b>	<i>Other:</i>		
3917 39 10	Of condensation or rearrangement polymerisation products, whether or not chemically modified	Free	
3917 39 20	Of addition polymerisation products	Free	
3917 39 90	Other	Free	
3917 40 00	Fittings	Free	
<b>3918</b>	<b>FLOOR COVERINGS OF PLASTICS, WHETHER OR NOT SELF-ADHESIVE, IN ROLLS OR IN THE</b>		

	<b>FORM OF TILES; WALL OR CEILING COVERINGS OF PLASTICS, AS DEFINED IN NOTE 9 TO THIS CHAPTER</b>		
<b>3918 10</b>	<i>Of polymers of vinyl chloride:</i>		
3918 10 10	Wall or ceiling coverings combined with knitted or woven fabrics, nonwovens or felts	Free	
3918 10 90	Other	Free	
<b>3918 90</b>	<i>Of other plastics:</i>		
3918 90 10	Floor coverings of linotype	Free	
3918 90 20	Wall or ceiling coverings combined with knitted or woven fabrics, nonwovens or felts	Free	
3918 90 90	Other	Free	
<b>3919</b>	<b>SELF-ADHESIVE PLATES, SHEETS, FILM, FOIL, TAPE, STRIP AND OTHER FLAT SHAPES, OF PLASTICS, WHETHER OR NOT IN ROLLS</b>		
3919 10 00	In rolls of width not exceeding 20 cm	Free	
<b>3919 90</b>	<i>Other:</i>		
3919 90 10	Plastic stickers, whether or not printed, embossed, and or impregnated.	Free	
3919 90 20	Cellulose adhesive tape	Free	
3919 90 90	Other	Free	
<b>3920</b>	<b>OTHER PLATES, SHEETS, FILM, FOIL AND STRIP, OF PLASTICS, NON-CELLULAR AND NOT REINFORCED, LAMINATED, SUPPORTED OR SIMILARLY COMBINED WITH OTHER MATERIALS</b>		
<b>3920 10</b>	<i>Of polymers of ethylene:</i>		
	<i>Sheets of polyethylene:</i>		
3920 10 11	Rigid, plain	Free	
3920 10 12	Flexible, plain	Free	
3920 10 19	Other	Free	
	<i>Other:</i>		
3920 10 91	Rigid, plain	Free	
3920 10 92	Flexible, plain	Free	
3920 10 99	Other	Free	
<b>3920 20</b>	<i>Of polymers of propylene:</i>		
3920 20 10	Rigid, plain	Free	
3920 20 20	Flexible, plain	Free	
3920 20 90	Other	Free	
<b>3920 30</b>	<i>Of polymers of styrene:</i>		
3920 30 10	Rigid, plain	Free	
3920 30 20	Flexible, plain	Free	
3920 30 90	Other	Free	
	<i>Of polymers of vinyl chloride:</i>		

3920 43 00	Containing by weight not less than 6% of plasticizers	Free	
3920 49 00	Other	Free	
	<i>Of acrylic polymers:</i>		
<b>3920 51</b>	<b><i>Of poly (methyl methacrylate):</i></b>		
	<i>Sheets :</i>		
3920 51 11	Rigid, plain	Free	
3920 51 12	Flexible, plain	Free	
3920 51 19	Other	Free	
	<i>Other:</i>		
3920 51 91	Rigid, plain	Free	
3920 51 92	Flexible, plain	Free	
3920 51 99	Other	Free	
<b>3920 59</b>	<b><i>Other:</i></b>		
	<b><i>Polyacrylate Sheets:</i></b>		
3920 59 11	Rigid, plain	Free	
3920 59 12	Flexible, plain	Free	
3920 59 19	Other	Free	
	<i>Other:</i>		
3920 59 91	Rigid, plain	Free	
3920 59 92	Flexible, plain	Free	
3920 59 99	Other	Free	
	<b><i>Of polycarbonates, alkyd resins, polyallyl esters or other polyesters:</i></b>		
<b>3920 61</b>	<b><i>Of polycarbonates:</i></b>		
3920 61 10	Rigid, plain	Free	
3920 61 20	Flexible, plain	Free	
3920 61 90	Other	Free	
<b>3920 62</b>	<b><i>Of poly(ethylene terephthalate):</i></b>		
3920 62 10	Rigid, plain	Free	
3920 62 20	Flexible, plain	Free	
3920 62 90	Other	Free	
<b>3920 63</b>	<b><i>Of Unsaturated polyesters:</i></b>		
3920 63 10	Rigid, plain	Free	
3920 63 20	Flexible, plain	Free	
3920 63 90	Other	Free	
<b>3920 69</b>	<b><i>Of other polyesters:</i></b>		
	<b><i>Packaging film:</i></b>		
3920 69 11	Rigid, plain	Free	
3920 69 12	Flexible, plain	Free	
3920 69 19	Other	Free	
	<b><i>Sun and/or dust control film:</i></b>		
3920 69 21	Rigid, plain	Free	
3920 69 22	Flexible, plain	Free	

3920 69 29	Other	Free	
	<b>Other film:</b>		
3920 69 31	Rigid, plain	Free	
3920 69 32	Flexible, plain	Free	
3920 69 39	Other	Free	
	<b>Other:</b>		
3920 69 91	Rigid, plain	Free	
3920 69 92	Flexible, plain	Free	
3920 69 99	Other	Free	
	<b>Of cellulose or its chemical derivatives:</b>		
<b>3920 71</b>	<b>Of regenerated cellulose:</b>		
	<b>Cello phane transparent:</b>		
3920 71 11	Film	Free	
3920 71 19	Other	Free	
	<b>Sheets of cellulose nitrate and celluloid, whether or not plasticized</b>		
3920 71 21	Plain		
3920 71 29	Other		
	<b>Other:</b>		
3920 71 91	Rigid, plain	Free	
3920 71 92	Flexible, Plain	Free	
3920 71 99	Other	Free	
	<b>Of cellulose acetate:</b>		
	<b>Sheet of cellulose acetate, non-plasticized:</b>		
3920 73 11	Rigid, plain	Free	
3920 73 12	Flexible, plain	Free	
3920 73 19	Other	Free	
	<b>Sheets of cellulose acetate (plasticized) :</b>		
3920 73 21	Rigid, plain	Free	
3920 73 22	Flexible, plain	Free	
3920 73 29	Other	Free	
	<b>Other:</b>		
3920 73 91	Rigid, plain	Free	
3920 73 92	Flexible, plain	Free	
3920 73 99	Other	Free	
	<b>Of other cellulose derivatives:</b>		
	<b>Sheets of cellulose nitrate and celluloid, whether or not plasticized:</b>		
3920 79 11	Rigid, plain	Free	
3920 79 12	Flexible, plain	Free	

3920 79 19	Other	Free	
	<b>Other:</b>		
3920 79 91	Rigid, plain	Free	
3920 79 92	Flexible, plain	Free	
3920 79 99	Other	Free	
<b>3920 91</b>	<b>Of other plastics:</b>		
	<b>Of poly (vinyl butyral):</b>		
3920 91 11	Rigid, plain	Free	
3920 91 12	Flexible, plain	Free	
3920 91 19	Other	Free	
<b>3920 92</b>	<b>Of polyamides:</b>		
	<b>Poly (amide fluoride) film:</b>		
3920 92 11	Rigid, plain	Free	
3920 92 12	Flexible, plain	Free	
3920 92 19	Other	Free	
	<b>Other:</b>		
3920 92 91	Rigid, plain	Free	
3920 92 92	Flexible, plain	Free	
3920 92 99	Other	Free	
<b>3920 93</b>	<b>Of amino-resins:</b>		
3920 93 10	Rigid, plain	Free	
3920 93 20	Flexible, plain	Free	
3920 93 90	Other	Free	
<b>3920 94</b>	<b>Of phenolic resins:</b>		
3920 94 10	Rigid, plain	Free	
3920 94 20	Flexible, plain	Free	
3920 94 90	Other	Free	
<b>3920 99</b>	<b>Of other plastics:</b>		
	<b>Plates, sheets, film, foil and strip of poly(vinyl acetate):</b>		
3920 99 11	Rigid, plain	Free	
3920 99 12	Flexible, plain	Free	
3920 99 19	Other	Free	
	<b>Film, sheets, strip of vinyl plastics:</b>		
3920 99 21	Rigid, plain	Free	
3920 99 22	Flexible, plain	Free	
3920 99 29	Other	Free	
	<b>Plates, sheets, strip, film or foil of copolymers of vinyl chloride and vinyl acetate:</b>		

3920 99 31	Rigid, plain	Free	
3920 99 32	Flexible, plain	Free	
3920 99 39	Other	Free	
	<b>Sheet of Poly (tetrafluoro-ethylene) (PTFE):</b>		
3920 99 41	Rigid, plain	Free	
3920 99 42	Flexible, plain	Free	
3920 99 49	Other	Free	
	<b>Retro reflective sheeting:</b>		
3920 99 51	Rigid, plain	Free	
3920 99 52	Flexible, plain	Free	
3920 99 59	Other	Free	
3920 99 60	Clicking boards for leather machinery	Free	
	<b>Other:</b>		
3920 99 91	Rigid, plain	Free	
3920 99 92	Flexible, plain	Free	
3920 99 99	Other	Free	
<b>3921</b>	<b>OTHER PLATES, SHEETS FILM , FOIL AND STRIP, OF PLASTICS</b>		
	<b>Cellular:</b>		
3921 11 00	Of polymers of styrene	Free	
3921 12 00	Of polymers of vinyl chloride	Free	
<b>3921 13</b>	<b>Of polyurethanes:</b>		
3921 13 10	Flexible	Free	
3921 13 90	Other	Free	
3921 14 00	Of regenerated cellulose	Free	
3921 19 00	Of other plastics	Free	
<b>3921 90</b>	<b>Other:</b>		
3921 90 10	Thermocol	Free	
	<b>Of polymers of vinyl chloride :</b>		
3921 90 21	Rigid, lacquered	Free	
3921 90 22	Flexible, lacquered	Free	
3921 90 23	Rigid, metallised	Free	
3921 90 24	Flexible, metallised	Free	
3921 90 25	Rigid, laminated	Free	
3921 90 26	Flexible, laminated	Free	
3921 90 29	Other	Free	
	<b>Of regenerated cellulose :</b>		
3921 90 31	Rigid, lacquered	Free	
3921 90 32	Flexible, lacquered	Free	
3921 90 33	Rigid, metallised	Free	

3921 90 34	Flexible, metallised	Free	
3921 90 35	Rigid, laminated	Free	
3921 90 36	Flexible, laminated	Free	
3921 90 39	Other	Free	
	<b>Other:</b>		
3921 90 91	Rigid, lacquered	Free	
3921 90 92	Flexible, lacquered	Free	
3921 90 93	Rigid, metallised	Free	
3921 90 94	Flexible, metallised	Free	
3921 90 95	Rigid, laminated	Free	
3921 90 96	Flexible, laminated	Free	
3921 90 99	Other	Free	
<b>3922</b>	<b>BATHS, SHOWER-BATHS, SINKS, WASH-BASINS, BIDETS, LAVATORY PANS, SEATS AND COVERS, FLUSHING CISTERNS AND SIMILAR SANITARY WARE, OF PLASTICS</b>		
3922 10 00	Baths, shower-baths, sinks and wash basins	Free	
3922 20 00	Lavatory seats and covers	Free	
3922 90 00	Other	Free	
<b>3923</b>	<b>ARTICLES FOR THE CONVEYANCE OR PACKING OF GOODS OF PLASTICS; STOPPERS, LIDS, CAPS AND OTHER CLOSURES, OF PLASTICS</b>		
<b>3923 10</b>	<b>Boxes, cases, crates and similar articles :</b>		
3923 10 10	Plastic containers for audio or video cassettes, cassette tapes, floppy disk and similar articles	Free	
3923 10 20	Watch-box, jewellery box and similar containers of plastics	Free	
3923 10 30	Insulated ware	Free	
3923 10 40	Packing for accommodating connectors	Free	
3923 10 90	Other	Free	
	<b>Sacks and bags (including cones):</b>		
3923 21 00	Of polymers of ethylene	Free	
<b>3923 29</b>	<b>Of other plastics:</b>		
3923 29 10	Of poly (vinyl chloride)	Free	
3923 29 90	Other	Free	
<b>3923 30</b>	<b>Carboys, bottles, flasks and similar articles:</b>	Free	
3923 30 10	Insulated ware	Free	
3923 30 90	Other	Free	
3923 40 00	Spools, cops, bobbins and similar supports	Free	
<b>3923 50</b>	<b>Stoppers, lids, caps and other closures:</b>		
3923 50 10	Caps and closures for bottles	Free	



3923 50 90	Other	Free	
<b>3923 90</b>	<b>Other:</b>		
3923 90 10	Insulated ware	Free	
3923 90 20	Aseptic bags	Free	
3923 90 90	Other	Free	
<b>3924</b>	<b>TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND HYGIENIC OR TOILET ARTICLES, OF PLASTICS</b>		
<b>3924 10</b>	<b>Tableware and kitchenware:</b>		
3924 10 10	Insulated ware	Free	
3924 10 90	Other	Free	
<b>3924 90</b>	<b>Other:</b>		
3924 90 10	Toilet articles	Free	
3924 90 20	Insulated ware	Free	
3924 90 90	Other	Free	
<b>3925</b>	<b>BUILDERS WARE OF PLASTICS, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
3925 10 00	Reservoirs tanks, vats and similar containers, of a capacity exceeding 300 l	Free	
3925 20 00	Doors, windows and their frames and thresholds for doors	Free	
3925 30 00	Shutters, blinds (including venetian blinds) and similar articles and parts thereof	Free	
<b>3925 90</b>	<b>Other:</b>		
3925 90 10	Of polyurethane	Free	
3925 90 90	Other	Free	
<b>3926</b>	<b>OTHER ARTICLES OF PLASTICS AND ARTICLES OF OTHER MATERIALS OF HEADINGS 3901 TO 3914</b>		
<b>3926 10</b>	<b>Office or school supplies:</b>		
	<b>Office supplies of a kind classified as stationery other than pins, clips, and writing instruments:</b>		
3926 10 11	Of polyurethane foam	Free	
3926 10 19	Other	Free	
	<b>Other:</b>		
3926 10 91	Of polyurethane foam	Free	
3926 10 99	Other	Free	
<b>3926 20</b>	<b>Articles of apparel and clothing accessories (including gloves, mittens and mitts):</b>		
	<b>Gloves:</b>		
3926 20 11	Disposable	Free	
3926 20 19	Non-disposable	Free	
	<b>Aprons:</b>		

3926 20 21	Of polyurethane foam	Free	
3926 20 29	Other	Free	
	<b><i>Plastic stickers for garments:</i></b>		
3926 20 31	Of polyurethane foam	Free	
3926 20 39	Other	Free	
	<b><i>Collar stays, patties, butterfly, shoulder-pads and other stays:</i></b>		
3926 20 41	Of polyurethane foam	Free	
3926 20 49	Other	Free	
	<b><i>Other:</i></b>		
3926 20 91	Of polyurethane foam	Free	
3926 20 99	Other	Free	
<b>3926 30</b>	<b><i>Fittings for furniture, coach work or the like:</i></b>		
3926 30 10	Of polyurethane foam	Free	
3926 30 90	Other	Free	
<b>3926 40</b>	<b><i>Statuettes and other ornamental articles:</i></b>		
	<b><i>Bangles:</i></b>		
3926 40 11	Of polyurethane foam	Free	
3926 40 19	Other	Free	
	<b><i>Beads:</i></b>		
3926 40 21	Of polyurethane foam	Free	
3926 40 29	Other	Free	
	<b><i>Statuettes:</i></b>		
3926 40 31	Of polyurethane foam	Free	
3926 40 39	Other	Free	
	<b><i>Table and other household articles (including hotel and restaurant) for decoration:</i></b>		
3926 40 41	Of polyurethane foam	Free	
3926 40 49	Other	Free	
	<b><i>Decorative sheets:</i></b>		
3926 40 51	Of polyurethane foam	Free	
3926 40 59	Other	Free	
3926 40 60	Sequine	Free	
	<b><i>Other:</i></b>		
3926 40 91	Of polyurethane foam	Free	
3926 40 99	Other	Free	
<b>3926 90</b>	<b><i>Other:</i></b>		
3926 90 10	PVC belt conveyor	Free	

	<b><i>Couplers, packing rings, O rings and the like:</i></b>		
3926 90 21	Of polyurethane foam	Free	
3926 90 29	Other	Free	
	<b><i>Lasts, with or without steel hinges ; EVA and grape sheets for soles and heels; welts:</i></b>		
3926 90 31	Of polyurethane foam	Free	
3926 90 39	Other	Free	
	<b><i>Rings, buckles, tacks, washers and other decorative fittings made of plastic used as trimmings and embellishments for leather products ; patterns for leather foot wear, leather garments and leather goods:</i></b>		
3926 90 41	Of polyurethane foam	Free	
3926 90 49	Other	Free	
	<b><i>Retroreflective sheeting of other than of heading 3920:</i></b>		
3926 90 51	Of polyurethane foam	Free	
3926 90 59	Other	Free	
	<b><i>Hangers:</i></b>		
3926 90 61	Of polyurethane foam	Free	
3926 90 69	Other	Free	
	<b><i>Plastic or nylon tipped hammers ; Insulating liner of nylon , HDPE:</i></b>		
3926 90 71	Of polyurethane foam	Free	
3926 90 79	Other	Free	
3926 90 80	Polypropylene articles, not elsewhere specified or included	Free	
	<b><i>Other:</i></b>		
3926 90 91	Of polyurethane foam	Free	
3926 90 99	Other	Free	

## CHAPTER 40

## RUBBER AND ARTICLES THEREOF

## NOTE

**General Conditions:-**

1. If the packing is of wooden material, ensure the valid Phytosanitary certificate and ISPM-15 marking compliance as per CBIC instructions.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>4001</b>	<b>NATURAL RUBBER, BALATA, GUTTA-PERCHA, GUAYULE, CHICLE AND SIMILAR NATURAL GUMS, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP</b>		
<b>4001 10</b>	<i>Natural rubber latex, whether or not pre-vulcanized:</i>		
4001 10 10	Prevulcanised	Free	
4001 10 20	Other than prevulcanised	Free	
	<i>Natural rubber in other forms:</i>		
4001 21 00	Smoked sheets	Free	
4001 22 00	Technically specified natural rubber (TSNR)	Free	
<b>4001 29</b>	<i>Other:</i>		
4001 29 10	Hevea	Free	
4001 29 20	Pale Crepe	Free	
4001 29 30	Estate Brown Crepe	Free	
4001 29 40	Oil extended natural rubber	Free	
4001 29 90	Other	Free	
4001 30 00	Balata, gutta-percha, guayule, chicle, and similar natural gums	Free	
<b>4002</b>	<b>SYNTHETIC RUBBER AND FACTICE DERIVED FROM OILS, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP; MIXTURES OF ANY PRODUCT OF HEADING 4001 WITH ANY PRODUCT OF THIS HEADING, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP</b>		
	<i>Styrene-butadiene rubber (SBR); carboxylated styrene-butadiene rubber (XSBR):</i>		
4002 11 00	Latex	Free	

<b>4002 19</b>	<b>Other:</b>		
4002 19 10	Oil extended styrene butadiene rubber	Free	
4002 19 20	Styrene butadiene rubber with styrene content of over 50%	Free	
4002 19 30	Styrene butadiene styrene oil bound copolymer	Free	
4002 19 90	Other	Free	
4002 20 00	Butadiene rubber (BR)	Free	
	<b>Isobutene-isoprene (butyl) rubber (IIR); halo-isobutene-isoprene rubber (CIIR or BIIR):</b>		
4002 31 00	Isobutene-isoprene (butyl) rubber (IIR)	Free	
4002 39 00	Other	Free	
	<b>Chlorprene (Chlorobutadiene) rubber (CR):</b>		
4002 41 00	Latex	Free	
4002 49 00	Other	Free	
	<b>Acrylonitrile-butadiene rubber (NBR):</b>		
4002 51 00	Latex	Free	
4002 59 00	Other	Free	
4002 60 00	Isoprene rubber (IR)	Free	
4002 70 00	Ethylene-propylene-non-conjugated diene rubber (EPDM)	Free	
<b>4002 80</b>	<b>Mixtures of any product of heading 4001 with any product of this heading:</b>		
4002 80 10	Latex	Free	
4002 80 20	Chemically modified form of natural rubber including graft rubber	Free	
4002 80 90	Other	Free	
	<b>Other:</b>		
4002 91 00	Latex	Free	
<b>4002 99</b>	<b>Other:</b>		
4002 99 10	Factice (rubber substitute derived from oil)	Free	
4002 99 20	Tread rubber compound, cushion compound, cushion gum and tread gum for resoling or repairing or retreading rubber tyres	Free	
4002 99 90	Other	Free	
4003 00 00	Reclaimed rubber in primary forms or in plates, sheets or strip	Free	
4004 00 00	Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained therefrom	Free	
<b>4005</b>	<b>COMPOUNDED RUBBER,</b>		

	<b>UNVULCANISED, IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP</b>		
4005 10 00	Compounded with carbon black or silica	Free	
<b>4005 20</b>	<i>Solutions; dispersions other than those of sub-heading 4005 10:</i>		
4005 20 10	Can sealing compound	Free	
4005 20 90	Other	Free	
	<i>Other:</i>		
<b>4005 91</b>	<i>Plates, sheets and strip:</i>		
4005 91 10	Hospital Sheeting	Free	
4005 91 90	Other	Free	
	<i>Other:</i>		
<b>4005 99</b>	<i>Other:</i>		
4005 99 10	Granules of unvulcanised natural or synthetic rubber, compounded, ready for vulcanisation	Free	
4005 99 90	Other	Free	
<b>4006</b>	<b>OTHER FORMS (FOR EXAMPLE, RODS, TUBES AND PROFILE SHAPES) AND ARTICLES (FOR EXAMPLE, DISCS AND RINGS), OF UNVULCANISED RUBBER</b>		
4006 10 00	"Camel-back" strips for retreading rubber tyres	Free	
	<i>Other:</i>		
<b>4006 90</b>	<i>Other:</i>		
4006 90 10	Thread, not covered	Free	
4006 90 90	Other		
<b>4007</b>	<b>VULCANISED RUBBER THREAD AND CORD</b>		
<b>4007 00</b>	<i>Vulcanised rubber thread and cord:</i>		
4007 00 10	Thread, not covered	Free	
4007 00 20	Cord, not covered	Free	
4007 00 90	Other	Free	
<b>4008</b>	<b>PLATES, SHEETS, STRIP, RODS AND PROFILE SHAPES, OF VULCANISED RUBBER OTHER THAN HARD RUBBER</b>		
	<i>Of cellular rubber:</i>		
<b>4008 11</b>	<i>Plates, sheets and strip:</i>		
4008 11 10	Of micro-cellular rubber	Free	
4008 11 90	Other	Free	
	<i>Other:</i>		
4008 19 10	Block of micro-cellular rubber but not of latex foam sponge, used in the manufacture of soles, heels or soles and heels combined, for footwear	Free	
4008 19 90	Other	Free	
	<i>Of non-cellular rubber:</i>		

<b>4008 21</b>	<b><i>Plates , sheets and strip:</i></b>		
4008 21 10	Used in the manufacture of soles, heels, or soles and heels combined, for footwear	Free	
4008 21 20	For resoling or repairing or retreading rubber tyres	Free	
4008 21 90	Other	Free	
<b>4008 29</b>	<b><i>Other:</i></b>		
4008 29 10	Rubber sheets and Resin rubber sheets for soles and heels	Free	
4008 29 20	Blocks used in the manufacture of soles , heels or soles and heels combined, for footwear	Free	
4008 29 30	Latex foam sponge	Free	
4008 29 40	Tread rubber and tread packing strip for resoling or repairing or retreading rubber tyres	Free	
4008 29 90	Other	Free	
<b>4009</b>	<b>TUBES, PIPES AND HOSES, OF VULCANISED RUBBER OTHER THAN HARD RUBBER, WITH OR WITHOUT THEIR FITTINGS (FOR EXAMPLE, JOINTS, ELBOWS, FLANGES)</b>		
	<b><i>Not reinforced or otherwise combined with other materials:</i></b>		
4009 11 00	Without fittings	Free	
4009 12 00	With fittings	Free	
	<b><i>Reinforced or otherwise combined only with metal:</i></b>		
4009 21 00	Without fittings	Free	
4009 22 00	With fittings	Free	
	<b><i>Reinforced or otherwise combined only with textile materials:</i></b>		
4009 31 00	Without fittings	Free	
4009 32 00	with fittings	Free	
	<b><i>Reinforced or otherwise combined with other materials:</i></b>		
4009 41 00	without fittings	Free	
4009 42 00	with fittings	Free	
<b>4010</b>	<b>CONVEYOR OR TRANSMISSION BELTS OR BELTING OF VULCANISED RUBBER</b>		
	<b><i>Conveyor belts or belting:</i></b>		
<b>4010 11</b>	<b><i>Reinforced only with metal:</i></b>		
4010 11 10	Where the rubber compound content is less than 25% by weight	Free	
4010 11 90	Other	Free	
<b>4010 12</b>	<b><i>Reinforced only with textile materials:</i></b>		

4010 12 10	Where the rubber compound content is less than 25% by weight	Free	
4010 12 90	Other	Free	
<b>4010 19</b>	<b>Other:</b>		
4010 19 10	Where the rubber compound content is less than 25% by weight	Free	
4010 19 90	Other	Free	
	<b>Transmission belts or belting:</b>		
<b>4010 31</b>	<b>Endless transmission belts of trapezoidal cross-section (V-belts), V-ribbed, of an outside circumference exceeding 180 cm but not exceeding 240 cm:</b>		
4010 31 10	Where the rubber compound content is less than 25% by weight	Free	
4010 31 90	Other	Free	
<b>4010 32</b>	<b>Endless transmission belts of trapezoidal cross-section (V-belts), other than V-ribbed, of an outside circumference exceeding 60 cm but not exceeding 180 cm:</b>		
4010 32 10	Where the rubber compound content is less than 25% by weight	Free	
4010 32 90	Other	Free	
<b>4010 33</b>	<b>Endless transmission belts of trapezoidal cross-section (V-belts), V-ribbed, of an outside circumference exceeding 60 cm but not exceeding 180 cm:</b>		
4010 33 10	Where the rubber compound content is less than 25% by weight	Free	
4010 33 90	Other	Free	
<b>4010 34</b>	<b>Endless transmission belts of trapezoidal cross-section (V-belts), other than V-ribbed, of an outside circumference exceeding 180 cm but not exceeding 240 cm:</b>		
4010 34 10	Where the rubber compound content is less than 25% by weight	Free	
4010 34 90	Other	Free	
<b>4010 35</b>	<b>Endless synchronous belts of an outside circumference exceeding 60 cm but not exceeding 150 cm:</b>	Free	
4010 35 10	Where the rubber compound content is less than 25% by weight	Free	
4010 35 90	Other	Free	
<b>4010 36</b>	<b>Endless synchronous belts of an outside circumference exceeding 150 cm but not exceeding 198 cm:</b>		



4010 36 10	Where the rubber compound content is less than 25% by weight	Free	
4010 36 90	Other	Free	
<b>4010 39</b>	<b>Other:</b>		
	<b>Where the rubber compound content is less than 25% by weight:</b>		
4010 39 11	Endless flat belt	Free	
4010 39 12	Ply belting	Free	
4010 39 19	Other	Free	
	<b>Other:</b>		
4010 39 91	Endless flat belt	Free	
4010 39 92	Ply belting	Free	
4010 39 99	Other	Free	
<b>4011</b>	<b>NEW PNEUMATIC TYRES, OF RUBBER</b>		
<b>4011 10</b>	<b>Of a kind used on motor cars (including station wagons and racing cars):</b>		
4011 10 10	Radials	Free	
4011 10 90	Other	Free	
<b>4011 20</b>	<b>Of a kind used on buses or lorries:</b>		
4011 20 10	Radials	Free	
4011 20 90	Other	Free	
4011 30 00	Of a kind used on aircraft	Free	
<b>4011 40</b>	<b>Of a kind used on motor cycles:</b>		
4011 40 10	For motor cycles	Free	
4011 40 20	For motor scooters	Free	
4011 40 90	Other	Free	
<b>4011 50</b>	<b>Of a kind used on bicycles:</b>		
4011 50 10	Multi-cellular polyurethane (MCP) tubeless tyre	Free	
4011 50 90	Other having a "herring-bone" or similar tread	Free	
	<b>Other having a "herring-bone" or similar tread:</b>		
4011 61 00	Of a kind used on agricultural or forestry vehicles and machines	Free	
4011 62 00	Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm	Free	
4011 63 00	Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm.	Free	
4011 69 00	Other	Free	
	<b>Other:</b>		
4011 92 00	Of a kind used on agricultural of forestry	Free	

	vehicles and machines		
4011 93 00	Of a kind used on construction or industrial handling vehicles and machines and having a rim size not exceeding 61 cm	Free	
4011 94 00	Of a kind used on construction or industrial handling vehicles and machines and having a rim size exceeding 61 cm	Free	
4011 99 00	Other	Free	
4011 70 00	of a kind used on construction, mining or industrial handling vehicles and machines	Free	
4011 80 00	of a kind used on construction, mining or industrial handling vehicles and machines	Free	
4011 90 00	Other	Free	
<b>4012</b>	<b>RETREADED OR USED PNEUMATIC TYRES OF RUBBER, SOLID OR CUSHION TYRES, TYRE TREADS AND TYRE FLAPS, OF RUBBER</b>		
	<i>Retreaded tyres:</i>		
4012 11 00	Of a kind used on Motor cars (including station wagons and racing cars)	Free	
4012 12 00	Of a kind used on buses or lorries	Free	
4012 13 00	Of a kind used on aircraft	Free	
<b>4012 19</b>	<i>Other:</i>		
4012 19 10	For two wheelers	Free	
4012 19 90	Other	Free	
<b>4012 20</b>	<i>Used pneumatic tyres:</i>		
4012 20 10	For buses, lorries and earth moving equipment including bigger size vehicles and light commercial vehicles	Free	
4012 20 20	For passenger automobile vehicles, including two wheelers, three wheelers and personal type vehicles	Free	
4012 20 90	Other	Free	
<b>4012 90</b>	<i>Other:</i>		
4012 90 10	Solid rubber tyres for motor vehicles	Free	
4012 90 20	Solid Rubber tyres for other vehicles	Free	
4012 90 30	Tyres with metal framework	Free	
	<i>Tyre flaps:</i>		
4012 90 41	Of a kind used in two-wheeled and three-wheeled motor vehicles	Free	
4012 90 49	Other	Free	
4012 90 50	Tyre treads, interchangeable	Free	
4012 90 90	Other	Free	
<b>4013</b>	<b>INNER TUBES, OF RUBBER</b>		
<b>4013 10</b>	<i>Of a kind used on motor cars (including</i>		

	<i>station wagons and racing cars), buses or lorries:</i>		
4013 10 10	For motor car	Free	
4013 10 20	For Lorries and buses	Free	
4013 20 00	Of a kind used on bicycles	Free	
<b>4013 90</b>	<b><i>Other:</i></b>		
4013 90 10	For aircraft	Free	
4013 90 20	For motor cycle	Free	
4013 90 30	For off the road vehicles, not elsewhere specified or included	Free	
	<b><i>For tractors:</i></b>		
4013 90 41	Rear tyres	Free	
4013 90 49	Other	Free	
4013 90 50	Of a kind used in tyres of cycle rickshaws and three-wheeled powered cycle-rickshaws	Free	
4013 90 90	Other	Free	
<b>4014</b>	<b>HYGIENIC OR PHARMACEUTICAL ARTICLES (INCLUDING TEATS), OF VULCANISED RUBBER OTHER THAN HARD RUBBER, WITH OR WITHOUT FITTINGS OF HARD RUBBER</b>		
<b>4014 10</b>	<b><i>Sheath contraceptives:</i></b>		
4014 10 10	Rubber contraceptives, male (condoms), Condoms except categories / brands mentioned at (a) and (b) below which are not allowed for export	Free	Export freely permitted subject to submission to Customs, a self declaration and a certificate issued by statutory Auditors that no concession/subsidy has been claimed for intended exports nor any subsidized material has been used for manufacture of items under export.
4014 10 10	a) Any condom with any of the following marking/Stamp , i. " Made specially for Govt. of India " or ii. "Sold under Contraceptive Social Marketing Programme of Govt. of India " iii. " Free supply " iv. " Central Govt. supply- Not for sale " or, v. " Not for export outside India " and /or the following specific brands of condoms i. Ahsaas ii. Bliss iii. Deluxe Nirodh iv. Dream v. Masti vi. Milan	Prohibited.	Not permitted to be exported.

	vii. Mithun viii. Mauj ix. Nirodh x. New Lubricated Nirodh xi. Pick Me xii. Sangam xiii. Super Deluxe Nirodh xiv. Sawan xv. Tamanna xvi. Umang xvii. Ustad xviii. Zaroor xix. Anand xx. Thrill xxi. Sparsh xxii. Sathi		
4014 10 20	Rubber contraceptives, female (diaphragms), such as cervical caps	Free	
<b>4014 90</b>	<b>Other:</b>		
4014 90 10	Hot water bottles	Free	
4014 90 20	Ice bags	Free	
4014 90 30	Feeding bottle nipples	Free	
4014 90 90	Other	Free	
<b>4015</b>	<b>ARTICLES OF APPAREL AND CLOTHING ACCESSORIES (INCLUDING GLOVES, MITTENS AND MITTS) FOR ALL PURPOSES, OR VULCANISED RUBBER OTHER THAN HARD RUBBER</b>		
	<b>Gloves, mittens and mitts:</b>		
4015 11 00	Surgical	Free	
4015 19 00	Other	Free	
<b>4015 90</b>	<b>Other:</b>		
4015 90 10	Rubber apron	Free	
4015 90 20	Labels	Free	
4015 90 30	Industrial gloves	Free	
	<b>Other:</b>		
4015 90 91	Diving suits	Free	
4015 90 99	Other	Free	
<b>4016</b>	<b>OTHER ARTICLES OF VULCANISED RUBBER OTHER THAN HARD RUBBER</b>		
4016 10 00	Of cellular rubber	Free	
	<b>Other:</b>		
4016 91 00	Floor coverings and mats	Free	
4016 92 00	Erasers	Free	

<b>4016 93</b>	<b><i>Gaskets, washers and other seals:</i></b>		
4016 93 10	Patches for puncture repair of self-vulcanizing rubber or a rubber backing	Free	
4016 93 20	Rubber ring (O-ring)	Free	
4016 93 30	Rubber seals ( Oil seals and the like )	Free	
4016 93 40	Gaskets	Free	
4016 93 50	Washers	Free	
4016 93 60	Plugs	Free	
4016 93 90	Other	Free	
4016 94 00	Boat or dock fenders, whether or not inflatable	Free	
<b>4016 95</b>	<b><i>Other inflatable articles:</i></b>	Free	
4016 95 10	Air mattresses	Free	
4016 95 90	Other	Free	
<b>4016 99</b>	<b><i>Other:</i></b>		
4016 99 10	Rubber cots for textile industry	Free	
4016 99 20	Rubber bands	Free	
4016 99 30	Rubber threads	Free	
4016 99 40	Rubber blankets	Free	
4016 99 50	Rubber cushions	Free	
4016 99 60	Rubber bushes	Free	
4016 99 70	Ear plug	Free	
4016 99 80	Stoppers	Free	
4016 99 90	Other	Free	
<b>4017</b>	<b>HARD RUBBER (FOR EXAMPLE, EBONITE) IN ALL FORMS, INCLUDING WASTE AND SCRAP; ARTICLES OF HARD RUBBER</b>		
<b>4017 00</b>	<b><i>Hard rubber (for example, ebonite) in all forms, including waste and scrap; articles of hard rubber:</i></b>		
4017 00 10	Plates, sheets, rods and tubes of ebonite and vulcanite	Free	
4017 00 20	Scrap, waste, and powder of hardened rubber (ebonite and vulcanite)	Free	
4017 00 30	Printers' rollers	Free	
4017 00 40	Textile rollers	Free	
4017 00 50	Typewriters and cyclostyling rollers	Free	
4017 00 90	Other	Free	
4022	In powder, granules or other solid forms, of a fat content, by weight not exceeding 1.5%	Free	
4081	Egg yolks	Free	
4089	other	Free	

## CHAPTER 41

## RAW HIDES AND SKINS (OTHER THAN FURSKINS) AND LEATHER

**Note - 1**

International Animal Health Export Certificate. These are issued as per OIE guidelines vide Chapter 5.2 of TAHC.

OIE guidelines as per various Chapters like 5.2, 5.7, & 5.10 of Terrestrial Animal Health Code (TAHC). Technical requirement of importing country, export regulations of Government of India like Notification No. 34/2015-5-2020 dated 13.1.17

Agency/Department: Animal Quarantine & Certification Services, Ministry of Agriculture & Farmers Welfare.

The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.

**Note - 3**

Finished leather of goat, sheep and bovine animals and of their young ones" means the leather which complies with the terms and conditions specified in the Public Notice of the Government of India in the Ministry of Commerce No.21/2009-14 dated 01.12.2009, under the provisions of the Foreign Trade (Development and Regulation) Act, 1992 (22 of 1992).

Export licensing note of Chapter 41. The definition of finished leather is contained in Public Notice No. 21/2009-14 dated 01.12.2009. The same is reproduced at Appendix 4 of Schedule 2.

## General Conditions:-

01. As per notification no. 27/2011- customs dated 01.03.2011 e.i. tanned leather, snake skin leather, luggage leather-case hide or side/siut case/hand bag luggage/cash bag leather, industrial leathers, namely: (i) cycle saddle leathers (ii) hydraulic/packing/belting/washer leathers (iii) industrial harness leather, picking band leathers, strap/combing leathers, transistor case/camera/camera case leathers attract export duty under the second schedule - export tariff. Please verify duty paid as per the rates notified therein. On booking a case based on ccr instructions, inform at [rmd.ccr@icegate.gov.in](mailto:rmd.ccr@icegate.gov.in) . If the packing is of wooden material, ensure the valid Phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
4101	Raw Hides and Skins Of Bovine (Including Buffalo)Or Equine Animals (Fresh Or Salted, Dried, Limed, Pickled Or Otherwise Preserved, But Not Tanned, Parchment-Dressed Or Further Prepared), Whether Or Not Dehaired Or Split		
4101 20	Whole hides and skins, unsplit of a skin not exceeding 8 kg. When simply dried, 10		

	<b>k. When dry-salted, or 16 kg. when fresh, well-salted or otherwise preserved:</b>		
4101 20 10	Of cow, including cow calf	Free	Subject to Conditions in Note 1 of Chapter 41
4101 20 20	Of buffalo, including buffalo calf	Free	
4101 20 90	Other	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4101 50</b>	<b>Whole hides and skins, of a weight exceeding 16 kg:</b>		
4101 50 10	Of cow, including cow calf	Free	Subject to Conditions in Note 1 of Chapter 41
4101 50 20	Of buffalo, including buffalo calf	Free	Subject to Conditions in Note 1 of Chapter 41
4101 50 90	Other	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4101 90</b>	<b>Other, including butts, bends and bellies:</b>		
4101 90 10	Of cow, including cow calf	Free	Subject to Conditions in Note 1 of Chapter 41
4101 90 20	Of buffalo, including buffalo calf	Free	Subject to Conditions in Note 1 of Chapter 41
4101 90 90	Other	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4102</b>	<b>Raw Skins Of Sheep Or Lambs (Fresh, Or Salted, Dried, Limed, Pickled Or Otherwise Preserved, But Not Tanned, Parchment-Dressed Or Further Prepared), Whether Or Not With Wool On Or Split, Other Than Those Excluded By Note 1(C) To This Chapter</b>		
<b>4102 10</b>	<b>With wool on:</b>		
4102 10 10	Sheep skins	Free	Subject to Conditions in Note 1 of Chapter 41
4102 10 20	Pelts of baby lambs	Free	Subject to Conditions in Note 1 of Chapter 41
4102 10 30	Lamb skins other than pelts	Free	Subject to Conditions in Note 1 of Chapter 41
	<b>Without wool on:</b>		
<b>4102 21</b>	<b>Pickled:</b>		
4102 21 10	Sheep skins	Free	Subject to Conditions in Note 1 of Chapter 41
4102 21 20	Lamb skins	Free	Subject to Conditions in Note 1 of Chapter 41
4102 21 30	Lamb pelt	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4102 29</b>	<b>Other:</b>		
4102 29 10	Sheep skins	Free	Subject to Conditions in Note 1 of Chapter 41
4102 29 20	Lamb skins	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4103</b>	<b>Other Raw Hides And Skins (Fresh, Or Salted, Dried, Limed, Pickled Or Otherwise Preserved, But Not Tanned, Parchment-Dressed Or Further Prepared), Whether Or Not Dehaired Or Split, Other Than Those Excluded By Note 1(B) Or 1(C) To This Chapter</b>		
4103 20 00	Of reptiles	Free	Subject to Conditions in Note 1 of Chapter 41
4103 30 00	Of swine	Free	Subject to Conditions in Note 1 of Chapter 41
4103 90 00	Other	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4104</b>	<b>Tanned Or Crust Hides And Skins Of</b>		

	<b>Bovine (Including Buffalo) Or Equine Animals, Without Hair On, Whether Or Not Split, But Not Further Prepared</b>		
	<i>In the wet state (including wet-blue):</i>		
4104 11 00	Full gains, unsplit; grain splits	Free	Subject to Conditions in Note 1 of Chapter 41
4104 19 00	Other	Free	Subject to Conditions in Note 1 of Chapter 41
	<i>In the dry state (crust):</i>		
4104 41 00	Full grains, unsplit; grain splits	Free	Subject to Conditions in Note 1 of Chapter 41
4104 49 00	Other	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4105</b>	<b>Tanned or crust skins of sheep or lambs, without wool on, whether or not split, but not further prepared</b>		
4105 10 00	In the wet state (including wet-blue)	Free	Subject to Conditions in Note 1 of Chapter 41
4105 30 00	In the dry state (crust)	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4106</b>	<b>Tanned or crust hides and skins of other animals, without wool or hair on, whether or not split but not further prepared</b>		
	<i>Of goats or kids:</i>		
4106 21 00	In the wet state (including wet-blue)	Free	Subject to Conditions in Note 1 of Chapter 41
4106 22 00	In the dry state (crust)	Free	Subject to Conditions in Note 1 of Chapter 41
	<i>Of swine:</i>		
4106 31 00	In the wet state (including wet-blue)	Free	Subject to Conditions in Note 1 of Chapter 41
4106 32 00	In the dry state (crust)	Free	Subject to Conditions in Note 1 of Chapter 41
4106 40 00	Of reptiles	Free	Subject to Conditions in Note 1 of Chapter 41
	<i>Other:</i>		
4106 91 00	In the wet state (including wet-blue)	Free	Subject to Conditions in Note 1 of Chapter 41
4106 92 00	In the dry state (crust)	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4107</b>	<b>Leather further prepared after tanning or crusting, including parchment-dressed leather, of bovine (including buffalo) or equine animals, without hair on, whether or not split, other than leather of heading 4114</b>		
	<b>Whole hides and skins:</b>		
4107 11 00	Full grains, unsplit	Free	Subject to Conditions in Note 1 of Chapter 41
4107 12 00	Grain splits	Free	Subject to Conditions in Note 1 of Chapter 41
4107 19 00	Other	Free	Subject to Conditions in Note 1 of Chapter 41
	<i>Other, including sides:</i>		
4107 91 00	Full grains, unsplit	Free	Subject to Conditions in Note 1 of Chapter 41
4107 92 00	Grain splits	Free	Subject to Conditions in Note 1 of Chapter 41
4107 99 00	Other	Free	Subject to Conditions in Note 1 of Chapter 41



4112 00 00	Leather further prepared after tanning or crusting, including parchment-dressed leather, of sheep or lamp, without wool on, whether or not split, other than leather of heading 4114	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4113</b>	<b>Leather further prepared after tanning or crusting, including parchment-dressed leather, of other animals, without wool or hair on, whether or not split, other than leather of heading 4114</b>		
4113 10 00	Of goats or kids	Free	Subject to Conditions in Note 1 of Chapter 41
4113 20 00	Of swine	Free	Subject to Conditions in Note 1 of Chapter 41
4113 30 00	Of reptiles	Free	Subject to Conditions in Note 1 of Chapter 41
4113 90 00	Other	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4114</b>	<b>Chamois (including combination chamois) leather; patent leather and patent laminated leather ; metallised leather</b>		
4114 10 00	Chamois (including combination chamois) leather	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4114 20</b>	<b><i>Patent leather and patent laminated leather; metallised leather:</i></b>		
4114 20 10	Patent leather and patent laminated leather	Free	Subject to Conditions in Note 1 of Chapter 41
4114 20 20	Metallised leather	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4115</b>	<b>Composition leather with a basis of leather or leather fiber, in slabs, sheets or strip, whether or not in rolls; parings and other waste of leather or of composition leather, not suitable for the manufacture of leather articles; leather dust, powder and flour</b>		
4115 10 00	Composition leather with a basis of leather or leather fiber , in slabs, sheets or strip, whether or not in rolls	Free	Subject to Conditions in Note 1 of Chapter 41
<b>4115 20</b>	<b><i>Parings and other waste of leather or of composition leather, not suitable for the manufacture of leather articles ; leather dust, powder and flour:</i></b>		
4115 20 10	Cuttings of leather	Free	Subject to Conditions in Note 1 of Chapter 41
4115 20 90	Other	Free	Subject to Conditions in Note 1 of Chapter 41
4104 11 00	Finished leather all kinds F	Free	Subject to the definition of finished leather at Note 3 of Chapter 41
4104 19 00			
4104 41 00			
4104 49 00			
4105 10 00			
4105 30 00			
4106 21 00			

4106 22 00			
4106 31 00			
4106 32 00			
4106 40 00			
4106 91 00			
4106 92 00			
4107 11 00			
4107 12 00			
4107 19 00			
4107 91 00			
4107 92 00			
4107 99 00			

## CHAPTER 42

**ARTICLES OF LEATHER; SADDLERY AND HARNESS, TRAVEL GOODS, HANDBAGS AND  
SIMILAR CONTAINERS; ARTICLES OF ANIMAL GUT  
(OTHER THAN SILKWORM GUT)**

**Note - 1**

1. Introduction from the Sea Certificate (for CITES species, where ever applicable)
2. Pre-convention Certificate and Capacity Bred Artificially Propagated Certificate (for CITES species, where ever applicable)

Agency/Department: Regional Offices of WCCB situated at Delhi, Mumbai, Chennai and Kolkata

The wildlife inspectors visit the exit points regularly for clearances of courier and post.

**General Conditions:-**

01. Ensure sampling procedure per CIR no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at [rmd.ccr@icegate.gov.in](mailto:rmd.ccr@icegate.gov.in) . If the packing is of wooden material, ensure the valid Phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
4201 00 00	Saddlery and harness for any animal (including traces, leads, knee pads, muzzles, saddle cloths, saddle bags, dog coats and the like), of any material	Free	
4202	Trunks, Suit-Cases, Vanity-Cases, Executive-Cases, Brief-Cases, School Satchels, Spectacle Cases, Binocular Cases, Camera Cases, Musical Instrument Cases, Gun Cases, Holsters And Similar Containers; Travelling-Bags, Insulated Food Or Beverages Bags, Toilet Bags, Rucksacks, Handbags, Shopping-Bags, Wallets, Purses, Map-Cases, Cigarette-Cases, Tobacco-Pouches, Tool Bags, Sports Bags, Bottle Cases, Jewellery Boxes, Powder-Boxes, Cutlery Cases And Similar Containers, Of Leather Or Of Composition Leather, Of Sheeting Of Plastics, Of Textile Materials, Of Vulcanised Fibre Or Of Paperboard, Or Wholly Or Mainly Covered With Such Materials Or With Paper		
	<i>Trunks, suit-cases, vanity-cases, executive-cases, brief-cases, school satchels and similar containers:</i>		

<b>4202 11</b>	<b><i>With outer surface of leather or of composition leather:</i></b>		
4202 11 10	Travel goods (Trunks, suit-cases, sports bags and other similar items ) of leather	Free	
4202 11 20	Toilet-bags and cases, of leather	Free	
4202 11 30	Satchels	Free	
4202 11 40	Brief-cases	Free	Subject to Conditions under Note 1 of Chapter 42
4202 11 50	Executive-cases	Free	Subject to Conditions under Note 1 of Chapter 42
4202 11 60	Vanity-cases	Free	Subject to Conditions under Note 1 of Chapter 42
4202 11 70	Attache-cases	Free	
4202 11 90	Other	Free	
<b>4202 12</b>	<b><i>With outer surface of plastic or of textile materials:</i></b>		
4202 12 10	Toilet cases	Free	
4202 12 20	Plastic moulded suit-cases	Free	
4202 12 30	Plastic moulded brief-cases	Free	
4202 12 40	Satchels	Free	
4202 12 50	Other Travel goods	Free	
4202 12 60	Brief-cases	Free	
4202 12 70	Executive-cases other than plastic moulded	Free	
4202 12 80	Vanity-cases	Free	
4202 12 90	Other	Free	
<b>4202 19</b>	<b><i>Other:</i></b>		
4202 19 10	Travel goods (Trunks, suit-cases, sports bags, and other similar items ) of leather	Free	
4202 19 20	Toilet-cases	Free	
4202 19 30	Satchels	Free	
4202 19 40	Brief-cases (other than plastic moulded)	Free	
4202 19 50	Executive-cases	Free	
4202 19 60	Vanity-cases	Free	
4202 19 90	Other	Free	
	<b><i>Hand-bags, whether or not with shoulder strap, including those without handle:</i></b>		
<b>4202 21</b>	<b><i>With outer surface of leather or of composition leather:</i></b>		
4202 21 10	Hand-bags for ladies	Free	Subject to Conditions under Note 1 of Chapter 42
4202 21 20	Vanity-bags	Free	Subject to Conditions under Note 1 of Chapter 42
4202 21 90	Other	Free	Subject to Conditions under Note 1 of Chapter 42
<b>4202 22</b>	<b><i>With outer surface of plastic sheeting or textile materials:</i></b>		
4202 22 10	Hand-bags and shopping bags, of artificial plastic material	Free	
4202 22 20	Hand-bags and shopping bags, of cotton	Free	
4202 22 30	Hand-bags and shopping bags, of Jute	Free	
4202 22 40	Vanity-bags	Free	
4202 22 90	Other	Free	

<b>4202 29</b>	<b>Other:</b>		
4202 29 10	Hand bags of other materials excluding wicker-work or basket work	Free	
4202 29 90	Other	Free	
	<b>Articles of a kind normally carried in the pocket or in the handbag:</b>		
<b>4202 31</b>	<b>With outer surface of leather or of composition leather:</b>		
4202 31 10	Jewellery box	Free	Subject to Conditions under Note 1 of Chapter 42
4202 31 20	Wallets and purses, of leather	Free	Subject to Conditions under Note 1 of Chapter 42
4202 31 90	Other	Free	Subject to Conditions under Note 1 of Chapter 42
<b>4202 32</b>	<b>With outer surface of plastic sheeting or of textile materials:</b>		
4202 32 10	Jewellery box	Free	
4202 32 90	Other	Free	
<b>4202 39</b>	<b>Other:</b>		
4202 39 10	Jewellery box	Free	
4202 39 90	Other	Free	
	<b>Other:</b>		
<b>4202 91</b>	<b>With outer surface of leather or of composition leather:</b>		
4202 91 00	With outer surface of leather or of composition leather	Free	
4202 92 00	With outer surface of plastic sheeting or of textile materials	Free	
4202 99 00	Other	Free	
<b>4203</b>	<b>Articles of apparel and clothing accessories, of leather or of composition leather</b>		
<b>4203 10</b>	<b>Articles of apparel:</b>		
4203 10 10	Jackets and jerseys	Free	Subject to Conditions under Note 1 of Chapter 42
4203 10 90	Other	Free	Subject to Conditions under Note 1 of Chapter 42
	<b>Gloves, mittens and mitts:</b>		
<b>4203 21</b>	<b>Specially designed for use in sports:</b>		
4203 21 10	Gloves	Free	
4203 21 20	Mittens and mitts	Free	
<b>4203 29</b>	<b>Other:</b>		
4203 29 10	Gloves for use in industry	Free	
4203 29 20	Other gloves	Free	
4203 29 30	Mittens and mitts	Free	
4203 30 00	Belts and bandoliers	Free	Subject to Conditions under Note 1 of Chapter 42
<b>4203 40</b>	<b>Other clothing accessories:</b>		
4203 40 10	Aprons	Free	

4203 40 20	Semi-chrome grain garments	Free	
4203 40 90	Other	Free	
<b>4205</b>	<b>Other articles of leather or of composition leather</b>		
<b>4205 00</b>	<b><i>Other articles of leather or of composition leather:</i></b>		
	<b><i>Straps other than for machinery or harness:</i></b>		
4205 00 11	Welt	Free	
4205 00 19	Other	Free	
4205 00 20	Leather sofa cover	Free	
4205 00 90	Other	Free	
<b>4206</b>	<b>Articles of gut (other than silk-worm gut), of goldbeater's skin, of bladders or of tendons</b>		
4206 00 10	For rackets	Free	
4206 00 90	Other	Free	

## CHAPTER 43

**FURSKINS AND ARTIFICIAL FUR, MANUFACTURES THEREOF****Note – 1**

01. International Animal Health Export Certificate. These are issued as per OIE guidelines vide Chapter 5.2 of TAHC.

OIE guidelines as per various Chapters like 5.2, 5.7, and 5.10 of Terrestrial Animal Health Code (TAHC). Technical requirement of importing country, export regulations of Government of India like Notification No. 34/2015-5-2020 dated 13.1.17

Agency/Department: Animal Quarantine & Certification Services, Ministry of Agriculture & Farmers Welfare.

Note- The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.

**Note -- 2**

1. Introduction from the Sea Certificate(for CITES species, where ever applicable)
2. Pre-convention Certificate and Capacity Bred Artificially Propagated Certificate (for CITES species, where ever applicable)

Agency/Department: Regional Offices of WCCB situated at Delhi, Mumbai, Chennai and Kolkata

The wildlife inspectors visit the exit points regularly for clearances of courier and post.

**Note – 3**

Country of Origin as per Appendix III of CITES

Agency/Department: Regional Offices of WCCB situated at Delhi, Mumbai, Chennai and Kolkata

**General Conditions:-**

01. Ensure sampling procedure per cir no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at [rmd.ccr@icegate.gov.in](mailto:rmd.ccr@icegate.gov.in). If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv Dated 16.9.13.
02. As per FTP export of all wild animals, animal articles, their products, as defined in wild life (protection) act, 1972 including their parts and derivatives is prohibited. Verify wlo NOC before allowing clearance for export. As per notification no. 27/2011- customs dated 01.03.2011 raw fur lamb shins attract export duty under the second schedule - export tariff. Please verify duty paid @ of 10%. For more information please visit, [wccb.gov.in](http://wccb.gov.in) on booking a case based on CCR instructions, inform at [rmd.ccr@icegate.gov.in](mailto:rmd.ccr@icegate.gov.in). If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
4301	Raw Furskins (Including Heads, Tails, Paws And Other Pieces Or Cuttings, Suitable For Furriers' Use), Other Than Raw Hides And Skins Of Headings 4101, 4102 Or 4103		
4301 10 00	Of mink, whole, with or without head, tail	Free	Subject to Conditions under Note 1 of Chapter 43

	or paws		Subject to Conditions under Note 2 of Chapter 43 Subject to Conditions under Note 3 of Chapter 43
4301 30 00	Of lamb, the following: Astrakhan, Broadtail, Caracul, Persian and Similar lamb, Indian, Chinese, Mongolian or Tibetan lamb, whole, with or without head, tail or paws	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 3 of Chapter 43
4301 60 00	Of fox, whole, with or without head, tail or paws	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 3 of Chapter 43
4301 80 00	Other furskins, whole, with or without head, tail or paws	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 3 of Chapter 43
4301 90 00	Heads, tails, paws and other pieces or cuttings, suitable for furriers' use	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 3 of Chapter 43
<b>4302</b>	<b>Tanned or dressed furskins (including heads, tails, paws and other pieces or cuttings), unassembled, or assembled (without the addition of other materials) other than those of heading 4303</b>		
	<i>Whole Skins, with or without head, tail or paws, not assembled:</i>		
4302 11 00	Of mink	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 2 of Chapter 43
<b>4302 19</b>	<b>Other:</b>		
4302 19 10	Calf skins, with hair on, tanned or dressed	Free	Subject to Conditions under Note 1 of Chapter 43
4302 19 20	Hides or skins of other bovine and equine animals with hair on, tanned or dressed	Free	Subject to Conditions under Note 1 of Chapter 43
4302 19 30	Goat (Common) and kid skins with hair on, tanned or dressed	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 2 of Chapter 43
4302 19 40	Tiger-Cat skins	Free	Subject to Conditions under Note 2 of Chapter 43 Subject to Conditions under Note 3 of Chapter 43
4302 19 90	Hides and skins of other animals with hair on, tanned or dressed	Free	Subject to Conditions under Note 1 of Chapter 43
4302 20 00	Heads, tails, paws and other pieces or cuttings, not assembled	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 2 of Chapter 43
4302 30 00	Whole skins and pieces or cuttings thereof, assembled	Free	Subject to Conditions under Note 1 of Chapter 43 Subject to Conditions under Note 2 of Chapter 43
<b>4303</b>	<b>Articles of apparel, clothing accessories and other articles of furskin</b>		
<b>4303 00</b>	<b>Articles of apparel and clothing accessories:</b>		
4303 10 10	Of wild animals covered under the Wild	Free	Subject to Conditions under Note 2 of Chapter 43



	Life (Protection) Act,1972		
4303 10 20	Of animals covered under Convention on International Trade of Endangered Species (CITES), Other than those of Tariff item 43031010	Free	Subject to Conditions under Note 2 of Chapter 43
4303 10 90	Other	Free	Subject to Conditions under Note 2 of Chapter 43
<b>4303 90</b>	<b>Other:</b>		
4303 90 10	Of wild animals covered under the Wild Life (Protection) Act,1972	Free	Subject to Conditions under Note 2 of Chapter 43
4303 90 20	Of animals covered under Convention on International Trade of Endangered Species (CITES), other than those of item 4303 90 10	Free	Subject to Conditions under Note 2 of Chapter 43
4303 90 90	Other	Free	
<b>4304</b>	<b>Artificial Fur And Articles Thereof</b>		
<b>4304 00</b>	<b>Artificial fur and articles thereof:</b>		
4304 00 11	Artificial fur as trimmings and embellishments for garments, made ups, knitwear, plastic and leather goods	Free	
4304 00 19	Other	Free	
4304 00 20	Articles of artificial fur	Free	

## CHAPTER 44

### WOOD AND ARTICLES OF WOOD; WOOD CHARCOAL

#### General Note -- 1

Definition of handicrafts for the purpose of classification:

(a) A handicraft must be predominantly made by hand. Machinery can also be used in the manufacturing process as a secondary process.

(b) It must be graced with visual appeal in the form of ornamentation or in-lay work or some similar work lending it an element of artistic improvement and such ornamentation must be of a substantial nature and not a mere pretense. The classification codes for the handicrafts are only illustrative. The description can cover other headings as well.

#### General Note -- 2

Prohibition on export of Muli Bamboo (*Melocanna baccifera*) is made 'Free' till 31.03.2019. Bamboo products made from bamboo obtained from legal source; except bamboo charcoal, bamboo pulp and unprocessed bamboo shoots under ITC(HS) Code 1401 10 00 are freely exportable. For details see Chapter 14 [Notification No. 11/2015-20 dated 23.06.2017].

#### General Note -- 3

Export Promotion Council for Handicrafts (EPCH) is authorized to issue certificate, on demand, on the due diligence adopted by the exporters in procurement of wood from legal sources [Notification No. 13(RE-2013)/2009-2014 dated 14.05.2013]

#### General Note -- 4

Prohibition on export of wood charcoal of Chapter 44 will not apply in case of export to Bhutan [Notification No. 60(RE-2013)/2009-2014 dated 23.12.2013]

#### Conditional Note – 1

Phyto-sanitary Certificate (PSC): India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phyto-sanitary Certificate (PSC) as per Article-V of IPPC which is as follows;

- 1 of Article-V: Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.
- 2 of Article-V: Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions: a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents. b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5 c) Uncertified alterations or erasures shall invalidate the certificates.
- 3 of Article-V: Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

Agency/Department: Plant Quarantine laboratories facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes, wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

Note: No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

**Conditional Note –2**

Country of Origin as per Appendix III of CITES

Agency/Department: Regional Offices of WCCB situated at Delhi, Mumbai, Chennai and Kolkata

**General Conditions --**

01. As per the FTP, export of finished handicraft products of (a) sandalwood (b) other species is permitted subject to provisions of cites. Verify goods are finished handicraft products of sandalwood or other species. Ensure sampling procedure per cir no.34/95 dt.6.4.95 where DBK amount is rs.10000/-
02. As per FTP wood and wood products in the form of logs, timber, stumps, roots, bark, chips, powder, flakes, dust, and charcoal other than saison timber made exclusively out of imported logs/timber are prohibited and not permitted to be exported. On booking a case based on CCR instructions, informat rmd.ccr@icegate.gov.in . If the packing is of wooden material, ensure the valid Phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>4401</b>	<b>Fuel Wood, In Logs, In Billets, In Twigs, In Faggots Or In Similar Forms; Wood In Chips Or Particles; Sawdust And Wood Waste And Scrap, Whether Or Not Agglomerated In Logs, Briquettes, Pellets Or Similar Forms.</b>		
4401 10 00 4401 11 10 4401 13 00 4401 39 00 4401 40 00	Wood and wood products in the form of logs, timber, stumps, roots, bark, chips, powder, flakes, dust, and charcoal other than sawn timber made exclusively out of imported logs/timber	Prohibited	Not permitted to be Exported
4401 11 10 4401 12 10 4401 11 90 4401 12 90	Fuel wood, in logs, in billets, in twigs, in faggots or in similar forms; Wood in chips or particles; Sawdust and wood waste and scrap, whether or not agglomerated in logs, briquettes, pellets or similar forms	Prohibited	Not permitted to be Exported
<b>4401 10</b>	<b><i>Fuel wood, in logs, in billets, in twigs, in faggots or in similar forms:</i></b>		Subject to Conditional Note 1 of Chapter 44
4401 10 10	In logs	Free	
4401 10 90	Other	Free	
	<b><i>Wood in chips or particles:</i></b>		Subject to Conditional Note 1 of Chapter 44
4401 21 00	Coniferous	Free	
4401 22 00	Non-coniferous	Free	

4401 12 10	Non Coniferous In Longs	Free	
4401 12 90	Other	Free	
1211 90 50	Sandalwood De-oiled Spent Dust	Restricted	Export permitted under licence subject to conditionalities as may be notified by the Director General of Foreign Trade from time to time.
4401 31 00			
4401 39 00			
4401 40 00			
	<b>Sawdust and wood waste and scrap, whether or not agglomerated in logs, briquettes, pellets or similar forms:</b>		Subject to Conditional Note 1 of Chapter 44
4401 31 00	Wood pellets	Free	
4401 39 00	Other	Free	
4401 40 00	Sawdust and wood waste and scrap, not agglomerated	Free	Subject to Conditional Note 1 of Chapter 44
<b>4402</b>	<b>Wood Charcoal (Including Shell Or Nut Charcoal), Whether Or Not Agglomerated</b>		
<b>4402 10</b>	<b>Wood charcoal (including shell Or nut charcoal), whether or not agglomerated:</b>		
4402 10 10	Of bamboo	Free	
4402 10 10	Wood charcoal , whether or not agglomerated	Prohibited	Not permitted to be Exported. However, the prohibition on export of charcoal will not apply to Bhutan
4402 90 90	Wood charcoal , whether or not agglomerated	Prohibited	Not permitted to be Exported. However, the prohibition on export of charcoal will not apply to Bhutan
<b>4402 90</b>	<b>Other:</b>		
4402 90 10	Of coconut shell	Free	
4402 00 90	Other	Free	
<b>4403</b>	<b>WOOD IN THE ROUGH, WHETHER OR NOT STRIPPED OF BARK OR SAPWOOD, OR ROUGHLY SQUARED</b>		
4403 10 00	Treated with paint, stains, creosote or other preservatives	Free	
4403 11 00	Coniferous	Free	Subject to Conditional Note 1 of Chapter 44
4403 12 00	Non-Coniferous	Free	
<b>4403 20</b>	<b>Other, coniferous:</b>		
4403 20 10	Sawlogs and veneerlogs	Free	
4403 20 20	Poles, pilling and posts	Free	
4403 20 90	Other	Free	
4403 21 10	Saw longs and veneer longs	Free	Subject to Conditional Note 1 of Chapter 44
4403 21 20	Poles, pilling and posts	Free	Subject to Conditional Note 1 of Chapter 44
4403 21 90	other	Free	Subject to Conditional Note 1 of Chapter 44
4403 22 10	Saw longs and veneer longs	Free	
4403 22 20	Poles, pilling and posts	Free	
4403 22 90	other	Free	
<b>440323</b>	<b>Of fir (Abies spp.) and spruce (Picea spp.) of which any cross-sectional dimension is</b>		

	<b>15 cm or more</b>		
4403 23 10	Saw longs and veneer longs	Free	Subject to Conditional Note 1 of Chapter 44
4403 23 20	Poles, pilling and posts	Free	Subject to Conditional Note 1 of Chapter 44
4403 23 90	other	Free	Subject to Conditional Note 1 of Chapter 44
<b>440324</b>	<b>Of fir (Abies spp.) and spruce (Picea spp.), other</b>		
4403 24 10	Saw longs and veneer longs	Free	Subject to Conditional Note 1 of Chapter 44
4403 24 20	Poles, pilling and posts	Free	Subject to Conditional Note 1 of Chapter 44
4403 24 90	other	Free	Subject to Conditional Note 1 of Chapter 44
<b>440325</b>	<b>other, of which any cross-sectional dimension is 15cm or more</b>		
4403 25 10	Saw longs and veneer longs	Free	Subject to Conditional Note 1 of Chapter 44
4403 25 20	Poles, pilling and posts	Free	Subject to Conditional Note 1 of Chapter 44
4403 25 90	other	Free	Subject to Conditional Note 1 of Chapter 44
<b>440326</b>	<b>Other</b>		
4403 26 10	Saw longs and veneer longs	Free	Subject to Conditional Note 1 of Chapter 44
4403 26 20	Poles, pilling and posts	Free	Subject to Conditional Note 1 of Chapter 44
4403 26 90	other	Free	Subject to Conditional Note 1 of Chapter 44
	<i>Other, of tropical wood specified in Sub Heading Note 1 to this Chapter:</i>		
4403 41 00	Dark Red Meranti, Light Red Meranti and Meranti Bakau	Free	Subject to Conditional Note 1 of Chapter 44
<b>4403 49</b>	<b>Other:</b>		
4403 49 10	Teak wood in rough	Free	Subject to Conditional Note 1 of Chapter 44
4403 49 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
	<b>Other :</b>		
4403 91 00	Of Oak (Quercus Spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4403 92 00	Of beech (Fagus Spp.)	Free	
4403 93 00	Of beech (Fagus Spp.) of which any cross-sectional dimension is 15 cm or more	Free	Subject to Conditional Note 1 of Chapter 44
4403 94 00	of beech(Fagus spp.) other	Free	Subject to Conditional Note 1 of Chapter 44
4403 95 00	of birch (Betula spp.) of which any Cross-sectional dimension is 15 cm of more	Free	Subject to Conditional Note 1 of Chapter 44
4403 96 00	of beech(Fagus spp.) other	Free	Subject to Conditional Note 1 of Chapter 44
4403 97 00	Of popular and aspen (Populus spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4403 98 00	of eucalyptus (Eucalyptus spp)	Free	Subject to Conditional Note 1 of Chapter 44
		Free	
<b>4403 99</b>	<b>Other:</b>		
	<i>Andaman Padauk [Pterocarous dalbaeroides] Bonsum [Phoebe goalparensis] Gurgan [Dipterocarpus alatus] Khair [Acacia Catechu] Lampati [Duabanga grandiflora] Laurel [Terminalia alata] Paliwood [palaquium Elliplicum] and Red Sanders [Pterocar pus Sautaninus] and Rose wood [Dalbergea Latifolio]:</i>		

4403 99 11	Andaman Padauk ( <i>Pterocarous dalbaergiodes</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 12	Bonsum ( <i>Phoebe goalparensis</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 13	Gurgan ( <i>Dipterocarpus alatus</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 14	Khair ( <i>Acacia Catechu</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 15	Lampati ( <i>Duabanga grandiflora</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 16	Laurel ( <i>Terminalia alata</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 17	Paliwood ( <i>Palaquium Elliplicum</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 18	Red Sanders ( <i>Pterocar pus Sautatinus</i> )	Prohibited	
4403 99 19	Rose Wood ( <i>Dalbergea Latifolio</i> )	Free	Subject to Conditional Note 1 of Chapter 44
	<i>Sal (Chorea robusta) Sandal wood (Santalum albur) Semul (Bombax Ceiba) Walnut wood (Juglans binata) Anjam (Hardwickia binata) Birch (Betula spp.) Sissoo (Dalbergia sisso) and white cedar (Dysozylum) and the like:</i>		
4403 99 21	Sal ( <i>Chorea robusta</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 22	Sandal wood ( <i>Santalum albur</i> )	Restricted	Subject to Conditional Note 1 of Chapter 44 Subject to Conditional Note 2 of Chapter 44
4403 99 23	Semul ( <i>Bombax ceiba</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 24	Walnut wood ( <i>Juglans binata</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 25	Anjam ( <i>Hardwickia binata</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 26	Birch ( <i>Betula spp.</i> )	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 27	Sissoo ( <i>Dalbergia sisso</i> )	Free	Subject to Conditional Note 1 of Chapter 44 Subject to Conditional Note 2 of Chapter 44
4403 99 28	White cedar [ <i>Dysozylum malabaricum</i> ]	Free	Subject to Conditional Note 1 of Chapter 44
4403 99 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
1211 90 50 4403 99 22	Sandalwood in any form, except at Sl. No. 183 to 187 below	Prohibited	Not permitted to be Exported [Notification 37/2015-20 dated 27.01.2017]
1211 90 50 4403 99 22	Other forms of sandal wood, namely, (a) dust/ flakes obtained as wood scrap / waste after the manufacturing process by manufacturer exporter of value added sandalwood handicraft products and machine finished sandalwood products; (b) machine finished chips manufactured from cracked portions of sandalwood billets (each finished chips not exceeding 50 gms per piece); powder obtained from wood scrap / waste after the manufacturing of handicraft products and machine finished goods of sandalwood ; (d) small pieces of sandalwood(each piece not exceeding 20 gms) obtained from wood scrap / waste after manufacturing of handicraft / machine finished sandalwood products; (e) sandalwood powder produced from sandalwood wood scrap/waste; (f) any other item of sandalwood as may be specified by DGFT in consultation with MOEF&CC.	Restricted	Export permitted under licence subject to conditionalities as may be notified by the Director General of Foreign Trade from time to time [Notification 37/2015-20 dated 27.01.2017]

4403 99 18 4407 99 90	Red Sanders wood in any form, whether raw, processed or unprocessed, except at Sl. No. 189 below	Prohibited	Not permitted to be exported. However, one time relaxation has been granted to Govt. of Andhra Pradesh, Directorate of Revenue Intelligence (DRI), Govt. of Tamil Nadu, Govt. of Maharashtra and Government of Karnataka for export of 8498.095 MTs, 1200 MTs, 299.732 MTs, 83.40 MTs and 186.588 MTs respectively of Red Sanders wood (in log form) obtained out of confiscated/seized stock, either by itself or through any entity / entities so authorized by them. [Government of Andhra Pradesh and DRI : Notification No. Notification No. 47 dated 24.10.2013 read with Notification No. 24 dated 29.08.2016 and Notification No. 08/2015-20 23.05.2017 Govt. of Maharashtra and Tamil Nadu : Notification No. 25 /2015- 20 dated 02.09.2016, Govt. of Karnataka: Notification No. 40 /2015-20 dated 27.11.2017]
<b>4404</b>	<b>Hoopwood; split poles; piles, pickets and stakes of wood, pointed but not sawn lengthwise; wooden sticks, roughly trimmed but not turned, bent or otherwise worked, suitable for the manufacture of walking sticks, umbrellas, tool handles or the like; chipwood and the like</b>		
4404 10 00	Coniferous	Free	Subject to Conditional Note 1 of Chapter 44
<b>4404 20</b>	<b><i>Non-coniferous:</i></b>		
4404 20 10	Wooden sticks, roughly trimmed but not turned, bent or otherwise worked, suitable for the manufacture of walking sticks, tool handles, split poles, piles, pickets, stakes and the like	Free	Subject to Conditional Note 1 of Chapter 44
4404 20 20	Drawn Wood	Free	Subject to Conditional Note 1 of Chapter 44
4404 20 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
4405 00 00	Wood wool; wood flour	Free	Subject to Conditional Note 1 of Chapter 44
<b>4406</b>	<b>Railway or tramway sleepers (cross-ties) of wood</b>		
4406 10 00	Not impregnated	Free	
4406 90 00	Other	Free	
4406 11 00	Coniferous	Free	Subject to Conditional Note 1 of Chapter 44
4406 12 00	Non-coniferous	Free	Subject to Conditional Note 1 of Chapter 44
4406 91 00	Coniferous	Free	Subject to Conditional Note 1 of Chapter 44
4406 92 00	Non-coniferous	Free	Subject to Conditional Note 1 of Chapter 44
<b>4407</b>	<b>Wood sawn or chipped lengthwise, sliced or peeled, whether or not planed, sanded or end-jointed, of a thickness exceeding 6 mm</b>		
<b>4407 10</b>	<b><i>Coniferous:</i></b>		
4407 11 00	of pine (Pinus Spp.)	Free	Subject to Conditional Note 1 of Chapter 44

4407 12 00	Of fir (Abies spp.) an Spruce (Picea spp)	Free	Subject to Conditional Note 1 of Chapter 44
<b>440719</b>	<b>other</b>		
4407 19 10	Doglas fir (Pseudotsuga Menziesie)	Free	Subject to Conditional Note 1 of Chapter 44
4407 19 10 4407 11 00 4407 19 90 4407 29 10 4407 29 90 4407 96 00 4407 99 20 4407 99 90	Wood sawn or chipped lengthwise, sliced or peeled, whether or not planed, sanded or end jointed, or a thickness exceeding 6 mm other than sawn timber made exclusively out of imported logs/timber	Prohibited	Not permitted to be Exported
4407 19 10 4407 11 00 4407 19 90 4407 29 10 4407 29 90 4407 96 00 4407 99 20 4407 99 90	Sawn Timber made exclusively out of imported logs/timber of all the species of wood other than CITES Appendix I & II species.	Free	<p>(i) The Export would be confined to the species which has been imported;</p> <p>(ii) The importer and exporter shall be the same firm and the import and export shall have to be effected from the same port. The scheme will be operational only from the ports of Chennai, Kandla, Kolkata, Mangalore, Mumbai, Mundra, Nhava Sheva (JNPT), Tuticorin, Vishakhapatnam and the Land Customs Station (LCS) of Raxaul. However, for this purpose, Mangalore &amp; Tuticorin shall be treated as the same port thereby allowing importers to import wood logs from Mangalore and export the Sawn timber from Tuticorin and vice-versa. Similar facility shall also be available for Kandla, Mumbai, Mundra and Nhava Sheva (JNPT) ports thereby allowing importers to import from any of the above ports and export either from the same port or from any of the remaining three ports. For the purpose of export to Nepal, the Land Customs Station (LCS) of Raxaul and Kolkata port shall be treated as the same port thereby allowing importers to import wood logs from Kolkata port and export the Sawn timber to Nepal from the LCS of Raxaul. [Notification No. 16/2015-20 dated 28.07.2015]</p> <p>(iii) The export of sawn products derived from imported logs shall not exceed 60% of the imports in volume terms;</p> <p>(iv) The value addition of such exports shall be not less than 30%</p> <p>(v) The Saw Mill of the exporter, where imported timber is sawn shall be registered with the State Forest Department and shall be located away from the forest area in a location approved by the Conservator of Forests of the State Government;</p> <p>(vi) The exporter must undertake exports within a period of 12 months from the date of import;</p> <p>(vii) The export contracts shall be registered with the Chemicals and Allied Products Export Promotion Council (CAPEXIL) who will monitor them to ensure that the scheme is</p>



			not abused. (viii) The laws and rules framed by the Central Government and the State Government regulating timber in transit shall be followed by the exporters
	<i>Of tropical wood specified in Sub-heading Note 1 to this Chapter:</i>		
4407 21 00	Mahogany (Swietenia spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 22 00	Virola, Imbuia and balsa	Free	Subject to Conditional Note 1 of Chapter 44
4407 25 00	Dark Red Meranti, Light Red Meranti and Meranti Bakau	Free	Subject to Conditional Note 1 of Chapter 44
4407 26 00	White Lauan, White Meranti, White Seraya, Yellow Meranti and Alan	Free	Subject to Conditional Note 1 of Chapter 44
4407 27 00	Sapelli	Free	Subject to Conditional Note 1 of Chapter 44
4407 28 00	Iroko	Free	Subject to Conditional Note 1 of Chapter 44
<b>4407 29</b>	<b>Other:</b>		
4407 29 10	Teak Wood	Free	Subject to Conditional Note 1 of Chapter 44
4407 29 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
	<b>Other :</b>		
4407 91 00	Of oak (Quercus spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 92 00	Of beech (Fagus spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 93 00	Of maple (Acer spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 94 00	Of cherry(Prunus spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 95 00	Of ash (Fraxinus spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 96 00	Of birch (Betula Spp.)	Free	Subject to Conditional Note 1 of Chapter 44
4407 97 00	Of poplar and aspen (Populus Spp.)	Free	Subject to Conditional Note 1 of Chapter 44
<b>4407 99</b>	<b>Other:</b>		
4407 99 10	Of Birch (Betula spp.)	Free	
4407 99 20	Willow	Free	Subject to Conditional Note 1 of Chapter 44
4407 99 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
<b>4408</b>	<b>Sheets for veneering (including those obtained by slicing laminated wood), for plywood or for similar laminated wood and other wood, sawn lengthwise, sliced or peeled, whether or not planed, sanded, spliced or end-jointed, of a thickness not exceeding 6 mm</b>		
<b>4408 10</b>	<b>Coniferrous:</b>		
4408 10 10	Sheets for plywood	Free	
4408 10 20	Oak wood veneer	Free	
4408 10 30	Veneer sheets, for match boxes and match splints	Free	
4408 10 90	Other	Free	
	<i>Of tropical wood specified in Sub-heading Note 2 to this Chapter:</i>		
<b>4408 31</b>	<b>Of Dark Red Meranti, Light Red Meranti</b>		

	<b>and Meranti Bakau:</b>		
4408 31 10	Sheets for plywood	Free	
4408 31 20	Veneer sheets (of Rose Wood)	Free	
4408 31 30	Veneer sheets, for match boxes and match splints	Free	
4408 31 90	Other	Free	
<b>4408 39</b>	<b>Other:</b>		
4408 39 10	Sheets for plywoods	Free	
4408 39 20	Veneer sheets (of rose wood)	Free	
4408 39 30	Veneer sheets, for match boxes and match splints	Free	
4408 39 90	Other	Free	
<b>4408 90</b>	<b>Other:</b>		
4408 90 10	Sheets for plywoods	Free	
4408 90 20	Veneer sheets, for match boxes and match splints	Free	
4408 90 90	Other	Free	
<b>4409</b>	<b>Wood (including strips and friezes for parquet flooring, not assembled) continuously shaped (tongued, grooved, rebated, chamfered, v-jointed, beaded, moulded, rounded or the like) along any of its edges or faces, whether or not planed, sanded or end-jointed</b>		
<b>4409 10</b>	<b>Coniferous:</b>		
4409 10 10	Planned, Tongued, grooved, Rebated, Chamfered, V-jointed, and the like but not further moulded	Free	Subject to Conditional Note 1 of Chapter 44
4409 10 20	Beadings, & mouldings (including moulded, skirting & other moulded boards)	Free	Subject to Conditional Note 1 of Chapter 44
4409 10 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
4409 00 00	Machine finished sandalwood products	Free	
	<b>Non-coniferous:</b>		
4409 21 00	Of bamboo	Free	Subject to Conditional Note 1 of Chapter 44
4409 22 00	Of tropical wood	Free	Subject to Conditional Note 1 of Chapter 44
3301 29 37	Sandalwood Oil	Restricted	Export permitted under Licence [Notification No. 15/2015-20 dated 05.07.2017]
<b>4409 29</b>	<b>Other:</b>		
4409 29 10	Planed, tongued, grooved, rebated, chamfered, V-jointed, and the like but not further moulded	Free	Subject to Conditional Note 1 of Chapter 44
4409 29 20	Beadings & Mouldings (including moulded skirting and other moulded boards)	Free	Subject to Conditional Note 1 of Chapter 44
4409 29 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
<b>4410</b>	<b>Particle board, oriented strand board (osb) and similar board (for example,</b>		

	<b>wafer board) of wood or other ligneous materials, whether or not agglomerated with resins or other organic binding substances</b>		
	<i>Of wood:</i>		
<b>4410 11</b>	<b><i>Particle board:</i></b>	Free	
4410 11 10	Plain particle boards	Free	
4410 11 20	Insulation board and hard board	Free	
4410 11 30	Veneered particle board, not having decorative veneers on any face	Free	
4410 11 90	Others	Free	
<b>4410 12</b>	<b><i>Oriented strand board (OSB):</i></b>		
4410 12 10	Unworked or not further worked than sanded	Free	
4410 12 90	Other	Free	
4410 19 00	Other	Free	
<b>4410 90</b>	<b><i>Other:</i></b>		
4410 90 10	Plain particle board	Free	
4410 90 20	Insulation board and hard board	Free	
4410 90 30	Veneered particle board, not having decorative veneers on any face	Free	
4410 90 40	of Coir	free	
4410 90 90	Other	Free	
44 10 90 50	Of Jute Fibre	Free	
<b>4411</b>	<b>Fibre board of wood or other ligneous materials, whether or not bonded with resins or other organic substances</b>		
	<b><i>Medium density fibre board (MDF):</i></b>		
4411 12 00	Of a thickness not exceeding 5mm	Free	
4411 13 00	Of a thickness exceeding 5mm but not exceeding 9mm	Free	
4411 14 00	Of a thickness exceeding 9mm	Free	
	<b><i>Other:</i></b>		
<b>44 11 92</b>	<b><i>Of a density exceeding 0.8gm/cm<sup>3</sup>:</i></b>		
	<b><i>Not mechanically worked or surface covered:</i></b>		
44 11 92 11	Hard board	Free	
44 11 92 19	Other	Free	
	<b><i>Other:</i></b>		
44 11 92 21	Hardboard	Free	
44 11 92 29	Other	Free	
<b>44 11 93</b>	<b><i>Of a density exceeding 0.5gm/cm<sup>3</sup> but not exceeding 0.8gm/cm<sup>3</sup>:</i></b>		

	<b><i>Not mechanically worked or surface covered:</i></b>		
44 11 93 11	Insulation Board	Free	
44 11 93 19	Other	Free	
	<b><i>Other:</i></b>		
44 11 93 21	Insulation board	Free	
44 11 93 29	Other	Free	
<b>44 11 94</b>	<b><i>Of a density not exceeding 0.5gm/cm<sup>3</sup>:</i></b>		
44 11 94 11	Insulation board	Free	
44 11 94 19	Other	Free	
	<b><i>Other:</i></b>		
44 11 94 21	Insulation board	Free	
<b>4411 94 22</b>	<b><i>of Coir</i></b>	<b><i>free</i></b>	
44 11 94 29	Other	Free	
44 11 94 23	of jute fibre		
<b>4412</b>	<b>Plywood, veneered panels and similar laminated wood</b>		
4412 10 00	Of bamboo	Free	
	<b><i>Other plywood, consisting solely of sheets of wood (other than bamboo), each ply not exceeding 6 mm thickness:</i></b>		
4412 12 31	With at least one outer ply of tropical wood specified in Sub-heading Note 1 to this Chapter, namely: Abura, Acajou, d'Afrique, Afrormosia, Ako, Alan, Andiroba, Aningre, Avodire, Azobe, Balau, Balsa, Bosse clair, Bosse fonce, Cativo, Cedro, Dabema, Dark red Meranti, Bibetou, Doussie, Framire, Frejio, Fromager, Fuma, Geronggang, Ilomba, Imbuia, Ipe, Iroko, Jaboty, Jelutong, Jequitiba, Jongkong, Kapur, Kempas, Keruing, Kosipo, Kotibe, Koto, Light red Meranti, Limba, Louro, Macaranduba, Mahogany, Makore, Mandioqueira, Mansonia, Mengkulang, Meranti Bakau, Merawan, Merbau, Merpauh, Mersawa, Moabi, Niangon, Nyatoh, Obeche, Okoume, Onzabili, Orey, Ovengkol, Ozigo, Padauk, Paldao, Palissandre de Guatemala, Palissandre de Para, Pakussandre de Rio, Pallissandre de Rose, Pau Amarelo, Pau Marfim, Pulai, Punah, Quaruba, Ramin, Sapelli, Saqui-Saqui, Sepetir, Sipo, Sucupira, Suren, Tauari, Teak, Tiama, Tola, Virola, White Lauan, White Meranti, White Seraya, Yellow Meranti	Free	

4412 31 10	Decorative plywood	Free	
4412 31 20	Tea chest panels or shooks, packed in sets	Free	
4412 31 30	Other tea chest panels	Free	
4412 31 40	Marine and aircraft plywood	Free	
4412 31 50	Cuttings and trimmings of plywood of width not exceeding 5 cm	Free	
4412 31 90	Other	Free	
<b>4412 32</b>	<b><i>Other, with at least one outer ply of non-coniferous wood:</i></b>		
4412 32 10	Decorative plywood	Free	
4412 32 20	Tea chest panels or shooks packed in sets	Free	
4412 32 30	Marine and Aircraft plywood	Free	
4412 32 40	Cuttings and trimmings of plywood of width not exceeding 5 cm	Free	
4412 32 90	Other	Free	
<b>441233</b>			
44 12 33 10	Decorative plywood	Free	
44 12 33 20	Tea chest panels or shooks packed in sets	Free	
4412 33 30	Marine and Aircraft plywood	Free	
4412 33 40	Cuttings and trimmings of plywood of width not exceeding 5 cm	Free	
4412 33 90	Other	Free	
<b>4412 34</b>	<b><i>Other: with at least one outer ply of Non-coniferous wood not specified under sub-heading 4412 33</i></b>		
44 12 34 10	Decorative plywood	Free	
44 12 34 20	Tea chest panels or shooks packed in sets	Free	
4412 34 30	Marine and Aircraft plywood	Free	
4412 34 40	Cuttings and trimmings of plywood of width not exceeding 5 cm	Free	
44 12 34 90	Other	Free	
4412 39	<b><i>Other:</i></b>		
4412 39 10	Decorative plywood	Free	
4412 39 20	Tea chest panels or shooks packed in sets	Free	
4412 39 30	Marine and Aircraft plywood	Free	
4412 39 40	Cuttings and trimmings of plywood of width not exceeding 5 cm	Free	
4412 39 90	Other	Free	
	<b><i>Other:</i></b>		
4412 94 00	Blockboard , laminboard and battenboard	Free	
<b>4412 99</b>	<b><i>Other:</i></b>	Free	
4412 99 10	Decorative plywood	Free	

4412 99 20	Tea chest panel or shooks, packed in sets	Free	
4412 99 30	Marine and Aircraft plywood	Free	
4412 99 40	Cuttings and trimmings of plywood of width not exceeding 5cm	Free	
4412 99 90	Other	Free	
4413 00 00	Densified wood, in blocks, plates, strips, or profile shapes	Free	Subject to Conditional Note 1 of Chapter 44
4414 00 00	Wooden frames for paintings, photographs, mirrors or similar objects	Free	Subject to Conditional Note 1 of Chapter 44
4414 00 00	Finished Handicraft products of (a) Sandalwood (b) Other species	Free	
4415 00 00			
4419 00 00			
4420 00 00			
4421 91 60			
4421 91 90			
4415	<b>Packing cases, boxes, crates, drums and similar packings, of wood ; cable-drums of wood ; pallets, box pallets and other load boards, of wood; pallet collars of wood</b>		
4415 10 00	Cases, boxes, crates, drums and similar packings; cable-drums	Free	Subject to Conditional Note 1 of Chapter 44
4415 20 00	Pallets, box pallets and other load boards; pallet collars	Free	Subject to Conditional Note 1 of Chapter 44
4416	<b>Casks, barrels, vats, tubs and other coopers' products and parts thereof, of wood, including staves</b>		
4416 00	<i>Casks, barrels, vats, tubs and other coopers' products and parts thereof, of wood, including staves:</i>		
4416 00 10	Casks, barrels, vats and tubs	Free	Subject to Conditional Note 1 of Chapter 44
4416 00 20	Other coopers' products	Free	Subject to Conditional Note 1 of Chapter 44
	<i>Parts (of wood):</i>		
4416 00 91	Riven or sawn staves of wood not further prepared	Free	Subject to Conditional Note 1 of Chapter 44
4416 00 99	Other	Free	Subject to Conditional Note 1 of Chapter 44
4417 00 00	Tools, tool bodies, tool handles, broom or brush bodies and handles, of wood ; boot or shoe lasts and trees , of wood	Free	Subject to Conditional Note 1 of Chapter 44
4418	<b>Builders' joinery and carpentry of wood, including cellular wood panels, assembled flooring panels, shingles and shakes</b>		
4418 10 00	Windows, french-windows and their frames	Free	Subject to Conditional Note 1 of Chapter 44
4418 20	<i>Doors and their frames and thresholds:</i>		
4418 20 10	Flush Doors	Free	Subject to Conditional Note 1 of Chapter 44
4418 20 20	Frames and thresholds of flush doors	Free	Subject to Conditional Note 1 of Chapter 44

4418 20 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
4418 40 00	Shuttering for concrete constructional work	Free	Subject to Conditional Note 1 of Chapter 44
4418 50 00	Shingles and Shakes	Free	Subject to Conditional Note 1 of Chapter 44
4418 60 00	Posts and beams	Free	Subject to Conditional Note 1 of Chapter 44
	<i>Assembled flooring panels:</i>		
4418 73 00	For mosaic floors	Free	Subject to Conditional Note 1 of Chapter 44
4418 74 00	Other, multilayer	Free	Subject to Conditional Note 1 of Chapter 44
4418 75 00	other, for mosaic floors	Free	Subject to Conditional Note 1 of Chapter 44
4418 79 00	Other	Free	Subject to Conditional Note 1 of Chapter 44
4418 90 00	Other	Free	
4418 91 00	of Bamboo	Free	Subject to Conditional Note 1 of Chapter 44
4418 99 00	Other	Free	Subject to Conditional Note 1 of Chapter 44
<b>4419</b>	<b>Tableware and kitchenware, of wood</b>		
4419 00	<i>Tableware and kitchenware, of wood:</i>		
4419 00 10	Tableware	Free	
4419 00 20	Kitchenware	Free	
4419 11 00	Bread boards, chopping boards and similar boards	Free	Subject to Conditional Note 1 of Chapter 44
4419 12 00	Chopsticks	Free	Subject to Conditional Note 1 of Chapter 44
4419 19 00	other	Free	Subject to Conditional Note 1 of Chapter 44
4419 90 10	Bread boards, chopping boards and similar boards	Free	Subject to Conditional Note 1 of Chapter 44
4419 90 20	Chopsticks	Free	Subject to Conditional Note 1 of Chapter 44
4419 90 90	other	Free	Subject to Conditional Note 1 of Chapter 44
4420	<b>Wood marquetry and inlaid wood; caskets and cases for jewellery or cutlery, and similar articles, of wood; statuettes and other ornaments, of wood; wooden articles of furniture not falling in chapter 94</b>		
4420 10 00	Statuettes and other ornaments, of wood	Free	Subject to Conditional Note 1 of Chapter 44
4420 90	<i>Other:</i>		
4420 90 10	Wood marquetry and inlaid wood	Free	Subject to Conditional Note 1 of Chapter 44
4420 90 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
<b>4421</b>	<b>OTHER ARTICLES OF WOOD</b>		
4421 10 00	Clothes hangers	Free	Subject to Conditional Note 1 of Chapter 44
<b>4421 90</b>	<i>Other:</i>		
<b>4421901</b>	<i>Spools, cops, bobbins, sewing thread reels and the like, of turned wood:</i>		

4421 91 11	For Cotton machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 12	For Jute machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 13	For Silk regenerated and synthetic fibres machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 14	For other machinery	Free	Subject to Conditional Note 1 of Chapter 44
			Subject to Conditional Note 1 of Chapter 44
4421 91 19	Other	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 20	Wood paving blocks	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 30	Match splints	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 40	Pencil slates	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 50	Parts of wood, namely oars, paddles and rudders for ships, boats and other similar floating structures	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 60	Parts of domestic decorative articles used as tableware and kitchenware	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 70	Articles of densified wood not elsewhere included or specified	Free	Subject to Conditional Note 1 of Chapter 44
4421 91 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
4421991	Spool, Cops, bobbins, sewing thread reels and the lik of turned wood.		
4421 99 11	For Cotton machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 12	For Jute machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 13	For Silk regenerated and synthetic fibres machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 14	For other machinery	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 19	other	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 20	Wood paving blocks	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 30	Match splints	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 40	Pencil slates	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 50	Parts of wood, namely oars, paddles and rudders for ships, boats and other similar floating structures	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 60	Parts of domestic decorative articles used as tableware and kitchenware	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 70	Articles of densified wood not elsewhere included or specified	Free	Subject to Conditional Note 1 of Chapter 44
4421 99 90	Other	Free	Subject to Conditional Note 1 of Chapter 44
4422 91 12	For Jute machinery	Free	
4422 91 13	For Silk regenerated and synthetic fibres machinery	Free	
4422 91 14	For other machinery	Free	
3203 00 90 3805 10 10 9202 10 00 9202 90 00 9205 10 00 92059090 9208 10 00 9208 90 00	Value added products of Red Sanders wood such as Chips, Powder, Extracts, Dyes, Musical Instruments, Parts of Musical Instruments, Furniture, Parts of various sizes of furniture (maximum cross section: sizes: 15 cm X 15 cm; Planks: 20 cm X 7.5 cm and maximum length 2.5 Mtrs), toys, dolls & other handicrafts made from Red Sanders	Restricted	Subject to Conditional Note 1 of Chapter 44



9206 00 00	wood procured from legal sources		
9208 10 00	[Notification No. 54(RE- 2013)/2009-2014		
9209 92 00	dated 03.12.2014]		
9209 94 00			
9209 99 00			
9403 90 00			
4420 90 90			
4421 90 90			

## CHAPTER 45

## CORK AND ARTICLES OF CORK

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>4501</b>	<b>Natural cork, raw or simply prepared; waste cork; crushed, granulated or ground cork</b>		
4501 10 00	Natural Cork, raw or simply prepared	Free	
4501 90 00	Other	Free	
4502 00 00	Natural cork, debacked or roughly squared, or in rectangular (including square) blocks, plates, sheets or strip (including sharp-edged blanks for corks or stoppers)	Free	
<b>4503</b>	<b>Articles of natural cork</b>		
4503 10 00	Corks and stoppers	Free	
<b>4503 90</b>	<b>Other:</b>		
4503 90 10	Shuttlecock cork bottom	Free	
4503 90 90	Other	Free	
<b>4504</b>	<b>Agglomerated cork (with or without a binding substance) and articles of agglomerated cork</b>		
<b>4504 10</b>	<b>Blocks, plates, sheets and strip; tiles of any shape; solid cylinders, including discs:</b>		
4504 10 10	Sheets	Free	
4504 10 20	Slabs	Free	
4504 10 90	Other	Free	
4504 90 00	Other	Free	

## CHAPTER 46

**MANUFACTURES OF STRAW, OF ESPARTO OR OF OTHER PLAITING MATERIALS; BASKETWARE AND WICKERWORK****Conditional Note – 1**

Phyto-sanitary Certificate (PSC): India being a signatory country of International Plant Protection Convention (IPPC) has obligation to issue Phyto-sanitary Certificate (PSC) as per Article-V of IPPC which is as follows;

- 1 of Article-V: Each contracting party shall make arrangements for phytosanitary certification, with the objective of ensuring that exported plants, plant products and other regulated articles and consignments thereof are in conformity with the certifying statement to be made pursuant to paragraph 2(b) of this Article.
- 2 of Article-V: Each contracting party shall make arrangements for the issuance of phytosanitary certificates in conformity with the following provisions: a) Inspection and other related activities leading to issuance of phytosanitary certificates shall be carried out only by or under the authority of the official national plant protection organization. The issuance of phytosanitary certificates shall be carried out by public officers who are technically qualified and duly authorized by the official national plant protection organization to act on its behalf and under its control with such knowledge and information available to those officers that the authorities of importing contracting parties may accept the phytosanitary certificates with confidence as dependable documents. b) Phytosanitary certificates, or their electronic equivalent where accepted by the importing contracting party concerned, shall be as worded in the models set out in the Annex to this Convention. These certificates should be completed and issued taking into account relevant international standards. New Revised Text of the International Plant Protection Convention 5 c) Uncertified alterations or erasures shall invalidate the certificates.
- 3 of Article-V: Each contracting party undertakes not to require consignments of plants or plant products or other regulated articles imported into its territories to be accompanied by Phytosanitary certificates inconsistent with the models set out in the Annex to this Convention. Any requirements for additional declarations shall be limited to those technically justified.

Agency/Department: Plant Quarantine laboratories facilities are available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories having testing facilities for commodities imported/exported for consumption purposes, wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute.

Note: No Laboratory testing fees charged from Exporters/Importers for Export/Import consignments

ITC(HS) Code	Item Description	Policy	Policy Conditions
4601	Plaits and similar products of plaiting materials, whether or not assembled into strips; plaiting materials, plaits and similar products of plaiting materials, bound together in parallel strands or woven, in sheet form, whether or not being finished articles (for example, mats, matting, screens)		
	<i>Mats, matting and screens of vegetable</i>		

	<i>materials:</i>		
4601 21 00	Of bamboo	Free	
4601 22 00	Of rattan	Free	Subject to Conditional Note 1 of Chapter 46
4601 29 00	Other	Free	
4601 92 00	Of bamboo	Free	
4601 93 00	Of rattan	Free	Subject to Conditional Note 1 of Chapter 46
4601 94 00	Of other vegetable materials	Free	
4601 99 00	Other	Free	
<b>4602</b>	<b>Basketwork, wickerwork and other articles, made directly to shape from plaiting materials or made up from goods of heading 4601; articles of loofah</b>		
	<i>Of vegetable materials:</i>		
4602 11 00	Of bamboo	Free	
4602 12 00	Of rattan	Free	Subject to Conditional Note 1 of Chapter 46
<b>4602 19</b>	<i>Other:</i>		
	<i>Of palm leaves:</i>		
4602 19 11	Baskets	Free	
4602 19 19	Other	Free	
4602 19 90	Other	Free	

## CHAPTER 47

**PULP OF WOOD OR OF OTHER FIBROUS CELLULOSIC MATERIAL; RECOVERED (WASTE AND SCRAP) PAPER OR PAPER BOARD****General Conditions –**

01. Ensure sampling procedure per CIR no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in. If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv Dated 16.9.13.
02. As per FTP export of all wild animals, animal articles, their products, as defined in wild life (protection) act, 1972 including their parts and derivatives is prohibited. Verify wlo NOC before allowing clearance for export. As per notification no. 27/2011- customs dated 01.03.2011 raw fur lamb shins attract export duty under the second schedule - export tariff. Please verify duty paid @ of 10%. For more information please visit, wcb.gov.in on booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in. If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
4701 00 00	Mechanical wood pulp	Prohibited	Not permitted to be exported
4702 00 00	Chemical wood pulp, dissolving grades	Prohibited	Not permitted to be exported
<b>4703</b>	<b>Chemical wood pulp, soda or sulphate, other than dissolving grades</b>		
	<i>Unbleached:</i>		
4703 11 00	Coniferous	Free	
4703 19 00	Non-coniferous	Free	
4703 00 00	Chemical wood pulp, soda or sulphate, other than dissolving grades	Prohibited	Not permitted to be exported
	<i>Semi-bleached or bleached:</i>		
4703 21 00	Coniferous	Free	
4703 29 00	Non-coniferous	Free	
<b>4704</b>	<b>Chemical wood pulp, sulphite, other than dissolving grades</b>		
	<i>Unbleached:</i>		
4704 11 00	Coniferous	Free	
4704 19 00	Non-coniferous	Free	
4704 00 00	Chemical wood pulp, sulphite, other than dissolving grade	Prohibited	Not permitted to be exported
	<i>Semi-bleached or bleached:</i>		
4704 21 00	Coniferous	Free	
4704 29 00	Non-coniferous	Free	
4705 00 00	Wood pulp obtained by a combination of mechanical and chemical pulping processes	Free	

4705 00 00	Semi-chemical Wood Pulp	Prohibited	Not permitted to be exported
<b>4706</b>	<b>PULPS OF FIBRES DERIVED FROM RECOVERED (WASTE AND SCRAP) PAPER OR PAPERBOARD OR OF OTHER FIBROUS CELLULOSIC MATERIAL</b>		
4706 10 00	Cotton linters pulp	Free	
4706 20 00	Pulps of fibres derived from recovered (waste and scrap) paper or paper board	Free	
4706 30 00	Other, of bamboo	Free	
	<i>Other:</i>		
4706 91 00	Mechanical	Free	
4706 92 00	Chemical	Free	
4706 93 00	Obtained by a combination of mechanical and chemical processes	Free	
<b>4707</b>	<b>RECOVERED (WASTE AND SCRAP) PAPER OR PAPERBOARD</b>		
4707 10 00	Unbleached kraft paper or paperboard or corrugated paper or paperboard	Free	
4707 20 00	Other paper or paperboard made mainly of bleached chemical pulp, not coloured in the mass	Free	
4707 30 00	Paper or paperboard made mainly of mechanical pulp (for example, newspapers, journals and similar printed matter)	Free	
4707 90 00	Other, including unsorted waste and scrap	Free	
4707 00 00	Waste paper	Restricted	Export permitted under License

## CHAPTER 48

PAPER AND PAPERBOARD; ARTICLES OF PAPER PULP,  
OF PAPER OR OF PAPERBOARD

## General Conditions –

01. Ensure sampling procedure per CIR no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in. If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv Dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>4801</b>	<b>Newsprint, in rolls or sheets</b>		
<b>4801 00</b>	<b>Newsprint, in rolls or sheets:</b>		
4801 00 10	Glazed	Free	
4801 00 90	Other	Free	
<b>4802</b>	<b>Uncoated paper and paperboard, of a kind used for writing, printing or other graphic purposes, and non-perforated punch card and punch tape paper, in rolls or rectangular (including square) sheets of any size, other than paper of heading 4801 or 4803; hand-made paper and paperboard</b>		
<b>4802 10</b>	<b>Hand-made paper and paperboard:</b>		
4802 10 10	Paper	Free	
4802 10 20	Paperboard	Free	
<b>4802 20</b>	<b>Paper and paper-board of a kind used as a base for photo-sensitive, heat-sensitive or electro-sensitive paper or paperboard:</b>		
4802 20 10	Photographic base paper, uncoated	Free	
4802 20 90	Other	Free	
4802 40 00	Wall paper base	Free	

	<i>Other paper and paperboard, not containing fibres obtained by a mechanical or a chemi-mechanical process or of which not more than 10% by weight of the total fibre content consists of such fibres:</i>		
<b>4802 54</b>	<b><i>Weighing less than 40 g/m<sup>2</sup>:</i></b>		
4802 54 10	India Paper	Free	
4802 54 20	Litho and offset paper	Free	
4802 54 30	Duplicating paper	Free	
4802 54 40	Airmail paper	Free	
4802 54 50	Tissue paper	Free	
4802 54 90	Other	Free	
<b>4802 55</b>	<b><i>Weighing 40g/m<sup>2</sup> or more but not more than 150g/m<sup>2</sup>, in rolls:</i></b>		
4802 55 10	Litho and offset paper	Free	
4802 55 20	Drawing paper	Free	
4802 55 30	Duplicating paper	Free	
4802 55 40	Account book paper	Free	
4802 55 50	Bank, bond and cheque paper	Free	
4802 55 60	Currency note paper	Free	
4802 55 70	Paper for security printing, currency paper, stamp paper	Free	
4802 55 90	Other	Free	
<b>4802 56</b>	<b><i>Weighing 40 g/m<sup>2</sup> or more but not more than 150 g/m<sup>2</sup>, in sheets with one side not exceeding 435 mm and the other side not exceeding 297 mm in the unfolded state:</i></b>		
4802 56 10	Litho and offset paper	Free	
4802 56 20	Drawing paper	Free	
4802 56 30	Duplicating paper	Free	
4802 56 40	Account book paper	Free	
4802 56 50	Bank, bond and cheque paper	Free	
4802 56 60	Currency note paper	Free	
4802 56 70	Paper for security printing, currency paper, stamp paper	Free	
4802 56 90	Other	Free	
<b>4802 57</b>	<b><i>Other, weighing 40 g/m<sup>2</sup> or more but not more than 150 g/m<sup>2</sup>:</i></b>		
4802 57 10	Litho and offset paper	Free	
4802 57 20	Drawing paper	Free	



4802 57 30	Duplicating paper	Free	
4802 57 40	Account book paper	Free	
4802 57 50	Bank, bond and cheque paper	Free	
4802 57 60	Currency note paper	Free	
4802 57 70	Paper for security printing, currency paper, stamp paper	Free	
4802 57 90	Other	Free	
<b>4802 58</b>	<b><i>Weighing more than 150 g/m<sup>2</sup>:</i></b>		
4802 58 10	Litho and offset paper	Free	
4802 58 20	Drawing paper	Free	
4802 58 30	Duplicating paper	Free	
4802 58 40	Bank, bond and cheque paper	Free	
4802 58 50	Paper for security printing, currency paper, stamp paper	Free	
4802 58 90	Other	Free	
	<b><i>Other paper and paperboard, of which more than 10% by weight of the total fibre content consists of fibres obtained by a mechanical or chemi-mechanical process:</i></b>		
<b>4802 61</b>	<b><i>In rolls:</i></b>		
4802 61 10	Drawing paper	Free	
4802 61 20	Poster paper	Free	
4802 61 30	Printing paper dyed or marbled in mass	Free	
4802 61 40	Account book paper	Free	
4802 61 50	Automatic data processing machine paper	Free	
4802 61 60	Paper for security printing, currency paper, stamp paper	Free	
4802 61 90	Other	Free	
<b>4802 62</b>	<b><i>In sheets with one side not exceeding 435 mm and the other side not exceeding 297 mm in the unfolded state:</i></b>		
4802 62 10	Drawing paper	Free	
4802 62 20	Poster paper	Free	
4802 62 30	Printing paper dyed or marbled in mass	Free	
4802 62 40	Account book paper	Free	
4802 62 50	Automatic data processing machine paper	Free	
4802 62 60	Paper for security printing, currency paper, stamp paper	Free	
4802 62 90	Other	Free	

<b>4802 69</b>	<b>Other:</b>		
4802 69 10	Drawing paper	Free	
4802 69 20	Poster paper	Free	
4802 69 30	Printing paper dyed or marbled in mass	Free	
4802 69 40	Account book paper	Free	
4802 69 50	Automatic data processing machine paper	Free	
4802 69 60	Paper for security printing, currency paper, stamp paper	Free	
4802 69 90	Other	Free	
<b>4803</b>	<b>Toilet or facial tissue stock, towel or napkin stock and similar paper of a kind used for household or sanitary purposes, cellulose wadding and webs of cellulose fibres, whether or not creped, crinkled, embossed, perforated, surface-coloured, surface-decorated or printed, in rolls or sheets</b>		
<b>4803 00</b>	<b>Toilet or facial tissue stock, towel or napkin stock and similar paper of a kind used for household or sanitary purposes, cellulose wadding and webs of cellulose fibres, whether or not creped, crinkled, embossed, perforated, surface-coloured, surface-decorated or printed, in rolls or sheets:</b>		
4803 00 10	In commercial size rolls of width size 36 cm and above	Free	
4803 00 90	Other	Free	
<b>4804</b>	<b>Uncoated kraft paper and paperboard, in rolls or sheets, other than that of heading 4802 or 4803</b>		
	<b>Kraftliner:</b>		
4804 11 00	Unbleached	Free	
4804 19 00	Other	Free	
	<b>Sack kraft paper:</b>		
4804 21 00	Unbleached	Free	
4804 29 00	Other	Free	
	<b>Other kraft paper and</b>		

	<b>paperboard weighing 150 g/m<sup>2</sup> or less:</b>		
4804 31 00	Unbleached	Free	
4804 39 00	Other	Free	
	<b>Other kraft paper and paperboard weighing more than 150 g/m<sup>2</sup> but less than 225 g/m<sup>2</sup>:</b>		
4804 41 00	Unbleached	Free	
4804 42 00	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process	Free	
4804 49 00	Other	Free	
	<b>Other kraft paper and paperboard weighing 225 g/m<sup>2</sup> or more:</b>		
4804 51 00	Unbleached	Free	
4804 52 00	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process	Free	
4804 59 00	Other	Free	
<b>4805</b>	<b>Other uncoated paper and paperboard, in rolls or sheets, not further worked or processed than as specified in note 3 to this chapter</b>		
	<b>Fluting paper:</b>		
4805 11 00	Semi-chemical fluting paper	Free	
4805 12 00	Straw fluting paper	Free	
4805 19 00	Other	Free	
	<b>Testliner (recycled liner board):</b>		
4805 24 00	Weighing 150 g/m <sup>2</sup> or less	Free	
4805 25 00	Weighing more than 150 g/m <sup>2</sup>	Free	
4805 30 00	Sulphite wrapping paper	Free	
4805 40 00	Filter paper and paperboard	Free	
4805 50 00	Felt paper and paperboard	Free	

	<b>Other:</b>		
4805 91 00	Weighing 150 g/m <sup>2</sup> or less	Free	
4805 92 00	Weighing more than 150 g/m <sup>2</sup> but less than 225 g/m <sup>2</sup>	Free	
4805 93 00	Weighing 225 g/m <sup>2</sup> or more	Free	
<b>4806</b>	<b>Vegetable parchment, greaseproof papers, tracing papers and glassine and other glazed transparent or translucent papers, in rolls or sheets</b>		
4806 10 00	Vegetable parchment	Free	
4806 20 00	Greaseproof papers	Free	
4806 30 00	Tracing papers	Free	
<b>4806 40</b>	<b><i>Glassine and other glazed transparent or translucent papers:</i></b>		
4806 40 10	Glassine papers	Free	
4806 40 90	Other	Free	
<b>4807</b>	<b>Composite paper and paperboard (made by sticking flat layers of paper or paperboard together with an adhesive), not surface-coated or impregnated, whether or not internally reinforced, in rolls or sheets</b>		
<b>4807 00</b>	<b>Composite paper and paperboard (made by sticking flat layers of paper or paperboard together with an adhesive), not surface-coated or impregnated, whether or not internally reinforced, in rolls or sheets:</b>		
4807 00 10	Straw paper and other straw board, whether or not covered with paper other than straw paper	Free	
4807 00 90	Other	Free	
<b>4808</b>	<b>Paper and paperboard, corrugated (with or without glued flat surface sheets), creped, crinkled, embossed or perforated, in rolls or sheets, other than paper of</b>		

	<b>the kind described in heading 4803</b>		
4808 10 00	Corrugated paper and paperboard, whether or not perforated	Free	
<b>4808 40</b>	<b>Kraft paper, creped or crinkled, whether or not embossed or perforated:</b>		
4808 40 10	Sack kraft paper, creped or crinkled, whether or not embossed or perforated	Free	
4808 40 90	Other kraft paper, creped or crinkled, whether or not embossed or perforated	Free	
4808 90 00	Other	Free	
<b>4809</b>	<b>Carbon paper, self-copy paper and other copying or transfer papers (including coated or impregnated paper for duplicator stencils or offset plates), whether or not printed, in rolls or sheets</b>		
4809 20 00	Self-copy paper	Free	
4809 90 00	Other	Free	
<b>4810</b>	<b>Paper and paperboard, coated on one or both sides with kaolin (china clay) or other inorganic substances, with or without a binder, and with no other coating, whether or not surface - coloured, surface-decorated or printed, in rolls or rectangular (including square) sheets, of any size</b>		
	<b>Paper and paperboard of a kind used for writing, printing or other graphic purposes, not containing fibres obtained by a mechanical or chemi-mechanical process or of which not more than 10% by weight of the total fibre content consists of such fibres:</b>		
<b>4810 13</b>	<b>In rolls:</b>		
4810 13 10	Imitation art paper	Free	

4810 13 20	Art paper	Free	
4810 13 30	Chrome paper or paper board	Free	
4810 13 90	Other	Free	
<b>4810 14</b>	<b>In sheets with one side not exceeding 435 mm and the other side not exceeding 297 mm in the unfolded state:</b>		
4810 14 10	Imitation art paper	Free	
4810 14 20	Art paper	Free	
4810 14 30	Chrome paper or paper board	Free	
4810 14 90	Other	Free	
<b>4810 19</b>	<b>Other:</b>		
4810 19 10	Imitation art paper	Free	
4810 19 20	Art paper	Free	
4810 19 30	Chrome paper or paper board	Free	
4810 19 90	Other	Free	
	<b>Paper and paperboard of a kind used for writing, printing or other graphic purposes, of which more than 10% by weight of the total fibre content consists of fibres obtained by a mechanical or chemi-mechanical process:</b>		
4810 22 00	Light-weight coated paper	Free	
4810 29 00	Other	Free	
	<b>Kraft paper and paperboard, other than that of a kind used for writing, printing or other graphic purposes:</b>		
4810 31 00	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process, and weighing 150 g/m <sup>2</sup> or less	Free	
4810 32 00	Bleached uniformly throughout the mass and of which more than 95% by weight of the total fibre content consists of wood fibres obtained by a chemical process, and weighing more than 150 g/m <sup>2</sup>	Free	

<b>4810 39</b>	<b>Other:</b>		
4810 39 10	Insulating paper	Free	
4810 39 20	Electric insulating press board	Free	
4810 39 30	Insulation boards (homogenous)	Free	
4810 39 90	Other	Free	
	<b>Other paper and paperboard:</b>		
4810 92 00	Multi-ply	Free	
4810 99 00	Other	Free	
<b>4811</b>	<b>Paper, paperboard, cellulose wadding and webs of cellulose fibres, coated, impregnated, covered, surface - coloured, surface-decorated or printed, in rolls or rectangular (including square) sheets, of any size, other than goods of the kind described in heading 4803, 4809 or 4810</b>		
4811 10 00	Tarred, bituminised or asphalted paper and paperboard	Free	
	<b>Gummed or adhesive paper and paperboard:</b>		
4811 41 00	Self-adhesive	Free	
4811 49 00	Other	Free	
	<b>Paper and paperboard, coated, impregnated or covered with plastics (excluding adhesives):</b>		
<b>4811 51</b>	<b>Bleached weighing more than 150 g/m<sup>2</sup>:</b>		
4811 51 10	Aseptic packaging paper	Free	
4811 51 90	Other	Free	
<b>4811 59</b>	<b>Other:</b>		
4811 59 10	Aseptic packaging paper	Free	
4811 59 90	Other	Free	
4811 60 00	Paper and paperboard, coated, impregnated or covered with wax, paraffin wax, stearine, oil or glycerol	Free	

<b>4811 90</b>	<b>Other paper, paperboard, cellulose wadding and webs of cellulose fibres:</b>		
	<b>Handmade paper and paperboard, rules, lined or squared but not otherwise printed; chromo and art paper, coated, building board of paper or pulp impregnated; chromo board, raw base paper for sensitising coated, surface marbled paper, leather board and imitation leather board; and matrix board:</b>		
4811 90 11	Hand made paper and paperboard, rules, lined or squared but not otherwise printed	Free	
4811 90 12	Chromo and art paper, coated	Free	
4811 90 13	Building board of paper or pulp, impregnated	Free	
4811 90 14	Chromo board	Free	
4811 90 15	Raw base paper for sensitising, coated	Free	
4811 90 16	Surface marbled paper	Free	
4811 90 17	Leather board and imitation leather board	Free	
4811 90 18	Matrix board	Free	
	<i>Other:</i>		
4811 90 91	Grape guard paper	Free	
4811 90 92	Asceptic packaging paper	Free	
4811 90 93	Thermal paper for fax machines	Free	
4811 90 94	Thermal paper in jumbo rolls (size 1 mt and above in width and 5000 mt And above in length)	Free	
4811 90 99	Other	Free	
4812 00 00	Filter blocks, slabs and plates, of paper pulp	Free	
<b>4813</b>	<b>Cigarette paper, whether or not cut to size or in the form of booklets or tubes</b>		
4813 10 00	In the form of booklets or tubes	Free	
4813 20 00	In rolls of a width not	Free	



	exceeding 5 cm		
<b>4813 90</b>	<b>Other:</b>		
4813 90 10	Cigarette paper in bulk, or in sheets	Free	
4813 90 90	Other	Free	
<b>4814</b>	<b>Wallpaper and similar wall coverings; window transparencies of paper</b>		
4814 10 00	"Ingrain" paper	Free	
4814 20 00	Wallpaper and similar wall coverings, consisting of paper coated or covered, on the face side, with a grained, embossed, coloured, design-printed or otherwise decorated layer of plastics	Free	
4814 90 00	Other	Free	
<b>4816</b>	<b>Carbon-paper, self-copy paper and other copying or transfer papers (other than those of heading 4809), duplicator stencils and offset plates, of paper, whether or not put up in boxes</b>		
<b>4816 20</b>	<b>Self-copy paper:</b>		
4816 20 10	Duplicating paper, cut to size	Free	
4816 20 20	Paper for Fax machine	Free	
4816 20 90	Other	Free	
<b>4816 90</b>	<b>Other:</b>		
4816 90 10	Other copying or transfer papers (excluding printed transfer) cut to size whether or not put up in boxes	Free	
4816 90 20	Calculating machine paper in rolls and strips not exceeding 15 cm in width	Free	
4816 90 90	Other	Free	
<b>4817</b>	<b>Envelopes, letter cards, plain postcards and correspondence cards, of paper or paperboard; boxes, pouches, wallets and writing compendiums, of paper or paperboard, containing an assortment of paper stationery</b>		
4817 10 00	Envelopes	Free	

4817 20 00	Letter cards, plain postcards and correspondence cards	Free	
<b>4817 30</b>	<b><i>Boxes, pouches, wallets and writing compendiums, of paper or paperboard, containing an assortment of paper stationery:</i></b>		
4817 30 10	Writing blocks	Free	
4817 30 90	Other	Free	
<b>4818</b>	<b>Toilet paper and similar paper, cellulose wadding or webs of cellulose fibres, of a kind used for household or sanitary purposes, in rolls of a width not exceeding 36 cm, or cut to size or shape; handkerchiefs, cleansing tissues, towels, table cloths, serviettes, bed sheets and similar household, sanitary or hospital articles, articles of apparel and clothing accessories, of paper pulp, paper, cellulose wadding or webs of cellulose fibres</b>		
4818 10 00	Toilet paper	Free	
4818 20 00	Handkerchiefs, cleaning or facial tissues and towels	Free	
4818 30 00	Tablecloths and serviettes	Free	
4818 50 00	Articles of apparel and clothing accessories	Free	
4818 90 00	Other	Free	
<b>4819</b>	<b>Cartons, boxes, cases, bags and other packing containers, of paper, paperboard, cellulose wadding or webs of cellulose fibres; box files, letter trays, and similar articles, of paper or paperboard of a kind used in offices, shops or the like</b>		
<b>4819 10</b>	<b>Cartons, boxes and cases, of corrugated paper or paperboard:</b>		
4819 10 10	Boxes	Free	
4819 10 90	Other	Free	
<b>4819 20</b>	<b>Folding cartons, boxes and cases, of non-corrugated paper and paperboard:</b>		

4819 20 10	Cartons, boxes, cases, intended for the packing of match sticks	Free	
4819 20 20	Boxes	Free	
4819 20 90	Other	Free	
4819 30 00	Sacks and bags, having a base of a width of 40 cm or more	Free	
4819 40 00	Other sacks and bags, including cones	Free	
<b>4819 50</b>	<b>Other packing containers, including record sleeves:</b>		
4819 50 10	Made of corrugated paper or paperboard	Free	
4819 50 90	Other	Free	
4819 60 00	Box files, letter trays, storage boxes and similar articles, of a kind used in offices, shops or the like	Free	
<b>4820</b>	<b>Registers, account books, note books, order books, receipt books, letter pads, memorandum pads, diaries and similar articles, excise books, blotting-pads, binders (loose-leaf or other), folders, file covers, manifold business forms, inter leaved carbon sets and other articles of stationery, of paper or paperboard; albums for samples or for collections and book covers, of paper or paperboard</b>		
<b>4820 10</b>	<b>Registers, account books, note books, order books, receipt books, letter pads, memorandum pads, diaries and similar articles:</b>		
4820 10 10	Registers, account books	Free	
4820 10 20	Letter pads	Free	
4820 10 90	Other	Free	
4820 20 00	Exercise books	Free	
4820 30 00	Binders (other than book covers), folders and file covers	Free	
4820 40 00	Manifold business forms and interleaved carbon sets	Free	

4820 50 00	Albums for samples or for collections	Free	
<b>4820 90</b>	<b>Other:</b>		
4820 90 10	Blotting paper cut to size	Free	
4820 90 90	Other	Free	
<b>4821</b>	<b>Paper or paperboard labels of all kinds, whether or not printed</b>		
<b>4821 10</b>	<b>Printed:</b>		
4821 10 10	Paper tags	Free	
4821 10 20	Labels	Free	
4821 10 90	Other	Free	
<b>4821 90</b>	<b>Other:</b>		
4821 90 10	Labels	Free	
4821 90 90	Other	Free	
<b>4822</b>	<b>Bobbins, spools, cops and similar supports of paper pulp, paper or paperboard (whether or not perforated or hardened)</b>		
4822 10 00	Of a kind used for winding textile yarn	Free	
<b>4822 90</b>	<b>Other:</b>		
4822 90 10	Paper tubes	Free	
4822 90 90	Other	Free	
<b>4823</b>	<b>Other paper, paperboard, cellulose wadding and webs of cellulose fibres, cut to size or shape; other articles of paper pulp, paper, paperboard, cellulose wadding or webs of cellulose fibres</b>		
4823 20 00	Filter paper and paperboard	Free	
4823 40 00	Rolls, sheets and dials, printed for self-recording apparatus	Free	
	<b>Trays, dishes, plates, cups and the like, of paper and paperboard:</b>		
4823 61 00	Of bamboo	Free	
4823 69 00	Other	Free	
<b>4823 70</b>	<b>Moulded or pressed article of paper pulp:</b>		

4823 70 10	Paper pulp moulded trays	Free	
4823 70 20	Wood pulp board	Free	
4823 70 30	Articles made of paper mache other than artware and moulded or pressed goods of wood pulp	Free	
4823 70 90	Other	Free	
<b>4823 90</b>	<b>Other :</b>		
	<b>Braille paper, cellulose in sole board or sheet, packing and wrapping paper; paper for cigarette filter tips; paper cone for loud speaker, patterns made of papers for leather footwear, leather garments and goods; Patterns made of paper for articles of apparel and clothing accessories, products consisting of sheets of paper or paper-board, impregnated, coated or covered with plastics (including thermoset resins or mixtures thereof or chemical formulations, containing melamine phenol or urea formaldehyde with or without curing agents or catalysts), compressed together in one or more operations and decorative laminates:</b>		
4823 90 11	Braille paper	Free	
4823 90 12	Cellulose in sole board or sheet	Free	
4823 90 13	Packing and wrapping paper	Free	
4823 90 14	Paper for cigarette filter tips	Free	
4823 90 15	Paper cone for loud speaker	Free	
4823 90 16	Patterns made of papers for leather footwear, leather garments and goods	Free	
4823 90 17	Patterns made of paper for articles of apparel and clothing accessories	Free	
4823 90 18	Products consisting of sheets of paper or paper board, impregnated, coated or covered with plastics	Free	

	(including thermoset resins or mixtures thereof or chemical formulations containing melamine, phenol or urea formaldehyde with or without curing agents or catalysts), compressed together in one or more operations		
4823 90 19	Decorative laminates	Free	
	<b>Pre-punched cards; monotype and news tape paper in strips with perforated edges, not exceeding 15 cm in width; typewriting paper cut to size and the like:</b>		
4823 90 21	Pre-punched cards	Free	
4823 90 22	Monotype and newstape paper in strips with perforated edges, not exceeding 15cm in width	Free	
4823 90 23	Typewriting paper cut to size	Free	
4823 90 30	Plain or embossed seals made of paper, laminated paper or paper gaskets	Free	
4823 90 90	Other	Free	

## CHAPTER 49

## PRINTED BOOKS, NEWSPAPER, PICTURES AND OTHER PRODUCTS OF THE PRINTING INDUSTRY; MANUSCRIPTS, TYPESCRIPTS AND PLANS

## General Conditions --

01. Ensure sampling procedure per Circular no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in . If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv Dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>4901</b>	<b>Printed books, brochures, leaflets and similar printed matter, whether or not in single sheets</b>		
<b>4901 10</b>	<b><i>In single sheets, whether or not folded:</i></b>		
4901 10 10	Printed books	Free	
4901 10 20	Pamphlets, booklets, brochures, leaflets and similar printed matter	Free	
	<b><i>Other:</i></b>		
4901 91 00	Dictionaries and encyclopaedias, and serial installments thereof	Free	
4901 99 00	Other	Free	
<b>4902</b>	<b>Newspapers, journals and periodicals, whether or not illustrated or containing advertising material</b>		
<b>4902 10</b>	<b><i>Appearing at least four times a week:</i></b>		
4902 10 10	Newspapers	Free	
4902 10 20	Journals and periodicals	Free	
	<b><i>Other:</i></b>		
4902 90 10	Newspapers	Free	
4902 90 20	Journals and periodicals	Free	
<b>4903</b>	<b>Children's picture, drawing or colouring books</b>		
<b>4903 00</b>	<b><i>Children's picture, drawing or colouring books:</i></b>		
4903 00 10	Picture books	Free	
4903 00 20	Drawing or colouring books	Free	
4904 00 00	Music, printed or in manuscript, whether or not bound or illustrated	Free	
<b>4905</b>	<b>Maps and hydrographic or similar charts of all kinds, including atlases, wall maps, topographical plans and globes, printed</b>		

4905 10 00	Globes	Free	
	<i>Other:</i>		
4905 91 00	In book form	Free	
<b>4905 99</b>	<b><i>Other:</i></b>		
4905 99 10	Geographical, hydrological, astrological maps or charts	Free	
4905 99 90	Others	Free	
4906 00 00	Plans and drawings for architectural, engineering, industrial, commercial, topographical or similar purposes, being originals drawn by hand; hand-written texts; photographic reproductions on sensitized paper and carbon copies of the foregoing	Free	
<b>4907</b>	<b>Unused postage, revenue or similar stamps of current or new issue in the country in which they have, or will have, a recognized face value; stamp-impressed paper; bank notes; cheque forms; stock, share or bond certificates and similar documents of title</b>		
<b>4907 00</b>	<b><i>Unused postage, revenue or similar stamps of current or new issue in the country in which they have, or will have, a recognized face value; stamp-impressed paper; bank notes; cheque forms; stock, share or bond certificates and similar documents of title:</i></b>		
4907 00 10	Unused postage, revenue or similar stamps of current or new issue in the country in which they have, or will have, a recognized face value	Free	
4907 00 20	Bank notes	Free	
4907 00 30	Documents of title conveying the right to use Information Technology software	Free	
4907 00 90	Other	Free	
<b>4908</b>	<b>TRANSFERS (DECALCOMANIAS)</b>		
4908 10 00	Transfers (decalcomanias), vitrifiable	Free	
4908 90 00	Other	Free	
<b>4909</b>	<b>Printed or illustrated postcards; printed cards bearing personal greetings, messages or announcements, whether or not illustrated, with or without envelopes or trimmings</b>		
<b>4909 00</b>	<b>Printed or illustrated postcards; printed cards bearing personal greetings, messages or announcements, whether or not illustrated, with or without envelopes or trimmings:</b>		
4909 00 10	Greetings or Wedding cards	Free	
4909 00 90	Other	Free	
<b>4910</b>	<b>Calendars of any kind, printed, including calendar blocks</b>		
<b>4910 00</b>	<b><i>Calendars of any kind, printed, including calendar blocks:</i></b>		



4910 00 10	Advertising calendar	Free	
4910 00 90	Other	Free	
<b>4911</b>	<b>Other printed matter, including printed pictures and photographs</b>		
<b>4911 10</b>	<b>Trade advertising material, commercial catalogues and the like:</b>		
4911 10 10	Posters, printed	Free	
4911 10 20	Commercial catalogues	Free	
4911 10 30	Printed inlay cards	Free	
4911 10 90	Other	Free	
	<i>Other:</i>		
4911 91 00	Pictures, designs and photographs	Free	
<b>4911 99</b>	<b>Other:</b>		
4911 99 10	Hard copy (printed) of computer software	Free	
4911 99 20	Plan and drawings for architectural engineering, industrial, commercial, topographical or similar purposes reproduced with the aid of computer or any other devices	Free	
4911 99 90	Other	Free	

## CHAPTER 50

## SILK

## General Conditions -

01. As per FTP export of dress materials/readymade garments fabrics/textile items with imprints of excerpts or verses of the holy Quran is restricted and permitted under license. Verify export license, if applicable. As per DGFT notification 5/(re2012) 2009-2014 dated 2.7.12 export of silk garments, made ups, fabrics and accessories shall not be permitted on the basis of documents against acceptance (d/a) unless (a) such export is covered either by bank guarantee or ECGC guarantee or (b) such export is to own subsidiaries/ own trading companies / own office-cum-warehouses. Ensure sampling procedure per CIR no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in. If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBCE instr. F.No.450/19/2005-CUS-IV Date 16.9.13.

02. Ensure sampling procedure per CIR no.34/95 dt.6.4.95 where DBK amount is Rs.10000/- or more. On booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in. If the packing is of wooden material, ensure the valid Phyto-sanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv Dated 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
5001 00 00	Silk worm cocoons suitable for reeling	Free	
5001 00 00	Pure races of Silk worms; silkworm seeds, and silk worm cocoons	Restricted	Export permitted under license
<b>5002</b>	<b>RAW SILK (NOT THROWN)</b>		
<b>5002 00</b>	<b>Raw silk (not thrown):</b>		
5002 00 10	Mulberry raw silk	Free	
5002 00 20	Mulberry dupion silk	Free	
5002 00 30	Non-mulberry silk	Free	
<b>5003</b>	<b>Silk waste (including cocoons and unsuitable for reeling, yarn waste and garnetted stock)</b>		
<b>5003 00</b>	<b>Silk waste (including cocoons unsuitable for reeling, yarn waste and garnetted stock):</b>		
5003 00 10	Mulberry silk waste	Free	
5003 00 20	Tussar silk waste	Free	
5003 00 30	Eri waste	Free	
5003 00 40	Munga waste	Free	
5003 00 90	Other	Free	
<b>5004</b>	<b>Silk yarn (other than yarn spun from silk waste) not put up for retail sale</b>		
<b>5004 00</b>	<b>Silk yarn (other than yarn spun from silk waste) not put up for retail sale:</b>		
5004 00 10	100% mulberry dupion silk yarn	Free	
5004 00 90	Other	Free	
<b>5005</b>	<b>Yarn spun from silk waste, not put up for retail sale</b>		

<b>5005 00</b>	<b><i>Yarn spun from silk waste, not put up for retail sale:</i></b>		
	<b><i>Containing 85% or more by weight of silk waste:</i></b>		
5005 00 11	Other than noil silk	Free	As per FTP export of silk garments, made ups, fabrics and accessories shall not be permitted on the basis of documents against acceptance (d/a) unless (a) such export is covered either by bank guarantee or ECGC guarantee or (b) such export is to own subsidiaries/ own trading companies / own office-cum-warehouses. Ensure sampling procedure per CIR no.34/95 dt.6.4.95 where DBK amount is rs.10000/- or more. On booking a case based on CCR instructions, inform at rmd.ccr@icegate.gov.in . If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13."
5005 00 12	From noil silk	Free	
	<b><i>Containing less than 85% by weight of silk:</i></b>		
5005 00 21	Other than noil silk	Free	
5005 00 22	From noil silk	Free	
<b>5006</b>	<b>Silk yarn and yarn spun from silk waste, put up for retail sale; silk-worm gut</b>		
<b>5006 00</b>	<b><i>Silk yarn and yarn spun from silk waste, put up for retail sale; silk-worm gut:</i></b>		
5006 00 11	Silk embroidery thread	Free	
5006 00 19	Other	Free	
	<b><i>Yarn spun from silk waste containing 85% or more by weight of silk:</i></b>		
5006 00 21	Silk embroidery thread	Free	
5006 00 29	Other	Free	
	<b><i>Yarn spun from silk waste containing 85% or less by weight of silk:</i></b>		
5006 00 31	Spun from silk waste other than noil silk	Free	
5006 00 32	Yarn spun from noil silk	Free	
5006 00 33	Silk embroidery thread	Free	
5006 00 39	Other	Free	
5006 00 90	Other	Free	

<b>5007</b>	<b>Woven fabrics of silk or of silk waste</b>		
5007 10 00	Fabrics of noil silk	Free	
<b>5007 20</b>	<b><i>Other fabrics, containing 85% or more by weight of silk or of silk waste other than noil silk:</i></b>		
5007 20 10	Sarees	Free	
5007 20 90	Other	Free	
5007 90 00	Other fabrics	Free	
5007 90 10	of Handloom woven	free	
5007 90 90	other fabrics	free	
504004	Guts other than for natural food castings	Free	
504005	Bladders and stomachs	Free	
505902	Other feather (excluding for stuffing purpose)	Free	
506101	Bones, including horn-cores, crushed	Free	
506102	Bone grist	Free	
504004	Guts other than for natural food castings	Free	
504005	Bladders and stomachs	Free	
505902	Other feather (excluding for stuffing purpose)	Free	
505903	Powder and waste of feathers or parts of feathers	Free	
505909	Skins and other parts	Free	
505101	Bones, including horn-cores, crushed	Free	
505102	Bone grist	Free	
505103	Ossein	Free	
505104	Bones, horn-cones and parts thereof, not crushed	Free	
506901	Bone meal	Free	
506909	Other	Free	

## CHAPTER 51

## WOOL, FINE OR COARSE ANIMAL HAIR; HORSE HAIR YARN AND WOVEN FABRIC

## NOTES:

1. As per FTP, export of dress materials/readymade garments, fabrics/textile items with imprints of excerpts or verses of the holy Quran is restricted and permitted only under licence.
2. If the packing is of wooden material, export consignments should have the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.
3. International Animal Health Export Certificates are needed for export consignments. These are issued as per OIE guidelines vide Chapter 5.2 of TAHC, OIE guidelines as per various Chapters like 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC). Technical requirements of importing country, export regulations of Government of India like Notification No. 34/2015-5-2020 dated 13.1.17 may also be referred to by the exporter. The agency facilitating the certificates would be Animal Quarantine and Certification Services, Ministry of Agriculture and Farmers Welfare. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>5101</b>	<b>WOOL, NOT CARDED OR COMBED:</b>		
	<i>Greasy, including fleece-washed wool:</i>		
5101 11 00	Shorn wool	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5101 19 00	Other	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
	<i>Degreased, not carbonised:</i>		
5101 21 00	Shorn wool	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5101 29 00	Other	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5101 30 00	Carbonised	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5102</b>	<b>FINE OR COARSE ANIMAL HAIR, NOT CARDED OR COMBED</b>		
	<i>Fine animal hair:</i>		
<b>5102 11</b>	<i>Of Kashmir (cashmere) goats:</i>		

5102 11 10	Marine Angora	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5102 11 90	Other	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5102 19</b>	<b><i>Other:</i></b>		
5102 19 10	Marine Angora	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5102 19 90	Other	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5102 20</b>	<b><i>Coarse animal hair:</i></b>		
5102 20 10	Goat hair (other than Angora)	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5102 20 90	Other (excluding pig & boar bristles)	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5103</b>	<b>WASTE OF WOOL OR OF FINE OR COARSE ANIMAL HAIR, INCLUDING YARN WASTE BUT EXCLUDING GARNETTED STOCK</b>		
<b>5103 10</b>	<b><i>Noils of wool or of fine animal hair:</i></b>		
5103 10 10	Noils of wool	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5103 10 90	Other	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5103 20</b>	<b><i>Other waste of wool or of fine animal hair:</i></b>		
5103 20 10	Waste of sheep's and lamb's wool	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5103 20 20	Yarn waste	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5103 20 90	Other	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5103 30 00	Waste of coarse animal hair	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5104</b>	<b>GARNETTED STOCK OF WOOL OR OF FINE OR COARSE ANIMAL HAIR</b>		
<b>5104 00</b>	<b><i>Garnetted stock of wool or of fine or coarse animal hair:</i></b>		

5104 00 10	Shoddy wool	Free	
5104 00 90	Other	Free	
<b>5105</b>	<b>WOOL AND FINE OR COARSE ANIMAL HAIR, CARDED OR COMBED (INCLUDING COMBED WOOL IN FRAGMENTS)</b>		
5105 10 00	Carded wool	Free	
	<i>Wool tops and other combed wool:</i>		
5105 21 00	Combed wool in fragments	Free	
<b>5105 29</b>	<i>Other:</i>		
5105 29 10	Wool tops	Free	
5105 29 90	Other	Free	
	<i>Fine animal hair, carded or combed:</i>		
5105 31 00	Of Kashmir (cashmere) goats	Free	
5105 39 00	Other	Free	
5105 40 00	Coarse animal hair, carded or combed	Free	
<b>5106</b>	<b>YARN OF CARDED WOOL, NOT PUT UP FOR RETAIL SALE</b>		
<b>5106 10</b>	<i>Containing 85% or more by weight of wool:</i>	Free	
5106 10 10	Shoddy woollen yarn	Free	
5106 10 20	Mungo woollen yarn	Free	
5106 10 90	Other	Free	
<b>5106 20</b>	<i>Containing less than 85% by weight of wool:</i>		
5106 20 10	Shoddy woollen yarn	Free	
5106 20 20	Mungo woollen yarn	Free	
5106 20 90	Other	Free	
<b>5107</b>	<b>YARN OF COMBED WOOL, NOT PUT UP FOR RETAIL SALE</b>		
<b>5107 10</b>	<i>Containing 85% or more by weight of wool:</i>		
5107 10 10	Worsted hosiery yarn	Free	

5107 10 20	Worsted knitted yarn	Free	
5107 10 30	Worsted weaving yarn	Free	
5107 10 40	Woollen carpet yarn	Free	
5107 10 90	Other	Free	
<b>5107 20</b>	<b><i>Containing less than 85% by weight of wool:</i></b>		
5107 20 10	Worsted hosiery yarn	Free	
5107 20 20	Worsted knitted yarn	Free	
5107 20 30	Worsted weaving yarn	Free	
5107 20 40	Woollen carpet yarn	Free	
5107 20 90	Other	Free	
<b>5108</b>	<b>YARN OF FINE ANIMAL HAIR (CARDED OR COMBED), NOT PUT UP FOR RETAIL SALE</b>		
5108 10 00	Carded	Free	
5108 20 00	Combed	Free	
<b>5109</b>	<b>YARN OF WOOL OR FINE ANIMAL HAIR, PUT UP FOR RETAIL SALE</b>		
<b>5109 10</b>	<b><i>Containing 85% or more by weight of wool or of fine animal hair:</i></b>		
5109 10 10	Hosiery wool	Free	
5109 10 90	Other	Free	
5109 90 00	Other	Free	
<b>5110</b>	<b>YARN OF COARSE ANIMAL HAIR OR OF HORSE HAIR (INCLUDING GIMPED HORSEHAIR YARN), WHETHER OR NOT PUT UP FOR RETAIL SALE</b>		
<b>5110 00</b>	<b><i>Yarn of coarse animal hair or of horse-hair (including gimped horsehair yarn), whether or not put up for retail sale:</i></b>		
5110 00 10	Put up for retail sale	Free	
5110 00 20	Other	Free	



<b>5111</b>	<b>WOVEN FABRICS OF CARDED WOOL OR OF CARDED FINE ANIMAL HAIR</b>		
	<i>Containing 85% or more by weight of wool or of fine animal hair:</i>		
<b>5111 11</b>	<i>Of a weight not exceeding 300 g/m<sup>2</sup>:</i>		
5111 11 10	Unbleached	Free	
5111 11 20	Bleached	Free	
5111 11 30	Dyed	Free	
5111 11 40	Printed	Free	
5111 11 90	Other	Free	
<b>5111 19</b>	<i>Other:</i>		
5111 19 10	Unbleached	Free	
5111 19 20	Bleached	Free	
5111 19 30	Dyed	Free	
5111 19 40	Printed	Free	
5111 19 90	Other	Free	
<b>5111 20</b>	<i>Other, mixed mainly or solely with man-made filaments:</i>		
5111 20 10	Unbleached	Free	
5111 20 20	Bleached	Free	
5111 20 30	Dyed	Free	
5111 20 40	Printed	Free	
5111 20 90	Other	Free	
<b>5111 30</b>	<i>Other, mixed mainly or solely with man-made staple fibres:</i>		
5111 30 10	Unbleached	Free	
5111 30 20	Bleached	Free	
5111 30 30	Dyed	Free	
5111 30 40	Printed	Free	
5111 30 90	Other	Free	
<b>5111 90</b>	<i>Other:</i>		
5111 90 10	Unbleached	Free	
5111 90 20	Bleached	Free	
5111 90 30	Dyed	Free	
5111 90 40	Printed	Free	
5111 90 90	Other	Free	

<b>5112</b>	<b>WOVEN FABRICS OF COMBED WOOL OR OF COMBED FINE ANIMAL HAIR</b>		
	<i>Containing 85% or more by weight of wool or of fine animal hair:</i>		
<b>5112 11</b>	<i>Of a weight not exceeding 200 g/m<sup>2</sup>:</i>		
5112 11 10	Unbleached	Free	
5112 11 20	Bleached	Free	
5112 11 30	Dyed	Free	
5112 11 40	Printed	Free	
5112 11 90	Other	Free	
<b>5112 19</b>	<i>Other:</i>		
5112 19 10	Unbleached	Free	
5112 19 20	Bleached	Free	
5112 19 30	Dyed	Free	
5112 19 40	Printed	Free	
5112 19 90	Other	Free	
<b>5112 20</b>	<i>Other, mixed mainly or solely with man-made filaments:</i>		
5112 20 10	Unbleached	Free	
5112 20 20	Bleached	Free	
5112 20 30	Dyed	Free	
5112 20 40	Printed	Free	
5112 20 90	Other	Free	
<b>5112 30</b>	<i>Other, mixed mainly or solely with man-made staple fibres:</i>		
5112 30 10	Unbleached	Free	
5112 30 20	Bleached	Free	
5112 30 30	Dyed	Free	
5112 30 40	Printed	Free	
5112 30 90	Other	Free	
<b>5112 90</b>	<i>Other:</i>		
5112 90 10	Unbleached	Free	
5112 90 20	Bleached	Free	
5112 90 30	Dyed	Free	
5112 90 40	Printed	Free	
<b>5112 90 50</b>	<i>of Handloom</i>	<i>free</i>	
5112 90 90	Other	Free	

<b>5113</b>	<b>WOVEN FABRICS OF COARSE ANIMAL HAIR OR OF HORSE HAIR</b>		
<b>5113 00</b>	<i>Woven fabrics of coarse animal hair or of horse hair:</i>		
5113 00 10	Unbleached	Free	
5113 00 20	Bleached	Free	
5113 00 30	Dyed	Free	
5113 00 40	Printed	Free	
5113 00 90	Other	Free	

## CHAPTER 52

## COTTON

## NOTES:

1. As per ftp export of dress materials/readymade garments fabrics/textile items with imprints of excerpts or verses of the holy Quran is restricted and permitted under licence. Verify export licence, if applicable.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
5201	<b>COTTON, NOT CARDED OR COMBED</b>		
5201 00	<i>Cotton, not carded or combed:</i>		
	<i>Indian cotton:</i>		
5201 00 11	Bengal deshi	Free	
5201 00 12	Indian cotton of staple lengths 20.5 mm (25/32") and below (e. g. oomras, yellow picking, Assam comillas)	Free	
5201 00 13	Indian cotton of staple length exceeding 20.5mm (26/32") but not exceeding 24.5mm (30/32")	Free	
5201 00 14	Indian cotton of staple length over 24.5 mm (31/32") to 28 mm	Free	
5201 00 15	Indian cotton of staple length 28.5 mm (14/32") and above but below 34.5 mm	Free	
5201 00 19	Indian cotton of all staple length 34.5 mm and above (112/32")	Free	
5201 00 20	Cotton, other than Indian, of all staple lengths	Free	
5202	<b>COTTON WASTE (INCLUDING YARN WASTE AND GARNETTED STOCK)</b>		
5202 10 00	Yarn waste (including	Free	

	thread waste)		
	<b>Other:</b>		
5202 91 00	Garnetted stock	Free	
5202 99 00	Other	Free	
5203 00 00	Cotton, carded or combed	Free	
<b>5204</b>	<b>COTTON SEWING THREAD, WHETHER OR NOT PUT UP FOR RETAIL SALE</b>		
	<i>Not put up for retail sale:</i>		
<b>5204 11</b>	<b>Containing 85% or more by weight of cotton:</b>		
5204 11 10	Cotton thread, sewing, containing any synthetic staple fibre	Free	
5204 11 20	Cotton thread, darning	Free	
5204 11 30	Embroidery cotton thread	Free	
5204 11 40	Cotton sewing thread not containing any synthetic staple fibre	Free	
5204 11 90	Other	Free	
5204 19 00	Other	Free	
<b>5204 20</b>	<b>Put up for retail sale:</b>		
5204 20 10	Cotton thread, sewing, containing any synthetic staple fibre	Free	
5204 20 20	Cotton thread, darning	Free	
5204 20 30	Embroidery cotton thread	Free	
5204 20 40	Cotton sewing thread, not containing any synthetic staple fibre	Free	
5204 20 90	Other	Free	
<b>5205</b>	<b>COTTON YARN (OTHER THAN SEWING THREAD), CONTAINING 85% OR MORE BY WEIGHT OF COTTON, NOT PUT UP FOR RETAIL SALE</b>		
	<i>Single yarn, of</i>		

	<i>uncombed fibres:</i>		
<b>5205 11</b>	<i>Measuring 714.29 decitex or more (not exceeding 14 metric number):</i>		
5205 11 10	Grey	Free	
5205 11 20	Bleached	Free	
5205 11 30	Dyed	Free	
5205 11 90	Other	Free	
<b>5205 12</b>	<i>Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number):</i>		
5205 12 10	Grey	Free	
5205 12 20	Bleached	Free	
5205 12 30	Dyed	Free	
5205 12 90	Other	Free	
<b>5205 13</b>	<i>Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number):</i>		
5205 13 10	Grey	Free	
5205 13 20	Bleached	Free	
5205 13 30	Dyed	Free	
5205 13 90	Other	Free	
<b>5205 14</b>	<i>Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number):</i>		
5205 14 10	Grey	Free	
5205 14 20	Bleached	Free	
5205 14 30	Dyed	Free	
5205 14 90	Other	Free	
<b>5205 15</b>	<i>Measuring less than 125 decitex (exceeding 80 metric number):</i>		
5205 15 10	Grey	Free	
5205 15 20	Bleached	Free	
5205 15 30	Dyed	Free	

5205 15 90	Other	Free	
	<i>Single yarn of combed fibres:</i>		
5205 21	<i>Measuring 714.29 decitex or more (not exceeding 14 metric number):</i>		
5205 21 10	Grey	Free	
5205 21 20	Bleached	Free	
5205 21 30	Dyed	Free	
5205 21 90	Other	Free	
5205 22	<i>Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number):</i>		
5205 22 10	Grey	Free	
5205 22 20	Bleached	Free	
5205 22 90	Other	Free	
5205 23	<i>Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number):</i>		
5205 23 10	Grey	Free	
5205 23 20	Bleached	Free	
5205 23 90	Other	Free	
5205 24	<i>Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number):</i>		
5205 24 10	Grey	Free	
5205 24 20	Bleached	Free	
5205 24 90	Other	Free	
5205 26	<i>Measuring less than 125 decitex but not less than 106.38 decitex (exceeding 80 metric number but not exceeding 94 metric</i>		

	<i>number):</i>		
5205 26 10	Dyed	Free	
5205 26 20	Bleached	Free	
5205 26 90	Other	Free	
<b>5205 27</b>	<i>Measuring less than 106.38 decitex but not less than 83.33 decitex (exceeding 94 metric number but not exceeding 120 metric number):</i>		
5205 27 10	Dyed	Free	
5205 27 20	Bleached	Free	
5205 27 90	Other	Free	
<b>5205 28</b>	<i>Measuring less than 83.33 decitex (exceeding 120 metric number):</i>		
5205 28 10	Dyed	Free	
5205 28 20	Bleached	Free	
5205 28 90	Other	Free	
	<i>Multiple (folded) or cabled yarn, of uncombed fibres:</i>		
<b>5205 31</b>	<i>Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn):</i>		
5205 31 10	Grey	Free	
5205 31 20	Bleached	Free	
5205 31 30	Dyed	Free	
5205 31 90	Other	Free	
<b>5205 32</b>	<i>Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn):</i>		
5205 32 10	Grey	Free	
5205 32 20	Bleached	Free	
5205 32 90	Other	Free	
<b>5205 33</b>	<i>Measuring per single yarn less than 232.56 decitex but not less than</i>		



	<i>192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn):</i>		
5205 33 10	Grey	Free	
5205 33 20	Bleached	Free	
5205 33 30	Dyed	Free	
5205 33 90	Other	Free	
<b>5205 34</b>	<i>Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn):</i>		
5205 34 10	Grey	Free	
5205 34 20	Bleached	Free	
5205 34 30	Dyed	Free	
5205 34 90	Other	Free	
<b>5205 35</b>	<i>Measuring per single yarn less than 125 decitex (exceeding 80 metric number per single yarn):</i>		
5205 35 10	Grey	Free	
5205 35 90	Other	Free	
	<i>Multiple (folded) or cabled yarn, of combed fibres:</i>		
<b>5205 41</b>	<i>Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn):</i>		
5205 41 10	Grey	Free	
5205 41 20	Bleached	Free	
5205 41 30	Dyed	Free	
5205 41 90	Other	Free	
<b>5205 42</b>	<i>Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single</i>		

	<i>yarn):</i>		
5205 42 10	Grey	Free	
5205 42 90	Other	Free	
<b>5205 43</b>	<i>Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn):</i>		
5205 43 10	Grey	Free	
5205 43 20	Bleached	Free	
5205 43 90	Other	Free	
<b>5205 44</b>	<i>Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn):</i>		
5205 44 10	Grey	Free	
5205 44 20	Bleached	Free	
5205 44 90	Other	Free	
<b>5205 46</b>	<i>Measuring per single yarn less than 125 decitex but not less than 106.38 decitex (exceeding 80 metric number but not exceeding 94 metric number per single yarn):</i>		
5205 46 10	Grey	Free	
5205 46 20	Bleached	Free	
5205 46 30	Dyed	Free	
5205 46 90	Other	Free	
<b>5205 47</b>	<i>Measuring per single yarn less than 106.38 decitex but not less than 83.33 decitex (exceeding 94 metric number but not exceeding 120 metric number per single yarn):</i>		
5205 47 10	Grey	Free	
5205 47 20	Bleached	Free	

5205 47 30	Dyed	Free	
5205 47 90	Other	Free	
<b>5205 48</b>	<i>Measuring per single yarn less than 83.33 decitex (exceeding 120 metric number per single yarn):</i>		
5205 48 10	Grey	Free	
5205 48 20	Bleached	Free	
5205 48 30	Dyed	Free	
5205 48 90	Other	Free	
<b>5206</b>	<b>COTTON YARN (OTHER THAN SEWING THREAD), CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, NOT PUT UP FOR RETAIL SALE</b>		
	<i>Single yarn, of uncombed fibres:</i>		
5206 11 00	Measuring 714.29 decitex or more (not exceeding 14 metric number)	Free	
5206 12 00	Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number)	Free	
5206 13 00	Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number)	Free	
5206 14 00	Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number)	Free	
5206 15 00	Measuring less than 125 decitex (exceeding 80 metric number)	Free	

	<b>Single yarn of combed fibres:</b>		
5206 21 00	Measuring 714.29 decitex or more (not exceeding 14 metric number)	Free	
5206 22 00	Measuring less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number)	Free	
5206 23 00	Measuring less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number)	Free	
5206 24 00	Measuring less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number)	Free	
5206 25 00	Measuring less than 125 decitex (exceeding 80 metric number)	Free	
	<b>Multiple (folded) or cabled yarn, of uncombed fibres:</b>		
5206 31 00	Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn)	Free	
5206 32 00	Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn)	Free	
5206 33 00	Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not	Free	

	exceeding 52 metric number per single yarn)		
5206 34 00	Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn)	Free	
5206 35 00	Measuring per single yarn less than 125 decitex (exceeding 80 metric number per single yarn)	Free	
	<b>Multiple (folded) or cabled yarn, of combed fibres:</b>		
5206 41 00	Measuring per single yarn 714.29 decitex or more (not exceeding 14 metric number per single yarn)	Free	
5206 42 00	Measuring per single yarn less than 714.29 decitex but not less than 232.56 decitex (exceeding 14 metric number but not exceeding 43 metric number per single yarn)	Free	
5206 43 00	Measuring per single yarn less than 232.56 decitex but not less than 192.31 decitex (exceeding 43 metric number but not exceeding 52 metric number per single yarn)	Free	
5206 44 00	Measuring per single yarn less than 192.31 decitex but not less than 125 decitex (exceeding 52 metric number but not exceeding 80 metric number per single yarn)	Free	
5206 45 00	Measuring per single yarn less than 125 decitex (exceeding 80 metric number per single yarn)	Free	
<b>5207</b>	<b>COTTON YARN (OTHER THAN</b>		

	<b>SEWING THREAD) PUT UP FOR RETAIL SALE</b>		
5207 10 00	Containing 85% or more by weight of cotton	Free	
5207 90 00	Other	Free	
<b>5208</b>	<b>WOVEN FABRICS OF COTTON, CONTAINING 85% OR MORE BY WEIGHT OF COTTON, WEIGHING NOT MORE THAN 200 G/M<sup>2</sup></b>		
	<i>Unbleached:</i>		
<b>5208 11</b>	<i>Plain weave, weighing not more than 100 g/m<sup>2</sup>:</i>		
5208 11 10	Dhoti	Free	
5208 11 20	Saree	Free	
5208 11 30	Shirting fabrics	Free	
5208 11 40	Casement	Free	
5208 11 90	Other	Free	
<b>5208 12</b>	<i>Plain weave, weighing more than 100 g/m<sup>2</sup>:</i>		
5208 12 10	Dhoti	Free	
5208 12 20	Saree	Free	
5208 12 30	Shirting fabrics	Free	
5208 12 40	Casement	Free	
5208 12 50	Sheeting (takia, leopard fabrics, other than furnishing fabrics)	Free	
5208 12 60	Voils	Free	
5208 12 90	Other	Free	
<b>5208 13</b>	<i>3-thread or 4-thread twill, including cross twill:</i>		
5208 13 10	Shirting fabrics	Free	
5208 13 20	Dobby fabrics	Free	
5208 13 90	Other	Free	
<b>5208 19</b>	<i>Other fabrics:</i>		
5208 19 10	Dedsuti, dosuti fabrics	Free	
5208 19 90	Other	Free	
	<i>Bleached:</i>		
<b>5208 21</b>	<i>Plain weave, weighing not more than 100 g/m<sup>2</sup>:</i>		

5208 21 10	Dhoti	Free	
5208 21 20	Saree	Free	
5208 21 30	Casement	Free	
5208 21 40	Shirting fabrics	Free	
5208 21 50	Cambrics (including madapollam and jaconet)	Free	
5208 21 60	Mulls (including limbric and willaya)	Free	
5208 21 70	Muslin (including lawn, mulmul and organdi)	Free	
5208 21 80	Voils (excluding leno fabrics)	Free	
5208 21 90	Other	Free	
<b>5208 22</b>	<b><i>Plain weave, weighing more than 100 g/m<sup>2</sup>:</i></b>		
5208 22 10	Dhoti	Free	
5208 22 20	Saree	Free	
5208 22 30	Shirting fabrics	Free	
5208 22 40	Casement	Free	
5208 22 50	Cambrics (including madapollam and jaconet)	Free	
5208 22 60	Long cloth (including calico)	Free	
5208 22 70	Sheeting (takia and the like)	Free	
5208 22 80	Voils (excluding leno fabrics)	Free	
5208 22 90	Other	Free	
<b>5208 23</b>	<b><i>3-thread or 4-thread twill, including cross twill:</i></b>		
5208 23 10	Shirting fabrics	Free	
5208 23 20	Parmatta fabrics (including ilesia, pocketing, Italian twill)	Free	
5208 23 30	Shirting fabrics	Free	
5208 23 90	Other	Free	
<b>5208 29</b>	<b><i>Other fabrics:</i></b>		
5208 29 10	Dhoti and saree, zari bordered	Free	
5208 29 20	Dedsuti, Dosuti fabrics, ceretonnos and osamburge	Free	
5208 29 90	Other	Free	
	<b><i>Dyed:</i></b>		
<b>5208 31</b>	<b><i>Plain weave, weighing not more than 100 g/m<sup>2</sup>:</i></b>		
5208 31 10	Lungi	Free	

5208 31 20	Saree	Free	
<b>5208 31 21</b>	<b>of Handloom</b>	<b>free</b>	
5208 31 30	Shirting fabrics	Free	
5208 31 40	Casement	Free	
5208 31 50	Cambrics (including madapollam and jaconet)	Free	
5208 31 60	Mull (including limbric and willaya)	Free	
5208 31 70	Muslin (including lawn mulmul and organdy) of carded or combed yarn	Free	
5208 31 80	Voils( excluding leno fabrics)	Free	
5208 31 90	Other	Free	
<b>5208 32</b>	<b>Plain weave, weighing more than 100 g/m<sup>2</sup>:</b>		
5208 32 10	Lungi	Free	
5208 32 20	Saree	Free	
5208 32 30	Shirting fabrics	Free	
5208 32 40	Casement	Free	
5208 32 50	Bedticking, domestic	Free	
5208 32 60	Cambrics (including madapollam and jaconet), Longcloth (including calico) and voils (excluding leno fabrics)	Free	
5208 32 70	Coating (including suiting)	Free	
5208 32 80	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5208 32 90	Other	Free	
<b>5208 33</b>	<b>3-thread or 4 thread twill, including cross twill:</b>		
5208 33 10	Shirting fabrics	Free	
5208 33 20	Coating (including suiting)	Free	
5208 33 30	Shirting (including mazri)	Free	
5208 33 90	Other	Free	
<b>5208 39</b>	<b>Other fabrics:</b>		
5208 39 10	Zari bordered sarees	Free	
5208 39 90	Other	Free	
	<b>Of yarn of different colours:</b>		
<b>5208 41</b>	<b>Plain weave, weighing</b>		



	<i>not more than 100 g/m<sup>2</sup>:</i>		
5208 41 10	Bleeding Madras	Free	
5208 41 20	Saree	Free	
<b>5208 41 21</b>	<b>of Handloom</b>	<b>free</b>	
5208 41 30	Shirting fabrics	Free	
5208 41 40	Bed ticking, domestic	Free	
5208 41 50	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5208 41 90	Other	Free	
<b>5208 42</b>	<i>Plain weave, weighing more than 100 g/m<sup>2</sup>:</i>		
5208 42 10	Bleeding Madras	Free	
5208 42 20	Saree	Free	
5208 42 30	Shirting fabrics	Free	
5208 42 40	Casement	Free	
5208 42 50	Bed ticking, domestic	Free	
5208 42 60	Furnishing fabrics, other than pile and chenille fabrics	Free	
5208 42 90	Other	Free	
<b>5208 43</b>	<i>3-thread or 4-thread twill, including cross twill:</i>		
5208 43 10	Bleeding Madras	Free	
5208 43 20	Shirting fabrics	Free	
5208 43 30	Bedticking, damask	Free	
5208 43 40	Flannelette	Free	
5208 43 90	Other	Free	
<b>5208 49</b>	<i>Other fabrics:</i>		
5208 49 10	Zari bordered sarees	Free	
5208 49 20	Real Madras handkerchiefs	Free	
<b>5208 49 21</b>	<b>of Handloom</b>	<b>free</b>	
5208 49 90	Other	Free	
	<i>Printed:</i>		
<b>5208 51</b>	<i>Plain weave, weighing not more than 100 g/m<sup>2</sup>:</i>		
5208 51 10	Lungi	Free	
5208 51 20	Saree	Free	
5208 51 30	Shirting fabrics	Free	
5208 51 40	Casement	Free	
5208 51 50	Cambrics (including madapollam and jaconet)	Free	
5208 51 60	Mull (including limbric and willaya)	Free	
5208 51 70	Muslin (including lawn)	Free	

	mulmul and organdi) of carded or combed yarn		
5208 51 80	Voils (excluding leno fabrics)	Free	
5208 51 90	Other	Free	
<b>5208 52</b>	<b>Plain weave, weighing more than 100 g/m<sup>2</sup>:</b>		
5208 52 10	Lungi	Free	
5208 52 20	Saree	Free	
5208 52 30	Shirting fabrics	Free	
5208 52 40	Casement	Free	
5208 52 50	Cambrics (including madapollam and jaconet)	Free	
5208 52 60	Mull (including limbric and willaya)	Free	
5208 52 70	Muslin (including lawn mulmul and organdi) of carded or combed yarn	Free	
5208 52 80	Voils (excluding leno fabrics)	Free	
5208 52 90	Other	Free	
<b>5208 59</b>	<b>Other fabrics:</b>		
5208 59 10	Zari bordered sarees	Free	
<b>5208 59 20</b>	<b>of Handloom</b>	<b>free</b>	
5208 59 90	Other	Free	
<b>5209</b>	<b>WOVEN FABRICS OF COTTON, CONTAINING 85% OR MORE BY WEIGHT OF COTTON, WEIGHING MORE THAN 200 G/M<sup>2</sup></b>		
	<b>Unbleached:</b>		
<b>5209 11</b>	<b>Plain weave:</b>		
	<b>Handloom:</b>		
5209 11 11	Dhoti	Free	
5209 11 12	Saree	Free	
5209 11 13	Casement	Free	
5209 11 14	Sheeting (takia, leopardcloth and other than furnishing)	Free	
5209 11 19	Other	Free	
5209 11 90	Other	Free	
<b>5209 12</b>	<b>3-thread or 4-thread</b>		

	<i>twill, including cross twill:</i>		
5209 12 10	Saree	Free	
5209 12 20	Shirting fabrics	Free	
5209 12 30	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 12 40	Seersucker	Free	
5209 12 50	Canvas, including duck – carded or combed yarn	Free	
5209 12 60	Flannelette	Free	
5209 12 70	Shirting (takia, leopard cloth)	Free	
5209 12 90	Other	Free	
5209 19 00	Other fabrics	Free	
	<b><i>Bleached:</i></b>		
<b>5209 21</b>	<b><i>Plain weave:</i></b>		
5209 21 10	Saree	Free	
5209 21 20	Shirting fabrics	Free	
5209 21 30	Furnishing fabrics (excluding pile and chinille fabrics)	Free	
5209 21 40	Seersucker	Free	
5209 21 50	Canvas (including duck) of carded or combed yarn	Free	
5209 21 60	Dhoti	Free	
5209 21 70	Flannellete	Free	
5209 21 80	Sheeting (takia, leopard cloth)	Free	
5209 21 90	Other	Free	
<b>5209 22</b>	<b><i>3-thread or 4-thread twill, including cross twill:</i></b>		
5209 22 10	Shirting fabrics	Free	
5209 22 20	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 22 30	Drill	Free	
5209 22 90	Other	Free	
<b>5209 29</b>	<b><i>Other fabrics:</i></b>		
5209 29 10	Dhoti and saree, zari bordered	Free	
5209 29 20	Dedsuti, dosuti fabrics, ceretennes and osamburge	Free	
5209 29 90	Other	Free	

	<i>Dyed:</i>		
<b>5209 31</b>	<b><i>Plain weave:</i></b>		
5209 31 10	Lungi	Free	
5209 31 20	Saree	Free	
5209 31 30	Shirting fabrics	Free	
5209 31 40	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 31 50	Seersucker	Free	
5209 31 60	Bedticking, domestic (other than hand dyed)	Free	
5209 31 70	Canvas (including duck), of carded or combed yarn	Free	
5209 31 80	Flannellete	Free	
5209 31 90	Other	Free	
<b>5209 32</b>	<b><i>3-thread or 4-thread twill, including cross twill:</i></b>		
5209 32 10	Shirting fabrics	Free	
5209 32 20	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 32 30	Drill	Free	
5209 32 90	Other	Free	
<b>5209 39</b>	<b><i>Other fabrics:</i></b>		
5209 39 10	Zari bordered sarees	Free	
5209 39 90	Other	Free	
	<b><i>Of yarns of different colours:</i></b>		
<b>5209 41</b>	<b><i>Plain weave:</i></b>		
5209 41 10	Bleeding Madras	Free	
5209 41 20	Saree	Free	
5209 41 30	Shirting fabrics	Free	
5209 41 40	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 41 50	Seersucker	Free	
5209 41 60	Bedticking, domestic (other than hand dyed)	Free	
5209 41 70	Flannelette	Free	
5209 41 90	Other	Free	
5209 42 00	Denim	Free	
<b>5209 43</b>	<b><i>Other fabrics of 3- thread or 4-thread twill, including cross twill:</i></b>		
5209 43 10	Bleeding Madras	Free	

5209 43 20	Shirting fabrics	Free	
5209 43 30	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 43 40	Coating (including suiting)	Free	
5209 43 90	Other	Free	
<b>5209 49</b>	<b><i>Other fabrics:</i></b>		
5209 49 10	Zari bordered sari	Free	
5209 49 90	Other	Free	
	<b><i>Printed:</i></b>		
<b>5209 51</b>	<b><i>Plain weave:</i></b>		
5209 51 10	Lungi	Free	
<b>5209 51 11</b>	<b><i>of Handloom</i></b>	<b><i>free</i></b>	
5209 51 20	Saree	Free	
5209 51 30	Shirting fabrics	Free	
5209 51 40	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 51 50	Seersucker	Free	
5209 51 60	Bedticking, domestic	Free	
5209 51 70	Flannelette	Free	
5209 51 90	Other	Free	
<b>5209 52</b>	<b><i>3-thread or 4-thread twill, including cross twill:</i></b>		
5209 52 10	Shirting fabrics	Free	
5209 52 20	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5209 52 90	Other	Free	
<b>5209 59</b>	<b><i>Other fabrics:</i></b>		
5209 59 10	Zari bordered saree	Free	
5209 59 90	Other	Free	
<b>5210</b>	<b>WOVEN FABRICS OF COTTON, CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, MIXED MAINLY OR SOLELY WITH MAN-MADE FIBRES, WEIGHING NOT MORE THAN 200 G/M<sup>2</sup></b>		
	<b><i>Unbleached:</i></b>		

<b>5210 11</b>	<b>Plain weave:</b>		
5210 11 10	Shirting fabrics	Free	
5210 11 20	Saree	Free	
5210 11 90	Other	Free	
5210 19 00	Other fabrics	Free	
	<b>Bleached:</b>		
<b>5210 21</b>	<b>Plain weave:</b>		
5210 21 10	Shirting fabrics	Free	
5210 21 20	Poplin and broad fabrics	Free	
5210 21 30	Saree	Free	
5210 21 40	Shirting (including mazri)	Free	
5210 21 50	Voils	Free	
5210 21 90	Other	Free	
<b>5210 29</b>	<b>Other fabrics:</b>		
5210 29 10	Dhoti and saree, zari bordered	Free	
5210 29 20	Dedsuti, dosuti, ceretennes and osamburge	Free	
5210 29 90	Other	Free	
	<b>Dyed:</b>		
<b>5210 31</b>	<b>Plain weave:</b>		
5210 31 10	Shirting fabrics	Free	
5210 31 20	Coating (including suitings)	Free	
5210 31 30	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5210 31 40	Poplin and broad fabrics	Free	
5210 31 50	Saree	Free	
5210 31 60	Voils	Free	
5210 31 90	Other	Free	
<b>5210 32</b>	<b>3-thread or 4-thread twill, including cross twill:</b>		
5210 32 10	Crepe fabrics including crepe checks	Free	
5210 32 20	Shirting fabrics	Free	
5210 32 30	Bedticking, damask	Free	
5210 32 90	Other	Free	
<b>5210 39</b>	<b>Other fabrics:</b>		
5210 39 10	Zari bordered sarees	Free	
5210 39 90	Other	Free	

	<i>Of yarns of different colours:</i>		
<b>5210 41</b>	<b>Plain weave:</b>		
5210 41 10	Bleeding Madras	Free	
5210 41 20	Crepe fabrics (excluding crepe checks)	Free	
5210 41 30	Shirting fabrics	Free	
5210 41 40	Suitings	Free	
5210 41 50	Poplin and broad fabrics	Free	
5210 41 60	Saree	Free	
5210 41 70	Voils	Free	
5210 41 90	Other	Free	
<b>5210 49</b>	<b>Other fabrics:</b>		
5210 49 10	Zari bordered saree	Free	
5210 49 90	Other	Free	
	<b>Printed:</b>		
<b>5210 51</b>	<b>Plain weave:</b>		
5210 51 10	Shirting fabrics	Free	
5210 51 20	Casement	Free	
5210 51 30	Saree	Free	
5210 51 40	Poplin and broad fabrics	Free	
5210 51 50	Voils	Free	
5210 51 90	Other	Free	
<b>5210 59</b>	<b>Other fabrics:</b>		
5210 59 10	Zari bordered saree	Free	
5210 59 90	Other	Free	
<b>5211</b>	<b>WOVEN FABRICS OF COTTON, CONTAINING LESS THAN 85% BY WEIGHT OF COTTON, MIXED MAINLY OR SOLELY WITH MAN-MADE FIBRES, WEIGHING MORE THAN 200 G/M<sup>2</sup></b>		
	<b>Unbleached:</b>		
<b>5211 11</b>	<b>Plain weave:</b>		
5211 11 10	Shirting fabrics	Free	
5211 11 20	Saree	Free	
5211 11 90	Other	Free	
<b>5211 12</b>	<b>3-thread or 4-thread twill, including cross twill:</b>		

5211 12 10	Shirting fabrics	Free	
5211 12 20	Twill, not elsewhere specified (including gaberdine)	Free	
5211 12 30	Damask	Free	
5211 12 90	Other	Free	
5211 19 00	Other fabrics	Free	
<b>5211 20</b>	<b><i>Bleached:</i></b>		
5211 20 10	Shirting fabrics	Free	
5211 20 20	Canvas (including duck) of carded or combed yarn	Free	
5211 20 30	Flannelette	Free	
5211 20 40	Saree	Free	
5211 20 50	Crepe fabric including Crepe checks	Free	
5211 20 60	Twill fabrics	Free	
	<b><i>Other:</i></b>		
5211 20 91	Zari bordered sari	Free	
5211 20 92	Dedsuti, ceretennes osamburge, Dosuti, and	Free	
5211 20 99	Other	Free	
	<b><i>Dyed:</i></b>		
<b>5211 31</b>	<b><i>Plain weave:</i></b>		
5211 31 10	Shirting fabrics	Free	
5211 31 20	Canvas (including duck) of carded or combed yarn	Free	
5211 31 30	Coating (including suitings)	Free	
5211 31 40	Flannellette	Free	
5211 31 50	Saree	Free	
5211 31 90	Other	Free	
<b>5211 32</b>	<b><i>3-thread or 4-thread twill, including cross twill:</i></b>		
5211 32 10	Crepe fabrics including crepe checks	Free	
5211 32 20	Shirting fabrics	Free	
5211 32 30	Twill, not elsewhere specified (including gaberdine)	Free	
5211 32 40	Trousers or pant fabrics (excluding jeans and crepe)	Free	
5211 32 90	Other	Free	



<b>5211 39</b>	<b><i>Other fabrics:</i></b>	Free	
5211 39 10	Zari bordered sarees	Free	
5211 39 90	Other	Free	
	<b><i>Of yarns of different colours:</i></b>		
<b>5211 41</b>	<b><i>Plain weave:</i></b>		
5211 41 10	Bleeding Madras	Free	
5211 41 20	Check shirting (excluding crepe checks)	Free	
5211 41 30	Shirting	Free	
5211 41 40	Suitings	Free	
5211 41 50	Flannelette	Free	
5211 41 60	Saree	Free	
5211 41 70	Parachute fabrics	Free	
5211 41 90	Other	Free	
5211 42 00	Denim	Free	
<b>5211 43</b>	<b><i>Other fabrics of 3- thread or 4-thread twill, including cross twill:</i></b>		
5211 43 10	Bleeding Madras	Free	
5211 43 20	Crepe fabrics	Free	
5211 43 30	Shirting fabrics	Free	
5211 43 40	Suitings	Free	
5211 43 90	Other	Free	
<b>5211 49</b>	<b><i>Other fabrics:</i></b>		
5211 49 10	Zari bordered sarees	Free	
5211 49 90	Other	Free	
	<b><i>Printed:</i></b>		
<b>5211 51</b>	<b><i>Plain weave:</i></b>		
5211 51 10	Shirting fabrics	Free	
5211 51 20	Furnishing fabrics (excluding pile and chenille fabrics)	Free	
5211 51 30	Flannelette	Free	
5211 51 40	Long cloth (chintz)	Free	
5211 51 50	Saree	Free	
5211 51 90	Other	Free	
<b>5211 52</b>	<b><i>3-thread or 4-thread twill, including cross twill:</i></b>		
5211 52 10	Crepe fabrics including crepe checks	Free	
5211 52 20	Shirting fabrics	Free	
5211 52 30	Twill, not elsewhere	Free	

	specified (including gaberdine)		
5211 52 90	Other	Free	
<b>5211 59</b>	<b><i>Other fabrics:</i></b>		
5211 59 10	Zari bordered saree	Free	
5211 59 90	Other	Free	
<b>5212</b>	<b>OTHER WOVEN FABRICS OF COTTON</b>		
	<b><i>Weighing not more than 200 g/m<sup>2</sup>:</i></b>		
5212 11 00	Unbleached	Free	
5212 12 00	Bleached	Free	
5212 13 00	Dyed	Free	
5212 14 00	Of yarns of different colours	Free	
5212 15 00	Printed	Free	
	<b><i>Weighing more than 200 g/m<sup>2</sup>:</i></b>		
5212 21 00	Unbleached	Free	
5212 22 00	Bleached	Free	
5212 23 00	Dyed	Free	
5212 24 00	Of yarns of different colours	Free	
5212 25 00	Printed	Free	

## CHAPTER 53

## OTHER VEGETABLE TEXTILE FIBRES; PAPER YARN AND WOVEN FABRICS OF PAPER YARN

## NOTES

1. Narcotics drugs canabis (hemp)/plant, charas, ganja prohibited except on permission of narcotics commr.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13
3. The exporter shall obtain Phytosanitary Certificate (PSC) from the Plant Quarantine laboratories facilities available and functional at all major ports viz. Seaports, Airports, Land Frontier Station and important ICDs/CFS. These laboratories are having testing facilities for commodities imported/exported for consumption purposes wherein inspection, testing and preliminary identifications of detected/intercepted pests are performed. While import/export of propagating plant materials like live plants, seed, bulbs and corms, which requires specific test for pathogenic, viral infection are permitted only at RPQS New Delhi, Mumbai, Chennai, Amritsar, Bangalore and Kolkata where advance PQ lab facilities are available. However, sometimes for in-depth studies/authentication the samples are referred to Govt. Recognized research institute. No Laboratory testing fees are charged from Exporters/Importers for Export/Import consignments.
- 4.

ITC(HS) Code	Item Description	Policy	Policy Conditions
5301	<b>FLAX, RAW OR PROCESSED BUT NOT SPUN; FLAX TOW AND WASTE (INCLUDING YARN WASTE AND GARNETTED STOCK)</b>		
5301 10 00	Flax, raw or retted	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
	<i>Flax, broken, scutched, hackled or otherwise processed, but not spun:</i>		
5301 21 00	Broken or scutched	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5301 29 00	Other	Free	
5301 30 00	Flax tow and waste	Free	
5302	<b>TRUE HEMP (CANNABIS SATIVA L ), RAW OR PROCESSED BUT NOT SPUN; TOW AND WASTE OF TRUE HEMP (INCLUDING YARN WASTE AND GARNETTED STOCK)</b>		
5302 10 00	True hemp, raw or retted	Free	The exports are subjected to the conditions as

			per Note No. 3 under this Chapter.
5302 90 00	Other	Free	
<b>5303</b>	<b>JUTE AND OTHER TEXTILE BAST FIBRES (EXCLUDING FLAX, TRUE HEMP AND RAMIE), RAW OR PROCESSED BUT NOT SPUN; TOW AND WASTE OF THESE FIBRES (INCLUDING YARN WASTE AND GARNETTED STOCK)</b>		
<b>5303 10</b>	<i>Jute and other textile bast fibres, raw or retted:</i>		
5303 10 10	Jute, raw or retted	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5303 10 90	Other	Free	
<b>5303 90</b>	<i>Other:</i>		
5303 90 10	Jute cutting	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5303 90 90	Other	Free	
<b>5305</b>	<b>COCONUT, ABACA (MANILA HEMP OR MUSA TEXTILIS NEE), RAMIE AND OTHER VEGETABLE TEXTILE FIBRES, NOT ELSEWHERE SPECIFIED OR INCLUDED, RAW OR PROCESSED BUT NOT SPUN; TOW, NOILS AND WASTE OF THESE FIBRES (INCLUDING YARN WASTE AND GARNETTED STOCK)</b>		
<b>5305 00</b>	<i>Coconut, abaca (Manila hemp or Musa textilis Nee), ramie and other vegetable textile fibres, not elsewhere specified or included, raw or processed but not spun; tow, noils and waste of these fibres (including yarn waste and garneted stock):</i>		
5305 00 10	Coir bristles fibre, <i>coir mattress fibre, coir short fibre, coir bit fibre, decorticated coir fibre</i>	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5305 00 20	Coir mattress fibre	Free	
5305 00 30	Curled or machine twisted coir fibre	Free	
5305 00 40	Coir pith , <i>processed in value</i>	Free	

	<i>added forms like briquettes, coins, neo discs, grow bags, organic manure and in loose form for use in horticulture or agriculture</i>		
5305 00 50	Of Abaca	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
5305 00 90	Of others	Free	The exports are subjected to the conditions as per Note No. 3 under this Chapter.
<b>5306</b>	<b>FLAX YARN</b>		
<b>5306 10</b>	<i>Single:</i>		
5306 10 10	Put up for retail sale	Free	
5306 10 90	Other	Free	
<b>5306 20</b>	<i>Multiple (folded) or cabled:</i>		
5306 20 10	Put up for retail sale	Free	
5306 20 90	Other	Free	
<b>5307</b>	<b>YARN OF JUTE OR OF OTHER TEXTILE BAST FIBRES OF HEADING 5303</b>		
<b>5307 10</b>	<i>Single:</i>		
5307 10 10	Of jute	Free	
5307 10 90	Other	Free	
5307 20 00	Multiple (folded) or cabled	Free	
<b>5308</b>	<b>YARN OF OTHER VEGETABLE TEXTILE FIBRES; PAPER YARN</b>		
<b>5308 10</b>	<i>Coir yarn:</i>		
5308 10 10	Baled	Free	
<b>5308 10 20</b>	<i>Spooled hanks</i>	<i>free</i>	
5308 10 90	Other	Free	
5308 20 00	True hemp yarn	Free	
<b>5308 90</b>	<i>Other:</i>		
5308 90 10	Ramie yarn	Free	
5308 90 90	Other	Free	
<b>5309</b>	<b>WOVEN FABRICS OF FLAX</b>		
	<i>Containing 85% or more by weight of flax:</i>		
<b>5309 11</b>	<i>Unbleached or bleached:</i>		
5309 11 10	Unbleached	Free	
5309 11 20	Bleached	Free	
<b>5309 19</b>	<i>Other:</i>		

5309 19 10	Dyed	Free	
5309 19 20	Printed	Free	
5309 19 90	Other	Free	
	<i>Containing less than 85% by weight of flax:</i>		
<b>5309 21</b>	<b><i>Unbleached or bleached:</i></b>		
5309 21 10	Unbleached	Free	
5309 21 20	Bleached	Free	
<b>5309 29</b>	<b><i>Other:</i></b>		
5309 29 10	Dyed	Free	
5309 29 20	Printed	Free	
5309 29 90	Other	Free	
<b>5310</b>	<b>WOVEN FABRICS OF JUTE OR OF OTHER TEXTILE BASE FIBRES OF HEADING 5303</b>		
<b>5310 10</b>	<b><i>Unbleached:</i></b>		
	<b><i>Containing 100% by weight of jute:</i></b>		
5310 10 11	Carpet backing fabrics	Free	
5310 10 12	Sacking fabrics	Free	
5310 10 13	Hessian fabrics	Free	
5310 10 14	Jute canvas	Free	
5310 10 19	Other	Free	
	<b><i>Other:</i></b>		
5310 10 91	Woven blended fabrics containing more than 50% by weight of Jute	Free	
5310 10 92	Stranded woven fabrics of jute containing 50% or more by weight jute	Free	
5310 10 93	Jute swim fabrics	Free	
5310 10 99	Other	Free	
<b>5310 90</b>	<b><i>Other:</i></b>		
5310 90 10	Bleached	Free	
5310 90 20	Decorative Fabrics	Free	
	<b><i>Other:</i></b>		
5310 90 91	Bleached	Free	
5310 90 92	Dyed	Free	
5310 90 93	Printed	Free	
5310 90 99	Other	Free	
<b>5311</b>	<b>WOVEN FABRICS OF OTHER VEGETABLE</b>		

	<b>TEXTILE FIBRES; WOVEN FABRICS OF PAPER YARN</b>		
<b>5311 00</b>	<i>Woven fabrics of other vegetable textile fibres; woven fabrics of paper yarn:</i>		
	<i>Of other vegetable textile fibres:</i>		
5311 00 11	Unbleached	Free	
5311 00 12	Bleached	Free	
5311 00 13	Dyed	Free	
5311 00 14	Printed	Free	
<b>5311 00 15</b>	<i>of coir including log form and geotextiles</i>	<i>free</i>	
5311 00 19	Other	Free	
	<i>Of paper yarn:</i>		
5311 00 21	Unbleached	Free	
5311 00 22	Bleached	Free	
5311 00 23	Dyed	Free	
5311 00 24	Printed	Free	
5311 00 29	Other	Free	

## CHAPTER 54

MAN-MADE FILAMENTS; STRIP AND THE LIKE  
OF MAN-MADE TEXTILE MATERIALS

## NOTE:

1. As per FTP export of dress materials/readymade garments fabrics/textile items with imprints of excerpts or verses of the holy Quran is restricted and permitted under licence.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>5401</b>	<b>SEWING THREAD OF MAN-MADE FILAMENTS, WHETHER OR NOT PUT UP FOR RETAIL SALE</b>		
5401 10 00	Of synthetic filaments	Free	
5401 20 00	Of artificial filaments	Free	
<b>5402</b>	<b>SYNTHETIC FILAMENT YARN (OTHER THAN SEWING THREAD), NOT PUT UP FOR RETAIL SALE, INCLUDING SYNTHETIC MONOFILAMENT OF LESS THAN 67 DECITEX</b>		
	<i>High tenacity yarn of nylon or other polyamides:</i>		
5402 11 10	Of aramids	Free	
<b>5402 19</b>	<i>Other:</i>		
5402 19 10	Nylon tyre yarn	Free	
5402 19 90	Other	Free	
<b>5402 20</b>	<i>High tenacity yarn of polyesters:</i>	Free	
5402 20 10	Of terylene dacron	Free	
5402 20 90	Other	Free	
	<i>Textured yarn:</i>		
5402 31 00	Of nylon or other polyamides, measuring	Free	



	per single yarn not more than 50 tex		
5402 32 00	Of nylon or other polyamides, measuring per single yarn more than 50 tex	Free	
5402 33 00	Of polyesters	Free	
5402 34 00	Of polypropylene	Free	
<b>5402 39</b>	<b>Other:</b>		
5402 39 10	Polypropylene filament yarn	Free	
5402 39 20	Acrylic filament yarn	Free	
5402 39 90	Other	Free	
	<b>Other yarn, single, untwisted or with a twist not exceeding 50 turns per metre:</b>		
5402 4400	Elastomeric	Free	
5402 45 00	Other, of nylon or other polyamides	Free	
5402 46 00	Other, of polyesters, partially oriented	Free	
5402 47 00	Other, of polyesters	Free	
5402 48 00	Other, of polypropylene	Free	
5402 49 00	Other	Free	
	<b>Other yarn, single, with a twist exceeding 50 turns per metre:</b>		
5402 51 00	Of nylon or other polyamides	Free	
5402 52 00	Of polyesters	Free	
<b>5402 59</b>	<b>Other:</b>		
5402 59 10	Polypropylene filament yarn	Free	
5402 59 90	Other	Free	
	<b>Other yarn, multiple (folded) or cabled:</b>		
5402 61 00	Of nylon or other polyamides	Free	
5402 62 00	Of polyesters	Free	
<b>5402 69</b>	<b>Other:</b>		
5402 69 10	Polyvinyl acetate filament yarn	Free	
5402 69 20	Polyvinyl chloride filament yarn	Free	
5402 69 30	Polypropylene filament	Free	

	yarn		
5402 69 40	Acrylic filament yarn	Free	
5402 69 50	Polytetrafluoroethylene yarn	Free	
5402 69 90	Other	Free	
<b>5403</b>	<b>ARTIFICIAL FILAMENT YARN (OTHER THAN SEWING THREAD), NOT PUT FOR RETAIL SALE, INCLUDING ARTIFICIAL MONO FILAMENT OF LESS THAN 67 DECITEX</b>		
<b>5403 10</b>	<b>High tenacity yarn of viscose rayon:</b>		
5403 10 10	Viscose rayon tyre yarn – 1,233 decitex	Free	
5403 10 20	Viscose rayon tyre yarn – 1,833 decitex	Free	
5403 10 90	Other	Free	
	<b>Other yarn, single:</b>		
5403 31 00	Of viscose rayon, untwisted or with a twist not exceeding 120 turns per metre	Free	
5403 32 00	Of viscose rayon, with a twist exceeding 120 turns per metre	Free	
5403 33 00	Of cellulose acetate	Free	
<b>5403 39</b>	<b>Other:</b>		
5403 39 10	Cuprammonium rayon	Free	
5403 39 90	Other	Free	
	<b>Other yarn, multiple (folded) or cabled:</b>		
<b>5403 41</b>	<b>Of viscose rayon:</b>		
5403 41 10	Upto 67 decitex	Free	
5403 41 20	Of 83 decitex	Free	
5403 41 30	Of 111 decitex, bright	Free	
5403 41 40	Of 111 decitex, dull	Free	
5403 41 50	Of 133 decitex, bright	Free	
5403 41 60	Of 133 decitex, dull	Free	
5403 41 70	Of 167 decitex, bright	Free	
5403 41 80	Of 167 decitex, dull	Free	
5403 41 90	Other	Free	

<b>5403 42</b>	<b><i>Of cellulose acetate:</i></b>		
5403 42 10	Acetate rayon filament yarn, 83 decitex	Free	
5403 42 20	Acetate rayon filament yarn, 111 decitex	Free	
5403 42 30	Acetate rayon filament yarn, 133 decitex	Free	
5403 42 40	Acetate rayon filament yarn, 167 decitex	Free	
5403 42 50	Acetate rayon filament yarn, 333 decitex	Free	
5403 42 90	Other	Free	
<b>5403 49</b>	<b><i>Other:</i></b>		
	<b><i>Cuprammonium filament yarn</i></b>		
5403 49 11	Of 33 decitex	Free	
5403 49 12	Of 44 decitex	Free	
5403 49 13	Of 67 decitex	Free	
5403 49 14	Of 83 decitex	Free	
5403 49 15	Of 89 decitex	Free	
5403 49 19	Other	Free	
5403 49 90	Other	Free	
<b>5404</b>	<b>SYNTHETIC MONOFILAMENT OF 67 DECITEX OR MORE AND OF WHICH NO CROSS-SECTIONAL DIMENSION EXCEEDS 1 MM; STRIP AND THE LIKE (FOR EXAMPLE, ARTIFICIAL STRAW) OF SYNTHETIC TEXTILE MATERIALS OF AN APPARENT WIDTH NOT EXCEEDING 5 MM</b>		
	Monofilament:		
5404 11 00	<i>Elastomeric</i>	Free	
5404 12 00	<i>Other, of polypropylene</i>	Free	
<b>5404 19</b>	<b>Other:</b>		
5404 19 10	<i>Catgut imitation of synthetic yarn, non-sterile</i>	Free	
5404 19 20	Strip and the like of	Free	

	synthetic <i>fibre material</i>		
5404 19 90	Other	Free	
<b>5404 90</b>	<b><i>Other:</i></b>		
5404 90 10	Catgut imitation of synthetic yarn, non-sterile	Free	
5404 90 20	Strip and the like of synthetic fibre materials	Free	
5404 90 90	Other	Free	
5405 00 00	Artificial monofilament of 67 decitex or more and of which no cross-sectional dimension exceeds 1 mm; strip and the like (for example, artificial straw) of artificial textile materials of an apparent width not exceeding 5 mm	Free	
<b>5406 00</b>	<b><i>Man-made filament yarn (other than sewing thread), put up for retail sale:</i></b>		
5406 00 10	Synthetic filament yarn	Free	
5406 00 20	Artificial filament yarn	Free	
<b>5407</b>	<b>Woven fabrics of synthetic filament yarn, including woven fabrics obtained from materials of heading 5404</b>		
<b>5407 10</b>	<b><i>Woven fabrics obtained from high tenacity yarn of nylon or other polyamides or of polyesters:</i></b>		
	<b><i>Unbleached:</i></b>		
5407 10 11	Parachute fabric	Free	
5407 10 12	Tent fabrics	Free	
5407 10 13	Nylon furnishing fabrics	Free	
5407 10 14	Umbrella cloth panel fabrics	Free	
5407 10 15	Other nylon and polyamide fabrics (filament)	Free	
5407 10 16	Polyester suitings	Free	
5407 10 19	Other polyester fabrics	Free	

	<b><i>Bleached:</i></b>		
5407 10 21	Parachute fabrics	Free	
5407 10 22	Tent fabrics	Free	
5407 10 23	Nylon furnishing fabrics	Free	
5407 10 24	Umbrella cloth panel fabrics	Free	
5407 10 25	Other nylon and polyamide fabrics of filament yarn	Free	
5407 10 26	Polyester suitings	Free	
5407 10 29	Other	Free	
	<b><i>Dyed:</i></b>		
5407 10 31	Parachute Fabrics	Free	
5407 10 32	Tent fabrics	Free	
5407 10 33	Nylon furnishing fabrics	Free	
5407 10 34	Umbrella cloth panel fabrics	Free	
5407 10 35	Other nylon and polyamide fabrics (filament)	Free	
5407 10 36	Polyester suitings	Free	
5407 10 39	Other	Free	
	<b><i>Printed:</i></b>		
5407 10 41	Parachute fabrics	Free	
5407 10 42	Tent fabrics	Free	
5407 10 43	Nylon furnishing fabrics	Free	
5407 10 44	Umbrella cloth panel fabrics	Free	
5407 10 45	Other nylon and polyamide fabrics (filament)	Free	
5407 10 46	Polyester suitings	Free	
5407 10 49	Other	Free	
	<b><i>Other:</i></b>		
5407 10 91	Parachute fabrics	Free	
5407 10 92	Tent fabrics	Free	
5407 10 93	Nylon furnishing fabrics	Free	
5407 10 94	Umbrella cloth panel fabrics	Free	
5407 10 95	Other nylon and polyamide fabrics of filament yarn	Free	
5407 10 96	Polyester suitings	Free	
5407 10 99	Other	Free	
<b>5407 20</b>	<b><i>Woven fabrics obtained from strip or the like:</i></b>		

5407 20 10	Unbleached	Free	
5407 20 20	Bleached	Free	
5407 20 30	Dyed	Free	
5407 20 40	Printed	Free	
5407 20 90	Other	Free	
<b>5407 30</b>	<b><i>Fabrics specified in Note 9 to Section XI:</i></b>		
5407 30 10	Unbleached	Free	
5407 30 20	Bleached	Free	
5407 30 30	Dyed	Free	
5407 30 40	Printed	Free	
5407 30 90	Other	Free	
	<b><i>Other woven fabrics, containing 85% or more by weight of filaments of nylon or other polyamides:</i></b>		
<b>5407 41</b>	<b><i>Unbleached or bleached:</i></b>		
	<b><i>Unbleached:</i></b>		
5407 41 11	Nylon brasso	Free	
5407 41 12	Nylon georgette	Free	
5407 41 13	Nylon tafetta	Free	
5407 41 14	Nylon sarees	Free	
5407 41 19	Other	Free	
	<b><i>Bleached:</i></b>		
5407 41 21	Nylon brasso	Free	
5407 41 22	Nylon georgette	Free	
5407 41 23	Nylon tafetta	Free	
5407 41 24	Nylon sarees	Free	
5407 41 29	Other	Free	
<b>5407 42</b>	<b><i>Dyed:</i></b>		
5407 42 10	Nylon brasso	Free	
5407 42 20	Nylon georgette	Free	
5407 42 30	Nylon tafetta	Free	
5407 42 40	Nylon sarees	Free	
5407 42 90	Other	Free	
5407 43 00	Of yarn of different colours	Free	
<b>5407 44</b>	<b><i>Printed:</i></b>		
5407 44 10	Nylon brasso	Free	
5407 44 20	Nylon georgette	Free	
5407 44 30	Nylon tafetta	Free	
5407 44 40	Nylon sarees,	Free	
5407 44 90	Other	Free	

	<b>Other woven fabrics, containing 85% or more by weight of textured polyester filaments:</b>		
<b>5407 51</b>	<b>Unbleached or bleached:</b>	Free	
	<b>Unbleached:</b>		
5407 51 11	Polyester shirtings	Free	
5407 51 19	Other	Free	
	<b>Bleached:</b>		
5407 51 21	Polyester shirtings	Free	
5407 51 29	Other	Free	
<b>5407 52</b>	<b>Dyed:</b>		
5407 52 10	Polyester shirtings	Free	
5407 52 20	Polyester suitings	Free	
5407 52 30	Terylene and dacron sarees	Free	
5407 52 40	Polyester sarees	Free	
5407 52 90	Other	Free	
5407 53 00	Of yarns of different colours	Free	
<b>5407 54</b>	<b>Printed:</b>		
5407 54 10	Terylene and dacron sarees	Free	
5407 54 20	Polyester shirtings	Free	
5407 54 30	Polyester sarees	Free	
5407 54 90	Other	Free	
	<b>Other woven fabrics, containing 85% or more by weight of polyester filaments:</b>		
<b>5407 61</b>	<b>Containing 85% or more by weight of non-textured polyester filaments:</b>		
5407 61 10	Polyester shirtings	Free	
5407 61 20	Polyester suitings	Free	
5407 61 90	Other	Free	
5407 69 00	Other	Free	
	<b>Other woven fabrics, containing 85% or more by weight of synthetic filaments:</b>		
<b>5407 71</b>	<b>Unbleached or bleached:</b>	Free	
5407 71 10	Unbleached	Free	

5407 71 20	Bleached	Free	
5407 72 00	Dyed	Free	
5407 73 00	Of yarns of different colours	Free	
5407 74 00	Printed	Free	
	<b>Other woven fabrics, containing less than 85% by weight of synthetic filaments, mixed mainly or solely with cotton:</b>		
<b>5407 81</b>	<b>Unbleached or bleached:</b>		
	<b>Unbleached:</b>		
5407 81 11	Nylon georgette	Free	
5407 81 12	Nylon sarees	Free	
5407 81 13	Polyester shirtings	Free	
5407 81 14	Polyester suitings	Free	
5407 81 15	Terylene and dacron sarees	Free	
5407 81 16	Polyester dhoti	Free	
5407 81 19	Other	Free	
	<b>Bleached:</b>		
5407 81 21	Nylon georgette	Free	
5407 81 22	Nylon sarees	Free	
5407 81 23	Polyester shirtings	Free	
5407 81 24	Polyester suitings	Free	
5407 81 25	Terylene and dacron sarees	Free	
5407 81 26	Polyester dhoti	Free	
5407 81 29	Other	Free	
	<b>Dyed:</b>		
5407 82 10	Nylon georgette	Free	
5407 82 20	Nylon sarees	Free	
5407 82 30	Polyester shirtings	Free	
5407 82 40	Polyester suitings	Free	
5407 82 50	Terylene and dacron sarees	Free	
5407 82 60	Lungies	Free	
5407 82 90	Other	Free	
5407 83 00	Of yarns of different colours	Free	
	<b>Printed:</b>		
5407 84 10	Nylon georgette	Free	
5407 84 20	Nylon sarees	Free	
5407 84 30	Polyester shirtings	Free	
5407 84 40	Polyester suitings	Free	
5407 84 50	Terylene and dacron	Free	



	sarees		
5407 84 60	Lungies	Free	
5407 84 70	Polyester sarees	Free	
5407 84 90	Other	Free	
	<b><i>Other woven fabrics:</i></b>		
<b>5407 91</b>	Unbleached and bleached:	Free	
5407 91 10	Unbleached	Free	
5407 91 20	Bleached	Free	
5407 92 00	Dyed	Free	
5407 93 00	Of yarns of different colours	Free	
5407 94 00	Printed	Free	
<b>5408</b>	<b>WOVEN FABRICS OF ARTIFICIAL FILAMENT YARN, INCLUDING WOVEN FABRICS OBTAINED FROM MATERIALS OF HEADING 5405</b>		
5408 10 00	Woven fabrics obtained from high tenacity yarn of viscose rayon	Free	
	<b><i>Other woven fabrics, containing 85% or more by weight of artificial filament or strip or the like:</i></b>		
<b>5408 21</b>	<b><i>Unbleached or Bleached:</i></b>		
5408 21 10	Unbleached	Free	
5408 21 20	Bleached	Free	
<b>5408 22</b>	<b><i>Dyed:</i></b>		
	<b><i>Fabrics of rayon:</i></b>		
5408 22 11	Rayon crepe fabrics	Free	
5408 22 12	Rayon jacquards	Free	
5408 22 13	Rayon brocades	Free	
5408 22 14	Rayon georgette	Free	
5408 22 15	Rayon tafetta	Free	
5408 22 16	Rayon suitings	Free	
5408 22 17	Rayon shirtings	Free	
5408 22 18	Rayon sarees	Free	
5408 22 19	Other	Free	
5408 22 20	Fabrics of continuous filament, other than rayon	Free	
5408 22 90	Other than rayon	Free	

5408 23 00	Of yarns of different colour	Free	
<b>5408 24</b>	<b><i>Printed:</i></b>		
	<b><i>Of rayon:</i></b>		
5408 24 11	Rayon crepe fabrics	Free	
5408 24 12	Rayon jacquards	Free	
5408 24 13	Rayon brocades	Free	
5408 24 14	Rayon georgette	Free	
5408 24 15	Rayon tafetta	Free	
5408 24 16	Rayon suitings	Free	
5408 24 17	Rayon shirtings	Free	
5408 24 18	Rayon sarees	Free	
5408 24 19	Other	Free	
5408 24 90	Other	Free	
	<b><i>Other woven fabrics:</i></b>		
<b>5408 31</b>	<b><i>Unbleached or bleached:</i></b>		
5408 31 10	Unbleached	Free	
5408 31 20	Bleached	Free	
<b>5408 32</b>	<b><i>Dyed:</i></b>		
	<b><i>Fabrics of rayon:</i></b>		
5408 32 11	Rayon brocades	Free	
5408 32 12	Rayon georgette	Free	
5408 32 13	Rayon tafetta	Free	
5408 32 14	Rayon suitings	Free	
5408 32 15	Rayon shirtings	Free	
5408 32 19	Other	Free	
5408 32 90	Other	Free	
5408 33 00	Of yarns of different colours	Free	
<b>5408 34</b>	<b><i>Printed:</i></b>		
	<b><i>Fabric of rayon:</i></b>		
5408 34 11	Rayon crepe fabrics	Free	
5408 34 12	Rayon jacquards	Free	
5408 34 13	Rayon brocades	Free	
5408 34 14	Rayon georgette	Free	
5408 34 15	Rayon tafetta	Free	
5408 34 16	Rayon suitings	Free	
5408 34 17	Rayon shirtings	Free	
5408 34 18	Rayon sarees	Free	
5408 34 19	Other	Free	
5408 34 20	Fabrics of continuous	Free	

	filament, other than rayon		
5408 34 90	Other	Free	

## CHAPTER 55

## MAN-MADE STAPLE FIBRES

## NOTE:

1. As per ftp export of dress materials/readymade garments fabrics/textile items with imprints of excerpts or verses of the holy Quran is restricted and permitted under licence.
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>5501</b>	<b>WOOL, NOT CARDED OR COMBED</b>		
	<i>Synthetic filament tow:</i>		
5501 10 00	Of nylon or other polyamides	Free	
5501 20 00	Of polyesters	Free	
5501 30 00	Acrylic or modacrylic	Free	
5501 40 00	of polypropylene	Free	
<b>5501 90</b>	<i>Other:</i>		
5501 90 10	Of polypropylene	Free	
5501 90 90	Other	Free	
<b>5502</b>	<b>ARTIFICIAL FILAMENT TOW</b>		
<b>5502 00</b>	<i>Artificial filament tow:</i>		
<b>5502 10</b>	<b>Of Cellulose acetate</b>		
5502 10 10	Viscose rayon tow	Free	
5502 00 90	Other	Free	
<b>550290</b>	<b>Other</b>		
55029010	Viscose rayon tow	Free	
55029090	Other	Free	
<b>5503</b>	<b>SYNTHETIC STAPLE FIBRES, NOT CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING</b>		
	Of nylon or other polyamides:		
5503 11 00	Of aramids	Free	
5503 19 00	Other	Free	
5503 20 00	Of polyesters	Free	
5503 30 00	Acrylic or modacrylic	Free	
5503 40 00	Of polypropylene	Free	
<b>5503 90</b>	<i>Other:</i>		
5503 90 10	Polyvinyl staple fibre	Free	
5503 90 20	Polyvinyl chloride staple fibre	Free	

5503 90 90	Other	Free	
<b>5504</b>	<b>ARTIFICIAL STAPLE FIBRES, NOT CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING</b>		
5504 10 00	Of viscose rayon	Free	
<b>5504 90</b>	<i>Other:</i>		
5504 90 10	Acetate rayon staple fibres	Free	
5504 90 20	Polynosic staple fibre	Free	
5504 90 30	High wet modulus staple fibre	Free	
5504 90 90	Other	Free	
<b>5505</b>	<b>WASTE (INCLUDING NOILS, YARN WASTE AND GARNETTED STOCK) OF MAN-MADE FIBRES</b>		
<b>5505 10</b>	<i>Of synthetic fibres:</i>		
5505 10 10	Of acrylic	Free	
5505 10 90	Other	Free	
5505 20 00	Of artificial fibres	Free	
<b>5506</b>	<b>SYNTHETIC STAPLE FIBRES, CARDED COMBED OR OTHERWISE PROCESSED FOR SPINNING</b>		
5506 10 00	Of nylon or other polyamides	Free	
5506 20 00	Of polyesters	Free	
5506 30 00	Acrylic or modacrylic	Free	
55064000	Of Polypropylene	Free	
<b>5506 90</b>	<i>Other:</i>		
5506 90 10	Polypropylene tops	Free	
5506 90 90	Other	Free	
<b>5507</b>	<b>ARTIFICIAL STAPLE FIBRES, CARDED, COMBED OR OTHERWISE PROCESSED FOR SPINNING</b>		
<b>5507 00</b>	<i>Artificial staple fibres, carded, combed or otherwise processed for spinning:</i>		
5507 00 10	Acetate rayon tops	Free	
5507 00 20	Viscose tops	Free	
5507 00 30	Polynosic tops	Free	
5507 00 40	High wet modulus tops	Free	
5507 00 90	Other	Free	
<b>5508</b>	<b>SEWING THREAD OF MAN-MADE STAPLE FIBRES, WHETHER OR NOT PUT UP FOR RETAIL SALE</b>		
5508 10 00	Of synthetic staple fibres	Free	
5508 20 00	Of artificial staple fibres	Free	
<b>5509</b>	<b>YARN (OTHER THAN SEWING</b>		

	<b>THREAD) OF SYNTHETIC STAPLE FIBRES, NOT PUT UP FOR RETAIL SALE</b>		
<b>5509 1</b>	<b><i>Containing 85% or more by weight of staple fibres of nylon or other polyamides:</i></b>		
5509 11 00	Single yarn	Free	
5509 12 00	Multiple (folded) or cabled yarn	Free	
<b>55092</b>	<b><i>Containing 85% or more by weight of polyester staple fibres:</i></b>		
5509 21 00	Single yarn	Free	
5509 22 00	Multiple (folded) or cabled yarn	Free	
<b>55093</b>	<b><i>Containing 85% or more by weight of acrylic or modacrylic staple fibres:</i></b>		
5509 31 00	Single yarn	Free	
5509 32 00	Multiple (folded) or cabled yarn	Free	
	<b><i>Other yarn, containing 85% or more by weight of synthetic staple fibres:</i></b>		
<b>5509 41</b>	<b><i>Single yarn:</i></b>		
5509 41 10	Polypropylene spun yarn	Free	
5509 41 20	Polyvinyl acetate spun yarn	Free	
5509 41 30	Polyvinyl chloride spun yarn	Free	
5509 41 90	Other	Free	
<b>5509 42</b>	<b><i>Multiple (folded) or cabled yarn:</i></b>		
5509 42 10	Polypropylene spun yarn	Free	
5509 42 20	Poly Vinyl acetate (PVA) spun yarn	Free	
5509 42 30	Poly Vinyl Chloride (PVC) spun yarn	Free	
5509 42 90	Other	Free	
<b>55095</b>	<b><i>Other yarn, of polyester staple fibres:</i></b>		
5509 51 00	Mixed mainly or solely with artificial staple fibres	Free	
5509 52 00	Mixed mainly or solely with wool or fine animal hair	Free	
5509 53 00	Mixed mainly or solely with cotton	Free	
5509 59 00	Other	Free	
<b>55096</b>	<b><i>Other yarn, of acrylic or modacrylic staple fibres:</i></b>		
5509 61 00	Mixed mainly or solely with wool or fine animal hair	Free	
5509 62 00	Mixed mainly or solely with cotton	Free	
5509 69 00	Other	Free	
<b>55099</b>	<b><i>Other yarn:</i></b>		
5509 91 00	Mixed mainly or solely with wool or fine animal hair	Free	

5509 92 00	Mixed mainly or solely with cotton	Free	
5509 99 00	Other	Free	
<b>5510</b>	<b>YARN (OTHER THAN SEWING THREAD) OF ARTIFICIAL STAPLE FIBRES, NOT PUT UP FOR RETAIL SALE</b>		
	<i>Containing 85% or more by weight of artificial staple fibres:</i>		
<b>5510 11</b>	<i>Single yarn:</i>		
5510 11 10	Viscose rayon spun yarn	Free	
5510 11 20	Acetate rayon spun yarn	Free	
5510 11 90	Other	Free	
<b>5510 12</b>	<i>Multiple (folded) or cabled yarn:</i>		
5510 12 10	Viscose rayon spun yarn	Free	
5510 12 20	Acetate rayon spun yarn	Free	
5510 12 90	Other	Free	
<b>5510 20</b>	<i>Other yarn, mixed mainly or solely with wool or fine animal hair:</i>		
5510 20 10	Viscose rayon spun yarn	Free	
5510 20 20	Acetate rayon spun yarn	Free	
5510 20 90	Other	Free	
<b>5510 30</b>	<i>Other yarn, mixed mainly or solely with cotton:</i>		
5510 30 10	Viscose rayon spun yarn	Free	
5510 30 20	Acetate rayon spun yarn	Free	
5510 30 90	Other	Free	
<b>5510 90</b>	<i>Other yarn:</i>		
5510 90 10	Viscose rayon spun yarn	Free	
5510 90 20	Acetate rayon spun yarn	Free	
5510 90 90	Other	Free	
<b>5511</b>	<b>YARN (OTHER THAN SEWING THREAD) OF MAN-MADE STAPLE FIBRES, PUT UP FOR RETAIL SALE</b>		
5511 10 00	Of synthetic staple fibres, containing 85% or more by weight of such fibres	Free	
5511 20 00	Of synthetic staple fibres, containing less than 85% by weight of such fibres	Free	
<b>5511 30</b>	<i>Of artificial staple fibres:</i>		
5511 30 10	Containing more than 85% by weight of staple fibre	Free	
5511 30 90	Other	Free	
<b>5512</b>	<b>WOVEN FABRICS OF SYNTHETIC</b>		

	<b>STAPLE FIBRES, CONTAINING 85% OR MORE BY WEIGHT OF SYNTHETIC STAPLE FIBRES</b>		
	<i>Containing 85% or more by weight of polyester staple fibres:</i>		
<b>5512 11</b>	<i>Unbleached or bleached:</i>		
5512 11 10	Unbleached	Free	
5512 11 20	Bleached	Free	
<b>5512 19</b>	<i>Other:</i>		
5512 19 10	Dyed	Free	
5512 19 20	Printed	Free	
5512 19 90	Other	Free	
	<i>Containing 85% or more by weight of acrylic or modacrylic staple fibres:</i>		
<b>5512 21</b>	<i>Unbleached or bleached:</i>		
5512 21 10	Unbleached	Free	
5512 21 20	Bleached	Free	
<b>5512 29</b>	<i>Other:</i>		
5512 29 10	Dyed	Free	
5512 29 20	Printed	Free	
5512 29 90	Other	Free	
	<i>Other:</i>		
<b>5512 91</b>	<i>Unbleached or bleached:</i>		
5512 91 10	Unbleached	Free	
5512 91 20	Bleached	Free	
<b>5512 99</b>	<i>Other:</i>		
5512 99 10	Dyed	Free	
5512 99 20	Printed	Free	
5512 99 90	Other	Free	
<b>5513</b>	<b>WOVEN FABRICS OF SYNTHETIC STAPLE FIBRES, CONTAINING LESS THAN 85% BY WEIGHT OF SUCH FIBRES, MIXED MAINLY OR SOLELY WITH COTTON, OF A WEIGHT NOT EXCEEDING 170G/M<sup>2</sup></b>		
	<i>Unbleached or bleached:</i>		
<b>5513 11</b>	<i>Of polyester staple fibres, plain weave:</i>		
5513 11 10	Unbleached	Free	
5513 11 20	Bleached	Free	
<b>5513 12</b>	<i>3-thread or 4-thread twill, including cross twill, of polyester staple fibres:</i>		
5513 12 10	Unbleached	Free	



5513 12 20	Bleached	Free	
<b>5513 13</b>	<b><i>Other woven fabrics of polyester staple fibres:</i></b>		
5513 13 10	Unbleached	Free	
5513 13 20	Bleached	Free	
<b>5513 19</b>	<b><i>Other woven fabrics:</i></b>		
5513 19 10	Unbleached	Free	
5513 19 20	Bleached	Free	
<b>55132</b>	<b><i>Dyed:</i></b>		
5513 21 00	Of polyester staple fibres, plain weave	Free	
5513 23 00	Other woven fabrics of polyester staple fibres	Free	
5513 29 00	Other woven fabrics	Free	
<b>55133</b>	<b><i>Of yarns of different colours:</i></b>		
5513 31 00	Of polyester staple fibres, plain weave	Free	
5513 39 00	Other woven fabrics	Free	
<b>55134</b>	<b><i>Printed:</i></b>		
5513 41 00	Of polyester staple fibres, plain weave	Free	
5513 49 00	Other woven fabrics	Free	
<b>5514</b>	<b>WOVEN FABRICS OF SYNTHETIC STAPLE FIBRES, CONTAINING LESS THAN 85% BY WEIGHT OF SUCH FIBRES, MIXED MAINLY OR SOLELY WITH COTTON, OF A WEIGHT EXCEEDING 170 G/M<sup>2</sup></b>		
	<b><i>Unbleached or bleached:</i></b>		
<b>5514 11</b>	<b><i>Of polyester staple fibres, plain weave:</i></b>		
5514 11 10	Unbleached	Free	
5514 11 20	Bleached	Free	
<b>5514 12</b>	<b><i>3-thread or 4-thread twill, including cross twill, of polyester staple fibres:</i></b>		
5514 12 10	Unbleached	Free	
5514 12 20	Bleached	Free	
<b>5514 19</b>	<b><i>Other:</i></b>		
5514 19 10	Unbleached	Free	
5514 19 20	Bleached	Free	
<b>55142</b>	<b><i>Dyed:</i></b>		
5514 21 00	Of polyester staple fibres, plain weave	Free	
5514 22 00	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	Free	
5514 23 00	Other woven fabrics of polyester staple fibres	Free	
5514 29 00	Other woven fabrics	Free	

<b>5514 30</b>	<b><i>Of yarns of different colours:</i></b>		
5514 30 11	Of polyester staple fibres, plain weave	Free	
5514 30 12	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	Free	
5514 30 13	Other woven fabrics of polyester staple fibres	Free	
5514 30 19	Other woven fabrics	Free	
<b>55144</b>	<b><i>Printed</i></b>		
5514 41 00	Of polyester staple fibres, plain weave	Free	
5514 42 00	3-thread or 4-thread twill, including cross twill, of polyester staple fibres	Free	
5514 43 00	Other woven fabrics of polyester staple fibres	Free	
5514 49 00	Other woven fabrics	Free	
<b>5515</b>	<b>OTHER WOVEN FABRICS OF SYNTHETIC STAPLE FIBRES</b>		
	<b><i>Of polyester staple fibres:</i></b>		
<b>5515 11</b>	<b><i>Mixed mainly or solely with viscose rayon staple fibres:</i></b>		
5515 11 10	Unbleached	Free	
5515 11 20	Bleached	Free	
5515 11 30	Dyed	Free	
5515 11 40	Printed	Free	
5515 11 90	Other	Free	
<b>5515 12</b>	<b><i>Mixed mainly or solely with man-made filaments:</i></b>		
5515 12 10	Unbleached	Free	
5515 12 20	Bleached	Free	
5515 12 30	Dyed	Free	
5515 12 40	Printed	Free	
5515 12 90	Other	Free	
<b>5515 13</b>	<b><i>Mixed mainly or solely with wool or fine animal hair:</i></b>		
5515 13 10	Unbleached	Free	
5515 13 20	Bleached	Free	
5515 13 30	Dyed	Free	
5515 13 40	Printed	Free	
5515 13 90	Other	Free	
<b>5515 19</b>	<b><i>Other:</i></b>		
5515 19 10	Unbleached	Free	
5515 19 20	Bleached	Free	
5515 19 30	Dyed	Free	
5515 19 40	Printed	Free	
5515 19 90	Other	Free	
	<b><i>Of acrylic or modacrylic staple fibres:</i></b>		

<b>5515 21</b>	<b>Mixed mainly or solely with man-made filaments:</b>		
5515 21 10	Unbleached	Free	
5515 21 20	Bleached	Free	
5515 21 30	Dyed	Free	
5515 21 40	Printed	Free	
5515 21 90	Other	Free	
<b>5515 22</b>	<b>Mixed mainly or solely with wool or fine animal hair:</b>		
5515 22 10	Unbleached	Free	
5515 22 20	Bleached	Free	
5515 22 30	Dyed	Free	
5515 22 40	Printed	Free	
5515 22 90	Other	Free	
<b>5515 29</b>	<b>Other:</b>		
5515 29 10	Unbleached	Free	
5515 29 20	Bleached	Free	
5515 29 30	Dyed	Free	
5515 29 40	Printed	Free	
5515 29 90	Other	Free	
	<b>Other woven fabrics:</b>		
<b>5515 91</b>	<b>Mixed mainly or solely with man-made filaments:</b>		
5515 91 10	Unbleached	Free	
5515 91 20	Bleached	Free	
5515 91 30	Dyed	Free	
5515 91 40	Printed	Free	
5515 91 90	Other	Free	
<b>5515 99</b>	<b>Other:</b>		
5515 99 10	Unbleached	Free	
5515 99 20	Bleached	Free	
5515 99 30	Dyed	Free	
5515 99 40	Printed	Free	
5515 99 90	Other	Free	
<b>5516</b>	<b>WOVEN FABRICS OF ARTIFICIAL STAPLE FIBRES</b>		
	<b>Containing 85% or more by weight of artificial staple fibres:</b>		
<b>5516 11</b>	<b>Unbleached or bleached:</b>		
5516 11 10	Unbleached	Free	
5516 11 20	Bleached	Free	
5516 12 00	Dyed	Free	
5516 13 00	Of yarns of different colours	Free	

<b>5516 14</b>	<b>Printed:</b>		
5516 14 10	Spun rayon printed shantung	Free	
5516 14 20	Spun rayon printed linen	Free	
5516 14 90	Other	Free	
	<i>Containing less than 85% by weight of artificial staple fibres, mixed mainly or solely with man-made filaments:</i>		
<b>5516 21</b>	<b>Unbleached or bleached:</b>		
5516 21 10	Unbleached	Free	
5516 21 20	Bleached	Free	
5516 22 00	Dyed	Free	
5516 23 00	Of yarns of different colours	Free	
5516 24 00	Printed	Free	
	<i>Containing less than 85% by weight of artificial staple fibres, mixed mainly or solely with wool or fine animal hair:</i>		
<b>5516 31</b>	<b>Unbleached or bleached:</b>		
5516 31 10	Unbleached	Free	
5516 31 20	Bleached	Free	
5516 32 00	Dyed	Free	
5516 33 00	Of yarns of different colours	Free	
5516 34 00	Printed	Free	
	<i>Containing less than 85% by weight of artificial staple fibres, mixed mainly or solely with cotton:</i>		
<b>5516 41</b>	<b>Unbleached or bleached:</b>		
5516 41 10	Unbleached	Free	
5516 41 20	Bleached	Free	
5516 42 00	Dyed	Free	
5516 43 00	Of yarns of different colours	Free	
5516 44 00	Printed	Free	
	<b>Other:</b>		
<b>5516 91</b>	<b>Unbleached or bleached:</b>		
5516 91 10	Unbleached	Free	
5516 91 20	Bleached	Free	
5516 92 00	Dyed	Free	

5516 93 00	Of yarns of different colours	Free	
5516 94 00	Printed	Free	

## CHAPTER 56

## WADDING, FELT AND NONWOVENS; SPECIAL YARNS; TWINE, CORDAGE, ROPES AND CABLES AND ARTICLES THEREOF

## Note:

- As per ftp export of dress materials/readymade garments fabrics/textile items with imprints of excerpts or verses of the holy Quran is restricted and permitted under licence.
- If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>5601</b>	<b>WADDING OF TEXTILE MATERIALS AND ARTICLES THEREOF; TEXTILE FIBRES, NOT EXCEEDING 5 MM IN LENGTH (FLOCK), TEXTILE DUST AND MILL NEPS</b>		
	<i>Wadding; other articles of wadding:</i>		
<b>5601 21</b>	<i>Of cotton:</i>		
5601 21 10	Absorbent cotton wool	Free	
5601 21 90	Other	Free	
5601 22 00	Of man-made fibres	Free	
5601 29 00	Other	Free	
5601 30 00	Textile flock and dust and mill neps	Free	
<b>5602</b>	<b>FELT, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED</b>		
5602 10 00	Needleloom felt and stitch-bonded fibre fabrics	Free	
<b>56022</b>	<i>Other felt, not impregnated, coated, covered or laminated:</i>		
5602 21 00	Of wool or fine animal hair	Free	
<b>5602 29</b>	<i>Of other textile materials:</i>		
5602 29 10	Of machines other than cotton machinery	Free	
5602 29 20	Of jute (including banded or union jute), other than for machinery	Free	
5602 29 90	Other	Free	
5602 90 90	Other	Free	
<b>5602 90 10</b>	<i>of Rubberized Coir, needled felt</i>	<i>free</i>	
<b>5603</b>	<b>NONWOVENS, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED</b>		
<b>56031</b>	<i>Of man-made filaments:</i>		
5603 11 00	Weighing not more than 25 g/m <sup>2</sup>	Free	

5603 12 00	Weighing more than 25 g/m <sup>2</sup> but not more than 70 g/m <sup>2</sup>	Free	
5603 13 00	Weighing more than 70 g/m <sup>2</sup> but not more than 150 g/m <sup>2</sup>	Free	
5603 14 00	Weighing more than 150 g/m <sup>2</sup>	Free	
	<b>Other:</b>		
5603 91 00	Weighing not more than 25 g/m <sup>2</sup>	Free	
5603 92 00	Weighing more than 25 g/m <sup>2</sup> but not more than 70 g/m <sup>2</sup>	Free	
5603 93 00	Weighing more than 70 g/m <sup>2</sup> but not more than 150 g/m <sup>2</sup>	Free	
5603 94 00	Weighing more than 150 g/m <sup>2</sup>	Free	
<b>5604</b>	<b>RUBBER THREAD &amp; CORD, TEXTILE COVERED; TEXTILE YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR PLASTICS</b>		
5604 10 00	Rubber thread and cord, textile covered	Free	
5604 90 00	Other	Free	
<b>5605</b>	<b>METALLISED YARN, WHETHER OR NOT GIMPED BEING TEXTILE YARN, OR STRIP OR THE LIKE OF HEADING 5404 OR 5405, COMBINED WITH METAL IN THE FORM OF THREAD, STRIP OR POWDER OR COVERED WITH METAL</b>		
<b>5605 00</b>	<i>Metallised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 5404 or 5405, combined with metal in the form of thread, strip or powder or covered with metal:</i>		
5605 00 10	Real zari thread (gold) and silver thread combined with textile thread	Free	
5605 00 20	Imitation zari thread	Free	
5605 00 90	Other	Free	
<b>5606</b>	<b>GIMPED YARN, AND STRIP AND THE LIKE OF HEADING 5404 OR 5405, GIMPED (OTHER THAN THOSE OF HEADING 5605 AND GIMPED HORSEHAIR YARN); CHENILLE YARN (INCLUDING FLOCK CHENILLE YARN); LOOP WALE-YARN</b>		
<b>5606 00</b>	<i>Gimped yarn, and strip and the like of heading 5404 or 5405, gimped (other than those of heading 5605 and gimped horsehair yarn); chenille yarn (including flock chenille yarn); loop wale-yarn:</i>		
5606 00 10	Trimnings, of cotton	Free	
5606 00 20	Trimnings, of man-made fibres	Free	
5606 00 30	Trimnings, of zari	Free	
5606 00 90	Other	Free	
<b>5607</b>	<b>TWINE, CORDAGE, ROPES AND CABLES, WHETHER OR NOT PLAITED OR BRAIDED AND WHETHER OR NOT IMPREGNATED, COATED, COVERED OR SHEATHED WITH RUBBER OR</b>		

	<b>PLASTICS</b>		
<b>56072</b>	<i>Of sisal or other textile fibres of the genus Agave:</i>		
5607 21 00	Binder or baler twine	Free	
5607 29 00	Other	Free	
<b>56074</b>	<i>Of polyethylene or polypropylene:</i>		
5607 41 00	Binder or baler twine	Free	
5607 49 00	Other	Free	
<b>5607 50</b>	<i>Of other synthetic fibres:</i>		
5607 50 10	Nylon fish net twine	Free	
5607 50 20	Nylon tyre cord	Free	
5607 50 30	Viscose tyre cord	Free	
5607 50 40	Nylon rope	Free	
5607 50 90	Other	Free	
<b>5607 90</b>	<i>Other:</i>		
5607 90 10	Coir, cordage and ropes, other than of cotton	Free	
5607 90 20	Cordage, cable, ropes and twine, of cotton	Free	
5607 90 90	Other	Free	
<b>5608</b>	<b>KNOTTED NETTING OF TWINE, CORDAGE OR ROPE; MADE UP FISHING NETS AND OTHER MADE UP NETS, OF TEXTILE MATERIALS</b>		
	<i>Of man-made textile materials:</i>		
<b>5608 11</b>	<i>Made up fishing nets:</i>		
5608 11 10	Made up fishing nets of nylon	Free	
5608 11 90	Other	Free	
5608 19 00	Other	Free	
<b>5608 90</b>	<i>Other:</i>		
5608 90 10	Of cotton	Free	
5608 90 20	Of jute	Free	
5608 90 90	Other	Free	
<b>5609</b>	<b>ARTICLES OF YARN, STRIP OR THE LIKE OF HEADING 5404 OR 5405, TWINE, CORDAGE, ROPE OR CABLES, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>5609 00</b>	<i>Articles of yarn, strip or the like of heading 5404 or 5405, twine, cordage, rope or cables, not elsewhere specified or included:</i>		
5609 00 10	Products of coir	Free	
5609 00 20	Articles made up of cotton yarn	Free	
5609 00 30	Articles made up of jute	Free	
5609 00 90	Other	Free	





## CHAPTER 57

## CARPETS AND OTHER TEXTILE FLOOR COVERINGS

## NOTES:

1. As Per DGFT Notification 5/(Re2012) 2009-2014 Dated 2.7.12 Export Of Handmade Woolen Carpets Including Other Floor Coverings Like Woolen Durries, Druggets, Gabbas, Namdhas And Shaggy Shall Not Be Permitted On The Basis Of Documents Against Acceptance (D/A) Unless (A) Such Export Is Covered Either By Bank Guarantee Or ECGC Guarantee Or (B) Such Export Is To Own Subsidiaries/ Own Trading Companies / Own Office-Cum-Warehouses
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>5701</b>	<b>CARPETS AND OTHER TEXTILE FLOOR COVERINGS, KNOTTED, WHETHER OR NOT MADE UP</b>		
5701 10 00	Of wool or fine animal hair	Free	
<b>5701 90</b>	<i>Of other textile materials:</i>		
5701 90 10	Of cotton	Free	
<b>5701 90 20</b>	<i>of Coir including geotextile</i>	<b>free</b>	
5701 90 90	Other	Free	
<b>5702</b>	<b>CARPETS AND OTHER TEXTILE FLOOR COVERINGS, WOVEN, NOT TUFTED OR FLOCKED, WHETHER OR NOT MADE UP, INCLUDING "KELEM", "SCHUMACKS", "KARAMANIE" AND SIMILAR HAND-WOVEN RUGS</b>		
5702 10 00	Kelem, Schumacks, Karamanie and similar hand-woven rugs	Free	
<b>5702 20</b>	<i>Floor coverings of coconut fibres (coir):</i>		
5702 20 10	Coir matting, woven	Free	
5702 20 20	Coir carpets and other rugs	Free	
5702 20 90	Other	Free	
	<i>Other, of pile construction, not made up:</i>		
<b>5702 31</b>	<i>Of wool or fine animal hair:</i>		
5702 31 10	Carpets	Free	
5702 31 20	Druggets	Free	
5702 31 30	Mats and matting	Free	
5702 31 40	Carpeting , floor rugs and the like	Free	
5702 31 90	Other	Free	

<b>5702 32</b>	<b><i>Of man-made textile material:</i></b>		
5702 32 10	Carpets, carpeting and rugs and the like	Free	
5702 32 20	Mats and matting	Free	
5702 32 90	Other	Free	
<b>5702 39</b>	<b><i>Of other textile materials:</i></b>		
5702 39 10	Carpets and other floor coverings other than durries of cotton	Free	
5702 39 20	Carpets and other floor coverings, of silk	Free	
	<b><i>Other, of pile construction, made up:</i></b>		
<b>5702 41</b>	<b><i>Of wool or fine animal hair:</i></b>		
5702 41 10	Carpets	Free	
5702 41 20	Druggets	Free	
5702 41 30	Mats and matting	Free	
5702 41 90	Other	Free	
<b>5702 42</b>	<b><i>Of man made textile materials:</i></b>		
5702 42 10	Carpets, carpeting and rugs	Free	
5702 42 20	Mats and mattings	Free	
<b>5702 42 30</b>	<b><i>Carpets, rugs and mats of Handloom</i></b>	<b>free</b>	
5702 42 90	Other	Free	
<b>5702 49</b>	<b><i>Of other textile materials:</i></b>	Free	
5702 49 10	Carpets and other floor coverings other than durries of cotton	Free	
5702 49 20	Carpets and other floor coverings, of silk	Free	
5702 49 90	Other	Free	
<b>5702 50</b>	<b><i>Other, not of pile construction, not made up:</i></b>		
	<b><i>Of man-made textile materials:</i></b>		
5702 50 21	Carpets, Carpeting and rugs	Free	
5702 50 22	Mats and matting	Free	
5702 50 29	Other	Free	
	<b><i>Of other textiles materials:</i></b>		
5702 50 31	Carpets and other floor coverings, Of cotton other than durries	Free	
5702 50 32	Carpets and other floor coverings, of silk	Free	
5702 50 33	Place mat and other similar goods	Free	
5702 50 39	Other	Free	
	<b><i>Other, not of pile construction, made up:</i></b>		
<b>5702 91</b>	<b><i>Of wool or fine animal hair:</i></b>		
5702 91 10	Carpets	Free	
5702 91 20	Druggets	Free	
5702 91 30	Mats and matting	Free	
5702 91 90	Other	Free	
<b>5702 92</b>	<b><i>Of man made textile materials:</i></b>		

5702 92 10	Carpets, carpeting and rugs	Free	
5702 92 20	Mats and mattings	Free	
5702 92 90	Other	Free	
<b>5702 99</b>	<b><i>Of other textile materials:</i></b>		
5702 99 10	Carpets and other floor coverings, of cotton other than durries	Free	
5702 99 20	Carpets and other floor coverings, of silk	Free	
5702 99 90	Other	Free	
<b>5703</b>	<b>CARPETS AND OTHER TEXTILE FLOOR COVERINGS, TUFTED, WHETHER OR NOT MADE UP</b>		
<b>5703 10</b>	<b><i>Of wool or fine animal hair:</i></b>		
5703 10 10	Carpets	Free	
5703 10 20	Mats and matting	Free	
5703 10 90	Other	Free	
<b>5703 20</b>	<b><i>Of nylon or other polyamides:</i></b>		
5703 20 10	Carpets, carpeting and rugs	Free	
5703 20 20	100% polyamide tufted velour, or cut pile loop pile carpet mats with jute, rubber latex or PU foam backing	Free	
5703 20 90	Other	Free	
<b>5703 30</b>	<b><i>Of other man-made textile materials:</i></b>		
5703 30 10	Carpets, carpeting & rugs	Free	
5703 30 20	100% polypropylene carpet mats with jute, rubber, latex or PU foam backing	Free	
5703 30 90	Other	Free	
<b>5703 90</b>	<b><i>Of other textile materials:</i></b>		
5703 90 10	Carpets and other floor coverings, of cotton, other than durries	Free	
<b>5703 90 20</b>	<b><i>Carpets and floor coverings of coir</i></b>	<b>free</b>	
5703 90 90	Other	Free	
<b>5704</b>	<b>CARPETS AND OTHER TEXTILE FLOOR COVERINGS, OF FELT, NOT TUFTED OR FLOCKED, WHETHER OR NOT MADE UP</b>		
5704 10 00	Tiles, having a maximum surface area of 0.3 m <sup>2</sup>	Free	
<b>570420</b>	<b>Tiles having a maximum surface area exceeding 0.3 m<sup>2</sup> but not exceeding 1 m<sup>2</sup></b>		
57042010	Cotton	Free	
57042020	Woollen, other than artware	Free	
57042090	other	Free	
<b>5704 90</b>	<b><i>Other:</i></b>		
5704 90 10	Cotton	Free	
5704 90 20	Woollen, other than artware	Free	
5704 90 90	Others	Free	

<b>5705</b>	<b>OTHER CARPETS AND OTHER TEXTILE FLOOR COVERINGS , WHETHER OR NOT MADE UP</b>		
<b>5705 00</b>	<i>Other carpets and other textile floor coverings , whether or not made up:</i>		
<b>5705001</b>	<i>Carpets:</i>		
5705 00 11	Of silk	Free	
5705 00 19	Other	Free	
	<i>Durries:</i>		
5705 00 21	Durries cotton	Free	
5705 00 22	Durries of man-made fibres	Free	
5705 00 23	Durries of wool	Free	
<b>5705 00 24</b>	<i>Cotton Durries of Handloom (including Chindi Durries, Cotton, Chenille Durries, Rag Rug Durries, Printed Durries, Druggets)</i>	<i>free</i>	
5705 00 29	Other	Free	
<b>5705003</b>	<i>Of jute:</i>		
5705 00 31	Of blended jute	Free	
5705 00 32	of coir jute	Free	
5705 00 39	Other	Free	
<b>5705004</b>	<i>Carpets, carpeting, rugs, mats and mattings:</i>		
5705 00 41	knitted	Free	
<b>5705 00 42</b>	<i>Mats and mattings including Bath Mats, where cotton predominates by weight, of Handloom, Cotton Rugs of Handloom</i>	<i>free</i>	
5705 00 49	Other	Free	
5705 00 90	Other	Free	

## CHAPTER 58

SPECIAL WOVEN FABRICS; TUFTED TEXTILE FABRICS; LACE; TAPESTRIES; TRIMMINGS;  
EMBROIDERY

## NOTES:

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>5801</b>	<b>WOVEN PILE FABRICS AND CHENILLE FABRICS, OTHER THAN FABRICS OF HEADING 5802 OR 5806</b>		
5801 10 00	Of wool or fine animal hair	Free	
<b>58012</b>	<i>Of Cotton:</i>		
5801 21 00	Uncut weft pile fabrics	Free	
<b>5801 22</b>	<i>Cut corduroy:</i>		
5801 22 10	Solely of cotton	Free	
5801 22 90	Other	Free	
5801 23 00	Other weft pile fabrics	Free	
5801 26 00	Chenille fabrics	Free	
<b>5801 27</b>	<i>Warp pile fabrics</i>		
5801 27 10	Warp pile fabrics, epingle (uncut)	Free	
5801 27 20	Warp pile fabrics, cut	Free	
5801 27 90	Other	Free	
<b>58013</b>	<i>Of man-made fibres:</i>		
5801 31 00	Uncut weft pile fabrics	Free	
5801 32 00	Cut corduroy	Free	
5801 33 00	Other weft pile fabrics	Free	
<b>5801 36</b>	<i>Chenille fabrics:</i>		
5801 36 10	Carduroys	Free	
5801 36 90	Other	Free	
<b>5801 37</b>	<i>Warp pile fabrics:</i>		
58013710	Warp pile fabrics, 'epingle' (uncut):	Free	
5801 37 11	Velvet	Free	
5801 37 19	Other	Free	
5801 37 20	Warp pile fabrics, cut	Free	
5801 37 90	Other	Free	

<b>5801 90</b>	<i>Of other textile materials:</i>		
5801 90 10	Pile fabrics and chenille fabrics of silk containing more than 50% by weight of silk, but not containing wool or hair	Free	
5801 90 90	Pile fabrics and chenille fabrics not elsewhere specified or included	Free	
<b>5802</b>	<b>TERRY TOWELLING AND SIMILAR WOVEN TERRY FABRICS, OTHER THAN NARROW FABRICS OF HEADING 5806; TUFTED TEXTILE FABRICS, OTHER THAN PRODUCTS OF HEADING 5703</b>		
<b>58021</b>	<i>Terry towelling and similar woven terry fabrics, of cotton:</i>		
5802 11 00	Unbleached	Free	
<b>5802 19</b>	<i>Other:</i>		
5802 19 10	Bleached	Free	
5802 19 20	Piece dyed	Free	
5802 19 30	Yarn dyed	Free	
5802 19 40	Printed	Free	
<b>5802 19 50</b>	<i>of Handloom</i>	<i>free</i>	
5802 19 90	Other	Free	
5802 20 00	Terry towelling and similar woven terry fabrics, of other textile materials	Free	
5802 30 00	Tufted textile fabrics	Free	
<b>5803</b>	<b>GAUZE, OTHER THAN NARROW FABRICS OF HEADING 5806</b>		
<b>5803 00</b>	<i>Gauze, other than narrow fabrics of heading 5806</i>		
<b>5803001</b>	<i>Of cotton:</i>		
5803 00 11	Unbleached	Free	
5803 00 12	Bleached	Free	
5803 00 13	Piece dyed	Free	
5803 00 14	Yarn dyed	Free	
5803 00 15	Printed	Free	
5803 00 19	Other	Free	
<b>5803009</b>	<i>Of other textile materials:</i>		
5803 00 91	Of silk or silk waste	Free	
5803 00 92	Of synthetic fibre	Free	
5803 00 93	Of artificial fibre	Free	
5803 00 99	Other	Free	
<b>5804</b>	<b>TULLES AND OTHER NET FABRICS, NOT INCLUDING WOVEN, KNITTED OR CROCHETED FABRICS; LACE IN THE PIECE, IN STRIPS OR IN MOTIFS, OTHER THAN FABRICS OF HEADING 6002 TO 6006.</b>		

<b>5804 10</b>	<b><i>Tulles and other net fabrics:</i></b>		
5804 10 10	Of cotton	Free	
5804 10 90	Other	Free	
<b>58042</b>	<b><i>Mechanically made lace:</i></b>		
5804 21 00	Of man-made fibres	Free	
<b>5804 29</b>	<b><i>Of other textile materials:</i></b>		
5804 29 10	Of cotton	Free	
5804 29 90	Other	Free	
5804 30 00	Hand-made lace	Free	
<b>5805</b>	<b>HAND-WOVEN TAPESTRIES OF THE TYPE GOBELINS, FLANDERS, AUBUSSON, BEAUVAIS AND THE LIKE, AND NEEDLE-WORKED TAPESTRIES (FOR EXAMPLE, PETIT POINT, CROSS STITCH), WHETHER OR NOT MADE UP</b>		
<b>5805 00</b>	<b><i>Hand-woven tapestries of the type gobelins, flanders, aubusson, beauvais and the like, and needle-worked tapestries (for example, petit point, cross stitch), whether or not made up:</i></b>		
5805 00 10	Tapestries hand made or needle worked by hand, of cotton	Free	
5805 00 20	Tapestries of jute	Free	
5805 00 90	Other	Free	
<b>5806</b>	<b>NARROW WOVEN FABRICS OTHER THAN GOODS OF HEADING 5807; NARROW FABRICS CONSISTING OF WARP WITHOUT WEFT ASSEMBLED BY MEANS OF AN ADHESIVE (BOLDUCS)</b>		
5806 10 00	Woven pile fabrics (including terry towelling and similar terry fabrics) and chenille fabrics	Free	
5806 20 00	Other woven fabrics, containing by weight 5% or more of elastomeric yarn or rubber thread	Free	
	<b><i>Other woven fabrics:</i></b>		
<b>5806 31</b>	<b><i>Of cotton:</i></b>		
5806 31 10	Typewriter ribbon cloth	Free	
5806 31 20	Newar cotton	Free	
5806 31 90	Other	Free	
5806 32 00	Of man-made fibres	Free	
<b>5806 39</b>	<b><i>Of other textile materials:</i></b>		
5806 39 10	Goat hair puttis tape	Free	
5806 39 20	Jute webbing	Free	
5806 39 30	Other narrow fabrics of jute	Free	
5806 39 90	Other	Free	
5806 40 00	Fabrics consisting of warp without weft assembled by	Free	



	means of an adhesive (bolducs)		
<b>5807</b>	<b>LABELS, BADGES AND SIMILAR ARTICLES OF TEXTILE MATERIALS, IN THE PIECE, IN STRIPS OR CUT TO SHAPE OR SIZE NOT EMBROIDERED</b>		
<b>5807 10</b>	<i>Woven:</i>		
5807 10 10	Of cotton	Free	
5807 10 20	Of man-made fibre	Free	
5807 10 90	Other	Free	
<b>5807 90</b>	<i>Other:</i>		
5807 90 10	Felt or non-woven	Free	
5807 90 90	Other	Free	
<b>5808</b>	<b>BRAIDS IN THE PIECE; ORNAMENTAL TRIMMINGS IN THE PIECE, WITHOUT EMBROIDERY, OTHER THAN KNITTED OR CROCHETED; TASSELS, POMPONS AND SIMILAR ARTICLES</b>		
<b>5808 10</b>	<i>Braids, in the piece:</i>		
5808 10 10	Of cotton	Free	
5808 10 90	Other	Free	
<b>5808 90</b>	<i>Other:</i>		
5808 90 10	Tapes, ornamental or cotton	Free	
5808 90 20	Hair band of narrow fabrics	Free	
5808 90 30	Other braids	Free	
5808 90 40	Ribbons of rayon with ornamental trimmings	Free	
5808 90 50	Saree falls, borders (other than zari), frings of cotton	Free	
5808 90 60	Saree falls, borders (other than zari), frings of man-made fibre	Free	
5808 90 90	Other	Free	
<b>5809</b>	<b>WOVEN FABRICS OF METAL THREAD AND WOVEN FABRICS OF METALLISED YARN OF HEADING 5605, OF A KIND USED IN APPAREL, AS FURNISHING FABRICS OR FOR SIMILAR PURPOSES, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>5809 00</b>	<i>Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 56 05, of a kind used in apparel, as furnishing fabrics or for similar purposes, not elsewhere specified or included:</i>		
5809 00 10	Zari borders	Free	
5809 00 90	Other	Free	
<b>5810</b>	<b>EMBROIDERY IN THE PIECE, IN STRIPS OR IN MOTIFS</b>		
5810 10 00	Embroidery without visible ground	Free	
<b>58109</b>	<i>Other embroidery:</i>		

5810 91 00	Of cotton	Free	
<b>5810 92</b>	<b><i>Of man-made fibres:</i></b>		
5810 92 10	Embroidered badges, motifs and the like	Free	
5810 92 90	Other	Free	
5810 99 00	Of other textile materials	Free	
<b>5811</b>	<b>QUILTED TEXTILE PRODUCTS IN THE PIECE, COMPOSED OF ONE OR MORE LAYERS OF TEXTILE MATERIALS ASSEMBLED WITH PADDING BY STITCHING OR OTHERWISE, OTHER THAN EMBROIDERY OF HEADING 5810</b>		
<b>5811 00</b>	<b><i>Quilted textile products in the piece, composed of one or more layers of textile materials assembled with padding by stitching or otherwise, other than embroidery of heading 5810:</i></b>		
5811 00 10	Kantha (multilayer stitched textile fabrics in piece used for bedding, mattress pads or clothing)	Free	
5811 00 20	Quilted wadding	Free	
5811 00 90	Other	Free	

## CHAPTER 59

## IMPREGNATED, COATED, COVERED OR LAMINATED TEXTILE FABRICS; TEXTILE ARTICLES OF A KIND SUITABLE FOR INDUSTRIAL USE

## NOTES:

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
5901	<b>TEXTILE FABRICS COATED WITH GUM OR AMYLACEOUS SUBSTANCES, OF A KIND USED FOR THE OUTER COVERS OF BOOKS OR THE LIKE; TRACING CLOTH; PREPARED PAINTING CANVAS; BUCKRAM AND SIMILAR STIFFENED TEXTILE FABRICS OF A KIND USED FOR HAT FOUNDATIONS</b>		
<b>5901 10</b>	<b><i>Textile fabrics coated with gum or amylaceous substances, of a kind used for the outer covers of books or the like:</i></b>		
5901 10 10	Of cotton	Free	
5901 10 20	Prepared painting canvas	Free	
5901 10 90	Other	Free	

<b>5901 90</b>	<b>Other:</b>		
5901 90 10	Tracing cloth of cotton	Free	
5901 90 20	Varnished cambric fabrics (Empire fabrics) tapes	Free	
5901 90 90	Other	Free	
<b>5902</b>	<b>TYRE CORD FABRIC OF HIGH TENACITY YARN OF NYLON OR OTHER POLYAMIDES, POLYESTERS OR VISCOSE RAYON</b>		
<b>5902 10</b>	<b>Of nylon or other polyamides:</b>		
5902 10 10	Impregnated with rubber	Free	
5902 10 90	Other	Free	
<b>5902 20</b>	<b>Of polyesters:</b>		
5902 20 10	Impregnated with rubber	Free	
5902 20 90	Other	Free	
<b>5902 90</b>	<b>Other:</b>		
5902 90 10	Impregnated with rubber	Free	
5902 90 90	Other	Free	
<b>5903</b>	<b>TEXTILE FABRICS, IMPREGNATED, COATED, COVERED OR LAMINATED WITH PLASTICS, OTHER THAN THOSE OF HEADING 5902</b>		
<b>5903 10</b>	<b>With polyvinyl chloride:</b>		
5903 10 10	Imitation leather fabrics of cotton	Free	
5903 10 90	Other	Free	
<b>5903 20</b>	<b>With polyurethane:</b>		
5903 20 10	Imitation leather fabrics, of cotton	Free	
5903 20 90	Other	Free	
<b>5903 90</b>	<b>Other:</b>		
5903 90 10	Of cotton	Free	
5903 90 20	Polyethylene laminated jute fabrics	Free	
5903 90 90	Other	Free	
<b>5904</b>	<b>LINOLEUM, WHETHER OR NOT CUT TO SHAPE; FLOOR COVERINGS CONSISTING OF A COATING OR COVERING APPLIED ON A TEXTILE BACKING, WHETHER OR NOT CUT TO SHAPE</b>		
5904 10 00	Linoleum	Free	
<b>5904 90</b>	<b>Other:</b>		
5904 90 10	Floor coverings with jute base	Free	
5904 90 90	Other	Free	
<b>5905</b>	<b>TEXTILE WALL COVERINGS</b>		
<b>5905 00</b>	<b>Textile wall coverings:</b>		
5905 00 10	Fixed on the backing of any material	Free	

5905 00 90	Other	Free	
<b>5906</b>	<b>RUBBERISED TEXTILE FABRICS, OTHER THAN THOSE OF HEADING 5902</b>		
5906 10 00	Adhesive tape of a width not exceeding 20 cm	Free	
	<i>Other:</i>		
<b>5906 91</b>	<b><i>Knitted or crocheted:</i></b>		
5906 91 10	Of cotton	Free	
5906 91 90	Of other textile materials	Free	
	<i>Other:</i>		
5906 99 10	Insulating tape, electrical of cotton	Free	
5906 99 20	Rubberised cotton fabrics, other than knitted or crocheted	Free	
5906 99 90	Other	Free	
<b>5907</b>	<b>TEXTILE FABRICS OTHERWISE IMPREGNATED, COATED OR COVERED; PAINTED CANVAS BEING THEATRICAL SCENERY, STUDIO BACK-CLOTHS OR THE LIKE</b>		
<b>5907 00</b>	<i>Textile fabrics otherwise impregnated, coated or covered; painted canvas being theatrical scenery, studio back-cloths or the like:</i>		
<b>5907001</b>	<i>Fabrics covered partially or fully with textile flocks, or with preparation containing textile flocks:</i>		
5907 00 11	On the base fabrics of cotton	Free	
5907 00 12	On the base fabrics of man-made textile material	Free	
5907 00 19	On base fabrics of other textile materials	Free	
	<i>Other:</i>		
5907 00 91	Cotton fabrics coated or impregnated with oil or preparations with basis of drying oil	Free	
5907 00 92	Other textile fabrics coated or impregnated with oil or oil preparations	Free	
5907 00 93	Jute fabrics otherwise impregnated or coated,	Free	
5907 00 99	Other	Free	
<b>5908</b>	<b>TEXTILE WICKS, WOVEN, PLAIED OR KNITTED, FOR LAMPS, STOVES, LIGHTERS, CANDLES OR THE LIKE; INCANDESCENT GAS MANTLES AND TUBULAR KNITTED GAS MANTLE FABRIC THEREFOR, WHETHER OR NOT IMPREGNATED</b>		
<b>5908 00</b>	<i>Textile wicks, woven, plaited or knitted, for lamps, stoves, lighters, candles or the like; incandescent gas mantles and tubular knitted gas mantle fabric therefor, whether or not impregnated:</i>		
5908 00 10	Wicks and gas mantle fabrics, of cotton	Free	
5908 00 20	Gas mantles of rayon	Free	
5908 00 90	Other	Free	

<b>5909</b>	<b>TEXTILE HOSE PIPING AND SIMILAR TEXTILE TUBING, WITH OR WITHOUT LINING, ARMOUR OR ACCESSORIES OF OTHER MATERIALS</b>		
<b>5909 00</b>	<i>Textile hose piping and similar textile tubing, with or without lining, armour or accessories of other materials:</i>		
5909 00 10	Of cotton	Free	
5909 00 20	Of man-made fibre	Free	
5909 00 90	Of other textile materials	Free	
<b>5910</b>	<b>TRANSMISSION OR CONVEYOR BELTS OR BELTING, OF TEXTILE MATERIAL, WHETHER OR NOT IMPREGNATED, COATED, COVERED OR LAMINATED WITH PLASTICS, OR REINFORCED WITH METAL OR OTHER MATERIAL</b>		
<b>5910 00</b>	<i>Transmission or conveyor belts or belting, of textile material, whether or not impregnated, coated, covered or laminated with plastics, or reinforced with metal or other material:</i>		
5910 00 10	Cotton canvas ply belting	Free	
5910 00 20	Rubberised cotton belting	Free	
5910 00 30	Other transmission, conveyer or elevator belts or belting of cotton	Free	
5910 00 40	Hair belting	Free	
5910 00 50	Flax canvas ply belting	Free	
5910 00 60	Fibre belt conveyor	Free	
5910 00 90	Other	Free	
<b>5911</b>	<b>TEXTILE PRODUCTS AND ARTICLES, FOR TECHNICAL USES, SPECIFIED IN NOTE 7 TO THIS CHAPTER</b>		
5911 10 00	Textile fabrics, felt and felt-lined woven fabrics, coated, covered or laminated with rubber, leather or other material, of a kind used for card clothing, and similar fabrics of a kind used for other technical purposes, including narrow fabrics made of velvet impregnated with rubber, for covering weaving spindles (weaving beams)	Free	
5911 20 00	Bolting cloth, whether or not made up	Free	
	<i>Textile fabrics and felts, endless or fitted with linking devices, of a kind used in paper-making or similar machines (for example, for pulp or asbestos-cement):</i>		
<b>5911 31</b>	<i>Weighing less than 650 g/m<sup>2</sup>:</i>		
5911 31 10	Felt for cotton textile industries, woven	Free	
5911 31 20	Woven textiles felt, whether or not impregnated or coated, of a kind commonly used in other machines	Free	
5911 31 30	Cotton fabrics and articles used in machinery and plant	Free	
5911 31 40	Jute fabrics and articles used in machinery or plant	Free	
5911 31 50	Textile fabrics of metalised yarn of a kind commonly used in paper making or other machinery	Free	
5911 31 90	Other	Free	

<b>5911 32</b>	<b><i>Weighing 650 g/m<sup>2</sup> or more:</i></b>		
5911 32 10	Felt for cotton textile industries, woven	Free	
5911 32 20	Woven textiles felt, whether or not impregnated or coated, of a kind commonly used in other machines	Free	
5911 32 30	Cotton fabrics and articles used in machinery and plant	Free	
5911 32 40	Jute fabrics and articles used in machinery or plant	Free	
5911 32 50	Textile fabrics of metalised yarn of a kind commonly used in paper making or other machinery	Free	
5911 32 90	Other	Free	
5911 40 00	Straining cloth of a kind used in oil presses or the like, including that of human hair	Free	
<b>5911 90</b>	<b><i>Other:</i></b>		
5911 90 10	Paper maker's felt, woven	Free	
5911 90 20	Gaskets, washers, polishing discs and other machinery parts of textile articles	Free	
5911 90 90	Other	Free	

## CHAPTER 60

### KNITTED OR CROCHETED FABRICS

#### NOTES:

- As Per DGFT Notification 5/(Re2012) 2009-2014 Dated 2.7.12 Export Of Handmade Woolen Carpets Including Other Floor Coverings Like Woolen Durries, Druggets, Gabbas, Namdhas And Shaggy Shall Not Be Permitted On The Basis Of Documents Against Acceptance (D/A) Unless (A) Such Export Is Covered Either By Bank Guarantee Or ECGC Guarantee Or (B) Such Export Is To Own Subsidiaries/ Own Trading Companies / Own Office-Cum-Warehouses
- If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6001</b>	<b>PILE FABRICS, INCLUDING LONG PILE FABRICS AND TERRY FABRICS, KNITTED OR CROCHETED</b>		
<b>6001 10</b>	<b><i>"Long pile" fabrics:</i></b>		
6001 10 10	Of cotton	Free	
6001 10 20	Of man-made fibres	Free	
6001 10 90	Of other textile materials	Free	
<b>60012</b>	<b><i>Looped pile fabrics:</i></b>		

6001 21 00	Of cotton	Free	
6001 22 00	Of man-made fibres	Free	
6001 29 00	Of other textile materials	Free	
<b>60019</b>	<b>Other:</b>		
6001 91 00	Of cotton	Free	
6001 92 00	Of man-made fibres	Free	
<b>6001 99</b>	<b>Of other textile materials:</b>		
6001 99 10	Of wool or fine animal hair	Free	
6001 99 90	Other	Free	
<b>6002</b>	<b>KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD, OTHER THAN THOSE OF HEADING 6001</b>		
6002 40 00	Containing by weight 5% or more of elastomeric yarn but not containing rubber thread	Free	
6002 90 00	Other	Free	
<b>6003</b>	<b>KNITTED OR CROCHETED FABRICS OF A WIDTH NOT EXCEEDING 30 CM, OTHER THAN THOSE OF HEADING 6001 OR 6002</b>		
6003 10 00	Of wool or fine animal hair	Free	
6003 20 00	Of cotton	Free	
6003 30 00	Of synthetic fibres	Free	
6003 40 00	Of artificial fibres	Free	
6003 90 00	Other	Free	
<b>6004</b>	<b>KNITTED OR CROCHETED FABRICS OF A WIDTH EXCEEDING 30 CM, CONTAINING BY WEIGHT 5% OR MORE OF ELASTOMERIC YARN OR RUBBER THREAD, OTHER THAN THOSE OF HEADING 6001</b>		
6004 10 00	Containing by weight 5% or more of elastomeric yarn but not containing rubber thread	Free	
6004 90 00	Other	Free	
<b>6005</b>	<b>WARP KNOT FABRICS (INCLUDING THOSE MADE ON GALLOON KNITTING MACHINES), OTHER THAN THOSE OF HEADINGS 6001 TO 6004</b>		
<b>60052</b>	<b>Of cotton:</b>		
6005 21 00	Unbleached or bleached	Free	
6005 22 00	Dyed	Free	
6005 23 00	Of yarns of different colours	Free	
6005 24 00	Printed	Free	
<b>60053</b>	<b>Of synthetic fibres:</b>		
6005 31 00	Unbleached or bleached	Free	
6005 32 00	Dyed	Free	

6005 33 00	Of yarns of different colours	Free	
6005 34 00	Printed	Free	
<b>60054</b>	<b><i>Of artificial fibres:</i></b>		
6005 41 00	Unbleached or bleached	Free	
6005 42 00	Dyed	Free	
6005 43 00	Of yarns of different colours	Free	
6005 44 00	Printed	Free	
6005 90 00	Other	Free	
<b>6006</b>	<b>OTHER KNITTED OR CROCHETED FABRICS</b>		
6006 10 00	Of wool or fine animal hair	Free	
<b>60062</b>	<b><i>Of Cotton:</i></b>		
6006 21 00	Unbleached or bleached	Free	
6006 22 00	Dyed	Free	
6006 23 00	Of yarns of different colours	Free	
6006 24 00	Printed	Free	
<b>60063</b>	<b><i>Of synthetic fibres:</i></b>		
6006 31 00	Unbleached or bleached	Free	
6006 32 00	Dyed	Free	
6006 33 00	Of yarns of different colours	Free	
6006 34 00	Printed	Free	
<b>60064</b>	<b><i>Of artificial fibres:</i></b>		
6006 41 00	Unbleached or bleached	Free	
6006 42 00	Dyed	Free	
6006 43 00	Of yarns of different colours	Free	
6006 44 00	Printed	Free	
6006 90 00	Other	Free	
<b>601202</b>	<b>Chicory plants and roots</b>	Free	
<b>6031</b>	<b>Fresh</b>	Free	
<b>6049</b>	<b>other</b>	Free	



## CHAPTER 61

## ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, KNITTED OR CROCHETED

## NOTES:

- As Per DGFT Notification 5/(Re2012) 2009-2014 Dated 2.7.12 Export Of Handmade Woolen Carpets Including Other Floor Coverings Like Woolen Durries, Druggets, Gabbas, Namdhas And Shaggy Shall Not Be Permitted On The Basis Of Documents Against Acceptance (D/A) Unless (A) Such Export Is Covered Either By Bank Guarantee Or ECGC Guarantee Or (B) Such Export Is To Own Subsidiaries/ Own Trading Companies / Own Office-Cum-Warehouses
- If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6101</b>	<b>MEN'S OR BOYS' OVERCOATS, CARCOATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, KNITTED OR CROCHETED, OTHER THAN THOSE OF HEADING 6103</b>		
6101 20 00	Of cotton	Free	
<b>6101 30</b>	<i>Of man-made fibres:</i>		
6101 30 10	Of synthetic fibres	Free	
6101 30 20	Of artificial fibres	Free	
<b>6101 90</b>	<i>Other:</i>		
6101 90 10	Of silk	Free	
6101 90 90	Other	Free	
<b>6102</b>	<b>WOMEN'S OR GIRLS' OVERCOATS, CARCOATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, KNITTED OR CROCHETED, OTHER THAN THOSE OF HEADING 6104</b>		
6102 10 00	Of wool or fine animal hair	Free	
6102 20 00	Of cotton	Free	
<b>6102 30</b>	<i>Of man-made fibres:</i>		
6102 30 10	Of synthetic fibres	Free	
6102 30 20	Of artificial fibres	Free	
<b>6102 90</b>	<i>Other:</i>		
6102 90 10	Of silk	Free	
6102 90 90	Other	Free	
<b>6103</b>	<b>MEN'S OR BOYS' SUITS,ENSEMBLES, JACKETS,</b>		

	<b>BLAZERS, TROUSERS, BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIM WEAR), KNITTED OR CROCHETED</b>		
<b>6103 10</b>	<b><i>Suits:</i></b>		
6103 10 10	Of silk	Free	
6103 10 20	Of cotton	Free	
6103 10 30	Of artificial fibres	Free	
6103 10 90	Other	Free	
6103 22 00	Of cotton	Free	
6103 23 00	Of synthetic fibres	Free	
<b>6103 29</b>	<b><i>Of other textile materials:</i></b>		
6103 29 10	Of silk	Free	
6103 29 20	Of artificial fibres	Free	
6103 29 90	Other	Free	
<b>61033</b>	<b><i>Jackets and blazers:</i></b>		
6103 31 00	Of wool or fine animal hair	Free	
6103 32 00	Of cotton	Free	
6103 33 00	Of synthetic fibres	Free	
<b>6103 39</b>	<b><i>Of Other textile materials:</i></b>		
6103 39 10	Of silk	Free	
6103 39 20	Of artificial fibres	Free	
6103 39 90	Other	Free	
<b>61034</b>	<b><i>Trousers, bib and brace overalls, breeches and shorts:</i></b>		
6103 41 00	Of wool or fine animal hair	Free	
6103 42 00	Of cotton	Free	
6103 43 00	Of synthetic fibres	Free	
<b>6103 49</b>	<b><i>Of Other textile materials:</i></b>		
6103 49 10	Of silk	Free	
6103 49 20	Of artificial fibres	Free	
6103 49 90	Other	Free	
<b>6104</b>	<b>WOMEN'S OR GIRLS' SUITS, ENSEMBLES, JACKETS, BLAZERS, DRESSES, SKIRTS, DIVIDED SKIRTS, TROUSERS, BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIM WEAR), KNITTED OR CROCHETED</b>		
<b>61041</b>	<b><i>Suits:</i></b>		
6104 13 00	Of synthetic fibres	Free	
<b>6104 19</b>	<b><i>Of other textile materials:</i></b>		
6104 19 10	Of silk	Free	
6104 19 20	Of artificial fibres	Free	
6104 19 90	Other	Free	
<b>61042</b>	<b><i>Ensembles:</i></b>		

6104 22 00	Of cotton	Free	
6104 23 00	Of synthetic fibres	Free	
<b>6104 29</b>	<b><i>Of other textiles materials:</i></b>		
6104 29 10	Of silk	Free	
6104 29 20	Of artificial fibres	Free	
6104 29 90	Other	Free	
<b>61043</b>	<b><i>Jackets and blazers:</i></b>		
6104 31 00	Of wool or fine animal hair	Free	
6104 32 00	Of cotton	Free	
6104 33 00	Of synthetic fibres	Free	
<b>6104 39</b>	<b><i>Of other textile materials:</i></b>		
6104 39 10	Of silk	Free	
6104 39 20	Of artificial fibres	Free	
6104 39 90	Other	Free	
<b>61044</b>	<b><i>Dresses:</i></b>		
6104 41 00	Of wool or fine animal hair	Free	
6104 42 00	Of cotton	Free	
6104 43 00	Of synthetic fibres	Free	
6104 44 00	Of artificial fibres	Free	
<b>6104 49</b>	<b><i>Other textile materials:</i></b>		
6104 49 10	Of silk	Free	
6104 49 90	Of other fibres	Free	
<b>61045</b>	<b><i>Skirts and divided skirts:</i></b>		
6104 51 00	Of wool or fine animal hair	Free	
6104 52 00	Of cotton	Free	
6104 53 00	Of synthetic fibres	Free	
<b>6104 59</b>	<b><i>Of other textile materials:</i></b>		
6104 59 10	Of silk	Free	
6104 59 20	Of artificial fibres	Free	
6104 59 90	Of other fibres	Free	
<b>61046</b>	<b><i>Trousers, bib and brace overalls, breeches and shorts:</i></b>		
6104 61 00	Of wool or fine animal hair	Free	
6104 62 00	Of cotton	Free	
6104 63 00	Of synthetic fibres	Free	
<b>6104 69</b>	<b><i>Of other textile materials:</i></b>		
6104 69 10	Of silk	Free	
6104 69 20	Of artificial fibres	Free	
6104 69 90	Other	Free	
<b>6105</b>	<b>MEN'S OR BOYS' SHIRTS, KNITTED OR CROCHETED</b>		

<b>6105 10</b>	<b><i>Of cotton:</i></b>		
6105 10 10	Shirts, hand crocheted	Free	
6105 10 20	Knit shirts (other than T-shirts) and sweat shirts, other than hand crocheted	Free	
6105 10 90	Other	Free	
<b>6105 20</b>	<b><i>Of man-made fibres:</i></b>		
6105 20 10	Of synthetic fibres	Free	
6105 20 20	Of artificial fibres	Free	
<b>6105 90</b>	<b><i>Of other textile materials:</i></b>		
6105 90 10	Of silk	Free	
6105 90 90	Other	Free	
<b>6106</b>	<b>WOMEN'S OR GIRLS' BLOUSES, SHIRTS AND SHIRT-BLOUSES, KNITTED OR CROCHETED</b>		
6106 10 00	Of cotton	Free	
<b>6106 20</b>	<b><i>Of man-made fibres:</i></b>		
6106 20 10	Of synthetic fibres	Free	
6106 20 20	Of artificial fibres	Free	
<b>6106 90</b>	<b><i>Of other textile materials:</i></b>		
6106 90 10	Of silk	Free	
6106 90 20	Of wool or fine animal hair	Free	
6106 90 90	Other	Free	
<b>6107</b>	<b>MEN'S OR BOYS' UNDERPANTS, BRIEFS, NIGHTSHIRTS, PYJAMAS, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES, KNITTED OR CROCHETED</b>		
<b>61071</b>	<b><i>Underpants and briefs:</i></b>		
6107 11 00	Of cotton	Free	
<b>6107 12</b>	<b><i>Of man made fibres:</i></b>		
6107 12 10	Of synthetic fibres	Free	
6107 12 20	Of artificial fibres	Free	
<b>6107 19</b>	<b><i>Other:</i></b>		
6107 19 10	Of silk	Free	
6107 19 90	Other	Free	
<b>61072</b>	<b><i>Night shirts and pyjamas:</i></b>		
6107 21 00	Of cotton	Free	
<b>6107 22</b>	<b><i>Of man made fibres:</i></b>		
6107 22 10	Of synthetic fibres	Free	
6107 22 20	Of artificial fibres	Free	
<b>6107 29</b>	<b><i>Of other textile materials:</i></b>		

6107 29 10	Of silk	Free	
6107 29 20	Of wool or fine animal hair	Free	
6107 29 90	Other	Free	
	<i>Other:</i>		
<b>6107 91</b>	<i>Of cotton:</i>		
6107 91 10	Gengis (Vests), other than hand crocheted	Free	
6107 91 90	Other	Free	
<b>6107 99</b>	<i>Of other textile materials:</i>		
6107 99 10	Of silk	Free	
6107 99 20	Of wool or fine animal hair	Free	
6107 99 90	Other	Free	
<b>6108</b>	<b>WOMEN'S OR GIRLS' SLIPS, PETTICOATS, BRIEFS, PANTIES, NIGHT DRESSES, PYJAMAS, NEGLIGEES, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES, KNITTED OR CROCHETED</b>		
	<i>Slips and petticoats:</i>		
<b>6108 11</b>	<i>Of man-made fibres:</i>		
6108 11 10	Of synthetic fibres	Free	
6108 11 20	Of artificial fibres	Free	
<b>6108 19</b>	<i>Of other textile materials:</i>		
6108 19 10	Of silk	Free	
6108 19 20	Of cotton	Free	
6108 19 90	Of other fibres	Free	
<b>61082</b>	<i>Briefs and panties:</i>		
6108 21 00	Of cotton	Free	
<b>6108 22</b>	<i>Of man-made fibres:</i>		
6108 22 10	Of synthetic fibres	Free	
6108 22 20	Of artificial fibres	Free	
<b>6108 29</b>	<i>Of other textile materials:</i>		
6108 29 10	Of silk	Free	
6108 29 90	Other	Free	
<b>61083</b>	<i>Night dresses and pyjamas:</i>		
6108 31 00	Of cotton	Free	
<b>6108 32</b>	<i>Of man-made fibres:</i>		
6108 32 10	Of synthetic fibres	Free	
6108 32 20	Of artificial fibres	Free	
<b>6108 39</b>	<i>Of other textile materials:</i>		
6108 39 10	Of silk	Free	
6108 39 90	Other	Free	

<b>61089</b>	<b><i>Other:</i></b>		
6108 91 00	Of cotton	Free	
<b>6108 92</b>	<b><i>Of man-made fibres:</i></b>		
6108 92 10	Of synthetic fibres	Free	
6108 92 20	Of artificial fibres	Free	
<b>6108 99</b>	<b><i>Of other textile materials:</i></b>		
6108 99 10	Of silk	Free	
6108 99 20	Of wool or fine animal hair	Free	
6108 99 90	Of other textile material	Free	
<b>6109</b>	<b>T-SHIRTS, SINGLETs AND OTHER VESTS, KNITTED OR CROCHETED</b>		
6109 10 00	Of cotton	Free	
<b>6109 90</b>	<b><i>Of other textile materials:</i></b>		
6109 90 10	Of synthetic fibres	Free	
6109 90 20	Of artificial fibres	Free	
6109 90 30	Of silk	Free	
6109 90 40	Of wool or fine animal hair	Free	
6109 90 90	Other	Free	
<b>6110</b>	<b>JERSEYS, PULLOVERS, CARDIGANS, WAISTCOATS AND SIMILAR ARTICLES, KNITTED OR CROCHETED</b>		
<b>6110 11</b>	<b><i>Of wool:</i></b>		
6110 11 10	Jerseys	Free	
6110 11 20	Sweaters and cardigans	Free	
6110 11 90	Other	Free	
6110 12 00	Of Kashmir (cashmere) goats	Free	
6110 19 00	Other	Free	
6110 20 00	Of cotton	Free	
<b>6110 30</b>	<b><i>Of man-made fibres:</i></b>		
6110 30 10	Of synthetic fibres	Free	
6110 30 20	Of artificial fibres	Free	
6110 90 00	Of other textile materials	Free	
<b>6111</b>	<b>BABIES' GARMENTS AND CLOTHING ACCESSORIES, KNITTED OR CROCHETED</b>		
6111 20 00	Of cotton	Free	
6111 30 00	Of synthetic fibres	Free	
<b>6111 90</b>	<b><i>Of other textile materials:</i></b>		
6111 90 10	Of silk	Free	
6111 90 20	Of artificial fibres	Free	
6111 90 90	Other	Free	

<b>6112</b>	<b>TRACK SUITS, SKI SUITS AND SWIMWEAR, KNITTED OR CROCHETED</b>		
<b>61121</b>	<i>Track suits:</i>		
6112 11 00	Of cotton	Free	
6112 12 00	Of synthetic fibres	Free	
<b>6112 19</b>	<i>Of other textile materials:</i>		
6112 19 10	Of silk	Free	
6112 19 20	Of wool or fine animal hair	Free	
6112 19 30	Of artificial fibres	Free	
6112 19 90	Other	Free	
<b>6112 20</b>	<i>Ski suits:</i>		
6112 20 10	Of silk	Free	
6112 20 20	Of wool or fine animal hair	Free	
6112 20 30	Of cotton	Free	
6112 20 40	Of synthetic fibres	Free	
6112 20 50	Of artificial fibres	Free	
6112 20 90	Other	Free	
<b>61123</b>	<i>Men's or boys' swimwear:</i>		
6112 31 00	Of synthetic fibres	Free	
<b>6112 39</b>	<i>Of other textile materials:</i>		
6112 39 10	Of silk	Free	
6112 39 20	Of artificial fibres	Free	
6112 39 90	Other	Free	
<b>61124</b>	<i>Women's or girls' swimwear:</i>		
6112 41 00	Of synthetic fibre	Free	
<b>6112 49</b>	<i>Of other textile materials:</i>		
6112 49 10	Of silk	Free	
6112 49 20	Of artificial fibres	Free	
6112 49 90	Other	Free	
6113 00 00	Garments, made up of knitted or crocheted fabrics of heading 5903, 5906 or 5907	Free	
<b>6114</b>	<b>OTHER GARMENTS, KNITTED OR CROCHETED</b>		
6114 20 00	Of cotton	Free	
<b>6114 30</b>	<i>Of man-made fibres:</i>		
6114 30 10	Of synthetic fibres	Free	
6114 30 20	Of artificial fibres	Free	
<b>6114 90</b>	<i>Of other textile materials:</i>		
6114 90 10	Of silk	Free	
6114 90 90	Other	Free	

<b>6115</b>	<b>PANTYHOSE, TIGHTS, STOCKINGS, SOCKS AND OTHER HOSIERY, INCLUDING GRADUATED COMPRESSION HOSIERY (FOR EXAMPLE, STOCKINGS FOR VARICOSE VEINS) AND FOOTWEAR WITHOUT APPLIED SOLES, KNITTED OR CROCHETED</b>		
6115 10 00	Graduated compression hosiery (for example, stockings for varicose veins)	Free	
<b>6115 21</b>	<b><i>Other panty hose and tights:</i></b>		
6115 21 00	Of synthetic fibres, measuring per single yarn less than 67 decitex	Free	
6115 22 00	Of synthetic fibres, measuring per single yarn less than 67 decitex or more	Free	
<b>6115 29</b>	<b><i>Of other textile materials:</i></b>		
6115 29 10	Of silk	Free	
6115 29 20	Of wool or fine animal hair	Free	
6115 29 30	Of artificial fibres	Free	
6115 29 90	Other	Free	
6115 30 00	Other women's full-length or knee-length hosiery, measuring per single yarn less than 67 decitex	Free	
6115 94 00	Of wool or fine animal hair	Free	
6115 95 00	Of cotton	Free	
6115 96 00	Of synthetic fibres	Free	
<b>6115 99</b>	<b><i>Of other textile materials:</i></b>		
6115 99 10	Of artificial fibres	Free	
6115 99 90	Other	Free	
<b>6116</b>	<b>GLOVES, MITTENS AND MITTS, KNITTED OR CROCHETED</b>		
6116 10 00	Impregnated, coated or covered with plastics or rubber	Free	
<b>61169</b>	<b><i>Other:</i></b>		
6116 91 00	Of wool or fine animal hair	Free	
6116 92 00	Of cotton	Free	
6116 93 00	Of synthetic fibres	Free	
<b>6116 99</b>	<b><i>Of other textile materials:</i></b>		
6116 99 10	Of artificial fibres	Free	
6116 99 90	Other	Free	
<b>6117</b>	<b>OTHER MADE UP CLOTHING ACCESSORIES, KNITTED OR CROCHETED; KNITTED OR CROCHETED PARTS OF GARMENTS OR OF</b>		



<b>CLOTHING ACCESSORIES</b>			
<b>6117 10</b>	<b><i>Shawls, scarves, mufflers, mantillas, veils and the like:</i></b>		
6117 10 10	Of silk	Free	
6117 10 20	Of wool	Free	
6117 10 30	Of cotton	Free	
6117 10 40	Of man-made fibres	Free	
6117 10 90	Other	Free	
<b>6117 80</b>	<b><i>Other accessories:</i></b>		
6117 80 10	Of silk	Free	
6117 80 20	Of wool	Free	
6117 80 30	Of cotton	Free	
6117 80 40	Of man-made fibres	Free	
6117 80 90	Other	Free	
6117 90 00	Parts	Free	

## CHAPTER 62

## ARTICLES OF APPAREL AND CLOTHING ACCESSORIES, NOT KNITTED OR CROCHETED

## NOTES:

1. As Per DGFT Notification 5/(Re2012) 2009-2014 Dated 2.7.12 Export Of Handmade Woolen Carpets Including Other Floor Coverings Like Woolen Durries, Druggets, Gabbas, Namdhas And Shaggy Shall Not Be Permitted On The Basis Of Documents Against Acceptance (D/A) Unless (A) Such Export Is Covered Either By Bank Guarantee Or ECGC Guarantee Or (B) Such Export Is To Own Subsidiaries/ Own Trading Companies / Own Office-Cum-Warehouses
2. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6201</b>	<b>MEN'S OR BOYS' OVERCOATS, CARCOATS, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND JACKETS AND SIMILAR ARTICLES OTHER THAN THOSE OF HEADING 6203</b>		
<b>62011</b>	<i>Overcoats, raincoats, car-coats, capes, cloaks and similar articles:</i>		
6201 11 00	Of wool and fine animal hair	Free	
<b>6201 12</b>	<i>Of cotton:</i>		
6201 12 10	Raincoats	Free	
6201 12 90	Other	Free	
<b>6201 13</b>	<i>Of man-made fibres:</i>		
6201 13 10	Raincoats	Free	
6201 13 90	Other	Free	
<b>6201 19</b>	<i>Of other textile materials:</i>		
6201 19 10	Of silk	Free	
6201 19 90	Of other textile fibres	Free	
	<i>Other:</i>		
6201 91 00	Of wool or fine animal	Free	

	hair		
6201 92 00	Of cotton	Free	
6201 93 00	Of man-made fibres	Free	
<b>6201 99</b>	<b><i>Of other textile materials:</i></b>		
6201 99 10	Of silk	Free	
6201 99 90	Other	Free	
<b>6202</b>	<b>WOMEN'S OR GIRLS' OVERCOATS, CAR-COATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, OTHER THAN THOSE OF HEADING 6204</b>		
	<i>Overcoats, raincoats, car-coats, capes, cloaks and similar articles:</i>		
<b>6202 11</b>	<b><i>Of wool or fine animal hair:</i></b>		
6202 11 10	Coats	Free	
6202 11 90	Other	Free	
6202 12 00	Of cotton	Free	
6202 13 00	Of man-made fibres	Free	
<b>6202 19</b>	<b><i>Of other textile materials:</i></b>		
6202 19 10	Coats of silk	Free	
6202 19 20	Coats of all other fibres	Free	
6202 19 90	Other	Free	
	<i>Other:</i>		
<b>6202 91</b>	<b><i>Of wool or fine animal hair:</i></b>		
6202 91 10	Wind and ski-jackets, wind-cheaters	Free	
6202 91 90	Other	Free	
<b>6202 92</b>	<b><i>Of cotton:</i></b>		
6202 92 10	Wind and ski-jackets, wind-cheaters	Free	
6202 92 90	Other	Free	
<b>6202 93</b>	<b><i>Of man-made fibres:</i></b>		

6202 93 10	Wind and ski-jackets, wind-cheaters	Free	
6202 93 90	Other	Free	
<b>6202 99</b>	<b><i>Of other textile materials:</i></b>		
	<b><i>Of silk:</i></b>		
6202 99 11	Wind and ski-jackets	Free	
6202 99 19	Other	Free	
6202 99 90	Other	Free	
<b>6203</b>	<b>MEN'S OR BOYS' SUITS, ENSEMBLES, JACKETS, BLAZERS, TROUSERS BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIMWEAR)</b>		
<b>62031</b>	<b><i>Suits:</i></b>		
6203 11 00	Of wool or fine animal hair	Free	
6203 12 00	Of synthetic fibres	Free	
<b>6203 19</b>	<b><i>Of other textile materials:</i></b>		
6203 19 10	Of cotton	Free	
6203 19 90	Other	Free	
<b>62032</b>	<b><i>Ensembles:</i></b>		
6203 22 00	Of cotton	Free	
6203 23 00	Of synthetic fibres	Free	
6203 29 00	Of other textile materials	Free	
<b>62033</b>	<b><i>Jackets and blazers:</i></b>		
6203 31 00	Of wool or fine animal hair	Free	
6203 32 00	Of cotton	Free	
6203 33 00	Of synthetic fibres	Free	
<b>6203 39</b>	<b><i>Of other textile materials:</i></b>		
6203 39 10	Of silk	Free	
6203 39 90	Other	Free	
<b>62034</b>	<b><i>Trousers, bib and brace overalls, breeches and shorts:</i></b>		
6203 41 00	Of wool or fine animal	Free	

	hair		
6203 42 00	Of cotton	Free	
6203 43 00	Of synthetic fibres	Free	
<b>6203 49</b>	<b><i>Of other textile materials:</i></b>		
6203 49 10	Of silk	Free	
6203 49 90	Other	Free	
<b>6204</b>	<b>WOMEN'S OR GIRLS' SUITS, ENSEMBLES, JACKETS, BLAZERS, DRESSES, SKIRTS, DIVIDED SKIRTS, TROUSERS, BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIMWEAR)</b>		
<b>62041</b>	<b><i>Suits:</i></b>		
6204 11 00	Of wool of fine animal hair	Free	
6204 12 00	Of cotton	Free	
6204 13 00	Of synthetic fibres	Free	
<b>6204 19</b>	<b><i>Of other textile materials:</i></b>		
<b>6204191</b>	<b><i>Of silk:</i></b>		
6204 19 11	Sequinned or beaded with chattons or embroidered	Free	
6204 19 19	Other	Free	
6204 19 90	Of all other fibres	Free	
<b>62042</b>	<b><i>Ensembles:</i></b>		
6204 21 00	Of wool or fine animal hair	Free	
<b>6204 22</b>	<b><i>Of cotton:</i></b>		
6204 22 10	Blouses combined with skirts, trousers or shorts	Free	
6204 22 90	Other	Free	
6204 23 00	Of synthetic fibres	Free	
<b>6204 29</b>	<b><i>Of other textile materials:</i></b>		
<b>6204291</b>	<b><i>Of silk:</i></b>		
6204 29 11	Sequinned or beaded	Free	
6204 29 19	Other	Free	

6204 29 90	Other	Free	
<b>62043</b>	<b><i>Jackets and blazers:</i></b>		
6204 31 00	Of wool or fine animal hair	Free	
6204 32 00	Of cotton	Free	
6204 33 00	Of synthetic fibres	Free	
<b>6204 39</b>	Of other textile materials		
<b>6204391</b>	<b><i>Of silk:</i></b>		
6204 39 11	Sequinned or beaded with chattons or embroidered	Free	
6204 39 19	Other	Free	
6204 39 90	Other	Free	
	<b><i>Dresses:</i></b>		
<b>6204 41</b>	<b><i>Of wool or fine animal hair:</i></b>		
6204 41 10	House coats and like dresses	Free	
6204 41 20	Blazers	Free	
6204 41 90	Other	Free	
<b>6204 42</b>	<b><i>Of cotton:</i></b>		
6204 42 10	House coats and the like dresses	Free	
6204 42 20	Dresses	Free	
6204 42 90	Other	Free	
<b>6204 43</b>	<b><i>Of synthetic fibres:</i></b>		
6204 43 10	House coats and the like	Free	
6204 43 90	Other	Free	
6204 44 00	Of artificial fibres	Free	
<b>6204 49</b>	<b><i>Of other textile materials:</i></b>		
<b>6204491</b>	<b><i>Of silk:</i></b>		
6204 49 11	House coats and the like dresses	Free	
6204 49 19	Other	Free	
6204 49 90	Other	Free	
	<b><i>Skirts and divided skirts:</i></b>		
6204 51 00	Of wool or fine animal hair	Free	
6204 52 00	Of cotton	Free	
6204 53 00	Of synthetic fibres	Free	

<b>6204 59</b>	<i>Of other textile materials:</i>		
6204 59 10	Of silk	Free	
6204 59 90	Other	Free	
	<i>Trousers, bib and brace overalls, breeches and shorts:</i>		
<b>6204 61</b>	<i>Of wool or fine animal hair:</i>		
6204 61 10	Trousers and shorts	Free	
6204 61 90	Other	Free	
6204 62 00	Of cotton	Free	
6204 63 00	Of synthetic fibres	Free	
<b>6204 69</b>	<i>Of other textile materials:</i>		
<b>6204691</b>	<i>Of silk:</i>		
6204 69 11	Sequinned or beaded or embroidered	Free	
6204 69 19	Other	Free	
6204 69 90	Other	Free	
<b>6205</b>	<b>MEN'S OR BOYS' SHIRTS</b>		
6205 20 00	Of cotton	Free	
6205 30 00	Of man-made fibres	Free	
<b>6205 90</b>	<i>Of other textile materials:</i>		
6205 90 10	Of silk	Free	
6205 90 90	Other	Free	
<b>6206</b>	<b>WOMEN'S OR GIRLS' BLOUSES, SHIRTS AND SHIRT-BLOUSES</b>		
<b>6206 10</b>	<i>Of silk or silk waste:</i>		
6206 10 10	Of silk	Free	
6206 10 90	Other	Free	
6206 20 00	Of wool or fine animal hair	Free	
6206 30 00	Of cotton	Free	
6206 40 00	Of man-made fibres	Free	
6206 90 00	Of other textile materials	Free	
<b>6207</b>	<b>MEN'S OR BOYS'</b>		

	<b>SINGLETs AND OTHER VESTS, UNDERPANTS, BRIEFS, NIGHTSHIRTS, PYJAMAS, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES</b>		
<b>62071</b>	<b><i>Underpants and briefs:</i></b>		
6207 11 00	Of cotton	Free	
<b>6207 19</b>	<b><i>Of other textile materials:</i></b>		
6207 19 10	Of synthetic fibres	Free	
6207 19 20	Of wool	Free	
6207 19 30	Of silk	Free	
6207 19 90	Other	Free	
<b>62072</b>	<b><i>Night shirts and pyjamas:</i></b>		
6207 21 10	Of cotton	Free	
6207 21 90	Other	Free	
6207 22 00	Of man-made fibres	Free	
6207 29 00	Of other textile materials	Free	
	<b><i>Other:</i></b>		
<b>6207 91</b>	<b><i>Of cotton:</i></b>		
6207 91 10	Dressing gowns and bath robes	Free	
6207 91 20	Under shirts other than hand printed	Free	
6207 91 90	Other	Free	
<b>6207 99</b>	<b><i>Of other textile materials:</i></b>		
<b>6207991</b>	<b><i>Of silk:</i></b>		
6207 99 11	Dressing gowns and bathrobes	Free	
6207 99 19	Other	Free	
	<b><i>Of wool:</i></b>		
6207 99 21	Dressing gowns and bathrobes	Free	
6207 99 29	Other	Free	
6207 99 90	Other	Free	
<b>6208</b>	<b>WOMEN'S OR GIRLS' SINGLETs</b>		



	<b>AND OTHER VESTS, SLIPS, PETTICOATS, BRIEFS, PANTIES, NIGHTDRESSES, PYJAMAS, NEGLIGES, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES</b>		
<b>62081</b>	<i>Slips and petticoats:</i>		
6208 11 00	Of man-made fibres	Free	
<b>6208 19</b>	<i>Of other textile materials:</i>		
6208 19 10	Of cotton other than hand printed	Free	
6208 19 90	Other	Free	
<b>62082</b>	<i>Nightdresses and pyjamas:</i>		
6208 21 00	Of cotton	Free	
6208 22 00	Of man-made fibres	Free	
<b>6208 29</b>	<i>Of other textile materials:</i>		
6208 29 10	Of silk	Free	
6208 29 20	Of wool	Free	
6208 29 90	Other	Free	
	<i>Other:</i>		
<b>6208 91</b>	<i>Of cotton:</i>		
6208 91 10	Dressing gowns and bathrobes	Free	
6208 91 90	Other	Free	
<b>6208 92</b>	<i>Of man-made fibres:</i>		
6208 92 10	Dressing gowns and bathrobes	Free	
6208 92 90	Other	Free	
<b>6208 99</b>	<i>Of other textile materials:</i>		
6208 99 10	Dressing gowns and bathrobes of wool	Free	
6208 99 20	Dressing gowns and bathrobes of silk	Free	
6208 99 90	Other	Free	
<b>6209</b>	<b>BABIES' GARMENTS AND CLOTHING</b>		

	<b>ACCESSORIES</b>		
6209 20 00	Of cotton	Free	
6209 30 00	Of synthetic fibres	Free	
<b>6209 90</b>	<i>Of other textile materials:</i>		
6209 90 10	Of silk	Free	
6209 90 90	Other	Free	
<b>6210</b>	<b>GARMENTS, MADE UP OF FABRICS OF HEADING 5602, 5603, 5903, 5906 OR 5907</b>		
6210 10 00	Of fabrics of heading 5602 or 5603	Free	
<b>6210 20</b>	<i>Other garments, of the type described in sub-headings 6201 11 to 6201 19:</i>		
6210 20 10	Outer garments, of rubberised textile fabrics	Free	
6210 20 20	Outer garments, of fabrics impregnated, coated, covered or laminated with preparations of cellulose derivatives and other artificial plastic materials	Free	
6210 20 30	Outer garments, of fabrics otherwise impregnated or coated	Free	
6210 20 90	Other	Free	
<b>6210 30</b>	<i>Other garments, of the type described in sub-headings 6202 11 to 6202 19:</i>		
6210 30 10	Outer garments, of textiles impregnated, coated, covered or laminated with preparations of cellulose derivatives and other artificial plastic materials	Free	
6210 30 20	Outer garments, of rubberised textile fabrics	Free	
6210 30 30	Outer garments, of fabrics otherwise impregnated	Free	
6210 30 90	Other	Free	
<b>6210 40</b>	<i>Other men's or boys'</i>		

	<b>garments:</b>		
6210 40 10	Bullet proof jacket, bomb disposal jacket and the like	Free	
6210 40 90	Other	Free	
6210 50 00	Other women's or girls' garments	Free	
<b>6211</b>	<b>TRACK SUITS, SKI SUITS AND SWIMWEAR; OTHER GARMENTS</b>		
<b>62111</b>	<b>Swimwear:</b>		
6211 11 00	Men's or boys'	Free	
6211 12 00	Women's or girls'	Free	
6211 20 00	Ski suits	Free	
<b>62113</b>	<b>Other garments, men's or boys':</b>		
6211 32 00	Of cotton	Free	
6211 33 00	Of man-made fibres	Free	
6211 39 00	Of other textile materials	Free	
<b>62114</b>	<b>Other garments, women's or girls':</b>		
6211 41 00	Of wool or fine animal hair	Free	
<b>6211 42</b>	<b>Of cotton:</b>		
62114210	Kurta and salwar with or without duppatta		
6211 42 90	Other	Free	
6211 43 00	Of man-made fibres	Free	
<b>6211 49</b>	<b>Of other textile materials:</b>		
6211 49 00	Of wool or fine animal hair	Free	
6211 49 00	Other	Free	
<b>6212</b>	<b>BRASSIERES, GIRDLES, CORSETS, BRACES, SUSPENDERS, GARTERS AND SIMILAR ARTICLES AND PARTS THEREOF, WHETHER OR NOT</b>		

	<b>KNITTED OR CROCHETED</b>		
6212 10 00	Brassiers	Free	
6212 20 00	Girdles and panty-girdles	Free	
6212 30 00	Corselettes	Free	
<b>6212 90</b>	<b>Other:</b>		
6212 90 10	Suspender belts, braces, suspender garters	Free	
6212 90 90	Other	Free	
<b>6213</b>	<b>HANDKERCHIEFS</b>		
6213 20 00	Of cotton	Free	
<b>6213 90</b>	<b>Other:</b>		
6213 90 10	Of man-made fibres	Free	
6213 90 90	Of other textile materials	Free	
<b>6214</b>	<b>SHAWLS, SCARVES, MUFFLERS, MANTILLAS, VEILS AND THE LIKE</b>		
<b>6214 10</b>	<b>Of silk or silk waste:</b>		
6214 10 10	Scarves of silk measuring 60 cms or less	Free	
6214 10 20	Shawls, scarves (exceeding 60 cms) and the like	Free	
<b>6214 10 30</b>	<b>of Handloom</b>	<b>free</b>	
6214 10 90	Other	Free	
<b>6214 20</b>	<b>Of wool or fine animal hair:</b>		
6214 20 10	Shawls	Free	
6214 20 20	Scarves	Free	
6214 20 30	Mufflers	Free	
6214 20 90	Other	Free	
6214 30 00	Of synthetic fibres	Free	
6214 40 00	Of artificial fibres	Free	
<b>6214 90</b>	<b>Of other textile materials:</b>		
6214 90 10	Abrabroomal, cotton	Free	
<b>6214902</b>	<b>Chadars, cotton:</b>		
6214 90 21	Grey	Free	
6214 90 22	White bleached	Free	
6214 90 29	Other	Free	
<b>6214903</b>	<b>Odhani, cotton:</b>		

6214 90 31	Grey	Free	
6214 90 32	White bleached	Free	
6214 90 39	Other	Free	
6214 90 40	Scarves, cotton	Free	
6214 90 50	Shawls, mufflers and the like, of cotton	Free	
6214 90 60	Shawls, mufflers and the like of man-made fibres	Free	
6214 90 90	Other	Free	
<b>6215</b>	<b>TIES, BOW TIES AND CRAVATS</b>		
6215 10 00	Of silk or silk waste	Free	
6215 20 00	Of man-made fibres	Free	
<b>6215 90</b>	<i>Of other textile materials:</i>		
6215 90 10	Of cotton	Free	
6215 90 90	Other	Free	
<b>6216</b>	<b>GLOVES, MITTENS AND MITTS</b>		
<b>6216 00</b>	<i>Gloves, mittens and mitts:</i>		
6216 00 10	Of cotton	Free	
<b>6216 00 20</b>	<i>of Handloom</i>	<i>free</i>	
6216 00 90	Other	Free	
<b>6217</b>	<b>OTHER MADE UP CLOTHING ACCESSORIES; PARTS OF GARMENTS OR OF CLOTHING ACCESSORIES, OTHER THAN THOSE OF HEADING 6212</b>		
<b>6217 10</b>	<i>Accessories:</i>		
6217 10 10	For articles of apparel of cotton	Free	
6217 10 20	For articles of apparel of synthetic fibres	Free	
6217 10 30	For articles of apparel of wool	Free	
6217 10 40	For articles of apparel of silk	Free	
6217 10 50	For articles of apparel of regenerated fibre	Free	
6217 10 60	For articles of apparel of	Free	

	other fibres		
6217 10 70	Stockings, socks, sockettes and the like of cotton	Free	
6217 10 90	Other	Free	
<b>6217 90</b>	<b>Parts:</b>		
6217 90 10	Collar cuffs and the like of cotton	Free	
6217 90 20	Of silk	Free	
6217 90 30	Of wool	Free	
6217 90 40	Separately presented removable linings for raincoats and other	Free	
6217 90 90	Other	Free	

## CHAPTER 63

## OTHER MADE UP TEXTILE ARTICLES; SETS; WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS

## NOTES:

- As Per DGFT Notification 5/(Re2012) 2009-2014 Dated 2.7.12 Export Of Handmade Woolen Carpets Including Other Floor Coverings Like Woolen Durries, Druggets, Gabbas, Namdhas And Shaggy Shall Not Be Permitted On The Basis Of Documents Against Acceptance (D/A) Unless (A) Such Export Is Covered Either By Bank Guarantee Or ECGC Guarantee Or (B) Such Export Is To Own Subsidiaries/ Own Trading Companies / Own Office-Cum-Warehouses
- If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
	<b>I. OTHER MADE UP TEXTILE ARTICLES</b>		
<b>6301</b>	<b>BLANKETS AND TRAVELLING RUGS</b>		
6301 10 00	Electric blankets	Free	
6301 20 00	Blankets (other than electric blankets) and travelling rugs, of wool or fine animal hair	Free	
6301 30 00	Blankets (other than electric blankets) and travelling rugs, of cotton	Free	
6301 40 00	Blankets (other than electric blankets) and travelling rugs, of synthetic fibres	Free	
<b>6301 90</b>	<i>Other blankets and travelling rugs:</i>		
6301 90 10	Jute blankets including blankets of blended jute	Free	
6301 90 90	Other	Free	
<b>6302</b>	<b>BED LINEN, TABLE LINEN, TOILET LINEN AND KITCHEN LINEN</b>		
<b>6302 10</b>	<i>Bed linen, knitted or crocheted:</i>		
6302 10 10	Of cotton	Free	
6302 10 90	Other	Free	
<b>630221</b>	<i>Of cotton</i>		
<b>6302 210</b>	<i>Other bed linen, printed:</i>	Free	
<b>6302 21 10</b>	<i>Handloom</i>	free	
6302 22 00	Of man-made fibres	Free	
6302 29 00	Of other textile materials	Free	
<b>63023</b>	<i>Other bed linen:</i>		
6302 31 00	Of cotton	Free	
6302 32 00	Of man-made fibres	Free	
6302 39 00	Of other textile materials	Free	
<b>6302 40</b>	<i>Table linen, knitted or crocheted:</i>		

6302 40 10	Of silk	Free	
6302 40 20	Of wool or fine animal hair	Free	
6302 40 30	Of cotton	Free	
6302 40 40	Of man-made fibres	Free	
6302 40 90	Other	Free	
<b>63025</b>	<b>Other table linen:</b>		
<b>6302 51</b>	<b>Of cotton</b>		
<b>6302 51 10</b>	<b>Handloom</b>	<b>free</b>	
6302 53 00	Of man-made fibres	Free	
6302 59 00	Of other textile materials	Free	
6302 60 00	Toilet linen and kitchen linen, of terry towelling or similar terry fabrics, of cotton	Free	
<b>6302 60 10</b>	<b>Handloom</b>	<b>free</b>	
<b>63029</b>	<b>Other:</b>		
6302 91 90	other	Free	
<b>6302 91 10</b>	<b>Handloom</b>	<b>free</b>	
6302 93 00	Of man-made fibres	Free	
6302 99 00	Of other textile materials	Free	
<b>6303</b>	<b>CURTAINS (INCLUDING DRAPES) AND INTERIOR BLINDS: CURTAIN OR BED VALANCES</b>		
<b>63031</b>	<b>Knitted or crocheted:</b>		
6303 12 00	Of synthetic fibres	Free	
6303 19 00	Of other textile materials	Free	
<b>63039</b>	<b>Other:</b>		
6303 91 00	Of cotton	Free	
6303 92 00	Of synthetic fibres	Free	
<b>6303 99</b>	<b>Of other textile materials:</b>		
6303 99 10	Silk shower curtains	Free	
6303 99 90	Other	Free	
<b>6304</b>	<b>OTHER FURNISHING ARTICLES, EXCLUDING THOSE OF HEADING 9404</b>		
<b>63041</b>	<b>Bed spreads:</b>		
6304 11 00	Knitted or crocheted	Free	
<b>6304 19</b>	<b>Other:</b>		
6304 19 10	Bedsheets and bed covers, of cotton	Free	
6304 19 20	Bedspreads of silk	Free	
6304 19 30	Bedsheets and bed covers of man-made fibres	Free	
<b>6304 19 40</b>	<b>Bedsheets and Bed Covers of cotton, Handloom</b>	<b>free</b>	
6304 19 90	Other	Free	
	<b>Other:</b>		



<b>6304 91</b>	<b><i>Knitted or crocheted:</i></b>		
6304 91 10	Silk belt	Free	
6304 91 20	Woollen cushion cover	Free	
6304 91 90	Other	Free	
<b>6304 92</b>	<b><i>Not knitted or crocheted, of cotton:</i></b>		
<b>6304 92 11</b>	<b><i>Counterpanes - of Handloom</i></b>	<b><i>free</i></b>	
6304 92 19	other	Free	
<b>6304 92 21</b>	<b><i>Napkins - of Handloom</i></b>	<b><i>free</i></b>	
6304 92 30	Pillow case and pillow slip	Free	
<b>6304 92 31</b>	<b><i>Pillow cases and pillow slips - of Handloom</i></b>	<b><i>free</i></b>	
6304 92 40	Table cloth and table cover	Free	
<b>6304 92 41</b>	<b><i>Table cloth and Table Covers - of Handloom</i></b>	<b><i>free</i></b>	
63049249	Other		
6304 92 50	Terry towel	Free	
6304 92 60	Towels, other than terry towel	Free	
6304 92 70	Mosquito nets	Free	
<b>6304 92 81</b>	<b><i>Cushion covers - of Handloom</i></b>	<b><i>free</i></b>	
6304 92 89	Other	Free	
<b>6304 92 91</b>	<b><i>Other furnishing articles - of Handloom</i></b>	<b><i>free</i></b>	
63049299	Other		
6304 93 00	Not knitted or crocheted, of synthetic fibres	Free	
<b>6304 99</b>	<b><i>Not knitted or crocheted, of other textile material:</i></b>		
6304 99 10	Silk cushion covers	Free	
6304 99 99	Other	Free	
<b>6304 99 91</b>	<b><i>of silk, Handloom</i></b>	<b><i>free</i></b>	
<b>6304 99 92</b>	<b><i>of wool, Handloom</i></b>	<b><i>free</i></b>	
<b>6305</b>	<b>SACKS AND BAGS, OF A KIND USED FOR THE PACKING OF GOODS</b>		
<b>6305 10</b>	<b><i>Of jute or of other textile bastfibres of heading 5303:</i></b>		
6305 10 10	Jute bagging for raw cotton	Free	
6305 10 20	Jute corn (grains) sacks	Free	
6305 10 30	Jute hessian bags	Free	
6305 10 40	Jute sacking bags	Free	
6305 10 50	Jute wool sacks	Free	
6305 10 60	Plastic coated or paper cum polythene lined jute bags and sacks	Free	
6305 10 70	Paper laminated hessian jute	Free	
6305 10 80	Jute soil savers	Free	
6305 10 90	Other	Free	
6305 20 00	Of cotton	Free	
<b>63053</b>	<b><i>Of man-made textile materials:</i></b>		
6305 32 00	Flexible intermediate bulk containers	Free	
6305 33 00	Other, of polyethylene or polypropylene strip or the like	Free	
6305 39 00	Other	Free	

6305 90 00	Of other textile materials	Free	
<b>6306</b>	<b>TARPAULINS, AWNINGS AND SUNBLINDS; TENTS; SAILS FOR BOATS, SAILBOARDS OR LANDCRAFT; CAMPING GOODS</b>		
<b>630612</b>	<i>Tarpaulins, awnings and sunblinds:</i>		
6306 12 00	Of synthetic fibres	Free	
<b>6306 19</b>	<i>Of other textile materials:</i>		
6306 19 10	Jute tarpaulins (including DW tarpaulin)	Free	
6306 19 20	Blinds or awnings of coir	Free	
6306 19 30	Venetian or Austrian blinds	Free	
6306 19 90	Other	Free	
<b>63062</b>	<i>Tents:</i>		
6306 22 00	Of synthetic fibres	Free	
<b>6306 29</b>	<i>Of other textile materials:</i>		
6306 29 10	Of jute	Free	
6306 29 90	Other	Free	
6306 30 00	Sails	Free	
6306 40 00	Pneumatic Mattresses	Free	
<b>6306 90</b>	<i>Other:</i>		
6306 90 10	Of cotton	Free	
6306 90 90	Of other textile materials	Free	
<b>6307</b>	<b>OTHER MADE UP ARTICLES, INCLUDING DRESS PATTERNS</b>		
<b>6307 10</b>	<i>Floor-cloths, dish-cloths, dusters and similar cleaning cloths:</i>		
6307 10 10	Of cotton	Free	
6307 10 20	Of man-made fibres	Free	
<b>6307 10 30</b>	<i>of Cotton, Handloom</i>	<i>free</i>	
6307 10 90	Other	Free	
<b>6307 20</b>	<i>Life jackets and life-belts:</i>		
6307 20 10	Of cotton	Free	
6307 20 90	Other	Free	
<b>6307 90</b>	<i>Other:</i>		
<b>6307901</b>	<i>Dress materials hand printed:</i>		
6307 90 11	Of cotton	Free	
6307 90 12	Of silk	Free	
6307 90 13	Of man-made fibres	Free	
6307 90 19	Other	Free	
6307 90 20	Made up articles of cotton	Free	

6307 90 90	Other	Free	
	<b>II. SETS</b>		
6308 00 00	Sets consisting of woven fabric and yarn, whether or not with accessories, for making up into rugs, tapestries, embroidered table cloths or serviettes, or similar textile articles, put up in packings for retail sale	Free	
	<b>III. WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS</b>		
6309 00 00	Worn clothing and other worn articles	Free	
<b>6310</b>	<b>USED OR NEW RAGS, SCRAP TWINE, CORDAGE, ROPE AND CABLES AND WORN OUT ARTICLES OF TWINE, CORDAGE, ROPE OR CABLES, OF TEXTILE MATERIALS</b>		
<b>6310 10</b>	<i>Sorted:</i>		
6310 10 10	Woolen rags	Free	
6310 10 20	Cotton rags	Free	
6310 10 30	Gunny cuttings	Free	
6310 10 90	Other	Free	
<b>63109</b>	<i>Other:</i>		
6310 90 10	Woolen rags	Free	
6310 90 20	Cotton rags	Free	
6310 90 30	Gunny cuttings	Free	
6310 90 40	Synthetic rags	Free	
6310 90 90	Other	Free	

## SECTION XII

**FOOTWEAR, HEADGEAR, UMBRELLAS, SUN UMBRELLAS, WALKING STICKS, SEA STICKS, WHIPS, RIDING-CROPS AND PARTS THEREOF; PREPARED FEATHERS AND ARTICLES MADE THEREWITH; ARTIFICIAL FLOWERS, ARTICLES OF HUMAN HAIR**

## CHAPTER 64

**FOOTWEAR, GAITERS AND THE LIKE; PARTS OF SUCH ARTICLES**

## NOTES:

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6401</b>	<b>WATERPROOF FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR OF PLASTICS, THE UPPERS OF WHICH ARE NEITHER FIXED TO THE SOLE NOR ASSEMBLED BY STITCHING, RIVETING, NAILING, SCREWING, PLUGGING OR SIMILAR PROCESSES</b>		
<b>6401 10</b>	<i>Footwear incorporating a protective metal toe-cap:</i>		
6401 10 10	Of rubber	Free	
6401 10 90	Other	Free	
	<i>Other footwear:</i>		
<b>6401 92</b>	<i>Covering the ankle but not covering the knee:</i>		
6401 92 10	Of rubber	Free	
6401 92 90	Other	Free	
	<i>Other:</i>		
6401 99 10	Of rubber	Free	
6401 99 90	Other	Free	
<b>6402</b>	<b>OTHER FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR PLASTICS</b>		
<b>6402 1</b>	<i>Sports footwear:</i>		
<b>6402 12</b>	<i>Ski-boots and cross-country ski footwear and snowboard boots:</i>		
6402 12 10	Of rubber	Free	
6402 12 90	Other	Free	
	<i>Other:</i>		
6402 19 10	Of rubber	Free	

6402 19 90	Other	Free	
<b>6402 20</b>	<b><i>Footwear with upper straps or thongs assembled to the sole by means of plugs:</i></b>		
6402 20 10	Of rubber	Free	
6402 20 90	Other	Free	
	<b><i>Other footwear:</i></b>		
<b>6402 91</b>	<b><i>Covering the ankle:</i></b>		
6402 91 10	Of rubber	Free	
6402 91 90	Other	Free	
	<b><i>Other:</i></b>		
6402 99 10	Of rubber	Free	
6402 99 90	Other	Free	
<b>6403</b>	<b>FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER OR COMPOSITION LEATHER AND UPPERS OF LEATHER</b>		
<b>64031</b>	<b><i>Sports footwear:</i></b>		
6403 12 00	Ski-boots and cross-country ski footwear and snowboard boots	Free	
	<b><i>Other:</i></b>		
6403 19 10	With outer soles of leather	Free	
6403 19 20	With outer soles of rubber	Free	
6403 19 90	Other	Free	
<b>6403 20</b>	<b><i>Footwear with outer soles of leather, and uppers which consist of leather straps across the instep and around the big toe:</i></b>		
<b>6403201</b>	<b><i>All leather, closed toe:</i></b>		
6403 20 11	For men	Free	
6403 20 12	For women	Free	
6403 20 13	For children	Free	
6403 20 19	Others	Free	
<b>6403202</b>	<b><i>All leather, open toe:</i></b>		
6403 20 21	For men	Free	
6403 20 22	For women	Free	
6403 20 23	For children	Free	
6403 20 29	Others	Free	
6403 20 30	Of leather soles with embroidered uppers	Free	
6403 20 40	Kolapuri chappals and similar footwear	Free	
6403 20 90	Other	Free	
6403 40 00	Other footwear, incorporating a protective metal toe-cap	Free	

	<i>Other footwear, with outer soles of leather:</i>		
<b>6403 51</b>	<b><i>Covering the ankle:</i></b>		
6403511	<b><i>All leather shoes:</i></b>		
6403 51 11	For men	Free	
6403 51 12	For women	Free	
6403 51 13	For children	Free	
6403 51 19	Other	Free	
6403 51 90	Other	Free	
<b>6403 59</b>	<b><i>Other:</i></b>		
6403 59 10	For men	Free	
6403 59 20	For women	Free	
6403 59 30	For children	Free	
6403 59 90	Other	Free	
<b>6403 91</b>	<b><i>Covering the ankle:</i></b>		
6403 91 10	Leather boots and other footwear with rubber sole	Free	
6403 91 20	Leather footwear with plastic and synthetic sole	Free	
6403 91 90	Other	Free	
<b>6403 99</b>	<b><i>Other:</i></b>		
6403 99 10	Leather sandals with rubber sole	Free	
6403 99 20	Leather sandals with plastic or synthetic sole	Free	
6403 99 90	Other	Free	
<b>6404</b>	<b>FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER OR COMPOSITION LEATHER AND UPPERS OF TEXTILE MATERIALS</b>		
<b>64041</b>	<b><i>Footwear with outer soles of rubber or plastics:</i></b>		
<b>6404 11</b>	<b><i>Sports footwear; tennis shoes, basketball shoes, gym shoes, training shoes and the like:</i></b>		
6404 11 10	Of rubber sole with canvas upper	Free	
6404 11 20	Of rubber sole with leather cloth uppers	Free	
6404 11 90	Other	Free	
<b>6404 19</b>	<b><i>Other:</i></b>		
6404 19 10	Of rubber sole with canvas upper	Free	
6404 19 20	Of rubber sole with leather cloth uppers	Free	
6404 19 90	Other	Free	
6404 20 00	Footwear with outer soles of leather or composition leather	Free	
<b>6405</b>	<b>OTHER FOOTWEAR</b>		
6405 10 00	With uppers of leather or composition leather	Free	
6405 20 00	With uppers of textile materials	Free	
6405 90 00	Other	Free	
<b>6406</b>	<b>PARTS OF FOOTWEAR (INCLUDING UPPERS WHETHER OR NOT ATTACHED TO SOLES</b>		

	<b>OTHER THAN OUTER SOLES); REMOVABLE IN-SOLES, HEEL CUSHIONS AND SIMILAR ARTICLES; GAITERS, LEGGINGS AND SIMILAR ARTICLES, AND PARTS THEREOF</b>		
<b>6406 10</b>	<b><i>Uppers and parts thereof other than stiffeners:</i></b>		
6406 10 10	Embroidered uppers of textile materials	Free	
6406 10 20	Leather uppers (prepared)	Free	
6406 10 30	Goat lining	Free	
6406 10 40	Sheep lining	Free	
6406 10 90	Other	Free	
6406 20 00	Outer soles and heels, of rubber or plastics	Free	
<b>6406 90</b>	<b><i>Other:</i></b>		
6406 90 10	Of wood	Free	
6406 90 20	Leather parts of footwear, other than soles and prepared uppers	Free	
6406 90 30	Leather soles	Free	
6406 90 40	Gaiters, leggings and similar articles	Free	
6406 90 50	Parts of gaiters, leggings and similar articles	Free	
6406 90 90	Other	Free	
<b>6406910</b>	<b>Other</b>		
<b>640699</b>	<b>Of other materials</b>		

## CHAPTER 65

## HEADGEAR AND PARTS THEREOF

## NOTES:

1. If the packing is of wooden material, ensure the valid phytosanitary certificate and ispm-15 marking compliance as per CBIC instr. F.no.450/19/2005-cus-iv dtd 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6501</b>	<b>HAT-FORMS, HAT BODIES AND HOODS OF FELT, NEITHER BLOCKED TO SHAPE NOR WITH MADE BRIMS; PLATEAUX AND MANCHONS (INCLUDING SLIT MANCHONS), OF FELT</b>		
<b>6501 00</b>	<i>Hat-forms, hat bodies and hoods of felt, neither blocked to shape nor with made brims; plateaux and manchons (including slit manchons), of felt:</i>		
6501 00 10	Hair nets	Free	
6501 00 90	Other	Free	
<b>6502</b>	<b>HAT-SHAPES, PLAITED OR MADE BY ASSEMBLING STRIPS OF ANY MATERIAL, NEITHER BLOCKED TO SHAPE, NOR WITH MADE BRIMS, NOR LINED, NOR TRIMMED</b>		
<b>6502 00</b>	<i>Hat-shapes, plaited or made by assembling strips of any material, neither blocked to shape, nor with made brims, nor lined, nor trimmed:</i>		
6502 00 10	Of cotton	Free	
6502 00 20	Of wool	Free	
6502 00 90	Other	Free	
6504 00 00	Hats and other headgear, plaited or made by assembling strips of any material, whether or not lined or trimmed	Free	
<b>6505</b>	<b>HATS AND OTHER HEADGEAR, KNITTED OR CROCHETED, OR MADE UP FROM LACE, FELT OR OTHER TEXTILE FABRIC, IN THE PIECE (BUT NOT IN STRIPS), WHETHER OR NOT LINED OR TRIMMED; HAIR-NETS OF ANY MATERIAL, WHETHER OR NOT LINED OR TRIMMED</b>		
<b>6505 00</b>	<i>Hats and other headgear, knitted or crocheted, or made up from lace, felt or other textile fabric, in the piece (but not in strips), whether or not lined or trimmed; hair-nets of any material, whether or not lined or trimmed:</i>		



6505 00 10	Hair-nets	Free	
6505 00 90	Other	Free	
<b>6506</b>	<b>OTHER HEADGEAR, WHETHER OR NOT LINED OR TRIMMED</b>		
<b>6506 10</b>	<i>Safety headgear:</i>		
6506 10 10	Speed glass welding helmets or other helmets meant for industrial use	Free	
6506 10 90	Other	Free	
<b>65069</b>	<i>Other:</i>		
6506 91 00	Of rubber or of plastics	Free	
6506 99 00	Of other materials	Free	
6507 00 00	Head-bands, linings, covers, hat foundations, hat frames, peaks and chinstraps, for headgear	Free	

## CHAPTER 66

## UMBRELLAS, SUN UMBRELLAS, WALKING-STICKS, SEAT-STICKS, WHIPS, RIDING CROPS AND PARTS THEREOF

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6601</b>	<b>UMBRELLAS AND SUN UMBRELLAS (INCLUDING WALKING-STICK UMBRELLAS, GARDEN UMBRELLAS AND SIMILAR UMBRELLAS)</b>		
6601 10 00	Garden or similar umbrellas	Free	
<b>66019</b>	<i>Other:</i>		
6601 91 00	Having a telescopic shaft	Free	
6601 99 00	Other	Free	
6602 00 00	Walking-sticks, seat-sticks, whips, riding-crops and the like	Free	
<b>6603</b>	<b>PARTS, TRIMMINGS AND ACCESSORIES OF ARTICLES OF HEADING 6601 TO 6602</b>		
6603 20 00	Umbrella frames, including frames mounted on shafts (sticks)	Free	
<b>6603 90</b>	<i>Other:</i>		
6603 90 10	Umbrella ribs	Free	
6603 90 90	Other	Free	

## CHAPTER 67

PREPARED FEATHERS AND DOWN AND ARTICLES MADE OF FEATHERS OR OF DOWN;  
ARTIFICIAL FLOWERS; ARTICLES OF HUMAN HAIR

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE:2**

1. International Animal Health Certificate is required as per OIE guidelines vide Chapter 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC) .  
**Agency/Department Concerned:** Animal Quarantine & Certification Services (AQ&CS).
2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Original physical copy of health certificates is required at destination. Accordingly, health certificates are issued to the exporter.  
**Agency/Department Concerned:** AQ&CS

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>6701</b>	<b>SKINS AND OTHER PARTS OF BIRDS WITH THEIR FEATHERS OR DOWN, FEATHERS, PARTS OF FEATHERS, DOWN AND ARTICLES THEREOF (OTHER THAN GOODS OF HEADING 0505 AND WORKED QUILLS AND SCAPES)</b>		
<b>6701 00</b>	<i>Skins and other parts of birds with their feathers or down, feathers, parts of feathers, down and articles thereof (other than goods of heading 0505 and worked quills and scapes):</i>		
6701 00 10	Feather dusters	Free	Export permitted subject to Policy condition at Note 2 above
6701 00 90	Other	Free	Export permitted subject to Policy condition at Note 2 above
<b>6702</b>	<b>ARTIFICIAL FLOWERS, FOLIAGE AND FRUIT AND PARTS THEREOF; ARTICLES MADE OF ARTIFICIAL FLOWERS, FOLIAGE OR FRUIT</b>		
<b>6702 10</b>	<i>Of plastics:</i>		
6702 10 10	Decorative plants	Free	
6702 10 90	Other	Free	
<b>6702 90</b>	<i>Of other materials:</i>		
6702 90 10	Of jute	Free	
6702 90 90	Other	Free	
<b>6703</b>	<b>HUMAN HAIR, DRESSED, THINNED, BLEACHED OR OTHERWISE WORKED; WOOL OR OTHER ANIMAL HAIR OR OTHER</b>		

	<b>TEXTILE MATERIALS, PREPARED FOR USE IN MAKING WIGS OR THE LIKE</b>		
<b>6703 00</b>	<i>Human hair, dressed, thinned, bleached or otherwise worked; wool or other animal hair or other textile materials, prepared for use in making wigs or the like:</i>		
6703 00 10	Human hair, dressed, thinned, bleached or otherwise worked	Free	
6703 00 20	Wool or other animal hair or other textile materials, prepared for use in making wigs or the like	Free	
<b>6704</b>	<b>WIGS, FALSE BEARDS, EYEBROWS AND EYELASHES, SWITCHES AND THE LIKE, OF HUMAN OR ANIMAL HAIR OR OF TEXTILE MATERIALS; ARTICLES OF HUMAN HAIR NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
	<i>Of synthetic textile materials:</i>		
6704 11 00	Complete wigs	Free	
<b>6704 19</b>	<i>Other:</i>		
6704 19 10	Hair nets	Free	
6704 19 90	Other	Free	
<b>6704 20</b>	<i>Of human hair:</i>		
6704 20 10	Wigs	Free	
6704 20 20	Hair nets	Free	
6704 20 90	Other	Free	
6704 90 00	Of other materials	Free	

## CHAPTER 68

## ARTICLES OF STONE, PLASTER, CEMENT, ASBESTOS, MICA OR SIMILAR MATERIALS

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE:2** As per CBIC Circular No. 32/99-CUS Dated 4.6.1999 export of handicraft items is permitted subject to submission of certificates issued by the Development Commissioner (Handicrafts) / The Export Promotion Council For Handicrafts (EPCH).

ITC(HS) Code	Item Description	Policy	Policy Conditions
6801 00 00	Sets, curbstones and flagstones, of natural stone (except slate)	Free	
<b>6802</b>	<b>WORKED MONUMENTAL OR BUILDING STONE (EXCEPT SLATE) AND ARTICLES THEREOF, OTHER THAN GOODS OF HEADING 6801; MOSAIC CUBES AND THE LIKE, OF NATURAL STONE (INCLUDING SLATE), WHETHER OR NOT ON A BACKING; ARTIFICIALLY COLOURED GRANULES, CHIPPINGS AND POWDER, OF NATURAL STONE (INCLUDING SLATE)</b>		
6802 10 00	Tiles, cubes and similar articles, whether or not rectangular (including square), the largest surface area of which is capable of being enclosed in a square the side of which is less than 7 cm.; artificially coloured granules, chippings and powder	Free	
	<i>Other monumental or building stone and articles thereof, simply cut or sawn, with a flat or even surface:</i>		
<b>6802 21</b>	<b><i>Marble, travertine and alabaster:</i></b>		
6802 21 10	Marble blocks or tiles	Free	
6802 21 20	Marble monumental stone	Free	
6802 21 90	Other	Free	
<b>6802 23</b>	<b><i>Granite:</i></b>		
6802 23 10	Granite blocks or tiles	Free	
6802 23 90	Other	Free	
6802 29 00	Other stone	Free	
<b>68029</b>	<b><i>Other:</i></b>		
6802 91 00	Marble, travertine and alabaster	Free	
6802 92 00	Other calcareous stone	Free	
6802 93 00	Granite	Free	
6802 99 00	Other stone	Free	

6803 00 00	Worked slate and articles of slate or of agglomerated slate	Free	
<b>6804</b>	<b>MILLSTONES, GRINDSTONES, GRINDING, WHEELS AND THE LIKE, WITHOUT FRAMEWORKS, FOR GRINDING, SHARPENING, POLISHING TRUEING OR CUTTING, HAND SHARPENING OR POLISHING STONES, AND PARTS THEREOF, OF NATURAL STONE, OF AGGLOMERATED NATURAL OR ARTIFICIAL ABRASIVES, OR OF CERAMICS, WITH OR WITHOUT PARTS OF OTHER MATERIALS</b>		
6804 10 00	Millstones and grindstones for milling, grinding or pulping	Free	
	<i>Other millstones, grindstones, grinding wheels and the like:</i>		
<b>6804 21</b>	<i>Of agglomerated synthetic or natural diamond:</i>		
6804 21 10	Diamond impregnated wheels	Free	
6804 21 90	Other	Free	
<b>6804 22</b>	<i>Of other agglomerated abrasives or of ceramics:</i>		
6804 22 10	Grinding wheels of synthetic abrasive	Free	
6804 22 20	Grinding wheels of other materials	Free	
6804 22 90	Other	Free	
<b>6804 23</b>	<i>Of natural stone:</i>		
6804 23 10	Grinding wheels made of natural stone	Free	
6804 23 90	Other	Free	
<b>6804 30</b>	<i>Hand sharpening or polishing stones:</i>		
6804 30 10	Polishing stones	Free	
6804 30 20	Sharpening stones	Free	
<b>6805</b>	<b>NATURAL OR ARTIFICIAL ABRASIVE POWDER OR GRAIN, ON A BASE OF TEXTILE MATERIAL, OF PAPER, OF PAPERBOARD OR OF OTHER MATERIALS, WHETHER OR NOT CUT TO SHAPE OR SEWN OR OTHERWISE MADE UP</b>		
<b>6805 10</b>	<i>On a base of woven textile fabric only:</i>		
6805 10 10	Abrasive cloths	Free	
6805 10 90	Other	Free	
<b>6805 20</b>	<i>On a base of paper or paperboard only:</i>		
6805 20 10	Emery or corundum coated paper	Free	
6805 20 20	Flint coated paper	Free	
6805 20 30	Glass or sand coated paper	Free	
6805 20 40	Other abrasive paper	Free	
6805 20 90	Other	Free	
6805 30 00	On a base of other materials	Free	

<b>6806</b>	<b>SLAG WOOL, ROCK WOOL AND SIMILAR MINERAL WOOLS; EXFOLIATED VERMICULATE, EXPANDED CLAYS, FOAMED SLAG AND SIMILAR EXPANDED MINERAL MATERIALS; MIXTURES AND ARTICLES OF HEAT INSULATING, SOUND-INSULATING OR SOUND-ABSORBING MINERAL MATERIALS, OTHER THAN THOSE OF HEADING 6811 OR 6812 OR OF CHAPTER 69</b>		
6806 10 00	Slag wool, rock wool and similar mineral wools (including intermixtures thereof), in bulk, sheets or rolls	Free	
6806 20 00	Exfoliated vermiculite, expanded clays, foamed slag and similar expanded mineral materials (including intermixtures thereof)	Free	
6806 90 00	Other	Free	
<b>6807</b>	<b>ARTICLES OF ASPHALT OR OF SIMILAR MATERIAL (FOR EXAMPLE, PETROLEUM BITUMEN OR COAL TAR PITCH)</b>		
<b>6807 10</b>	<i>In rolls:</i>		
6807 10 10	Tarfelt roofing	Free	
6807 10 90	Other	Free	
<b>6807 90</b>	<i>Other:</i>		
6807 90 10	Tarfelt roofing	Free	
6807 90 90	Other	Free	
6808 00 00	Panels, boards, tiles, blocks and similar articles of vegetable fibre, of straw or of shavings, chips, particles, sawdust or other waste, of wood, agglomerated with cement, plaster or other mineral binders	Free	
<b>6809</b>	<b>ARTICLES OF PLASTER OR OF COMPOSITIONS BASED ON PLASTER</b>		
<b>68091</b>	<i>Boards, sheets, panels, tiles and similar articles, not ornamented:</i>		
6809 11 00	Faced or reinforced with paper or paperboard only	Free	
6809 19 00	Other	Free	
6809 90 00	Other articles	Free	
<b>6810</b>	<b>ARTICLES OF CEMENT, OF CONCRETE OR OF ARTIFICIAL STONE, WHETHER OR NOT REINFORCED</b>		
	<i>Tiles, flagstones, bricks and similar articles:</i>		
<b>6810 11</b>	<i>Building blocks and bricks:</i>		
6810 11 10	Cement bricks	Free	
6810 11 90	Other	Free	
<b>6810 19</b>	<i>Other:</i>		
6810 19 10	Cement tiles for mosaic	Free	

6810 19 90	Other	Free	
<b>68109</b>	<b>Other articles :</b>		
6810 91 00	Prefabricated structural components for building or civil engineering	Free	
<b>6810 99</b>	<b>Other:</b>		
6810 99 10	Concrete boulder	Free	
6810 99 90	Other	Free	
<b>6811</b>	<b>ARTICLES OF ASBESTOS-CEMENT, OF CELLULOSE FIBRE-CEMENT OR THE LIKE</b>		
<b>6811 40</b>	<b>Containing asbestos:</b>		
6811 40 10	Asbestos - cement sheets	Free	
6811 40 20	Asbestos - cement tiles	Free	
6811 40 90	Other	Free	
<b>68118</b>	<b>Not containing asbestos:</b>		
6811 81 00	Corrugated sheets	Free	
6811 82 00	Other sheets, panels, tiles and similar articles	Free	
<b>6811 89</b>	<b>Other articles:</b>		
6811 89 10	Tubes, pipes and tube or pipe fittings	Free	
6811 83 90	Other	Free	
<b>6812</b>	<b>FABRICATED ASBESTOS FIBRES; MIXTURES WITH A BASIS OF ASBESTOS OR WITH A BASIS OF ASBESTOS AND MAGNESIUM CARBONATE; ARTICLES OF SUCH MIXTURES OR OF ASBESTOS (FOR EXAMPLE, THREAD, WOVEN FABRIC, CLOTHING, HEAD-GEAR, FOOTWEAR, GASKETS), WHETHER OR NOT REINFORCED, OTHER THAN GOODS OF HEADING 6811 OR 6813</b>		
6812 80 00	Of crocidolite	Free	
<b>68129</b>	<b>Other:</b>		
6812 91 00	Clothing, clothing accessories, footwear and headgear	Free	
<b>6812 92</b>	<b>Paper, millboard and felt:</b>		
<b>6812921</b>	<b>Millboard:</b>		
6812 92 11	Asbestos	Free	
6812 92 19	Other	Free	
6812 92 90	Other	Free	
6812 93 00	Compressed asbestos fibre joining, in sheets or rolls	Free	
<b>6812 99</b>	<b>Other:</b>		
<b>6812991</b>	<b>Lagging compounds:</b>		
6812 99 11	Asbestos	Free	



6812 99 19	Other	Free	
<b>6812992</b>	<b><i>Asbestos packing joints and gaskets:</i></b>		
6812 99 21	Packing joints	Free	
6812 99 22	Gaskets	Free	
6812 99 90	Other	Free	
<b>6813</b>	<b>FRICION MATERIAL AND ARTICLES THEREOF (FOR EXAMPLE, SHEETS, ROLLS, STRIPS, SEGMENTS, DISCS, WASHERS, PADS ), NOT MOUNTED, FOR BRAKES, FOR CLUTCHES OR THE LIKE, WITH A BASIS OF ASBESTOS, OF OTHER MINERAL SUBSTANCES OR OF CELLULOSE, WHETHER OR NOT COMBINED WITH TEXTILE OR OTHER MATERIALS</b>		
<b>6813 20</b>	<b><i>Containing asbestos:</i></b>		
6813 20 10	Brake lining and pads	Free	
6813 20 90	Asbestos friction materials	Free	
	<b><i>Not containing asbestos:</i></b>		
6813 81 00	Brake linings and pads	Free	
6813 89 00	Other	Free	
<b>6814</b>	<b>WORKED MICA AND ARTICLES OF MICA, INCLUDING AGGLOMERATED OR RECONSTITUTED MICA, WHETHER OR NOT ON A SUPPORT OF PAPER, PAPERBOARD OR OTHER MATERIALS</b>		
<b>6814 10</b>	<b><i>Plates, sheets and strips of agglomerated or reconstituted mica, whether or not on a support:</i></b>		
6814 10 10	Cut mica condenser films or plates	Free	
6814 10 20	Sheets and strips cut to shape	Free	
6814 10 30	Washers and discs	Free	
6814 10 90	Other	Free	
<b>6814 90</b>	<b><i>Other:</i></b>		
6814 90 10	Mica stacked units	Free	
6814 90 20	Silvered mica, capacitor plates or silvered mica plates	Free	
6814 90 30	Micanite and all sorts of built up mica	Free	
6814 90 40	Mica paper or reconstituted mica paper	Free	
6814 90 50	Moulded glass bonded or glass bonded mica	Free	
6814 90 60	Mica bricks	Free	
6814 90 90	Other	Free	
<b>6815</b>	<b>ARTICLES OF STONE OR OF OTHER MINERAL SUBSTANCES (INCLUDING CARBON FIBRES, ARTICLES OF CARBON FIBRES AND ARTICLES OF PEAT), NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>6815 10</b>	<b><i>Non-electrical articles of graphite or other carbon:</i></b>		

6815 10 10	Graphite filter candle	Free	
6815 10 20	Non-electrical articles of graphite	Free	
6815 10 90	Other	Free	
6815 20 00	Articles of peat	Free	
<b>68159</b>	<b><i>Other articles:</i></b>		
6815 91 00	Containing magnesite, dolomite or chromite	Free	
<b>6815 99</b>	<b><i>Other:</i></b>		
6815 99 10	Bricks and tiles of fly ash	Free	
6815 99 20	Sanitary wares, kitchen wares and other made up articles of fly ash	Free	
6815 99 90	Other	Free	



## CHAPTER 69

## CERAMIC PRODUCTS

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE: 2** As per SCOMET Policy Items Listed Under the Category 4 of SCOMET i.e. 'Equipment, Assemblies, Components Including Test and Production Equipment' Export of Crucibles Made of Materials Resistant to Liquid Actinide Metals is Regulated and is permitted only against an Export authorization

ITC(HS) Code	Item Description	Policy	Policy Conditions
	<b>I. GOODS OF SILICEOUS FOSSIL MEALS OR OF SIMILAR SILICEOUS EARTHS, AND REFRACTORY GOODS</b>		
<b>6901</b>	<b>BRICKS, BLOCKS, TILES AND OTHER CERAMIC GOODS, OF SILICEOUS FOSSIL MEALS (FOR EXAMPLE, KIESELGUHR, TRIPOLITE OR DIATOMITE) OR OF SIMILAR SILICEOUS EARTHS</b>		
<b>6901 00</b>	<i>Bricks, blocks, tiles and other ceramic goods, of siliceous fossil meals (for example, kieselguhr, tripolite or diatomite) or of similar siliceous earths:</i>		
6901 00 10	Bricks	Free	
6901 00 20	Blocks	Free	
6901 00 30	Tiles	Free	
6901 00 90	Other	Free	
<b>6902</b>	<b>REFRACTORY BRICKS, BLOCKS, TILES AND SIMILAR REFRACTORY CERAMIC CONSTRUCTIONAL GOODS, OTHER THAN THOSE OF SILICEOUS FOSSIL MEALS OR SIMILAR SILICEOUS EARTHS</b>		
<b>6902 10</b>	<i>Containing by weight, singly or together, more than 50% of the elements Mg, Ca or Cr, expressed as MgO, CaO or Cr<sub>2</sub>O<sub>3</sub>:</i>		
6902 10 10	Magnesite bricks and shapes	Free	
6902 10 20	Chrome magnesite bricks	Free	
6902 10 30	Magnesite chrome bricks and shapes	Free	
6902 10 40	Magnesite carbon bricks and shapes	Free	
6902 10 50	Direct bonded basic bricks and shapes	Free	
6902 10 90	Other	Free	
<b>6902 20</b>	<i>Containing by weight more than 50% of alumina (Al<sub>2</sub>O<sub>3</sub>), of silica (SiO<sub>2</sub>) or of a mixture or compound of these products:</i>		

6902 20 10	Silica bricks and shapes	Free	
6902 20 20	High alumina bricks and shapes	Free	
6902 20 30	Alumina carbon bricks and shapes	Free	
6902 20 40	Silicon Carbide bricks and shapes	Free	
6902 20 50	Mullite bricks	Free	
6902 20 90	Other	Free	
<b>6902 90</b>	<b>Other:</b>		
6902 90 10	Fire clay bricks and shapes	Free	
6902 90 20	Graphite bricks and shapes	Free	
6902 90 30	Vermiculite insulation bricks	Free	
6902 90 40	Clay graphite stopper heads	Free	
6902 90 90	Other	Free	
<b>6903</b>	<b>OTHER REFRACTORY CERAMIC GOODS (FOR EXAMPLE, RETORTS, CRUCIBLES, MUFFLES, NOZZLES, PLUGS, SUPPORTS, CUPELS, TUBES, PIPES, SHEATHS AND RODS), OTHER THAN THOSE OF SILICEOUS FOSSIL MEALS OR OF SIMILAR SILICEOUS EARTHS</b>		
<b>6903 10</b>	<i>Containing by weight more than 50% of graphite or other carbon or of a mixture of these products:</i>		
6903 10 10	Magnesia carbon bricks, shapes and graphetised alumina	Free	
6903 10 90	Other	Free	
<b>6903 20</b>	<i>Containing by weight more than 50% of alumina (Al<sub>2</sub>O<sub>3</sub>) or of a mixture or compound of alumina and of silica (SiO<sub>2</sub>):</i>		
6903 20 10	Silicon carbide crucibles	Free	
6903 20 90	Other	Free	
<b>6903 90</b>	<b>Other:</b>		
6903 90 10	Zircon or zircon-mullite refractories	Free	Export permitted subject to policy condition at Note 2
6903 90 20	Basalt tiles	Free	
6903 90 30	Ceramic fibres	Free	
6903 90 40	Monolithics or castables (fire-clay, basic, silica, high alumina, insulating)	Free	
6903 90 90	Other	Free	Export permitted subject to policy condition at Note 2
	<b>II. OTHER CERAMIC PRODUCTS</b>		
<b>6904</b>	<b>CERAMIC BUILDING BRICKS, FLOORING BLOCKS, SUPPORT OR FILLER TILES AND THE LIKE</b>		
6904 10 00	Building bricks	Free	
6904 90 00	Other	Free	
<b>6905</b>	<b>ROOFING TILES, CHIMNEY-POTS, COWLS,</b>		

	<b>CHIMNEY LINERS, ARCHITECTURAL ORNAMENTS AND OTHER CERAMIC CONSTRUCTIONAL GOODS</b>		
6905 10 00	Roofing tiles	Free	
6905 90 00	Other	Free	
6906 00 00	Ceramic pipes, conduits, guttering and pipe fittings	Free	
<b>6907</b>	<b>UNGLAZED CERAMIC FLAGS AND PAVING, HEARTH OR WALL TILES; UNGLAZED CERAMIC MOSAIC CUBES AND THE LIKE, WHETHER OR NOT ON A BACKING</b>		
<b>6907 10</b>	<i>Tiles, cubes and similar articles, whether or not rectangular, the largest surface area of which is capable of being enclosed in a square the side of which is less than 7 cm:</i>		
<b>69072</b>	<b>Flags and paving, hearth or wall tiles, other than those of sub-headings 690730 and 690740</b>		
69072100	Of a water absorption coefficient by weight not exceeding 0.5%	Free	
69072200	Of a water absorption coefficient by weight exceeding 0.5% but not exceeding 10%	Free	
69072300	Of a water absorption coefficient by weight exceeding 10%	free	
<b>690730</b>	<b>Mosaic cubes and the like other than those of sub-heading 690740</b>		
69073010	Mosaic cubes and the like other than those of sub-heading 690740	Free	
<b>690740</b>	<b>Finishing ceramics</b>		
69074010	Finishing ceramics	Free	
<b>6907 90</b>	<i>Other:</i>		
<b>6909</b>	<b>CERAMIC WARES FOR LABORATORY, CHEMICAL OR OTHER TECHNICAL USES; CERAMIC TROUGHS, TUBS AND SIMILAR RECEPTACLES OF A KIND USED IN AGRICULTURE; CERAMIC POTS, JARS AND SIMILAR ARTICLES OF A KIND USED FOR THE CONVEYANCE OR PACKING OF GOODS</b>		
<b>69091</b>	<i>Ceramic wares for laboratory, chemical or other technical uses:</i>		
6909 11 00	Of porcelain or china	Free	
6909 12 00	Articles having a hardness equivalent to 9 or more on the Mohs scale	Free	
<b>6909 19</b>	<i>Other:</i>		
6909 19 10	Ceramic filter candle	Free	
6909 19 90	Other	Free	

6909 90 00	Other	Free	
<b>6910</b>	<b>CERAMIC SINKS, WASH BASINS, WASH BASIN PEDESTALS, BATHS, BIDETS, WATER CLOSET PANS, FLUSHING CISTERNS, URINALS AND SIMILAR SANITARY FIXTURES</b>		
6910 10 00	Of porcelain or china	Free	
6910 90 00	Other	Free	
<b>6911</b>	<b>TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND TOILET ARTICLES, OF PORCELAIN OR CHINA</b>		
<b>6911 10</b>	<i>Tableware and kitchenware:</i>		
<b>6911101</b>	<i>Tableware:</i>		
6911 10 11	Of bone china and soft porcelain	Free	
6911 10 19	Other	Free	
<b>6911102</b>	<i>Kitchenware:</i>		
6911 10 21	Of bone china and soft porcelain	Free	
6911 10 29	Other	Free	
<b>6911 90</b>	<i>Other:</i>		
6911 90 10	Toilet articles	Free	
6911 90 20	Water filters of a capacity not exceeding 40 litres	Free	
6911 90 90	Other	Free	
<b>6912</b>	<b>CERAMIC TABLEWARE, KITCHENWARE, OTHER HOUSEHOLD ARTICLES AND TOILET ARTICLES, OTHER THAN OF PORCELAIN OR CHINA</b>		
<b>6912 00</b>	<i>Ceramic tableware, kitchenware, other household articles and toilet articles, other than of porcelain or china:</i>		
6912 00 10	Tableware	Free	
6912 00 20	Kitchenware	Free	
6912 00 30	Toilet articles	Free	
6912 00 40	Clay articles	Free	
6912 00 90	Other	Free	
<b>6913</b>	<b>STATUETTES AND OTHER ORNAMENTAL CERAMIC ARTICLES</b>		
6913 10 00	Of porcelain or china	Free	
6913 90 00	Other	Free	
<b>6914</b>	<b>OTHER CERAMIC ARTICLES</b>		
6914 10 00	Of porcelain or china	Free	
6914 90 00	Other	Free	

## CHAPTER 70

## GLASS AND GLASSWARE

**NOTE: 1** As per CBIC Circular No. 32/99-Cus dated 04.06.1999 export of handicraft items is permitted subject to submission of certificates issued by the Development Commissioner (Handicrafts)/the Export Promotion Council For Handicrafts (EPCH).

**NOTE: 2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE: 3** Being SCOMET item & a radioactive material, export of these items is regulated under the Atomic Energy Act, 1962 and rules framed, and notifications/orders issued there under from time-to-time by the Department of Atomic Energy

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7001</b>	<b>CULLET AND OTHER WASTE AND SCRAP OF GLASS; GLASS IN THE MASS</b>		
<b>7001 00</b>	<i>Cullet and other waste and scrap of glass; glass in the mass:</i>		
7001 00 10	Cullet and other waste and scrap of glass	Free	
7001 00 20	Enamel glass in the mass	Free	
7001 00 90	Other	Free	
<b>7002</b>	<b>GLASS IN BALLS (OTHER THAN MICROSPHERES OF HEADING 7018), RODS OR TUBES, UNWORKED</b>		
7002 10 00	Balls	Free	
<b>7002 20</b>	<i>Rods:</i>		
7002 20 10	Enamel glass rods	Free	
7002 20 90	Other	Free	
<b>70023</b>	<i>Tubes:</i>		
7002 31 00	Of fused quartz or other fused silica	Free	
7002 32 00	Of other glass having a linear coefficient of expansion not exceeding $5 \times 10^{-6}$ per Kelvin within a temperature range of 0°C to 300°C	Free	
7002 39 00	Other	Free	
<b>7003</b>	<b>CAST GLASS AND ROLLED GLASS, IN SHEETS OR PROFILES, WHETHER OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTING LAYER, BUT NOT OTHERWISE WORKED</b>		
	<i>Non-wired sheets:</i>		
<b>7003 12</b>	<i>Coloured throughout the mass (body tinted), opacified, flashed or having an absorbent, reflecting or non-reflecting layer:</i>		
7003 12 10	Tinted	Free	



7003 12 90	Other	Free	
<b>7003 19</b>	<b>Other:</b>		
7003 19 10	Tinted	Free	
7003 19 90	Other	Free	
<b>7003 20</b>	<b>Wired sheets:</b>		
7003 20 10	Tinted	Free	
7003 20 90	Other	Free	
<b>7003 30</b>	<b>Profiles:</b>		
7003 30 10	Tinted	Free	
7003 30 90	Other		
<b>7004</b>	<b>DRAWN GLASS AND BLOWN GLASS, IN SHEETS, WHETHER OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTING LAYER BUT NOT OTHERWISE WORKED</b>		
<b>7004 20</b>	<b>Glass, coloured throughout the mass (body tinted), opacified, flashed or having an absorbent, reflecting or non-reflecting layer:</b>		
<b>7004201</b>	<b>Window glass (sheet glass):</b>		
7004 20 11	Tinted	Free	
7004 20 19	Other	Free	
<b>7004209</b>	<b>Other:</b>		
7004 20 91	Tinted	Free	
7004 20 99	Other	Free	
<b>7004 90</b>	<b>Other glass:</b>		
<b>7004901</b>	<b>Window glass (sheet glass):</b>		
7004 90 11	Tinted	Free	
7004 90 19	Other	Free	
	<b>Other:</b>		
7004 90 91	Tinted	Free	
7004 90 99	Other	Free	
<b>7005</b>	<b>FLOAT GLASS AND SURFACE GROUND OR POLISHED GLASS, IN SHEETS, WHETHER OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTING LAYER, BUT NOT OTHERWISE WORKED</b>		
<b>7005 10</b>	<b>Non-wired glass, having an absorbent, reflecting or non-reflecting layer:</b>		
7005 10 10	Tinted	Free	
7005 10 90	Other	Free	
	<b>Other non-wired glass:</b>		
<b>7005 21</b>	<b>Coloured throughout the mass (body tinted) opacified, flashed or merely surface ground:</b>		

7005 21 10	Tinted	Free	
7005 21 90	Other	Free	
<b>7005 29</b>	<b>Other:</b>		
7005 29 10	Tinted	Free	
7005 29 90	Other	Free	
<b>7005 30</b>	<b>Wired glass:</b>		
7005 30 10	Tinted	Free	
7005 30 90	Other	Free	
<b>7007</b>	<b>SAFETY GLASS, CONSISTING OF TOUGHENED (TEMPERED) OR LAMINATED GLASS</b>		
<b>70071</b>	<b>Toughened (tempered) safety glass:</b>		
7007 11 00	Of size and shape suitable for incorporation in vehicles, aircraft, spacecraft or vessels	Free	
7007 19 00	Other	Free	
	<b>Laminated safety glass :</b>		
<b>7007 21</b>	<b>Of size and shape suitable for incorporation in vehicles, aircraft, spacecraft or vessels:</b>		
7007 21 10	Bullet proof glass	Free	
7007 21 90	Other	Free	
7007 29 00	Other	Free	
<b>7008</b>	<b>MULTIPLE-WALLED INSULATING UNITS OF GLASS</b>		
<b>7008 00</b>	<b>Multiple-walled insulating units of glass:</b>		
7008 00 10	Glazed glass, double walled	Free	
7008 00 20	Glazed glass, multiple walled	Free	
7008 00 90	Other	Free	
<b>7009</b>	<b>GLASS MIRRORS, WHETHER OR NOT FRAMED, INCLUDING REAR-VIEW MIRRORS</b>		
<b>7009 10</b>	<b>Rear-view mirrors for vehicles:</b>		
7009 10 10	Prismatic rear-view mirror for vehicles	Free	
7009 10 90	Other	Free	
<b>70099</b>	<b>Other:</b>		
7009 91 00	Unframed	Free	
7009 92 00	Framed	Free	
<b>7010</b>	<b>CARBOYS, BOTTLES, FLASKS, JARS, POTS, PHIALS, AMPOULES AND OTHER CONTAINERS, OF GLASS, OF A KIND USED FOR THE CONVEYANCE OR PACKING OF GOODS; PRESERVING JARS OF GLASS; STOPPERS, LIDS AND OTHER CLOSURES, OF GLASS</b>		
7010 10 00	Ampoules	Free	
7010 20 00	Stoppers, lids and other closures	Free	

7010 90 00	Other	Free	
<b>7011</b>	<b>GLASS ENVELOPES (INCLUDING BULBS AND TUBES), OPEN, AND GLASS PARTS THEREOF, WITHOUT FITTINGS, FOR ELECTRIC LAMPS, CATHODE-RAY TUBES OR THE LIKE</b>		
<b>7011 10</b>	<i>For electric lighting:</i>		
7011 10 10	Glass envelopes for fluorescent lamps	Free	
7011 10 20	Glass envelopes for filament lamps	Free	
7011 10 90	Other	Free	
7011 20 00	For cathode-ray tubes	Free	
<b>7011 90</b>	<i>Other:</i>		
7011 90 10	Glass envelopes for electronic valves	Free	
7011 90 90	Other	Free	
<b>7013</b>	<b>GLASSWARE OF A KIND USED FOR TABLE, KITCHEN, TOILET, OFFICE, INDOOR DECORATION OR SIMILAR PURPOSES (OTHER THAN THAT OF HEADING 7010 OR 7018)</b>		
7013 10 00	Of glass-ceramics	Free	
<b>70132</b>	<i>Stemware drinking glasses, other than of glass-ceramics:</i>		
7013 22 00	Of lead crystal	Free	
7013 28 00	Other	Free	
<b>70133</b>	<i>Other drinking glasses, other than of glass ceramics:</i>		
7013 33 00	Of lead crystal	Free	
7013 37 00	Other	Free	
<b>70134</b>	<i>Glassware of a kind used for table (other than drinking glasses) or kitchen purposes, other than of glass-ceramics:</i>		
7013 41 00	Of lead crystal	Free	
7013 42 00	Of glass having a linear coefficient of expansion not exceeding $5 \times 10^{-6}$ per Kelvin within a temperature range of 0 °C to 300 °C	Free	
7013 49 00	Other	Free	
<b>70139</b>	<i>Other glassware:</i>		
7013 91 00	Of lead crystal	Free	
7013 99 00	Other	Free	
<b>7014</b>	<b>SIGNALLING GLASSWARE AND OPTICAL ELEMENTS OF GLASS (OTHER THAN THOSE OF HEADING 7015), NOT OPTICALLY WORKED</b>		
<b>7014 00</b>	<i>Signalling glassware and optical elements of glass (other than those of heading 7015), not optically worked:</i>		
7014 00 10	Signalling glassware	Free	

7014 00 20	Optical elements	Free	
<b>7015</b>	<b>CLOCK OR WATCH GLASSES AND SIMILAR GLASSES, FOR NON-CORRECTIVE OR CORRECTIVE SPECTACLES, CURVED, BENT, HOLLOWED OR THE LIKE; NOT OPTICALLY WORKED; HOLLOW GLASS SPHERES AND THEIR SEGMENTS, FOR THE MANUFACTURE OF SUCH GLASSES</b>		
<b>7015 10</b>	<i>Glasses for corrective spectacles:</i>		
7015 10 10	Ophthalmic rough blanks	Free	
7015 10 20	Flint button	Free	
7015 10 90	Other	Free	
<b>7015 90</b>	<i>Other:</i>		
7015 90 10	Clock and watch glasses and similar glasses, curved, bent, hollowed and the like, glass spheres and segments of spheres for the manufacture of such glasses	Free	
7015 90 20	Glass for sun glasses	Free	
7015 90 90	Other	Free	
<b>7016</b>	<b>PAVING BLOCKS, SLABS, BRICKS, SQUARES, TILES AND OTHER ARTICLES OF PRESSED OR MOULDED GLASS, WHETHER OR NOT WIRED, OF A KIND USED FOR BUILDING OR CONSTRUCTION PURPOSES; GLASS CUBES AND OTHER GLASS SMALL WARES, WHETHER OR NOT ON A BACKING, FOR MOSAICS OR SIMILAR DECORATIVE PURPOSES; LEADED LIGHTS AND THE LIKE; MULTI-CELLULAR OR FOAM GLASS IN BLOCKS, PANELS, PLATES, SHELLS OR SIMILAR FORMS</b>		
7016 10 00	Glass cubes and other glass smallwares, whether or not on a backing, for mosaics or similar decorative purposes	Free	
7016 90 00	Other	Free	
<b>7017</b>	<b>LABORATORY, HYGIENIC OR PHARMACEUTICAL GLASSWARE, WHETHER OR NOT GRADUATED OR CALIBRATED</b>		
7017 10 00	Of fused quartz or other fused silica	Free	
7017 20 00	Of other glass having a linear coefficient of expansion not exceeding $5 \times 10^{-6}$ per Kelvin within a temperature range of 0°C to 300°C	Free	
<b>7017 90</b>	<i>Other:</i>		
7017 90 10	Graduated or calibrated laboratory glassware	Free	
7017 90 20	Pharmaceutical glassware	Free	
7017 90 30	Hygienic glassware	Free	
7017 90 90	Other	Free	
<b>7018</b>	<b>GLASS BEADS, IMITATION PEARLS, IMITATION PRECIOUS OR SEMI-PRECIOUS STONES AND</b>		

	<b>SIMILAR GLASS SMALLWARES, AND ARTICLES THEREOF OTHER THAN IMITATION JEWELLERY; GLASS EYES OTHER THAN PROSTHETIC ARTICLES; STATUETTES AND OTHER ORNAMENTS OF LAMP-WORKED GLASS, OTHER THAN IMITATION JEWELLERY; GLASS MICROSPHERES NOT EXCEEDING 1 MM IN DIAMETER</b>		
<b>7018 10</b>	<i>Glass beads, imitation pearls, imitation precious or semi-precious stones and similar glass smallwares:</i>		
7018 10 10	Bangles	Free	
7018 10 20	Beads	Free	
7018 10 90	Other	Free	
7018 20 00	Glass microspheres not exceeding 1 mm in diameter	Free	
<b>7018 90</b>	<i>Other:</i>		
7018 90 10	Glass Statues	Free	
7018 90 90	Other	Free	
<b>7019</b>	<b>GLASS FIBRES (INCLUDING GLASS WOOL) AND ARTICLES THEREOF (FOR EXAMPLE, YARN, WOVEN FABRICS)</b>		
<b>70191</b>	<i>Slivers, rovings, yarn and chopped strands:</i>		
7019 11 00	Chopped strands, of a length of not more than 50 mm	Free	
7019 12 00	Rovings	Free	
7019 19 00	Other	Free	
<b>70193</b>	<i>Thin sheets (voiles), webs, mats, mattresses, boards and similar non-woven products:</i>		
7019 31 00	Mats	Free	
7019 32 00	Thin sheets (voiles)	Free	
7019 39 00	Other	Free	
7019 40 00	Woven fabrics of rovings	Free	
<b>70195</b>	<i>Other woven fabrics :</i>		
7019 51 00	Of a width not exceeding 30 cm	Free	
7019 52 00	Of a width exceeding 30 cm, plain weave, weighing less than 250 g/sq. metre, of filaments measuring per single yarn not more than 136 tex	Free	
7019 59 00	Other	Free	
<b>7019 90</b>	<i>Other:</i>		
7019 90 10	Glass wool or glass fibre	Free	
7019 90 90	Other	Free	
<b>7020</b>	<b>OTHER ARTICLES OF GLASS</b>		
<b>7020 00</b>	<i>Other articles of glass:</i>		
<b>7020001</b>	<i>Glass shells, glass globes and glass founts:</i>		
7020 00 11	Globes for lamps and lanterns	Free	Export permitted subject

			to policy condition at Note 1
7020 00 12	Founts for kerosene wick lamps	Free	Export permitted subject to policy condition at Note 1
7020 00 19	Other	Free	Export permitted subject to policy condition at Note 1
	<b><i>Glass chimneys:</i></b>		
7020 00 21	For lamps and lanterns	Free	Export permitted subject to policy condition at Note 1
7020 00 29	Other	Free	Export permitted subject to policy condition at Note 1
7020 00 90	Other	Free	Export permitted subject to policy condition at Note 3
<b>7051</b>	<b>Lettuce</b>		
<b>7052</b>	<b>Chicory</b>		
<b>7095</b>	<b>Mushrooms and truffles</b>		

## CHAPTER 71

**NATURAL OR CULTURED PEARLS, PRECIOUS OR SEMI-PRECIOUS STONES, PRECIOUS METAL, METALS CLAD WITH PRECIOUS METAL, AND ARTICLES THEREOF; IMITATION JEWELLERY; COIN**

**NOTE: 1** As per the FTP, export of (1) rough diamond shall be permitted unless accompanied by kimberley process (KP) certificate as specified by gem & jewelry EPC (GJEPC). (2) rough diamond [ITC (HS) code 710210, 710221 or 710231) to Venezuela shall be on booking

**NOTE:** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE: 3** If the export is under any scheme as mentioned in para 4.33 of the EXIM policy 2015-2020 then only those items as mentioned in para 4.32(i),4.32(ii) and 4.32(iii) of the EXIM policy 2015-2020 (as amended) are permitted for export under the scheme. Refer notifications no. 44/2015-2020 dated 30.11.2018 and Notification No. 21/2015-20 dated 14/08/2017. \*\*consignment may be subjected to risk based sampling by AC/DC as per Circular No.47/2017-Cus dtd 27/11/2017

**NOTE: 4** Export of gold jewelry, including partly processed jewelry, whether plain or studded, and articles, containing gold of 8 carats and above upto a maximum limit of 22 carats only shall be permitted for export under the scheme from EOU/EHTP/STP/BTP units. Refer DGFT Notification No. 21/2015-20 dated 14/08/2017.

ITC(HS) Code	Item Description	Policy	Policy Conditions
	<b>I. NATURAL OR CULTURED PEARLS AND PRECIOUS OR SEMI-PRECIOUS STONES</b>		
<b>7101</b>	<b>PEARLS, NATURAL OR CULTURED, WHETHER OR NOT WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR SET; PEARLS, NATURAL OR CULTURED, TEMPORARILY STRUNG FOR CONVENIENCE OF TRANSPORT</b>		
<b>7101 10</b>	<i>Natural pearls:</i>		
7101 10 10	Unworked	Free	
7101 10 20	Worked	Free	
<b>71012</b>	<i>Cultured pearls:</i>		
7101 21 00	Unworked	Free	
7101 22 00	Worked	Free	
<b>7102</b>	<b>DIAMONDS, WHETHER OR NOT WORKED, BUT NOT MOUNTED OR SET</b>		
7102 10 00	Unsorted	Free	Export permitted subject to policy conditions at Note 1
	<i>Industrial:</i>		

<b>7102 21</b>	<b><i>Unworked or simply sawn, cleaved or bruted:</i></b>		
7102 21 10	Sorted	Free	Export permitted subject to policy conditions at Note 1
7102 21 20	Unsorted	Free	Export permitted subject to policy conditions at Note 1
<b>7102 29</b>	<b><i>Other:</i></b>		
7102 29 10	Crushed	Free	
7102 29 90	Other	Free	
<b>71023</b>	<b><i>Non-industrial:</i></b>		
7102 31 00	Unworked or simply sawn, cleaved or bruted	Free	Export permitted subject to policy conditions at Note 1
<b>7102 39</b>	<b><i>Other:</i></b>		
7102 39 10	Diamond, cut or otherwise worked but not mounted or set	Free	
7102 39 90	Other	Free	
<b>7103</b>	<b>PRECIOUS STONES (OTHER THAN DIAMONDS) AND SEMI-PRECIOUS STONES, WHETHER OR NOT WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR SET; UNGRADED PRECIOUS STONES (OTHER THAN DIAMONDS) AND SEMI-PRECIOUS STONES, TEMPORARILY STRUNG FOR CONVENIENCE OF TRANSPORT</b>		
<b>7103 10</b>	<b><i>Unworked or simply sawn or roughly shaped:</i></b>		
<b>7103101</b>	<b><i>Precious stones:</i></b>		
7103 10 11	Emerald	Free	
7103 10 12	Ruby and Sapphire	Free	
7103 10 19	Other	Free	
<b>7103102</b>	<b><i>Semi-precious stones:</i></b>		
7103 10 21	Feldspar (Moon stone)	Free	
7103 10 22	Garnet	Free	
7103 10 23	Agate	Free	
7103 10 24	Green Aventurine	Free	
7103 10 29	Other	Free	
<b>71039</b>	<b><i>Otherwise worked:</i></b>		
7103 91 00	Ruby, sapphire and emerald	Free	
<b>7103 99</b>	<b><i>Other:</i></b>		
7103 99 10	Feldspar (Moon Stone)	Free	
7103 99 20	Garnet	Free	
7103 99 30	Agate	Free	
7103 99 40	Chalcedony	Free	
7103 99 90	Other	Free	



<b>7104</b>	<b>SYNTHETIC OR RECONSTRUCTED PRECIOUS OR SEMI-PRECIOUS STONES, WHETHER OR NOT WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR SET; UNGRADED SYNTHETIC OR RECONSTRUCTED PRECIOUS OR SEMI-PRECIOUS STONES, TEMPORARILY STRUNG FOR CONVENIENCE OF TRANSPORT</b>		
7104 10 00	Piezo-electric quartz	Free	
7104 20 00	Other, uncorked or simply sawn or roughly shaped	Free	
71049010	Laboratory created or laboratory grown or manmade or cultured or synthetic diamonds	Free	
7104 90 90	Other	Free	
<b>7105</b>	<b>DUST AND POWDER OF NATURAL OR SYNTHETIC PRECIOUS OR SEMI-PRECIOUS STONES</b>		
7105 10 00	Of diamond	Free	
7105 90 00	Other	Free	
	<b>II. PRECIOUS METALS AND METALS CLAD WITH PRECIOUS METAL</b>		
<b>7106</b>	<b>SILVER (INCLUDING SILVER PLATED WITH GOLD OR PLATINUM), UNWROUGHT OR IN SEMI-MANUFACTURED FORMS, OR IN POWDER FORM</b>		
7106 10 00	Powder	Free	
<b>71069</b>	<i>Other:</i>		
7106 91 00	Unwrought	Free	
<b>7106 92</b>	<i>Semi-manufactured:</i>		
7106 92 10	Sheets, plates, strips, tubes and pipes	Free	
7106 92 90	Other	Free	
7107 00 00	Base metals clad with silver, not further worked than semi-manufactured	Free	
<b>7108</b>	<b>GOLD (INCLUDING GOLD PLATED WITH PLATINUM) UNWROUGHT OR IN SEMI-MANUFACTURED FORMS, OR IN POWDER FORM</b>		
<b>71081</b>	<i>Non-Monetary:</i>		
7108 11 00	Powder	Free	
7108 12 00	Other unwrought forms	Free	
7108 13 00	Other semi-manufactured forms	Free	
7108 20 00	Monetary	Free	
7109 00 00	Base metals or silver, clad with gold, not further worked than semi-manufactured	Free	

<b>7110</b>	<b>PLATINUM, UNWROUGHT OR IN SEMI-MANUFACTURED FORM, OR IN POWDER FORM</b>		
	<i>Platinum:</i>		
<b>7110 11</b>	<i>Unwrought or in powder form:</i>		
7110 11 10	Unwrought form	Free	
7110 11 20	In powder form	Free	
7110 19 00	Other	Free	
<b>71102</b>	<i>Palladium:</i>		
7110 21 00	Unwrought or in powder form	Free	
7110 29 00	Other	Free	
<b>71103</b>	<i>Rhodium :</i>		
7110 31 00	Unwrought or in powder form	Free	
7110 39 00	Other	Free	
<b>71104</b>	<i>Iridium, osmium and ruthenium:</i>		
7110 41 00	Unwrought or in powder form	Free	
7110 49 00	Other	Free	
7111 00 00	Base metals, silver or gold, clad with platinum, not further worked than semi-manufactured	Free	
<b>7112</b>	<b>WASTE AND SCRAP OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL; OTHER WASTE AND SCRAP CONTAINING PRECIOUS METAL OR PRECIOUS METAL COMPOUNDS, OF A KIND USED PRINCIPALLY FOR THE RECOVERY OF PRECIOUS METAL</b>		
7112 30 00	Ash containing precious metal or precious metal compounds	Free	
<b>71129</b>	<i>Other:</i>		
7112 91 00	Of gold, including metal clad with gold but excluding sweepings containing other precious metals	Free	
7112 92 00	Of platinum, including metal clad with platinum but excluding sweepings containing other precious metals	Free	
<b>7112 99</b>	<i>Other:</i>		
7112 99 10	Of silver, including metal clad with silver but excluding sweepings containing other precious metals	Free	
7112 99 20	Sweepings containing gold or silver	Free	
7112 99 90	Other	Free	
	<b>III. JEWELLERY, GOLDSMITH'S AND SILVERSMITHS' WARES AND OTHER ARTICLES</b>		
<b>7113</b>	<b>ARTICLES OF JEWELLERY AND PARTS THEREOF, OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL</b>		

	<i>Of precious metal whether or not plated or clad with precious metal:</i>		
<b>7113 11</b>	<i>Of silver, whether or not plated or clad with other precious metal:</i>		
7113 11 10	Jewellery with filigree work	Free	Export permitted subject to policy conditions at Note 3
7113 11 20	Jewellery studded with gems	Free	Export permitted subject to policy conditions at Note 3
7113 11 30	Other articles of Jewellery	Free	Export permitted subject to policy conditions at Note 3
7113 11 90	Parts	Free	Export permitted subject to policy conditions at Note 3
<b>7113 19</b>	<i>Of other precious metal, whether or not plated or clad with precious metal:</i>		
7113 19 10	Of gold, unstudded	Free	Export permitted subject to policy conditions at Note 3 & 4
7113 19 20	Of gold, set with pearls	Free	Export permitted subject to policy conditions at Note 3 & 4
7113 19 30	Of gold, set with diamonds	Free	Export permitted subject to policy conditions at Note 3 & 4
7113 19 40	Of gold, set with other precious and semi-precious stones	Free	Export permitted subject to policy conditions at Note 3 & 4
7113 19 50	Of platinum, unstudded	Free	Export permitted subject to policy conditions at Note 3
7113 19 60	Parts	Free	Export permitted subject to policy conditions at Note 3 & 4
7113 19 90	Other	Free	Export permitted subject to policy conditions at Note 3
7113 20 00	Of base metal clad with precious metal	Free	Export permitted subject to policy conditions at Note 3
<b>7114</b>	<b>ARTICLES OF GOLDSMITHS' OR SILVERSMITHS' WARES AND PARTS THEREOF, OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL</b>		
	<i>Of precious metal, whether or not plated or clad with precious metal:</i>		
<b>7114 11</b>	<i>Of silver, whether or not plated or clad with precious metal:</i>		

7114 11 10	Articles	Free	Export permitted subject to policy conditions at Note 3
7114 11 20	Parts	Free	Export permitted subject to policy conditions at Note 3
<b>7114 19</b>	<b><i>Of other precious metal, whether or not plated or clad with precious metal:</i></b>		
7114 19 10	Articles of gold	Free	Export permitted subject to policy conditions at Note 3&4
7114 19 20	Articles of platinum	Free	Export permitted subject to policy conditions at Note 3
7114 19 30	Parts	Free	Export permitted subject to policy conditions at Note 3 & 4
<b>7114 20</b>	<b><i>Of base metal clad with precious metal:</i></b>		
7114 20 10	Articles clad with gold	Free	Export permitted subject to policy conditions at Note 3
7114 20 20	Other articles	Free	Export permitted subject to policy conditions at Note 3
7114 20 30	Parts	Free	Export permitted subject to policy conditions at Note 3
<b>7115</b>	<b>OTHER ARTICLES OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL</b>		
7115 10 00	Catalysts in the form of wire cloth or grill, of platinum	Free	
<b>7115 90</b>	<b><i>Other:</i></b>		
7115 90 10	Laboratory and industrial articles of precious metal	Free	
7115 90 20	Spinneret's made mainly of gold	Free	
7115 90 90	Other	Free	Export permitted subject to policy conditions at Note 3
<b>7116</b>	<b>ARTICLES OF NATURAL OR CULTURED PEARLS, PRECIOUS OR SEMI-PRECIOUS STONES (NATURAL, SYNTHETIC OR RECONSTRUCTED)</b>		
7116 10 00	Of natural or cultured pearls	Free	
7116 20 00	Of precious or semi-precious stones (natural, synthetic or reconstructed)	Free	
<b>7117</b>	<b>IMITATION JEWELLERY</b>		
<b>71171</b>	<b><i>Of base metal, whether or not plated with precious metal:</i></b>		
7117 11 00	Cuff-links and studs	Free	

<b>7117 19</b>	<b>Other:</b>		
7117 19 10	Bangles	Free	
7117 19 20	German silver jewellery	Free	
7117 19 90	Other	Free	
<b>7117 90</b>	<b>Other:</b>		
7117 90 10	Jewellery studded with imitation pearls or imitation or synthetic stones	Free	
7117 90 90	Other	Free	
<b>7118</b>	<b>COIN</b>		
7118 10 00	Coin (other than gold coin), not being legal tender	Free	
7118 90 00	Other	Free	Export permitted subject to policy conditions at Note 2,3 and 4
<b>7123</b>	<b>Mushrooms, wood ears (auricularia spp.), jelly fungi (tremella spp.) and truffles.</b>		
<b>7133</b>	<b>Beans (vigna spp., phaseolus spp.)</b>		
<b>713909</b>	<b>Others</b>		

## CHAPTER 72

## IRON AND STEEL

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

ITC(HS) Code	Item Description	Policy	Policy Conditions
	<b>I. PRIMARY MATERIALS; PRODUCTS IN GRANULAR OR POWDER FORM</b>		
<b>7201</b>	<b>PIG IRON AND SPIEGELEISEN IN PIGS, BLOCKS OR OTHER PRIMARY FORMS</b>		
7201 10 00	Non-alloy pig iron containing by weight 0.5% or less of phosphorus	Free	
7201 20 00	Non-alloy pig iron containing by weight more than 0.5% of phosphorus	Free	
<b>7201 50</b>	<b><i>Alloy pig iron; spiegeleisen:</i></b>		
7201 50 10	Cast iron	Free	
7201 50 90	Other	Free	
<b>7202</b>	<b>FERRO-ALLOYS</b>		
	<b><i>Ferro-manganese:</i></b>		
7202 11 00	Containing by weight more than 2% of carbon	Free	
7202 19 00	Other	Free	
	<b><i>Ferro-silicon:</i></b>		
7202 21 00	Containing by weight more than 55% of silicon	Free	
7202 29 00	Other	Free	
7202 30 00	Ferro-silico-manganese	Free	
	<b><i>Ferro-chromium:</i></b>		
7202 41 00	Containing by weight more than 4% of carbon	Free	
7202 49 00	Other	Free	
7202 50 00	Ferro-silico-chromium	Free	

7202 60 00	Ferro-nickel	Free	
7202 70 00	Ferro-molybdenum	Free	
7202 80 00	Ferro tungsten and ferro-silico-tungsten	Free	
	<i>Other:</i>		
7202 91 00	Ferro-titanium and Ferro-silico-titanium	Free	
7202 92 00	Ferro-vanadium	Free	
7202 93 00	Ferro-niobium	Free	
<b>7202 99</b>	<i>Other:</i>		
	<i>Ferro-phosphorus, Ferro-selenium, Ferro-cobalt, Ferro-columbium, Ferro-zirconium, Ferro-tantalum:</i>		
7202 99 11	Ferro-phosphorus	Free	
7202 99 12	Ferro-selenium	Free	
7202 99 13	Ferro-cobalt	Free	
7202 99 14	Ferro-columbium	Free	
7202 99 15	Ferro-zirconium	Free	
7202 99 16	Ferro-tantalum	Free	
	<i>Ferro-silico-zirconium, Ferro-silico-magnesium:</i>		
7202 99 21	Ferro-silico-zirconium	Free	
7202 99 22	Ferro-silico-magnesium	Free	
	<i>Ferro-boron, Charge-chrome:</i>		
7202 99 31	Ferro-boron	Free	
7202 99 32	Charge-chrome	Free	
7202 99 90	Other	Free	
<b>7203</b>	<b>FERROUS PRODUCTS OBTAINED BY DIRECT REDUCTION OF IRON ORE AND OTHER SPONGY FERROUS PRODUCTS, IN LUMPS, PELLETS OR SIMILAR FORMS; IRON HAVING MINIMUM PURITY BY WEIGHT OF 99.94%, IN LUMPS, PELLETS OR SIMILAR FORMS</b>		
7203 10 00	Ferrous products obtained by direct reduction of iron	Free	

	ore		
7203 90 00	Other	Free	
<b>7204</b>	<b>FERROUS WASTE AND SCRAP; REMELTING SCRAP INGOTS OF IRON OR STEEL</b>		
7204 10 00	Waste and scrap of cast iron	Free	
	<i>Waste and scrap of alloy steel:</i>		
<b>7204 21</b>	<i>Of stainless steel:</i>		
7204 21 10	Empty or discharged cartridges of all bores and sizes	Free	
7204 21 90	Other	Free	
<b>7204 29</b>	<i>Other:</i>		
7204 29 10	Empty or discharged cartridges of all bores and sizes	Free	
7204 29 20	Of high speed steel	Free	
7204 29 90	Other	Free	
7204 30 00	Waste and scrap of tinned iron or steel	Free	
<b>72044</b>	<i>Other waste and scrap:</i>		
7204 41 00	Turnings, shavings, chips, milling waste, saw dust, fillings, trimmings and stampings, whether or not in bundles	Free	
7204 49 00	Other	Free	
7204 50 00	Remelting scrap ingots	Free	
<b>7205</b>	<b>GRANULES AND POWDERS, OF PIG IRON, SPIEGELEISEN, IRON OR STEEL</b>		
<b>7205 10</b>	<i>Granules:</i>		
	<i>Of iron:</i>		
7205 10 11	Shot and angular grit	Free	
7205 10 12	Wire pellets	Free	
7205 10 19	Other	Free	
	<i>Of alloy steel:</i>		
7205 10 21	Shot and angular grit	Free	
7205 10 22	Wire pellets	Free	



7205 10 29	Other	Free	
7205 10 90	Other	Free	
	<b>Powders:</b>		
7205 21 00	Of alloy steel	Free	
<b>7205 29</b>	<b>Other:</b>		
7205 29 10	Of iron	Free	
7205 29 90	Other	Free	
	<b>II. IRON AND NON-ALLOY STEEL</b>		
<b>7206</b>	<b>IRON AND NON-ALLOY STEEL IN INGOTS OTHER PRIMARY FORMS (EXCLUDING IRON OF HEADING 7203)</b>		
<b>7206 10</b>	<b>Ingots:</b>		
7206 10 10	Of iron	Free	
7206 10 20	Of high carbon steel	Free	
7206 10 90	Other	Free	
<b>7206 90</b>	<b>Other:</b>		
	<b>Of iron:</b>		
7206 90 11	Puddled bars and pilings	Free	
7206 90 12	Blocks, lumps and similar forms	Free	
7206 90 19	Other	Free	
	<b>Other:</b>		
7206 90 91	Puddled bars and pilings	Free	
7206 90 92	Blocks, lumps and similar forms	Free	
7206 90 99	Other	Free	
<b>7207</b>	<b>SEMI-FINISHED PRODUCTS OF IRON OR NON-ALLOY STEEL</b>		
	<b>Containing by weight less than 0.25% of carbon:</b>		
<b>7207 11</b>	<b>Of rectangular (including square) cross-section, the width measuring less than twice the thickness:</b>		
7207 11 10	Electrical quality	Free	

7207 11 20	Forging quality	Free	
7207 11 30	Seamless steel tube quality	Free	
7207 11 90	Other	Free	
<b>7207 12</b>	<b><i>Other, of rectangular (other than square) cross-section:</i></b>		
7207 12 10	Electrical quality	Free	
7207 12 20	Forging quality	Free	
7207 12 30	Seamless steel tube quality	Free	
7207 12 90	Other	Free	
<b>7207 19</b>	<b><i>Other:</i></b>		
7207 19 10	Forged blanks of non-alloy steel	Free	
7207 19 20	Mild steel billets	Free	
7207 19 90	Other	Free	
<b>7207 20</b>	<b><i>Containing by weight 0.25% or more of carbon:</i></b>		
7207 20 10	Forging quality	Free	
7207 20 20	Spring steel quality	Free	
7207 20 30	Seamless steel tube quality	Free	
7207 20 90	Other	Free	
<b>7208</b>	<b>FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, HOT-ROLLED, NOT CLAD, PLATED OR COATED</b>		
7208 10 00	In coils, not further worked than hot-rolled, with patterns in relief	Free	
	<b><i>Other, in coils, not further worked than hot-rolled, pickled:</i></b>		
<b>7208 25</b>	<b><i>Of a thickness of 4.75 mm or more:</i></b>		
7208 25 10	Plates	Free	
7208 25 20	Universal plates	Free	
7208 25 30	Sheets	Free	
7208 25 40	Strip	Free	
7208 25 90	Other	Free	
<b>7208 26</b>	<b><i>Of a thickness of 3 mm or more but less than 4.75 mm:</i></b>		
7208 26 10	Plates	Free	

7208 26 20	Universal plates	Free	
7208 26 30	Sheets	Free	
7208 26 40	Strip	Free	
7208 26 90	Other	Free	
<b>7208 27</b>	<b><i>Of a thickness of less than 3 mm:</i></b>		
7208 27 10	Plates	Free	
7208 27 20	Universal plates	Free	
7208 27 30	Sheets	Free	
7208 27 40	Strip	Free	
7208 27 90	Other	Free	
	<b><i>Other, in coils, not further worked than hot-rolled:</i></b>		
<b>7208 36</b>	<b><i>Of a thickness exceeding 10 mm:</i></b>		
7208 36 10	Plates	Free	
7208 36 20	Universal plates	Free	
7208 36 30	Sheets	Free	
7208 36 40	Strip	Free	
7208 36 90	Other	Free	
<b>7208 37</b>	<b><i>Of a thickness of 4.75 mm or more but not exceeding 10 mm:</i></b>		
7208 37 10	Plates	Free	
7208 37 20	Universal plates	Free	
7208 37 30	Sheets	Free	
7208 37 40	Strip	Free	
7208 37 90	Other	Free	
<b>7208 38</b>	<b><i>Of a thickness of 3 mm or more but less than 4.75 mm:</i></b>		
7208 38 10	Plates	Free	
7208 38 20	Universal plates	Free	
7208 38 30	Sheets	Free	
7208 38 40	Strip	Free	
7208 38 90	Other	Free	
<b>7208 39</b>	<b><i>Of a thickness of less than 3 mm:</i></b>		
7208 39 10	Plates	Free	
7208 39 20	Universal plates	Free	
7208 39 30	Sheets	Free	
7208 39 40	Strip	Free	
7208 39 90	Other	Free	
<b>7208 40</b>	<b><i>Not in coils, not further worked than hot-rolled,</i></b>		

	<i>with patterns in relief:</i>		
7208 40 10	Plates	Free	
7208 40 20	Universal plates	Free	
7208 40 30	Sheets	Free	
7208 40 40	Strip	Free	
7208 40 90	Other	Free	
	<i>Other, not in coils, not further worked than hot-rolled:</i>		
<b>7208 51</b>	<b>Of a thickness exceeding 10 mm:</b>		
7208 51 10	Plates	Free	
7208 51 20	Universal plates	Free	
7208 51 30	Sheets	Free	
7208 51 40	Strip	Free	
7208 51 90	Other	Free	
<b>7208 52</b>	<b>Of a thickness of 4.75 mm or more but not exceeding 10 mm:</b>		
7208 52 10	Plates	Free	
7208 52 20	Universal plates	Free	
7208 52 30	Sheets	Free	
7208 52 40	Strip	Free	
7208 52 90	Other	Free	
<b>7208 53</b>	<b>Of a thickness of 3 mm or more but less than 4.75 mm:</b>		
7208 53 10	Plates	Free	
7208 53 20	Universal plates	Free	
7208 53 30	Sheets	Free	
7208 53 40	Strip	Free	
7208 53 90	Other	Free	
<b>7208 54</b>	<b>Of a thickness of less than 3 mm:</b>		
7208 54 10	Plates	Free	
7208 54 20	Universal plates	Free	
7208 54 30	Sheets	Free	
7208 54 40	Strip	Free	
7208 54 90	Other	Free	
7208 90 00	Other	Free	
<b>7209</b>	<b>FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE,</b>		

	<b>COLD-ROLLED (COLD-REDUCED), NOT CLAD, PLATED OR COATED</b>		
	<i>In coils, not further worked than cold-rolled (cold-reduced):</i>		
<b>7209 15</b>	<i>Of a thickness of 3 mm or more:</i>		
7209 15 10	Plates	Free	
7209 15 20	Sheets	Free	
7209 15 30	Strip	Free	
7209 15 90	Other	Free	
<b>7209 16</b>	<i>Of a thickness exceeding 1 mm but less than 3 mm:</i>		
7209 16 10	Plates	Free	
7209 16 20	Sheets	Free	
7209 16 30	Strip	Free	
7209 16 90	Other	Free	
<b>7209 17</b>	<i>Of a thickness of 0.5 mm or more but not exceeding 1 mm:</i>		
7209 17 10	Plates	Free	
7209 17 20	Sheets	Free	
7209 17 30	Strip	Free	
7209 17 90	Other	Free	
<b>7209 18</b>	<i>Of a thickness of less than 0.5 mm:</i>		
7209 18 10	Plates	Free	
7209 18 20	Sheets	Free	
7209 18 30	Strip	Free	
7209 18 90	Other	Free	
	<i>Not in coils, not further worked than cold-rolled (cold-reduced):</i>		
<b>7209 25</b>	<i>Of a thickness of 3 mm or more:</i>		
7209 25 10	Plates	Free	
7209 25 20	Sheets	Free	
7209 25 30	Strip	Free	
7209 25 90	Other	Free	
<b>7209 26</b>	<i>Of a thickness exceeding 1 mm but less than 3 mm:</i>		
7209 26 10	Plates	Free	
7209 26 20	Sheets	Free	
7209 26 30	Strip	Free	

7209 26 90	Other	Free	
<b>7209 27</b>	<b><i>Of a thickness of 0.5 mm or more but not exceeding 1 mm:</i></b>		
7209 27 10	Plates	Free	
7209 27 20	Sheets	Free	
7209 27 30	Strip	Free	
7209 27 90	Other	Free	
<b>7209 28</b>	<b><i>Of a thickness of less than 0.5 mm:</i></b>		
7209 28 10	Plates	Free	
7209 28 20	Sheets	Free	
7209 28 30	Strip	Free	
7209 28 90	Other	Free	
7209 90 00	Other	Free	
<b>7210</b>	<b>FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE, CLAD, PLATED OR COATED</b>		
	<b><i>Plated or coated with tin:</i></b>		
<b>7210 11</b>	<b><i>Of a thickness of 0.5 mm or more:</i></b>		
7210 11 10	OTS/MR Type	Free	
7210 11 90	Other	Free	
<b>7210 12</b>	<b><i>Of a thickness of less than 0.5 mm:</i></b>		
7210 12 10	OTS/MR Type	Free	
7210 12 90	Other	Free	
7210 20 00	Plated or coated with lead, including terne-plate	Free	
<b>7210 30</b>	<b><i>Electrolytically plated or coated with zinc:</i></b>		
7210 30 10	Corrugated	Free	
7210 30 90	Other	Free	
	<b><i>Otherwise plated or coated with zinc:</i></b>		
7210 41 00	Corrugated	Free	
7210 49 00	Other	Free	
7210 50 00	Plated or coated with chromium oxides or with	Free	

	chromium and chromium oxides		
	<b><i>Plated or coated with aluminium:</i></b>		
7210 61 00	Plated or coated with aluminium-zinc alloys	Free	
7210 69 00	Other	Free	
7210 70 00	Painted, varnished or coated with plastics	Free	
<b>7210 90</b>	<b><i>Other:</i></b>		
7210 90 10	Lacquered	Free	
7210 90 90	Other	Free	
<b>7211</b>	<b>FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM, NOT CLAD, PLATED OR COATED</b>		
	<b><i>Not further worked than hot-rolled:</i></b>		
7211 13 00	Rolled on four faces or in a closed box pass, of a width exceeding 150 mm and a thickness of not less than 4 mm, not in coils and without patterns in relief	Free	
<b>7211 14</b>	<b><i>Other, of a thickness of 4.75 mm or more:</i></b>		
7211 14 10	Flats	Free	
7211 14 20	Universal plates	Free	
7211 14 30	Hoops	Free	
7211 14 40	Sheets	Free	
7211 14 50	Strip	Free	
7211 14 60	Skelp	Free	
7211 14 90	Other	Free	
<b>7211 19</b>	<b><i>Other:</i></b>		
7211 19 10	Flats	Free	
7211 19 20	Universal plates	Free	
7211 19 30	Hoops	Free	
7211 19 40	Sheets	Free	
7211 19 50	Strip	Free	
7211 19 60	Skelp	Free	
7211 19 90	Other	Free	
	<b><i>Not further worked than</i></b>		

	<i>cold-rolled (cold-reduced):</i>		
<b>7211 23</b>	<b><i>Containing by weight less than 0.20% of carbon:</i></b>		
7211 23 10	Flats	Free	
7211 23 20	Universal plates	Free	
7211 23 30	Hoops	Free	
7211 23 40	Sheets	Free	
7211 23 50	Strip	Free	
7211 23 90	Other	Free	
<b>7211 29</b>	<b><i>Other:</i></b>		
7211 29 10	Flats	Free	
7211 29 20	Universal plates	Free	
7211 29 30	Hoops	Free	
7211 29 40	Sheets	Free	
7211 29 50	Strip	Free	
7211 29 60	Skelp	Free	
7211 29 90	Other	Free	
<b>7211 90</b>	<b><i>Other:</i></b>		
	<b><i>Universal plates:</i></b>		
7211 90 11	Of boiler quality	Free	
7211 90 12	Of high tensile quality	Free	
7211 90 13	Of ship building quality	Free	
7211 90 90	Other	Free	
<b>7212</b>	<b>FLAT-ROLLED PRODUCTS OF IRON OR NON-ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM, CLAD, PLATED OR COATED</b>		
<b>7212 10</b>	<b><i>Plated or coated with tin:</i></b>		
7212 10 10	OTS/MR Type	Free	
7212 10 90	Other	Free	
<b>7212 20</b>	<b><i>Electrolytically plated or coated with zinc:</i></b>		
7212 20 10	Corrugated	Free	
7212 20 90	Other	Free	
<b>7212 30</b>	<b><i>Otherwise plated or coated with zinc:</i></b>		
7212 30 10	Corrugated	Free	
7212 30 90	Other	Free	
7212 40 00	Painted, varnished or coated with plastic	Free	



<b>7212 50</b>	<b><i>Otherwise plated or coated:</i></b>		
7212 50 10	Plated or coated with lead	Free	
7212 50 20	Lacquered	Free	
7212 50 90	Other	Free	
7212 60 00	Clad	Free	
<b>7213</b>	<b>BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF IRON OR NON-ALLOY STEEL</b>		
<b>7213 10</b>	<b><i>Containing indentations, ribs, grooves or other deformations produced during the rolling process:</i></b>		
7213 10 10	Of free cutting steel	Free	
7213 10 90	Other	Free	
<b>7213 20</b>	<b><i>Other, of free-cutting steel:</i></b>		
7213 20 10	Electrode quality	Free	
7213 20 20	Cold heading quality	Free	
7213 20 90	Other	Free	
	<b><i>Other:</i></b>		
<b>7213 91</b>	<b><i>Of circular cross-section measuring less than 14 mm in diameter:</i></b>		
7213 91 10	Electrode quality	Free	
7213 91 20	Cold heading quality	Free	
7213 91 90	Other	Free	
<b>7213 99</b>	<b><i>Other:</i></b>		
7213 99 10	Electrode quality	Free	
7213 99 20	Cold heading quality	Free	
7213 99 90	Other	Free	
<b>7214</b>	<b>OTHER BARS AND RODS OF IRON OR NON-ALLOY STEEL, NOT FURTHER WORKED THAN FORGED, HOT-ROLLED, HOT-DRAWN OR HOT-EXTRUDED, BUT INCLUDING THOSE</b>		

	<b>TWISTED AFTER ROLLING</b>		
<b>7214 10</b>	<i>Forged:</i>		
7214 10 10	Spring steel quality	Free	
7214 10 90	Other	Free	
<b>7214 20</b>	<i>Containing indentations, ribs, grooves or other deformations produced during the rolling process or twisted after rolling:</i>		
7214 20 10	Spring steel quality	Free	
7214 20 90	Other	Free	
7214 30 00	Other, of free cutting steel	Free	
	<i>Other:</i>		
<b>7214 91</b>	<i>Of rectangular (other than square) cross-section:</i>		
7214 91 10	Mild steel bright bar	Free	
7214 91 90	Other	Free	
<b>7214 99</b>	<i>Other:</i>		
7214 99 10	Of spring steel quality	Free	
7214 99 90	Other	Free	
<b>7215</b>	<b>OTHER BARS AND RODS OF IRON OR NON-ALLOY STEEL</b>		
7215 10 00	Of free-cutting steel, not further worked than cold-formed or cold-finished	Free	
<b>7215 50</b>	<i>Other, not further worked than cold-formed or cold-finished:</i>		
7215 50 10	Mild steel bright bar	Free	
7215 50 90	Other	Free	
<b>7215 90</b>	<i>Other:</i>		
7215 90 10	Plated or coated with zinc	Free	
7215 90 20	Plated or coated with other base metals	Free	
7215 90 90	Other	Free	
<b>7216</b>	<b>ANGLES, SHAPES AND SECTIONS OF IRON OR NON-ALLOY STEEL</b>		
7216 10 00	U, I or H sections, not further worked than hot-rolled, hot-drawn or	Free	

	extruded of a height of less than 80 mm		
	<i>L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of less than 80 mm:</i>		
7216 21 00	L sections	Free	
7216 22 00	T sections	Free	
	<i>U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm or more:</i>		
7216 31 00	U sections	Free	
7216 32 00	I sections	Free	
7216 33 00	H sections	Free	
7216 40 00	L or T sections, not further worked than hot-rolled, hot-drawn or extruded, of a height of 80 mm or more	Free	
7216 50 00	Other angles, shapes and sections, not further worked than hot-rolled, hot-drawn or extruded	Free	
	<i>Angles, shapes and sections, not further worked than cold-formed or cold-finished:</i>		
7216 61 00	Obtained from flat-rolled products	Free	
7216 69 00	Other	Free	
	<i>Other:</i>		
7216 91 00	Cold-formed or cold-finished from flat rolled products	Free	
	<i>Other:</i>		
7216 99 10	Plated or coated with zinc	Free	
7216 99 20	Plated or coated with base metals other than zinc	Free	
7216 99 30	Slotted angles and slotted channels	Free	
7216 99 40	Forged	Free	
7216 99 90	Other	Free	
<b>7217</b>	<b>WIRE OF IRON OR</b>		

	<b>NON-ALLOY STEEL</b>		
<b>7217 10</b>	<b><i>Not plated or coated, whether or not polished:</i></b>		
7217 10 10	Of a thickness of 18 SWG and below	Free	
7217 10 20	Of a thickness above 18 SWG but upto 26 SWG	Free	
7217 10 30	Of a thickness above 26 SWG	Free	
<b>7217 20</b>	<b><i>Plated or coated with zinc:</i></b>		
7217 20 10	Of a thickness of 18 SWG and below	Free	
7217 20 20	Of a thickness above 18 SWG but upto 26 SWG	Free	
7217 20 30	Of a thickness above 26 SWG	Free	
<b>7217 30</b>	<b><i>Plated or coated with other base metals:</i></b>		
7217 30 10	Of a thickness of 18 SWG and below	Free	
7217 30 20	Of a thickness above 18 SWA but upto 26 SWG	Free	
7217 30 30	Of a thickness above 26 SWG	Free	
<b>7217 90</b>	<b><i>Other:</i></b>		
	<b><i>Shaped and profiled wire:</i></b>		
7217 90 11	Of cross section – half round	Free	
7217 90 12	Of cross section – flat and rectangular	Free	
7217 90 13	Of cross section – ‘z’ shaped	Free	
7217 90 19	Of cross section – other shapes	Free	
	<b><i>Other:</i></b>		
7217 90 91	High tensile quality	Free	
7217 90 92	Electrode quality	Free	
7217 90 93	Electric resistance wire (including electric resistance heating wire)	Free	
7217 90 99	Other	Free	
	<b>III. STAINLESS STEEL</b>		

<b>7218</b>	<b>STAINLESS STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF STAINLESS STEEL</b>		
7218 10 00	Ingots and other primary forms	Free	
	<i>Other:</i>		
7218 91 00	Of rectangular (other than square) cross-section	Free	
	<i>Other:</i>		
<b>7218 99</b>	<i>Other:</i>		
7218 99 10	Billets	Free	
7218 99 90	Other	Free	
<b>7219</b>	<b>FLAT-ROLLED PRODUCTS OF STAINLESS STEEL, OF A WIDTH OF 600 MM OR MORE</b>		
	<i>Not further worked than hot-rolled, in coils:</i>		
<b>7219 11</b>	<i>Of a thickness exceeding 10 mm:</i>		
	<i>Chromium type:</i>		
7219 11 11	Not exceeding 14 mm	Free	
7219 11 12	Exceeding 14 mm	Free	
7219 11 90	Other	Free	
7219 12 00	Of a thickness of 4.75 mm or more but not exceeding 10 mm	Free	
7219 13 00	Of a thickness of 3 mm or more but less than 4.75 mm	Free	
7219 14 00	Of a thickness of less than 3 mm	Free	
	<i>Not further worked than hot-rolled, not in coils:</i>		
<b>7219 21</b>	<i>Of a thickness exceeding 10 mm:</i>		
<b>7219211</b>	<i>Universal plates of stainless steel/heat resisting steel and chromium type:</i>		
7219 21 11	Not exceeding 14 mm	Free	

7219 21 12	Exceeding 14 mm	Free	
<b>7219212</b>	<b>Universal plates of stainless steel/heat resisting steel, nickel chromium austenitic type:</b>		
7219 21 21	Not exceeding 14 mm	Free	
7219 21 22	Exceeding 14 mm	Free	
<b>7219213</b>	<b>Other Chromium type:</b>		
7219 21 31	Not exceeding 14 mm	Free	
7219 21 32	Exceeding 14 mm	Free	
<b>7219214</b>	<b>Other Nickel chromium austenitic type:</b>		
7219 21 41	Not exceeding 14 mm	Free	
7219 21 42	Exceeding 14 mm	Free	
7219 21 90	Other	Free	
<b>7219 22</b>	<b>Of a thickness of 4.75 mm or more but not exceeding 10 mm:</b>		
<b>7219221</b>	<b>Universal plates of stainless steel or heat resisting steel:</b>		
7219 22 11	Chromium type	Free	
7219 22 12	Nickel chromium austenitic type	Free	
7219 22 19	Other	Free	
<b>7219229</b>	<b>Other:</b>		
7219 22 91	Chromium type	Free	
7219 22 92	Nickel chromium austenitic type	Free	
7219 22 99	Other	Free	
<b>7219 23</b>	<b>Of a thickness of 3 mm or more but less than 4.75 mm:</b>		
7219 23 10	Chromium type	Free	
7219 23 20	Nickel chromium austenitic type	Free	
7219 23 90	Other	Free	
<b>7219 24</b>	<b>Of a thickness of less than 3 mm:</b>		
<b>7219241</b>	<b>Chromium type, of a thickness:</b>		

7219 24 11	Below 0.35 mm	Free	
7219 24 12	0.35 mm and above but below 0.56 mm	Free	
7219 24 13	0.56 mm and above but below 0.90 mm	Free	
7219 24 19	Other	Free	
<b>7219242</b>	<b><i>Nickel chromium austenitic type, of a thickness:</i></b>		
7219 24 21	Below 0.35 mm	Free	
7219 24 22	0.35 mm and above but below 0.56 mm	Free	
7219 24 23	0.56 mm and above but below 0.90 mm	Free	
7219 24 29	Other	Free	
7219 24 90	Other	Free	
	<b><i>Not further worked than cold-rolled (cold reduced):</i></b>		
<b>7219 31</b>	<b><i>Of a thickness of 4.75 mm or more:</i></b>		
<b>7219311</b>	<b><i>Chromium type:</i></b>		
7219 31 11	Not exceeding 14 mm	Free	
7219 31 12	Exceeding 14 mm	Free	
<b>7219312</b>	<b><i>Nickel chromium austenitic type:</i></b>		
7219 31 21	Not exceeding 14 mm	Free	
7219 31 22	Exceeding 14 mm	Free	
7219 31 90	Other	Free	
<b>7219 32</b>	<b><i>Of a thickness of 3 mm or more but less than 4.75 mm:</i></b>		
7219 32 10	Chromium type	Free	
7219 32 20	Nickel chromium austenitic type	Free	
7219 32 90	Other	Free	
<b>7219 33</b>	<b><i>Of a thickness exceeding 1 mm but less than 3 mm:</i></b>		
7219 33 10	Chromium type	Free	
7219 33 20	Nickel chromium austenitic type	Free	
7219 33 90	Other	Free	

<b>7219 34</b>	<b><i>Of a thickness of 0.5 mm or more but not exceeding 1 mm:</i></b>		
7219 34 10	Chromium type	Free	
7219 34 20	Nickel chromium austenitic type	Free	
7219 34 90	Other	Free	
<b>7219 35</b>	<b><i>Of a thickness of less than 0.5 mm:</i></b>		
7219 35 10	Chromium type	Free	
7219 35 20	Nickel chromium austenitic type	Free	
7219 35 90	Other	Free	
<b>7219 90</b>	<b><i>Other:</i></b>		
<b>7219901</b>	<b><i>Sheets and plates:</i></b>		
7219 90 11	Thickness more than 4.75 mm	Free	
7219 90 12	Thickness 3 mm to 4.75 mm	Free	
7219 90 13	Thickness less than 3 mm	Free	
7219 90 90	Other	Free	
<b>7220</b>	<b>FLAT-ROLLED PRODUCTS OF STAINLESS STEEL, OF A WIDTH OF LESS THAN 600 MM</b>		
<b>72201</b>	<b><i>Strips for pipes and tubes</i></b>		
<b>7220 11</b>	<b><i>Of a thickness of 4.75 mm or more:</i></b>		
7220 11 10	Skelp for pipes and tubes	Free	
<b>7220122</b>	<b><i>Strips for pipes and tubes (other than skelp):</i></b>		
7220 11 21	Chromium type	Free	
7220 11 22	Nickel chromium austenitic type	Free	
7220 11 29	Other	Free	
7220 11 90	Other	Free	
<b>7220 12</b>	<b><i>Of a thickness of less than 4.75 mm:</i></b>		
7220 12 10	Skelp for pipes and tubes	Free	
<b>7220122</b>	<b><i>Strips for pipes and tubes (other than skelp):</i></b>		



7220 12 21	Chromium type	Free	
7220 12 22	Nickel chromium austenitic type	Free	
7220 12 29	Other	Free	
7220 12 90	Other	Free	
<b>7220 20</b>	<b><i>Not further worked than cold-rolled (cold reduced):</i></b>		
7220 20 10	Strips for pipes and tubes	Free	
<b>7220202</b>	<b><i>Strips for pipes and tubes (other than skelp):</i></b>		
7220 20 21	Chromium type	Free	
7220 20 22	Nickel chromium austenitic type	Free	
7220 20 29	Other	Free	
7220 20 90	Other	Free	
<b>7220 90</b>	<b><i>Other:</i></b>		
7220 90 10	Skelp (strips for pipes and tubes)	Free	
<b>7220902</b>	<b><i>Strips for pipes and tubes (other than skelp):</i></b>		
7220 90 21	Chromium type	Free	
7220 90 22	Nickel chromium austenitic type	Free	
7220 90 29	Other	Free	
7220 90 90	Other	Free	
<b>7221</b>	<b>BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF STAINLESS STEEL</b>		
<b>7221 00</b>	<b><i>Bars and rods, hot-rolled, in irregularly wound coils, of stainless steel:</i></b>		
<b>72210</b>	<b><i>Bright bars:</i></b>		
7221 00 11	Chromium type	Free	
7221 00 12	Nickel chromium austenitic type	Free	
7221 00 19	Other	Free	
7221 00 90	Other	Free	
<b>7222</b>	<b>OTHER BARS AND</b>		

	<b>RODS OF STAINLESS STEEL; ANGLES, SHAPES AND SECTIONS OF STAINLESS STEEL</b>		
	<i>Bars and rods, not further worked than hot-rolled, hot-drawn or extruded:</i>		
<b>7222 11</b>	<i>Of circular cross section:</i>		
<b>7222111</b>	<b>Bright bars:</b>		
7222 11 11	Chromium type	Free	
7222 11 12	Nickel chromium austenitic type	Free	
7222 11 19	Other	Free	
<b>7222119</b>	<b>Other:</b>		
7222 11 91	Chromium type	Free	
7222 11 92	Nickel chromium austenitic type	Free	
7222 11 99	Other	Free	
<b>7222 19</b>	<b>Other:</b>		
<b>7222191</b>	<b>Bright bars:</b>		
7222 19 11	Chromium type	Free	
7222 19 12	Nickel chromium austenitic type	Free	
7222 19 19	Other	Free	
	<b>Other:</b>		
7222 19 91	Chromium type	Free	
7222 19 92	Nickel chromium austenitic type	Free	
7222 19 99	Other	Free	
<b>7222 20</b>	<i>Bars and rods, not further worked than cold-formed or cold-finished:</i>		
<b>7222201</b>	<b>Bright bars:</b>		
7222 20 11	Chromium type	Free	
7222 20 12	Nickel chromium austenitic type	Free	
7222 20 19	Other	Free	
<b>7222209</b>	<b>Other:</b>		
7222 20 91	Chromium type	Free	
7222 20 92	Nickel chromium austenitic type	Free	
7222 20 99	Other	Free	

<b>7222 30</b>	<b>Other bars and rods:</b>		
<b>7222301</b>	<b>Bright bars:</b>		
7222 30 11	Chromium type	Free	
7222 30 12	Nickel chromium austenitic type	Free	
7222 30 19	Other	Free	
<b>7222309</b>	<b>Other:</b>		
7222 30 91	Chromium type	Free	
7222 30 92	Nickel chromium austenitic type	Free	
7222 30 99	Other	Free	
<b>7222 40</b>	<b>Angles, shapes and sections:</b>		
7222 40 10	Of thickness of 80 mm and above	Free	
7222 40 20	Of below 80 mm	Free	
<b>7223</b>	<b>WIRE OF STAINLESS STEEL</b>		
7223 00	<b>Wire of stainless steel:</b>		
7223 00 10	Electrode quality	Free	
	<b>Other:</b>		
7223 00 91	Of thickness of above 1.5 mm	Free	
7223 00 92	Of thickness of 0.46 mm and above but not exceeding 1.5 mm	Free	
7223 00 99	Of thickness of below 0.46 mm	Free	
	<b>IV. OTHER ALLOY STEEL; HOLLOW DRILL BARS AND RODS, OF ALLOY OR NON-ALLOY STEEL</b>		
<b>7224</b>	<b>OTHER ALLOY STEEL IN INGOTS OR OTHER PRIMARY FORMS; SEMI-FINISHED PRODUCTS OF OTHER ALLOY STEEL</b>		

7224 10 00	Ingots and other primary forms	Free	
<b>7224 90</b>	<b>Other:</b>		
7224 90 10	Of tool steel quality	Free	
7224 90 20	Of die steel quality	Free	
7224 90 30	Of cobalt bearing high speed steel quality	Free	
7224 90 40	Forged blanks of alloy steel	Free	
<b>7224909</b>	<b>Other:</b>		
7224 90 91	Billets	Free	
7224 90 99	Other	Free	
<b>7225</b>	<b>FLAT-ROLLED PRODUCTS OF OTHER ALLOY STEEL, OF A WIDTH OF 600 MM OR MORE</b>		
<b>72251</b>	<b>Of silicon-electrical steel:</b>		
7225 11 00	Grain-oriented	Free	
<b>7225 19</b>	<b>Other</b>		
72251910	Hot rolled	Free	
72251920	Cold rolled	Free	
72251990	Other	Free	
<b>7225 30</b>	<b>Other, not further worked than hot-rolled, in coils:</b>		
7225 30 10	Of spring steel quality	Free	
7225 30 90	Other	Free	
<b>7225 40</b>	<b>Other, not further worked than hot-rolled, not in coils:</b>		
<b>7225401</b>	<b>Of a thickness of above 4.75 mm:</b>		
7225 40 11	Boiler quality	Free	
7225 40 12	Pressure vessel quality	Free	
7225 40 13	High tensile quality	Free	
7225 40 19	Other	Free	
7225 40 20	Of a thickness of 3 mm and above but not exceeding 4.75 mm	Free	
7225 40 30	Of a thickness of below 3 mm	Free	
<b>7225 50</b>	<b>Other, not further worked</b>		

	<i>than cold-rolled (cold-reduced):</i>		
7225 50 10	Of a thickness of less than 3 mm	Free	
7225 50 20	Of a thickness of 3 mm to 4.75 mm	Free	
7225 50 30	Of a thickness of above 4.5 mm	Free	
<b>72259</b>	<b><i>Other:</i></b>		
7225 91 00	Electrolytically plated or coated with zinc	Free	
7225 92 00	Otherwise plated or coated with zinc	Free	
7225 99 00	Other	Free	
<b>7226</b>	<b>FLAT-ROLLED PRODUCTS OF OTHER ALLOY STEEL, OF A WIDTH OF LESS THAN 600 MM</b>		
<b>72261</b>	<b><i>Of silicon-electrical steel:</i></b>		
7226 11 00	Grain-oriented	Free	
<b>7226 19</b>	<b>Other</b>		
72261910	Hot rolled	Free	
72261920	Cold rolled	Free	
72261990	other	Free	
<b>7226 20</b>	<b><i>Of high speed steel:</i></b>		
<b>7226201</b>	<b><i>Hot-rolled:</i></b>		
7226 20 11	In coils	Free	
7226 20 12	Other	Free	
<b>7226202</b>	<b><i>Cold-rolled:</i></b>		
7226 20 21	In coils	Free	
7226 20 22	Other	Free	
7226 20 30	Hoops and strips	Free	
	<b><i>Other:</i></b>		
<b>7226 91</b>	<b><i>Not further worked than hot-rolled:</i></b>		
7226 91 10	Of a thickness of below 3 mm	Free	
7226 91 20	Of a thickness of 3 mm and above but not exceeding 4.75 mm	Free	

7226 91 30	High tensile quality of a thickness of above 4.75 mm	Free	
7226 91 90	Other	Free	
<b>7226 92</b>	<b><i>Not further worked than cold-rolled (cold reduced):</i></b>		
7226 92 10	Of a thickness of below 3 mm	Free	
7226 92 20	Of a thickness of 3 mm and above but not exceeding 4.75 mm	Free	
7226 92 30	Of a thickness of above 4.75 mm	Free	
<b>7226 99</b>	<b><i>Other:</i></b>		
7226 99 10	Of a thickness of above 4.75 mm	Free	
7226 99 20	Of a thickness of above 3 mm and but not exceeding 4.75 mm	Free	
7226 99 30	Of a thickness of below 3 mm	Free	
7226 99 40	Skelp (strips for pipes and tubes)	Free	
<b>7226995</b>	<b><i>Hoops and strips:</i></b>		
7226 99 51	Hot rolled	Free	
7226 99 52	Cold rolled	Free	
7226 99 53	Of spring steel, other than skelp	Free	
7226 99 60	Skelps and strips for razor blades and saw blades	Free	
7226 99 90	Other	Free	
<b>7227</b>	<b>BARS AND RODS, HOT-ROLLED, IN IRREGULARLY WOUND COILS, OF OTHER ALLOY STEEL</b>		
7227 10 00	Of high speed steel	Free	
7227 20 00	Of silico-manganese steel	Free	
<b>7227 90</b>	<b><i>Other:</i></b>		
7227 90 10	Valve spring steel quality	Free	
7227 90 20	Other spring steel quality	Free	
7227 90 30	Ball bearing quality	Free	
7227 90 40	Cold heading quality	Free	
7227 90 50	Lead-free cutting quality	Free	
7227 90 60	Sulphur free cutting quality	Free	
7227 90 90	Other	Free	
<b>7228</b>	<b>OTHER BARS AND</b>		

	<b>RODS OF OTHER ALLOY STEEL; ANGLES, SHAPES AND SECTIONS, OF OTHER ALLOY STEEL; HOLLOW DRILL BARS AND RODS, OF ALLOY OR NON-ALLOY STEEL</b>		
<b>7228 10</b>	<i>Bars and rods, of high speed steel:</i>		
7228 10 10	Bright bars	Free	
7228 10 90	Other	Free	
7228 20 00	Bars and rods, of silicon-manganese steel	Free	
<b>7228 30</b>	<i>Other bars and rods, not further worked than hot-rolled, hot-drawn or extruded :</i>		
<b>7228301</b>	<i>Bright bars:</i>		
7228 30 11	Of alloy tool steel	Free	
7228 30 19	Other	Free	
<b>7228302</b>	<i>Other:</i>		
7228 30 21	Lead bearing steel	Free	
7228 30 22	Spring steel	Free	
7228 30 23	Sulphur bearing steel	Free	
7228 30 24	Tool and die steel	Free	
7228 30 29	Other	Free	
7228 40 00	Other bars and rods, not further worked than forged	Free	
<b>7228 50</b>	<i>Other bars and rods, not further worked than cold-formed or cold-finished:</i>		
7228 50 10	Of engine valves and cold heading steel	Free	
7228 50 90	Other	Free	
<b>7228 60</b>	<i>Other bars and rods:</i>		
<b>7228601</b>	<i>Bright bars:</i>		
7228 60 11	Of alloy tool steel	Free	
7228 60 12	Other	Free	
<b>7228609</b>	<i>Other:</i>		
7228 60 91	Lead bearing steel	Free	
7228 60 92	Spring steel	Free	

7228 60 93	Sulphur bearing steel	Free	
7228 60 94	Tool and die steel	Free	
7228 60 99	Other	Free	
<b>7228 70</b>	<b>Angles, shapes and sections:</b>		
<b>7228701</b>	<b>Not further worked than hot-rolled, hot-drawn or extruded:</b>		
7228 70 11	Of 80 mm or more	Free	
7228 70 12	Of less than 80 mm	Free	
<b>7228702</b>	<b>Not further worked than cold-formed or cold-finished:</b>		
7228 70 21	Of 80 mm or more	Free	
7228 70 22	Of less than 80 mm	Free	
<b>7228 80</b>	<b>Hollow drill bars and rods:</b>		
7228 80 10	Of alloy steel	Free	
7228 80 20	Of non alloy steel, forged	Free	
7228 80 90	Other	Free	
<b>7229</b>	<b>WIRE OF OTHER ALLOY STEEL</b>		
7229 20 00	Of silico-manganese steel	Free	
<b>7229 90</b>	<b>Other:</b>		
<b>7229901</b>	<b>Tinned wire, bronze coated wire, trapezoidal wire, half round wire, crimped wire and copper coated wire, not insulated:</b>		
7229 90 11	Tinned wire	Free	
7229 90 12	Bronze coated wire	Free	
7229 90 13	Trapezoidal wire	Free	
7229 90 14	Half round wire	Free	
7229 90 15	Crimped wire	Free	
7229 90 16	Copper coated wire	Free	
<b>7229902</b>	<b>Electrode quality, wire rope quality and ACSR quality, not insulated:</b>		
7229 90 21	Electrode quality	Free	
7229 90 22	Wire rope quality	Free	
7229 90 23	ACSR quality	Free	



<b>7229903</b>	<b>Wire (excluding wire type lead), spring, high tensile, hardened and tempered wires, not insulated:</b>		
7229 90 31	Wire (excluding wire type lead)	Free	
7229 90 32	Spring wire	Free	
7229 90 33	High tensile wire	Free	
7229 90 34	Hardened and tempered wire	Free	
7229 90 40	Other wire	Free	
<b>7229905</b>	<b>Shaped and profiled wires of cross-section:</b>		
7229 90 51	Half round	Free	
7229 90 52	Flat and rectangular	Free	
7229 90 53	"L' shape	Free	
7229 90 54	"Z' shape	Free	
7229 90 59	Other	Free	
7229 90 60	Electric resistance wire (including electric resistance heating wire)	Free	
7229 90 70	Crimped wire	Free	
7229 90 90	Other	Free	

## CHAPTER 73

## ARTICLES OF IRON OR STEEL

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**NOTE: 2** As per CBIC Circular No. 32/99-Cus dated 04.06.1999 export of handicraft items is permitted subject to submission of certificates issued by the Development Commissioner (Handicrafts)/the Export Promotion Council for Handicrafts (EPCH)

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7301</b>	<b>SHEET PILING OF IRON OR STEEL, WHETHER OR NOT DRILLED, PUNCHED OR MADE FROM ASSEMBLED ELEMENTS; WELDED ANGLES, SHAPES AND SECTIONS, OF IRON OR STEEL</b>		
7301 10 00	Sheet piling	Free	Export permitted subject to policy condition at Note 1
<b>7301 20</b>	<b>Angles, shapes and sections:</b>		
7301 20 10	Steel slotted angles	Free	Export permitted subject to policy condition at Note 1
7301 20 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7302</b>	<b>RAILWAY OR TRAMWAY TRACK CONSTRUCTION MATERIAL OF IRON OR STEEL, THE FOLLOWING: RAILS, CHECK-RAILS AND RACK RAILS, SWITCH BLADES, CROSSING FROGS, POINT RODS AND OTHER CROSSING PIECES, SLEEPERS (CROSS-TIES), FISH-PLATES, CHAIRS, CHAIR WEDGES, SOLE PLATES (BASE PLATES), RAIL CLIPS, BEDPLATES, TIES AND OTHER MATERIAL SPECIALIZED FOR JOINTING OR FIXING RAILS</b>		
<b>7302 10</b>	<b>Rails:</b>		
7302 10 10	For Railways	Free	Export permitted subject to policy condition at Note 1
7302 10 20	For Tramways	Free	Export permitted subject to policy condition at Note 1
7302 10 90	Other	Free	Export permitted subject to policy condition at Note 1
7302 30 00	Switch blades, crossing frogs, piont rods and other crossing pieces	Free	Export permitted subject to policy condition at Note 1
7302 40 00	Fish-plates and sole plates	Free	Export permitted subject to policy condition at Note 1

<b>7302 90</b>	<b>Other:</b>	Free	
7302 90 10	Material for joining or fixing rails	Free	Export permitted subject to policy condition at Note 1
7302 90 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7303</b>	<b>TUBES, PIPES AND HOLLOW PROFILES, OF CAST IRON</b>		
<b>7303 00</b>	<b>Tubes, pipes and hollow profiles, of cast iron:</b>		
7303 00 10	Rain water pipe	Free	Export permitted subject to policy condition at Note 1
7303 00 20	Soil pipe	Free	Export permitted subject to policy condition at Note 1
7303 00 30	Spun pipe	Free	Export permitted subject to policy condition at Note 1
7303 00 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304</b>	<b>TUBES, PIPES AND HOLLOW PROFILES, SEAMLESS, OF IRON (OTHER THAN CAST IRON) OR STEEL</b>		
<b>7304 11</b>	<b>Of stainless steel:</b>		
7304 11 10	Tubes and pipes	Free	Export permitted subject to policy condition at Note 1
7304 11 20	Blanks for tubes and pipes	Free	Export permitted subject to policy condition at Note 1
7304 11 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304 19</b>	<b>Other:</b>		
7304 19 10	Tubes and pipes	Free	Export permitted subject to policy condition at Note 1
7304 19 20	Blanks for tubes and pipes	Free	Export permitted subject to policy condition at Note 1
7304 19 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>73042</b>	<b>Casing, tubing and drill pipe, of a kind used in drilling for oil or gas:</b>		
7304 22 00	Drill pipe of stainless steel	Free	Export permitted subject to policy condition at Note 1
<b>7304 23</b>	<b>Other drill pipe:</b>		
7304 23 10	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 23 90	Other	Free	Export permitted subject to policy condition at Note 1
7304 24 00	Other, of stainless steel	Free	Export permitted subject to policy condition at Note 1
<b>7304 29</b>	<b>Other:</b>		
7304 29 10	Of iron	Free	Export permitted subject to

			policy condition at Note 1
7304 29 90	Other	Free	Export permitted subject to policy condition at Note 1
	<i>Other, of circular cross-section, of iron or non-alloy steel:</i>		
<b>7304 31</b>	<i>Cold-drawn or cold-rolled (cold-reduced) Up to 114.3 mm outer diameter:</i>		
7304 31 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 31 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304312</b>	<i>Above 114.3 mm but up to 219.1 mm outer diameter:</i>		
7304 31 21	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 31 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304313</b>	<i>Above 219.1 mm diameter:</i>		
7304 31 31	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 31 39	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304 39</b>	Other:	Free	Export permitted subject to policy condition at Note 1
<b>7304391</b>	Up to 114.3 mm outer diameter:		
7304 39 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 39 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304392</b>	<i>Above 114.3 mm but up to 219.1 mm outer diameters:</i>		
7304 39 21	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 39 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>7304393</b>	<i>Above 219.1 mm diameter:</i>		
7304 39 31	Of iron	Free	Export permitted subject to policy condition at Note 1
7304 39 39	Other	Free	Export permitted subject to policy condition at Note 1
<b>73044</b>	<i>Other, of circular cross section, of stainless steel:</i>		
7304 41 00	Cold-drawn or cold-rolled (cold-reduced)	Free	Export permitted subject to policy condition at Note 1
7304 49 00	Other	Free	Export permitted subject to policy condition at Note 1

	<i>Other, of circular cross section, of alloy steel:</i>		
<b>7304 51</b>	<i>Cold-drawn or cold rolled (cold reduced):</i>		
7304 51 10	Up to 114.3 mm diameter	Free	Export permitted subject to policy condition at Note 1
7304 51 20	Above 114.3 mm but up to 219.1 mm outer diameter	Free	Export permitted subject to policy condition at Note 1
7304 51 30	Above 219.1 mm outer diameter	Free	Export permitted subject to policy condition at Note 1
<b>7304 59</b>	<i>Other:</i>		
7304 59 10	Up to 114.3 mm diameter	Free	Export permitted subject to policy condition at Note 1
7304 59 20	Above 114.3 mm but up to 219.1 mm outer diameter	Free	Export permitted subject to policy condition at Note 1
7304 59 30	Above 219.1 mm outer diameter	Free	Export permitted subject to policy condition at Note 1
7304 90 00	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305</b>	<b>OTHER TUBES AND PIPES (FOR EXAMPLE, WELDED, RIVETED OR SIMILARLY CLOSED), HAVING CIRCULAR CROSS-SECTIONS, THE EXTERNAL DIAMETER OF WHICH EXCEEDS 406.4 MM, OF IRON OR STEEL</b>		
	<i>Line pipe of a kind used for oil or gas pipelines:</i>		
<b>7305 11</b>	<i>Longitudinally submerged arc welded:</i>		
<b>7305111</b>	<i>Galvanised pipes:</i>		
7305 11 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 11 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305112</b>	<i>Non-galvanised pipes:</i>		
7305 11 21	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 11 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305 12</b>	<i>Other, longitudinally welded:</i>		
<b>7305121</b>	<i>Galvanised pipes:</i>		
7305 12 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 12 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305122</b>	<i>Non-galvanised pipes:</i>		
7305 12 21	Of iron	Free	Export permitted subject to policy condition at Note 1

7305 12 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305 19</b>	<b>Other:</b>		
<b>7305191</b>	<b>Galvanised pipes:</b>		
7305 19 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 19 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305192</b>	<b>Non-galvanised (black) pipes:</b>		
7305 19 21	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 19 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305 20</b>	<b>Casing of a kind used in drilling for oil or gas:</b>		
7305 20 10	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 20 90	Other	Free	Export permitted subject to policy condition at Note 1
	<b>Other, welded:</b>		
<b>7305 31</b>	<b>Longitudinally welded:</b>		
7305 31 10	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 31 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305 39</b>	<b>Other:</b>		
7305 39 10	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 39 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305 90</b>	<b>Other:</b>		
7305 90 10	High pressure hydroelectric conduits of steel	Free	Export permitted subject to policy condition at Note 1
<b>7305902</b>	<b>ERW precision tubes:</b>		
7305 90 21	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 90 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>7305909</b>	<b>Other:</b>		
7305 90 91	Of iron	Free	Export permitted subject to policy condition at Note 1
7305 90 99	Other	Free	Export permitted subject to policy condition at Note 1

<b>7306</b>	<b>OTHER TUBES, PIPES AND HOLLOW PROFILES (FOR EXAMPLE, OPEN SEAM OR WELDED, RIVETED OR SIMILARLY CLOSED), OF IRON OR STEEL</b>		
<b>73061</b>	<i>Line pipe of a kind used for oil or gas pipelines:</i>		
7306 11 00	Welded, of stainless steel	Free	Export permitted subject to policy condition at Note 1
<b>7306 19</b>	<i>Other:</i>		
<b>7306191</b>	<i>Galvanised pipes:</i>		
7306 19 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7306 19 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7306192</b>	<i>Non galvanised pipes:</i>		
7306 19 21	Of iron	Free	Export permitted subject to policy condition at Note 1
7306 19 29	Other	Free	Export permitted subject to policy condition at Note 1
<b>73062</b>	<i>Casing and tubing of a kind used in drilling for oil or gas:</i>		
7306 21 00	Welded, of stainless steel	Free	Export permitted subject to policy condition at Note 1
<b>7306 29</b>	<i>Other:</i>		
7306 29 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7306 29 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7306 30</b>	<i>Other, welded, of circular cross- section, of iron or non-alloy steel:</i>		
7306 30 10	Of iron	Free	Export permitted subject to policy condition at Note 1
7306 30 90	Other	Free	Export permitted subject to policy condition at Note 1
7306 40 00	Other, welded, of circular cross-section, of stainless steel	Free	Export permitted subject to policy condition at Note 1
7306 50 00	Other, welded, of circular cross-section, of other alloy steel	Free	Export permitted subject to policy condition at Note 1
<b>73066</b>	<i>Other, welded, of non-circular cross section:</i>		
7306 61 00	Of square or rectangular- cross- section	Free	Export permitted subject to policy condition at Note 1
7306 69 00	Of other non-circular cross- section	Free	Export permitted subject to policy condition at Note 1

<b>7306 90</b>	<b>Other:</b>		
<b>7306301</b>	<b>ERW precision tubes:</b>		
7306 90 11	Of iron	Free	Export permitted subject to policy condition at Note 1
7306 90 19	Other	Free	Export permitted subject to policy condition at Note 1
7306 90 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7307</b>	<b>TUBE OR PIPE FITTINGS (FOR EXAMPLE, COUPLINGS, ELBOWS, SLEEVES), OF IRON OR STEEL</b>		
	<b>Cast fittings:</b>		
<b>7307 11</b>	<b>Of non-malleable cast iron:</b>		
7307 11 10	Sponge iron cast fittings	Free	Export permitted subject to policy condition at Note 1
7307 11 20	SG iron cast fittings	Free	Export permitted subject to policy condition at Note 1
7307 11 90	Other	Free	Export permitted subject to policy condition at Note 1
7307 19 00	Other	Free	Export permitted subject to policy condition at Note 1
<b>73072</b>	<b>Other, of stainless steel:</b>		
7307 21 00	Flanges	Free	Export permitted subject to policy condition at Note 1
7307 22 00	Threaded elbows, bends and sleeves	Free	Export permitted subject to policy condition at Note 1
7307 23 00	Butt welding fittings	Free	Export permitted subject to policy condition at Note 1
7307 29 00	Other	Free	Export permitted subject to policy condition at Note 1
	<b>Other:</b>		
<b>7307 91</b>	<b>Flanges:</b>		
7307 91 10	Galvanised	Free	Export permitted subject to policy condition at Note 1
7307 91 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7307 92</b>	<b>Threaded elbows, bends and sleeves:</b>		
7307 92 10	Galvanised	Free	Export permitted subject to policy condition at Note 1
7307 92 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7307 93</b>	<b>Butt welding fittings:</b>		
7307 93 10	Galvanised	Free	Export permitted subject to policy condition at Note 1
7307 93 90	Other	Free	Export permitted subject to policy condition at Note 1



<b>7307 99</b>	<b>Other:</b>		
7307 99 10	Galvanised	Free	Export permitted subject to policy condition at Note 1
7307 99 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7308</b>	<b>STRUCTURES (EXCLUDING PREFABRICATED BUILDINGS OF HEADING 9406) AND PARTS OF STRUCTURES (FOR EXAMPLE, BRIDGES AND BRIDGE-SECTIONS, LOCK-GATES, TOWERS, LATTICE MASTS, ROOFS, ROOFING FRAMEWORKS, DOORS AND WINDOWS AND THEIR FRAMES AND THRESHOLDS FOR DOORS, SHUTTERS, BALUSTRADES, PILLARS AND COLUMNS), OF IRON OR STEEL; PLATES, RODS, ANGLES, SHAPES, SECTIONS, TUBES AND THE LIKE, PREPARED FOR USE IN STRUCTURES OF IRON OR STEEL</b>		
7308 10 00	Bridges and bridge-sections	Free	Export permitted subject to policy condition at Note 1
<b>7308 20</b>	<b>Towers and lattice masts:</b>		
<b>7308201</b>	<b>Towers, whether or not assembled:</b>		
7308 20 11	For transmission line	Free	Export permitted subject to policy condition at Note 1
7308 20 19	Other	Free	Export permitted subject to policy condition at Note 1
7308 20 20	Lattice masts	Free	Export permitted subject to policy condition at Note 1
7308 30 00	Doors, windows and their frames and thresholds for doors	Free	Export permitted subject to policy condition at Note 1
7308 40 00	Equipment for scaffolding, shuttering, propping or pit-propping	Free	Export permitted subject to policy condition at Note 1
<b>7308 90</b>	<b>Other:</b>		
7308 90 10	Beams, channels, pillars and girders prepared for use in structures	Free	Export permitted subject to policy condition at Note 1
7308 90 20	Drop rods	Free	Export permitted subject to policy condition at Note 1
7308 90 30	Hatchway, rails and bulkheads for ships or boats and parts of hull	Free	Export permitted subject to policy condition at Note 1
7308 90 40	Galvanised tension bars	Free	Export permitted subject to policy condition at Note 1
7308 90 50	Structures and super structures for mining	Free	Export permitted subject to policy condition at Note 1
7308 90 60	Truss rods	Free	Export permitted subject to policy condition at Note 1
7308 90 70	Tubular steel poles for electric transmission and distribution lines	Free	Export permitted subject to policy condition at Note 1

7308 90 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7309</b>	<b>RESERVOIRS, TANKS, VATS AND SIMILAR CONTAINERS FOR ANY MATERIAL (OTHER THAN COMPRESSED OR LIQUEFIED GAS), OF IRON OR STEEL, OF A CAPACITY EXCEEDING 300 L, WHETHER OR NOT LINED OR HEAT-INSULATED, BUT NOT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT</b>		
7309 00	<i>Reservoirs, tanks, vats and similar containers for any material (other than compressed or liquefied gas), of iron or steel, of a capacity exceeding 300 L, whether or not lined or heat-insulated, but not fitted with mechanical or thermal equipment:</i>		
7309 00 10	Galvanized iron tanks	Free	Export permitted subject to policy condition at Note 1
7309 00 20	Galvanized iron barrels and drums	Free	Export permitted subject to policy condition at Note 1
7309 00 30	Pressed steel tanks	Free	Export permitted subject to policy condition at Note 1
7309 00 40	Pressure vessels	Free	Export permitted subject to policy condition at Note 1
7309 00 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7310</b>	<b>TANKS, CASKS, DRUMS, CANS, BOXES AND SIMILAR CONTAINERS, FOR ANY MATERIAL (OTHER THAN COMPRESSED OR LIQUEFIED GAS), OF IRON OR STEEL, OF A CAPACITY NOT EXCEEDING 300 L, WHETHER OR NOT LINED OR HEAT-INSULATED, BUT NOT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT</b>		
<b>7310 10</b>	<i>Of a capacity of 50 l or more:</i>		
7310 10 10	Tin plate containers	Free	Export permitted subject to policy condition at Note 1
7310 10 20	Trunks and cases	Free	Export permitted subject to policy condition at Note 1
7310 10 90	Other	Free	Export permitted subject to policy condition at Note 1
	<i>Of a capacity of less than 50 l:</i>		
<b>7310 21</b>	<i>Cans which are to be closed by soldering or crimping:</i>		
7310 21 10	Tin plate containers	Free	Export permitted subject to policy condition at Note 1
7310 21 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7310 29</b>	<i>Other:</i>		
7310 29 10	Tin plate containers		
7310 29 20	Trunks and cases	Free	

7310 29 90	Other	Free	
<b>7311</b>	<b>CONTAINERS FOR COMPRESSED OR LIQUEFIED GAS, OF IRON OR STEEL</b>		
<b>7311 00</b>	<i>Containers for compressed or liquefied gas, of iron or steel:</i>		
7311 00 10	Liquefied petroleum gas (LPG) cylinder	Free	
7311 00 20	Low pressure cylinder (working pressure upto 35.2 kg/sq.cm other than LPG)	Free	
7311 00 30	High pressure cylinder (working pressure exceeding 35.2 kg/sq.cm)	Free	
7311 00 90	Other	Free	
<b>7312</b>	<b>STRANDED WIRE, ROPES, CABLES, PLAITED BANDS, SLINGS AND THE LIKE, OF IRON OR STEEL, NOT ELECTRICALLY INSULATED</b>		
<b>7312 10</b>	<i>Stranded wire, ropes and cables:</i>		
7312 10 10	Wire ropes, black	Free	
7312 10 20	Wire ropes, galvanised	Free	
7312 10 30	Stranded wire	Free	
7312 10 90	Other	Free	
7312 90 00	Other	Free	
<b>7313</b>	<b>BARBED WIRE OF IRON OR STEEL; TWISTED HOOP OR SINGLE FLAT WIRE, BARBED OR NOT, AND LOOSELY TWISTED DOUBLE WIRE, OF A KIND USED FOR FENCING, OF IRON OR STEEL</b>		
<b>7313 00</b>	<i>Barbed wire of iron or steel; twisted hoop or single flat wire, barbed or not, and loosely twisted double wire, of a kind used for fencing, of iron or steel:</i>		
7313 00 10	Barbed wire	Free	
7313 00 20	Twisted hoop or single flat wire, barbed or not, and loosely twisted double wire, of a kind used for fencing	Free	
<b>7314</b>	<b>CLOTH (INCLUDING ENDLESS BANDS), GRILL, NETTING AND FENCING, OF IRON OR STEEL WIRE; EXPANDED METAL OF IRON OR STEEL</b>		
<b>7314 1</b>	<i>Woven cloth:</i>		
7314 12 00	Endless bands for machinery, of stainless steel	Free	
<b>7314 14</b>	<i>Other woven cloth, of stainless steel:</i>		
7314 14 10	Wire gauze (wire cloth, wire mesh)	Free	
7314 14 90	Other	Free	
<b>7314 19</b>	<i>Other:</i>		
7314 19 10	Wire gauze (wire cloth, wire mesh)	Free	
7314 19 90	Other	Free	

<b>7314 20</b>	<b><i>Grill, netting and fencing, welded at the intersection, of wire with a maximum cross-sectional dimension of 3mm or more and having a mesh size of 100 cm<sup>2</sup> or more:</i></b>		
7314 20 10	Wire netting	Free	
7314 20 90	Other	Free	
<b>731431</b>	<b><i>Other grill, netting and fencing, welded at the intersection:</i></b>		
7314 31 00	Plated or coated with zinc	Free	
7314 39 00	Other	Free	
	<b><i>Other cloth, grill, netting and fencing:</i></b>		
<b>7314 41</b>	<b><i>Plated or coated with zinc:</i></b>		
7314 41 10	Wire netting	Free	
7314 41 90	Other	Free	
<b>7314 42</b>	<b><i>Coated with plastics:</i></b>		
7314 42 10	Wire netting	Free	
7314 42 90	Other	Free	
<b>7314 49</b>	<b><i>Other:</i></b>		
7314 49 10	Wire netting	Free	
7314 49 90	Other	Free	
7314 50 00	Expanded metal	Free	
<b>7315</b>	<b>CHAIN AND PARTS THEREOF, OF IRON OR STEEL</b>		
<b>73151</b>	<b><i>Articulated link chain and parts thereof:</i></b>		
7315 11 00	Roller chain	Free	
<b>7315 12</b>	<b><i>Other chain:</i></b>		
7315 12 10	Lifting and hoisting chain	Free	
7315 12 20	Ship chain	Free	
7315 12 90	Other	Free	
7315 19 00	Parts	Free	
7315 20 00	Skid chain	Free	
<b>73158</b>	<b><i>Other chain:</i></b>		
7315 81 00	Stud link	Free	
7315 82 00	Other, welded link	Free	
7315 89 00	Other	Free	
7315 90 00	Other parts	Free	

<b>7316</b>	<b>ANCHORS, GRAPNELS AND PARTS THEREOF, OF IRON OR STEEL</b>		
<b>7316 00</b>	<i>Anchors, grapnels and parts thereof, of iron or steel:</i>		
7316 00 10	Anchors and grapnels	Free	
7316 00 90	Parts	Free	
<b>7317</b>	<b>NAILS, TACKS, DRAWING PINS, CORRUGATED NAILS, STAPLES (OTHER THAN THOSE OF HEADING 8305) AND SIMILAR ARTICLES, OF IRON OR STEEL, WHETHER OR NOT WITH HEADS OF OTHER MATERIAL, BUT EXCLUDING SUCH ARTICLES WITH HEADS OF COPPER</b>		
<b>7317 00</b>	<i>Nails, tacks, drawing pins, corrugated nails, staples (other than those of heading 8305) and similar articles, of iron or steel, whether or not with heads of other material, but excluding such articles with heads of copper:</i>		
7317001	<i>Nails:</i>		
7317 00 11	For animal shoes	Free	
7317 00 12	For fixing heel strips and toe plates	Free	
7317 00 13	Wire nails	Free	
7317 00 19	Other	Free	
<b>7317002</b>	<i>Spikes:</i>		
7317 00 21	Dog spikes	Free	
7317 00 29	Other	Free	
7317 00 30	Tacks	Free	
<b>7317009</b>	<i>Other:</i>		
7317 00 91	Staples, other than in strips, and drawing pins	Free	
7317 00 99	Other	Free	
<b>7318</b>	<b>SCREWS, BOLTS, NUTS, COACH-SCREWS, SCREW HOOKS, RIVETS, COTTERS, COTTER-PINS, WASHERS (INCLUDING SPRING WASHERS) AND SIMILAR ARTICLES, OF IRON OR STEEL</b>		
	<i>Threaded articles:</i>		
<b>7318 11</b>	<i>Coach screws:</i>		
7318 11 10	Machine screws	Free	
7318 11 90	Other	Free	
7318 12 00	Other wood screws	Free	
7318 13 00	Screw hooks and screw rings	Free	
7318 14 00	Self-tapping screws	Free	
7318 15 00	Other screws and bolts, whether or not with their nuts or washers	Free	
7318 16 00	Nuts	Free	
7318 19 00	Other	Free	

<b>73182</b>	<b><i>Non-threaded articles:</i></b>		
7318 21 00	Spring washers and other lock washers	Free	
7318 22 00	Other washers	Free	
7318 23 00	Rivets	Free	
7318 24 00	Cotters and cotter-pins	Free	
<b>7318 29</b>	<b><i>Other:</i></b>		
7318 29 10	Circlips	Free	
7318 29 90	Other	Free	
<b>7319</b>	<b>SEWING NEEDLES, KNITTING NEEDLES, BODKINS, CROCHET HOOKS, EMBROIDERY STILETTOS AND SIMILAR ARTICLES, FOR USE IN THE HAND, OF IRON OR STEEL; SAFETY PINS AND OTHER PINS, OF IRON OR STEEL, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>7319 40</b>	<b><i>Safety pins and other pins:</i></b>	Free	
7319 40 10	Safety pins	Free	
7319 40 90	Other pins	Free	
7319 90 00	Other	Free	
<b>7320</b>	<b>SPRINGS AND LEAVES FOR SPRINGS, OF IRON OR STEEL</b>		
<b>7320 10</b>	<b><i>Leaf-springs and leaves therefor:</i></b>		
<b>7320101</b>	<b><i>Leaf spring:</i></b>		
7320 10 11	For motor vehicles	Free	
7320 10 12	For railways and tramways	Free	
7320 10 19	Other	Free	
7320 10 20	Leaves for springs	Free	
7320 20 00	Helical springs	Free	
<b>7320 90</b>	<b><i>Other:</i></b>		
7320 90 10	Coil spring for railways, tramways	Free	
7320 90 20	Spring pins	Free	
7320 90 90	Other	Free	
<b>7321</b>	<b>STOVES, RANGES, GRATES, COOKERS (INCLUDING THOSE WITH SUBSIDIARY BOILERS FOR CENTRAL HEATING), BARBECUES, BRAZIERS, GAS-RINGS, PLATE WARMERS AND SIMILAR NON-ELECTRIC DOMESTIC APPLIANCES, AND PARTS THEREOF, OF IRON OR STEEL</b>		
	<b><i>Cooking appliances and plate warmers:</i></b>		
<b>7321 11</b>	<b><i>For gas fuel or for both gas and other fuels:</i></b>		
7321 11 10	Cookers and kitchen stoves	Free	
7321 11 20	Other stoves	Free	
7321 11 90	Other	Free	

<b>7321 12</b>	<b><i>For liquid fuel:</i></b>		
7321 12 10	Cookers and kitchen stoves	Free	
7321 12 20	Other stoves	Free	
7321 12 90	Other	Free	
<b>7321 19</b>	<b><i>Other, including appliances for solid fuel:</i></b>		
7321 19 10	Cookers and kitchen stoves	Free	
7321 19 90	Other stoves and appliances	Free	
<b>73218</b>	<b><i>Other appliances:</i></b>		
7321 81 00	For gas fuel or for both gas and other fuels	Free	
7321 82 00	For liquid fuel	Free	
<b>7321 89</b>	<b><i>Other, including appliances for solid fuel:</i></b>		
7321 89 10	Clay tandoor (oven with iron or steel body and earthen grates)	Free	
7321 89 90	Other	Free	
7321 90 00	Parts	Free	
<b>7322</b>	<b>RADIATORS FOR CENTRAL HEATING, NOT ELECTRICALLY HEATED, AND PARTS THEREOF, OF IRON OR STEEL; AIR HEATERS AND HOT AIR DISTRIBUTORS (INCLUDING DISTRIBUTORS WHICH CAN ALSO DISTRIBUTE FRESH OR CONDITIONED AIR), NOT ELECTRICALLY HEATED, INCORPORATING A MOTOR-DRIVEN FAN OR BLOWER, AND PARTS THEREOF, OF IRON OR STEEL</b>		
<b>73221</b>	<b><i>Radiators and parts thereof:</i></b>		
7322 11 00	Of cast iron	Free	
7322 19 00	Other	Free	
<b>7322 90</b>	<b><i>Other:</i></b>		
7322 90 10	Air heaters and hot air distributors	Free	
7322 90 90	Parts of air heaters and hot air distributors	Free	
<b>7323</b>	<b>TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES AND PARTS THEREOF, OF IRON OR STEEL; IRON OR STEEL WOOL; POT SCOURERS AND SCOURING OR POLISHING PADS, GLOVES AND THE LIKE, OF IRON OR STEEL</b>		
7323 10 00	Iron or steel wool; pot scourers and scouring or polishing pads, gloves and the like:	Free	
	<b><i>Other:</i></b>		
<b>7323 91</b>	<b><i>Of cast iron, not enamelled:</i></b>		
7323 91 10	Pans	Free	

7323 91 90	Other	Free	
7323 92 00	Of cast iron, enamelled	Free	
<b>7323 93</b>	<b><i>Of stainless steel:</i></b>		
7323 93 10	Pressure cookers	Free	
7323 93 90	Other	Free	
<b>7323 94</b>	<b><i>Of iron (other than cast iron) or steel, enamelled:</i></b>		
7323 94 10	Ghamellas	Free	
7323 94 20	Utensils	Free	
7323 94 90	Other	Free	
<b>7323 99</b>	<b><i>Other:</i></b>		
7323 99 10	Utensils of galvanised iron	Free	
7323 99 20	Other utensils	Free	
7323 99 90	Other	Free	
<b>7324</b>	<b>SANITARY WARE AND PARTS THEREOF, OF IRON OR STEEL</b>		
7324 10 00	Sinks and wash basins, of stainless steel	Free	
<b>73242</b>	<b><i>Baths:</i></b>		
7324 21 00	Of cast iron, whether or not enamelled	Free	
7324 29 00	Other	Free	
7324 90 00	Other, including parts	Free	
<b>7325</b>	<b>OTHER CAST ARTICLES OF IRON OR STEEL</b>		
7325 10 00	Of non-malleable cast iron	Free	
<b>73259</b>	<b><i>Other:</i></b>		
7325 91 00	Grinding balls and similar articles for mills	Free	
<b>7325 99</b>	<b><i>Other:</i></b>		
7325 99 10	Of iron	Free	
7325 99 20	Of alloy steel	Free	
7325 99 30	Of stainless steel	Free	
<b>7325999</b>	<b><i>Other:</i></b>		
7325 99 91	Rudders for ships or boats	Free	
7325 99 92	Drain covers	Free	
7325 99 93	Plates and frames for sewage water or similar system	Free	
7325 99 99	Other	Free	
<b>7326</b>	<b>OTHER ARTICLES OF IRON OR STEEL</b>		
<b>73261</b>	<b><i>Forged or stamped, but not further worked:</i></b>		
7326 11 00	Grinding balls and similar articles for mills	Free	



<b>7326 19</b>	<b>Other:</b>		
7326 19 10	For automobiles and Earth moving equipments	Free	
7326 19 90	Other	Free	
<b>7326 20</b>	<b>Articles of iron of steel wire:</b>		
7326 20 10	Tyre bead wire rings intended for use in the manufacture of tyres for cycles and cycle-rickshaws	Free	
7326 20 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7326 90</b>	<b>Other:</b>		
7326 90 10	Belt lacing of steel	Free	
7326 90 20	Belt fasteners for machinery belts	Free	
7326 90 30	Drain covers, plates, and frames for sewages, water or similar system	Free	
7326 90 40	Enamelled iron ware	Free	Export permitted subject to policy condition at Note 2
7326 90 50	Grinding media balls and cylpebs	Free	
7326 90 60	Manufactures of stainless steel	Free	Export permitted subject to policy condition at Note 2
7326 90 70	Articles of clad metal	Free	Export permitted subject to policy condition at Note 2
7326 90 80	Parts of ships, floating structure and vessels (excluding hull, propellers and paddle-wheels)	Free	
<b>7326909</b>	<b>Other:</b>		
7326 90 91	Shanks	Free	
7326 90 99	Other	Free	Export permitted subject to policy condition at Note 2

## CHAPTER 74

## COPPER AND ARTICLES THEREOF

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7401</b>	<b>COPPER MATTES; CEMENT COPPER (PRECIPITATED COPPER)</b>		
<b>7401 00</b>	<i>Copper mattes; Cement copper (precipitated copper):</i>		
7401 00 10	Copper mattes	Free	Export permitted subject to policy condition at Note 1
7401 00 90	Cement copper (precipitated copper)	Free	Export permitted subject to policy condition at Note 1
<b>7402</b>	<b>UNREFINED COPPER; COPPER ANODES FOR ELECTROLYTIC REFINING</b>		
<b>7402 00</b>	<i>Unrefined copper; copper anodes for electrolytic refining:</i>		
7402 00 10	Blister copper	Free	Export permitted subject to policy condition at Note 1
7402 00 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7403</b>	<b>REFINED COPPER AND COPPER ALLOYS, UNWROUGHT</b>		
<b>74031</b>	<i>Refined copper:</i>		
7403 11 00	Cathodes and sections of cathodes	Free	Export permitted subject to policy condition at Note 1
7403 12 00	Wire-bars	Free	Export permitted subject to policy condition at Note 1
7403 13 00	Billets	Free	Export permitted subject to policy condition at Note 1
7403 19 00	Other	Free	Export permitted subject to policy condition at Note 1
<b>74032</b>	<i>Copper alloys:</i>		
7403 21 00	Copper-zinc base alloys (brass)	Free	Export permitted subject to policy condition at Note 1
<b>7403 22</b>	<i>Copper-tin base alloys (bronze):</i>		
7403 22 10	Phosphor bronze	Free	Export permitted subject to policy condition at Note 1
7403 22 90	Other	Free	Export permitted subject to policy condition at Note 1
7403 29 00	Other copper alloys (other than master alloys of heading 7405)	Free	Export permitted subject to policy condition at Note 1

<b>7404</b>	<b>COPPER WASTE AND SCRAP</b>		
<b>7404 00</b>	<i>Copper waste and scrap:</i>		
<b>7404001</b>	<i>Of copper:</i>		
7404 00 11	Empty or discharged cartridges of all bores and sizes	Free	
7404 00 12	Copper scrap, namely the following: Copper wire scrap covered by ISRI code words 'Barley', 'Berry' and 'Birch'; Heavy copper scrap covered by ISRI code word 'Candy'; Unalloyed copper scrap covered by ISRI code word 'Cliff'; Copper wire nodules scrap covered by ISRI code words 'Clove', 'Cobra' and 'Cocoa'; Light copper scrap covered by ISRI code word 'Dream'; Muntz metal tubes covered by ISRI code word 'Palms'; <i>Miscellaneous copper-containing skimmings, grindings, ashes, irony brass and copper, residues and slags covered by ISRI code word 'Drove'; Copper wire scrap with various types of insulation covered by ISRI code word 'Druid'</i>	Free	Export permitted subject to policy condition at Note 1
7404 00 19	Other	Free	Export permitted subject to policy condition at Note 1
<b>7404002</b>	<i>Of copper alloys:</i>		
7404 00 21	Empty or discharged cartridges of all bores and sizes	Free	
7404 00 22	Brass scrap, namely the following: Refinery brass scrap covered by ISRI code word 'Drink'; Composition of Red brass scrap covered by ISRI code word 'Ebony'; Red brass composition turnings scrap covered by ISRI code word 'Enerv'; Genuine babbitt-lined brass bushings scrap covered by ISRI code word 'Elder'; Machinery or hard brass solids scrap covered by ISRI code word 'Engel'; Machinery or hand brass solids scrap covered by ISRI code word 'Erin'; Cocks and faucets scrap covered by ISRI code word 'Grape'; Yellow brass scrap covered by ISRI code word 'Honey'; Yellow brass castings covered by ISRI code word 'Ivory'; New brass clippings covered by ISRI code word 'Label'; Yellow brass primer covered by ISRI code word 'Lark'; Brass pipe covered by ISRI code word 'Melon'; Yellow brass rod turnings covered by ISRI code word 'Night'; New yellow brass rod ends covered by ISRI code word 'Noble'; Yellow brass turnings covered by ISRI code word 'Nomad'; Mixed unsweated auto radiators covered by ISRI code word 'Ocean'; Admiralty brass condenser tubes covered by ISRI code word 'Pales'; Aluminium brass condenser tubes covered by ISRI code word 'Pallu'; Manganese bronze solids covered by ISRI code word 'Parch'; <i>High Grade-Low Lead Bronze/Brass Solids covered by ISRI code word 'Eland'; High lead bronze solids and borings covered by ISRI code word 'Elias'; Clean fired 70/30 brass shell cases free of primers and any other foreign material covered by ISRI code word 'Lace'; Clean fired 70/30 brass shell cases containing</i>	Free	Export permitted subject to policy condition at Note 1

	<i>the brass primers and containing no other foreign material covered by ISRI code word 'Lady'; Clean fired 70/30 brass shells free of bullets, iron and any other foreign material covered by ISRI code word 'Lake'; Clean muffled (popped) 70/30 brass shells free of bullets, iron and any other foreign material covered by ISRI code word 'Lamb'.</i>		
7404 00 23	Nickel silver scrap namely the following: mixed new nickel silver clippings covered by ISRI code 'Maize', new nickel silver clippings covered by ISRI code 'Major' new segregated nickel silver clippings covered by ISRI code 'Malar' old nickel silver clippings covered by ISRI code 'Malic', nickel silver castings covered by ISRI code Word 'Naggy', nickel silver turnings covered by ISRI Word 'Niece'	Free	
7404 00 29	Other	Free	Export permitted subject to policy condition at Note 1
7405 00 00	Master alloys of copper	Free	Export permitted subject to policy condition at Note 1
<b>7406</b>	<b>COPPER POWDERS AND FLAKES</b>		
7406 10 00	Powders of non-lamellar structure	Free	Export permitted subject to policy condition at Note 1
7406 20 00	Powders of lamellar structure; flakes	Free	Export permitted subject to policy condition at Note 1
<b>7407</b>	<b>COPPER BARS, RODS AND PROFILES</b>		
<b>7407 10</b>	<i>Of refined copper:</i>		
7407 10 10	Electrolytic copper rods or black copper rods	Free	Export permitted subject to policy condition at Note 1
7407 10 20	Other copper rods	Free	Export permitted subject to policy condition at Note 1
7407 10 30	Copper bars (excluding hollow bars)	Free	Export permitted subject to policy condition at Note 1
7407 10 40	Hollow bars of copper	Free	Export permitted subject to policy condition at Note 1
<b>7407105</b>	<b>Profiles:</b>		
7407 10 51	Hollow profiles	Free	Export permitted subject to policy condition at Note 1
7407 10 59	Other	Free	Export permitted subject to policy condition at Note 1
7407 10 90	Other	Free	Export permitted subject to policy condition at Note 1
	<i>Of copper alloys:</i>		
<b>7407 21</b>	<i>Of copper-zinc base alloys (brass):</i>		
7407 21 10	Bars	Free	Export permitted subject to policy condition at Note 1
7407 21 20	Rods	Free	Export permitted subject to

			policy condition at Note 1
7407 21 30	Hollow bars	Free	Export permitted subject to policy condition at Note 1
7407 21 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7407 29</b>	<b><i>Other:</i></b>		
7407 29 10	Rods of bronze and similar alloys	Free	Export permitted subject to policy condition at Note 1
<b>7407292</b>	<b><i>Profiles:</i></b>		
7407 29 21	Hollow	Free	Export permitted subject to policy condition at Note 1
7407 29 29	Other	Free	Export permitted subject to policy condition at Note 1
7407 29 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7408</b>	<b>COPPER WIRE</b>		
	<b><i>Of refined copper:</i></b>		
<b>7408 11</b>	<b><i>Of which the maximum cross-sectional dimension exceeds 6 mm:</i></b>		
7408 11 10	Copper weld wire	Free	Export permitted subject to policy condition at Note 1
7408 11 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7408 19</b>	<b><i>Other:</i></b>		
7408 19 10	Copper weld wire	Free	Export permitted subject to policy condition at Note 1
7408 19 20	Welding wire	Free	Export permitted subject to policy condition at Note 1
7408 19 90	Other	Free	Export permitted subject to policy condition at Note 1
	<b><i>Of copper alloys:</i></b>		
<b>7408 21</b>	<b>Of copper-zinc base alloys (brass):</b>		
7408 21 10	Of which the maximum cross-sectional dimension exceeds 6 mm	Free	Export permitted subject to policy condition at Note 1
7408 21 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7408 22</b>	<b><i>Of copper-nickel base alloys (cupro-nickel) or copper-nickel-zinc base alloys (nickel silver):</i></b>		
7408 22 10	Silver plated flattened wire of copper (lametta)	Free	Export permitted subject to policy condition at Note 1
7408 22 20	Of which the maximum cross-sectional dimension exceeds 6 mm	Free	Export permitted subject to policy condition at Note 1
7408 22 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7408 29</b>	<b><i>Other:</i></b>		
7408 29 10	Wire of bronze and similar alloys	Free	Export permitted subject to

			policy condition at Note 1
7408 29 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7409</b>	<b>COPPER PLATES, SHEETS AND STRIP, OF A THICKNESS EXCEEDING 0.15 MM</b>		
<b>74091</b>	<i>Of refined copper:</i>		
7409 11 00	In coils	Free	Export permitted subject to policy condition at Note 1
7409 19 00	Other	Free	Export permitted subject to policy condition at Note 1
<b>74092</b>	<i>Of copper-zinc base alloys (brass):</i>		
7409 21 00	In coils	Free	Export permitted subject to policy condition at Note 1
7409 29 00	Other	Free	Export permitted subject to policy condition at Note 1
<b>74093</b>	<i>Of copper-tin base alloys (bronze):</i>		
7409 31 00	In coils	Free	Export permitted subject to policy condition at Note 1
7409 39 00	Other	Free	Export permitted subject to policy condition at Note 1
7409 40 00	Of copper-nickel base alloys (cupro-nickel) or copper-nickel-zinc base alloys (nickel silver)	Free	Export permitted subject to policy condition at Note 1
7409 90 00	Of other copper alloys	Free	Export permitted subject to policy condition at Note 1
<b>7410</b>	<b>COPPER FOIL (WHETHER OR NOT PRINTED OR BACKED WITH PAPER, PAPERBOARD, PLASTICS OR SIMILAR BACKING MATERIALS) OF A THICKNESS (EXCLUDING ANY BACKING) NOT EXCEEDING 0.15 MM</b>		
<b>74101</b>	<i>Not backed:</i>		
7410 11 00	Of refined copper	Free	Export permitted subject to policy condition at Note 1
7410 12 00	Of copper alloys	Free	Export permitted subject to policy condition at Note 1
<b>74102</b>	<i>Backed:</i>		
7410 21 00	Of refined copper	Free	Export permitted subject to policy condition at Note 1
7410 22 00	Of copper alloys	Free	Export permitted subject to policy condition at Note 1
<b>7411</b>	<b>COPPER TUBES AND PIPES</b>		
7411 10 00	Of refined copper	Free	Export permitted subject to policy condition at Note 1
<b>74112</b>	<i>Of copper alloys:</i>		

7411 21 00	Of copper-zinc base alloys (brass)	Free	Export permitted subject to policy condition at Note 1
7411 22 00	Of copper-nickel base alloys (cupro-nickel) or copper-nickel-zinc base alloys (nickel silver)	Free	Export permitted subject to policy condition at Note 1
7411 29 00	Other	Free	Export permitted subject to policy condition at Note 1
<b>7412</b>	<b>COPPER TUBE OR PIPE FITTINGS (FOR EXAMPLE, COUPLINGS, ELBOWS, SLEEVES)</b>		
7412 10 00	Of refined copper	Free	Export permitted subject to policy condition at Note 1
<b>7412 20</b>	<i>Of copper alloys:</i>		
<b>7412201</b>	<i>Brass:</i>		
7412 20 11	Tube-well strainer	Free	Export permitted subject to policy condition at Note 1
7412 20 12	Hose connectors	Free	Export permitted subject to policy condition at Note 1
7412 20 19	Other	Free	Export permitted subject to policy condition at Note 1
7412 20 90	Fittings of bronze and similar alloys of copper	Free	Export permitted subject to policy condition at Note 1
7413 00 00	Stranded wire, cables, plated bands and the like, of copper, not electrically insulated	Free	Export permitted subject to policy condition at Note 1
<b>7415</b>	<b>NAILS, TACKS, DRAWING PINS, STAPLES (OTHER THAN THOSE OF HEADING 8305) AND SIMILAR ARTICLES, OF COPPER OR OF IRON OR STEEL WITH HEADS OF COPPER; SCREWS, BOLTS, NUTS, SCREW HOOKS, RIVETS, COTTERS, COTTER-PINS, WASHERS (INCLUDING SPRING WASHERS) AND SIMILAR ARTICLES, OF COPPER</b>		
7415 10 00	Nails and tacks, drawing pins, staples and similar articles	Free	Export permitted subject to policy condition at Note 1
<b>74152</b>	<i>Other articles, not threaded:</i>		
7415 21 00	Washers (including spring washers)	Free	Export permitted subject to policy condition at Note 1
7415 29 00	Other	Free	Export permitted subject to policy condition at Note 1
	<i>Other threaded articles:</i>		
<b>7415 33</b>	<i>Screws; bolts and nuts:</i>		
7415 33 10	Screws for wood	Free	Export permitted subject to policy condition at Note 1
7415 33 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7415 39</b>	<i>Other:</i>		

7415 39 10	Rivets (excluding tubular or bifurcated)	Free	Export permitted subject to policy condition at Note 1
7415 39 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7418</b>	<b>TABLE, KITCHEN OR OTHER HOUSEHOLD ARTICLES AND PARTS THEREOF, OF COPPER; POT SCOURERS AND SCOURING OR POLISHING PADS, GLOVES AND THE LIKE, OF COPPER; SANITARY WARE AND PARTS THEREOF, OF COPPER</b>		
<b>7418 10</b>	<i>Table, kitchen or other household articles and parts thereof; Pot scourers and scouring or polishing pads, gloves and the like:</i>		
7418 10 10	Pot scourers and scouring or polishing pads, gloves and the like	Free	Export permitted subject to policy condition at Note 1
	<i>Utensils:</i>		
7418 10 21	Of brass	Free	Export permitted subject to policy condition at Note 1
7418 10 22	Of copper	Free	Export permitted subject to policy condition at Note 1
7418 10 23	Of other copper alloys	Free	Export permitted subject to policy condition at Note 1
7418 10 24	E.P.N.S. ware	Free	Export permitted subject to policy condition at Note 1
	<i>Other:</i>		
7418 10 31	Of E.P.N.S.	Free	Export permitted subject to policy condition at Note 1
7418 10 39	Other	Free	Export permitted subject to policy condition at Note 1
7418 10 90	Parts	Free	Export permitted subject to policy condition at Note 1
<b>741819</b>	<b>Others</b>		
<b>7418192</b>	<b>Utensils</b>		
<b>7418 20</b>	<i>Sanitary ware and parts thereof:</i>		
7418 20 10	Sanitary ware	Free	Export permitted subject to policy condition at Note 1
7418 20 20	Parts of sanitary ware	Free	Export permitted subject to policy condition at Note 1
<b>7419</b>	<b>OTHER ARTICLES OF COPPER</b>		
<b>7419 10</b>	<i>Chain and parts thereof:</i>		
7419 10 10	Chain	Free	Export permitted subject to policy condition at Note 1
<b>7419102</b>	<i>Parts:</i>		
7419 10 21	Of copper chains	Free	Export permitted subject to policy condition at Note 1
7419 10 29	Other	Free	Export permitted subject to



			policy condition at Note 1
<b>74199</b>	<b>Other:</b>		
7419 91 00	Cast, moulded, stamped or forged, but not further worked	Free	Export permitted subject to policy condition at Note 1
<b>7419 99</b>	<b>Other:</b>		
7419 99 10	Reservoirs, tanks, vats and similar containers of a capacity above 300 l	Free	Export permitted subject to policy condition at Note 1
7419 99 20	Articles of copper alloys electro-plated with nickel-silver	Free	Export permitted subject to policy condition at Note 1
7419 99 30	Articles of brass	Free	Export permitted subject to policy condition at Note 1
7419 99 40	Copper worked articles	Free	Export permitted subject to policy condition at Note 1
7419 99 90	Other articles of copper	Free	Export permitted subject to policy condition at Note 1

## CHAPTER 75

## NICKEL AND ARTICLES THEREOF

**NOTE:1** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7501</b>	<b>NICKEL MATTES, NICKEL OXIDE SINTERS AND OTHER INTERMEDIATE PRODUCTS OF NICKEL METALLURGY</b>		
7501 10 00	Nickel mattes	Free	Export permitted subject to policy condition at Note 1
7501 20 00	Nickel oxide sinters and other intermediate products of nickel metallurgy	Free	Export permitted subject to policy condition at Note 1
<b>7502</b>	<b>UNWROUGHT NICKEL</b>		
7502 10 00	Nickel, not alloyed	Free	Export permitted subject to policy condition at Note 1
<b>7502 20</b>	<b><i>Nickel alloys:</i></b>		
7502 20 10	Cupro-nickel containing more than 40 % by weight of nickel	Free	Export permitted subject to policy condition at Note 1
7502 20 20	Monel metal including 'K' monel	Free	Export permitted subject to policy condition at Note 1
7502 20 30	Nickel alloys containing more than 40 % by weight of nickel	Free	Export permitted subject to policy condition at Note 1
7502 20 40	Nickel alloys containing more than 10 % but not more than 40% by weight of nickel	Free	Export permitted subject to policy condition at Note 1
7502 20 90	Other	Free	Export permitted subject to policy condition at Note 1
<b>7503</b>	<b>NICKEL WASTE AND SCRAP</b>		
<b>7503 00</b>	<b><i>Nickel waste and scrap:</i></b>		
7503 00 10	Nickel	Free	
7503 00 90	Other	Free	
7504 00 00	Nickel powders and flakes	Free	Export permitted subject to policy condition at Note 1
<b>7505</b>	<b>NICKEL BARS, RODS, PROFILES AND WIRE</b>		
	<b><i>Bars, rods and profiles:</i></b>		
<b>7505 11</b>	<b><i>Of nickel, not alloyed:</i></b>		
7505 11 10	Hollow bars	Free	Export permitted subject to policy condition at Note 1
7505 11 20	Other bar rods and profiles	Free	Export permitted subject to policy condition at Note 1
<b>7505 12</b>	<b><i>Of nickel alloys:</i></b>		
7505 12 10	Hollow bars	Free	Export permitted subject to

			policy condition at Note 1
7505 12 20	Other bars; rods and profiles	Free	Export permitted subject to policy condition at Note 1
<b>75052</b>	<b>Wire:</b>		
7505 21 00	Of nickel, not alloyed	Free	Export permitted subject to policy condition at Note 1
7505 22 00	Of nickel alloys	Free	Export permitted subject to policy condition at Note 1
<b>7506</b>	<b>NICKEL PLATES, SHEETS, STRIP AND FOIL</b>		
7506 10 00	Of nickel, not alloyed	Free	Export permitted subject to policy condition at Note 1
7506 20 00	Of nickel alloys	Free	Export permitted subject to policy condition at Note 1
<b>7507</b>	<b>NICKEL TUBES, PIPES AND TUBE OR PIPE FITTINGS (FOR EXAMPLE, COUPLINGS, ELBOWS, SLEEVES)</b>		
<b>75071</b>	<b>Tubes and pipes:</b>		
7507 11 00	Of nickel, not alloyed	Free	Export permitted subject to policy condition at Note 1
7507 12 00	Of nickel alloys	Free	Export permitted subject to policy condition at Note 1
7507 20 00	Tube or pipe fittings	Free	Export permitted subject to policy condition at Note 1
<b>7508</b>	<b>OTHER ARTICLES OF NICKEL</b>		
7508 10 00	Cloth, grill and netting, of nickel wire	Free	Export permitted subject to policy condition at Note 1
<b>7508 90</b>	<b>Other:</b>		
7508 90 10	Electroplating anodes of nickel	Free	Export permitted subject to policy condition at Note 1
7508 90 20	Blanks ordinarily used for manufacturing tubes and pipes of nickel	Free	Export permitted subject to policy condition at Note 1
7508 90 30	Nickel screen	Free	Export permitted subject to policy condition at Note 1
7508 90 90	Other articles of nickel and nickel alloy	Free	Export permitted subject to policy condition at Note 1

CHAPTER 76

ALUMINIUM AND ARTICLES THEREOF

NOTE:1

1. In this Chapter the following expressions have the meaning hereby assigned to them:

(a) *Bars and rods*

Rolled, extruded, drawn or forged products, not in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles” of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products, which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width. The expression also covers cast or sintered products, of the same forms and dimensions, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

(b) *Profiles*

Rolled, extruded, drawn, forged or formed products, coiled or not, of a uniform cross-section along their whole length, which do not conform to any of the definitions of bars, rods, wire, plates, sheets, strip, foil, tubes or pipes. The expression also covers cast or sintered products, of the same forms, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

(c) *Wire*

Rolled, extruded or drawn products, in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded their whole length. The thickness of such products which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width.

(d) *Plates, sheets, strip and foil*

Flat-surfaced products (other than the unwrought products of heading 7601), coiled or not, of solid rectangular (other than square) cross-section with or without rounded corners (including “modified rectangles” of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel) of a uniform thickness, which are:

- (i) Of rectangular (including square) shape with a thickness not exceeding one-tenth of the width,
- (ii) Of a shape other than rectangular or square, of any size, provided that they do not assume the character of articles or products of other headings.

Headings 7606 and 7607 apply, inter alia, to plates, sheets, strip and foil with patterns (for example, grooves, ribs, chequers, tears, buttons, lozenges) and to such products which have been perforated, corrugated, polished or coated, provided that they do not thereby assume the character of articles or products of other headings.

(e) *Tubes and pipes*

Hollow products, coiled or not, which have a uniform cross-section with only one enclosed void along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygonals, and which have a uniform wall thickness. Products with a rectangular (including square), equilateral triangular or regular convex polygonal cross-section, which may have corners rounded along their whole length, are also to be considered as tubes and pipes provided the inner and outer cross-sections are concentric and have the same form and orientation. Tubes and pipes of the foregoing cross-sections may be polished, coated, bent, threaded, drilled, waisted, expanded, cone-shaped or fitted with flanges, collar or rings.

**NOTE: 2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**SUB-HEADING NOTES:**

1. In this Chapter the following expressions have the meanings hereby assigned to them:
  - (a) Aluminum, not alloyed  
Metal containing by weight at least 99% of aluminum, provided that the content by weight of any other element does not exceed the limit specified in the following table:
 

TABLE – OTHER ELEMENTS	
Element	Limiting content % by weight
Fe - Si Iron plus Silicon	1
Other elements (1) each	0.1 (2)
(1) Other elements are, for example, Cr, Cu, Mg, Mn, Ni, Zn	
(2) Copper is permitted in a proportion greater than 0.1% but not more than 0.2%, provided that neither the chromium nor manganese content exceeds 0.05%	
  - (b) Aluminum alloys Metallic substances in which aluminum predominates by weight over each of the other elements, provided that:
    - (i) The content by weight of at least one of the other elements or of iron plus silicon taken together is greater than the limit specified in the foregoing table; or
    - (ii) The total content by weight of such other elements exceeds 1%.
2. Notwithstanding the provisions of Chapter Note 1(c), for the purposes of sub-heading 7616 91, the term “wire” applies only to products, whether or not in coils, of any cross-sectional shape, of which no cross-sectional dimension exceeds 6 mm.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7601</b>	<b>UNWROUGHT ALUMINIUM</b>		
<b>7601 10</b>	<b>Aluminium, not alloyed:</b>		
7601 10 10	Ingots	Free	Export permitted subject to policy condition at Note 2
7601 10 20	Billets	Free	Export permitted subject to policy condition at Note 2
7601 10 30	Wire bars	Free	Export permitted subject to policy condition at Note 2
7601 10 40	Wire rods	Free	Export permitted subject to policy condition at Note 2
7601 10 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7601 20</b>	<b>Aluminium alloys:</b>		
7601 20 10	Ingots	Free	Export permitted subject to policy condition at Note 2

7601 20 20	Billets	Free	Export permitted subject to policy condition at Note 2
7601 20 30	Wire bars	Free	Export permitted subject to policy condition at Note 2
7601 20 40	Wire rods	Free	Export permitted subject to policy condition at Note 2
7601 20 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7602</b>	<b>ALUMINIUM WASTE AND SCRAP</b>		
<b>7602 00</b>	<b>Aluminium waste and scrap:</b>		
7602 00 10	Aluminium scrap, namely the following: Clean aluminium lithographic sheets covered by ISRI code word 'Tablet'; New, Clean aluminium lithographic sheets covered by ISRI code word 'Tabloid'; Mixed low copper aluminium clippings and solids covered by ISRI code word 'Taboo'; Clean mixed old alloy sheet aluminium covered by ISRI code word 'Taint/Tabor'; New aluminium can stock covered by ISRI code word 'Take'; Old can stock covered by ISRI code word ' <b>Talap</b> ' ' <b>Talc</b> '; Shredded aluminium used beverages can (U) scrap covered by ISRI code word 'Talcred'; Densified aluminium used beverages can (UBC) scrap covered by ISRI code word 'Taldack'; Baled aluminium used beverage can (UBC) scrap covered by ISRI code word 'Taldon'; Briquetted aluminium used beverage can (UBC) scrap covered by ISRI code word 'Taldork'; Painted siding covered by ISRI code word 'Tale'; Coated scrap covered by ISRI code word 'Talent'; Aluminium scrap radiators covered by ISRI code word 'Talk'; E.C. aluminium nodules	Free	Export permitted subject to policy condition at Note 2

<p>covered by ISRI code word 'Tall'; New pure aluminium wire and cable covered by ISRI code word 'Talon'; New mixed aluminium wire and cable covered by ISRI code word '<b>Tanri</b>' '<b>Tann</b>'; Old pure aluminium wire and cable covered by ISRI code word 'Taste'; Old mixed aluminium wire and cable covered by ISRI code word 'Tassel'; Aluminium pistons covered by ISRI code word 'Tarry'; Segregated aluminium borings and turnings covered by ISRI code word 'Teens'; Mixed aluminium castings covered by ISRI code word 'Telic'; Mixed aluminium castings covered by ISRI code word 'Tense'; Wrecked airplane sheet aluminium covered by ISRI code word 'Tepid'; New aluminium foil covered by ISRI code word 'Terse'; <b>Old aluminium foil covered by ISRI code word 'Testy'</b> <i>New aluminium foil covered by ISRI code word 'Tetra'</i>; <i>Old aluminium foil covered by ISRI code word 'Tesla'</i>; Aluminium grindings covered by ISRI code word 'Thigh'; Sweated aluminium covered by ISRI code word 'Throb'; Segregated new aluminium alloy clippings and solids covered by ISRI code word 'Tooth'; Mixed new aluminium alloy clippings and solids covered by ISRI code word 'Tough'; Segregated new aluminium castings, forgings and extrusions covered by ISRI code</p>		
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	<p>word 'Tread'; Aluminium auto castings covered by ISRI code word 'Trump'; Insulated aluminium wire scrap covered by ISRI code word 'Twang'; Aluminium airplane castings covered by ISRI code word 'Twist'; Fragmentizer aluminium scrap (from automobile shredder) covered by ISRI code word 'Twitch'</p> <p><i>Aluminium auto or truck wheels covered by ISRI code word 'Troma';</i></p> <p><i>Fragmentizer aluminium scrap from automobile shredders covered by ISRI code word 'Tweak';</i></p> <p><i>Burnt fragmentizer aluminium scrap from automobile shredders covered by ISRI code word 'Twire'; Shredded non-ferrous scrap (predominantly aluminium) covered by ISRI code word 'Zorba';</i></p> <p><i>Aluminium drosses, spatters, spellings, skimmings and sweepings covered by ISRI code word 'Thirl'; New production aluminium extrusions covered by ISRI code word 'Tata';</i></p> <p><i>All aluminium radiators from automobiles covered by ISRI code word 'Tally'; Aluminium extrusions '10/10' covered by ISRI code word 'Toto'; Aluminium extrusions dealer grade covered by the word 'Tutu'.</i></p>		
7602 00 90	Other waste and scrap	Free	Export permitted subject to policy condition at Note 2
<b>7603</b>	<b>ALUMINIUM POWDERS AND FLAKES</b>		
<b>7603 10</b>	<i>Powders of non-lamellar structure:</i>		



7603 10 10	Aluminium powder for thermit process	Free	Export permitted subject to policy condition at Note 2
7603 10 90	Other	Free	Export permitted subject to policy condition at Note 2
7603 20 00	Powders of lamellar structure; flakes	Free	Export permitted subject to policy condition at Note 2
<b>7604</b>	<b>ALUMINIUM BARS, RODS AND PROFILES</b>		
<b>7604 10</b>	<i>Of aluminium, not alloyed:</i>		
7604 10 10	Wire rods	Free	Export permitted subject to policy condition at Note 2
7604 10 20	Bars and rods, other than wire rods	Free	Export permitted subject to policy condition at Note 2
	<i>Profiles:</i>		
7604 10 31	Hollow	Free	Export permitted subject to policy condition at Note 2
7604 10 39	Other	Free	Export permitted subject to policy condition at Note 2
	<i>Of aluminium alloys:</i>		
7604 21 00	Hollow profiles	Free	Export permitted subject to policy condition at Note 2
<b>7604 29</b>	<i>Other:</i>		
7604 29 10	Hard drawn bare aluminium conductors steel re-inforced (A.C.S.R.)	Free	Export permitted subject to policy condition at Note 2
7604 29 20	Wire rods	Free	Export permitted subject to policy condition at Note 2
7604 29 30	Bars and rods, other than wire rods	Free	Export permitted subject to policy condition at Note 2
7604 29 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7605</b>	<b>ALUMINIUM WIRE</b>		
	<i>Of aluminium, not alloyed:</i>		
7605 11 00	Of which the maximum cross-sectional dimension exceeds 7 mm	Free	Export permitted subject to policy condition at Note 2
<b>7605 19</b>	<i>Other:</i>		
7605 19 10	Of which the maximum cross-sectional dimension exceeds 6 mm but does not exceed 7 mm	Free	Export permitted subject to policy condition at Note 2
	<i>Other:</i>		
7605 19 91	Hard drawn bare-solid	Free	Export permitted subject to policy condition at Note 2
7605 19 99	Other	Free	Export permitted subject to policy condition at Note 2
	<i>Of aluminium alloys:</i>		

7605 21 00	Of which the maximum cross-sectional dimension exceeds 7 mm	Free	Export permitted subject to policy condition at Note 2
<b>7605 29</b>	<b>Other:</b>		
7605 29 10	Of which the maximum cross-sectional dimension exceeds 6 mm but does not exceed 7 mm	Free	Export permitted subject to policy condition at Note 2
7605 29 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7606</b>	<b>ALUMINIUM PLATES, SHEETS AND STRIP, OF A THICKNESS EXCEEDING 0.2 MM</b>		
	<i>Rectangular (including square):</i>		
<b>7606 11</b>	<i>Of aluminium, not alloyed:</i>		
7606 11 10	Electrolytic plates or sheets	Free	Export permitted subject to policy condition at Note 2
7606 11 90	Other	Free	Export permitted subject to policy condition at Note 2
7606 12 00	Of aluminium alloys	Free	Export permitted subject to policy condition at Note 2
	<i>Other:</i>		
<b>7606 91</b>	<i>Of aluminium, not alloyed:</i>		
7606 91 10	Circles	Free	Export permitted subject to policy condition at Note 2
7606 91 20	Electrolytic plates or sheets	Free	Export permitted subject to policy condition at Note 2
7606 91 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7606 92</b>	<i>Of aluminium alloys:</i>		
7606 92 10	Circles	Free	Export permitted subject to policy condition at Note 2
7606 92 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7607</b>	<b>ALUMINIUM FOIL (WHETHER OR NOT PRINTED OR BACKED WITH PAPER, PAPERBOARD, PLASTICS OR SIMILAR BACKING MATERIALS) OF A THICKNESS (EXCLUDING ANY BACKING) NOT EXCEEDING 0.2MM</b>		
	<i>Not backed:</i>		
<b>7607 11</b>	<i>Rolled but not further</i>		

	<b>worked:</b>		
7607 11 10	Ordinarily used for tea chest lining	Free	Export permitted subject to policy condition at Note 2
7607 11 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7607 19</b>	<b>Other:</b>		
7607 19 10	Ordinarily used for tea chest lining	Free	Export permitted subject to policy condition at Note 2
	<b>Other:</b>		
7607 19 91	Plain	Free	Export permitted subject to policy condition at Note 2
7607 19 92	Embossed	Free	Export permitted subject to policy condition at Note 2
7607 19 93	Perforated or cut-to-shape	Free	Export permitted subject to policy condition at Note 2
7607 19 94	Coated	Free	Export permitted subject to policy condition at Note 2
7607 19 95	Printed	Free	Export permitted subject to policy condition at Note 2
7607 19 99	Other	Free	Export permitted subject to policy condition at Note 2
<b>7607 20</b>	<b>Backed:</b>		
7607 20 10	Ordinarily used for tea chest lining	Free	Export permitted subject to policy condition at Note 2
7607 20 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7608</b>	<b>ALUMINIUM TUBES AND PIPES</b>		
7608 10 00	Of aluminium, not alloyed	Free	Export permitted subject to policy condition at Note 2
7608 20 00	Of aluminium alloys	Free	Export permitted subject to policy condition at Note 2
7609 00 00	Aluminium tube or pipe fittings (for example, couplings, elbows, sleeves)	Free	Export permitted subject to policy condition at Note 2
<b>7610</b>	<b>ALUMINIUM STRUCTURES (EXCLUDING PREFABRICATED BUILDINGS OF HEADING 9406) AND PARTS OF STRUCTURES (FOR EXAMPLE, BRIDGES AND BRIDGE-SECTIONS, TOWERS, LATTICE MASTS, ROOFS, ROOFING FRAMEWORKS, DOORS AND WINDOWS AND THEIR FRAMES AND THRESHOLDS FOR DOORS, BALUSTRADES,</b>		

	<b>PILLARS AND COLUMNS); ALUMINIUM PLATES, RODS, PROFILES, TUBES AND THE LIKE, PREPARED FOR USE IN STRUCTURES</b>		
7610 10 00	Doors, windows and their frames and thresholds for doors	Free	Export permitted subject to policy condition at Note 2
<b>7610 90</b>	<b>Other:</b>		
7610 90 10	Structures	Free	Export permitted subject to policy condition at Note 2
7610 90 20	Parts of structures, not elsewhere specified	Free	Export permitted subject to policy condition at Note 2
7610 90 30	Aluminium plates, rods, profiles, tubes and the like prepared for use in structure	Free	Export permitted subject to policy condition at Note 2
7610 90 90	Other	Free	Export permitted subject to policy condition at Note 2
7611 00 00	Aluminium reservoirs, tanks, vats and similar containers, for any material (other than compressed or liquefied gas), of a capacity exceeding 300L, whether or not lined or heat-insulated, but not fitted with mechanical or thermal equipment	Free	Export permitted subject to policy condition at Note 2
<b>7612</b>	<b>ALUMINIUM CASKS, DRUMS, CANS, BOXES AND SIMILAR CONTAINERS (INCLUDING RIGID OR COLLAPSIBLE TUBULAR CONTAINERS), FOR ANY MATERIAL (OTHER THAN COMPRESSED OR LIQUEFIED GAS), OF A CAPACITY NOT EXCEEDING 300L, WHETHER OR NOT LINED OR HEAT-INSULATED, BUT NOT FITTED WITH MECHANICAL OR THERMAL</b>		

	<b>EQUIPMENT</b>		
<b>7612 10</b>	<b><i>Collapsible tubular containers:</i></b>		
7612 10 10	Plain	Free	Export permitted subject to policy condition at Note 2
7612 10 20	Lacquered	Free	Export permitted subject to policy condition at Note 2
7612 10 30	Printed	Free	Export permitted subject to policy condition at Note 2
7612 10 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7612 90</b>	<b><i>Other:</i></b>		
7612 90 10	Plain	Free	Export permitted subject to policy condition at Note 2
7612 90 20	Lacquered	Free	Export permitted subject to policy condition at Note 2
7612 90 30	Printed	Free	Export permitted subject to policy condition at Note 2
7612 90 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7613</b>	<b>ALUMINIUM CONTAINERS FOR COMPRESSED OR LIQUEFIED GAS</b>		
<b>7613 00</b>	<b><i>Aluminium containers for compressed or liquefied gas:</i></b>		
	<b><i>Low Pressure Cylinders:</i></b>		
7613 00 11	Plain	Free	Export permitted subject to policy condition at Note 2
7613 00 12	Lacquered	Free	Export permitted subject to policy condition at Note 2
7613 00 13	Printed	Free	Export permitted subject to policy condition at Note 2
7613 00 19	Other	Free	Export permitted subject to policy condition at Note 2
	<b><i>High Pressure Cylinders:</i></b>		
7613 00 21	Plain	Free	Export permitted subject to policy condition at Note 2
7613 00 22	Lacquered	Free	Export permitted subject to policy condition at Note 2
7613 00 23	Printed	Free	Export permitted subject to policy condition at Note 2
7613 00 29	Other	Free	Export permitted subject to policy condition at Note 2
	<b><i>Other:</i></b>		
7613 00 91	Plain	Free	Export permitted subject to policy condition at Note 2
7613 00 92	Lacquered	Free	Export permitted subject to policy condition at Note 2
7613 00 93	Printed	Free	Export permitted subject to policy condition at Note 2
7613 00 99	Other	Free	Export permitted subject to policy condition at Note 2
<b>7614</b>	<b>STRANDED WIRE, CABLES, PLAITED BANDS AND THE LIKE, OF ALUMINIUM, NOT ELECTRICALLY INSULATED</b>		
7614 10 00	With steel core	Free	Export permitted subject to policy condition at Note 2
7614 90 00	Other	Free	Export permitted subject to policy condition at Note 2
<b>7615</b>	<b>TABLE, KITCHEN</b>		

	<b>OR OTHER HOUSEHOLD ARTICLES AND PARTS THEREOF, OF ALUMINIUM; POT SCOURERS AND SCOURING OR POLISHING PADS, GLOVES AND THE LIKE, OF ALUMINIUM; SANITARY WARE AND PARTS THEREOF, OF ALUMINIUM</b>		
<b>7615 10</b>	<i>Table, kitchen or other household articles and parts thereof; pot scourers and scouring or polishing pads, gloves and the like:</i>		
	<i>Pressure cookers, Solar collectors</i>		
7615 10 11	Pressure cookers	Free	Export permitted subject to policy condition at Note 2
7615 10 12	Solar collectors	Free	Export permitted subject to policy condition at Note 2
	<b>Utensils:</b>		
7615 10 21	Non-stick	Free	Export permitted subject to policy condition at Note 2
7615 10 29	Other	Free	Export permitted subject to policy condition at Note 2
7615 10 30	Other Table, kitchen or other household articles	Free	Export permitted subject to policy condition at Note 2
7615 10 40	Pot scourers and scouring or polishing pads, gloves and the like	Free	Export permitted subject to policy condition at Note 2
7615 10 90	Parts	Free	Export permitted subject to policy condition at Note 2
<b>7615 20</b>	<b><i>Sanitary ware and parts thereof:</i></b>		
7615 20 10	Sanitary ware of aluminium and aluminium alloys for indoor use	Free	Export permitted subject to policy condition at Note 2
7615 20 20	Parts	Free	Export permitted subject to policy condition at Note 2
7615 20 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7616</b>	<b>OTHER ARTICLES OF ALUMINIUM</b>		
7616 10 00	Nails, tacks, staples (other than those of heading 8305), screws, bolts, nuts, screw hooks, rivets, cotters, cotter-pins, washers and similar	Free	Export permitted subject to policy condition at Note 2

	articles		
	<b>Other:</b>		
7616 91 00	Cloth, grill, netting and fencing, of aluminium wire	Free	Export permitted subject to policy condition at Note 2
<b>7616 99</b>	<b>Other:</b>		
7616 99 10	Expanded metal of aluminium and aluminium alloys	Free	Export permitted subject to policy condition at Note 2
7616 99 20	Chains	Free	Export permitted subject to policy condition at Note 2
7616 99 30	Bobbins	Free	Export permitted subject to policy condition at Note 2
7616 99 90	Other	Free	Export permitted subject to policy condition at Note 2

**CHAPTER 77**

**(RESERVED FOR POSSIBLE FUTURE USE)**



CHAPTER 78

LEAD AND ARTICLES THEREOF

NOTE:1

1. In this Chapter the following expressions have the meaning hereby assigned to them:

a) *Bars and rods*

Rolled, extruded, drawn or forged products, not in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products, which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width. The expression also covers cast or sintered products, of the same forms and dimensions, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

b) *Profiles*

Rolled, extruded, drawn, forged or formed products, coiled or not, of a uniform cross-section along their whole length, which do not conform to any of the definitions of bars, rods, wire, plates, sheets, strip, foil, tubes or pipes. The expression also covers cast or sintered products, of the same forms, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

c) *Wire*

Rolled, extruded or drawn products, in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including square), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width.

d) *Plates, sheets, strip and foil*

Flat-surfaced products (other than the unwrought products of heading 7801), coiled or not, of solid rectangular (other than square) cross-section with or without rounded corners (including “modified rectangles” of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel) of a uniform thickness, which are:

- (i) Of rectangular (including square) shape with a thickness not exceeding one-tenth of the width;
- (ii) Of a shape other than rectangular or square, of any size, provided that they do not assume the character of articles or products of other headings.

Heading 7804 applies, *inter alia*, to plates, sheets, strip and foil with patterns (for example, grooves, ribs, chequers, tears, buttons, lozenges) and to such products which have been perforated, corrugated, polished or coated, provided that they do not thereby assume the character of articles or products of other headings.

e) *Tubes and pipes*

Hollow products, coiled or not, which have a uniform cross-section with only one enclosed void along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons, and which have a uniform wall thickness. Products with a rectangular (including square), equilateral triangular or regular convex polygonal cross-section, which may have corners rounded along their whole length, are also to be considered as tubes and pipes

provided the inner and outer cross-sections are concentric and have the same form and orientation. Tubes and pipes of the foregoing cross-sections may be polished, coated, bent, threaded, drilled, waisted, expanded, cone-shaped or fitted with flanges, collars or rings.

**NOTE: 2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**SUB-HEADING NOTE:**

In this Chapter the expression “refined lead” means:

Metal containing by weight at least 99.9% of lead, provided that the content by weight of any other element does not exceed the limit specified in the following table:

TABLE – OTHER ELEMENTS	
Element	Limiting content % by weight
Ag Silver	0.020
As Arsenic	0.005
Bi Bismuth	0.050
Ca Calcium	0.002
Cd Cadmium	0.002
Cu Copper	0.080
Fe Iron	0.002
S Sulphur	0.002
Sb Antimony	0.005
Sn Tin	0.005
Zn Zinc	0.002
Other (for example Te), each	0.001

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7801</b>	<b>UNWROUGHT LEAD</b>		
7801 10 00	Refined lead	Free	Export permitted subject to policy condition at Note 2
	<i>Other:</i>		
7801 91 00	Containing by weight antimony as the principal other element	Free	Export permitted subject to policy condition at Note 2
<b>7801 99</b>	<i>Other:</i>		
7801 99 10	Pig lead	Free	Export permitted subject to policy condition at Note 2
7801 99 20	Unrefined lead	Free	Export permitted subject to policy condition at Note 2
7801 99 30	Unrefined lead alloys	Free	Export permitted subject to policy condition at Note 2
7801 99 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7802</b>	<b>LEAD WASTE AND SCRAP</b>		
<b>7802 00</b>	<i>Lead waste and scrap:</i>		

7802 00 10	Lead scrap, namely the following: Scrap lead-soft covered by ISRI code word 'Racks'; Mixed hard or soft scrap lead covered by ISRI code word 'Radio'; Lead covered copper cable covered by ISRI code word 'Relay'; Wheel weights covered by ISRI code word 'Ropes'; Mixed common babbitt covered by ISRI code word 'Roses'; <b>Lead battery plates whether automotive, industrial or mixed covered by ISRI code word 'Rails'; Scrap drained/dry whole intact lead covered by ISRI code word 'Rains'; Battery lugs free of scrap lead, wheel weights, battery plates, rubber or plastic case material and other foreign material covered by ISRI code word 'Rakes'; Lead covered copper cable free of armoured covered cable and foreign material covered by ISRI code word 'Relay'; Lead dross covered by ISRI code word 'Rents'; Scrap wet whole intact lead batteries consisting of SLI (starting, lighting and ignition), automotive, truck, 8-D and commercial golf cart and marine type batteries covered by ISRI code word 'Rink'; Scrap industrial intact lead cells consisting of plates enclosed by some form of complete plastic case covered by ISRI code word 'Rono'; Scrap whole Intact Industrial Lead Batteries Consisting of bus, diesel, locomotive, telephone or steel cased batteries covered by ISRI code word 'Roper'</b>	Free	Export permitted subject to policy condition at Note 2
7802 00 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7804</b>	<b>LEAD PLATES, SHEETS, STRIP AND FOIL; LEAD POWDERS AND FLAKES</b>		
	<i>Plates, sheets, strip and foil:</i>		
<b>7804 11</b>	<i>Sheets, strip and foil of a thickness (excluding any backing) not exceeding 0.2 mm:</i>		
7804 11 10	Sheets and strip	Free	Export permitted subject to policy condition at Note 2
7804 11 20	Foil	Free	Export permitted subject to policy condition at Note 2
<b>7804 19</b>	<i>Other:</i>		
7804 19 10	Plates	Free	Export permitted subject to policy condition at Note 2
7804 19 90	Other	Free	Export permitted subject to policy condition at Note 2
7804 20 00	Powders and flakes	Free	Export permitted subject to policy condition at Note 2
<b>7806</b>	<b>OTHER ARTICLES OF LEAD</b>		
<b>7806 00</b>	<i>Other articles of lead:</i>		
7806 00 10	Sanitary fixtures	Free	Export permitted subject to policy condition at Note 2
7806 00 20	Indian lead seals	Free	Export permitted subject to policy condition at Note 2

7806 00 30	Blanks	Free	Export permitted subject to policy condition at Note 2
7806 00 90	Other	Free	Export permitted subject to policy condition at Note 2

CHAPTER 79

ZINC AND ARTICLES THEREOF

NOTE:1

1. In This Chapter the following expressions have the meanings hereby assigned to them:

(a) *Bars and rods*

Rolled, extruded, drawn or forged products, not in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products, which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width. The expression also covers cast or sintered products, of the same forms and dimensions, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

(b) *Profiles*

Rolled, extruded, drawn forged or formed products, coiled or not, of a uniform cross-section along their whole length, which do not conform to any of the definitions of bars, rods, wire, plates, sheets, strip, foil, tubes or pipes. The expression also covers cast or sintered products, of the same forms, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

(c) *Wire*

Rolled, extruded or drawn products, in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products, which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width.

(d) *Plates, sheets, strip and foil*

Flat-surfaced products (other than the unwrought products of heading 7901), coiled or not, of solid rectangular (other than square) cross-section with or without rounded corners (including “modified rectangles” of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel) of a uniform thickness, which are:

- (i) of rectangular (including square) shape with a thickness not exceeding one-tenth of the width;
- (ii) of a shape other than rectangular or square, of any size, provided that they do not assume the character of articles or products of other headings.

Heading 7905, applies, *inter alia*, to plates, sheets, strip and foil with patterns (for example, grooves, ribs, chequers, tears, buttons, lozenges) and to such products which have been perforated, corrugated, polished or coated, provided that they do not thereby assume the character of articles or products of other headings.

(e) *Tubes and pipes*

Hollow products, coiled or not, which have a uniform cross-section with only one enclosed void along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons, and which have a uniform wall thickness. Products with a rectangular (including square), equilateral triangular or regular convex polygonal cross-section, which may have corners rounded

along their whole length, are also to be considered as tubes and pipes provided the inner and outer cross-sections are concentric and have the same form and orientation. Tubes and pipes of the foregoing cross-sections may be polished, coated, bent, threaded, drilled, waisted, expanded, cone-shaped or fitted with flanges, collars or rings.

**NOTE:2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**SUB-HEADING NOTE:**

In this Chapter the following expressions have the meanings hereby to them:

- a) *Zinc, not alloyed*  
Metal containing by weight at least 97.5% of Zinc.
- b) *Zinc alloys*  
Metallic substances in which zinc predominates by weight over each of the other elements, provided that the total content by weight of such other elements exceeds 2.5%.
- c) *Zinc dust*  
Dust obtained by condensation of zinc vapour, consisting of spherical particles, which are finer than zinc powders. At least 80% by weight of the particles pass through a sieve with 63 micrometres (microns) mesh. It must contain at least 85% by weight of metallic Zinc.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>7901</b>	<b>UNWROUGHT ZINC</b>		
	<i>Zinc, not alloyed:</i>		
7901 11 00	Containing by weight 99.99% or more of zinc	Free	Export permitted subject to policy condition at Note 2
7901 12 00	Containing by weight less than 99.99% of zinc	Free	Export permitted subject to policy condition at Note 2
<b>7901 20</b>	<i>Zinc alloys:</i>		
7901 20 10	Mozak or alloys of zinc and aluminium containing not less than 94% by weight of zinc	Free	Export permitted subject to policy condition at Note 2
7901 20 90	Other	Free	Export permitted subject to policy condition at Note 2
<b>7902</b>	<b>ZINC WASTE AND SCRAP</b>		
<b>7902 00</b>	<i>Zinc waste and scrap:</i>		
7902 00 10	Zinc scrap, namely the following: Old zinc die cast scrap covered by ISRI Code word 'Saves'; New zinc die cast scrap covered by ISRI Code word 'Scabs'; New plated zinc die cast scrap covered by ISRI Code word 'Scope'; Zinc die cast automotive grills covered by ISRI Code word 'Scoot'; Old scrap zinc covered by ISRI Code word 'Score'; New zinc clippings covered by ISRI Code word 'Screen'; Zinc die cast slabs or pigs covered by ISRI Code word 'Scul'; Crushed clean sorted fragmentizers die cast scrap, as produced from automobile fragmentizers covered by ISRI Code word 'Scribe'; Hot dip galvanizers slab zinc dross (Batch process) covered by ISRI Code word 'Scrub' (minimum 92% zinc) – free of skimmings; Continuous line	Free	

	galvanizing slab zinc top dross covered by ISRI Code word 'Seal' (minimum 90% zinc) – free of skimmings; Continuous line galvanizing slab zinc bottom dross covered by ISRI Code word 'Seam' (minimum 92% zinc) – free of skimmings; Prime zinc die casts covered by ISRI Code word 'Shelf' (85% zinc) – free from corrosion or oxidation ; <i>Unsorted zinc die cast scrap produced from automobile fragmentizers containing about 55% zinc-bearing scrap covered by ISRI code word 'Scroll'.</i>		
7902 00 90	Other	Free	
<b>7903</b>	<b>ZINC DUST, POWDERS AND FLAKES</b>		
7903 10 00	Zinc dust	Free	Export permitted subject to policy condition at Note 2
7903 90 00	Other	Free	Export permitted subject to policy condition at Note 2
<b>7904</b>	<b>ZINC BARS, RODS, PROFILES AND WIRE</b>		
<b>7904 00</b>	<i>Zinc bars, rods, profiles and wire:</i>		
	<i>Bars and rods:</i>		
7904 00 11	Hollow bars	Free	Export permitted subject to policy condition at Note 2
7904 00 12	Rods, including wire rods	Free	Export permitted subject to policy condition at Note 2
7904 00 19	Other	Free	Export permitted subject to policy condition at Note 2
	<i>Profiles:</i>		
7904 00 21	Hollow	Free	Export permitted subject to policy condition at Note 2
7904 00 22	Angles, shapes and sections	Free	Export permitted subject to policy condition at Note 2
7904 00 29	Other	Free	Export permitted subject to policy condition at Note 2
7904 00 30	Wire	Free	Export permitted subject to policy condition at Note 2
<b>7905</b>	<b>ZINC PLATES, SHEETS, STRIP AND FOIL</b>		
<b>7905 00</b>	<i>Zinc plates, sheets, strip and foil:</i>		
7905 00 10	Calots	Free	Export permitted subject to policy condition at Note 2
7905 00 20	Plates	Free	Export permitted subject to policy condition at Note 2
7905 00 30	Sheets, strip and circles	Free	Export permitted subject to policy condition at Note 2
7905 00 40	Foil	Free	Export permitted subject to policy condition at Note 2
<b>7907</b>	<b>OTHER ARTICLES OF ZINC</b>		
<b>7907 00</b>	<i>Other articles of zinc:</i>		
7907 00 10	Sanitary fixtures	Free	Export permitted subject to

			policy condition at Note 2
7907 00 90	Other	Free	Export permitted subject to policy condition at Note 2



CHAPTER 80

TIN AND ARTICLES THEREOF

NOTES:1

In this Chapter the following expressions have the meanings hereby assigned to them:

(f) *Bars and rods*

Rolled, extruded, drawn or forged products, not in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products, which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width. The expression also covers cast or sintered products, of the same forms and dimensions, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

(g) *Profiles*

Rolled, extruded, drawn forged or formed products, coiled or not, of a uniform cross-section along their whole length, which do not conform to any of the definitions of bars, rods, wire, plates, sheets, strip, foil, tubes or pipes. The expression also covers cast or sintered products, of the same forms, which have been subsequently worked after production (otherwise than by simple trimming or de-scaling), provided that they have not thereby assumed the character of articles or products of other headings.

(h) *Wire*

Rolled, extruded or drawn products, in coils, which have a uniform solid cross-section along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons (including “flattened circles” and “modified rectangles”, of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel). Products with a rectangular (including square), triangular or polygonal cross-section may have corners rounded along their whole length. The thickness of such products, which have a rectangular (including “modified rectangular”) cross-section exceeds one-tenth of the width.

(i) *Plates, sheets, strip and foil*

Flat-surfaced products (other than the unwrought products of heading 8001), coiled or not, of solid rectangular (other than square) cross-section with or without rounded corners (including “modified rectangles” of which two opposite sides are convex arcs, the other two sides being straight, of equal length and parallel) of a uniform thickness, which are:

- (iii) of rectangular (including square) shape with a thickness not exceeding one-tenth of the width;
- (iv) of a shape other than rectangular or square, of any size, provided that they do not assume the character of articles or products of other headings.

(j) *Tubes and pipes*

Hollow products, coiled or not, which have a uniform cross-section with only one enclosed void along their whole length in the shape of circles, ovals, rectangles (including squares), equilateral triangles or regular convex polygons, and which have a uniform wall thickness. Products with a rectangular (including square), equilateral triangular or regular convex polygonal cross-section, which may have corners rounded along their whole length, are also to be considered as tubes and pipes provided the inner and outer cross-sections are concentric and have the same form and orientation. Tubes and pipes of the foregoing cross-sections may be polished, coated, bent, threaded, drilled, waisted, expanded, cone-shaped or fitted with flanges, collars or rings.

**NOTE:2** If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC instruction vide F. No. 450/19/2005-Cus-IV dated 16.09.2013.

**SUB-HEADING NOTE:**

In this Chapter the following expressions have the meanings hereby assigned to them:

- a) *Tin, not alloyed*  
Metal containing by weight at least 99% of tin, provided that the content by weight of any bismuth or copper is less than the limit specified in the following table:

**TABLE – OTHER ELEMENTS**

Element	Limiting content % by weight
Bi Bismuth	0.1
Cu Copper	0.4

- b) *Tin alloys*  
Metallic substances in which tin predominates by weight over each of the other elements, provided that:  
i) the total content by weight of such other elements exceeds 1%; or  
ii) the content by weight of either bismuth or copper is equal to or greater than the limit specified in the foregoing table.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8001</b>	<b>UNWROUGHT TIN</b>		
<b>8001 10</b>	<i>Tin, not alloyed:</i>		
8001 10 10	Blocks	Free	
8001 10 90	Ingots, pigs, slabs and other primary forms of tin	Free	
8001 20 00	Tin alloys	Free	
<b>8002</b>	<b>TIN WASTE AND SCRAP</b>		
<b>8002 00</b>	<i>Tin waste and scrap:</i>		
8002 00 10	Tin scrap, namely the following: Block tin covered by ISRI code word 'Ranch'; High tin base babbitt covered by ISRI code word 'Raves'; Pewter covered by ISRI code word 'Ranks'.	Free	
8002 00 90	Other	Free	
<b>8003</b>	<b>Tin bars, rods, profiles and wire</b>		
<b>8003 00</b>	<i>Tin bars, rods, profiles and wire:</i>		
8003 00 10	Hollow bars	Free	Export permitted subject to policy condition at Note 2
8003 00 20	Bars, other than hollow bars and rods	Free	Export permitted subject to policy condition at Note 2
8003 00 30	Profiles	Free	Export permitted subject to policy condition at Note 2
8003 00 40	Wires	Free	Export permitted subject to

			policy condition at Note 2
<b>8007</b>	<b>OTHER ARTICLES OF TIN</b>		
<b>8007 00</b>	<i>Other articles of tin:</i>		
8007 00 10	Blanks	Free	Export permitted subject to policy condition at Note 2
8007 00 90	Other	Free	Export permitted subject to policy condition at Note 2

## CHAPTER 81

## OTHER BASE METALS; CERMETS; ARTICLES THEREOF

## SUB-HEADING NOTE:

Note 1 to Chapter 74, defining “bars and rods”, “profiles”, “wire” and “plates, sheets, strip and foil” applies, *mutatis mutandis*, to this Chapter.

**Note 2** IF THE PACKING IS OF WOODEN MATERIAL, ENSURE THE VALID PHYTOSANITARY CERTIFICATE AND ISPM-15 MARKING COMPLIANCE AS PER CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8101</b>	<b>TUNGSTEN (WOLFRAM) AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
8101 10 00	Powders	Free	Export permitted as per Note 2 above.
	<i>Other:</i>		
8101 94 00	Unwrought tungsten, including bars and rods obtained simply by sintering	Free	Export permitted as per Note 2 above.
8101 96 00	Wire	Free	Export permitted as per Note 2 above.
8101 97 00	Waste and scrap	Free	Export permitted as per Note 2 above.
<b>8101 99</b>	<i>Other:</i>		
8101 99 10	Tungsten filament	Free	Export permitted as per Note 2 above.
8101 99 90	Other	Free	Export permitted as per Note 2 above.
<b>8102</b>	<b>MOLYBDENUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
8102 10 00	Powders	Free	Export permitted as per Note 2 above.

	<i>Other:</i>		
8102 94 00	Unwrought molybdenum, including bars and rods obtained simply by sintering	Free	Export permitted as per Note 2 above.
<b>8102 95</b>	<b><i>Bars and rods, other than those obtained simply by sintering, profiles, plates, sheets, strip and foil:</i></b>		
8102 95 10	Hollow bars	Free	Export permitted as per Note 2 above.
8102 95 90	Other	Free	Export permitted as per Note 2 above.
8102 96 00	Wire	Free	Export permitted as per Note 2 above.
8102 97 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8102 99 00	Other	Free	Export permitted as per Note 2 above.
<b>8103</b>	<b>TANTALUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
<b>8103 20</b>	<b><i>Unwrought tantalum, including bars and rods obtained simply by sintering; powders:</i></b>		
8103 20 10	Hollow bars	Free	Export permitted as per Note 2 above.
8103 20 90	Other	Free	Export permitted as per Note 2 above.
8103 30 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8103 90 00	Other	Free	Export permitted as per Note 2 above.
<b>8104</b>	<b>MAGNESIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
	<b><i>Unwrought magnesium:</i></b>		
8104 11 00	Containing at least 99.8% by weight of magnesium	Free	Export permitted as per Note 2 above.
8104 19 00	Other	Free	Export permitted as per Note 2 above.

<b>8104 20</b>	<b><i>Waste and scrap:</i></b>		
8104 20 10	Magnesium scrap, namely the following: Magnesium clips covered by ISRI code word 'Wafer'; Magnesium scrap covered by ISRI code word 'Walnut'; Magnesium engraver plates covered by ISRI code word 'Wine'; Magnesium dock boards covered by ISIR code word 'Wood'; Magnesium turnings covered by ISRI code word 'World'.	Free	Export permitted as per Note 2 above.
8104 20 90	Other	Free	Export permitted as per Note 2 above.
<b>8104 30</b>	<b><i>Raspings, turnings and granules, graded according to size; powders:</i></b>		
8104 30 10	Raspings, turnings and granules graded according to size	Free	Export permitted as per Note 2 above.
8104 30 20	Powders	Free	Export permitted as per Note 2 above.
<b>8104 90</b>	<b><i>Other:</i></b>		
8104 90 10	Other magnesium and magnesium base alloys, wrought	Free	Export permitted as per Note 2 above.
8104 90 20	Flakes	Free	Export permitted as per Note 2 above.
8104 90 30	Wire	Free	Export permitted as per Note 2 above.
8104 90 90	Other	Free	Export permitted as per Note 2 above.
<b>8105</b>	<b>COBALT MATTES AND OTHER INTERMEDIATE PRODUCTS OF COBALT METALLURGY; COBALT AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
<b>8105 20</b>	<b><i>Cobalt mattes and other intermediate products of cobalt metallurgy; unwrought cobalt;</i></b>		

	<i>powders:</i>		
8105 20 10	Cobalt mattes and other intermediate products of cobalt metallurgy	Free	Export permitted as per Note 2 above.
8105 20 20	Cobalt unwrought	Free	Export permitted as per Note 2 above.
8105 20 30	Powders	Free	Export permitted as per Note 2 above.
8105 30 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8105 90 00	Other	Free	Export permitted as per Note 2 above.
<b>8106</b>	<b>BISMUTH AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
<b>8106 00</b>	<i>Bismuth and articles thereof, including waste and scrap:</i>		
8106 00 10	Bismuth, unwrought	Free	Export permitted as per Note 2 above.
8106 00 20	Waste and scrap of bismuth and bismuth alloys	Free	Export permitted as per Note 2 above.
8106 00 30	Bismuth, wrought	Free	Export permitted as per Note 2 above.
8106 00 90	Other	Free	Export permitted as per Note 2 above.
<b>8107</b>	<b>CADMIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
8107 20 00	Unwrought cadmium; powders	Free	Export permitted as per Note 2 above.
8107 30 00	Waste and scrap	Free	Export permitted as per Note 2 above.
<b>8107 90</b>	<i>Other:</i>		
8107 90 10	Cadmium, wrought	Free	Export permitted as per Note 2 above.
8107 90 90	Other		
<b>8108</b>	<b>TITANIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
8108 20 00	Unwrought titanium; powders	Free	Export permitted as per Note 2 above.
8108 30 00	Waste and scrap	Free	Export permitted as per Note 2 above.
<b>8108 90</b>	<i>Other:</i>		

8108 90 10	Titanium, wrought	Free	Export permitted as per Note 2 above.
8108 90 90	Other	Free	Export permitted as per Note 2 above.
<b>8109</b>	<b>ZIRCONIUM AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
8109 20 00	Unwrought zirconium; powders	Free	Export permitted as per Note 2 above.
8109 30 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8109 90 00	Other	Free	Export permitted as per Note 2 above.
<b>8110</b>	<b>ANTIMONY AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
8110 10 00	Unwrought antimony; powders	Free	Export permitted as per Note 2 above.
8110 20 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8110 90 00	Other	Free	Export permitted as per Note 2 above.
<b>8111</b>	<b>MAGANESE AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
<b>8111 00</b>	<i>Maganese and articles thereof, including waste and scrap:</i>		
8111 00 10	Unwrought manganese and manganese base alloys	Free	Export permitted as per Note 2 above.
8111 00 20	Waste and scrap of manganese base alloys	Free	Export permitted as per Note 2 above.
8111 00 30	Wrought manganese	Free	Export permitted as per Note 2 above.
81110090	Other	Free	Export permitted as per Note 2 above.
<b>8112</b>	<b>BERYLLIUM, CHROMIUM, GERMANIUM, VANADIUM, GALLIUM, HAFNIUM, INDIUM, NIOBIUM (COLUMBIUM), RHENIUM AND THALLIUM, AND ARTICLES OF THESE METALS, INCLUDING WASTE AND SCRAP</b>		



	<b><i>Beryllium:</i></b>		
8112 12 00	Unwrought; powders	Free	Export permitted as per Note 2 above.
8112 13 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8112 19 00	Other	Free	Export permitted as per Note 2 above.
	<b><i>Chromium:</i></b>		
8112 21 00	Unwrought; powders	Free	Export permitted as per Note 2 above.
8112 22 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8112 29 00	Other	Free	Export permitted as per Note 2 above.
	<b><i>Thallium:</i></b>		
8112 51 00	Unwrought ; powders	Free	Export permitted as per Note 2 above.
8112 52 00	Waste and scrap	Free	Export permitted as per Note 2 above.
8112 59 00	Other	Free	Export permitted as per Note 2 above.
	<b><i>Other:</i></b>		
8112 92 00	Unwrought; waste and scrap; powders	Free	Export permitted as per Note 2 above.
8112 99 00	Other	Free	Export permitted as per Note 2 above.
<b>8113</b>	<b>CERMETS AND ARTICLES THEREOF, INCLUDING WASTE AND SCRAP</b>		
<b>8113 00</b>	<b><i>Cermets and articles thereof, including waste and scrap:</i></b>		
8113 00 10	Unwrought cermets	Free	Export permitted as per Note 2 above.
8113 00 20	Waste and scrap of cermets	Free	Export permitted as per Note 2 above.
8113 00 30	Articles of cermets	Free	Export permitted as per Note 2 above.
8113 00 90	Other	Free	Export permitted as per Note 2 above.

## CHAPTER 82

TOOLS, IMPLEMENTS, CUTLERY, SPOONS AND FORKS,  
OF BASE METAL; PARTS THEREOF OF BASE METAL

## NOTES:

1. Apart from blow lamps, portable forges, grinding wheels with frameworks, manicure or pedicure sets, and goods of heading 8209, this Chapter covers only articles with a blade, working edge, working surface or other working part of:
  - (a) Base metal;
  - (b) Metal carbides or cermets;
  - (c) Precious or semi-precious stones (natural, synthetic or reconstructed) on a support of base metal, metal carbide or cermet; or
  - (d) Abrasive materials on a support of base metal, provided that the articles have cutting teeth, flutes, grooves, or the like, of base metal, which retain their identity and function after the application of the abrasive.
2. Parts of base metal of the articles of this Chapter are to be classified with the articles of which they are parts, except parts separately specified as such and tool-holders for hand tools (heading 8466). However, parts of general use as defined in Note 2 to Section XV are in all cases excluded from this Chapter.  
  
Heads, blades and cutting plates for electric shavers or electric hair clippers are to be classified in heading 8510.
3. Sets consisting of one or more knives of heading 8211 and at least an equal number of articles of heading 8215 are to be classified in heading 8215.
4. IF THE PACKING IS OF WOODEN MATERIAL, ENSURE THE VALID PHYTOSANITARY CERTIFICATE AND ISPM-15 MARKING COMPLIANCE AS PER CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
8201	HAND TOOLS, THE FOLLOWING: SPADES, SHOVELS, MATTOCKS, PICKS, HOES, FORKS AND RAKES; AXES, BILL HOOKS AND SIMILAR HEWING TOOLS; SECATEURS AND PRUNERS OF ANY KIND; SCYTHES, SICKLES, HAY KNIVES, HEDGE SHEARS, TIMBER WEDGES AND OTHER TOOLS OF A KIND USED IN AGRICULTURE, HORTICULTURE OR		

	<b>FORESTRY</b>		
8201 10 00	Spades and shovels	Free	Export permitted as per Note 4 above.
8201 30 00	Mattocks, picks, hoes and rakes	Free	Export permitted as per Note 4 above.
8201 40 00	Axes, bill hooks and similar hewing tools	Free	Export permitted as per Note 4 above.
8201 50 00	Secateurs and similar one-handed pruners and shears (including poultry shears)	Free	Export permitted as per Note 4 above.
8201 60 00	Hedge shears, two-handed pruning shears and similar two-handed shears	Free	Export permitted as per Note 4 above.
8201 90 00	Other hand tools of a kind used in agriculture, horticulture or forestry	Free	Export permitted as per Note 4 above.
<b>8202</b>	<b>HAND SAWS; BLADES FOR SAWS OF ALL KINDS (INCLUDING SLITTING, SLOTING OR TOOTHLESS SAW BLADES)</b>		
<b>8202 10</b>	<i>Hand saws:</i>		
8202 10 10	Metal working hand saws	Free	Export permitted as per Note 4 above.
8202 10 20	Wood working and similar hand saws	Free	Export permitted as per Note 4 above.
8202 10 90	Other	Free	Export permitted as per Note 4 above.
8202 20 00	Band saw blades	Free	Export permitted as per Note 4 above.
	<i>Circular saw blades (including slitting or slotting saw blades):</i>		
8202 31 00	With working part of steel	Free	Export permitted as per Note 4 above.
8202 39 00	Other, including parts	Free	Export permitted as per Note 4 above.
8202 40 00	Chain saw blades	Free	Export permitted as per Note 4 above.
	<i>Other saw blades:</i>		
<b>8202 91</b>	<i>Straight saw blades, for working metal:</i>		
8202 91 10	Machine operated	Free	Export permitted as per Note 4 above.
8202 91 20	Hand operated	Free	Export permitted as per Note 4 above.

<b>8202 99</b>	<i>Other:</i>		
8202 99 10	Hacksaw frames	Free	Export permitted as per Note 4 above.
8202 99 90	Other	Free	Export permitted as per Note 4 above.
<b>8203</b>	<b>FILES, RASPS, PLIERS (INCLUDING CUTTING PLIERS), PINCERS, TWEEZERS, METAL CUTTING SHEARS, PIPE-CUTTERS, BOLT CROPPERS, PERFORATING PUNCHES AND SIMILAR HAND TOOLS</b>		
8203 10 00	Files, rasps and similar tools	Free	Export permitted as per Note 4 above.
8203 20 00	Pliers (including cutting pliers), pincers, tweezers and similar tools	Free	Export permitted as per Note 4 above.
8203 30 00	Metal cutting shears and similar tools	Free	Export permitted as per Note 4 above.
<b>8203 40</b>	<i>Pipe-cutters, bolt croppers, perforating punches and similar tools:</i>		
8203 40 10	Perforating punches and pipe cutters	Free	Export permitted as per Note 4 above.
8203 40 90	Other	Free	Export permitted as per Note 4 above.
<b>8204</b>	<b>HAND-OPERATED SPANNERS AND WRENCHES (INCLUDING TORQUE METER WRENCHES BUT NOT INCLUDING TAP WRENCHES); INTERCHANGEABLE SPANNER SOCKETS, WITH OR WITHOUT HANDLES</b>		
	<b>Hand operated spanners and wrenches:</b>		
<b>8204 11</b>	<i>Non-adjustable:</i>		
8204 11 10	Spanners	Free	Export permitted as per Note 4 above.
8204 11 20	Wrenches	Free	Export permitted as per Note 4 above.
<b>8204 12</b>	<i>Adjustable:</i>		
8204 12 10	Spanners	Free	Export permitted as per Note 4 above.

8204 12 20	Wrenches	Free	Export permitted as per Note 4 above.
8204 20 00	Interchangeable spanner sockets, with or without handles	Free	Export permitted as per Note 4 above.
<b>8205</b>	<b>HAND TOOLS (INCLUDING GLAZIERS DIAMONDS), NOT ELSEWHERE SPECIFIED OR INCLUDED; BLOW LAMPS; VICES; CLAMPS AND THE LIKE, OTHER THAN ACCESSORIES FOR AND PARTS OF, MACHINE TOOLS; ANVILS; PORTABLE FORGES; HAND-OR PEDAL-OPERATED GRINDING WHEELS WITH FRAMEWORKS</b>		
8205 10 00	Drilling, threading or tapping tools	Free	Export permitted as per Note 4 above.
8205 20 00	Hammers and sledge hammers	Free	Export permitted as per Note 4 above.
8205 30 00	Planes, chisels, gouges and similar cutting tools for working wood	Free	Export permitted as per Note 4 above.
8205 40 00	Screwdrivers	Free	Export permitted as per Note 4 above.
	<i>Other hand tools (including glaziers' diamonds):</i>		
<b>8205 51</b>	<b>Household tools:</b>		
8205 51 10	Can or cork opener	Free	Export permitted as per Note 4 above.
8205 51 90	Other	Free	Export permitted as per Note 4 above.
<b>8205 59</b>	<b>Other:</b>		
8205 59 10	Grease guns (excluding compressed air type)	Free	Export permitted as per Note 4 above.
8205 59 20	Metal working hand tools	Free	Export permitted as per Note 4 above.
8205 59 30	Hand tools for specified uses, such as watch making tools, goldsmith tools	Free	Export permitted as per Note 4 above.
8205 59 40	Forks other than those of heading 8201 and 8215	Free	Export permitted as per Note 4 above.
8205 59 90	Other	Free	Export permitted as per Note 4 above.

8205 60 00	Blow lamps	Free	Export permitted as per Note 4 above.
8205 70 00	Vices, clamps and the like	Free	Export permitted as per Note 4 above.
<b>8205 90</b>	<b><i>Other, including sets of articles of two or more subheadings of this heading:</i></b>		
8205 90 10	Anvils and portable forges	Free	Export permitted as per Note 4 above.
8205 90 20	Grinding wheels with frame, hand or pedal-operated	Free	Export permitted as per Note 4 above.
8205 90 30	Sets of articles of two or more of the foregoing sub-headings	Free	Export permitted as per Note 4 above.
8205 90 90	Other, including sets of articles of two or more subheadings of this heading	Free	Export permitted as per Note 4 above.
<b>8206</b>	<b>TOOLS OF TWO OR MORE OF THE HEADINGS 8202 TO 8205, PUT UP IN SETS FOR RETAIL SALE</b>		
<b>8206 00</b>	<b><i>Tools of two or more of the headings 8202 to 8205, put up in sets for retail sale:</i></b>		
8206 00 10	Garage tools in sets	Free	Export permitted as per Note 4 above.
8206 00 90	Other	Free	Export permitted as per Note 4 above.
<b>8207</b>	<b>INTERCHANGEABLE TOOLS FOR HAND TOOLS, WHETHER OR NOT POWER-OPERATED, OR FOR MACHINE – TOOLS (FOR EXAMPLE, FOR PRESSING, STAMPING, PUNCHING, TAPPING, THREADING, DRILLING, BORING, BROACHING, MILLING, TURNING OR SCREW DRIVING),</b>		

	<b>INCLUDING DIES FOR DRAWING OR EXTRUDING METAL, AND ROCK DRILLING OR EARTH BORING TOOLS</b>		
	<i>Rock drilling or earth boring tools:</i>		
8207 13 00	With working part of cermets	Free	Export permitted as per Note 4 above.
8207 19 00	Other, including parts	Free	Export permitted as per Note 4 above.
8207 20 00	Dies for drawing or extruding metal	Free	Export permitted as per Note 4 above.
8207 30 00	Tools for pressing, stamping or punching	Free	Export permitted as per Note 4 above.
<b>8207 40</b>	<i>Tools for tapping or threading:</i>		
8207 40 10	Chasers	Free	Export permitted as per Note 4 above.
8207 40 90	Other	Free	Export permitted as per Note 4 above.
8207 50 00	Tools for drilling, other than for rock drilling	Free	Export permitted as per Note 4 above.
<b>8207 60</b>	<i>Tools for boring or broaching:</i>		
8207 60 10	Reamers	Free	Export permitted as per Note 4 above.
8207 60 90	Other	Free	Export permitted as per Note 4 above.
<b>8207 70</b>	<i>Tools for milling:</i>		
8207 70 10	Cutters	Free	Export permitted as per Note 4 above.
8207 70 90	Other	Free	Export permitted as per Note 4 above.
8207 80 00	Tools for turning	Free	Export permitted as per Note 4 above.
<b>8207 90</b>	<i>Other interchangeable tools:</i>		
8207 90 10	For Metal working hand tools	Free	Export permitted as per Note 4 above.
8207 90 20	For Wood working hand tools	Free	Export permitted as per Note 4 above.
8207 90 30	Lathe tools and tool belts	Free	Export permitted as per Note 4 above.
8207 90 90	Other	Free	Export permitted as per Note 4 above.
<b>8208</b>	<b>KNIVES AND CUTTING BLADES, FOR MACHINES OR FOR MECHANICAL APPLIANCES</b>		
8208 10 00	For metal working	Free	Export permitted as per Note 4 above.

8208 20 00	For wood working	Free	Export permitted as per Note 4 above.
8208 30 00	For kitchen appliances or for machines used by the food industry	Free	Export permitted as per Note 4 above.
8208 40 00	For agricultural, horticultural or forestry machines	Free	Export permitted as per Note 4 above.
<b>8208 90</b>	<b><i>Other:</i></b>		
8208 90 10	Knives and cutting blades for paper cutting machines	Free	Export permitted as per Note 4 above.
8208 90 20	Bell skiving knives	Free	Export permitted as per Note 4 above.
8208 90 30	Band knives for splitting machine	Free	Export permitted as per Note 4 above.
8208 90 40	Cutting and clicking dies	Free	Export permitted as per Note 4 above.
8208 90 90	Other	Free	Export permitted as per Note 4 above.
<b>8209</b>	<b>PLATES, STICKS, TIPS AND THE LIKE FOR TOOLS, UNMOUNTED, OF CERMETS</b>		
<b>8209 00</b>	<b><i>Plates, sticks, tips and the like for tools, unmounted, of cermets:</i></b>		
8209 00 10	Tungsten carbide tips	Free	Export permitted as per Note 4 above.
8209 00 90	Other	Free	Export permitted as per Note 4 above.
8210 00 00	Hand-operated mechanical appliances, weighing 10 kg or less, used in the preparation, conditioning or serving of food or drink	Free	Export permitted as per Note 4 above.
<b>8211</b>	<b>KNIVES WITH CUTTING BLADES, SERRATED OR NOT (INCLUDING PRUNING KNIVES), OTHER THAN KNIVES OF HEADING 8208, AND BLADES THEREFOR</b>		
8211 10 00	Sets of assorted articles	Free	Export permitted as per Note 4 above.
	<b><i>Other:</i></b>		
8211 91 00	Table knives having fixed blades	Free	Export permitted as per Note 4 above.



8211 92 00	Other knives having fixed blades	Free	Export permitted as per Note 4 above.
<b>8211 93</b>	<b>Knives having other than fixed blades:</b>		
8211 93 10	Pocket knives	Free	Export permitted as per Note 4 above.
8211 93 90	Other	Free	Export permitted as per Note 4 above.
8211 94 00	Blades	Free	Export permitted as per Note 4 above.
8211 95 00	Handles of base metal	Free	Export permitted as per Note 4 above.
<b>8212</b>	<b>RAZORS AND RAZOR BLADES (INCLUDING RAZOR BLADES BLANKS IN STRIPS)</b>		
<b>8212 10</b>	<b>Razors:</b>		
8212 10 10	Twin type shaving	Free	Export permitted as per Note 4 above.
8212 10 90	Other	Free	Export permitted as per Note 4 above.
<b>8212 20</b>	<b>Safety razor blades, including razor blade blanks in strips:</b>		
	<b>Safety razor blades:</b>		
8212 20 11	Disposable cartridge blade	Free	Export permitted as per Note 4 above.
8212 20 19	Other	Free	Export permitted as per Note 4 above.
8212 20 20	Safety razor blade blanks, in strips	Free	Export permitted as per Note 4 above.
8212 90 00	Other parts	Free	Export permitted as per Note 4 above.
8213 00 00	Scissors, tailors' shears and similar shears, and blades therefor	Free	Export permitted as per Note 4 above.
<b>8214</b>	<b>OTHER ARTICLES OF CUTLERY (FOR EXAMPLE, HAIR CLIPPERS, BUTCHERS' OR KITCHEN CLEAVERS, CHOPPERS AND MINCING KNIVES, PAPER KNIVES); MANICURE OR PEDICURE SETS</b>		

	<b>AND INSTRUMENTS (INCLUDING NAIL FILES)</b>		
<b>8214 10</b>	<i>Paper knives, letter openers, erasing knives, pencil sharpeners and blades therefor:</i>		
8214 10 10	Paper knives, letter openers, erasing knives, pencil sharpeners	Free	Export permitted as per Note 4 above.
8214 10 90	Blades	Free	Export permitted as per Note 4 above.
<b>8214 20</b>	<i>Manicure or pedicure sets and instruments (including nail files):</i>		
8214 20 10	Nail cutters	Free	Export permitted as per Note 4 above.
8214 20 90	Other	Free	Export permitted as per Note 4 above.
<b>8214 90</b>	<i>Other:</i>		
8214 90 10	Handles of cutlery of base metal	Free	Export permitted as per Note 4 above.
8214 90 90	Other	Free	Export permitted as per Note 4 above.
<b>8215</b>	<b>SPOONS, FORKS, LADLES, SKIMMERS, CAKE- SERVERS, FISH- KNIVES, BUTTER- KNIVES, SUGAR TONGS AND SIMILAR KITCHEN OR TABLEWARE</b>		
8215 10 00	Sets of assorted articles containing at least one article plated with precious metal	Free	Export permitted as per Note 4 above.
8215 20 00	Other sets of assorted articles Other:	Free	Export permitted as per Note 4 above.
8215 91 00	Plated with precious metal	Free	Export permitted as per Note 4 above.
8215 99 00	Other	Free	Export permitted as per Note 4 above.

## CHAPTER 83

## MISCELLANEOUS ARTICLES OF BASE METAL

## NOTES:

1. For the purposes of this Chapter, parts of base metal are to be classified with their parent articles. However, articles of iron or steel of headings 7312, 7315, 7317, 7318 or 7320, or similar articles of other base metal (Chapters 74 to 76 and 78 to 81) are not to be taken as parts of articles of this Chapter.
2. For the purposes of heading 8302, the word “castors” means those having a diameter (including, where appropriate, tyres) not exceeding 75 mm, or those having a diameter (including, where appropriate, tyres) exceeding 75 mm provided that the width of the wheel or tyre fitted thereto is less than 30 mm.

## GENERAL NOTE

If the packing is of wooden Material, Ensure the valid phytosanitary certificate and ISPM-15 Marking compliance as per CBIC INSTR.F.No.450/19/2005-Cus-IV DTD 16.9.13.

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8301</b>	<b>PADLOCKS AND LOCKS (KEY, COMBINATION OR ELECTRICALLY OPERATED), OF BASE METAL; CLASPS AND FRAMES WITH CLASPS, INCORPORATING LOCKS, OF BASE METAL; KEYS FOR ANY OF THE FOREGOING ARTICLES, OF BASE METAL</b>		
8301 10 00	Padlocks	Free	Export permitted as per Note 3 above.
8301 20 00	Locks of a kind used for motor vehicles	Free	Export permitted as per Note 3 above.
8301 30 00	Locks of a kind used for furniture	Free	Export permitted as per Note 3 above.
<b>8301 40</b>	<b><i>Other locks:</i></b>		
8301 40 10	Combination locks	Free	Export permitted as per Note 3 above.
8301 40 90	Other	Free	Export permitted as per Note 3 above.
8301 50 00	Clasps and frames with clasps, incorporating locks	Free	Export permitted as per Note 3 above.
8301 60 00	Parts	Free	Export permitted as per Note 3 above.
8301 70 00	Keys presented separately	Free	Export permitted as per Note 3 above.
<b>8302</b>	<b>BASE METAL MOUNTINGS, FITTINGS</b>		

	<b>AND SIMILAR ARTICLES SUITABLE FOR FURNITURE, DOORS, STAIRCASES, WINDOWS, BLINDS, COACHWORK, SADDLERY, TRUNKS, CHESTS, CASKETS OR THE LIKE; BASE METAL HAT-RACKS, HAT-PEGS, BRACKETS AND SIMILAR FIXTURES; CASTORS WITH MOUNTINGS OF BASE METAL; AUTOMATIC DOOR CLOSURES OF BASE METAL</b>		
<b>8302 10</b>	<b><i>Hinges:</i></b>		
8302 10 10	Of steel	Free	Export permitted as per Note 3 above.
8302 10 20	Of brass	Free	Export permitted as per Note 3 above.
8302 10 90	Other	Free	Export permitted as per Note 3 above.
8302 20 00	Castors	Free	Export permitted as per Note 3 above.
<b>8302 30</b>	<b><i>Other mountings, fittings and similar articles suitable for motor vehicles:</i></b>		
8302 30 10	Curve drive stakes	Free	Export permitted as per Note 3 above.
8302 30 90	Other	Free	Export permitted as per Note 3 above.
	<b><i>Other mountings, fittings and similar articles:</i></b>		
<b>8302 41</b>	<b><i>Suitable for buildings:</i></b>		
8302 41 10	Fittings for doors and windows	Free	Export permitted as per Note 3 above.
8302 41 20	Tower bolts	Free	Export permitted as per Note 3 above.
8302 41 90	Other	Free	Export permitted as per Note 3 above.
8302 42 00	Other, suitable for furniture	Free	Export permitted as per Note 3 above.
8302 49 00	Other	Free	Export permitted as per Note 3 above.
8302 50 00	Hat-racks, hat-pegs, brackets and similar fixtures	Free	Export permitted as per Note 3 above.
8302 60 00	Automatic door closers	Free	Export permitted as per Note 3 above.
8303 00 00	Armoured or reinforced safes, strong-boxes and doors and safe deposit lockers for strong rooms,	Free	Export permitted as per Note 3 above.

	cash or deed boxes and the like, of base metal		
8304 00 00	Filing, cabinets, card-index cabinets, paper trays, paper rests, pen trays, office-stamp stands and similar office or desk equipment, of base metal, other than office furniture of heading 9403	Free	Export permitted as per Note 3 above.
<b>8305</b>	<b>FITTINGS FOR LOOSE-LEAF BINDERS OR FILES, LETTER CLIPS, LETTER CORNERS, PAPER CLIPS, INDEXING TAGS AND SIMILAR OFFICE ARTICLES, OF BASE METAL; STAPLES IN STRIPS (FOR EXAMPLE, FOR OFFICES, UPHOLSTERY, PACKAGING), OF BASE METAL</b>		
8305 10 00	Fittings for loose-leaf binders or files	Free	Export permitted as per Note 3 above.
8305 20 00	Staples in strips	Free	Export permitted as per Note 3 above.
<b>8305 90</b>	<i>Other, including parts:</i>		
8305 90 10	Pins (other than those of heading 7317)	Free	Export permitted as per Note 3 above.
8305 90 20	Clips	Free	Export permitted as per Note 3 above.
8305 90 90	Other	Free	Export permitted as per Note 3 above.
<b>8306</b>	<b>BELLS, GONGS AND THE LIKE, NON-ELECTRIC, OF BASE METAL; STATUETTES AND OTHER ORNAMENTS, OF BASE METAL; PHOTOGRAPH, PICTURE OR SIMILAR FRAMES, OF BASE METAL; MIRRORS OF BASE METAL</b>		
8306 10 00	Bells, gongs and the like	Free	Export permitted as per Note 3 above.
	<i>Statuettes and other ornaments:</i>		
<b>8306 21</b>	<i>Plated with precious metal:</i>		
8306 21 10	Statuettes	Free	Export permitted as per Note 3 above.
8306 21 20	Trophies	Free	Export permitted as per Note 3 above.
8306 21 90	Other	Free	Export permitted as per Note 3 above.
<b>8306 29</b>	<i>Other:</i>		
8306 29 10	Statuettes	Free	Export permitted as per Note 3 above.
8306 29 20	Trophies	Free	Export permitted as per Note 3 above.

8306 29 90	Other	Free	Export permitted as per Note 3 above.
8306 30 00	Photograph, picture or similar frames; mirrors	Free	Export permitted as per Note 3 above.
<b>8307</b>	<b>FLEXIBLE TUBING OF BASE METAL, WITH OR WITHOUT FITTINGS</b>		
8307 10 00	Of iron or steel	Free	Export permitted as per Note 3 above.
8307 90 00	Of other base metal	Free	Export permitted as per Note 3 above.
<b>8308</b>	<b>CLASPS, FRAMES WITH CLASPS, BUCKLES, BUCKLE-CLASPS, HOOKS, EYES, EYELETS AND THE LIKE, OF BASE METAL, OF A KIND USED FOR CLOTHING, FOOTWEAR, AWNINGS, HANDBAGS, TRAVEL GOODS OR OTHER MADE UP ARTICLES; TUBULAR OR BIFURCATED RIVETS, OF BASE METAL; BEADS AND SPANGLES, OF BASE METALS</b>		
<b>8308 10</b>	<i>Hooks, eyes and eyelets:</i>		
8308 10 10	Hooks and eyes	Free	Export permitted as per Note 3 above.
	<i>Eyelets:</i>		
8308 10 21	For footwear	Free	Export permitted as per Note 3 above.
8308 10 29	Other	Free	Export permitted as per Note 3 above.
8308 20 00	Tubular or bifurcated rivets	Free	Export permitted as per Note 3 above.
<b>8308 90</b>	<i>Other, including parts:</i>		
	<i>Buckles:</i>		
8308 90 11	For footwear	Free	Export permitted as per Note 3 above.
8308 90 19	Other	Free	Export permitted as per Note 3 above.
8308 90 20	Imitation zari spangles	Free	Export permitted as per Note 3 above.
	<i>Beads and spangles of base metal:</i>		
8308 90 31	For garments, made ups, knitwear, plastic and leather goods	Free	Export permitted as per Note 3 above.
8308 90 39	Other	Free	Export permitted as per

			Note 3 above.
8308 90 40	Fittings for travel requisites & leather goods	Free	Export permitted as per Note 3 above.
	<b>Other:</b>		
8308 90 91	For garments, made ups, knitwear, plastic and leather goods	Free	Export permitted as per Note 3 above.
8308 90 99	Other	Free	Export permitted as per Note 3 above.
<b>8309</b>	<b>STOPPERS, CAPS AND LIDS (INCLUDING CROWN CORKS, SCREW CAPS AND POURING STOPPERS), CAPSULES FOR BOTTLES, THREADED BUNGS, BUNG COVERS, SEALS AND OTHER PACKING ACCESSORIES, OF BASE METAL</b>		
8309 10 00	Crown corks	Free	Export permitted as per Note 3 above.
<b>8309 90</b>	<b>Other:</b>		
8309 90 10	Pilfer proof caps for packaging, all sorts, with or without washers or other fittings of cork, rubber, polyethylene or any other material	Free	Export permitted as per Note 3 above.
8309 90 20	Aluminium caps, seals, capsules & closers	Free	Export permitted as per Note 3 above.
8309 90 30	Other seals	Free	Export permitted as per Note 3 above.
8309 90 90	Other	Free	Export permitted as per Note 3 above.
<b>8310</b>	<b>SIGN-PLATES, NAME-PLATES, ADDRESS-PLATES AND SIMILAR PLATES, NUMBERS, LETTERS AND OTHER SYMBOLS, OF BASE METAL, EXCLUDING THOSE OF HEADING 9405</b>		
<b>8310 00</b>	<b><i>Sign-plates, name-plates, address-plates and similar plates, numbers, letters and other symbols, of base metal, excluding those of heading 9405:</i></b>		
8310 00 10	Enamel iron signboard	Free	Export permitted as per Note 3 above.
8310 00 90	Other	Free	Export permitted as per Note 3 above.
<b>8311</b>	<b>WIRE, RODS, TUBES, PLATES, ELECTRODES AND SIMILAR PRODUCTS, OF BASE METAL OR OF METAL CARBIDES, COATED OR CORED WITH FLUX MATERIAL, OF A KIND USED FOR SOLDERING, BRAZING, WELDING OR DEPOSITION OF METAL OR OF METAL CARBIDES; WIRE AND RODS, OF AGGLOMERATED BASE METAL</b>		

	<b>POWDER, USED FOR METAL SPRAYING</b>		
8311 10 00	Coated electrodes of base metal, for electric arc-welding	Free	Export permitted as per Note 3 above.
8311 20 00	Cored wire of base metal, for electric arc-welding	Free	Export permitted as per Note 3 above.
<b>8311 30</b>	<b><i>Coated rods and cored wire, of base metal, for soldering, brazing or welding by flame:</i></b>		
8311 30 10	Wire and rods of agglomerated base metal	Free	Export permitted as per Note 3 above.
8311 30 90	Other	Free	Export permitted as per Note 3 above.
8311 90 00	Other	Free	Export permitted as per Note 3 above.



**CHAPTER 84**

**NUCLEAR REACTORS, BOILERS, MACHINERY AND MECHANICAL APPLIANCES; PARTS THEREOF**

**NOTES:**

1. This Chapter does not cover:
  - (a) Millstones, grindstones or other articles of Chapter 68;
  - (b) Machinery or appliances (for example, pumps) of ceramic material and ceramic parts of machinery or appliances of any material (Chapter 69);
  - (c) Laboratory glassware (heading 7017); machinery, appliances or other articles for technical uses or parts thereof, of glass (heading 7019 or 7020);
  - (d) Articles of heading 7321 or 7322 or similar articles of other base metals (Chapters 74 to 76 or 78 to 81);
  - (e) Vacuum cleaners of heading 8508;
  - (f) Electro-mechanical domestic appliances of heading 8509; digital cameras of heading 8525; or
  - (g) Hand-operated mechanical floor sweepers, not motorised (heading 9603).
  
2. Subject to the operation of Note 3 to Section XVI and subject to Note 9 to this Chapter, a machine or appliance which answers to a description in one or more of the headings 8401 to 8424, or heading 8486 and at the same time to a description in one or other of the headings 8425 to 8480 is to be classified under the appropriate heading of the headings 8401 to 8424 or under the heading 8486, as the case may be, and not under the headings 8425 to 8480.

Heading 8419 does not, however, cover:

- (a) Germination plant, incubators or brooders (heading 8436);
- (b) Grain dampening machines (heading 8437);
- (c) Diffusing apparatus for sugar juice extraction (heading 8438);
- (d) Machinery for the heat-treatment of textile yarns, fabrics or made up textile articles (heading 8451);  
or
- (e) Machinery or plant, designed for mechanical operation, in which a change of temperature, even if necessary, is subsidiary.

Heading 8422 does not cover:

- (a) Sewing machines for closing bags or similar containers (heading 8452); or
- (b) Office machinery of heading 8472.

Heading 8424 does not cover:

- (a) Ink-jet printing machines (heading 8443); or
- (b) Water-jet cutting machines (heading 8456).

3. A machine-tool for working any material which answers to a description in heading 8456 and at the same time to a description in heading 8457, 8458, 8459, 8460, 8461, 8464 or 8465 is to be classified in heading 8456.
  
4. Heading 8457 applies only to machine-tools for working metal, other than lathes (including turning centers), which can carry out different types of machining operations either:
  - (a) by automatic tool change from a magazine or the like in conformity with a machining programme (machining centers),
  - (b) by the automatic use, simultaneously or sequentially, of different unit heads working on a fixed position workpiece (unit construction machines, single station); or
  - (c) by the automatic transfer of the workpiece to different unit heads (multi-station transfer machines).

5. (A) For the purposes of heading 8471, the expression “automatic data processing machine” means machines capable of :
- (i) Storing the processing programme or programmes and at least the data immediately necessary for the execution of the programme;
  - (ii) Being freely programmed in accordance with the requirements of the user;
  - (iii) Performing arithmetical computations specified by the user; and
  - (iv) Executing, without human intervention, a processing programme which requires them to modify their execution, by logical decision during the processing run.

(B) Automatic data processing machines may be in the form of systems consisting of a variable number of separate units.

(C) Subject to paragraphs (D) and (E) , a unit is to be regarded as being part of an automatic data processing system if it meets all of the following conditions:

- (i) It is of a kind solely or principally used in an automatic data processing system;
- (ii) It is connectable to the central processing unit either directly or through one or more other units; and
- (iii) It is able to accept or deliver data in a form (codes or signals) which can be used by the system.

Separately presented units of an automatic data processing machine are to be classified in heading 8471.

However, keyboards, X-Y co-ordinate input devices and disk storage units which satisfy the conditions of (ii) and (iii) above, are in all cases to be classified as units of heading 8471.

(D) Heading 8471 does not cover the following when presented separately, even if they meet all of the conditions set forth in paragraph (C) above:

- (i) Printers, copying machines, facsimile machines, whether or not combined;
- (ii) Apparatus for the transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network);
- (iii) Loudspeakers and microphones;
- (iv) Television cameras, digital cameras and video camera recorders;
- (v) Monitors and projectors, not incorporating television reception apparatus.

(E) Machines incorporating or working in conjunction with an automatic data processing machine and performing a specific function other than data processing are to be classified in the headings appropriate to their respective functions or, failing that, in residual headings.

6. Heading 8482 applies, inter alia, to polished steel balls, the maximum and minimum diameters of which do not differ from the nominal diameter by more than 1 percent or by more than 0.05 mm, whichever is less. Other steel balls are to be classified in heading 7326.
7. A machine which is used for more than one purpose is, for the purposes of classification, to be treated as if its principal purpose were its sole purpose.

Heading 8479 also covers machines for making rope or cable (for example, stranding, twisting or cabling machines) from metal wire, textile yarn or any other material or from a combination of such materials.

8. For the purposes of heading 8470, the term “pocket-size” applies only to machines the dimensions of which do not exceed 170 mm. X 100 mm. X 45 mm.
9. (A) Clauses (a) and (b) of Note 8 to Chapter 85 shall also apply respectively to the expressions “semiconductor devices” and “electronic integrated circuits”, used in this Note and in heading 8486.

However, for the purposes of this Note and heading 8486, the expression “semiconductor devices” also covers photosensitive semiconductor devices and light emitting diodes.

(B) For the purposes of this Note and heading 8486, the expression “manufacture of flat panel displays” covers the fabrication of substrates into a flat panel. It does not cover the manufacture of glass or the assembly of printed circuit boards or other electronic components onto the flat panel.

The expression “flat panel display” does not cover cathode-ray tube technology.

- (C) Heading 8486 also includes machines and apparatus solely or principally of a kind used for:
- (i) The manufacture or repair of masks and reticles;
  - (ii) Assembling semiconductor devices or electronic integrated circuits;
  - (iii) Lifting, handling, loading or unloading of boules, wafers, semiconductor devices, electronic integrated circuits and flat panel displays.

**SUB-HEADING NOTES:**

1. For the purposes of Sub-heading 8471 49, the term “systems” means automatic data processing machines whose units satisfy the conditions laid down in Note 5(C) to Chapter 84 and which comprise at least a central processing unit, one input unit (for example, a keyboard or a scanner), and one output unit (for example, a visual display unit or a printer).
2. Sub-heading 8482 40 applies only to bearings with cylindrical rollers of a uniform diameter not exceeding 5 mm. and having a length which is at least three times the diameter. The ends of the rollers may be rounded.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8401</b>	<b>NUCLEAR REACTORS; FUEL ELEMENTS (CARTRIDGES), NON-IRRADIATED, FOR NUCLEAR REACTORS, MACHINERY AND APPARATUS FOR ISOTOPIC SEPARATION</b>		
8401 10 00	Nuclear reactors	Free	
8401 20 00	Machinery and apparatus for isotopic separation, and parts thereof	Free	
8401 30 00	Fuel elements (cartridges), non-irradiated	Free	
8401 40 00	Parts of Nuclear reactors	Free	
<b>8402</b>	<b>STEAM OR OTHER VAPOUR</b>		

	<b>GENERATING BOILERS (OTHER THAN CENTRAL HEATING HOT WATER BOILERS CAPABLE ALSO OF PRODUCING LOW PRESSURE STEAM): SUPER-HEATED WATER BOILERS</b>		
	<i>Steam or other vapour generating boilers:</i>		
8402 11 00	Watertube boilers with a steam production exceeding 45 t per hour	Free	
8402 12 00	Water tube boilers with a steam production not exceeding 45 t per hour	Free	
<b>8402 19</b>	<i>Other vapour generating boilers, including hybrid boilers:</i>		
8402 19 10	Fire tube horizontal (lancashire) boilers	Free	
8402 19 20	Fire tube boilers vertical	Free	
8402 19 90	Other	Free	
8402 20 00	Super-heated water boilers	Free	
<b>8402 90</b>	<i>Parts:</i>		
8402 90 10	Parts of fire tube boilers	Free	
8402 90 20	Parts of water tube boilers	Free	
8402 90 90	Other	Free	
<b>8403</b>	<b>CENTRAL HEATING BOILERS OTHER THAN THOSE OF HEADING 8402</b>		
8403 10 00	Boilers	Free	
8403 90 00	Parts	Free	
<b>8404</b>	<b>AUXILIARY PLANT FOR USE WITH BOILERS OF HEADING 8402 OR 8403 (FOR EXAMPLE, ECONOMISERS, SUPER-HEATERS, SOOT REMOVERS, GAS RECOVERERS); CONDENSERS FOR STEAM OR OTHER VAPOUR POWER UNITS</b>		

8404 10 00	Auxiliary plants for use with boilers of heading 8402 or 8403	Free	
8404 20 00	Condensers for steam or other vapour power units	Free	
8404 90 00	Parts	Free	
<b>8405</b>	<b>PRODUCER GAS OR WATER GAS GENERATORS, WITH OR WITHOUT THEIR PURIFIERS; ACETYLENE GAS GENERATORS AND SIMILAR WATER PROCESS GAS GENERATORS, WITH OR WITHOUT THEIR PURIFIERS</b>		
<b>8405 10</b>	<i>Producer gas or water gas generators, with or without their purifiers; Acetylene gas generators and similar water process gas generators, with or without their purifiers:</i>		
8405 10 10	Producer gas or water gas generators	Free	
8405 10 20	Acetylene gas generators	Free	
8405 10 90	Other	Free	
8405 90 00	Parts	Free	
<b>8406</b>	<b>STEAM TURBINES AND OTHER VAPOUR TURBINES</b>		
8406 10 00	Turbines for marine propulsion	Free	
	<i>Other Turbines:</i>		
8406 81 00	Of an output exceeding 40 MW	Free	
8406 82 00	Of an output not exceeding 40 MW	Free	
8406 90 00	Parts	Free	
<b>8407</b>	<b>SPARK-IGNITION RECIPROCATING OR ROTARY INTERNAL COMBUSTION PISTON ENGINES</b>		
8407 10 00	Aircraft engines	Free	

	<b>Marine propulsion engines:</b>		
8407 21 00	Outboard motors	Free	
8407 29 00	Other	Free	
	<b>Reciprocating piston engines of a kind used for the propulsion of vehicles of Chapter 87:</b>		
<b>8407 31</b>	<b>Of a cylinder capacity not exceeding 50 cc:</b>		
8407 31 10	For motor cycles	Restricted	Export permitted under licence
8407 31 90	Other	Free	
<b>8407 32</b>	<b>Of a cylinder capacity exceeding 50 cc but not exceeding 250 cc:</b>		
8407 32 10	For motor cycles	Restricted	Export permitted under licence
8407 32 90	Other	Free	
<b>8407 33</b>	<b>Of a cylinder capacity exceeding 250 cc but not exceeding 1000 cc:</b>		
8407 33 10	For motor cars	Restricted	Export permitted under licence
8407 33 20	For motor cycles	Restricted	Export permitted under licence
8407 33 90	Other	Free	
<b>8407 34</b>	<b>Of a cylinder capacity exceeding 1000 cc:</b>		
8407 34 10	For motor cars	Restricted	Export permitted under licence
8407 34 90	Other	Free	
<b>8407 90</b>	<b>Other engines:</b>		
8407 90 10	Petrol engines	Free	
8407 90 20	Kerosene engines	Free	
8407 90 90	Other	Free	
<b>8408</b>	<b>COMPRESSION-IGNITION INTERNAL COMBUSTION PISTON ENGINES (DIESEL OR SEMI-DIESEL ENGINES)</b>		
<b>8408 10</b>	<b>Marine propulsion</b>		

	<b>engines:</b>		
8408 10 10	Outboard engines	Free	
	<b>Other:</b>		
8408 10 91	Of a cylinder capacity not exceeding 100 cc	Free	
8408 10 92	Of a cylinder capacity exceeding 100 cc but not exceeding 250 cc	Free	
8408 10 93	Of a cylinder capacity exceeding 250 cc	Free	
<b>8408 20</b>	<b>Engines of a kind used for the propulsion of vehicles of Chapter 87:</b>		
8408 20 10	Of cylinder capacity not exceeding 250 cc	Free	
8408 20 20	Engines of cylinder capacity exceeding 250 cc	Free	
<b>8408 90</b>	<b>Other engines:</b>		
8408 90 10	Stationary engines of cylinder capacity exceeding 50 cc	Free	
8408 90 90	Other	Free	
<b>8409</b>	<b>PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE ENGINES OF HEADING 8407 OR 8408</b>		
8409 10 00	For aircraft engines	Free	
	<b>Other:</b>		
<b>8409 91</b>	<b>Suitable for use solely or principally with spark ignition internal combustion piston engines:</b>		
	<b>Valves, inlet &amp; exhaust, piston, piston rings, piston assemblies:</b>		
8409 91 11	Valve, inlet & exhaust	Free	
8409 91 12	Pistons	Free	
8409 91 13	Piston rings	Free	
8409 91 14	Piston assemblies	Free	
8409 91 20	Fuel injection equipment excluding injection pumps	Free	
	<b>Other:</b>		

8409 91 91	Of petrol engines for motor vehicles	Free	
8409 91 92	Of other petrol engines	Free	
8409 91 93	Of kerosene engines	Free	
8409 91 94	Of gas engines	Free	
8409 91 99	Other	Free	
<b>8409 99</b>	<b>Other:</b>		
	<b>Valves, inlet &amp; exhaust, piston, piston rings, piston assemblies:</b>		
8409 99 11	Valve, inlet & exhaust	Free	
8409 99 12	Pistons	Free	
8409 99 13	Piston rings	Free	
8409 99 14	Piston assemblies	Free	
8409 99 20	Fuel nozzles	Free	
8409 99 30	Fuel injection equipment excluding injection pumps	Free	
	<b>Other parts of diesel engine:</b>		
8409 99 41	Of diesel engines for motor vehicles	Free	
8409 99 42	Of outboard engine	Free	
8409 99 49	Other	Free	
8409 99 90	Other	Free	
<b>8410</b>	<b>HYDRAULIC TURBINES, WATER WHEELS AND REGULATORS THEREFOR HYDRAULIC TURBINS AND WATER WHEELS</b>		
8410 11 00	Of a power not exceeding 1,000 Kw	Free	
<b>8410 12</b>	<b>Of a power exceeding 1,000 Kw but not exceeding 10,000 Kw:</b>		
8410 12 10	Of power exceeding 1000 Kw but not exceeding 5000 Kw	Free	
8410 12 20	Of power exceeding 5000 Kw but not exceeding 10000 Kw	Free	
<b>8410 13</b>	<b>Of a power exceeding 10,000 Kw:</b>		
8410 13 10	Of power exceeding 10000	Free	



	Kw but not exceeding 30000 Kw		
8410 13 20	Of power exceeding 30000 Kw but not exceeding 80000 Kw	Free	
8410 13 90	Of power exceeding 80000 Kw	Free	
8410 90 00	Parts, including regulators	Free	
<b>8411</b>	<b>TURBO-JETS, TURBO-PROPELLERS AND OTHER GAS TURBINES</b>		
	<i>Turbo-jets:</i>		
8411 11 00	Of a thrust not exceeding 25kN	Free	
8411 12 00	Of a thrust exceeding 25 kN	Free	
	<i>Turbo-propellers:</i>		
8411 21 00	Of a power not exceeding 1,100 kw	Free	
8411 22 00	Of a power exceeding 1,100 kW	Free	
	<i>Other gas turbines:</i>		
8411 81 00	Of a power exceeding not 5000 kW	Free	
<b>8411 82</b>	<b><i>Of a power exceeding 5,000 kW:</i></b>		
8411 82 10	Of power exceeding 5000 Kw but not exceeding 15,000 Kw	Free	
8411 82 20	Of power exceeding 15000 but not exceeding 30000 Kw	Free	
8411 82 30	Of power exceeding 30000 but not exceeding 60000 Kw	Free	
8411 82 40	Of power exceeding 60000 but not exceeding 90000 Kw	Free	
8411 82 50	Of power exceeding 90000 but not exceeding 115000 Kw	Free	
8411 82 60	Of power exceeding 115000 Kw	Free	
	<i>Parts:</i>		
8411 91 00	Of turbo-jets or turbo-	Free	

	propellers		
8411 99 00	Other	Free	
<b>8412</b>	<b>OTHER ENGINES AND MOTORS</b>		
8412 10 00	Reaction engines other than turbo-jets	Free	
	<i>Hydraulic power engines and motors:</i>		
8412 21 00	Linear acting (cylinders)	Free	
<b>8412 29</b>	<i>Other:</i>		
8412 29 10	Hydrojet (hydraulic jet engines)	Free	
8412 29 90	Other	Free	
	<i>Pneumatic power engines and motors:</i>		
8412 31 00	Linear acting (cylinders)	Free	
8412 39 00	Other	Free	
<b>8412 80</b>	<i>Other:</i>		
	<i>Steam or other vapour power:</i>		
8412 80 11	Stationary	Free	
8412 80 19	Other	Free	
8412 80 20	Motors, spring operated excluding clock & watch movements	Free	
8412 80 30	Wind turbine or engine	Free	
8412 80 90	Other	Free	
<b>8412 90</b>	<i>Parts:</i>		
8412 90 10	Of steam engines incorporating boilers	Free	
8412 90 20	Of other steam engines and other vapour power units not incorporating boilers	Free	
8412 90 30	Of hydraulic engines and motors	Free	
8412 90 90	Other	Free	
<b>8413</b>	<b>PUMPS FOR LIQUIDS, WHETHER OR NOT FITTED WITH A MEASURING DEVICE; LIQUID ELEVATORS</b>		
	<i>Pumps fitted or designed to be fitted with a measuring device:</i>		

<b>8413 11</b>	<b><i>Pumps for dispensing fuel or lubricants, of the type used in filling stations or in garages:</i></b>		
8413 11 10	Hand pumps	Free	
	<b><i>Other:</i></b>		
8413 11 91	Pumps for dispensing fuel	Free	
8413 11 99	Other	Free	
<b>8413 19</b>	<b><i>Other:</i></b>		
8413 19 10	Hand pumps	Free	
8413 19 90	Other	Free	
8413 20 00	Hand pumps, other than those of subheading 8413 11 or 8413 19	Free	
<b>8413 30</b>	<b><i>Fuel, lubricating or cooling medium pumps for internal combustion piston engines:</i></b>		
8413 30 10	Injection pumps for diesel engines	Free	
8413 30 20	Oil pump	Free	
8413 30 30	Water pump	Free	
8413 30 90	Other	Free	
8413 40 00	Concrete pumps	Free	
<b>8413 50</b>	<b><i>Other reciprocating positive displacement pumps:</i></b>		
8413 50 10	Metering & dosing pumps	Free	
	<b><i>Primarily designed for handling water:</i></b>		
8413 50 21	Deep tube well turbine pump	Free	
8413 50 29	Other	Free	
8413 50 90	Other	Free	
<b>8413 60</b>	<b><i>Other rotary positive displacement pumps:</i></b>		
8413 60 10	Gear type pumps	Free	
8413 60 20	Screw type pumps	Free	
8413 60 90	Other	Free	
<b>8413 70</b>	<b><i>Other centrifugal pumps:</i></b>		
8413 70 10	Primarily designed to handle water	Free	

	<b>Other:</b>		
8413 70 91	Single & multistage chemical process pumps	Free	
8413 70 92	Horizontal split casing pumps	Free	
8413 70 93	Horizontal self priming pumps	Free	
8413 70 94	Vertical turbine driven pumps	Free	
8413 70 95	Boiler feed pumps	Free	
8413 70 96	Slurry pumps	Free	
8413 70 97	Dredger pumps	Free	
8413 70 99	Other	Free	
	<b>Other pumps, liquid elevators:</b>		
<b>8413 81</b>	<b>Pumps:</b>		
8413 81 10	Gas pumps	Free	
8413 81 20	Hydraulic ram	Free	
8413 81 30	Axial flow and mixed flow vertical pump designed primarily for handling water	Free	
8413 81 90	Other	Free	
8413 82 00	Liquid elevators	Free	
	<b>Parts:</b>		
<b>8413 91</b>	<b>Of pumps:</b>		
8413 91 10	Of reciprocating pumps	Free	
8413 91 20	Of centrifugal pumps	Free	
8413 91 30	Of deep well turbine pumps and of other rotary pumps	Free	
8413 91 40	Of hand pump for handling water	Free	
8413 91 90	Other	Free	
8413 92 00	Of liquid elevators	Free	
<b>8414</b>	<b>AIR OR VACUUM PUMPS, AIR OR OTHER GAS COMPRESSORS AND FANS; VENTILATING OR RECYCLING HOODS INCORPORATING A FAN, WHETHER OR NOT FITTED WITH FILTERS</b>		
8414 10 00	Vacuum pumps	Free	

<b>8414 20</b>	<b><i>Hand or foot-operated air pumps:</i></b>		
8414 20 10	Bicycle pumps	Free	
8414 20 20	Other Hand pumps	Free	
8414 20 90	Other	Free	
8414 30 00	Compressors of a kind used in refrigerating equipment	Free	
<b>8414 40</b>	<b><i>Air compressors mounted on a wheeled chassis for towing:</i></b>		
8414 40 10	Reciprocating air compressors	Free	
8414 40 20	Centrifugal air compressors	Free	
8414 40 30	Screw air compressors	Free	
8414 40 90	<b><i>Other:</i></b>	Free	
	<b><i>Fans:</i></b>		
<b>8414 51</b>	<b><i>Table, floor, wall, window, ceiling or roof fans, with a self-contained electric motor of an output not exceeding 125 W:</i></b>		
8414 51 10	Table fans	Free	
8414 51 20	Ceiling fans	Free	
8414 51 30	Pedestal fans	Free	
8414 51 40	Railway carriage fans	Free	
8414 51 90	Other	Free	
<b>8414 59</b>	<b><i>Other:</i></b>		
8414 59 10	Air circulator	Free	
8414 59 20	Blowers, portable	Free	
8414 59 30	Industrial fans and blowers	Free	
8414 59 90	Other	Free	
8414 60 00	Hoods having a maximum horizontal side not exceeding 120 cm	Free	
<b>8414 80</b>	<b><i>Other:</i></b>		
	<b><i>Gas compressors:</i></b>		
8414 80 11	Of a kind used in air-conditioning equipment	Free	
8414 80 19	Other	Free	
8414 80 20	Free-piston generators for gas turbine	Free	

8414 80 30	Turbo charger	Free	
8414 80 90	Other	Free	
<b>8414 90</b>	<b>Parts:</b>		
	<i>Of air or Vacuum pumps and compressors:</i>		
8414 90 11	Of Gas compressors of a kind used in refrigerating and air conditioning appliances and machinery	Free	
8414 90 12	Of bicycle pumps	Free	
8414 90 19	Other	Free	
8414 90 20	Of free piston generators	Free	
8414 90 30	Of electric fans	Free	
8414 90 40	Of Industrial fan, blowers	Free	
8414 90 90	Other	Free	
<b>8415</b>	<b>AIR CONDITIONING MACHINES, COMPRISING A MOTOR DRIVEN FAN AND ELEMENTS FOR CHANGING THE TEMPERATURE AND HUMIDITY, INCLUDING THOSE MACHINES IN WHICH THE HUMIDITY CANNOT BE SEPARATELY REGULATED.</b>		
<b>8415 10</b>	<i>Window or wall types, self-contained or "split system":</i>		
8415 10 10	Split system	Free	
8415 10 90	Other	Free	
<b>8415 20</b>	<i>Of a kind used for persons in motor vehicles:</i>		
8415 20 10	For buses	Free	
8415 20 90	Other	Free	
	<i>Other:</i>		
<b>8415 81</b>	<i>Incorporating a refrigerating unit and a valve for reversal of the cooling or heat cycle (reversible heat pumps):</i>		
8415 81 10	Split air-conditioner two tones and above	Free	

8415 81 90	Other	Free	
<b>8415 82</b>	<b><i>Other, incorporating a refrigerating unit:</i></b>		
8415 82 10	Split air-conditioner two tones and above	Free	
8415 82 90	Other	Free	
<b>8415 83</b>	<b><i>Not incorporating a refrigerating unit:</i></b>		
8415 83 10	Split air-conditioner two tones and above	Free	
8415 83 90	Other	Free	
8415 90 00	Parts	Free	
<b>8416</b>	<b>FURNACE BURNERS FOR LIQUID FUEL, FOR PULVERISED SOLID FUEL OR FOR GAS; MECHANICAL STOKERS, INCLUDING THEIR MECHANICAL GRATES, MECHANICAL ASH DISCHARGERS AND SIMILAR APPLIANCES</b>		
8416 10 00	Furnace burners for liquid fuel	Free	
8416 20 00	Other furnace burners, including combination burners	Free	
8416 30 00	Mechanical stokers, mechanical grates, mechanical ash dischargers and similar appliances	Free	
8416 90 00	Parts	Free	
<b>8417</b>	<b>INDUSTRIAL OR LABORATORY FURNACES AND OVENS, INCLUDING INCINERATORS, NON-ELECTRIC</b>		
8417 10 00	Furnaces and ovens for the roasting, melting or other heat-treatment of ores, pyrites or of metals	Free	
8417 20 00	Bakery ovens, including biscuit ovens	Free	
<b>8417 80</b>	<b><i>Other:</i></b>		
8417 80 10	For cement industry	Free	
8417 80 90	Other	Free	

8417 90 00	Parts	Free	
<b>8418</b>	<b>REFRIGERATORS, FREEZERS AND OTHER REFRIGERATING OR FREEZING EQUIPMENT, ELECTRIC OR OTHER; HEAT PUMPS OTHER THAN AIR CONDITIONING MACHINES OF HEADING 8415</b>		
<b>8418 10</b>	<i>Combined refrigerator- freezers, fitted with separate external doors:</i>		
8418 10 10	Commercial type	Free	
8418 10 90	Other	Free	
	<i>Refrigerators, household type:</i>		
8418 21 00	Compression-type	Free	
8418 29 00	Other	Free	
<b>8418 30</b>	<i>Freezers of the chest type, not exceeding 800 l capacity:</i>		
8418 30 10	Electrical commercial type	Free	
8418 30 90	Other	Free	
<b>8418 40</b>	<i>Freezers of the upright type, not exceeding 900 l capacity:</i>		
8418 40 10	Electrical	Free	
8418 40 90	Other	Free	
8418 50 00	Other furniture (chests, cabinets, display counters, showcases and the like) for storage and display, incorporating refrigerating or freezing equipment	Free	
	<i>Other refrigerating or freezing equipment, heat pumps:</i>		
8418 61 00	<b>Heat pumps other than air conditioning machines of heading 8415</b>	Free	



<b>8418 69</b>	<i>Other:</i>		
8418 69 10	Ice making machinery	Free	
8418 69 20	Water cooler	Free	
8418 69 30	Vending machine, other than automatic vending machine	Free	
8418 69 40	Refrigeration equipment or devices specially used in leather industries for manufacturing of leather articles	Free	
8418 69 50	Refrigerated farm tanks, industrial ice cream freezer	Free	
8418 69 90	Other	Free	
	<i>Parts:</i>		
8418 91 00	Furniture designed to receive refrigerating or freezing equipment	Free	
8418 99 00	Other	Free	
<b>8419</b>	<b>MACHINERY, PLANT OR LABORATORY EQUIPMENT, WHETHER OR NOT ELECTRICALLY HEATED, (EXCLUDING FURNACES, OVENS AND OTHER EQUIPMENT OF HEADING 8514), FOR THE TREATMENT OF MATERIALS BY A PROCESS INVOLVING A CHANGE OF TEMPERATURE SUCH AS HEATING, COOKING, ROASTING, DISTILLING, RECTIFYING, STERILISING PASTEURISING, STEAMING, DRYING, EVAPORATING, VAPOURISING, CONDENSING OR COOLING, OTHER THAN MACHINERY OR PLANT OF A KIND USED FOR DOMESTIC PURPOSES</b>		
	<i>Instantaneous or storage water heaters, non-</i>		

	<i>electric:</i>		
<b>8419 11</b>	<b><i>Instantaneous gas water heaters:</i></b>		
8419 11 10	Domestic type	Free	
8419 11 90	Other	Free	
<b>8419 19</b>	<b><i>Other:</i></b>		
8419 19 10	Domestic type	Free	
8419 19 20	Other	Free	
<b>8419 20</b>	<b><i>Medical, surgical or laboratory sterilisers:</i></b>		
8419 20 10	Auto claves	Free	
8419 20 90	Other	Free	
	<b><i>Dryers:</i></b>		
8419 31 00	For agricultural products	Free	
8419 32 00	For wood, paper pulp, paper or paperboard	Free	
8419 39 00	Other	Free	
<b>8419 40</b>	<b><i>Distilling or rectifying plant:</i></b>		
8419 40 10	For Petroleum refining	Free	
8419 40 20	Other distilling equipment	Free	
8419 40 90	Other	Free	
<b>8419 50</b>	<b><i>Heat exchange units:</i></b>		
8419 50 10	Shell and tube type	Free	
8419 50 20	Plate type	Free	
8419 50 30	Spiral type	Free	
8419 50 90	Other	Free	
8419 60 00	Machinery for liquefying air or other gases	Free	
	<b><i>Other machinery, plant and equipment:</i></b>		
<b>8419 81</b>	<b><i>For making hot drinks or for cooking or heating food:</i></b>		
8419 81 10	Friers	Free	
8419 81 20	Other kitchen machines	Free	
8419 81 90	Other	Free	
<b>8419 89</b>	<b><i>Other:</i></b>		
8419 89 10	Pressure vessels reactors, columns or towers or chemical storage tanks	Free	
8419 89 20	Glass lined equipment	Free	
8419 89 30	Auto claves other than for	Free	

	cooking or heating food, not elsewhere specified or included		
8419 89 40	Cooling towers and similar plants for direct cooling (without a separating wall) by means of recirculated water	Free	
8419 89 50	Pasteurizers	Free	
8419 89 60	Plant growth chambers and rooms and tissue culture chambers and rooms having temperature, humidity or light control	Free	
8419 89 70	Apparatus for rapid heating of semi-conductor devices; apparatus for chemical or physical vapour deposition on semi-conductor wafers; apparatus for chemical vapour deposition on LCD substratus	Free	
8419 89 80	Vaccum-vapour plant for deposition of metals	Free	
8419 89 90	Other	Free	
<b>8419 90</b>	<b>Parts:</b>		
8419 90 10	Parts of instantaneous or storage water heaters (domestic type)	Free	
8419 90 90	Other	Free	
<b>8420</b>	<b>CALENDERING OR OTHER ROLLING MACHINES, OTHER THAN FOR METALS OR GLASS, AND CYLINDERS THEREFOR</b>		
8420 10 00	Calendering or other rolling machines	Free	
	<b>Parts:</b>		
8420 91 00	Cylinders	Free	
8420 99 00	Other	Free	
<b>8421</b>	<b>CENTRIFUGES, INCLUDING CENTRIFUGAL DRYERS; FILTERING OR PURIFYING MACHINERY AND APPARATUS, FOR</b>		

	<b>LIQUIDS OR GASES</b>		
	<i>Centrifuges, including centrifugal dryers:</i>		
8421 11 00	Cream separators	Free	
8421 12 00	Clothes dryers	Free	
<b>8421 19</b>	<i>Other:</i>		
8421 19 10	Bowl centrifuges	Free	
8421 19 20	Basket centrifuges	Free	
8421 19 30	Continuous automatic centrifuges	Free	
8421 19 40	Self cleaning centrifuges	Free	
8421 19 50	Decanter centrifuges horizontal bowl	Free	
8421 19 60	Screw conveyor centrifuges	Free	
	<i>Other:</i>		
8421 19 91	For chemical industries	Free	
8421 19 99	Other	Free	
	<i>Filtering or purifying machinery and apparatus for liquids:</i>		
<b>8421 21</b>	<i>For filtering or purifying water:</i>		
8421 21 10	Ion exchanger plant or apparatus	Free	
8421 21 20	Household type filters	Free	
8421 21 90	Other	Free	
8421 22 00	For filtering or purifying beverages other than water	Free	
8421 23 00	Oil or petrol-filters for internal combustion engines	Free	
8421 29 00	Other	Free	
	<i>Filtering or purifying machinery and apparatus for gases:</i>		
8421 31 00	Intake air filters for internal combustion engines	Free	
<b>8421 39</b>	<i>Other:</i>		
8421 39 10	Air separators to be employed in the processing, smelting or refining of minerals, ores or metals; air strippers	Free	
8421 39 20	Air purifiers or cleaners	Free	

8421 39 90	Other	Free	
	<b>Parts:</b>		
8421 91 00	Of centrifuges, including centrifugal dryers	Free	
8421 99 00	Other	Free	
<b>8422</b>	<b>DISH WASHING MACHINES; MACHINERY FOR CLEANING OR DRYING BOTTLES OR OTHER CONTAINERS; MACHINERY FOR FILLING, CLOSING, SEALING OR LABELLING BOTTLES, CANES, BOXES, BAGS OR OTHER CONTAINERS; MACHINERY FOR CAPSULING BOTTLES JARS, TUBES AND SIMILAR CONTAINERS; OTHER PACKING OR WRAPPING MACHINERY (INCLUDING HEAT-SHRINK WRAPPING MACHINERY); MACHINERY FOR AERATING BEVERAGES</b>		
	<i>Dish washing machines:</i>		
8422 11 00	Of the household type	Free	
8422 19 00	Other	Free	
8422 20 00	Machinery for cleaning or drying bottles or other containers	Free	
8422 30 00	Machinery for filling, closing, sealing or labelling bottles, canes, boxes, bags or other containers; machinery for capsuling bottles, jars, tubes and similar container; machinery for aerating beverages	Free	
8422 40 00	Other packing or wrapping machinery (including heat-shrink wrapping	Free	

	machinery)		
<b>8422 90</b>	<b>Parts:</b>		
8422 90 10	Of machinery for cleaning or drying bottles or other containers	Free	
8422 90 20	Of dish washing machines of household type	Free	
8422 90 90	Of other machinery	Free	
<b>8423</b>	<b>WEIGHTING MACHINERY (EXCLUDING BALANCES OF A SENSITIVITY OF 5 CENTIGRAMS OR BETTER), INCLUDING WEIGHT OPERATED COUNTING OR CHECKING MACHINES; WEIGHING MACHINE WEIGHTS OF ALL KINDS</b>		
8423 10 00	Personal weighing machines, including baby scales; Household scales	Free	
8423 20 00	Scales for continuous weighing of goods on conveyors	Free	
8423 30 00	Constant weight scales and scales for discharging a predetermine weight of material into a bag or container including hopper scales	Free	
	<b>Other weighing machinery:</b>		
<b>8423 81</b>	Having a maximum weighing capacity not exceeding 30 kg:		
8423 81 10	Beam scale	Free	
8423 81 90	Other	Free	
<b>8423 82</b>	<b>Having a maximum weighing capacity exceeding 30 kg but not exceeding 5,000 kg:</b>		
8423 82 10	Beams scale	Free	
8423 82 90	Other	Free	
8423 89 00	Other	Free	

<b>8423 90</b>	<b><i>Weighing machine weights of all kinds; parts of weighing machinery:</i></b>		
8423 90 10	Weighing machine weight of all kinds	Free	
8423 90 20	Parts of weighing machinery	Free	
<b>8424</b>	<b>MECHANICAL APPLIANCES (WHETHER OR NOT HAND-OPERATED) FOR PROJECTING, DISPERSING OR SPRAYING LIQUIDS OR POWDERS; FIRE EXTINGUISHERS, WHETHER OR NOT CHARGED; SPRAY GUNS AND SIMILAR APPLIANCES; STEAM OR SAND BLASTING MACHINES AND SIMILAR JET PROJECTING MACHINES</b>		
8424 10 00	Fire extinguishers, whether or not charged	Free	
8424 20 00	Spray guns and similar appliances	Free	
8424 30 00	Steam or sand blasting machines and similar jet projecting machines	Free	
	<i>Agricultural or horticultural sprayers:</i>		
8424 41			
8424 41 00	Portable sprayers	Free	
8424 49			
8424 49 00	Other	Free	
	<b><i>Other appliances:</i></b>		
8424 82			
8424 82 00	Agricultural or horticultural	Free	
<b>8424 89</b>	<b><i>Other:</i></b>		
8424 89 10	Painting equipment including electrostatic phosphating and powder coating equipment	Free	
8424 89 20	Industrial bellows	Free	
8424 89 90	Other	Free	

8424 90 00	Parts	Free	
<b>8425</b>	<b>PULLEY TACKLE AND HOISTS OTHER THAN SKIP HOISTS; WINCHES AND CAPSTANS; JACKS</b>		
	<i>Pulley tackles and hoists other than skip hoists or hoists of a kind used for raising vehicles:</i>		
<b>8425 11</b>	<b><i>Powered by electric motor:</i></b>		
8425 11 10	Hoisting machine	Free	
8425 11 20	Pulley tackle	Free	
<b>8425 19</b>	<b><i>Other:</i></b>		
8425 19 10	Hoisting machine	Free	
8425 19 20	Pulley tackle	Free	
	<b><i>Winches and capstans:</i></b>		
8425 31 00	Powered by electric motor	Free	
8425 39 00	Other	Free	
	<b><i>Jacks and hoists of a kind used for raising vehicles:</i></b>		
8425 41 00	Built-in jacking system of a kind used in garages	Free	
8425 42 00	Other jacks and hoists, hydraulic	Free	
8425 49 00	Other	Free	
<b>8426</b>	<b>SHIP'S DERRICKS; CRANES, INCLUDING CABLE CRANES; MOBILE LIFTING FRAMES, STRADDLE CARRIERS AND WORKS TRUCKS FITTED WITH A CRANE</b>		
	<b><i>Overhead travelling cranes, transporter cranes, gantry cranes, bridge cranes, mobile lifting frames and straddle carriers:</i></b>		
8426 11 00	Overhead travelling cranes on fixed support	Free	
8426 12 00	Mobile lifting frames on tyres and straddle carriers	Free	



8426 19 00	Other	Free	
8426 20 00	Tower cranes	Free	
8426 30 00	Portal or pedestal jib cranes	Free	
	<i>Other machinery, self-propelled:</i>		
8426 41 00	On tyres	Free	
8426 49 00	Other	Free	
	<i>Other machinery:</i>		
8426 91 00	Designed for mounting on road vehicles	Free	
<b>8426 99</b>	<i>Other:</i>		
8426 99 10	Ropeway and telephers	Free	
8426 99 90	Other	Free	
<b>8427</b>	<b>FORK-LIFT TRUCKS; OTHER WORKS TRUCKS FITTED WITH LIFTING OR HANDLING EQUIPMENT</b>		
8427 10 00	Self-propelled trucks powered by an electric motor	Free	
8427 20 00	Other self-propelled trucks	Free	
8427 90 00	Other trucks	Free	
<b>8428</b>	<b>OTHER LIFTING, HANDLING, LOADING OR UNLOADING MACHINERY ( FOR EXAMPLE, LIFTS, ESCALATORS, CONVEYORS, TELEFERICS)</b>		
<b>8428 10</b>	<i>Lifts and skip hoists:</i>		
	<i>Lifts:</i>		
8428 10 11	Lifts of a kind used in buildings	Free	
8428 10 19	Other	Free	
8428 10 20	Skip hoists	Free	
<b>8428 20</b>	<i>Pneumatic elevators and conveyors:</i>		
	<i>Conveyors:</i>		
8428 20 11	Belt conveyors	Free	
8428 20 19	Other	Free	

8428 20 20	Pneumatic Elevators	Free	
	<i>Other continuous-action elevators and conveyors, for goods or materials:</i>		
8428 31 00	Specially designed for underground use	Free	
8428 32 00	Other, bucket type	Free	
8428 33 00	Other, belt type	Free	
8428 39 00	Other	Free	
8428 40 00	Escalators and moving walkways	Free	
8428 60 00	Teleferics, chair - lifts, skid-raglines; Traction mechanisms for funiculars	Free	
<b>8428 90</b>	<b><i>Other machinery:</i></b>		
8428 90 10	For coal handling	Free	
8428 90 20	For ash handling	Free	
8428 90 90	Other	Free	
<b>8429</b>	<b>SELF-PROPELLED BULLDOZERS, ANGLEDZERS, GRADERS, LEVELLERS, SCRAPERS, MECHANICAL SHOVELS, EXCAVATORS, SHOVEL LOADERS, TAMPING MACHINES AND ROAD ROLLERS</b>		
	<i>Bulldozers and angledozers:</i>		
<b>8429 11</b>	<b><i>Track laying:</i></b>		
8429 11 10	Angel dozers	Free	
8429 11 20	Bulldozers	Free	
<b>8429 19</b>	<b><i>Other:</i></b>		
8429 19 10	Angeldozer	Free	
8429 19 20	Bulldozers	Free	
8429 20 00	Graders and levellers	Free	
8429 30 00	Scrapers	Free	
<b>8429 40</b>	<b><i>Tamping machines and road rollers:</i></b>		
8429 40 10	Road rollers upto 5 tons capacity	Free	

8429 40 20	Road rollers above 5 tons capacity	Free	
8429 40 30	Tamping machines	Free	
	<b><i>Mechanical shovels, excavators and shovel loaders:</i></b>		
8429 51 00	Front-end shovel loaders	Free	
8429 52 00	Machinery with a 360 degrees revolving Superstructure	Free	
8429 59 00	Other	Free	
<b>8430</b>	<b>OTHER MOVING, GRADING, LEVELLING, SCRAPPING, EXCAVATING, TAMPING, COMPACTING, EXTRACTING OR BORING MACHINERY, FOR EARTH, MINERALS OR ORES; PILE-DRIVERS AND PILE-EXTRACTORS; SNOW-PLOUGHS AND SNOW-BLOWERS</b>		
<b>8430 10</b>	<b><i>Pile-drivers and pile-extractors:</i></b>		
8430 10 10	Pile-drivers	Free	
8430 10 20	Pile-extractors	Free	
8430 20 00	Snow-ploughs and snow-blowers	Free	
	<b><i>Coal or rock cutters and tunneling machinery:</i></b>		
<b>8430 31</b>	<b><i>Self-propelled:</i></b>		
8430 31 10	Coal cutters	Free	
8430 31 20	Tunneling machinery	Free	
8430 31 90	Other	Free	
8430 39 00	Other	Free	
	<b><i>Other boring or sinking machinery:</i></b>		
<b>8430 41</b>	<b><i>Self-propelled:</i></b>		
8430 41 10	Tube well drilling & core drilling machinery	Free	
8430 41 20	Petroleum & gas well	Free	

	drilling machinery		
8430 41 30	Rock drilling machinery	Free	
8430 41 90	Other	Free	
8430 49 00	Other	Free	
<b>8430 50</b>	<b><i>Other machinery, self propelled:</i></b>		
8430 50 10	Mining machinery (excluding coal mining)	Free	
8430 50 90	Other	Free	
	<b><i>Other machinery, not self-propelled:</i></b>		
8430 61 00	Tamping or compacting machinery	Free	
8430 69 00	Other	Free	
<b>8431</b>	<b>PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINERY OF HEADINGS 8425 TO 8430</b>		
<b>8431 10</b>	<b><i>Of machinery of heading 8425:</i></b>		
8431 10 10	Of pulley tackle hoists, other than skip hoists, winches or capstans	Free	
8431 10 90	Other	Free	
<b>8431 20</b>	<b><i>Of machinery of heading 8427:</i></b>		
8431 20 10	Of fork lift trucks	Free	
8431 20 90	Other	Free	
	<b><i>Of machinery of heading 8428:</i></b>		
8431 31 00	Of lifts, skip hoists or escalators	Free	
<b>8431 39</b>	<b><i>Other:</i></b>		
8431 39 10	Of elevators, conveyors and moving equipments	Free	
8431 39 90	Other	Free	
	<b><i>Of machinery of heading 8426, 8429 or 8430:</i></b>		
8431 41 00	Buckets, shovels, grabs, and grips	Free	
8431 42 00	Bulldozers or angeldozer blades	Free	

<b>8431 43</b>	<b><i>Parts of boring or sinking machinery of sub-heading 8430 41 or 8430 49:</i></b>		
8431 43 10	Of boring or sinking machinery, self-propelled	Free	
8431 43 90	Other	Free	
<b>8431 49</b>	<b><i>Other:</i></b>		
8431 49 10	Of road rollers, mechanically propelled	Free	
8431 49 20	Of ships derricks and cranes	Free	
8431 49 30	Of other excavating, levelling, tamping or excavating machinery for earth, mineral or ores	Free	
8431 49 40	Of pile driver, snow plough, not self-propelled	Free	
8431 49 90	Other	Free	
<b>8432</b>	<b>AGRICULTURAL, HORTICULTURAL OR FORESTRY MACHINERY OF SOIL PREPARATION OR CULTIVATION; LAWN OR SPORTS-GROUND ROLLERS</b>		
<b>8432 10</b>	<b><i>Ploughs:</i></b>		
8432 10 10	Disc ploughs	Free	
8432 10 20	Other tractor ploughs	Free	
8432 10 90	Other	Free	
	<b><i>Harrows, scarifiers, cultivators, weeders and hoes:</i></b>		
8432 21 00	Disc harrows	Free	
<b>8432 29</b>	<b><i>Other:</i></b>		
8432 29 10	Rotary hoes	Free	
8432 29 90	Other	Free	
	<b><i>Seeders, planters and transplanters:</i></b>		
8432 31			
8432 31 00	No-till direct seeders, planters and transplanters	Free	
8432 39			
8432 39 00	Other	Free	
	<b><i>Manure spreaders and fertilizer distributors:</i></b>		

8432 41			
8432 41 00	Manure spreaders`	Free	
8432 42			
8432 42 00	Fertiliser distributors	Free	
<b>8432 80</b>	<b><i>Other machinery:</i></b>		
8432 80 10	Lawn or sports-ground rollers	Free	
8432 80 20	Rotary tiller	Free	
8432 80 90	Other	Free	
<b>8432 90</b>	<b><i>Parts:</i></b>		
8432 90 10	Parts of agricultural machinery falling within headings. 8432 10, 8432 21, 8432 29, 8432 30 and 8432 40	Free	
8432 90 90	Other	Free	
<b>8433</b>	<b>HARVESTING OR THRESHING MACHINERY, INCLUDING STRAW OR FODDER BALERS; GRASS OR HAY MOWERS; MACHINES FOR CLEANING, SORTING OR GRADING EGGS, FRUIT OR OTHER AGRICULTURAL PRODUCE, OTHER THAN MACHINERY OF HEADING 8437</b>		
	<i>Mowers for lawns, parks or sports-grounds:</i>		
<b>8433 11</b>	<b><i>Powdered, with the cutting device rotating in a horizontal plane:</i></b>		
8433 11 10	Powered with 3 HP or more	Free	
8433 11 90	Other	Free	
<b>8433 19</b>	<b><i>Other:</i></b>		
8433 19 10	Non- powered mowers, having width of 75 cm or more	Free	
8433 19 90	Other	Free	

8433 20 00	Other mowers, including cutter bars for tractor mounting	Free	
8433 30 00	Other hay making machinery	Free	
8433 40 00	Straw or fodder balers, including pick-up balers	Free	
	<b>Other harvesting machinery; threshing machinery:</b>		
8433 51 00	Combine harvester-threshers	Free	
8433 52 00	Other threshing machinery	Free	
8433 53 00	Root or tuber harvesting machines	Free	
8433 59 00	Other	Free	
<b>8433 60</b>	<b>Machines for cleaning, sorting or grading eggs, fruit or other agricultural produce:</b>		
8433 60 10	Machines for cleaning	Free	
8433 60 20	Machine for sorting or grading	Free	
8433 90 00	Parts	Free	
<b>8434</b>	<b>MILKING MACHINES AND DAIRY MACHINERY</b>		
8434 10 00	Milking machines	Free	
8434 20 00	Dairy machinery	Free	
<b>8434 90</b>	<b>Parts:</b>		
8434 90 10	Of milking machinery	Free	
8434 90 20	Of dairy machinery	Free	
<b>8435</b>	<b>PRESSES, CRUSHERS &amp; SIMILAR MACHINERY USED IN THE MANUFACTURE OF WINE, CIDER, FRUIT JUICES OR SIMILAR BEVERAGES</b>		
8435 10 00	Machinery	Free	
8435 90 00	Parts	Free	
<b>8436</b>	<b>OTHER AGRICULTURAL, HORTICULTURAL,</b>		

	<b>FORESTRY, POULTRY-KEEPING OR BEE-KEEPING MACHINERY, INCLUDING GERMINATION PLANT FITTED WITH MECHANICAL OR THERMAL EQUIPMENT; POULTRY INCUBATORS AND BROODERS</b>		
8436 10 00	Machinery for preparing animal feeding stuffs	Free	
	<i>Poultry-keeping machinery; poultry incubators and brooders:</i>		
8436 21 00	Poultry incubators and brooders	Free	
8436 29 00	Other	Free	
<b>8436 80</b>	<i>Other machinery:</i>		
8436 80 10	Germination plant fitted with mechanical and thermal equipment	Free	
8436 80 90	Other	Free	
	<i>Parts:</i>		
8436 91 00	Of poultry-keeping machinery or poultry incubators and brooders	Free	
8436 99 00	Other	Free	
<b>8437</b>	<b>MACHINES FOR CLEANING, SORTING OR GRADING SEED, GRAIN OR DRIED LEGUMINOUS VEGETABLES; MACHINERY USED IN THE MILLING INDUSTRY OR FOR THE WORKING OF CEREALS OR DRIED LEGUMINOUS VEGETABLES, OTHER THAN FARM-TYPE MACHINERY</b>		
8437 10 00	Machines for cleaning, sorting or grading seed, grain or dried leguminous	Free	



	vegetables		
<b>8437 80</b>	<b><i>Other machinery:</i></b>		
8437 80 10	Flour mill machinery	Free	
8437 80 20	Rice mill machinery	Free	
8437 80 90	Other	Free	
<b>8437 90</b>	<b><i>Parts:</i></b>		
8437 90 10	Of flour mill machinery	Free	
8437 90 20	Of rice mill machinery	Free	
8437 90 90	Other	Free	
<b>8438</b>	<b>MACHINERY, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER, FOR THE INDUSTRIAL PREPARATION OR MANUFACTURE OF FOOD OR DRINK, OTHER THAN MACHINERY FOR THE EXTRACTION OR PREPARATION OF ANIMAL OR FIXED VEGETABLE FATS OR OILS</b>		
<b>8438 10</b>	<b><i>Bakery machinery and machinery for the manufacture of macaroni, spaghetti or similar products:</i></b>		
8438 10 10	Bakery machinery	Free	
8438 10 20	Machinery for manufacture of macaroni or spaghetti or similar products	Free	
8438 20 00	Machinery for the manufacture of confectionery, coca or chocolate	Free	
<b>8438 30</b>	<b><i>Machinery for sugar manufacture:</i></b>		
8438 30 10	Sugar cane crushers	Free	
8438 30 90	Other	Free	
8438 40 00	Brewery machinery	Free	
8438 50 00	Machinery for the preparation of meat or poultry	Free	

8438 60 00	Machinery for the preparation of fruits, nuts or vegetables	Free	
<b>8438 80</b>	<b><i>Other machinery:</i></b>		
8438 80 10	Auxiliary equipment for extrusion cooking plant	Free	
8438 80 20	For production of soya milk or other soya products (other than soya oil)	Free	
8438 80 30	Diffusing machines (diffusers)	Free	
8438 80 40	Tea leaf rolling or cutting machine	Free	
8438 80 90	Other	Free	
<b>8438 90</b>	<b><i>Parts:</i></b>		
8438 90 10	Of sugar manufacturing machinery	Free	
8438 90 90	Of other machinery	Free	
<b>8439</b>	<b>MACHINERY FOR MAKING PULP OF FIBROUS CELLULOSIC MATERIAL OR FOR MAKING OR FINISHING PAPER OR PAPERBOARD</b>		
8439 10 00	Machinery for making pulp of fibrous cellulosic material	Free	
8439 20 00	Machinery for making paper or paper board	Free	
<b>8439 30</b>	<b><i>Machinery for finishing paper or paper board:</i></b>		
8439 30 10	Paper laminating machine	Free	
8439 30 90	Other	Free	
	<b><i>Parts:</i></b>		
8439 91 00	Of machinery for making pulp of fibrous cellulosic material	Free	
8439 99 00	Other	Free	
<b>8440</b>	<b>BOOK-BINDING MACHINERY, INCLUDING BOOK-SEWING MACHINES</b>		
<b>8440 10</b>	<b><i>Machinery:</i></b>		
8440 10 10	Wire stitching machinery,	Free	

	single headed		
8440 10 90	Other	Free	
8440 90 00	Parts	Free	
<b>8441</b>	<b>OTHER MACHINERY FOR MAKING UP PAPER PULP, PAPER OR PAPER BOARD, INCLUDING CUTTING MACHINES OF ALL KINDS</b>		
<b>8441 10</b>	<b><i>Cutting machines:</i></b>		
8441 10 10	Paper cutting machines, excluding machines with devices such as automatic programme cutting or three knife trimmers	Free	
8441 10 90	Other	Free	
8441 20 00	Machines for making bags, sacks or envelopes	Free	
8441 30 00	Machines for making cartons, boxes, cases, tubes, drums or similar containers, other than by moulding	Free	
8441 40 00	Machines for moulding articles in paper pulp, paper or paper board	Free	
8441 80 00	Other machinery	Free	
8441 90 00	Parts	Free	
<b>8442</b>	<b>MACHINERY, APPARATUS AND EQUIPMENT (OTHER THAN THE MACHINE TOOLS OF HEADINGS 8456 TO 8465) FOR PREPARING OR MAKING PLATES, PRINTING COMPONENTS; PLATES, CYLINDERS AND OTHER PRINTING COMPONENTS; PLATES, CYLINDERS AND LITHO GRAPHIC STONES, PREPARED FOR PRINTING PURPOSES (FOR EXAMPLE, PLANED,</b>		

	<b>GRAINED OR POLISHED)</b>		
<b>8442 30</b>	<b><i>Machinery, apparatus and equipment:</i></b>		
8442 30 10	Brass rules	Free	
8442 30 20	Chases	Free	
8442 30 90	Other	Free	
8442 40 00	Parts of the foregoing machinery, apparatus or equipment	Free	
<b>8442 50</b>	<b><i>Plates, cylinders and other printing components; plates, cylinders and lithographic stones, prepared for printing purposes (for example, planed, grained or polished):</i></b>		
8442 50 10	Plates and cylinders	Free	
8442 50 20	Lithographic plates	Free	
	<b><i>Plate, cylinder and lithographic stones prepared for printing purposes:</i></b>		
8442 50 31	Plate and cylinder for textile printing machine	Free	
8442 50 39	Other	Free	
8442 50 40	Highly polished copper sheets for making blocks	Free	
8442 50 50	Highly polished zinc sheets for making process blocks	Free	
8442 50 90	Other	Free	
<b>8443</b>	<b>PRINTING MACHINERY USED FOR PRINTING BY MEANS OF PLATES, CYLINDERS AND OTHER PRINTING COMPONENTS OF HEADING 8442; OTHER PRINTERS, COPYING MACHINES AND FACSIMILE MACHINES, WHETHER OR NOT COMBINED; PARTS</b>		

	<b>AND ACCESSORIES THEREOF</b>		
	<i>Printing machinery used for printing by means of plates, cylinders and other printing components of heading 8442:</i>		
8443 11 00	Offset printing machinery, reel fed	Free	
8443 12 00	Offset printing machinery, sheet-fed, office type (using sheets With one side not exceeding 22 cm and the other side not Exceeding 36 cm in the unfolded state)	Free	
8443 13 00	Other offset printing machinery	Free	
8443 14 00	Letterpress printing machinery, reel fed, excluding flexography printing	Free	
8443 15 00	Letterpress printing machinery, other than reel fed, excluding flexographic printing	Free	
8443 16 00	Flexographic printing machinery	Free	
8443 17 00	Gravure printing machinery	Free	
<b>8443 19</b>	<b><i>Other:</i></b>		
8443 19 10	Flat bed printing presses	Free	
8443 19 20	Platen printing presses	Free	
8443 19 30	Proof presses	Free	
	<b><i>Machinery for printing repetitive word or design or colour:</i></b>		
8443 19 41	On cotton textile	Free	
8443 19 49	Other	Free	
8443 19 90	Other	Free	
	<b><i>Other printers, copying machines and facsimile machines, whether or not combined:</i></b>		
8443 31 00	Machines which perform two or more of the functions of printing, copying or facsimile transmission, capable of	Free	

	connecting to an automatic data processing machine or to a network		
<b>8443 32</b>	<b><i>Other, capable of connecting to an automatic data processing machine or to a network:</i></b>		
8443 32 10	Line printer	Free	
8443 32 20	Dot matrix printer	Free	
8443 32 30	Letter quality daisy wheel printer	Free	
8443 32 40	Laser jet printer	Free	
8443 32 50	Ink jet printer	Free	
8443 32 60	Facsimile machine	Free	
8443 32 90	Other	Free	
8443 39 10	Ink-jet printing machine	Free	
8443 39 20	Electrostatic photocopying apparatus operated by reproducing the original image directly onto the copy (direct process)	Free	
8443 39 30	Electrostatic photocopying apparatus operated by reproducing the original image via and intermediate onto the copy (indirect process)	Free	
8443 39 40	Other photocopying apparatus incorporating an optical system	Free	
8443 39 50	Other photocopying apparatus of contact type	Free	
8443 39 60	Thermo-copying apparatus	Free	
8443 39 70	Facsimile machine not capable of getting connected to automatic data processing machine	Free	
8443 39 90	Other	Free	
	<b><i>Parts and accessories:</i></b>		
8443 91 00	Parts and accessories of printing machinery used for printing by means of plates, cylinders and other printing components of heading 8442	Free	
<b>8443 99</b>	<b><i>Other:</i></b>		
8443 99 10	Automatic documents feeders of copying	Free	

	machines		
8443 99 20	Paper feeders of copying machines	Free	
8443 99 30	Sorters of copying machines		
8443 99 40	Other parts of copying machines	Free	
	<b>Parts and accessories of goods of sub-heading 8443 31, 8443 32:</b>		
8443 99 51	Ink cartridges, with print head assembly	Free	
8443 99 52	Ink spray nozzle	Free	
8443 99 59	Other	Free	
8443 99 60	Parts and accessories of goods of sub-heading 8443 39	Free	
8443 99 90	Other	Free	
<b>8444</b>	<b>MACHINES FOR EXTRUDING, DRAWING, TEXTURING OR CUTTING MAN-MADE TEXTILE MATERIALS</b>		
<b>8444 00</b>	<b>Machines for extruding, drawing, texturing or cutting man-made textile materials:</b>		
8444 00 10	Machines for extruding man-made textile materials	Free	
8444 00 90	Other	Free	
<b>8445</b>	<b>MACHINES FOR PREPARING TEXTILE FIBRES; SPINNING, DOUBLING OR TWISTING MACHINES AND OTHER MACHINERY FOR PRODUCING TEXTILE YARNS; TEXTILE REELING OR WINDING (INCLUDING WEFT-WINDING) MACHINES AND MACHINES FOR PREPARING TEXTILE YARNS FOR USE ON THE MACHINES OF HEADING 8446 OR 8447</b>		

	<b>Machines for preparing textile fibres:</b>		
<b>8445 11</b>	<b>Carding machines:</b>		
8445 11 10	Cotton carding machines	Free	
8445 11 90	Other	Free	
<b>8445 12</b>	<b>Combing machines:</b>		
8445 12 10	Cotton combing machines	Free	
8445 12 90	Other	Free	
8445 13 00	Drawing or roving machines	Free	
<b>8445 19</b>	<b>Other:</b>		
8445 19 10	Cotton processing machines (including cotton ginning machine)	Free	
8445 19 20	Jute fibre processing machines	Free	
8445 19 30	Regenerated fibres and synthetic fibres processing machines	Free	
8445 19 40	Silk processing machines	Free	
8445 19 50	Wool processing machines	Free	
8445 19 60	Blowroom machines	Free	
8445 19 90	Other	Free	
<b>8445 20</b>	<b>Textile spinning machines:</b>		
	<b>Cotton spinning machines:</b>		
8445 20 11	Drawing frames	Free	
8445 20 12	Intermediate frames	Free	
8445 20 13	Ring frames	Free	
8445 20 14	Roving frames	Free	
8445 20 19	Other	Free	
8445 20 20	Jute fibres spinning machines	Free	
8445 20 30	Regenerated fibres and synthetic fibres spinning machines	Free	
8445 20 40	Silk fibres spinning machines	Free	
8445 20 50	Wool spinning machines	Free	
8445 20 90	Other	Free	
<b>8445 30</b>	<b>Textile doubling or twisting machines:</b>		



	<b><i>Cotton fibre doubling or twisting machines:</i></b>		
8445 30 11	Doubling frames	Free	
8445 30 19	Other	Free	
8445 30 20	Jute fibre doubling or twisting machines	Free	
8445 30 30	Regenerated fibre and synthetic fibre yarn doubling or twisting machines	Free	
8445 30 40	Silk fibre doubling or twisting machines	Free	
8445 30 50	Wool fibre doubling or twisting machines	Free	
8445 30 90	Other fibre doubling or twisting machines	Free	
<b>8445 40</b>	<b><i>Textiles winding (including weft-winding) or reeling machines:</i></b>		
8445 40 10	Cotton fibre winding (including weft-winding) or reeling machines, automatic or otherwise	Free	
8445 40 20	Jute fibre reeling (including weft-winding) machines	Free	
8445 40 30	Regenerated fibres yarn and synthetic fibres yarn reeling (including weft-winding) machines	Free	
8445 40 40	Silk fibre reeling (including weft-winding) machines	Free	
8445 40 50	Wool fibre reeling (including weft-winding) machines	Free	
8445 40 90	Other	Free	
8445 90 00	Other	Free	
<b>8446</b>	<b>WEAVING MACHINES (LOOMS)</b>		
<b>8446 10</b>	<b><i>For weaving fabrics of a width not exceeding 30 cm:</i></b>		
	<b><i>Cotton weaving machines:</i></b>		
8446 10 11	Automatic, powerloom	Free	
8446 10 12	Plain, powerloom	Free	
8446 10 19	Other	Free	

8446 10 90	Other	Free	
	<i>For weaving fabrics of a width not exceeding 30 cm, shuttle type:</i>		
<b>8446 21</b>	<b>Power looms:</b>		
8446 21 10	Cotton weaving machines, automatic	Free	
8446 21 90	Other	Free	
<b>8446 29</b>	<b>Other:</b>		
8446 29 10	Cotton weaving machines	Free	
8446 29 90	Other	Free	
<b>8446 30</b>	<b>For weaving fabrics of a width exceeding 30 cm., shuttle less type:</b>		
	<b>Cotton weaving machines:</b>		
8446 30 11	Automatic, powerloom	Free	
8446 30 12	Plain, powerloom	Free	
8446 30 19	Other	Free	
8446 30 90	Other	Free	
<b>8447</b>	<b>KNITTING MACHINES, STICH-BONDING MACHINES AND MACHINES FOR MAKING GIMPED YARN, TULLE, LACE, EMBROIDERY, TRIMMINGS, BRAID OR NET AND MACHINES FOR TUFTING]</b>		
	<b>Circular knitting machines:</b>		
<b>8447 11</b>	<b>With cylinder diameter not exceeding 165 mm:</b>		
	<b>Wool knitting machines:</b>		
8447 11 11	Hand knitting machines	Free	
8447 11 19	Other	Free	
8447 11 20	Cotton hosiery machines	Free	
8447 11 90	Other	Free	
<b>8447 12</b>	<b>With cylinder diameter exceeding 165 mm:</b>		
	<b>Wool knitting machines:</b>		

8447 12 11	Hand knitting machines	Free	
8447 12 19	Other	Free	
8447 12 20	Cotton hosiery machines	Free	
8447 12 90	Other	Free	
<b>8447 20</b>	<b><i>Flat knitting machines;stitch-bonding machines:</i></b>		
8447 20 10	Hand knitting machines for wool	Free	
8447 20 20	Other knitting machines for wool	Free	
8447 20 30	Cotton hosiery machines	Free	
8447 20 90	Other	Free	
<b>8447 90</b>	<b><i>Other:</i></b>		
8447 90 10	Machines for making of tulle and lace	Free	
8447 90 20	Machines for making embroidery	Free	
8447 90 30	Other	Free	
<b>8448</b>	<b>AUXILIARY MACHINERY FOR USE WITH MACHINES OF HEADINGS 8444, 8445, 8446 OR 8447 (FOR EXAMPLE, DOBBIES, JACQUARDS, AUTOMATIC STOP MOTIONS, SHUTTLE CHANGING MECHANISMS); PARTS &amp; ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF THIS HEADING OR OF HEADINGS 8444, 8445, 8446 OR 8447 (FOR EXAMPLE, SPINDLES &amp; SPINDLE FLYERS, CARD CLOTHING, COMBS, EXTRUDING NIPPLES SHUTTLES, HEALDS &amp; HEALD FRAME, HOSIERY NEEDLES)</b>		
	<i>Auxiliary machinery for machines of heading</i>		

	<b>8444, 8445, 8446 or 8447:</b>		
<b>8448 11</b>	<b><i>Dobbies and jacquards; Card reducing, copying, punching or assembling machines for use therewith:</i></b>		
8448 11 10	Jacquards and harness liner cards for cotton textile machinery	Free	
8448 11 90	Other	Free	
8448 19 00	Other	Free	
8448 20 00	Parts and accessories of machines of heading 8444 or of their auxiliary machinery	Free	
	<b><i>Parts and accessories of machines of heading 8445 or of their auxiliary machinery:</i></b>		
8448 31 00	Card clothing	Free	
<b>8448 32</b>	<b><i>Of machines for preparing textile fibres, other than card clothing:</i></b>		
8448 32 10	For cotton processing machines	Free	
8448 32 20	For jute processing machines	Free	
8448 32 30	For silk & manmade (regenerated and synthetic fibres processing machines)	Free	
8448 32 40	For wool processing machines	Free	
8448 32 90	Other	Free	
<b>8448 33</b>	<b><i>Spindles, spindle flyers, spinning rings and ring travellers:</i></b>		
8448 33 10	For cotton spinning machines	Free	
8448 33 20	For jute spinning machines	Free	
8448 33 30	For silk & man-made (regenerated & synthetic) fibre spinning machines	Free	
8448 33 40	For wool spinning machines	Free	
8448 33 90	For other textile fibre spinning machines	Free	

<b>8448 39</b>	<b>Other:</b>		
8448 39 10	Combs for cotton textile machinery	Free	
8448 39 20	Gills for gill boxes	Free	
8448 39 90	Other	Free	
	<b>Parts and accessories of weaving machines (looms) or of their auxiliary machinery:</b>		
<b>8448 42</b>	<b>Reeds for looms, healds and heald-frames:</b>		
8448 42 10	Healds (excluding wire healds) for cotton machinery and reeds for cotton machinery	Free	
8448 42 20	Healds, wire	Free	
8448 42 90	Other	Free	
<b>8448 49</b>	<b>Other:</b>		
8448 49 10	Parts of cotton weaving machinery	Free	
8448 49 20	Parts of jute weaving machinery	Free	
8448 49 30	Parts of silk & man-made fibres weaving machinery	Free	
8448 49 40	Parts of wool weaving machinery	Free	
8448 49 50	Parts of other textile weaving machinery	Free	
8448 49 90	Other	Free	
	<b>Parts and accessories of machines of heading 8447 or of their auxiliary machinery:</b>		
<b>8448 51</b>	<b>Sinkers, needles and other articles used in forming stitches:</b>		
8448 51 10	Of cotton hosiery machine	Free	
8448 51 20	Of wool knitting machines	Free	
8448 51 30	Of machines for tulle, lace	Free	
8448 51 90	Other	Free	
8448 59 00	Other	Free	
<b>8449</b>	<b>MACHINERY FOR THE MANUFACTURE OR FINISHING OF FELT OR NONWOVENS IN THE PIECE OR IN SHAPES, INCLUDING</b>		

	<b>MACHINERY FOR MAKING FELT HATS; BLOCKS FOR MAKING HATS</b>		
<b>8449 00</b>	<i>Machinery for the manufacture or finishing of felt or nonwovens in the piece or in shapes, including machinery for making felt hats; Blocks for making hats:</i>		
8449 00 10	Machinery for manufacture or finishing of felt in piece or in shapes (including felt hat-making machines & hat making blocks)	Free	
8449 00 90	Other	Free	
<b>8450</b>	<b>HOUSEHOLD OR LAUNDRY-TYPE WASHING MACHINES, INCLUDING MACHINES WHICH BOTH WASH AND DRY</b>		
	<i>Machines, each of a dry linen capacity not exceeding 10 kg:</i>		
8450 11 00	Fully-automatic machines	Free	
8450 12 00	Other machines, with built-in centrifugal drier	Free	
8450 19 00	Other	Free	
8450 20 00	Machines, each of a dry linen capacity exceeding 10 kg	Free	
<b>8450 90</b>	<b>Parts:</b>		
8450 90 10	Parts of household type machines	Free	
8450 90 90	Other	Free	
<b>8451</b>	<b>MACHINERY (OTHER THAN MACHINES OF HEADING 8450) FOR WASHING, CLEANING, WRINGING, DRYING, IRONING, PRESSING (INCLUDING FUSING PRESSES), BLEACHING, DYEING, DRESSING, FINISHING, COATING</b>		

	<b>OR IMPREGNATING TEXTILE YARNS, FABRICS OR MADE UP TEXTILE ARTICLES AND MACHINES FOR APPLYING THE PASTE TO THE BASE FABRIC OR OTHER SUPPORT USED IN THE MANUFACTURE OF FLOOR COVERINGS SUCH AS LINOLEUM; MACHINES FOR REELING, UNREELING, FOLDING, CUTTING OR PINKING TEXTILE FABRICS</b>		
<b>8451 10</b>	<b><i>Dry-cleaning machines:</i></b>		
8451 10 10	Dry cleaning machines for cotton textile	Free	
8451 10 90	Other	Free	
	<b><i>Drying machines:</i></b>		
8451 21 00	Each of a dry linen capacity not exceeding 10 kg	Free	
8451 29 00	Other	Free	
<b>8451 30</b>	<b><i>Ironing machines and presses (including fusing presses):</i></b>		
8451 30 10	Hand ironing press	Free	
8451 30 90	Other	Free	
<b>8451 40</b>	<b><i>Washing, bleaching or dyeing machines:</i></b>		
	<b><i>Bleaching machine:</i></b>		
8451 40 11	For cotton textile	Free	
8451 40 19	Other	Free	
	<b><i>Dyeing machines:</i></b>		
8451 40 21	For cotton textile	Free	
8451 40 29	For other textile	Free	
	<b><i>Other:</i></b>		
8451 40 91	For washing and cleaning for woolen textile	Free	
8451 40 99	Other	Free	
8451 50 00	Machines for reeling, unreeling, folding, cutting	Free	

	or pinking textile fabrics		
<b>8451 80</b>	<b><i>Other machinery:</i></b>		
	<b><i>Sizing &amp; dressing machines:</i></b>		
8451 80 11	For cotton textile	Free	
8451 80 19	Other	Free	
	<b><i>Finishing machines:</i></b>		
8451 80 21	For coating or impregnating yarn or fabrics	Free	
8451 80 22	Other finishing processes for cotton textile	Free	
8451 80 29	Other	Free	
8451 80 90	Other	Free	
8451 90 00	Parts	Free	
<b>8452</b>	<b>SEWING MACHINES, OTHER THAN BOOK-SEWING MACHINES OF HEADING 8440; FURNITURE, BASES AND COVERS SPECIALLY DESIGNED FOR SEWING MACHINES; SEWING MACHINE NEEDLES</b>		
<b>8452 10</b>	<b><i>Sewing machines of the household type:</i></b>		
	<b><i>Complete, with stand or table:</i></b>		
8452 10 11	With electronic controls or electric motors	Free	
8452 10 12	Hand operated	Free	
8452 10 19	Other	Free	
	<b><i>Without stand or table (heads):</i></b>		
8452 10 21	With electronic controls or electric motors	Free	
8452 10 22	Hand operated	Free	
8452 10 29	Other	Free	
	<b><i>Other sewing machines:</i></b>		
<b>8452 21</b>	<b><i>Automatic units:</i></b>		
8452 21 10	Industrial sewing machines	Free	



	having a motor of 12.50 watts capacity and above and having a speed of 1500 stitches per minute or more		
8452 21 20	Other with electronic control or electric motors	Free	
8452 21 90	Other	Free	
8452 29 00	Other	Free	
<b>8452 30</b>	<b><i>Sewing machine needles:</i></b>		
8452 30 10	for household type sewing machines	Free	
8452 30 90	Other	Free	
<b>8452 90</b>	<b><i>Furniture, bases and covers for sewing machines and parts thereof; other parts of sewing machines:</i></b>		
	<b><i>Furniture, bases and covers for sewing machines and parts thereof:</i></b>		
8452 90 11	Furniture, bases and covers	Free	
8452 90 19	Parts of furniture, bases & cover for sewing machines	Free	
	<b><i>Other parts of sewing machines:</i></b>		
8452 90 91	Of household sewing machines	Free	
8452 90 99	Other	Free	
<b>8453</b>	<b>MACHINERY FOR PREPARING, TANNING OR WORKING HIDES, SKINS OR LEATHER OR FOR MAKING OR REPAIRING FOOTWEAR OR OTHER ARTICLES OF HIDES, SKINS OR LEATHER, OTHER THAN SEWING MACHINES</b>		
8453 10 00	Machinery for repairing, tanning or working hides, skins or leather	Free	
8453 20 00	Machinery for making or repairing footwear	Free	
8453 80 00	Other machinery	Free	

<b>8453 90</b>	<b>Parts:</b>		
8453 90 10	Of boot and shoe manufacturing machinery	Free	
8453 90 90	Other	Free	
<b>8454</b>	<b>CONVERTERS, LADLES, INGOT MOULDS AND CASTING MACHINES, OF A KIND USED IN METALLURGY OR IN METAL FOUNDRIES</b>		
8454 10 00	Converters	Free	
<b>8454 20</b>	<b>Ingot moulds and ladles:</b>		
8454 20 10	Ladles	Free	
8454 20 20	Ingot moulds	Free	
<b>8454 30</b>	<b>Casting machines:</b>		
8454 30 10	Die-casting machines	Free	
8454 30 20	Continuous casting machines	Free	
8454 30 90	Other	Free	
8454 90 00	Parts	Free	
<b>8455</b>	<b>METAL-ROLLING MILLS AND ROLLS THEREFOR</b>		
8455 10 00	Tube mills	Free	
	<b>Other rolling mills:</b>		
<b>8455 21</b>	<b>Hot or combination of hot and cold:</b>		
8455 21 10	Hot	Free	
8455 21 20	Combination of hot and cold	Free	
8455 22 00	Cold	Free	
8455 30 00	Rolls for rolling mills	Free	
8455 90 00	Other parts	Free	
<b>8456</b>	<b>MACHINE-TOOLS FOR WORKING ANY MATERIAL BY REMOVAL OF MATERIAL, BY LASER OR OTHER LIGHT OR PHOTON BEAM, ULTRA-SONIC, ELECTRO-</b>		

	<b>DISCHARGE, ELECTRO-CHEMICAL, ELECTRON BEAM, IONIC-BEAM OR PLASMA ARC PROCESS; WATER-JET CUTTING MACHINES:</b>		
8456 11 00	Operated by laser	Free	
8456 12 00	Operated by Other light or photon beam processes	Free	
8456 20 00	Operated by ultrasonic processes	Free	
8456 30 00	Operated by electro-discharge processes	Free	
<b>8456 90</b>	<b><i>Other:</i></b>		
8456 90 10	For dry-etching patterns on Semi-conductor materials	Free	
8456 90 20	Electro-chemical machines	Free	
8456 90 90	Other	Free	
<b>8457</b>	<b>MACHINING CENTRES, UNIT CONSTRUCTION MACHINES (SINGLE STATION) AND MULTI-STATION TRANSFER MACHINES FOR WORKING METAL</b>		
<b>8457 10</b>	<b><i>Machining centres:</i></b>		
8457 10 10	Horizontal	Free	
8457 10 20	Vertical	Free	
<b>8457 20</b>	<b><i>Unit construction machines (single station):</i></b>		
8457 20 10	Unit head boring	Free	
8457 20 20	Unit head drilling	Free	
8457 20 90	Other	Free	
<b>8457 30</b>	<b><i>Multi-station transfer machines:</i></b>		
8457 30 10	Rotary type	Free	
8457 30 20	In-line type	Free	
8457 30 90	Other	Free	
<b>8458</b>	<b>LATHES (INCLUDING TURNING CENTRES) FOR REMOVING METAL</b>		

	<b>Horizontal lathes:</b>		
8458 11 00	Numerically controlled	Free	
<b>8458 19</b>	<b>Other:</b>		
	<b>Automatic, single spindle:</b>		
8458 19 11	Horizontal bar, Swiss type	Free	
8458 19 12	Base sliding head type	Free	
8458 19 13	Horizontal chucking	Free	
8458 19 19	Other	Free	
8458 19 90	Other	Free	
	<b>Other lathes:</b>		
8458 91 00	Numerically controlled	Free	
<b>8458 99</b>	<b>Other:</b>		
8458 99 10	Automatic, multi-spindle bar	Free	
8458 99 20	Automatic, multi-spindle chucking	Free	
	<b>Capstans, turrets, capstan &amp; turret combination, coping, multi tool and production lathes:</b>		
8458 99 31	Capstans lathes	Free	
8458 99 32	Turrets lathes	Free	
8458 99 33	Capstan & turret combination lathes	Free	
8458 99 34	Copying lathes	Free	
8458 99 35	Multi-tool and production lathes	Free	
	<b>Crankshaft, relieving, wheel &amp; axle lathes:</b>		
8458 99 41	Crankshaft lathes	Free	
8458 99 42	Relieving lathes	Free	
8458 99 43	Wheel and axle lathes	Free	
	<b>Centre lathes:</b>		
8458 99 51	Tool-room type	Free	
8458 99 59	Other	Free	
8458 99 90	Other	Free	
<b>8459</b>	<b>MACHINE-TOOLS (INCLUDING WAY-TYPE UNIT HEAD MACHINES) FOR DRILLING, BORING,</b>		

	<b>MILLING, TREADING OR TAPPING BY REMOVING METAL, OTHER THAN LATHES (INCLUDING TURNING CENTRES) OF HEADING 8458</b>		
8459 10 00	Way-type unit head machines	Free	
	<b><i>Other drilling machines:</i></b>		
8459 21 00	Numerically controlled	Free	
<b>8459 29</b>	<b><i>Other:</i></b>		
8459 29 10	Bench and pillar	Free	
8459 29 20	Pillar or columns, multi-spindle	Free	
8459 29 30	Radial	Free	
8459 29 40	Deep hole	Free	
8459 29 50	Multi head drilling machines	Free	
8459 29 90	Other	Free	
	<b><i>Other boring-milling machines:</i></b>		
8459 31 00	Numerically controlled	Free	
<b>8459 39</b>	<b><i>Other:</i></b>		
8459 39 10	Vertical turning or boring	Free	
8459 39 90	Other	Free	
<b>8459 40</b>	<b><i>Other boring machines:</i></b>		
8459 41	<i>Numerically controlled:</i>		
8459 41 10	Jig boring machines, horizontal	Free	
8459 41 20	Fine boring machines, horizontal	Free	
8459 41 30	Fine boring machines, vertical	Free	
8459 41 90	Other	Free	
8459 49	<i>Other:</i>		
8459 49 10	Jig boring machines, horizontal	Free	
8459 49 20	Fine boring machines, horizontal	Free	
8459 49 30	Fine boring machines, vertical	Free	
8459 49 90	Other	Free	
	<b><i>Milling machine, knee type:</i></b>		

<b>8459 51</b>	<b><i>Numerically controlled:</i></b>		
8459 51 10	Horizontal	Free	
8459 51 20	Vertical	Free	
8459 51 30	Universal	Free	
8459 51 90	Other	Free	
<b>8459 59</b>	<b><i>Other:</i></b>		
8459 59 10	Horizontal	Free	
8459 59 20	Vertical	Free	
8459 59 30	Universal	Free	
8459 59 40	Ram type	Free	
8459 59 50	Die-sinking or pantograph	Free	
8459 59 90	Other	Free	
	<b><i>Other milling machines:</i></b>		
<b>8459 61</b>	<b><i>Numerically controlled:</i></b>		
8459 61 10	Piano milling	Free	
8459 61 90	Other	Free	
<b>8459 69</b>	<b><i>Other:</i></b>		
8459 69 10	Bed type, horizontal	Free	
8459 69 20	Bed type, vertical	Free	
8459 69 30	Piano milling, single column	Free	
8459 69 40	Piano milling, double column	Free	
8459 69 90	Other	Free	
<b>8459 70</b>	<b><i>Other threading or tapping machines:</i></b>		
8459 70 10	Threading machines	Free	
8459 70 20	Tapping machines	Free	
<b>8460</b>	<b>MACHINE-TOOLS FOR DEBURRING, SHARPENING, GRINDING, HONING, LAPPING, POLISHING OR OTHERWISE FINISHING METAL OR CERMETS BY MEANS OF GRINDING STONES, ABRASIVES OR POLISHING PRODUCTS, OTHER THAN GEAR CUTTING, GEAR GRINDING OR GEAR FINISHING MACHINES OF HEADING 8461</b>		
	<b><i>Flat-surface grinding</i></b>		

	<i><b>machines in which the positioning in any one of the axis can be set to an accuracy of at least 0.01 mm:</b></i>		
8460 12 00	Numerically controlled	Free	
8460 19 00	Other	Free	
8460 22			
8460 22 00	Centreless grinding machines, numerically controlled	Free	
8460 23			
8460 23 00	Other cylindrical grinding machines, numerically controlled	Free	
8460 24			
8460 24 00	Other, numerically controlled	Free	
<b>8460 29</b>	<i><b>Other:</b></i>		
8460 29 10	Cylindrical grinders	Free	
8460 29 20	Internal grinders	Free	
8460 29 30	Centreless grinders	Free	
8460 29 40	Profile grinders	Free	
8460 29 90	Other	Free	
	<i><b>Sharpening (tool or cutter grinding) machines:</b></i>		
8460 31 00	Numerically controlled	Free	
<b>8460 39</b>	<i><b>Other:</b></i>		
8460 39 10	Grinder, tool or cutter	Free	
8460 39 90	Other	Free	
<b>8460 40</b>	<i><b>Honing or lapping machines:</b></i>		
	<i><b>Honing machines:</b></i>		
8460 40 11	Vertical, single spindle	Free	
8460 40 12	Vertical, multi-spindle	Free	
8460 40 13	Horizontal	Free	
8460 40 19	Other	Free	
8460 40 20	Lapping machines	Free	
<b>8460 90</b>	<i><b>Other:</b></i>		
8460 90 10	Polishing and buffing machines	Free	
8460 90 90	Other	Free	
<b>8461</b>	<b>MACHINE-TOOLS FOR PLANING,</b>		

	<b>SHAPING, SLOTTING, BROACHING, GEAR CUTTING, GEAR GRINDING OR GEAR FINISHING, SAWING, CUTTING-OFF AND OTHER MACHINE TOOLS WORKING BY REMOVING METAL, OR CERMETS, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>8461 20</b>	<b><i>Shaping or slotting machines:</i></b>		
	<b><i>Shaping machines:</i></b>		
8461 20 11	Die and punch shaping machines	Free	
8461 20 19	Other	Free	
8461 20 20	Slotting machines	Free	
<b>8461 30</b>	<b><i>Broaching machines:</i></b>		
8461 30 10	Vertical	Free	
8461 30 20	Horizontal	Free	
8461 30 90	Other	Free	
<b>8461 40</b>	<b><i>Gear cutting, gear grinding or gear finishing machines:</i></b>		
	<b><i>Gear cutting machines:</i></b>		
8461 40 11	Bevel gear cutting	Free	
8461 40 12	Gear cutting spiral bevel and / or hypoid	Free	
8461 40 13	Gear slotter or planar formed cutter type	Free	
8461 40 14	Gear milling formed disc cutter type	Free	
8461 40 19	Other	Free	
	<b><i>Gear grinding or gear finishing machines:</i></b>		
8461 40 21	Single or double wheel disc type gear grinder	Free	
8461 40 22	Formed wheel gear grinder	Free	
8461 40 23	Gear shaver	Free	
8461 40 24	Gear tooth, rounding, chamfering or burring	Free	
8461 40 25	Gear shaper, spur and helical	Free	



8461 40 26	Gear hobber, spur and helical	Free	
8461 40 29	Other	Free	
<b>8461 50</b>	<b><i>Sawing or cutting-off machines:</i></b>		
	<b><i>Sawing machines:</i></b>		
8461 50 11	Band saw, horizontal	Free	
8461 50 12	Band saw, vertical	Free	
8461 50 13	Circular saw, cold	Free	
8461 50 14	Circular saw, hot	Free	
8461 50 15	Hack saw	Free	
8461 50 19	Other	Free	
	<b><i>Cutting-off machines:</i></b>		
8461 50 21	Abrasive wheel cutting-off machines	Free	
8461 50 29	Other	Free	
8461 90 00	Other	Free	
<b>8462</b>	<b>MACHINE-TOOLS (INCLUDING PRESSES) FOR WORKING METAL BY FORGING, HAMMERING OR DIE-STAMPING; MACHINE-TOOLS (INCLUDING PRESSES) FOR WORKING METAL BY BENDING, FOLDING STRAIGHTENING, FLATTENING, SHEARING, PUNCHING OR NOTCHING; PRESSES FOR WORKING METAL OR METAL CARBIDES, NOT SPECIFIED ABOVE</b>		
<b>8462 10</b>	<b><i>Forging or die-stamping machines (including presses) and hammers:</i></b>		
	<b><i>Hammers:</i></b>		
8462 10 11	Steam or air, single frame	Free	
8462 10 12	Steam or air, double frame	Free	
8462 10 13	Headers & upsetters	Free	
8462 10 14	Double acting counter	Free	

	blow, air or steam		
8462 10 19	Other	Free	
8462 10 20	Forging machines	Free	
8462 10 30	Die stamping machines	Free	
	<b><i>Bending, folding, straightening or flattening machines (including presses):</i></b>		
8462 21 00	Numerically controlled	Free	
<b>8462 29</b>	<b><i>Other:</i></b>		
8462 29 10	Bending and straightening machines	Free	
8462 29 20	Press brakes	Free	
8462 29 30	Other rotary head & ram type	Free	
8462 29 90	Other	Free	
	<b><i>Shearing machines (including presses), other than combined punching and shearing machines:</i></b>		
8462 31 00	Numerically controlled	Free	
<b>8462 39</b>	<b><i>Other:</i></b>		
8462 39 10	Plate and sheet shears (guillotine)	Free	
8462 39 20	Bar and angle shearing and cropping	Free	
8462 39 90	Other	Free	
	<b><i>Punching or notching machines (including presses), including combined punching and shearing machines:</i></b>		
8462 41 00	Numerically controlled	Free	
<b>8462 49</b>	<b><i>Other:</i></b>		
8462 49 10	Punching machines (including turret)	Free	
8462 49 20	Combination of punching, shearing and cropping machines	Free	
8462 49 30	Nibbling machines	Free	
8462 49 90	Other	Free	
	<b><i>Other:</i></b>		
<b>8462 91</b>	<b><i>Hydraulic presses:</i></b>		
8462 91 10	Hydraulic extension	Free	
8462 91 90	Other	Free	

<b>8462 99</b>	<b>Other:</b>		
	<b><i>Pneumatic, inclinable and vertical presses:</i></b>		
8462 99 11	Pneumatic presses	Free	
8462 99 12	Inclinable presses	Free	
8462 99 13	Vertical gap of frame presses	Free	
8462 99 14	Vertical straight presses	Free	
8462 99 15	Vertical forging presses	Free	
8462 99 19	Other	Free	
8462 99 20	Dieing or lobbing machine presses	Free	
8462 99 30	Transfer and multiple presses	Free	
8462 99 40	Horizontal presses	Free	
8462 99 50	Friction screw presses	Free	
8462 99 60	Knuckle joint presses	Free	
8462 99 70	Coining joint presses	Free	
8462 99 90	Other	Free	
<b>8463</b>	<b>OTHER MACHINE TOOLS FOR WORKING METAL OR CERMETS WITHOUT REMOVING MATERIAL</b>		
<b>8463 10</b>	<b><i>Draw-benches for bars, tubes, profiles, wire or the like:</i></b>		
8463 10 10	Wire and metal ribbon drawing machines	Free	
8463 10 20	Other wire making machines	Free	
8463 10 30	Tube drawing machines	Free	
8463 10 90	Other	Free	
8463 20 00	Thread rolling machines	Free	
<b>8463 30</b>	<b><i>Machines for working wire:</i></b>		
8463 30 10	Wire grill or knitting machine	Free	
8463 30 20	Spring coiling	Free	
8463 30 30	Chain making	Free	
8463 30 40	Nail-making machine	Free	
<b>8463 90</b>	<b>Other:</b>		

8463 90 10	Riveting machines (excluding portable hand)	Free	
8463 90 20	Strip profiling	Free	
8463 90 30	Seaming machine for example for cans	Free	
8463 90 90	Other	Free	
<b>8464</b>	<b>MACHINE TOOLS FOR WORKING STONE, CERAMICS, CONCRETE, ASBESTOS CEMENT OR LIKE MINERAL MATERIALS OR FOR COLD WORKING GLASS</b>		
<b>8464 10</b>	<b><i>Sawing machine:</i></b>		
8464 10 10	Granite cutting machines or equipment	Free	
8464 10 90	Other	Free	
8464 20 00	Grinding or polishing machines	Free	
8464 90 00	Other	Free	
<b>8465</b>	<b>MACHINE-TOOLS (INCLUDING MACHINES FOR NAILING, STAPLING, GLUEING OR OTHERWISE ASSEMBLING) FOR WORKING WOOD, CORK, BONE, HARD RUBBER, HARD PLASTICS OR SIMILAR HARD MATERIALS</b>		
8465 10 00	Machines which can carry out different types of machining operations without tool change between such operations	Free	
8465 20			
8465 20 00	Machining centres	Free	
	<b><i>Other:</i></b>		
8465 91 00	Sawing machines	Free	
8465 92 00	Planing, milling or moulding (by cutting) machines	Free	
8465 93 00	Grinding, sanding or	Free	

	polishing machines		
8465 94 00	Bending or assembling machines	Free	
8465 95 00	Drilling or morticing machines	Free	
8465 96 00	Splitting, slicing or paring machines	Free	
<b>8465 99</b>	<b>Other:</b>		
8465 99 10	Lathes	Free	
8465 99 90	Other	Free	
<b>8466</b>	<b>PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF HEADINGS 8456 TO 8465, INCLUDING WORK OR TOOL HOLDERS, SELF-OPENING DIEHEADS, DIVIDING HEADS AND OTHER SPECIAL ATTACHMENTS FOR MACHINE-TOOLS; TOOL HOLDERS FOR ANY TYPE OF TOOL, FOR WORKING IN THE HAND</b>		
<b>8466 10</b>	<b>Tool holders and self-opening dieheads:</b>		
8466 10 10	Tool holders	Free	
8466 10 20	Self-opening dieheads	Free	
8466 20 00	Work holders	Free	
<b>8466 30</b>	<b>Dividing heads and other special attachments for machine tools:</b>		
8466 30 10	Chucks	Free	
8466 30 20	Jigs and fixtures	Free	
8466 30 90	Other	Free	
	<b>Other:</b>		
8466 91 00	For machines of heading 8464	Free	
8466 92 00	For machines of heading 8465	Free	
<b>8466 93</b>	<b>For machines of heading</b>		

	<b>8456 to 8461:</b>		
8466 93 10	Parts and accessories of machine tools, for working metals	Free	
8466 93 90	Other	Free	
8466 94 00	For machines of heading 8462 or 8463	Free	
<b>8467</b>	<b>TOOLS FOR WORKING IN THE HAND, PNEUMATIC, HYDRAULIC OR WITH SELF-CONTAINED ELECTRIC OR NON-ELECTRIC MOTOR</b>		
	<i>Pneumatic:</i>		
<b>8467 11</b>	<i>Rotary type (including combined rotary percussion):</i>		
8467 11 10	Drills	Free	
8467 11 20	Hammers	Free	
8467 11 90	Others	Free	
8467 19 00	Other	Free	
	<i>With self-contained electric motor:</i>		
8467 21 00	Drills of all kinds	Free	
8467 22 00	Saws	Free	
8467 29 00	Other	Free	
	<i>Other tools:</i>		
8467 81 00	Chain saws	Free	
<b>8467 89</b>	<i>Other:</i>		
8467 89 10	Compressed air grease guns, lubricators and similar appliances	Free	
8467 89 20	Vibrators	Free	
8467 89 90	Other	Free	
	<i>Parts:</i>		
8467 91 00	Of chain saws	Free	
8467 92 00	Of pneumatic tools	Free	
8467 99 00	Other	Free	
<b>8468</b>	<b>MACHINERY AND APPARATUS FOR SOLDERING, BRAZING OR WELDING WHETHER OR NOT CAPABLE OF CUTTING, OTHER</b>		

	<b>THAN THOSE OF HEADING 8415; GAS-OPERATED SURFACE TEMPERING MACHINES AND APPLIANCES</b>		
8468 10 00	Hand-held blow pipes	Free	
<b>8468 20</b>	<i>Other gas-operated machinery and apparatus:</i>		
8468 20 10	Welding or cutting machines	Free	
8468 20 90	Other	Free	
8468 80 00	Other machinery and apparatus	Free	
8468 90 00	Parts	Free	
<b>8469</b>	<b>TYPEWRITERS OTHER THAN PRINTERS OF HEADING 8443; WORD-PROCESSING MACHINES</b>		
<b>8470</b>	<b>CALCULATING MACHINES AND POCKET-SIZE DATA RECORDING, REPRODUCING AND DISPLAYING MACHINES WITH CALCULATING FUNCTIONS; ACCOUNTING MACHINES, POSTAGE-FRANKING MACHINES, TICKET-ISSUING MACHINES AND SIMILAR MACHINES, INCORPORATING A CALCULATING DEVICE; CASH REGISTERS</b>		
8470 10 00	Electronic calculators capable of operation without an external source of electric power and pocket-size data recording, reproducing and displaying machines with calculating	Free	

	functions		
	<i>Other electronic calculating machines:</i>		
8470 21 00	Incorporating a printing device	Free	
8470 29 00	Other	Free	
8470 30 00	Other calculating machines	Free	
<b>8470 50</b>	<i>Cash registers:</i>		
8470 50 10	Electrically operated	Free	
8470 50 20	Manually operated	Free	
<b>8470 90</b>	<i>Other:</i>		
8470 90 10	Electrically operated	Free	
8470 90 20	Manually operated	Free	
<b>8471</b>	<b>AUTOMATIC DATA PROCESSING MACHINES AND UNITS THEREOF; MAGNETIC OR OPTICAL READERS, MACHINES FOR TRANSCRIBING DATA ON TO DATA MEDIA IN CODED FORM AND MACHINES FOR PROCESSING SUCH DATA, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>8471 30</b>	<i>Portable digital automatic data processing machines, weighing not more than 10 kg. Consisting of at least a central processing unit, a keyboard and a display:</i>		
8471 30 10	Personal computer	Free	
8471 30 90	Other	Free	
	<i>Other automatic data processing machines:</i>		
<b>8471 41</b>	<i>Comprising in the same housing at least a central processing unit and an input and output unit, whether or not combined:</i>		
8471 41 10	Micro computer	Free	
8471 41 20	Large or main frame computer	Free	



8471 41 90	Other	Free	
8471 49 00	Presented in the form of systems	Free	
8471 50 00	Processing units other than those of sub-headings 8471 41 or 8471 49, whether or not containing in the same housing one or two of the following types of unit: storage units, input units, output units	Free	
<b>8471 60</b>	<b><i>Input or output units, whether or not containing storage units in the same housing:</i></b>		
8471 60 10	Combined input or out put units	Free	
	<b><i>Printer:</i></b>		
8471 60 24	Graphic printer	Free	
8471 60 25	Plotter	Free	
8471 60 29	Other	Free	
8471 60 40	Keyboard	Free	
8471 60 50	Scanners	Free	
8471 60 60	Mouse	Free	
8471 60 90	Other	Free	
<b>8471 70</b>	<b><i>Storage units:</i></b>		
8471 70 10	Floppy disc drives	Free	
8471 70 20	Hard disc drives	Free	
8471 70 30	Removable or exchangeable disc drives	Free	
8471 70 40	Magnetic tape drives	Free	
8471 70 50	Cartridge tape drive	Free	
8471 70 60	CD-ROM drive	Free	
8471 70 70	Digital video disc drive	Free	
8471 70 90	Other	Free	
8471 80 00	Other units of automatic data processing machines	Free	
8471 90 00	Other	Free	
<b>8472</b>	<b>OTHER OFFICE MACHINES (FOR EXAMPLE, HECTOGRAPH OR STENCIL DUPLICATING MACHINES,</b>		

	<b>ADDRESSING MACHINES, AUTOMATIC BANK NOTE DISPENSERS, COIN SORTING MACHINES, COIN COUNTING OR WRAPPING MACHINES, PENCIL-SHARPENING MACHINES, PERFORATING OR STAPLING MACHINE)</b>		
8472 10 00	Duplicating machines	Free	
8472 30 00	Machines for sorting or folding mail or for inserting mail in envelopes or bands, machines for opening, closing or sealing mail and machines for affixing or cancelling postage stamps	Free	
<b>8472 90</b>	<b><i>Other:</i></b>		
8472 90 10	Stapling machines (staplers)	Free	
8472 90 20	Digital duplicator	Free	
8472 90 30	Automatic Teller Machines	Free	
8472 90 40	Coin sorting machines, coin-counting or wrapping machines	Free	
	<i>Other:</i>		
8472 90 91	Word-processing machines	Free	
8472 90 92	Automatic typewriters	Free	
8472 90 93	Braille typewriters, electric	Free	
8472 90 94	Braille typewriters, non-electric	Free	
8472 90 95	Other typewriters, electric or non-electric	Free	
8472 90 99	Other	Free	
<b>8473</b>	<b>PARTS AND ACCESSORIES (OTHER THAN COVERS, CARRYING CASES AND THE LIKE) SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH MACHINES OF HEADINGS 8469 TO 8472</b>		

	<b>Parts and accessories of the machines of heading 8470:</b>		
8473 21 00	Of the electronic calculating machines of subheading 8470 10, 8470 21 or 8471 29	Free	
8473 29 00	Other	Free	
<b>8473 30</b>	<b>Parts and accessories of the machines of heading 8471:</b>		
8473 30 10	Microprocessors	Free	
8473 30 20	Motherboards	Free	
8473 30 30	Other mounted printed circuit boards	Free	
8473 30 40	Head stack	Free	
	<b>Other:</b>		
8473 30 91	Network access controllers	Free	
8473 30 92	Graphic & intelligence based Script Technology (GIST) cards for multilingual computers	Free	
8473 30 99	Other	Free	
<b>8473 40</b>	<b>Parts and accessories of the machines of heading 8472:</b>		
8473 40 10	Parts of duplicating, hectograph or stencil machines	Free	
8473 40 90	Other	Free	
8473 50 00	Parts and accessories equally suitable for use with machines of two or more of the headings 8469 to 8472	Free	
<b>8474</b>	<b>MACHINERY FOR SORTING, SCREENING, SEPARATING, WASHING, CRUSHING, GRINDING, MIXING OR KNEADING EARTH, STONE, ORES OR OTHER MINERAL SUBSTANCES, IN</b>		

	<b>SOLID (INCLUDING POWDER OR PASTE) FORM; MACHINERY FOR AGGLOMERATING, SHAPING OR MOULDING SOLID MINERAL FUELS, CERAMIC PASTE, UNHARDENED CEMENTS, PLASTERING MATERIALS OR OTHER MINERAL PRODUCTS IN POWDER OR PASTE FORM; MACHINES FOR FORMING FOUNDRY MOULDS OF SAND</b>		
<b>8474 10</b>	<i>Sorting, screening, separating or washing machines:</i>		
8474 10 10	For coal	Free	
8474 10 90	Other	Free	
<b>8474 20</b>	<i>Crushing or grinding machines:</i>		
8474 20 10	For stone and mineral	Free	
8474 20 20	For coal	Free	
8474 20 90	Other	Free	
	<i>Mixing or kneading machines:</i>		
<b>8474 31</b>	<i>Concrete or mortar mixers:</i>		
8474 31 10	Concrete mixers	Free	
8474 31 20	Mortar mixers	Free	
8474 32 00	Machines for mixing mineral substances with bitumen	Free	
8474 39 00	Other	Free	
<b>8474 80</b>	<i>Other machinery:</i>		
8474 80 10	Brick and tile making machinery	Free	
8474 80 20	Ceramic and clay making machinery	Free	
8474 80 30	Machinery for forming foundry moulds of sand	Free	
8474 80 90	Other	Free	
8474 90 00	Parts	Free	

<b>8475</b>	<b>MACHINES FOR ASSEMBLING ELECTRIC OR ELECTRONIC LAMPS, TUBES OR VALVES OR FLASH-BULBS, IN GLASS ENVELOPES; MACHINES OF MANUFACTURING OR HOT WORKING GLASS OR GLASSWARE</b>		
8475 10 00	Machines for assembling electric or electronic lamps, tubes or valves or flash-bulbs, in glass envelopes	Free	
	<i>Machines for manufacturing or hot working glass or glassware:</i>		
8475 21 00	Machines for making optical fibres and performs thereof	Free	
8475 29 00	Other	Free	
8475 90 00	Parts	Free	
<b>8476</b>	<b>AUTOMATIC GOODS-VENDING MACHINES (FOR EXAMPLE, POSTAGE STAMPS, CIGARETTE, FOOD OR BEVERAGE MACHINES), INCLUDING MONEY-CHANGING MACHINES</b>		
	<i>Automatic beverage-vending machines:</i>		
<b>8476 21</b>	<i>Incorporating heating or refrigerating devices:</i>		
8476 21 10	Incorporating refrigerating devices	Free	
8476 21 20	Incorporating heating devices	Free	
8476 29 00	Other	Free	
	<i>Other machines:</i>		
<b>8476 81</b>	<i>Incorporating heating or refrigerating devices:</i>		

8476 81 10	Incorporating refrigerating devices	Free	
8476 81 20	Incorporating heating devices	Free	
<b>8476 89</b>	<b>Other:</b>		
8476 89 10	Money changing machines	Free	
8476 89 20	Postage stamps vending machines	Free	
8476 89 30	Cigarette vending machines	Free	
8476 89 90	Other	Free	
<b>8476 90</b>	<b>Parts:</b>		
8476 90 10	Of machines of sub-heading 847621	Free	
8476 90 90	Other	Free	
<b>8477</b>	<b>MACHINERY FOR WORKING RUBBER OR PLASTICS OR FOR THE MANUFACTURE OF PRODUCTS FROM THESE MATERIALS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
8477 10 00	Injection-moulding machines	Free	
8477 20 00	Extruders	Free	
8477 30 00	Blow moulding machines	Free	
8477 40 00	Vacuum moulding machines and other thermoforming machines	Free	
	<b>Other machinery for moulding or otherwise forming:</b>		
8477 51 00	For moulding or retreading pneumatic tyres or for moulding or otherwise forming inner tubes	Free	
8477 59 00	Other	Free	
<b>8477 80</b>	<b>Other machinery:</b>		
8477 80 10	Machinery for making rubber goods	Free	
8477 80 90	Other	Free	
8477 90 00	Parts	Free	
<b>8478</b>	<b>MACHINERY FOR</b>		

	<b>PREPARING OR MAKING UP TOBACCO, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
<b>8478 10</b>	<b><i>Machinery:</i></b>		
8478 10 10	Cigar making machinery	Free	
8478 10 20	Cigarette making machinery	Free	
8478 10 90	Other	Free	
8478 90 00	Parts	Free	
<b>8479</b>	<b>MACHINES AND MECHANICAL APPLIANCES HAVING INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
8479 10 00	Machinery for public works, building or the like	Free	
<b>8479 20</b>	<b><i>Machinery for the extraction or preparation of animal or fixed vegetable fats or oils:</i></b>		
8479 20 10	Oil seed crushing or grinding machinery including purifying tanks	Free	
8479 20 90	Other	Free	
8479 30 00	Presses for the manufacture of particle board or fibre building board of wood or other ligneous materials and other machinery for treating wood or cork	Free	
8479 40 00	Rope or cable-making machines	Free	
8479 50 00	Industrial robots, not elsewhere specified or included	Free	
8479 60 00	Evaporative air coolers	Free	
	<b><i>Passenger boarding bridges:</i></b>		
8479 71 00	Of a kind used in airports	Free	

8479 79 00	Other	Free	
	<b>Other machines and mechanical appliances:</b>		
8479 81 00	For treating metal, including electric wire coil-winders	Free	
8479 82 00	Mixing, kneading, crushing, grinding, screening, sifting, homogenising, emulsifying or stirring machines	Free	
<b>8479 89</b>	<b>Other:</b>		
8479 89 10	Soap cutting or moulding machinery	Free	
8479 89 20	Air humidifiers or dehumidifiers (other than those falling under heading 8415 or 8424)	Free	
8479 89 30	Mechanical shifting machines	Free	
8479 89 40	Ultrasonic Transducers	Free	
8479 89 50	Car washing machines and related appliances	Free	
8479 89 60	Coke oven plants	Free	
8479 89 70	Machinery for the manufacture of chemical and pharmaceuticals goods	Free	
	<b>Other:</b>		
8479 89 92	Briquetting plant and machinery intended for manufacture of briquettes from agricultural and municipal waste	Free	
8479 89 99	Other	Free	
<b>8479 90</b>	<b>Parts:</b>		
8479 90 10	Of machines for public works, building or the like	Free	
8479 90 20	Of machines for the extraction of animal or fruit and vegetable fats or oil	Free	
8479 90 30	Of machines and mechanical appliances for treating wood	Free	
8479 90 40	Of machinery used for manufacture of chemicals and pharmaceuticals	Free	
8479 90 90	Other	Free	



<b>8480</b>	<b>MOULDING BOXES FOR METAL FOUNDRY; MOULD BASES; MOULDING PATTERNS; MOULDS FOR METAL (OTHER THAN INGOT MOULDS), METAL CARBIDES, GLASS, MINERAL MATERIALS, RUBBER OR PLASTICS</b>		
8480 10 00	Moulding boxes for metal foundry	Free	
8480 20 00	Mould bases	Free	
8480 30 00	Moulding patterns	Free	
	<i>Moulds for metal or metal carbides:</i>		
8480 41 00	Injection or compression types	Free	
8480 49 00	Other	Free	
8480 50 00	Moulds for glass	Free	
8480 60 00	Moulds for mineral materials	Free	
	<i>Moulds for rubber or plastics:</i>		
8480 71 00	Injection or compression types	Free	
8480 79 00	Other	Free	
<b>8481</b>	<b>TAPS, COCKS, VALVES AND SIMILAR APPLIANCES FOR PIPES, BOILER SHELLS, TANKS, VATS OR THE LIKE, INCLUDING PRESSURE-REDUCING VALVES AND THERMOSTATICALLY CONTROLLED VALVES</b>		
8481 10 00	Pressure-reducing valves	Free	
8481 20 00	Valves for oleo hydraulic or pneumatic transmissions	Free	
8481 30 00	Check (non-return) valves	Free	
8481 40 00	Safety or relief valves	Free	
<b>8481 80</b>	<i>Other appliances:</i>		

8481 80 10	Taps, cocks and similar appliances of iron or steel	Free	
8481 80 20	Taps, cocks and similar appliances of non-ferrous metal	Free	
8481 80 30	Industrial valves (excluding pressure-reducing valves, and thermostatically controlled valves)	Free	
	<b>Inner tube valves:</b>		
8481 80 41	For Bicycles	Free	
8481 80 49	Other	Free	
8481 80 50	Expansion valves and solenoid valves for refrigerating and air conditioning appliances and machinery	Free	
8481 80 90	Other	Free	
<b>8481 90</b>	<b>Parts:</b>		
8481 90 10	Bicycles valves	Free	
8481 90 90	Other	Free	
<b>8482</b>	<b>BALL OR ROLLER BEARINGS</b>		
<b>8482 10</b>	<b>Ball bearings:</b>		
	<b>Adapter ball bearings (radial type):</b>		
8482 10 11	Not exceeding 50mm of bore diameter	Free	
8482 10 12	Of bore diameter exceeding 50 mm but not exceeding 100 mm	Free	
8482 10 13	Of bore diameter exceeding 100 mm	Free	
8482 10 20	Other ball bearing (radial type) of bore diameter not exceeding 50mm	Free	
8482 10 30	Other ball bearing (radial type) of bore diameter exceeding 50mm but not exceeding 100 mm	Free	
8482 10 40	Of bore diameter exceeding 100mm	Free	
	<b>Thrust ball bearings:</b>		
8482 10 51	Of bore diameter not	Free	

	exceeding 50mm		
8482 10 52	Of bore diameter exceeding 50 mm but not exceeding 100 mm	Free	
8482 10 53	Of bore diameter exceeding 100 mm	Free	
8482 10 90	Other	Free	
<b>8482 20</b>	<b><i>Tapered roller bearings, including cone and tapered roller assemblies:</i></b>		
	<b><i>Tapered roller bearings (radial type):</i></b>		
8482 20 11	Of bore diameter not exceeding 50 mm	Free	
8482 20 12	Of bore diameter exceeding 50 mm but not exceeding 100 mm	Free	
8482 20 13	Of bore diameter exceeding 100 mm	Free	
8482 20 90	Other	Free	
8482 30 00	Spherical roller bearings	Free	
8482 40 00	Needle roller bearings	Free	
<b>8482 50</b>	<b><i>Other cylindrical roller bearings:</i></b>		
	<b><i>Radial type:</i></b>		
8482 50 11	Of bore diameter not exceeding 50 mm	Free	
8482 50 12	Of bore diameter exceeding 50 mm but not exceeding 100 mm	Free	
8482 50 13	Of bore diameter exceeding 100 mm	Free	
	<b><i>Thrust roller bearings:</i></b>		
8482 50 21	Of bore diameter not exceeding 50 mm	Free	
8482 50 22	Of bore diameter exceeding 50 mm but not exceeding 100 mm	Free	
8482 50 23	Of bore diameter exceeding 100 mm	Free	
8482 80 00	Other, including combined ball or roller bearings	Free	
	<b><i>Parts:</i></b>		

<b>8482 91</b>	<b><i>Balls, needles and rollers:</i></b>		
	<b><i>Balls:</i></b>		
8482 91 11	Of nickel alloys	Free	
8482 91 12	Of tungsten carbide	Free	
8482 91 13	Of special stainless steel	Free	
8482 91 14	Of high speed steel	Free	
8482 91 19	Other	Free	
8482 91 20	Needles	Free	
8482 91 30	Rollers	Free	
8482 99 00	Other	Free	
<b>8483</b>	<b>TRANSMISSION SHAFTS (INCLUDING CAM SHAFTS AND CRANK SHAFTS) AND CRANKS; BEARINGS HOUSINGS AND PLAIN SHAFT BEARINGS; GEARS AND GEARING; BALL OR ROLLER SCREWS; GEAR BOXES AND OTHER SPEED CHANGERS, INCLUDING TORQUE CONVERTERS; FLYWHEELS AND PULLEYS, INCLUDING PULLEY BLOCKS; CLUTCHES AND SHAFT COUPLINGS (INCLUDING UNIVERSAL JOINTS)</b>		
<b>8483 10</b>	<b><i>Transmission shafts (including cam shafts and crank shafts) and cranks:</i></b>		
8483 10 10	Crank shafts for sewing machines	Free	
	<b><i>Other:</i></b>		
8483 10 91	Crank shaft for engine of heading 8407	Free	
8483 10 92	Crank shaft for engine of heading 8408	Free	
8483 10 99	Other	Free	
8483 20 00	Bearing housings, incorporating ball or roller bearings	Free	
8483 30 00	Bearing housings, not incorporating ball or roller	Free	

	bearings; plain shaft bearings		
8483 40 00	Gears and gearing, other than toothed wheels, chain sprockets and other transmission elements presented separately; ball or roller screws; Gear boxes and other speed changers, including torque converters	Free	
<b>8483 50</b>	<b><i>Flywheels and pulleys, including pulley blocks:</i></b>		
8483 50 10	Pulleys, power transmission	Free	
8483 50 90	Other	Free	
<b>8483 60</b>	<b><i>Clutches and shaft couplings (including universal joints):</i></b>		
8483 60 10	Flexible coupling	Free	
8483 60 20	Fluid coupling	Free	
8483 60 90	Other	Free	
8483 90 00	Toothed wheels, chain sprockets and other transmission elements presented separately; parts	Free	
<b>8484</b>	<b>GASKETS AND SIMILAR JOINTS OF METAL SHEETING COMBINED WITH OTHER MATERIAL OR OF TWO OR MORE LAYERS OF METAL; SETS OR ASSORTMENTS OF GASKETS AND SIMILAR JOINTS, DISSIMILAR IN COMPOSITION, PUT UP IN POUCHES, ENVELOPES OR SIMILAR PACKINGS; MECHANICAL SEALS</b>		
<b>8484 10</b>	<b><i>Gaskets and similar joints of metal sheeting combined with other material or of two or more layers of metal:</i></b>		
8484 10 10	Asbestos metallic packings	Free	

	and gaskets (excluding gaskets of asbestos board reinforced with metal gauze or wire)		
8484 10 90	Other	Free	
8484 20 00	Mechanical seals	Free	
8484 90 00	Other	Free	
<b>8486</b>	<b>MACHINES AND APPARATUS OF A KIND USED SOLELY OR PRINCIPALLY FOR THE MANUFACTURE OF SEMICONDUCTOR BOULES OR WAFERS, SEMICONDUCTOR DEVICES, ELECTRONIC INTEGRATED CIRCUITS OR FLAT PANEL DISPLAYS; MACHINES AND APPARATUS SPECIFIED IN NOTE 9 (C) TO THIS CHAPTER; PARTS AND ACCESSORIES</b>		
8486 10 00	Machines and apparatus for the manufacture of boules or wafers	Free	
8486 20 00	Machines and apparatus for the manufacture of semi-conductor devices or of electronic integrated circuits	Free	
8486 30 00	Machines and apparatus for the manufacture of flat panel displays	Free	
8486 40 00	Machines and apparatus specified in Note 9 (C) to this Chapter	Free	
8486 90 00	Parts and accessories	Free	
<b>8487</b>	<b>MACHINE PARTS, NOT CONTAINING ELECTRICAL CONNECTORS, INSULATORS, COILS, CONTACTS OR OTHER ELECTRICAL</b>		

	<b>FEATURES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
8487 10 00	Ships' or boats' propellers and blades therefore	Free	
8487 90 00	Other	Free	

CHAPTER 85

**ELECTRICAL MACHINERY AND EQUIPMENT AND PARTS THEREOF; SOUND RECORDERS AND REPRODUCERS, TELEVISION IMAGE AND SOUND RECORDERS AND REPRODUCERS AND PARTS AND ACCESSORIES OF SUCH ARTICLES**

**NOTES:**

1. This Chapter does not cover:
  - (a) Electrically warmed blankets, bed pads, foot-muffs or the like; electrically warmed clothing, footwear or ear pads or other electrically warmed articles worn on or about the person;
  - (b) Articles of glass of heading 7011;
  - (c) Machines and apparatus of heading 8486;
  - (d) Vacuum apparatus of a kind used in medical, surgical, dental or veterinary sciences (heading 9018); or
  - (e) Electrically heated furniture of Chapter 94.
2. Headings 8501 to 8504 do not apply to goods described in headings 8511, 8512, 8540, 8541 or 8542. However, metal tank mercury arc rectifiers remain classified in heading 8504.
3. Heading 8509 covers only the following electro-mechanical machines of the kind commonly used for domestic purposes:
  - (a) Floor polishers, food grinders and mixers, and fruit or vegetable juice extractors, of any weight;
  - (b) Other machines provided the weight of such machines does not exceed 20 kg.

The heading does not, however, apply to fans and ventilating or recycling hoods incorporating a fan, whether or not fitted with filters (heading 8414), centrifugal cloths-dryers (heading 8421), dish washing machines (heading 8422), household washing machines (heading 8450), roller or other ironing machines (heading 8420 or 8451), sewing machines (heading 8452), electric scissors (heading 8467) or to electro-thermic appliances (heading 8516).

4. For the purposes of heading 8523:
  - (a) Solid-state non-volatile storage devices (for example, “flash memory cards” or “flash electronic storage cards”) are storage devices with a connecting socket, comprising in the same housing one or more flash memories in the form of integrated circuits mounted on a printed circuit board. They may include a controller in the form of an integrated circuit and discrete passive components, such as capacitors and resistors;
  - (b) The term “smart cards” means cards which have embedded in them one or more electronic integrated circuits (a microprocessor, random access memory (RAM) or read-only memory (ROM)) in the form of chips. These cards may contain contacts, a magnetic stripe or an embedded antenna but do not contain any other active or passive circuit elements.
5. For the purposes of heading 8534, “printed circuits” are circuits obtained by forming on an insulating base, by any printing process (for example, embossing, plating-up, etching) or by the “film circuit” technique, conductor elements, contacts or other printed components (for example, inductances, resistors, capacitors) alone or interconnected according to a pre-established pattern, other than elements which can produce, rectify, modulate or amplify an electrical signal (for example, semi-conductor elements).

The expression “printed circuits” does not cover circuits combined with elements other than those obtained during the printing process, nor does it cover individual, discreet resistors, capacitors or inductances. Printed circuits may, however, be fitted with non-printed connecting elements.



Thin- or thick-film circuits comprising passive and active elements obtained during the same technological process are to be classified in heading 8542.

6. For the purpose of heading 8536, “connectors for optical fibres, optical fibre bundles or cables” means connectors that simply mechanically align optical fibres end to end in a digital line system. They perform no other function, such as the amplification, regeneration or modification of a signal.
7. Heading 8537 does not include cordless infrared devices for the remote control of television receivers or other electrical equipment (heading 8543).
8. For the purposes of headings 8541 and 8542:
  - (a) “Diodes, transistors and similar semi-conductor devices” are semi-conductor devices the operation of which depends on variations in resistivity on the application of an electric field;
  - (b) “Electronic integrated circuits ” are:
    - (i) Monolithic integrated circuits in which the circuit elements (diodes, transistors, resistors, capacitors, inductances, etc.) are created in the mass (essentially) and on the surface of a semiconductor or compound semiconductor material (for example, doped silicon, gallium arsenide, silicon germanium, indium phosphide) and are inseparably associated;
    - (ii) Hybrid integrated circuits in which passive elements (resistors, capacitors, inductances, etc.), obtained by thin- or thick-film technology, and active elements (diodes, transistors, monolithic integrated circuits, etc.) obtained by semi-conductor technology, are combined to all intents and purposes indivisibly, by interconnections or interconnecting cable, on a single insulating substrate (glass, ceramic, etc.). These circuits may also include discrete components;
    - (iii) Multichip integrated circuits consisting of two or more interconnected monolithic integrated circuits combined to all and intents and purposes indivisibly, whether or not on one or more insulating substrates, with or without leadframes, but with no other active or passive circuit elements.

For the classification of the articles defined in this Note, headings 8541 and 8542 shall take precedence over any other heading in this Schedule, except in the case of heading 8523, which might cover them by reference to, in particular, their function.

9. For the purposes of heading 8548, “spent primary cells, spent primary batteries and spent electric accumulators” are those which are neither usable as such because of breakage, cutting-up, wear or other reasons, nor capable of being recharged.”

SUB-HEADING NOTE:

- (i) Sub-heading 8527 12 covers only cassette-players with built-in amplifier, without built-in loudspeaker capable of operating without an external source of electric power and the dimensions of which do not exceed 170mm x 100 mm x 45 mm.

SUPPLEMENTARY NOTE:

For the purposes of heading 8523, “Information Technology software” means any representation of instructions, data, sound or image, including source code and object code, recorded in a machine readable form, and capable of being manipulated or providing interactivity to a user, by means of an automatic data processing machine.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8501</b>	<b>ELECTRIC MOTORS AND GENERATORS (EXCLUDING GENERATING SETS)</b>		
<b>8501 10</b>	<i>Motors of an output not exceeding 37.5 W:</i>		
	<i>DC motor:</i>		
8501 10 11	Micro motor	Free	
8501 10 12	Stepper motor	Free	
8501 10 13	Wiper motor	Free	
8501 10 19	Other	Free	
8501 10 20	AC motor	Free	
8501 20 00	Universal AC or DC motors of an output exceeding 37.5 W	Free	
	<i>Other DC motors; DC generators:</i>		
<b>8501 31</b>	<i>Of an output not exceeding 750 W:</i>		
	<i>DC motors:</i>		
8501 31 11	Micro motor	Free	
8501 31 12	Stepper motor	Free	
8501 31 13	Wiper motor	Free	
8501 31 19	Other	Free	
8501 31 20	DC generators	Free	
<b>8501 32</b>	<i>Of an output exceeding 750W but not exceeding 75 kW:</i>		
8501 32 10	DC motor	Free	
8501 32 20	DC generators	Free	
<b>8501 33</b>	<i>Of an output exceeding</i>		

	<b>75 kW but not exceeding 375 kW:</b>		
8501 33 10	DC motors	Free	
8501 33 20	DC generators	Free	
<b>8501 34</b>	<b>Of an output exceeding 375 kW:</b>		
8501 34 10	Of an output exceeding 375 kW but not exceeding 1000 kW	Free	
8501 34 20	Of an output exceeding 1000 kW but not exceeding 2000 kW	Free	
8501 34 30	Of an output exceeding 2000 kW but not exceeding 5000 kW	Free	
8501 34 40	Of an output exceeding 5000 kW but not exceeding 10000 kW	Free	
8501 34 50	Of an output exceeding 10000 kW	Free	
<b>8501 40</b>	<b>Other AC motors, single-phase:</b>		
8501 40 10	Fractional Horse power motor	Free	
8501 40 90	Other	Free	
	<b>Other AC motors, multi-phase:</b>		
<b>8501 51</b>	<b>Of an output not exceeding 750 W:</b>		
8501 51 10	Squirrel cage induction motor 3 phase type	Free	
8501 51 20	Slipring motor	Free	
8501 51 90	Other	Free	
<b>8501 52</b>	<b>Of an output exceeding 750W but not exceeding 75 kW:</b>		
8501 52 10	Squirrel cage induction motor, 3 phase type	Free	
8501 52 20	Slipring motor	Free	
8501 52 90	Other	Free	
<b>8501 53</b>	<b>Of an output exceeding 75 kW:</b>		
8501 53 10	Squirrel cage induction motor, 3 phase type	Free	
8501 53 20	Slipring motor	Free	
8501 53 30	Traction motor	Free	
8501 53 90	Other	Free	

	<b>AC generators (alternators):</b>		
8501 61 00	Of an output not exceeding 75 kVA	Free	
8501 62 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	Free	
8501 63 00	Of an output exceeding 375 kVA but not exceeding 750 kVA	Free	
<b>8501 64</b>	<b><i>Of an output exceeding 750 kVA:</i></b>		
8501 64 10	Of an output exceeding 750 kVA but not exceeding 2000 KVA	Free	
8501 64 20	Of an output exceeding 2000 KVA but not exceeding 5000 KVA	Free	
8501 64 30	Of an output exceeding 5000 kVA but not exceeding 15000 kVA	Free	
8501 64 40	Of an output exceeding 15000 kVA but not exceeding 37500 kVA	Free	
8501 64 50	Of an output exceeding 37500 kVA but not exceeding 75000 KVA	Free	
8501 64 60	Of an output exceeding 75000 kVA but not exceeding 137500 kVA	Free	
8501 64 70	Of an output exceeding 137500 kVA but not exceeding 312500 kVA	Free	
8501 64 80	Of an output exceeding 312500 kVA	Free	
<b>8502</b>	<b>ELECTRIC GENERATING SETS AND ROTARY CONVERTERS</b>		
	<b><i>Generating sets with compression-ignition internal combustion piston engines (diesel or semi-diesel engines):</i></b>		
8502 11 00	Of an output not exceeding 75 kVA	Free	
8502 12 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	Free	

<b>8502 13</b>	<b><i>Of an output exceeding 375 kVA:</i></b>		
8502 13 10	Of an output exceeding 375 kVA but not exceeding 1000 kVA	Free	
8502 13 20	Of an output exceeding 1000 kVA but not exceeding 1500 kVA	Free	
8502 13 30	Of an output exceeding 1500 kVA but not exceeding 2000 kVA	Free	
8502 13 40	Of an output exceeding 2000 kVA but not exceeding 5000 kVA	Free	
8502 13 50	Of an output exceeding 5000 kVA but not exceeding 10000 kVA	Free	
8502 13 60	Of an output exceeding 10000 kVA	Free	
<b>8502 20</b>	<b><i>Generating sets with spark-ignition internal combustion piston engines:</i></b>		
8502 20 10	Electric portable generators of an output not exceeding 3.5kVA	Free	
8502 20 90	Other	Free	
	<b><i>Other Generating sets:</i></b>		
8502 31 00	Wind-powered	Free	
<b>8502 39</b>	<b><i>Other:</i></b>		
8502 39 10	Powered by steam engine	Free	
8502 39 20	Powered by water turbine	Free	
8502 39 90	Other	Free	
8502 40 00	Electric rotary converters	Free	
<b>8503</b>	<b>PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE MACHINES OF HEADING 8501 OR 8502</b>		
<b>8503 00</b>	<b><i>Parts suitable for use solely or principally with the machines of heading 8501 or 8502:</i></b>		
8503 00 10	Parts of generator (AC or DC)	Free	

	<b><i>Parts of electric motor:</i></b>		
8503 00 21	Of DC motor	Free	
8503 00 29	Other	Free	
8503 00 90	Other	Free	
<b>8504</b>	<b>ELECTRICAL TRANSFORMERS, STATIC CONVERTERS (FOR EXAMPLE, RECTIFIERS) AND INDUCTORS</b>		
<b>8504 10</b>	<b><i>Ballasts for discharge lamps or tubes:</i></b>		
8504 10 10	Conventional type	Free	
8504 10 20	For Compact Fluorescent Lamps	Free	
8504 10 90	Other	Free	
	<b><i>Liquid dielectric transformers:</i></b>		
8504 21 00	Having a power handling capacity not exceeding 650 kVA	Free	
8504 22 00	Having a power handling capacity exceeding 650 kVA but not exceeding 10000 kVA	Free	
<b>8504 23</b>	<b><i>Having a power handling capacity exceeding 10000 kVA:</i></b>		
8504 23 10	Having a power handling capacity exceeding 10000 kVA but not exceeding 50000 kVA	Free	
8504 23 20	Having a power handling capacity exceeding 50000 kVA but not exceeding 100000 kVA	Free	
8504 23 30	Having a power handling capacity exceeding 100000 kVA but not exceeding 250000 kVA	Free	
8504 23 40	Having a power handling capacity exceeding 250000 kVA	Free	
	<b><i>Other transformers:</i></b>		
8504 31 00	Having a power handling capacity not exceeding 1 kVA	Free	
8504 32 00	Having a power handling	Free	

	capacity exceeding 1 kVA but not exceeding 16 kVA		
8504 33 00	Having a power handling capacity exceeding 16 kVA but not exceeding 500 kVA	Free	
8504 34 00	Having a power handling capacity exceeding 500 kVA	Free	
<b>8504 40</b>	<b><i>Static converters:</i></b>		
8504 40 10	Electric inverter	Free	
	<b><i>Rectifier:</i></b>		
8504 40 21	Dip bridge rectifier	Free	
8504 40 29	Other	Free	
8504 40 30	Battery chargers	Free	
8504 40 40	Voltage Regulator and Stabilizers (other than automatic)	Free	
8504 40 90	Other	Free	
<b>8504 50</b>	<b><i>Other inductors:</i></b>		
8504 50 10	Choke coils (chokes)	Free	
8504 50 90	Others	Free	
<b>8504 90</b>	<b><i>Parts:</i></b>		
8504 90 10	Of transformers	Free	
8504 90 90	Other	Free	
<b>8505</b>	<b>ELECTRO-MAGNETS; PERMANENT MAGNETS AND ARTICLES INTENDED TO BECOME PERMANENT MAGNETS AFTER MAGNETISATION; ELECTRO-MAGNETIC OR PERMANENT MAGNET CHUCKS, CLAMPS AND SIMILAR HOLDING DEVICES; ELECTRO-MAGNETIC COUPLINGS, CLUTCHES AND BRAKES; ELECTRO-</b>		

	<b>MAGNETIC LIFTING HEADS</b>		
	<i>Permanent magnets and articles intended to become permanent magnets after magnetisation:</i>		
<b>8505 11</b>	<i>Of metal:</i>		
8505 11 10	Ferrite cores	Free	
8505 11 90	Other	Free	
8505 19 00	Other	Free	
8505 20 00	Electro-magnetic couplings, clutches and brakes	Free	
8505 90 00	Other, including parts	Free	
<b>8506</b>	<b>PRIMARY CELLS AND PRIMARY BATTERIES</b>		
8506 10 00	Manganese dioxide	Free	
8506 30 00	Mercuric oxide	Free	
8506 40 00	Silver oxide	Free	
8506 50 00	Lithium	Free	
8506 60 00	Air-Zinc	Free	
<b>8506 80</b>	<i>Other primary cells and primary batteries:</i>		
8506 80 10	Button Cells	Free	
8506 80 90	Other	Free	
8506 90 00	Parts	Free	
<b>8507</b>	<b>ELECTRIC ACCUMULATORS, INCLUDING SEPARATORS THEREFOR, WHETHER OR NOT RECTANGULAR (INCLUDING SQUARE)</b>		
8507 10 00	Lead-acid of a kind used for starting piston engines	Free	
8507 20 00	Other lead-acid accumulators	Free	
8507 30 00	Nickel-cadmium	Free	
8507 40 00	Nickel-Iron	Free	
8507 50 00	Nickel-metal hydride	Free	
8507 60 00	Lithium-ion	Free	
8507 80 00	Other accumulators	Free	



<b>8507 90</b>	<b>Parts:</b>		
8507 90 10	Accumulator cases made of hard rubber and separators	Free	
8507 90 90	Other	Free	
<b>8508</b>	<b>VACCUM CLEANERS</b>		
	<i>With self-contained electric motor:</i>		
8508 11 00	Of a power not exceeding 1,500 W and having a dust bag or other receptacle capacity not exceeding 20 l	Free	
8508 19 00	Other	Free	
8508 60 00	Other vacuum cleaners	Free	
8508 70 00	Parts	Free	
<b>8509</b>	<b>ELECTRO-MECHANICAL DOMESTIC APPLIANCES, WITH SELF-CONTAINED ELECTRIC MOTOR, OTHER THAN VACUUM CLEANERS OF HEADING 8508</b>		
<b>8509 40</b>	<i>Food grinders and mixers; Fruit or vegetable juice extractors:</i>		
8509 40 10	Food grinders	Free	
8509 40 90	Other	Free	
8509 80 00	Other appliances	Free	
8509 90 00	Parts	Free	
<b>8510</b>	<b>SHAVERS, HAIR CLIPPERS AND HAIR-REMOVING APPLIANCES, WITH SELF-CONTAINED ELECTRIC MOTOR</b>		
8510 10 00	Shavers	Free	
8510 20 00	Hair clippers	Free	
8510 30 00	Hair-removing appliances	Free	
8510 90 00	Parts	Free	

<b>8511</b>	<b>ELECTRICAL IGNITION OR STARTING EQUIPMENT OF A KIND USED FOR SPARK-IGNITION OR COMPRESSION-IGNITION INTERNAL COMBUSTION ENGINES (FOR EXAMPLE, IGNITION MAGNETOS, MAGNETO-DYNAMOS, IGNITION COILS, SPARKING PLUGS AND GLOW PLUGS, STARTER MOTORS); GENERATORS (FOR EXAMPLE, DYNAMOS, ALTERNATORS) AND CUT-OUTS OF A KIND USED IN CONJUNCTION WITH SUCH ENGINES</b>		
8511 10 00	Sparking plugs	Free	
<b>8511 20</b>	<i>Ignition magnetos; Magnetos-dynamos; Magnetic flywheels:</i>		
8511 20 10	Electronic ignition magnetos	Free	
8511 20 90	Other	Free	
<b>8511 30</b>	<i>Distributors; ignition coils:</i>		
8511 30 10	Distributors	Free	
8511 30 20	Ignition coils	Free	
8511 40 00	Starter motors and dual purpose starter-generators	Free	
8511 50 00	Other generators	Free	
8511 80 00	Other equipment	Free	
8511 90 00	Parts	Free	

<b>8512</b>	<b>ELECTRICAL LIGHTING OR SIGNALLING EQUIPMENT (EXCLUDING ARTICLES OF HEADING 8539), WINDSCREEN WIPERS, DEFROSTERS AND DEMISTERS, OF A KIND USED FOR CYCLES OR MOTOR VEHICLES</b>		
8512 10 00	Lighting or visual signalling equipment of a kind used on bicycles	Free	
<b>8512 20</b>	<i>Other lighting or visual signalling equipment:</i>		
8512 20 10	Head lamps, tail lamp, stop lamp, side lamp and blinkers	Free	
8512 20 20	Other automobile lighting equipment	Free	
8512 20 90	Other	Free	
<b>8512 30</b>	<i>Sound signalling equipment:</i>		
8512 30 10	Horn	Free	
8512 30 90	Other	Free	
8512 40 00	Windscreen wipers, defrosters and demisters	Free	
8512 90 00	Parts	Free	
<b>8513</b>	<b>PORTABLE ELECTRIC LAMPS DESIGNED TO FUNCTION BY THEIR OWN SOURCE OF ENERGY (FOR EXAMPLE, DRY BATTERIES, ACCUMULATORS, MAGNETOS), OTHER THAN LIGHTING EQUIPMENT OF HEADING 8512</b>		
<b>8513 10</b>	<i>Lamps:</i>		
8513 10 10	Torch	Free	
8513 10 20	Other flash-lights	Free	

	excluding those for photographic purposes		
8513 10 30	Miners' safety lamps	Free	
8513 10 40	Magneto lamps	Free	
8513 10 90	Other	Free	
8513 90 00	Parts	Free	
<b>8514</b>	<b>INDUSTRIAL OR LABORATORY ELECTRIC FURNACES AND OVENS (INCLUDING THOSE FUNCTIONING BY INDUCTION OR DIELECTRIC LOSS); OTHER INDUSTRIAL OR LABORATORY EQUIPMENT FOR THE HEAT TREATMENT OF MATERIALS BY INDUCTION OR DIELECTRIC LOSS</b>		
8514 10 00	Resistance heated furnaces and ovens	Free	
8514 20 00	Furnaces and ovens functioning by induction or dielectric loss	Free	
<b>8514 30</b>	<i>Other electric furnaces and ovens:</i>		
8514 30 10	For melting	Free	
8514 30 90	Other	Free	
8514 40 00	Other equipment for the heat treatment of materials by induction or dielectric loss	Free	
8514 90 00	Parts	Free	
<b>8515</b>	<b>ELECTRIC (INCLUDING ELECTRICALLY HEATED GAS), LASER OR OTHER LIGHT OR PHOTO BEAM, ULTRASONIC, ELECTRON BEAM, MAGNETIC PULSE OR PLASMA ARC</b>		

	<b>SOLDERING, BRAZING OR WELDING MACHINES AND APPARATUS, WHETHER OR NOT CAPABLE OF CUTTING; ELECTRIC MACHINES AND APPARATUS FOR HOT SPRAYING OF METALS OR CERMETS</b>		
	<i>Brazing or soldering machines and apparatus:</i>		
8515 11 00	Soldering irons and guns	Free	
8515 19 00	Other	Free	
	<i>Machines and apparatus for resistance welding of metal:</i>		
<b>8515 21</b>	<i>Fully or partly automatic:</i>		
8515 21 10	Automatic spot welding machinery	Free	
8515 21 20	Automatic butt welding machinery	Free	
8515 21 90	Other	Free	
8515 29 00	Other	Free	
	<i>Machines and apparatus for arc (including plasma arc) welding of metals:</i>		
8515 31 00	Fully or partly automatic	Free	
<b>8515 39</b>	<i>Other:</i>		
8515 39 10	AC arc welding machinery	Free	
8515 39 20	Argon arc welding machinery	Free	
8515 39 90	Other	Free	
<b>8515 80</b>	<i>Other machines and apparatus:</i>		
8515 80 10	High-frequency plastic welding machine	Free	
8515 80 90	Other	Free	
8515 90 00	Parts	Free	

8516	<b>ELECTRIC INSTANTANEOUS OR STORAGE WATER HEATERS AND IMMERSION HEATERS; ELECTRIC SPACE HEATING APPARATUS AND SOIL HEATING APPARATUS; ELECTRO-THERMIC HAIR-DRESSING APPARATUS (FOR EXAMPLE, HAIR DRYERS, HAIR CURLERS, CURLING TONG HEATERS) AND HAND DRYERS, ELECTRIC SMOOTHING IRONS; OTHER ELECTRO-THERMIC APPLIANCES OF A KIND USED FOR DOMESTIC PURPOSES; ELECTRIC HEATING RESISTORS, OTHER THAN THOSE OF HEADING 8545</b>		
8516 10 00	Electric instantaneous or storage water heaters and immersion heaters	Free	
	<i>Electric space heating apparatus and electric soil heating apparatus:</i>		
8516 21 00	Storage heating radiators	Free	
8516 29 00	Other	Free	
	<i>Electro-thermic hair-dressing or hand-drying apparatus:</i>		
8516 31 00	Hair dryers	Free	
8516 32 00	Other hair-dressing apparatus	Free	
8516 33 00	Hand-drying apparatus	Free	
8516 40 00	Electric smoothing irons	Free	
8516 50 00	Microwave ovens	Free	
8516 60 00	Other ovens; Cookers, cooking plates boiling rings, grillers and roasters	Free	

	<i>Other electro-thermic appliances:</i>		
8516 71 00	Coffee or tea makers	Free	
8516 72 00	Toasters	Free	
<b>8516 79</b>	<i>Other:</i>		
8516 79 10	Electro thermic fluid heater	Free	
8516 79 20	Electrical or electronic devices for repelling insects (for example, mosquitoes or other similar kind of insects)	Free	
8516 79 90	Other	Free	
8516 80 00	Electric heating resistors	Free	
8516 90 00	Parts	Free	
<b>8517</b>	<b>TELEPHONE SETS, INCLUDING TELEPHONES FOR CELLULAR NETWORKS OR FOR OTHER WIRELESS NETWORKS; OTHER APPARATUS FOR THE TRANSMISSION OR RECEPTION OF VOICE, IMAGES OR OTHER DATA, INCLUDING APPARATUS FOR COMMUNICATION IN A WIRED OR WIRELESS NETWORK (SUCH AS A LOCAL OR WIDE AREA NETWORK), OTHER THAN TRANSMISSION OR RECEPTION APPARATUS OF HEADING 8443, 8525, 8527 OR 8528.</b>		
	<i>Telephone sets, including telephones for cellular networks or for other wireless networks:</i>		
8517 11	<i>Line telephone sets with</i>		

	<i>cordless handsets:</i>		
8517 11 10	Push button type	Free	
8517 11 90	Other	Free	
<b>8517 12</b>	<i>Telephones for cellular networks or for other wireless networks:</i>		
8517 12 10	Push button type	Free	
8517 12 90	Other	Free	
<b>8517 18</b>	<i>Other:</i>		
8517 18 10	Push button type	Free	
8517 18 90	Other	Free	
	<i>Other apparatus for transmission or reception of voice, images or other data, including apparatus for communication in a wired or wireless network (such as a local or wide area network):</i>		
8517 61 00	Base stations	Free	
<b>8517 62</b>	<i>Machines for the reception, conversion and transmission or regeneration of voice, images or other data, including switching and routing apparatus:</i>		
8517 62 10	PLCC equipment	Free	
8517 62 20	Voice frequency telegraphy	Free	
8517 62 30	Modems (modulators-demodulators)	Free	
8517 62 40	High Bit Rate digital subscriber line System (HDSL)	Free	
8517 62 50	Digital Loop Carrier System (DLC)	Free	
8517 62 60	Synchronous Digital Hierarchy System (SDH)	Free	
8517 62 70	Multiplexers, statistical multiplexers	Free	
8517 62 90	Other	Free	
<b>8517 69</b>	<i>Other:</i>		
8517 69 10	ISDN System	Free	
8517 69 20	ISDN Terminal Adaptor	Free	
8517 69 30	Routers	Free	



8517 69 40	X 25 pads	Free	
8517 69 50	Subscriber end equipment	Free	
8517 69 60	Set top boxes for gaining access to Internet	Free	
8517 69 70	Attachments for Telephones	Free	
8517 69 90	Other	Free	
<b>8517 70</b>	<b>Parts:</b>		
8517 70 10	Populated, loaded or stuffed Printed Circuit Boards	Free	
8517 70 90	Other	Free	
<b>8518</b>	<b>MICROPHONES AND STANDS THEREFOR; LOUDSPEAKERS, WHETHER OR NOT MOUNTED IN THEIR ENCLOSURES; HEADPHONES AND EARPHONES, WHETHER OR NOT COMBINED WITH A MICROPHONE, AND SETS CONSISTING OF A MICROPHONE AND ONE OR MORE LOUDSPEAKERS; AUDIO-FREQUENCY ELECTRIC AMPLIFIERS; ELECTRIC SOUND AMPLIFIER SETS</b>		
8518 10 00	Microphones and stands therefor	Free	
	<i>Loudspeakers, whether or not mounted in their enclosures:</i>		
8518 21 00	Single loudspeakers, mounted in their enclosures	Free	
8518 22 00	Multiple loudspeakers, mounted in the same enclosure	Free	
8518 29 00	Other	Free	
8518 30 00	Headphones and earphones, whether or not combined with a microphone, and sets consisting of a	Free	

	microphone and one or more loudspeakers		
8518 40 00	Audio-frequency electric amplifiers	Free	
8518 50 00	Electric sound amplifier sets	Free	
8518 90 00	Parts	Free	
<b>8519</b>	<b>SOUND RECORDING OR REPRODUCING APPARATUS</b>		
8519 20 00	Apparatus operated by coins, Bank notes, bank cards, tokens or by other means of payment	Free	
8519 30 00	Turntables (record-decks)	Free	
8519 50 00	Telephone answering machines	Free	
	<i>Other apparatus:</i>		
8519 81 00	Using magnetic, optical or Semiconductor media	Free	
<b>8519 89</b>	<i>Other:</i>		
8519 89 10	Audio Compact Disc Player	Free	
8519 89 20	Compact disc changer including mini disc player or laser disc player	Free	
8519 89 30	Time Code recorder	Free	
8519 89 40	MP-3 Player	Free	
8519 89 90	Others	Free	
<b>8521</b>	<b>VIDEO RECORDING OR REPRODUCING APPARATUS, WHETHER OR NOT INCORPORATING A VIDEO TUNER</b>		
<b>8521 10</b>	<i>Magnetic tape-type:</i>		
	<i>Cassette tape-type:</i>		
8521 10 11	Professional video tape recorders with 3/4" or 1" tape	Free	
8521 10 12	Video recorders betacam	Free	

	or betacam SP or digital betacam S-VHS or digital-S		
8521 10 19	Other	Free	
	<i>Spool type:</i>		
8521 10 21	Professional video tape recorders with ¾" or 1" tape	Free	
8521 10 22	Video recorders betacam or betacam SP or digital betacam S-VHS or digital-S	Free	
8521 10 29	Other	Free	
	<i>Other:</i>		
8521 10 91	Professional video tape recorders with ¾" or 1" tape solid state or otherwise	Free	
8521 10 92	Video recorders betacam or betacam SP or digital betacam S-VHS or digital-S	Free	
8521 10 99	Other	Free	
<b>8521 90</b>	<i>Other:</i>		
8521 90 10	Video duplicating System with master and slave control	Free	
8521 90 20	DVD Player	Free	
8521 90 90	Other	Free	
<b>8522</b>	<b>PARTS AND ACCESSORIES SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8519 OR 8521</b>		
8522 10 00	Pick-up cartridges	Free	
8522 90 00	Other	Free	
<b>8523</b>	<b>DISCS, TAPES, SOLID-STATE NON-VOLATILE STORAGE DEVICES, "SMART CARDS" AND OTHER MEDIA FOR THE RECORDING OF SOUND OR OF OTHER PHENOMENA,</b>		

	WHETHER OR NOT RECORDED, INCLUDING MATRICES AND MASTERS FOR THE PRODUCTION OF DISCS, BUT EXCLUDING PRODUCTS OF CHAPTER 37		
	<i>Magnetic media:</i>		
8523 21 00	Cards incorporating a magnetic stripe	Free	
<b>8523 29</b>	<b><i>Other:</i></b>		
8523 29 10	Audio cassettes	Free	
8523 29 20	Video cassette	Free	
8523 29 30	Video magnetic tape including those in hubs and reels, rolls, pancakes and jumbo rolls	Free	
8523 29 40	¾" and 1" video cassettes	Free	
8523 29 50	½" video cassettes suitable to work with betacam, betacam SP/M II and VHS type VCR	Free	
8523 29 60	Other video cassettes and tapes ¾" and 1" video cassettes	Free	
8523 29 70	All kinds of Magnetic discs	Free	
8523 29 80	Cartridge tape	Free	
8523 29 90	Other	Free	
	<b><i>Optical media:</i></b>		
<b>8523 41</b>	<b><i>Unrecorded:</i></b>		
8523 41 10	Compact disc (Audio/video)	Free	
8523 41 20	Blank master discs (that is, substrate) for producing stamper for compact disc	Free	
8523 41 30	Matrices for production of records; prepared record blank	Free	
8523 41 40	Cartridge tape	Free	
8523 41 50	1/2" Videocassette suitable to work with digital VCR	Free	
8523 41 60	DVD	Free	
8523 41 90	Other	Free	

<b>8523 49</b>	<b><i>Other:</i></b>		
8523 49 10	Compact disc (Audio)	Free	
8523 49 20	Compact disc (video)	Free	
8523 49 30	Stamper for CD audio, CD video and CD-ROM	Free	
8523 49 40	DVD	Free	
8523 49 50	Matrices for production of records; prepared record blank	Free	
8523 49 60	Cartridge tape	Free	
8523 49 70	1/2" Videocassette suitable to work with digital VCR	Free	
8523 49 90	Other	Free	
	<b><i>Semiconductor media:</i></b>		
8523 51 00	Solid-state non-volatile storage devices	Free	
	<b><i>Smart cards:</i></b>		
8523 52 10	SIM cards	Free	
8523 52 20	Memory cards	Free	
8523 52 90	Other	Free	
	<b><i>Other:</i></b>		
8523 59 10	Proximity cards and tags	Free	
8523 59 90	Other	Free	
	<b><i>Other:</i></b>		
8523 80 10	Gramophone records	Free	
8523 80 20	Information technology software	Free	
8523 80 30	Audio-visual news or audio visual views	Free	
8523 80 40	Children's video films	Free	
8523 80 50	Video tapes of educational nature	Free	
8523 80 60	2-D/3D computer graphics	Free	
8523 80 90	Other	Free	
<b>8525</b>	<b>TRANSMISSION APPARATUS FOR RADIO-BROADCASTING OR TELEVISION, WHETHER OR NOT INCORPORATING</b>		

	<b>RECEPTION APPARATUS OR SOUND RECORDING OR REPRODUCING APPARATUS; TELEVISION CAMERAS, DIGITAL CAMERAS AND VIDEO CAMERA RECORDERS</b>		
<b>8525 50</b>	<b><i>Transmission apparatus:</i></b>		
8525 50 10	Radio broadcast transmitter	Free	
8525 50 20	TV broadcast transmitter	Free	
8525 50 30	Broadcast equipment sub-system	Free	
8525 50 40	Communication jamming equipment	Free	
8525 50 50	Wireless microphone	Free	
8525 50 90	Other	Free	
<b>8525 60</b>	<b><i>Transmission apparatus incorporating reception apparatus:</i></b>		
	<b><i>Two way radio communication equipment:</i></b>		
8525 60 11	Walkie talkie set	Free	
8525 60 12	Marine radio communication equipment	Free	
8525 60 13	Amateur radio equipment	Free	
8525 60 19	Other	Free	
	<b><i>Other:</i></b>		
8525 60 91	VSAT Terminals	Free	
8525 60 92	Other satellite communication equipment	Free	
8525 60 99	Other	Free	
<b>8525 80</b>	<b><i>Television cameras, digital cameras and video camera recorders:</i></b>		
8525 80 10	Television Cameras	Free	
8525 80 20	Digital cameras	Free	

8525 80 30	Video cameras recorders	Free	
8525 80 90	Other	Free	
<b>8526</b>	<b>RADAR APPARATUS, RADIO NAVIGATIONAL AID APPARATUS AND RADIO REMOTE CONTROL APPARATUS</b>		
8526 10 00	Radar apparatus	Free	
	<i>Other:</i>		
<b>8526 91</b>	<b><i>Radio navigational aid apparatus:</i></b>		
8526 91 10	Direction measuring equipment	Free	
8526 91 20	Instrument landing system	Free	
8526 91 30	Direction finding equipment	Free	
8526 91 40	Non-directional beacon	Free	
8526 91 50	VHF omni range equipment	Free	
8526 91 90	Other	Free	
8526 92 00	Radio remote control apparatus	Free	
<b>8527</b>	<b>RECEPTION APPARATUS FOR RADIO- BROADCASTING WHETHER OR NOT COMBINED, IN THE SAME HOUSING, WITH SOUND RECORDING OR REPRODUCING APPARATUS OR A CLOCK</b>		
	<i>Radio-broadcast receivers capable of operating without an external source of power:</i>		
8527 12 00	Pocket-size radio cassette-players	Free	
8527 13 00	Other apparatus	Free	

	combined with sound recording or reproducing apparatus		
8527 19 00	Other	Free	
	<i>Radio-broadcast receivers not capable of operating without an external source of power, of a kind used in motor vehicles:</i>		
8527 21 00	Combined with sound recording or reproducing apparatus	Free	
8527 29 00	Other	Free	
	<i>Other:</i>		
8527 91 00	Combined with sound recording or reproducing apparatus	Free	
8527 92 00	Not combined with sound recording or reproducing apparatus but combined with a clock	Free	
<b>8527 99</b>	<i>Other:</i>		
	<i>Radio communication receivers:</i>		
8527 99 11	Radio pagers	Free	
8527 99 12	Demodulators	Free	
8527 99 19	Other	Free	
8527 99 90	Other	Free	
<b>8528</b>	<b>MONITORS AND PROJECTORS, NOT INCORPORATING TELEVISION RECEPTION APPARATUS, RECEPTION APPARATUS FOR TELEVISION, WHETHER OR NOT INCORPORATING RADIO-BROADCAST RECEIVERS OR SOUND OR VIDEO</b>		



	<b>RECORDING OR REPRODUCING APPARATUS</b>		
	<i>Cathode-ray tube monitors:</i>		
<b>8528 42</b>			
8528 42 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	Free	
8528 49			
8528 49 00	Other		
8528 52			
8528 52 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	Free	
8528 59			
8528 59 00	Other		
	<i>Projectors:</i>		
8528 62			
8528 62 00	Capable of directly connecting to and designed for use with an automatic data processing machine of heading 8471	Free	
8528 69			
8528 69 00	Other	Free	
	<i>Reception apparatus for television, whether or not incorporating radio-broadcast receivers or sound or video recording or reproducing apparatus:</i>		
8528 71 00	Not designed to incorporate a video display or screen	Free	
<b>8528 72</b>	<i>Other, colour:</i>		
8528 72 11	Television set of screen size upto 36 cm	Free	
8528 72 12	Television set of screen	Free	

	size exceeding 36 cm but not exceeding 54 cm		
8528 72 13	Television set of screen size exceeding 54 cm but not exceeding 68 cm	Free	
8528 72 14	Television set of screen size exceeding 68 cm but not exceeding 74 cm	Free	
8528 72 15	Television set of screen size exceeding 74 cm but not exceeding 87 cm	Free	
8528 72 16	Television set of screen size exceeding 87 cm but not exceeding 105 cm		
8528 72 17	Television set of screen size exceeding 105 cm	Free	
8528 72 18	Liquid crystal display television set of screen size below 63 cm	Free	
8528 72 19	Other	Free	
8528 73 00	Other, Monochrome	Free	
<b>8529</b>	<b>PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8525 TO 8528</b>		
<b>8529 10</b>	<i>Aerials and aerial reflectors of all kinds; parts suitable for use therewith:</i>		
	<i>Dish Antenna:</i>		
8529 10 11	For communication Jamming equipment	Free	
8529 10 12	For amateur radio communication equipment	Free	
8529 10 19	Other	Free	
	<i>Other Aerials or Antenna:</i>		
8529 10 21	For communication jamming equipment	Free	
8529 10 22	For amateur radio communication equipment	Free	
8529 10 29	Other	Free	

	<i>Other:</i>		
8529 10 91	For communication jamming equipment	Free	
8529 10 92	For amateur radio communication	Free	
8529 10 99	Other	Free	
<b>8529 90</b>	<i>Other:</i>		
8529 90 10	For communication jamming equipment	Free	
8529 90 20	For amateur radio communication equipment	Free	
8529 90 90	Other	Free	
<b>8530</b>	<b>ELECTRICAL SIGNALING, SAFETY OR TRAFFIC CONTROL EQUIPMENT FOR RAILWAYS, TRAMWAYS, ROADS, INLAND WATERWAYS, PARKING FACILITIES, PORT INSTALLATIONS OR AIRFIELDS (OTHER THAN THOSE OF HEADING 8608)</b>		
<b>8530 10</b>	<i>Equipment for railways or tramways:</i>		
8530 10 10	For railways	Free	
8530 10 20	For tramways	Free	
8530 80 00	Other equipment	Free	
8530 90 00	Parts	Free	
<b>8531</b>	<b>ELECTRIC SOUND OR VISUAL SIGNALLING APPARATUS (FOR EXAMPLE, BELLS, SIRENS, INDICATOR PANELS, BURGLAR OR FIRE ALARMS), OTHER THAN THOSE OF HEADING 8512 OR 8530</b>		
<b>8531 10</b>	<i>Burglar or fire alarms and similar apparatus:</i>		
8531 10 10	Burglar alarm	Free	

8531 10 20	Fire alarm	Free	
8531 10 90	Other	Free	
8531 20 00	Indicator panels incorporating liquid crystal devices (LCD) or light emitting diodes (LED)	Free	
8531 80 00	Other apparatus	Free	
8531 90 00	Parts	Free	
<b>8532</b>	<b>ELECTRICAL CAPACITORS, FIXED, VARIABLE OR ADJUSTABLE (PRE-SET)</b>		
8532 10 00	Fixed capacitors designed for use in 50 or 60 Hz circuits and having a reactive power handling capacity of not less than 0.5 kvar (power capacitors)	Free	
	<i>Other fixed capacitors:</i>		
8532 21 00	Tantalum	Free	
8532 22 00	Aluminum electrolytic	Free	
8532 23 00	Ceramic dielectric, single layer	Free	
8532 24 00	Ceramic dielectric multilayer	Free	
8532 25 00	Dielectric of paper or plastics	Free	
<b>8532 29</b>	<i>Other:</i>		
8532 29 10	Of dielectric of mica	Free	
8532 29 90	Other	Free	
8532 30 00	Variable or adjustable (pre-set) capacitors	Free	
8532 90 00	Parts	Free	
<b>8533</b>	<b>ELECTRICAL RESISTORS (INCLUDING RHEOSTATS AND POTENTIOMETERS), OTHER THAN HEATING</b>		

	<b>RESISTORS</b>		
8533 10 00	Fixed carbon resistors, composition or film types	Free	
	<i>Other fixed resistors:</i>		
<b>8533 21</b>	<i>For a power handling capacity not exceeding 20W:</i>		
	<i>Of bare wire:</i>		
8533 21 11	Of nichrome	Free	
8533 21 19	Other	Free	
	<i>Of insulated wire:</i>		
8533 21 21	Of nichrome	Free	
8533 21 29	Other	Free	
<b>8533 29</b>	<i>Other:</i>		
	<i>Of bare wire:</i>		
8533 29 11	Of nichrome	Free	
8533 29 19	Other	Free	
	<i>Of insulated wire:</i>		
8533 29 21	Of nichrome	Free	
8533 29 29	Other	Free	
	<i>Wirewound variable resistors, including rheostats and potentiometers:</i>		
<b>8533 31</b>	<i>For a power handling capacity not exceeding 20W:</i>		
8533 31 10	Potentiometers	Free	
8533 31 20	Rheostats	Free	
8533 31 90	Other	Free	
<b>8533 39</b>	<i>Other:</i>		
8533 39 10	Potentiometers	Free	
8533 39 20	Rheostats	Free	
8533 39 90	Other	Free	
<b>8533 40</b>	<i>Other variable resistors, including rheostats and potentiometers:</i>		
8533 40 10	Potentiometers	Free	
8533 40 20	Rheostats	Free	
8533 40 30	Thermistors	Free	
8533 40 90	Other	Free	
8533 90 00	Parts	Free	

8534 00 00	Printed circuits	Free	
<b>8535</b>	<b>ELECTRICAL APPARATUS FOR SWITCHING OR PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, FUSES, LIGHTNING ARRESTERS, VOLTAGE LIMITERS, SURGE SUPPRESSORS, PLUGS AND OTHER CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE EXCEEDING 1,000 VOLTS</b>		
<b>8535 10</b>	<i>Fuses:</i>		
8535 10 10	For switches having rating upto 15 amps, rewirable	Free	
8535 10 20	For switches having rating above 15 amps high rupturing capacity or rewirable	Free	
8535 10 30	Other rewirable fuses	Free	
8535 10 40	Other high rupturing capacity fuses	Free	
8535 10 50	Fuses gear	Free	
8535 10 90	Other	Free	
	<i>Automatic circuit breakers:</i>		
<b>8535 21</b>	<i>For a voltage of less than 72.5 kV:</i>		
	<i>SF6 circuit breakers:</i>		
8535 21 11	For a voltage of 11 kV	Free	
8535 21 12	For a voltage of 33 kV	Free	
8535 21 13	For a voltage of 66 kV	Free	
8535 21 19	Other	Free	
	<i>Vacuum circuit breakers:</i>		
8535 21 21	For a voltage of 11 kV	Free	
8535 21 22	For a voltage of 33 kV	Free	

8535 21 23	For a voltage of 66 kV	Free	
8535 21 29	Other	Free	
8535 21 90	Other	Free	
<b>8535 29</b>	<b>Other:</b>		
	<b>SF6 circuits breakers:</b>		
8535 29 11	For a voltage of 132 KV	Free	
8535 29 12	For a voltage of 220 KV	Free	
8535 29 13	For a voltage of 400 KV	Free	
8535 29 19	Other	Free	
	<b>Vacuum circuit breaker:</b>		
8535 29 21	For a voltage of 132 KV	Free	
8535 29 22	For a voltage of 220 KV	Free	
8535 29 23	For a voltage of 400 KV	Free	
8535 29 29	Other		
8535 29 90	Other	Free	
<b>8535 30</b>	<b>Isolating switches and make and break switches:</b>		
8535 30 10	Of plastic	Free	
8535 30 90	Other	Free	
<b>8535 40</b>	<b>Lightning arresters, voltage limiters and surge suppressors:</b>		
8535 40 10	Lightning arresters	Free	
8535 40 20	Voltage limiters	Free	
8535 40 30	Surge suppressors	Free	
<b>8535 90</b>	<b>Other:</b>		
8535 90 10	Motor starters for AC motors	Free	
8535 90 20	Control gear and starters for DC motors	Free	
8535 90 30	Other control & switch gear	Free	
8535 90 40	Junction boxes	Free	
8535 90 90	Other	Free	
<b>8536</b>	<b>ELECTRICAL APPARATUS FOR SWITCHING OR PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING</b>		

	<b>CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR EXAMPLE, SWITCHES, RELAYS, FUSES, SURGE SUPPRESSORS, PLUGS, SOCKETS, LAMP-HOLDERS AND OTHER CONNECTORS, JUNCTION BOXES), FOR A VOLTAGE NOT EXCEEDING 1,000 VOLTS: CONNECTORS FOR OPTICAL FIBRES, OPTICAL FIBRE BUNDLES OR CABLES</b>		
<b>8536 10</b>	<b><i>Fuses:</i></b>		
8536 10 10	For switches having rating upto 15 amps, rewirable	Free	
8536 10 20	For switches having rating above 15 amps high rupturing capacity or rewirable	Free	
8536 10 30	Other rewirable fuses	Free	
8536 10 40	Other high rupturing capacity fuses	Free	
8536 10 50	Fuses gear	Free	
8536 10 60	Electronic fuses	Free	
8536 10 90	Other	Free	
<b>8536 20</b>	<b><i>Automatic circuit breakers:</i></b>		
8536 20 10	Air circuit breakers	Free	
8536 20 20	Moulded case circuit breakers	Free	
8536 20 30	Miniature circuit breakers	Free	
8536 20 40	Earth leak circuit breakers	Free	
8536 20 90	Other	Free	
8536 30 00	Other apparatus for protecting electrical circuits	Free	
	<b><i>Relays:</i></b>		
8536 41 00	For a voltage not exceeding 60V	Free	
8536 49 00	Other	Free	



<b>8536 50</b>	<b><i>Other switches:</i></b>		
8536 50 10	Control and switch gear	Free	
8536 50 20	Other switches of plastic	Free	
8536 50 90	Other	Free	
	<b><i>Lamp-holders, plugs and sockets:</i></b>		
<b>8536 61</b>	<b><i>Lamp-holders:</i></b>		
8536 61 10	Of plastic	Free	
8536 61 90	Of other materials	Free	
<b>8536 69</b>	<b><i>Other:</i></b>		
8536 69 10	Of plastic	Free	
8536 69 90	Of other materials	Free	
8536 70 00	Connectors for optical fibres, optical fibre bundles or cables	Free	
<b>8536 90</b>	<b><i>Other apparatus:</i></b>		
8536 90 10	Motor starters for AC motors	Free	
8536 90 20	Motor starters for DC motors	Free	
8536 90 30	Junction boxes	Free	
8536 90 90	Other	Free	
<b>8537</b>	<b>BOARDS, PANELS, CONSOLES DESKS, CABINETS AND OTHER BASES, EQUIPPED WITH TWO OR MORE APPARATUS OF HEADING 8535 OR 8536, FOR ELECTRIC CONTROL OR THE DISTRIBUTION OF ELECTRICITY, INCLUDING THOSE INCORPORATING INSTRUMENTS OR APPARATUS OF CHAPTER 90, AND NUMERICAL CONTROL APPARATUS, OTHER THAN SWITCHING APPARATUS OF HEADING 8517</b>		
8537 10 00	For a voltage not exceeding 1,000 V	Free	

8537 20 00	For a voltage exceeding 1,000 V	Free	
<b>8538</b>	<b>PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8535, 8536 OR 8537</b>		
<b>8538 10</b>	<i>Boards, panels, consoles, desks, cabinets and other bases for the goods of heading 8537, not equipped with their apparatus:</i>		
8538 10 10	For industrial use	Free	
8538 10 90	Other	Free	
8538 90 00	Other	Free	
<b>8539</b>	<b>ELECTRIC FILAMENT OR DISCHARGE LAMPS, INCLUDING SEALED BEAM LAMP UNITS AND ULTRA-VIOLET OR INFRA-RED LAMPS; ARC-LAMPS</b>		
8539 10 00	Sealed beam lamp units	Free	
	<i>Other filament lamps, excluding ultra-violet or infra-red lamps:</i>		
<b>8539 21</b>	<b>Tungsten halogen:</b>		
8539 21 10	Miniature halogen lamps with fittings	Free	
8539 21 20	Other for automobiles	Free	
8539 21 90	Other	Free	
8539 22 00	Other, of a power not exceeding 200 W and for a voltage exceeding 100 V	Free	
<b>8539 29</b>	<b>Other:</b>		
8539 29 10	Of retail sale price not exceeding Rupees 20 per bulb	Free	
8539 29 20	Bulb, for torches	Free	
8539 29 30	Miniature bulbs	Free	
8539 29 40	Other for automobile lamps	Free	

8539 29 90	Other	Free	
	<i>Discharge lamps, other than ultra-violet lamps:</i>		
<b>8539 31</b>	<i>Fluorescent, hot cathode:</i>		
8539 31 10	Compact fluorescent lamps	Free	
8539 31 90	Other	Free	
<b>8539 32</b>	<i>Mercury or sodium vapour lamps; metal halide lamps:</i>		
8539 32 10	Mercury vapour lamps	Free	
8539 32 20	Sodium vapour lamps	Free	
8539 32 30	Metal halide lamps	Free	
<b>8539 39</b>	<i>Other:</i>		
8539 39 10	Energy efficient triphosphor fluorescent lamps	Free	
8539 39 90	Other	Free	
	<i>Ultra-violet or infra-red lamps; arc-lamps:</i>		
8539 41 00	Arc-lamps	Free	
8539 49 00	Other	Free	
8539 5000	Light-emitting diode (LED) lamps	Free	
<b>8539 90</b>	<i>Parts:</i>		
8539 90 10	Parts of fluorescent tube lamps	Free	
8539 90 20	Parts of arc-lamps	Free	
8539 90 90	Other	Free	
<b>8540</b>	<b>THERMIONIC, COLD CATHODE OR PHOTO-CATHODE VALVES AND TUBES (FOR EXAMPLE, VACUUM OR VAPOUR OR GAS FILLED VALVES AND TUBES, MERCURY ARC RECTIFYING VALVES AND TUBES, CATHODE-RAY TUBES, TELEVISION CAMERA TUBES)</b>		
	<i>Cathode-ray television picture tubes, including</i>		

	<b>video monitor cathode-ray tubes:</b>		
<b>8540 11</b>	<b>Colour:</b>		
8540 11 10	Television Picture tubes of 20" and 21" size, except 21" Flat and Full square (F and FST) colour TV picture tubes	Free	
8540 11 20	Video monitor cathode-ray tubes	Free	
8540 11 90	Other	Free	
8540 12 00	Monochrome	Free	
8540 20 00	Television camera tubes; Image converters and intensifiers; Other photo-cathode tubes	Free	
<b>8540 40</b>	<b>Data/graphic display tubes, monochrome; data/graphic display tubes, colour, with a phosphor dot screen pitch smaller than 0.4mm:</b>		
8540 40 10	Data/graphic display tubes, monochrome	Free	
8540 40 20	data/graphic display tubes, colour, with a phosphor dot screen pitch smaller than 0.4 mm	Free	
8540 60 00	Other cathode-ray tubes	Free	
	<b>Microwave tubes (for example, magnetrons, klystrons, travelling wave tubes, carcinotrons), excluding grid-controlled tubes:</b>		
8540 71 00	Magnetrons	Free	
8540 79 00	Other	Free	
	<b>Other valves and tubes:</b>		
8540 81 00	Receiver or amplifier valves and tubes	Free	
8540 89 00	Other	Free	
	<b>Parts:</b>		
8540 91 00	Of cathode-ray tubes	Free	
8540 99 00	Other	Free	

<b>8541</b>	<b>DIODES, TRANSISTORS AND SIMILAR SEMI- CONDUCTOR DEVICES; PHOTOSENSITIVE SEMI-CONDUCTOR DEVICES, INCLUDING PHOTOVOLTAIC CELLS WHETHER OR NOT ASSEMBLED IN MODULES OR MADE-UP INTO PANELS; LIGHT EMITTING DIODES; MOUNTED PIEZO- ELECTRIC CRYSTAL</b>		
8541 10 00	Diodes, other than photosensitive or light emitting diodes	Free	
	<i>Transistors, other than photosensitive transistors:</i>		
8541 21 00	With a dissipation rate of less than 1W	Free	
8541 29 00	Other	Free	
<b>8541 30</b>	<i>Thyristors, diacs and triacs, other than photosensitive devices:</i>		
8541 30 10	Thyristors	Free	
8541 30 90	Other	Free	
<b>8541 40</b>	<i>Photosensitive semi-conductor devices, including photovoltaic cells whether or not assembled in modules or made up into panels; Light emitting diodes:</i>		
	<i>Photocells:</i>		
8541 40 11	Solar cells whether or not assembled in modules or panels	Free	
8541 40 19	Other	Free	
8541 40 20	Light emitting diodes (electro luminescent)	Free	
8541 40 90	Other	Free	

8541 50 00	Other semi-conductors devices	Free	
8541 60 00	Mounted piezo-electric crystals	Free	
8541 90 00	Parts	Free	
<b>8542</b>	<b>ELECTRONIC INTEGRATED CIRCUITS</b>		
	<i>Electronic integrated circuits:</i>		
8542 31 00	Processors and controllers, whether or not combined with memories, converters, logic circuits, amplifiers, clock and timing circuits, or other circuits	Free	
8542 32 00	Memories	Free	
8542 33 00	Amplifiers	Free	
8542 39 00	Other	Free	
8542 90 00	Parts	Free	
<b>8543</b>	<b>ELECTRICAL MACHINES AND APPARATUS HAVING INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
<b>8543 10</b>	<i>Particle accelerators:</i>		
8543 10 10	Ion implanters for doping semi conductor materials	Free	
8543 10 20	Vane graff, cock-croft, walton accelerators	Free	
8543 10 30	Synchrocyclotrons, synchrotrons	Free	
8543 10 90	Other including cyclotrons	Free	
<b>8543 20</b>	<i>Signal generators:</i>		
8543 20 10	Sweep generators	Free	
8543 20 20	Impulse generators	Free	
8543 20 30	Tacho generators	Free	
8543 20 90	Other	Free	

8543 30 00	Machines and apparatus for electroplating, electrolysis or electrophoresis	Free	
<b>8543 70</b>	<b><i>Other machines and apparatus:</i></b>		
8543 70 11	Proximity cards and tags	Free	
8543 70 12	Metal detector	Free	
8543 70 13	Mine detector	Free	
8543 70 19	Other		
	<b><i>Audio special effect equipment:</i></b>		
8543 70 21	Digital reverberators	Free	
8543 70 22	Mixing systems or consoles	Free	
8543 70 29	Other	Free	
	<b><i>Video special effect equipments:</i></b>		
8543 70 31	Video mixing system or consoles	Free	
8543 70 32	Video effect system	Free	
8543 70 33	Digital layering machine	Free	
8543 70 34	Paint box	Free	
8543 70 35	Video typewriter	Free	
8543 70 36	Video matting machines	Free	
8543 70 39	Other	Free	
	<b><i>Edit control unit:</i></b>		
8543 70 41	Computerised editing system controlling more than three video editing machines	Free	
8543 70 42	Other video control unit	Free	
8543 70 49	Other	Free	
8543 70 50	Colour corrector	Free	
	<b><i>Amplifier:</i></b>		
8543 70 61	Broadcast amplifier	Free	
8543 70 62	Limiting amplifier, video distribution amplifier and stabilizing amplifiers	Free	
8543 70 69	Other	Free	
	<b><i>Graphic equalizer and synthesized receivers:</i></b>		
8543 70 71	Graphic equalizers	Free	
8543 70 72	Synthesized receivers	Free	

	<b>Other:</b>		
8543 70 91	RF (Radio Frequency) power amplifier and noise generators for communication jamming equipment, static and mobile or man-portable	Free	
8543 70 92	Equipment gadgets based on solar energy	Free	
8543 70 93	Professional beauty care equipment	Free	
8543 70 94	Audio video stereo encoders	Free	
8543 70 95	Time code generator	Free	
8543 70 99	Other	Free	
8543 90 00	Parts	Free	
<b>8544</b>	<b>INSULATED (INCLUDING ENAMELLED OR ANODISED) WIRE, CABLE (INCLUDING CO-AXIAL CABLE) AND OTHER INSULATED ELECTRIC CONDUCTORS, WHETHER OR NOT FITTED WITH CONNECTORS; OPTICAL FIBRE CABLES, MADE UP OF INDIVIDUALLY SHEATHED FIBRES, WHETHER OR NOT ASSEMBLED WITH ELECTRIC CONDUCTORS OR FITTED WITH CONNECTORS</b>		
	<i>Winding wire:</i>		
<b>8544 11</b>	<i>Of copper:</i>		
8544 11 10	Enamelled	Free	
8544 11 90	Other	Free	
<b>8544 19</b>	<i>Other:</i>		
8544 19 10	Asbestos covered	Free	
8544 19 20	Plastic insulated	Free	
8544 19 30	Rubber insulated	Free	
8544 19 90	Other	Free	



<b>8544 20</b>	<b><i>Co-axial cable and other co-axial electric conductors:</i></b>		
8544 20 10	Co-axial cable	Free	
8544 20 90	Other	Free	
8544 30 00	Ignition wiring sets and other wiring sets of kind used in vehicles, aircraft or ships	Free	
	<b><i>Other electric conductors, for a voltage not exceeding 1,000 V:</i></b>		
<b>8544 42</b>	<b><i>Fitted with connectors:</i></b>		
8544 42 10	Paper insulated	Free	
8544 42 20	Plastic insulated	Free	
8544 42 30	Rubber insulated	Free	
8544 42 90	Other	Free	
	<b><i>Other:</i></b>		
8544 42 91	Paper insulated, of a kind used in telecommunication	Free	
8544 42 92	Plastic insulated, of a kind used in telecommunication	Free	
8544 42 93	Rubber insulated, of a kind used in telecommunication	Free	
8544 42 99	Other	Free	
<b>8544 49</b>	<b><i>Other:</i></b>		
8544 49 10	Paper insulated	Free	
8544 49 20	Plastic insulated	Free	
8544 49 30	Rubber insulated	Free	
	<b><i>Other</i></b>		
8544 49 91	Paper insulated, of a kind used in telecommunication	Free	
8544 49 92	Plastic insulated, of a kind used in telecommunication	Free	
8544 49 93	Rubber insulated, of a kind used in telecommunication	Free	
8544 49 99	Other	Free	
<b>8544 60</b>	<b><i>Other electric conductor of a voltage exceeding 1000 V:</i></b>		
8544 60 10	Paper insulated	Free	
8544 60 20	Plastic insulated	Free	

8544 60 30	Rubber insulated	Free	
8544 60 90	Other	Free	
<b>8544 70</b>	<b><i>Optical fibre cables:</i></b>		
8544 70 10	Lead alloy sheathed cables for lighting purposes	Free	
8544 70 90	Others	Free	
<b>8545</b>	<b>CARBON ELECTRODES, CARBON BRUSHES, LAMP CARBONS, BATTERY CARBONS AND OTHER ARTICLES OF GRAPHITE OR OTHER CARBON, WITH OR WITHOUT METAL, OF A KIND USED FOR ELECTRICAL PURPOSES</b>		
	<b><i>Electrodes:</i></b>		
8545 11 00	Of a kind used for furnaces	Free	
8545 19 00	Other	Free	
8545 20 00	Brushes	Free	
<b>8545 90</b>	<b><i>Other:</i></b>		
8545 90 10	Arc-lamp carbon	Free	
8545 90 20	Battery carbon	Free	
8545 90 90	Other	Free	
<b>8546</b>	<b>ELECTRICAL INSULATORS OF ANY MATERIAL</b>		
8546 10 00	Of glass	Free	
<b>8546 20</b>	<b><i>Of ceramics:</i></b>		
	<b><i>Porcelain discs &amp; strings:</i></b>		
8546 20 11	Porcelain below 6.6 kV	Free	
8546 20 19	Other	Free	
	<b><i>Porcelain post insulators:</i></b>		
8546 20 21	Below 6.6 kV	Free	
8546 20 22	6.6 kV or above but upto 11 kV	Free	
8546 20 23	Above 11 kV but upto 66	Free	

	kV		
8546 20 24	Above 66 kV but upto 132 kV	Free	
8546 20 29	Above 132 kV	Free	
	<b>Porcelain pin insulators:</b>		
8546 20 31	Below 6.6 kV	Free	
8546 20 32	6.6 kV or above but upto 11 kV	Free	
8546 20 33	Above 11 kV but upto 66 kV	Free	
8546 20 39	Above 66 kV	Free	
8546 20 40	Other high tension porcelain solid core insulators	Free	
8546 20 50	Other low tension porcelain insulators including telegraph and telephone insulators	Free	
8546 20 90	Other	Free	
<b>8546 90</b>	<b>Other:</b>		
8546 90 10	Heat shrinkable components	Free	
8546 90 90	Other	Free	
<b>8547</b>	<b>INSULATING FITTINGS FOR ELECTRICAL MACHINES, APPLIANCES OR EQUIPMENT, BEING FITTINGS WHOLLY OF INSULATING MATERIAL APART FROM ANY MINOR COMPONENTS OF METAL (FOR EXAMPLE, THREADED SOCKETS) INCORPORATED DURING MOULDING SOLELY FOR THE PURPOSES OF ASSEMBLY, OTHER THAN INSULATORS OF HEADING 8546; ELECTRICAL CONDUIT TUBING AND JOINTS THEREFOR, OF BASE</b>		

	<b>METAL LINED WITH INSULATING MATERIAL</b>		
<b>8547 10</b>	<i>Insulating fittings of ceramics:</i>		
8547 10 10	Porcelain bushing below 6.6 kV	Free	
8547 10 20	Porcelain bushings for voltage 6.6 kV or above but below 11 kV	Free	
8547 10 30	Porcelain bushings for voltage above 11 kV or above but upto 66 kV	Free	
8547 10 40	Porcelain bushings for voltage above 66 kV or above	Free	
8547 10 90	Other	Free	
8547 20 00	Insulating fittings of plastics	Free	
<b>8547 90</b>	<i>Other:</i>		
8547 90 10	Electrical insulating fittings of glass	Free	
8547 90 20	Electrical conduit tubing and joints therefor, of base metal lined with insulating material	Free	
8547 90 90	Other	Free	
<b>8548</b>	<b>WASTE AND SCRAP OF PRIMARY CELLS, PRIMARY BATTERIES AND ELECTRIC ACCUMULATORS; SPENT PRIMARY CELLS, SPENT PRIMARY BATTERIES AND SPENT ELECTRIC ACCUMULATORS; ELECTRICAL PARTS OF MACHINERY OR APPARATUS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
<b>8548 10</b>	<i>Waste and scrap of primary cells, primary batteries and electric accumulators; spent</i>		

	<i>primary cells, spent primary batteries and spent electric accumulators:</i>		
8548 10 10	Battery scrap, namely the following: Lead battery plates covered by ISRI code word 'Rails'; Battery lugs covered by ISRI code word 'Rakes'	Free	
8548 10 20	Battery wastes, namely the following; Scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains', Scrap wet whole intact lead batteries covered by ISRI code word 'Rink', Scrap industrial intact lead cells covered by ISRI code word 'Rono', Scrap whole intact industrial lead batteries covered by ISRI code word 'Roper', edison batteries covered by ISRI code word 'Vaunt'	Free	
8548 10 90	Other waste and scrap	Free	
8548 90 00	Other	Free	

## CHAPTER 86

**RAILWAY OR TRAMWAY LOCOMOTIVES, ROLLING-STOCK AND PARTS THEREOF;  
RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS AND PARTS THEREOF;  
MECHANICAL (INCLUDING ELECTRO-MECHANICAL) TRAFFIC SIGNALLING EQUIPMENT  
OF ALL KINDS**

**NOTES:**

1. This Chapter does not cover;
  - (a) Railway or tramway sleepers of wood or of concrete, or concrete guide-track sections for hovertrains (heading 4406 or 6810);
  - (b) Railway or tramway track construction material of iron or steel of heading 7302; or
  - (c) Electrical signalling, safety or traffic control equipment of heading 8530.
  
2. Heading 8607 applies, *inter alia*, to:
  - (a) Axles, wheels, wheel sets (running gear), metal tyres, hoops and hubs and other parts of wheels;
  - (b) Frames, under frames, bogies and bissel-bogies;
  - (c) Axle boxes; brake gear;
  - (d) Buffers for rolling-stock; hooks and other coupling gear and corridor connections;
  - (e) Coachwork.
  
3. Subject to the provisions of Note 1 above, heading 8608 applies, *inter alia*, to:
  - (a) Assembled track, turntables, platform buffers, loading gauges;
  - (b) Semaphores, mechanical signal discs, level crossing control gear, signal and point controls and other mechanical (including electro-mechanical) signalling, safety or traffic control equipment whether or not fitted for electric lighting, for railways, tramways, roads, inland waterways, parking facilities, port installations or airfields.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8601</b>	<b>RAIL LOCOMOTIVES POWERED FROM AN EXTERNAL SOURCE OF ELECTRICITY OR BY ELECTRIC ACCUMULATORS</b>		
8601 10 00	Powered from an external source of electricity	Free	
8601 20 00	Powered by electric accumulators	Free	
<b>8602</b>	<b>OTHER RAIL LOCOMOTIVES; LOCOMOTIVE TENDERS</b>		
8602 10 00	Diesel-electric locomotives	Free	
<b>8602 90</b>	<i>Other:</i>		
8602 90 10	Steam locomotives and tenders thereof	Free	
8602 90 90	Other	Free	
<b>8603</b>	<b>SELF-PROPELLED RAILWAY OR TRAMWAY COACHES, VANS AND TRUCKS, OTHER THAN</b>		

	<b>THOSE OF HEADING 8604</b>		
8603 10 00	Powered from an external source of electricity	Free	
8603 90 00	Other	Free	
8604 00 00	Railway or tramway maintenance or service vehicles whether or not self-propelled (for example, workshops, cranes, ballast tampers, track-liners, testing coaches and track inspection vehicles)	Free	
8605 00 00	Railway or tramway passenger coaches, not self-propelled; luggage vans, post office coaches and other special purpose railway or tramway coaches, not self-propelled (excluding those of heading 8604)	Free	
<b>8606</b>	<b>RAILWAY OR TRAMWAY GOODS VANS AND WAGONS, NOT SELF-PROPELLED</b>		
<b>8606 10</b>	<i>Tank wagons and the like:</i>		
8606 10 10	Four wheeler tank wagons of pay-load exceeding 23 tonnes	Free	
8606 10 20	Eight wheeler tank wagons of pay-load not exceeding 60 tonnes	Free	
8606 10 90	Other	Free	
8606 30 00	Self-discharging vans and wagons, other than those of sub-heading 8606 10	Free	
	<i>Other:</i>		
<b>8606 91</b>	<i>Covered and closed:</i>		
8606 91 10	Meter gauge eight wheeler covered wagons of pay-load not exceeding 38 tonnes	Free	
8606 91 20	Broad gauge eight wheeler covered wagons of pay-load not exceeding 60 tonnes	Free	
8606 91 90	Other	Free	
<b>8606 92</b>	<i>Open with non-removable sides of a height exceeding 60 cms:</i>		
8606 92 10	Bogie eight wheeler wagons of pay-load not exceeding 60 tonnes	Free	
8606 92 20	Broad gauge bogie eight wheeler wagons of pay-load exceeding 60 tonnes but not exceeding 67 tonnes	Free	
8606 92 90	Other	Free	
8606 99 00	Other	Free	
<b>8607</b>	<b>PARTS OF RAILWAY OR TRAMWAY LOCOMOTIVES OR ROLLING-STOCK</b>		
	<i>Bogies, bissel-bogies, axles and wheels, and parts thereof:</i>		
8607 11 00	Driving Bogies and bissel-bogies	Free	

8607 12 00	Other Bogies and bissel-bogies	Free	
<b>8607 19</b>	<b><i>Other including parts:</i></b>		
8607 19 10	Axles, wheels for coaches, van and wagons (rolling-stock)	Free	
8607 19 20	Axles and wheels for locomotives	Free	
8607 19 30	Axle boxes (lubricating or grease box)	Free	
8607 19 90	Other parts of axles and wheels	Free	
	<b><i>Brakes and parts thereof:</i></b>		
8607 21 00	Air Brakes and parts thereof	Free	
8607 29 00	Other	Free	
<b>8607 30</b>	<b><i>Hooks and other coupling devices, buffers and parts thereof:</i></b>		
8607 30 10	Buffers and coupling devices	Free	
8607 30 90	Other	Free	
	<b><i>Other:</i></b>		
8607 91 00	Of locomotives	Free	
<b>8607 99</b>	<b><i>Other:</i></b>		
8607 99 10	Parts of coach work of railway running stock	Free	
8607 99 20	Parts of tramway, locomotives and running stock	Free	
8607 99 30	Hydraulic shock absorbers for railway bogies	Free	
8607 99 90	Other	Free	
<b>8608</b>	<b>RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS; MECHANICAL (INCLUDING ELECTRO-MECHANICAL) SIGNALLING, SAFETY OR TRAFFIC CONTROL EQUIPMENT FOR RAILWAY, TRAMWAYS, RAODS, INLAND WATERWAYS, PARKING FACILITIES, PORT INSTALLATION OR AIR-FIELDS; PARTS OF THE FOREGOING</b>		
<b>8608 00</b>	<b><i>Railway or tramway track fixtures and fittings; mechanical (including electro-mechanical) signalling, safety or traffic control equipment for railway, tramways, roads, inland waterways, parking facilities, port installation or air-fields; parts of the foregoing:</i></b>		
8608 00 10	Railway and tramway track fixtures and fittings	Free	
8608 00 20	Mechanical equipment, not electrically powered for signalling to, or controlling, road rail or other vehicles, ships or aircraft	Free	
8608 00 30	Other traffic control equipment for railways	Free	
8608 00 40	Other traffic control equipment for roads or inland waterways and including automatic traffic control equipment for use at ports and airports	Free	
8608 00 90	Other	Free	
8609 00 00	Containers (including containers for the transport of fluids) specially designed and equipped for carriage by one or more modes of transport	Free	



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## CHAPTER 87

**VEHICLES OTHER THAN RAILWAY OR TRAMWAY ROLLING - STOCK,  
AND PARTS AND ACCESSORIES THEREOF**

**NOTES:**

1. This Chapter does not cover railway or tramway rolling-stock designed solely for running on rails.
2. For the purpose of this Chapter, "tractors" means vehicles constructed essentially for hauling or pushing another vehicle, appliance or load, whether or not they contain subsidiary provision for the transport, in connection with the main use of the tractor, of tools, seeds, fertilizers or other goods.

Machines and working tools designed for fitting to tractors of heading 8701 as interchangeable equipment remain classified in their respective headings even if presented with tractor, and whether or not mounted on it.

3. Motor chassis fitted with cabs fall in headings 8702 to 8704, and not in heading 8706.
4. Heading 8712 includes all children's bicycles. Other children's cycles fall in heading 9503.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8701</b>	<b>TRACTORS (OTHER THAN TRACTORS OF HEADING 8709)</b>		
8701 10 00	Pedestrian controlled tractors	Free	
<b>8701 20</b>	<b><i>Road tractors for semi-trailers:</i></b>		
8701 20 10	Of Engine capacity not exceeding 1800 cc	Free	
8701 20 90	Other	Free	
<b>8701 30</b>	<b><i>Track-laying tractors:</i></b>		
	<b><i>Garden tractors:</i></b>		
8701 30 11	Of engine capacity not exceeding 1800 cc	Free	
8701 30 19	Other	Free	
	<b><i>Other:</i></b>		
8701 30 91	Of engine capacity not exceeding 1800 cc	Free	

8701 30 99	Other	Free	
<b>8701 90</b>	<b>Other:</b>		
8701 91 00	Not exceeding 18 kW	Free	
<b>8701 92</b>			
8701 92 00	Exceeding 18 kW but not exceeding 37 kW	Free	
<b>8701 93</b>			
8701 93 00	Exceeding 37 kW but not exceeding 75 kW	Free	
<b>8701 94</b>			
8701 94 00	Exceeding 75 kW but not exceeding 130 kW	Free	
<b>8701 95</b>			
8701 95 00	Exceeding 130 kW	Free	
<b>8702</b>	<b>MOTOR VEHICLES FOR THE TRANSPORT OF TEN OR MORE PERSONS, INCLUDING THE DRIVER</b>		
8702 10	<i>With only compression-ignition internal combustion piston engine (diesel or semi-diesel):</i>		
	<i>Vehicles for transport of not more than 13 persons, including the driver:</i>		
8702 10 11	Integrated monocoque vehicle, air-conditioned	Free	
8702 10 12	Integrated monocoque vehicle, non air-conditioned	Free	
8702 10 18	Other, air-conditioned	Free	
8702 10 19	Other, non air-conditioned	Free	
	<i>Other:</i>		
8702 10 21	Integrated monocoque vehicle, air-conditioned	Free	
8702 10 22	Integrated monocoque vehicle, non air-conditioned	Free	
8702 10 28	Other, air-conditioned	Free	
8702 10 29	Other, non air-conditioned	Free	
8702 20	<i>With both compression-ignition internal</i>		

	<i>combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion:</i>		
	<i>Vehicles for transport of not more than 13 persons, including the driver:</i>		
8702 20 11	Integrated monocoque vehicle, air-conditioned	Free	
8702 20 12	Integrated monocoque vehicle, non air-conditioned	Free	
8702 20 18	Other, air-conditioned	Free	
8702 20 19	Other, non air-conditioned	Free	
	<i>Other:</i>		
8702 20 21	Integrated monocoque vehicle, air-conditioned	Free	
8702 20 22	Integrated monocoque vehicle, non air-conditioned	Free	
8702 20 28	Other, air-conditioned	Free	
8702 20 29	Other, non air-conditioned	Free	
8702 30	<i>With both spark-ignition internal combustion reciprocating piston engine and electric motor as motors for propulsion:</i>		
	<i>Vehicles for transport of not more than 13 persons, including the driver:</i>		
8702 30 11	Integrated monocoque vehicle, air-conditioned	Free	
8702 30 12	Integrated monocoque vehicle, non air-conditioned	Free	
8702 30 18	Other, air-conditioned	Free	
8702 30 19	Other, non air-conditioned	Free	
	<i>Other:</i>		
8702 30 21	Integrated monocoque vehicle, air-conditioned	Free	
8702 30 22	Integrated monocoque vehicle, non air-conditioned	Free	

8702 30 28	Other, air-conditioned	Free	
8702 30 29	Other, non air-conditioned	Free	
8702 40	<i>With only electric motor for propulsion:</i>		
	<i>Vehicles for transport of not more than 13 persons, including the driver:</i>		
8702 40 11	Integrated monocoque vehicle, air-conditioned	Free	
8702 40 12	Integrated monocoque vehicle, non air-conditioned	Free	
8702 40 18	Other, air-conditioned	Free	
8702 40 19	Other, non air-conditioned	Free	
	<i>Other:</i>		
8702 40 21	Integrated monocoque vehicle, air-conditioned	Free	
8702 40 22	Integrated monocoque vehicle, non air-conditioned	Free	
8702 40 28	Other, air-conditioned	Free	
8702 40 29	Other, non air-conditioned	Free	
8702 90	<i>Other:</i>		
	<i>Vehicles for transport of not more than 13 persons, including the driver:</i>		
8702 90 11	Integrated monocoque vehicle, air-conditioned	Free	
8702 90 12	Integrated monocoque vehicle, non air-conditioned	Free	
8702 90 18	Other, air-conditioned	Free	
8702 90 19	Other, non air-conditioned	Free	
	<i>Other:</i>		
8702 90 21	Integrated monocoque vehicle, air-conditioned	Free	
8702 90 22	Integrated monocoque vehicle, non air-conditioned	Free	
8702 90 28	Other, air-conditioned	Free	
8702 90 29	Other, non air-conditioned	Free	

<b>8703</b>	<b>MOTOR CARS AND OTHER MOTOR VEHICLES PRINCIPALLY DESIGNED FOR THE TRANSPORT OF PERSONS (OTHER THAN THOSE OF HEADING 8702), INCLUDING STATION WAGONS AND RACING CARS.</b>		
<b>8703 10</b>	<i>Vehicles specially designed for travelling on snow; golf cars and similar vehicles:</i>		
8703 10 10	Electrically operated	Free	
8703 10 90	Other	Free	
	<i>Other vehicles, with spark-Ignition internal combustion reciprocating piston engine:</i>		
<b>8703 21</b>	<i>Of a cylinder capacity not exceeding 1000 cc:</i>		
8703 21 10	Vehicles principally designed for the transport of more than seven persons, including the driver	Restricted	Exports permitted under licence.
8703 21 20	Three-wheeled vehicles	Free	
	<i>Other:</i>		
8703 21 91	Motor cars	Restricted	Exports permitted under licence.
8703 21 92	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 21 99	Other	Free	
<b>8703 22</b>	<i>Of a cylinder capacity exceeding 1000 cc but not exceeding 1500 cc:</i>		
8703 22 10	Vehicles principally designed for the transport of more than seven persons, including the driver	Restricted	Exports permitted under licence.
8703 22 20	Specialised transport vehicles such as	Free	

	ambulances, prison vans and the like		
8703 22 30	Three-wheeled vehicles	Free	
	<b>Other:</b>		
8703 22 91	Motor cars	Restricted	Exports permitted under licence.
8703 22 99	Other	Free	
<b>8703 23</b>	<b><i>Of a cylinder capacity exceeding 1500 cc but not exceeding 3000 cc:</i></b>		
8703 23 10	Vehicles principally designed for the transport of more than seven persons, including the driver	Free	
8703 23 20	Three-wheeled vehicles	Free	
	<b>Other:</b>		
8703 23 91	Motor cars	Restricted	Exports permitted under licence
8703 23 92	Specialized transport vehicles such as ambulances, prison vans and the like	Free	
8703 23 99	Other	Free	
<b>8703 24</b>	<b><i>Of a cylinder capacity exceeding 3000 cc:</i></b>		
8703 24 10	Vehicles principally designed for the transport of more than seven persons, including the driver	Restricted	Exports permitted under licence
8703 24 20	Three-wheeled vehicles	Free	
	<b>Other:</b>		
8703 24 91	Motor cars	Restricted	Exports permitted under licence
8703 24 92	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 24 99	Other	Free	
	<b><i>Other vehicles, with compression Ignition internal combustion piston engine (diesel or semi-diesel):</i></b>		
<b>8703 31</b>	<b><i>Of a cylinder capacity not exceeding 1500 cc:</i></b>		
8703 31 10	Vehicles principally	Free	

	designed for the transport of more than seven persons, including the driver		
	<b>Other:</b>		
8703 31 91	Motor cars	Free	
8703 31 92	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 31 99	Other	Free	
<b>8703 32</b>	<b><i>Of a cylinder capacity exceeding 1500 cc but not exceeding 2500 cc:</i></b>		
8703 32 10	Vehicles principally designed for the transport of more than seven persons, including the driver	Free	
	<b>Other:</b>		
8703 32 91	Motor cars	Free	
8703 32 92	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 32 99	Other	Free	
<b>8703 33</b>	<b><i>Of a cylinder capacity exceeding 2500 cc:</i></b>		
8703 33 10	Vehicles principally designed for the transport of more than seven persons, including the driver	Free	
8703 33 20	Three-wheeled vehicles	Free	
	<b>Other:</b>		
8703 33 91	Motor cars	Free	
8703 33 92	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 33 99	Other	Free	
8703 40	<i>Other vehicles, with both spark-ignition internal combustion reciprocating piston engine and electric motor as motors for propulsion, other than those capable of being charged by plugging to external</i>		



	<i>source of electric power:</i>		
8703 40 10	Vehicles principally designed for transport of more than seven persons, including driver	Free	
8703 40 20	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 40 30	Motor cars	Free	
8703 40 40	Three-wheeled vehicles	Free	
8703 40 90	Other	Free	
8703 50	<i>Other vehicles, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion, other than those capable of being charged by plugging to external source of electric power:</i>		
8703 50 10	Vehicles principally designed for transport of more than seven persons, including driver	Free	
8703 50 20	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 50 30	Motor cars	Free	
8703 50 40	Three-wheeled vehicles	Free	
8703 50 90	Other	Free	
8703 60	<i>Other vehicles, with both spark-ignition internal combustion reciprocating piston engine and electric motor as motors for propulsion, capable of being charged by plugging to external source of electric power:</i>		
8703 60 10	Vehicles principally designed for transport of more than seven persons, including driver	Free	
8703 60 20	Specialised transport vehicles such as ambulances, prison vans and the like	Free	

8703 60 30	Motor cars	Free	
8703 60 40	Three-wheeled vehicles	Free	
8703 60 90	Other	Free	
8703 70	<i>Other vehicles, with both compression-ignition internal combustion piston engine (diesel or semi-diesel) and electric motor as motors for propulsion, capable of being charged by plugging to external source of electric power:</i>		
8703 70 10	Vehicles principally designed for transport of more than seven persons, including driver	Free	
8703 70 20	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 70 30	Motor cars	Free	
8703 70 40	Three-wheeled vehicles	Free	
8703 70 90	Other	Free	
8703 80	<i>Other vehicles, with only electric motor for propulsion:</i>		
8703 80 10	Vehicles principally designed for transport of more than seven persons, including driver	Free	
8703 80 20	Specialised transport vehicles such as ambulances, prison vans and the like	Free	
8703 80 30	Motor cars	Free	
8703 80 40	Three-wheeled vehicles	Free	
8703 80 90	Other	Free	
<b>8704</b>	<b>MOTOR VEHICLES FOR THE TRANSPORT OF GOODS</b>		
8704 10	<i>Dumpers designed for off-highway use:</i>		
8704 10 10	With net weight (excluding pay-load) exceeding 8 tonnes and maximum pay-load capacity not less than 10 tonnes	Free	

8704 10 90	Other	Free	
	<i>Other, with compression-ignition internal combustion piston engine (diesel or semi-diesel):</i>		
<b>8704 21</b>	<i>g.v.w. not exceeding 5 tonnes:</i>		
8704 21 10	Refrigerated	Free	
8704 21 20	Three-wheeled motor vehicles	Free	
8704 21 90	Other	Free	
<b>8704 22</b>	<i>g.v.w. exceeding 5 tonnes but not exceeding 20 tonnes:</i>		
	<i>Lorries and trucks:</i>		
8704 22 11	Refrigerated	Free	
8704 22 19	Other	Free	
8704 22 90	Other	Free	
<b>8704 23</b>	<i>g.v.w. exceeding 20 tonnes:</i>		
	<i>Lorries and trucks:</i>		
8704 23 11	Refrigerated	Free	
8704 23 19	Other	Free	
8704 23 90	Other	Free	
	<i>Other, with spark-ignition internal combustion piston engine:</i>		
<b>8704 31</b>	<i>g.v.w. not exceeding 5 tonnes:</i>		
8704 31 10	Refrigerated	Free	
8704 31 20	Three-wheeled motor vehicles	Free	
8704 31 90	Other	Free	
<b>8704 32</b>	<i>g.v.w. exceeding 5 tonnes:</i>		
	<i>Lorries and trucks:</i>		
8704 32 11	Refrigerated	Free	
8704 32 19	Other	Free	

8704 32 90	Other	Free	
<b>8704 90</b>	<b>Other:</b>		
	<i>Lorries and trucks:</i>		
8704 90 11	Refrigerated	Free	
8704 90 12	Electrically operated	Free	
8704 90 19	Other	Free	
8704 90 90	Other	Free	
<b>8705</b>	<b>SPECIAL PURPOSE MOTOR VEHICLES, OTHER THAN THOSE PRINCIPALLY DESIGNED FOR THE TRANSPORT OR PERSONS OR GOODS (FOR EXAMPLE BREAKDOWN LORRIES, CRANE LORRIES, FIRE FIGHTING VEHICLES, CONCRETE-MIXERS LORRIES, SPRAYING LORRIES, MOBILE WORKSHOPS, MOBILE RADIOLOGICAL UNITS)</b>		
8705 10 00	Crane Lorries	Free	
8705 20 00	Mobile drilling derricks	Free	
8705 30 00	Fire fighting vehicles	Free	
8705 40 00	Concrete-mixer lorries	Free	
8705 90 00	Other	Free	
<b>8706</b>	<b>CHASSIS FITTED WITH ENGINES, FOR THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705</b>		
<b>8706 00</b>	<i>Chasis fitted with engines, for the motor vehicles of headings 8701 to 8705:</i>		
	<i>For the tractors of heading 8701:</i>		
8706 00 11	Of engine capacity not exceeding 1800 cc	Restricted	Exports permitted under licence.
8706 00 19	Other	Free	Export Of Vintage Motor Cars, Parts And Components

			Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
	<i>For the vehicles of heading 8702:</i>		
8706 00 21	For transport of not more than thirteen persons, including the driver	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
8706 00 29	Other	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
	<i>For the motor vehicles of heading 8703:</i>		
8706 00 31	For three-wheeled vehicles	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
8706 00 39	Other	Restricted	Exports permitted under licence.
	<i>For the motor vehicles of heading 8704:</i>		
8706 00 41	For three-wheeled motor vehicle	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
8706 00 42	For vehicles, other than petrol driven	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
8706 00 43	For dumpers covered in the heading 8704	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
8706 00 49	Other	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
8706 00 50	For the motor vehicles of heading 8705	Free	Export Of Vintage Motor Cars, Parts And Components Thereof Manufactured Prior To 1-1-1950 is Restricted And Permitted Only Under A Licence.
<b>8707</b>	<b>BODIES (INCLUDING CABS), FOR THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705</b>		

8707 10 00	For the vehicles of heading 8703	Restricted	Exports permitted under licence
8707 90 00	Other	Free	
<b>8708</b>	<b>PARTS AND ACCESSORIES OF THE MOTOR VEHICLES OF HEADINGS 8701 TO 8705</b>		
<b>8708 10</b>	<b><i>Bumpers and parts thereof:</i></b>		
8708 10 10	For tractors	Free	
8708 10 90	Other	Restricted	Exports permitted under licence
	<b><i>Other parts and accessories of bodies (including cabs):</i></b>		
8708 21 00	Safety seat belts	Free	
8708 29 00	Other	Restricted	Exports permitted under licence
8708 30 00	Brakes and servo-brakes; parts thereof	Free	
8708 40 00	Gear boxes and parts thereof	Restricted	Exports permitted under licence
8708 50 00	Drive-axles with differential, whether or not provided with other transmission components, non-driving axles; parts thereof	Restricted	Exports permitted under licence
8708 70 00	Road wheels and parts and accessories thereof	Restricted	Exports permitted under licence
8708 80 00	Suspension systems and parts thereof (including shock absorbers)	Restricted	Exports permitted under licence
	<b><i>Other parts and accessories:</i></b>		
8708 91 00	Radiators and parts thereof	Restricted	Exports permitted under licence
8708 92 00	Silencers (mufflers) and exhaust pipes; parts thereof	Restricted	Exports permitted under licence
8708 93 00	Clutches and parts thereof	Restricted	Exports permitted under licence
8708 94 00	Steering wheels, steering	Restricted	Exports permitted under licence

	columns and steering boxes; parts thereof		
8708 95 00	Safety airbags with inflater system; parts thereof	Free	
8708 99 00	Other	Restricted	Exports permitted under license.
<b>8709</b>	<b>WORKS TRUCKS, SELF-PROPELLED, NOT FITTED WITH LIFTING OR HANDLING EQUIPMENT, OF THE TYPE USED IN FACTORIES, WAREHOUSES, DOCK AREAS OR AIRPORTS FOR SHORT DISTANCE TRANSPORT OF GOODS; TRACTORS OF THE TYPE USED ON RAILWAY STATION PLATFORMS; PARTS OF THE FOREGOING VEHICLES</b>		
	<i>Vehicles:</i>		
8709 11 00	Electrical	Free	
8709 19 00	Other	Free	
8709 90 00	Parts	Free	
8710 00 00	Tanks and other armoured fighting vehicles, motorised, whether or not fitted with weapons, and parts of such vehicles	Free	
<b>8711</b>	<b>MOTORCYCLES (INCLUDING MOPEDS) AND CYCLES FITTED WITH AN AUXILIARY MOTOR, WITH OR WITHOUT SIDE-CARS</b>		
<b>8711 10</b>	<i>With reciprocating internal combustion piston engine of a cylinder capacity not</i>		

	<i>exceeding 50cc:</i>		
8711 10 10	Mopeds	Free	
8711 10 20	Motorised cycles	Free	
8711 10 90	Other	Free	
<b>8711 20</b>	<b><i>With reciprocating internal combustion piston engine of a cylinder capacity exceeding 50 cc but not exceeding 250 cc:</i></b>		
	<i>Scooters:</i>		
8711 20 11	Of cylinder capacity not exceeding 75 cc	Free	
8711 20 19	Other	Free	
	<i>Motor cycles:</i>		
8711 20 21	Of cylinder capacity not exceeding 75 cc	Free	
8711 20 29	Other	Free	
	<i>Mopeds:</i>		
8711 20 31	Of cylinder capacity not exceeding 75 cc	Free	
8711 20 39	Other	Free	
	<i>Other:</i>		
8711 20 91	Of cylinder capacity not exceeding 75 cc	Free	
8711 20 99	Other	Free	
<b>8711 30</b>	<b><i>With reciprocating internal combustion piston engine of a cylinder capacity exceeding 250 cc but not exceeding 500 cc:</i></b>		
8711 30 10	Scooters	Free	
8711 30 20	Motor-cycles	Free	
8711 30 90	Other	Free	
<b>8711 40</b>	<b><i>With reciprocating internal combustion piston engine of a cylinder capacity exceeding 500 cc but not exceeding 800 cc:</i></b>		
8711 40 10	Motor-cycles	Free	
8711 40 90	Other	Free	
8711 50 00	With reciprocating	Free	



	internal combustion piston engine of a cylinder capacity exceeding 800 cc		
8711 60	<i>With electric motor for propulsion</i>		
8711 60 10	Motor cycles	Free	
8711 60 20	Scooters	Free	
8711 60 30	Mopeds	Free	
8711 60 90	Others	Free	
<b>8711 90</b>	<b><i>Other:</i></b>		
8711 90 10	Side-cars	Free	
<b>8712</b>	<b>BICYCLES AND OTHER CYCLES (INCLUDING DELIVERY TRICYCLES), NOT MOTORISED</b>		
<b>8712 00</b>	<b><i>Bicycles and other cycles (including delivery tricycles), not motorized:</i></b>		
8712 00 10	Bicycles	Free	
8712 00 90	Other	Free	
<b>8713</b>	<b>CARRIAGES FOR DISABLED PERSONS, WHETHER OR NOT MOTORISED OR OTHERWISE MECHANICALLY PROPELLED</b>		
<b>8713 10</b>	<b><i>Not mechanically propelled:</i></b>		
8713 10 10	Wheel chairs for invalid	Free	
8713 10 90	Other	Free	
<b>8713 90</b>	<b><i>Other:</i></b>		
8713 90 10	Wheel chairs for invalid	Free	
8713 90 90	Other	Free	
<b>8714</b>	<b>PARTS AND ACCESSORIES OF VEHICLES OF HEADINGS 8711 TO 8713</b>		
<b>8714 10</b>	<b><i>Of motorcycles (including mopeds):</i></b>		

8714 10 10	Saddles	Restricted	
8714 10 90	Other	Restricted	
<b>8714 20</b>	<b><i>Of carriages for disabled persons:</i></b>		
8714 20 10	Mechanically propelled	Free	
8714 20 20	Non-mechanically propelled	Free	
8714 20 90	Other	Free	
	<b><i>Other:</i></b>		
8714 91 00	Frames and forks, and parts thereof	Restricted	
<b>8714 92</b>	<b><i>Wheel rims and spokes:</i></b>		
8714 92 10	Bicycle rims	Free	
8714 92 20	Bicycle spokes	Free	
8714 92 90	Other	Restricted	
<b>8714 93</b>	<b><i>Hubs, other than coaster braking hubs and hub brakes, and free-wheel sprocket-wheels:</i></b>		
8714 93 10	Bicycle hubs	Free	
8714 93 20	Bicycle free-wheels	Free	
8714 93 90	Other	Restricted	
8714 94 00	Brakes, including coaster braking hubs and hub brakes, and parts thereof	Free	
<b>8714 95</b>	<b><i>Saddles:</i></b>		
8714 95 10	Bicycle saddles	Free	
8714 95 90	Other	Restricted	
8714 96 00	Pedals and crank-gear, and parts thereof	Free	
<b>8714 99</b>	<b><i>Other:</i></b>		
8714 99 10	Bicycle chains	Free	
8714 99 20	Bicycle wheels	Free	
8714 99 90	Other	Restricted	
<b>8715</b>	<b>BABY CARRIAGES AND PARTS THEREOF</b>		
<b>8715 00</b>	<b><i>Baby carriages and parts thereof:</i></b>		
8715 00 10	Baby carriages	Free	
8715 00 20	Parts	Free	
<b>8716</b>	<b>TRAILERS AND</b>		

	<b>SEMI-TRAILERS; OTHER VEHICLES, NOT MECHANICALLY PROPELLED; PARTS THEREOF</b>		
8716 10 00	Trailers and semi-trailers of the caravan type, for housing or camping	Free	
8716 20 00	Self-loading or self-unloading trailers and semi-trailers for agricultural purposes	Free	
	<i>Other trailers and semi-trailers for the transport of goods:</i>		
8716 31 00	Tanker trailers and tanker semi-trailers	Free	
8716 39 00	Other	Free	
8716 40 00	Other trailers and semi-trailers	Free	
<b>8716 80</b>	<i>Other vehicles:</i>		
8716 80 10	Hand propelled vehicles (e.g. hand carts, rickshaws and the like)	Free	
8716 80 20	Animal drawn vehicles	Free	
8716 80 90	Other	Free	
<b>8716 90</b>	<i>Parts:</i>		
8716 90 10	Parts and accessories of trailers	Free	
8716 90 90	Other	Free	

## CHAPTER 88

## AIRCRAFT, SPACECRAFT AND PARTS THEREOF

## NOTE:

- For the purposes of Sub-headings 8802 11 to 8802 40 the expression "unladen weight" means the weight of the machine in normal flying order, excluding the weight of the crew and of fuel and equipment other than permanently fitted items of equipment.

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8801</b>	<b>BALLOONS AND DIRIGIBLES, GLIDERS, HANG GLIDERS AND OTHER NON-POWERED AIRCRAFT</b>		
<b>8801 00</b>	<i>Balloons and dirigibles; gliders, hang gliders and other non-powered aircraft:</i>		
8801 00 10	Gliders and hang gliders	Free	
8801 00 20	Balloons	Free	
8801 00 90	Other	Free	
<b>8802</b>	<b>OTHER AIRCRAFT (FOR EXAMPLE, HELICOPTORS, AEROPLANES); SPACECRAFT (INCLUDING SATELLITES) AND SUBORBITAL AND SPACECRAFT LAUNCH VEHICLES</b>		
	<i>Helicopters:</i>		
8802 11 00	Of an unladen weight not exceeding 2000 kg	Free	
8802 12 00	Of an unladen weight exceeding 2000 kg	Free	
8802 20 00	Aeroplanes and other aircraft, of an unladen weight not exceeding 2000 kg	Free	
8802 30 00	Aeroplanes and other aircraft, of an unladen weight exceeding 2000 kg but not exceeding 15000 kg	Free	
8802 40 00	Aeroplanes and other aircraft, of an unladen weight exceeding 15000 kg	Free	
8802 60 00	Spacecraft (including satellites) and suborbital and spacecraft launch vehicles	Free	
<b>8803</b>	<b>PARTS OF GOODS OF HEADING NUMBER 8801 OR 8802</b>		
8803 10 00	Propellers and rotors and parts thereof	Free	
8803 20 00	Under carriages and parts thereof	Free	
8803 30 00	Other parts of Aeroplanes or Helicopters	Free	
8803 90 00	Other	Free	
<b>8804</b>	<b>PARACHUTES (INCLUDING DIRIGIBLE PARACHUTES AND PARAGLIDERS) AND</b>		

	<b>ROTOCHUTES; PARTS THEREOF AND ACCESSORIES THERETO</b>		
<b>8804 00</b>	<i>Parachutes (including dirigible parachutes and paragliders) and rotochutes; parts thereof and accessories thereto:</i>		
8804 00 10	Parachutes (including dirigible parachutes and paragliders) and parts and accessories thereof	Free	
8804 00 20	Rotochutes; parts and accessories thereof	Free	
<b>8805</b>	<b>AIRCRAFT LAUNCHING GEAR; DECK-ARRESTOR OR SIMILAR GEAR; GROUND FLYING TRAINERS; PARTS OF THE FOREGOING ARTICLES</b>		
<b>8805 10</b>	<i>Aircraft launching gear and parts thereof; deck arrestor or similar gear and parts thereof:</i>		
8805 10 10	Aircraft launching gear	Free	
8805 10 20	Deck arrestor or similar gear	Free	
8805 10 30	Part of aircraft launching gear and deck arrestor or similar gear	Free	
	<i>Ground flying trainers and parts thereof:</i>		
8805 21 00	Air combat simulators and parts thereof	Free	
8805 29 00	Other	Free	

## CHAPTER 89

## SHIPS, BOATS AND FLOATING STRUCTURES

## NOTES:

1. A hull, an unfinished or incomplete vessel, assembled, unassembled, or disassembled, or a complete vessel unassembled or disassembled, is to be classified in heading 8906 if it does not have the essential character of a vessel of a particular kind.

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>8901</b>	<b>CRUISE SHIPS, EXCURSION BOATS, FERRY-BOATS, CARGO SHIPS, BARGES AND SIMILAR VESSELS FOR THE TRANSPORT OF PERSONS OR GOODS</b>		
<b>8901 10</b>	<i>Cruise ships, excursion boats and similar vessels principally designed for the transport of persons; ferry-boats of all kinds:</i>		
8901 10 10	Ships	Free	
8901 10 20	Launches	Free	
8901 10 30	Boats	Free	
8901 10 40	Barges	Free	
8901 10 90	Other	Free	
8901 20 00	Tankers	Free	
8901 30 00	Refrigerated vessels, other than those of Sub-heading 8901 20	Free	
8901 90 00	Other vessels for transport of goods and other vessels for the transport of both persons and goods	Free	
<b>8902</b>	<b>FISHING VESSELS; FACTORY SHIPS AND OTHER VESSELS FOR PROCESSING OR PRESERVING FISHERY PRODUCTS</b>		
<b>8902 00</b>	<i>Fishing vessels; factory ships and other vessels for processing or preserving fishery products:</i>		
8902 00 10	Trawlers and other fishing vessels	Free	
8902 00 90	Other	Free	
<b>8903</b>	<b>YACHTS AND OTHER VESSELS FOR PLEASURE OR SPORTS; ROWING BOATS AND CANOES</b>		
8903 10 00	Inflatable	Free	
	<i>Other :</i>		
8903 91 00	Sail boats, with or without auxiliary motor	Free	
8903 92 00	Motorboats, other than outboard motor boats	Free	
<b>8903 99</b>	<i>Other:</i>		
8903 99 10	Canoes	Free	

8903 99 90	Other	Free	
8904 00 00	Tugs and Pusher craft	Free	
<b>8905</b>	<b>LIGHT-VESSELS, FIRE-FLOATS, DREDGERS, FLOATING CRANES, AND OTHER VESSELS THE NAVIGABILITY OF WHICH IS SUBSIDIARY TO THEIR MAIN FUNCTION; FLOATING DOCKS; FLOATING OR SUBMERSIBLE DRILLING OR PRODUCTION PLATFORMS</b>		
8905 10 00	Dredgers	Free	
8905 20 00	Floating or submersible drilling or production platforms	Free	
<b>8905 90</b>	<i>Other:</i>		
8905 90 10	Floating docks	Free	
8905 90 90	Other	Free	
<b>8906</b>	<b>OTHER VESSELS, INCLUDING WARSHIPS AND LIFEBOATS OTHER THAN ROWING BOATS</b>		
8906 10 00	Warships	Free	
8906 90 00	Other	Free	
<b>8907</b>	<b>OTHER FLOATING STRUCTURES (FOR EXAMPLE, RAFTS, TANKS, COFFER-DAMS, LANDING-STAGES, BUOYS AND BEACONS)</b>		
8907 10 00	Inflatable rafts	Free	
8907 90 00	Other	Free	
8908 00 00	Vessels and other floating structures for breaking up	Free	

**CHAPTER 90**

**OPTICAL, PHOTOGRAPHIC, CINEMATOGRAPHIC, MEASURING, CHECKING, PRECISION,  
MEDICAL OR SURGICAL INSTRUMENTS AND APPARATUS; PARTS AND ACCESSORIES  
THEREOF**

**NOTES:**

1. This Chapter does not cover:
  - a) Articles of a kind used in machines, appliances or for other technical uses, of vulcanised rubber other than hard rubber (heading 4016), of leather or of composition leather (heading 4205) or textile material (heading 5911)
  - b) Supporting belts or other support articles of textile material, whose intended effect on the organ to be supported or held derives solely from their elasticity (for example, maternity belts, thoracic support bandages, abdominal support bandages, supports for joints or muscles)
  - c) Refractory goods of heading 6903; ceramic wares for laboratory, chemical or other technical uses, of heading 6909;
  - d) Glass mirrors, not optically worked, of heading 7009, or mirrors of base metal or of precious metal, not being optical elements (heading 8306 or Chapter 71);
  - e) Goods of headings 7007, 7008, 7011, 7014, 7015 or 7017;
  - g) Pumps incorporating measuring devices, of heading 8413; weight-operated counting or checking machinery, or separately presented weights for balances (heading 8423); lifting or handling machinery (headings 8425 to 8428); paper or paperboard cutting machines of all kinds (heading 8441); fittings for adjusting work or tools on machine-tools, of heading 8466, including fittings with optical devices for reading the scale (for example, "optical" dividing heads) but not those which are in themselves essentially optical instruments (for example, alignment telescopes); calculating machines (heading 8470); valves or other appliance of heading 8481; machines and apparatus (including apparatus for the projection or drawing of circuit patterns on sensitised semi-conductor materials) of heading 8486;
  - h) Searchlights or spotlights of a kind used for cycles or motor vehicles (heading 8512); portable electric lamps of heading 8513; cinematographic sound recording, reproducing or re-recording apparatus (heading 8519); sound-heads (heading 8522); television cameras, digital cameras and video camera recorders (heading 8525); radar apparatus, radio navigational aid apparatus or radio remote control apparatus (heading 8526); connectors for optical fibres, optical fibre bundles or cables (heading 8536); numerical control apparatus of heading 8537; sealed beam lamp units of heading 8539; optical fibre cables of heading 8544;
  - ij) Searchlights or spotlights of heading 9405;
  - k) Articles of Chapter 95;
  - l) Capacity measures, which are to be classified according to their constituent material; or
  - m) Spools, reels or similar supports (which are to be classified according to their constituent material, for example, in heading 3923).
2. Subject Note 1 above, parts and accessories for machines, apparatus, instruments or articles of this Chapter are to be classified according to the following rules:
  - a) Parts and accessories which are goods included in any of the headings of this Chapter or of Chapter 84, 85 or 91 (other than headings 8487, 8548 or 9033) are in all cases to be classified in their respective headings;
  - b) Other parts and accessories, if suitable for use solely or principally with a particular kind of machine instrument or apparatus, or with a number of machines, instruments or apparatus of the same heading (including a machine, instrument or apparatus of headings 9010, 9013 or 9031) are to be classified with the machines, instruments or apparatus of that kind;
  - c) All other parts and accessories are to be classified in heading 9033.



3. Heading 9005 does not apply to telescopic sight for fitting to arms, periscopic telescopes for fitting to submarines or tanks, or to telescopes for machines, appliances, instruments or apparatus of this Chapter or Section XVI; such telescopic sights and telescopes are to be classified in heading 9013.
4. Measuring or checking optical instruments, appliances or machines which, but for this Note, could be classified both in heading 9013 and in heading 9031 are to be classified in heading 9031.
5. For the purpose of heading 9021, the expression "orthopaedic appliances" means appliances for:
  - (i) Preventing or correcting bodily deformities; or
  - (ii) Supporting or holding parts of the body following an illness, operation or injury. Orthopedic appliances include footwear and special insoles designed to correct orthopedic conditions, provided that they are either (1) made to measure, or (2) mass produced, presented singly and not in pairs and designed to fit either foot equally.
6. Heading 9032 applies only to:
  - (a) Instruments and apparatus for automatically controlling the flow, level, pressure or other variables of liquids or gases, or for automatically controlling temperature, whether or not their operation depends on an electrical phenomenon which varies according to the factor to be automatically controlled, which are designed to bring this factor to, and maintain it at, a desired value, stabilised against disturbances, by constantly or periodically measuring its actual value; and
  - (b) Automatic regulators of electrical quantities, and instruments or apparatus for automatically controlling non-electrical quantities the operation of which depends on an electrical phenomenon varying according to the factor to be controlled, which are designed to bring this factor to, and maintain in at, a desired value, stabilised against disturbances, constantly or periodically measuring its actual value.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
9001	<b>OPTICAL FIBRES AND OPTICAL FIBRE BUNDLES; OPTICAL FIBRE CABLES OTHER THAN THOSE OF HEADING NO 8544; SHEETS AND PLATES OF POLARISING MATERIAL; LENSES (INCLUDING CONTACT LENSES), PRISMS, MIRRORS AND OTHER OPTICAL ELEMENTS, OF ANY MATERIAL, UNMOUNTED, OTHER THAN SUCH ELEMENTS OF GLASS NOT OPTICALLY WORKED</b>		
9001 10 00	Optical fibres, Optical fibres bundles and cables	Free	
9001 20 00	Sheets and plates of polarising material	Free	
9001 30 00	Contact lenses	Free	

<b>9001 40</b>	<b><i>Spectacle lenses of glass:</i></b>		
9001 40 10	Polarised glass	Free	
9001 40 90	Other	Free	
9001 50 00	Spectacle lenses of other materials	Free	
<b>9001 90</b>	<b><i>Other:</i></b>		
9001 90 10	Optical calcite crystal	Free	
9001 90 90	Other	Free	
<b>9002</b>	<b>LENSES, PRISMS, MIRRORS AND OTHER OPTICAL ELEMENTS, OF ANY MATERIAL, MOUNTED, BEING PARTS OF OR FITTINGS FOR INSTRUMENTS OR APPARATUS, OTHER THAN SUCH ELEMENTS OF GLASS NOT OPTICALLY WORKED</b>		
	<b><i>Objective lenses:</i></b>		
9002 11 00	For cameras, projectors or photographic enlargers or reducers	Free	
9002 19 00	Other	Free	
9002 20 00	Filters	Free	
9002 90 00	Other	Free	
<b>9003</b>	<b>FRAMES AND MOUNTINGS FOR SPECTACLES, GOGGLES OR THE LIKE, AND PARTS THEREOF</b>		
	<b><i>Frames and mountings:</i></b>		
9003 11 00	Of plastics	Free	
9003 19 00	Of other materials	Free	
9003 90 00	Parts	Free	
<b>9004</b>	<b>SPECTACLES, GOGGLES AND THE LIKE, CORRECTIVE, PROTECTIVE OR OTHER</b>		
9004 10 00	Sunglasses	Free	
<b>9004 90</b>	<b><i>Other:</i></b>		
9004 90 10	Passive night vision goggles	Free	
9004 90 20	Prismatic eyeglasses for reading	Free	
9004 90 90	Other	Free	
<b>9005</b>	<b>BINOCULARS,</b>		

	<b>MONOCULARS, OTHER OPTICAL TELESCOPES AND MOUNTINGS THEREFOR; OTHER ASTRONOMICAL INSTRUMENTS AND MOUNTINGS THEREFOR, BUT NOT INCLUDING INSTRUMENTS FOR RADIO-ASTRONOMY</b>		
9005 10 00	<b>Binoculars</b> <i>1. Binoculars (except Night Vision Binoculars/ Passive Night Vision Devices-PNVs)</i>  <i>2. Night Vision Binoculars/ Passive Night Vision Devices-PNVs</i>	<i>Free</i> <i>Free</i>  <i>Free</i>	
<b>9005 80</b>	<b><i>Other instruments:</i></b>		
9005 80 10	Monocular and refracting telescopes	Free	
9005 80 20	Astronomical instruments	Free	
9005 80 90	Other	Free	
<b>9005 90</b>	<b><i>Parts and accessories (including mountings):</i></b>		
9005 90 10	Of binocular or telescopic of heading 9005, other than mountings	Free	
9005 90 20	Mountings for astronomical instruments	Free	
9005 90 90	Other	Free	
<b>9006</b>	<b>PHOTOGRAPHIC (OTHER THAN CINEMATOGRAPHIC) CAMERAS; PHOTOGRAPHIC FLASHLIGHT APPARATUS AND FLASH BULBS OTHER THAN DISCHARGE LAMPS OF HEADING 8539</b>		
9006 30 00	Cameras specially designed for under water use, for aerial survey or for medical or surgical examination of internal organs; comparison cameras for forensic or criminological purposes	Free	
9006 40 00	Instant print cameras	Free	
	<b><i>Other cameras:</i></b>		
9006 51 00	With a through-the-lens viewfinder [single lens reflex (SLR)] for roll film of a width not	Free	

	exceeding 35 mm		
9006 52 00	Other, for roll film of a width less than 35 mm	Free	
<b>9006 53</b>	<b><i>Other, for roll film of a width of 35 mm:</i></b>		
9006 53 10	Fixed focus 35 mm cameras	Free	
9006 53 90	Other	Free	
<b>9006 59</b>	<b><i>Other:</i></b>		
9006 59 10	Fixed focus 110 mm cameras	Free	
9006 59 90	Other	Free	
	<b><i>Photographic flashlight apparatus and flashbulbs:</i></b>		
9006 61 00	Discharge lamp ("electronic") flashlight apparatus	Free	
9006 69 00	Other	Free	
	<b><i>Parts and accessories:</i></b>		
9006 91 00	For cameras	Free	
9006 99 00	Other	Free	
<b>9007</b>	<b>CINEMATOGRAPHIC CAMERAS AND PROJECTORS WHETHER OR NOT INCORPORATING SOUND RECORDING OR REPRODUCING APPARATUS</b>		
<b>9007 10</b>	<b><i>Cameras:</i></b>		
9007 10 10	For film of less than 16 mm width or for double - 8 mm film	Free	
9007 10 90	Other	Free	
<b>9007 20</b>	<b><i>Projectors:</i></b>		
9007 20 10	For film of less than 16 mm width	Free	
9007 20 90	Other	Free	
	<b><i>Parts and accessories:</i></b>		
9007 91 00	For cameras	Free	
9007 92 00	For projectors	Free	
<b>9008</b>	<b>IMAGE PROJECTORS, OTHER THAN CINEMATOGRAPHIC; PHOTOGRAPHIC (OTHER THAN CINEMATOGRAPHIC) ENLARGERS AND REDUCERS</b>		
<b>9008 50</b>	<b><i>Projectors, enlargers and reducers:</i></b>		
9008 50 10	Slide projectors	Free	

9008 50 20	Microfilm, microfiche or other microform readers, whether or not capable of producing copies	Free	
9008 50 30	Other image projectors	Free	
9008 50 40	Photographic (other than Cinematographic) enlargers and reducers	Free	
9008 90 00	Parts and accessories	Free	
<b>9010</b>	<b>APPARATUS AND EQUIPMENT FOR PHOTOGRAPHIC (INCLUDING CINEMATOGRAPHIC) LABORATORIES NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; NEGATOSCOPES; PROJECTION SCREENS</b>		
9010 10 00	Apparatus and equipment for automatically developing photographic (including cinematographic) film or paper in rolls or for automatically exposing developed film to rolls of photographic paper	Free	
9010 50 00	Other apparatus and equipment for photographic (including cinematographic) laboratories; negatoscopes	Free	
9010 60 00	Projection screens	Free	
9010 90 00	Parts and accessories	Free	
<b>9011</b>	<b>COMPOUND OPTICAL MICROSCOPES, INCLUDING THOSE FOR PHOTOMICROGRAPHY, CINEPHOTOMICROGRAPHY OR MICROPROJECTION</b>		
9011 10 00	Stereoscopic microscopes	Free	
9011 20 00	Other microscopes, for photomicrography, cinephotomicrography or microprojection	Free	
9011 80 00	Other microscopes	Free	
9011 90 00	Parts and accessories	Free	
<b>9012</b>	<b>MICROSCOPES OTHER THAN OPTICAL MICROSCOPES; DIFFRACTION APPARATUS</b>		

<b>9012 10</b>	<b><i>Microscopes other than optical microscopes; diffraction apparatus:</i></b>		
9012 10 10	Electron microscopes fitted with equipment specifically designed for the handling and transport of semi conductor wafers or reticles	Free	
9012 10 90	Other	Free	
9012 90 00	Parts and accessories	Free	
<b>9013</b>	<b>LIQUID CRYSTAL DEVICES NOT CONSTITUTING ARTICLES PROVIDED FOR MORE SPECIFICALLY IN OTHER HEADINGS; LASERS, OTHER THAN LASER DIODES; OTHER OPTICAL APPLIANCES AND INSTRUMENTS, NOT SPECIFIED OR INCLUDED ELSE WHERE IN THIS CHAPTER</b>		
<b>9013 10</b>	<b><i>Telescopic sights for fitting to arms; periscopes; telescopes designed to form parts of machines, appliances, instruments or apparatus of this Chapter or Section XVI:</i></b>		
9013 10 10	Telescopic sights for fitting to arms	Free	
9013 10 20	Periscopes	Free	
9013 10 90	Other	Free	
9013 20 00	Lasers, other than laser diodes	Free	
<b>9013 80</b>	<b><i>Other devices, appliances and instruments:</i></b>		
9013 80 10	Liquid crystal devices (LCD)	Free	
9013 80 90	Other	Free	
<b>9013 90</b>	<b><i>Parts and accessories:</i></b>		
9013 90 10	For liquid crystal devices (LCD)	Free	
9013 90 90	Other	Free	
<b>9014</b>	<b>DIRECTION FINDING COMPASSES; OTHER NAVIGATIONAL INSTRUMENTS AND APPLIANCES</b>		
9014 10 00	Direction finding compasses	Free	
9014 20 00	Instruments and appliances for aeronautical or space navigation (other than compasses)	Free	

<b>9014 80</b>	<b><i>Other instruments and appliances</i></b>		
9014 80 10	Echo sounding instrument	Free	
9014 80 20	Sextants	Free	
9014 80 90	Other	Free	
9014 90 00	Parts and accessories	Free	
<b>9015</b>	<b>SURVEYING (INCLUDING PHOTOGRAMMETRICAL SURVEYING), HYDROGRAPHIC, OCEANOGRAPHIC, HYDROLOGICAL, METEOROLOGICAL OR GEOPHYSICAL INSTRUMENTS AND APPLIANCES, EXCLUDING COMPASSES; RANGEFINDERS</b>		
9015 10 00	Rangefinders	Free	
9015 20 00	Theodolites and tachymeters (tacheometers)	Free	
<b>9015 30</b>	<b><i>Levels:</i></b>		
9015 30 10	Dumpy levels or engineer's levels or builders levels (not automatic) and quick set levels with or without horizontal circles	Free	
9015 30 90	Other	Free	
9015 40 00	Photogrammetrical surveying instruments and appliances	Free	
<b>9015 80</b>	<b><i>Other instruments and appliances:</i></b>		
9015 80 10	Hydrographic instruments	Free	
9015 80 20	Meteorological instruments	Free	
9015 80 30	Geophysical instruments	Free	
9015 80 90	Other	Free	
9015 90 00	Parts and accessories	Free	
<b>9016</b>	<b>BALANCES OF A SENSITIVITY OF 5cg OR BETTER, WITH OR WITHOUT WEIGHTS</b>		
<b>9016 00</b>	<b><i>Balances of a sensitivity of 5cg or better with or without weights:</i></b>		
9016 00 10	Electric Balances	Free	
9016 00 20	Other balances	Free	
9016 00 90	Parts	Free	

<b>9017</b>	<b>DRAWING, MARKING-OUT OR MATHEMATICAL CALCULATING INSTRUMENTS (FOR EXAMPLE, DRAFTING MACHINES, PANTOGRAPHS, PROTRACTORS, DRAWING SETS, SLIDE RULES, DISC CALCULATORS); INSTRUMENTS FOR MEASURING LENGTH FOR USE IN THE HAND (FOR EXAMPLE, MEASURING RODS AND TAPES, MICROMETERS, CALLIPERS), NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
9017 10 00	Drafting tables and machines, whether or not automatic	Free	
<b>9017 20</b>	<i>Other drawing, marking-out or mathematical calculating instruments:</i>		
9017 20 10	Drawing and marking-out instruments	Free	
9017 20 20	Mathematical calculating instruments	Free	
9017 20 30	Pantograph	Free	
9017 20 90	Other	Free	
<b>9017 30</b>	<i>Micrometers, calipers and gauges:</i>		
9017 30 10	Micro-meters and calipers	Free	
	<i>Gauges:</i>		
9017 30 21	Plug	Free	
9017 30 22	Ring	Free	
9017 30 23	Slip	Free	
9017 30 29	Other	Free	
<b>9017 80</b>	<i>Other instruments:</i>		
9017 80 10	Measuring rods and tapes and divided scales	Free	
9017 80 90	Other	Free	
9017 90 00	Parts and accessories	Free	
<b>9018</b>	<b>INSTRUMENTS AND APPLIANCES USED IN MEDICAL, SURGICAL,</b>		



	<b>DENTAL OR VETERINARY SCIENCES, INCLUDING SCIENTIGRAPHIC APPARATUS, OTHER ELECTROMEDICAL APPARATUS AND SIGHT-TESTING INSTRUMENTS</b>		
	<i>Electro-diagnostic apparatus (including apparatus for functional exploratory examinations or for checking physiological parameters):</i>		
9018 11 00	Electro-cardiographs	Free	
<b>9018 12</b>	<b><i>Ultrasonic scanning apparatus:</i></b>		
9018 12 10	Linear ultrasound scanner	Free	
9018 12 90	Other	Free	
9018 13 00	Magnetic resonance imaging apparatus	Free	
9018 14 00	Scientigraphic apparatus	Free	
<b>9018 19</b>	<b><i>Other:</i></b>		
9018 19 10	Electro encephalographs	Free	
9018 19 20	Echo cardiograph	Free	
9018 19 90	Other	Free	
9018 20 00	Ultra-violet or infra-red ray apparatus	Free	
	<b><i>Syringes, needles, catheters, cannulae and the like:</i></b>		
9018 31 00	Syringes, with or without needles	Free	
<b>9018 32</b>	<b><i>Tubular metal needles and needles for sutures:</i></b>		
9018 32 10	Needles for suture	Free	
9018 32 20	Hollow needles for injection, aspiration, biopsy and transfusion	Free	
9018 32 30	Hilario venus fistula needles	Free	
9018 32 90	Other	Free	
<b>9018 39</b>	<b><i>Other:</i></b>		
9018 39 10	Catheters (for urine, stool)	Free	
9018 39 20	Cardiac catheters	Free	
9018 39 30	Cannulae	Free	
9018 39 90	Other	Free	
	<b><i>Other instruments and</i></b>		

	<b><i>appliances, used in dental sciences:</i></b>		
9018 41 00	Dental drill engines, whether or not combined on a single base with other dental equipment	Free	
9018 49 00	Other	Free	
<b>9018 50</b>	<b><i>Other ophthalmic instruments and appliances:</i></b>		
9018 50 10	Ophthalmoscopes	Free	
9018 50 20	Tonometers	Free	
9018 50 30	Ophthalmic lasers	Free	
9018 50 90	Other	Free	
<b>9018 90</b>	<b><i>Other instruments and appliances:</i></b>		
	<b><i>Diagnostic instruments and apparatus:</i></b>		
9018 90 11	Instrument and apparatus for measuring blood pressure	Free	
9018 90 12	Stethoscopes	Free	
9018 90 19	Other	Free	
	<b><i>Surgical tools:</i></b>		
9018 90 21	Bone saws, drills and trephines	Free	
9018 90 22	Knives, scissors and blades	Free	
9018 90 23	Forceps, forcep clamps, clips, needle holders, introducers, cephalotribe bone holding and other holding instruments	Free	
9018 90 24	Chisel, gauges, elevators, raspatores, osteotome, craniotome, bone cutters	Free	
9018 90 25	Retractors, spatulaprobes, hooks dialators, sounds, mallets	Free	
9018 90 29	Other	Free	
	<b><i>Renal dialysis equipment, blood transfusion apparatus and haemofiltration instruments:</i></b>		
9018 90 31	Renal dialysis equipment (artificial Kidneys, kidney machines and dialysers)	Free	
9018 90 32	Blood transfusion apparatus	Free	
9018 90 33	Haemofiltration instruments	Free	
	<b><i>Anesthetic apparatus and instruments, ENT precision instruments, acupuncture apparatus, and endoscopes:</i></b>		

9018 90 41	Anesthetic apparatus and instruments	Free	
9018 90 42	ENT precision instruments	Free	
9018 90 43	Acupuncture apparatus	Free	
9018 90 44	Endoscopes	Free	
	<b>Other:</b>		
9018 90 91	Hilarial or venous shunts	Free	
9018 90 92	Baby incubators	Free	
9018 90 93	Heart-lung machines	Free	
9018 90 94	Defibrillators	Free	
9018 90 95	Fibrescopes	Free	
9018 90 96	Laprosopes	Free	
9018 90 97	Vetrasonic lithotripsy instruments	Free	
9018 90 98	Apparatus for nerve stimulation	Free	
9018 90 99	Other	Free	
<b>9019</b>	<b>MECHANO-THERAPY APPLIANCES; MASSAGE APPARATUS; PSYCHOLOGICAL APTITUDE-TESTING APPARATUS; OZONE THERAPY, OXYGEN THERAPY, AEROSOL THERAPY, ARTIFICIAL RESPIRATION OR OTHER THERAPEUTIC RESPIRATION APPARATUS</b>		
<b>9019 10</b>	<i>Mechano-therapy appliances; massage apparatus; psychological aptitude testing apparatus:</i>		
9019 10 10	Mechano-therapy appliances	Free	
9019 10 20	Massage apparatus	Free	
9019 10 90	Other	Free	
<b>9019 20</b>	<i>Ozone therapy, oxygen therapy, aerosol therapy, artificial respiration or other therapeutic respiration apparatus:</i>		
9019 20 10	Oxygen therapy apparatus	Free	
9019 20 90	Other	Free	
9020 00 00	Other breathing appliances and gas masks, excluding protective masks having neither mechanical parts nor replaceable filters	Free	
<b>9021</b>	<b>ORTHOPAEDIC APPLIANCES, INCLUDING CRUTCHES, SURGICAL</b>		

	<b>BELTS AND TRUSES; SPLINTS AND OTHER FRACTURE APPLIANCES; ARTIFICIAL PARTS OF THE BODY; HEARING AIDS AND OTHER APPLIANCES WHICH ARE WORN OR CARRIED, OR IMPLANTED IN THE BODY, TO COMPENSATE FOR A DEFECT OR DISABILITY</b>		
9021 10 00	Orthopaedic or fracture appliances	Free	
	<i>Artificial teeth and dental fittings:</i>		
9021 21 00	Artificial teeth	Free	
9021 29 00	Other	Free	
	<i>Other artificial parts of the body:</i>		
9021 31 00	Artificial Joints	Free	
9021 39 00	Other	Free	
<b>9021 40</b>	<b><i>Hearing aids, excluding parts and accessories:</i></b>		
9021 40 10	Frequency modulated hearing aid system used for hearing by handicapped persons in group situation	Free	
9021 40 90	Other	Free	
9021 50 00	Pacemakers for stimulating heart muscles, excluding parts and accessories	Free	
<b>9021 90</b>	<b><i>Other:</i></b>		
9021 90 10	Parts and accessories of hearing aids	Free	
9021 90 90	Other	Free	
<b>9022</b>	<b>APPARATUS BASED ON THE USE OF X-RAYS OR OF ALPHA, BETA OR GAMMA RADIATIONS, WHETHER OR NOT FOR MEDICAL, SURGICAL, DENTAL OR VETERINARY USES, INCLUDING RADIOGRAPHY OR RADIO-THERAPY APPARATUS, X-RAY TUBES AND OTHER X-RAY GENERATORS, HIGH TENSION GENERATORS, CONTROL PANELS AND</b>		

	<b>DESKS, SCREENS, EXAMINATION OR TREATMENT TABLES, CHAIRS AND THE LIKE;</b>		
	<i>Apparatus based on the use of X-rays, whether or not for medical, surgical, dental or veterinary uses, including radiography or radiotherapy apparatus:</i>		
9022 12 00	Computed tomography apparatus	Free	
9022 13 00	Other, for dental uses	Free	
<b>9022 14</b>	<b><i>Other, for medical, surgical or veterinary uses:</i></b>		
9022 14 10	X-ray generators and apparatus (non-portable)	Free	
9022 14 20	Portable X-ray machine	Free	
9022 14 90	Other	Free	
9022 19 00	For other uses	Free	
	<i>Apparatus based on the use of alpha, beta or gamma radiation, whether or not for medical surgical, dental or veterinary uses, including radiography or radiotherapy apparatus:</i>		
9022 21 00	For medical, surgical, dental or veterinary uses	Free	
9022 29 00	For other uses	Free	
9022 30 00	X-ray tubes	Free	
<b>9022 90</b>	<b><i>Other, including parts and accessories:</i></b>		
9022 90 10	X-ray valves	Free	
9022 90 20	Radiation generation units	Free	
9022 90 30	Radiation beam delivery units	Free	
9022 90 40	X-ray examination or treatment table, chairs and the like	Free	
9022 90 90	Other	Free	
<b>9023</b>	<b>INSTRUMENTS, APPARATUS AND MODELS, DESIGNED FOR DEMONSTRATIONAL PURPOSES (FOR EXAMPLE, IN EDUCATION OR EXHIBITIONS), UNSUITABLE FOR OTHER USES</b>		
9023 00	<i>Instruments, apparatus and models, designed for demonstrational purposes (for example, in education or</i>		

	<i>exhibitions), unsuitable for other uses:</i>		
9023 00 10	Teaching aids	Free	
9023 00 90	Other	Free	
<b>9024</b>	<b>MACHINES AND APPLIANCES FOR TESTING THE HARDNESS, STRENGTH, COMPRESSIBILITY, ELASTICITY OR OTHER MECHANICAL PROPERTIES OF MATERIALS (FOR EXAMPLE, METALS, WOOD, TEXTILES, PAPER, PLASTICS)</b>		
9024 10 00	Machines and appliances for testing metals	Free	
<b>9024 80</b>	<b><i>Other machines and appliances:</i></b>		
9024 80 10	For testing textiles, paper and paper board	Free	
	<b><i>Other:</i></b>		
9024 80 91	For testing hardness	Free	
9024 80 99	Other	Free	
9024 90 00	Parts and accessories	Free	
<b>9025</b>	<b>HYDROMETERS, AND SIMILAR FLOATING INSTRUMENTS, THERMOMETERS, PYROMETERS, BAROMETERS, HYGROMETERS AND PSYCHROMETERS, RECORDING OR NOT, AND ANY COMBINATION OF THESE INSTRUMENTS</b>		
	<b><i>Thermometers and pyrometers, not combined with other instruments:</i></b>		
<b>9025 11</b>	<b><i>Liquid-filled, for direct reading:</i></b>		
9025 11 10	Clinical thermometers	Free	
9025 11 90	Other	Free	
<b>9025 19</b>	<b><i>Other:</i></b>		
9025 19 10	Digital thermometers	Free	
9025 19 20	Pyrometers	Free	
9025 19 90	Other	Free	

<b>9025 80</b>	<b><i>Other instruments:</i></b>		
9025 80 10	Hydrometers and similar floating instruments	Free	
9025 80 20	Barometers, not combined with other instruments	Free	
9025 80 30	Lactometer	Free	
9025 80 90	Other	Free	
9025 90 00	Parts and accessories	Free	
<b>9026</b>	<b>INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING THE FLOW, LEVEL, PRESSURE OR OTHER VARIABLES OF LIQUIDS OR GASES (FOR EXAMPLE, FLOW METERS, LEVEL GAUGES, MANOMETERS, HEAT METERS), EXCLUDING INSTRUMENTS AND APPARATUS OF HEADING 9014, 9015, 9028 OR 9032</b>		
<b>9026 10</b>	<b><i>For measuring or checking the flow or level of liquids:</i></b>		
9026 10 10	Flow meters	Free	
9026 10 20	Level gauges	Free	
9026 10 90	Other	Free	
9026 20 00	For measuring or checking pressure	Free	
<b>9026 80</b>	<b><i>Other instruments or apparatus:</i></b>		
9026 80 10	Heat meters	Free	
9026 80 90	Other	Free	
9026 90 00	Parts and accessories	Free	
<b>9027</b>	<b>INSTRUMENTS AND APPARATUS FOR PHYSICAL OR CHEMICAL ANALYSIS (FOR EXAMPLE, POLARIMETERS, REFRACTOMETERS, SPECTROMETERS, GAS OR SMOKE ANALYSIS APPARATUS); INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING</b>		

	<b>VISCOSITY, POROSITY, EXPANSION, SURFACE TENSION OR THE LIKE' INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING QUANTITIES OF HEAT, SOUND OR LIGHT (INCLUDING EXPOSURE METERS); MICROTOMES</b>		
9027 10 00	Gas or smoke analysis apparatus	Free	
9027 20 00	Chromatographs and electrophoresis instruments	Free	
<b>9027 30</b>	<b><i>Spectrometers, spectrophotometers and spectrographs using optical radiations (UV, visible, IR):</i></b>		
9027 30 10	Spectrometers	Free	
9027 30 20	Spectrophotometers	Free	
9027 30 90	Other	Free	
<b>9027 50</b>	<b><i>Other instruments and apparatus using optical radiations (UV, visible, IR):</i></b>		
9027 50 10	Photometers	Free	
9027 50 20	Refractometers	Free	
9027 50 30	Polarimeters	Free	
9027 50 90	Other	Free	
<b>9027 80</b>	<b><i>Other instruments and apparatus:</i></b>		
9027 80 10	Viscometers	Free	
9027 80 20	Calorimeters	Free	
9027 80 30	Instruments and apparatus for measuring the surface or interfacial tension of liquids.	Free	
9027 80 40	Nuclear magnetic resonance instruments	Free	
9027 80 90	Other	Free	
<b>9027 90</b>	<b><i>Microtomes; parts and accessories:</i></b>	Free	
9027 90 10	Microtomes, including parts and accessories thereof	Free	
9027 90 20	Printed circuit assemblies for the goods of sub-heading 9027 80	Free	
9027 90 90	Other	Free	
<b>9028</b>	<b>GAS, LIQUID OR ELECTRICITY SUPPLY OR PRODUCTION METERS, INCLUDING CALIBRATING</b>		



	<b>METERS THEREFOR</b>		
9028 10 00	Gas meters	Free	
9028 20 00	Liquid meters	Free	
<b>9028 30</b>	<b><i>Electricity meters:</i></b>		
9028 30 10	For alternating current	Free	
9028 30 90	Other	Free	
<b>9028 90</b>	<b><i>Parts and accessories:</i></b>		
9028 90 10	For electricity meters	Free	
9028 90 90	Other	Free	
<b>9029</b>	<b>REVOLUTION COUNTERS, PRODUCTION COUNTERS, TAXIMETERS, MILO METERS, PEDOMETERS AND THE LIKE; SPEED INDICATORS AND TACHO METERS, OTHER THAN THOSE OF HEADING 9014 OR 9015; STROBOSCOPES</b>		
<b>9029 10</b>	<b><i>Revolution counters, production counters, taximeters, mileometers, pedometers and the like:</i></b>		
9029 10 10	Taximeters	Free	
9029 10 90	Other	Free	
<b>9029 20</b>	<b><i>Speed indicators and tachometers; stroboscopes:</i></b>		
9029 20 10	Tachometers, non-electrical	Free	
9029 20 20	Speedometers, non-electrical	Free	
9029 20 30	Stroboscopes	Free	
9029 20 90	Other	Free	
9029 90 00	Parts and accessories	Free	
<b>9030</b>	<b>OSCILLOSCOPES, SPECTRUM ANALYSERS AND OTHER INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING ELECTRICAL QUANTITIES, EXCLUDING METERS OF HEADING 9028; INSTRUMENTS AND APPARATUS FOR MEASURING OR DETECTING ALPHA, BETA, GAMMA, X-RAY COSMIC OR OTHER IONISING RADIATIONS</b>		
9030 10 00	Instruments and apparatus for	Free	

	measuring or detecting ionising radiations		
9030 20 00	Oscilloscopes and oscillographs	Free	
	<b>Other instruments and apparatus, for measuring or checking voltage, current, resistance or power:</b>		
9030 31 00	Multimeters without a recording device	Free	
9030 32 00	Multimeters with a recording device		
<b>9030 33</b>	<b>Other, without a recording device:</b>		
9030 3310	Ammeters, volt meters and watt meters	Free	
9030 33 20	Spectrum resistance meters	Free	
9030 33 30	Capacitance meter	Free	
9030 33 40	Frequency measuring apparatus	Free	
9030 33 50	Megar meters	Free	
9030 33 90	Other	Free	
9030 39 00	Other, with a recording device	Free	
9030 40 00	Other instruments and apparatus, specially designed for telecommunications (for example, cross-talk meters, gain measuring instruments, distortion factor meters, psophometers)	Free	
	<b>Other instruments and apparatus:</b>		
9030 82 00	For measuring or checking semiconductor wafer or device	Free	
9030 84 00	Other, with a recording device	Free	
<b>9030 89</b>	<b>Other:</b>		
9030 89 10	Scintillator counters	Free	
9030 89 20	Vectroscope	Free	
9030 89 90	Other	Free	
<b>9030 90</b>	<b>Parts and accessories:</b>		
9030 90 10	Of meters and counters	Free	
9030 90 90	Other	Free	
<b>9031</b>	<b>MEASURING OR CHECKING INSTRUMENTS, APPLIANCES AND MACHINES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; PROFILE</b>		

	<b>PROJECTORS</b>		
9031 10 00	Machines for balancing mechanical parts	Free	
9031 20 00	Test benches	Free	
	<i>Other optical instruments and appliances:</i>		
9031 41 00	For inspecting semiconductor wafers, or devices or for inspecting photo-masks or reticules used in manufacturing semiconductor devices	Free	
9031 49 00	Other	Free	
9031 80 00	Other instruments, appliances and machines	Free	
9031 90 00	Parts and accessories	Free	
<b>9032</b>	<b>AUTOMATIC REGULATING OR CONTROLLING INSTRUMENTS AND APPARATUS</b>		
<b>9032 10</b>	<i>Thermostats:</i>		
9032 10 10	For refrigerating and air-conditioning appliances and machinery	Free	
9032 10 90	Other	Free	
<b>9032 20</b>	<i>Manostats:</i>		
9032 20 10	For refrigerating and air-conditioning appliances and machinery	Free	
9032 20 90	Other	Free	
	<i>Other instruments and apparatus:</i>		
9032 81 00	Hydraulic or pneumatic	Free	
<b>9032 89</b>	<i>Other:</i>		
9032 89 10	Electronic automatic regulators	Free	
9032 89 90	Other	Free	
9032 90 00	Parts and accessories	Free	
9033 00 00	Parts and accessories (not specified or included elsewhere in this Chapter) for machines, appliances, instruments or apparatus of Chapter 90	Free	



**CHAPTER 91****CLOCKS AND WATCHES AND PARTS THEREOF****NOTES:**

1. This Chapter does not cover:
  - (a) Clock or watch glasses or weights (classified according to their constituent material);
  - (b) Watch chains (heading 7131 or 7117, as the case may be);
  - (c) Parts of general use defined in Note 2 to Section XV, of base metal (Section XV), or similar goods of plastics (Chapter 39) or of precious metal or metal clad with precious metal (generally heading 7115); clock or watch springs are, however, to be classified as clock or watch parts (heading 9114);
  - (d) Bearing balls (heading 7326 or 8482, as the case may be);
  - (e) Articles of heading 8412 constructed to work without an escapement;
  - (f) Ball bearings (heading 8482); or
  - (g) Articles of Chapter 85, not yet assembled together or with other components into watch or clock movements or into articles suitable for use solely or principally as parts of such movements (Chapter 85).
2. Heading 9101 covers only watches with case wholly of precious metal or of metal clad with precious metal, or of the same materials combined with natural or cultured pearls, or precious or semi-precious stones (natural, synthetic or reconstructed) of headings 7101 to 7104. Watches with case of base metal inlaid with precious metal fall in heading 9102.
3. For the purposes of this Chapter, the expression "watch movements" means devices regulated by a balance-wheel and hairspring, quartz crystal or any other system capable of determining intervals of time, with a display or a system to which a mechanical display can be incorporated. Such watch movements shall not exceed 12 mm in thickness and 50 mm in width, length or diameter.
4. Except as provided in Note 1, movements and other part suitable for use both in clocks or watches and in other articles (for example, precision instruments) are to be classified in this Chapter.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
9101	<b>WRIST-WATCHES, POCKET-WATCHES AND OTHER WATCHES, INCLUDING STOP- WATCHES, WITH CASE OF PRECIOUS METAL OR OF METAL CLAD WITH PRECIOUS METAL</b>		
	<i>Wrist-watches, electrically operated</i>		

	<i>whether or not incorporating a stop-watch facility:</i>		
9101 11 00	With mechanical display only	Free	
9101 19 00	Other	Free	
	<i>Other wrist-watches, whether or not incorporating a stop-watch facility :</i>		
9101 21 00	With automatic winding	Free	
9101 29 00	Other	Free	
	<i>Other:</i>		
<b>9101 91</b>	Electrically operated :		
9101 91 10	Pocket watches	Free	
9101 91 20	Stop watches	Free	
9101 91 90	Other	Free	
<b>9101 99</b>	<i>Other:</i>		
9101 99 10	Pocket watches	Free	
9101 99 20	Stop watches	Free	
9101 99 90	Other	Free	
<b>9102</b>	<b>WRIST-WATCHES, POCKET-WATCHES AND OTHER WATCHES, INCLUDING STOP WATCHES, OTHER THAN THOSE OF HEADING 9101</b>		
	<i>Wrist-watches, electrically operated, whether or not incorporating a stop-watch facility:</i>		
9102 11 00	With mechanical display only	Free	
9102 12 00	With opto-electronic display only	Free	
9102 19 00	Other	Free	
	<i>Other Wrist-watches, whether or not incorporating a stop-watch facility:</i>		
9102 21 00	With automatic winding	Free	
9102 29 00	Other	Free	

	<i>Other:</i>		
<b>9102 91</b>	<b><i>Electrically operated:</i></b>		
9102 91 10	Pocket watches	Free	
9102 91 20	Stop watches	Free	
9102 91 90	Other	Free	
<b>9102 99</b>	<b><i>Other:</i></b>		
9102 99 10	Pocket watches	Free	
9102 99 20	Stop watches	Free	
9102 99 90	Other	Free	
<b>9103</b>	<b>CLOCKS WITH WATCH MOVEMENTS, EXCLUDING CLOCKS OF HEADING 9104</b>		
9103 10 00	Electrically operated	Free	
9103 90 00	Other	Free	
9104 00 00	Instrument panel clocks and clocks of a similar type for vehicles, aircraft, spacecraft or vessels	Free	
<b>9105</b>	<b>OTHER CLOCKS</b>		
	<i>Alarm clocks :</i>		
9105 11 00	Electrically operated	Free	
9105 19 00	Other	Free	
	<i>Wall clocks:</i>		
9105 21 00	Electrically operated	Free	
9105 29 00	Other	Free	
	<i>Other:</i>		
9105 91 00	Battery, accumulator or mains powered	Free	
<b>9105 99</b>	<b><i>Other:</i></b>		
9105 99 10	Time pieces	Free	
9105 99 90	Other	Free	
<b>9106</b>	<b>TIME OF DAY RECORDING APPARATUS AND APPARATUS FOR MEASURING, RECORDING OR</b>		

	<b>OTHERWISE INDICATING INTERVALS OF TIME, WITH CLOCK OR WATCH MOVEMENT OR WITH SYNCHRONOUS MOTOR (FOR EXAMPLE, TIME-REGISTERS, TIME-RECORDERS)</b>		
9106 10 00	Time registers; time-recorders	Free	
9106 90 00	Other	Free	
9107 00 00	Time switches with clock or watch movement or with synchronous motor	Free	
<b>9108</b>	<b>WATCH MOVEMENTS, COMPLETE AND ASSEMBLED</b>		
	<i>Electrically operated:</i>		
9108 11 00	With mechanical display only or with a device to which a mechanical display can be incorporated	Free	
9108 12 00	With opto-electronic display only	Free	
9108 19 00	Other	Free	
9108 20 00	With automatic winding	Free	
9108 90 00	Other	Free	
<b>9109</b>	<b>CLOCK MOVEMENTS, COMPLETE AND ASSEMBLED</b>		
	<i>Electrically operated:</i>		
9109 10 10	Of alarm clocks	Free	
9109 10 90	Other	Free	
9109 90 00	Other	Free	
<b>9110</b>	<b>COMPLETE WATCH OR CLOCK MOVEMENTS, UNASSEMBLED OR PARTLY ASSEMBLED (MOVEMENT SETS);</b>		



	<b>INCOMPLETE WATCH OR CLOCK MOVEMENTS, ASSEMBLED; ROUGH WATCH OR CLOCK MOVEMENTS</b>		
	<i>Of watches:</i>		
9110 11 00	Complete movements, unassembled or partly assembled (movement sets)	Free	
9110 12 00	Incomplete movements, assembled	Free	
9110 19 00	Rough movements	Free	
9110 90 00	Other	Free	
<b>9111</b>	<b>WATCH CASES AND PARTS THEREOF</b>		
9111 10 00	Cases of precious metal or of metal clad with precious metal	Free	
9111 20 00	Cases of base metal, whether or not gold- or silver-plated	Free	
9111 80 00	Other cases	Free	
9111 90 00	Parts	Free	
<b>9112</b>	<b>CLOCK CASES AND CASES OF A SIMILAR TYPE FOR OTHER GOODS OF THIS CHAPTER, AND PARTS THEREOF</b>		
9112 20 00	Cases	Free	
9112 90 00	Parts	Free	
<b>9113</b>	<b>WATCH STRAPS, WATCH BANDS AND WATCH BRACELETS, AND PARTS THEREOF</b>		
9113 10 00	Of precious metal or of metal clad with precious metal	Free	
<b>9113 20</b>	<i>Of base metal, whether or not gold- or silver-plated:</i>		
9113 20 10	Parts	Free	
9113 20 90	Other	Free	

<b>9113 90</b>	<b><i>Other:</i></b>		
9113 90 10	Parts	Free	
9113 90 90	Other	Free	
<b>9114</b>	<b>OTHER CLOCK OR WATCH PARTS</b>		
<b>9114 10</b>	<b><i>Springs, including hair-Springs:</i></b>		
9114 10 10	For watches	Free	
9114 10 20	For clocks	Free	
<b>9114 30</b>	<b><i>Dials:</i></b>		
9114 30 10	For watches	Free	
9114 30 20	For clocks	Free	
<b>9114 40</b>	<b><i>Plates and bridges:</i></b>		
9114 40 10	For watches	Free	
9114 40 20	For clocks	Free	
<b>9114 90</b>	<b><i>Other:</i></b>		
9114 90 30	<b><i>Jewels</i></b>	Free	
	<b><i>Other:</i></b>		
9114 90 91	For watches	Free	
9114 90 92	For clocks	Free	

## CHAPTER 92

## MUSICAL INSTRUMENTS; PARTS AND ACCESSORIES OF SUCH ARTICLES

## NOTES:

1. This Chapter does not cover:
  - (a) Microphones, amplifiers, loud-speakers, head-phones, switches, stroboscopes or other accessory instruments, apparatus or equipment of Chapter 85 or 90, for use with but not incorporated in or housed in the same cabinet as instruments of this Chapter.
  - (b) Toy instruments or apparatus (headings 9503);
  - (c) Brushes for cleaning musical instruments (headings 9603); or
  - (d) Collectors' pieces or antiques (heading 9705 or 9706)
2. Bows and sticks and similar devices used in playing musical instruments of heading 9202 or 9206 presented with such instruments in numbers normal thereto and clearly intended for use therewith, are to be classified in the same heading as the relative instruments.  
Cards, discs and rolls of heading 9209 presented with an instrument are to be treated as separate articles and not as forming a part of such instruments.

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
9201	<b>PIANOS, INCLUDING AUTOMATIC PIANOS; HARPSICHORDS AND OTHER KEYBOARD STRINGED INSTRUMENTS</b>		
9201 10 00	Upright pianos	Free	
9201 20 00	Grand pianos	Free	
9201 90 00	Other	Free	
9202	<b>OTHER STRING MUSICAL INSTRUMENTS (FOR EXAMPLE, GUITARS, VIOLINS, HARPS)</b>		
9202 10 00	Played with a bow	Restricted	<b>Exports permitted under licence subject to the following documentation:</b>  1. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after

			<p>physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time..</p>
9202 90 00	Other	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>2. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time.</p>
9205	<b>WIND MUSICAL INSTRUMENTS (FOR EXAMPLE, KEYBOARD PIPE ORGANS, ACCORDIONS, CLARINETS, TRUMPETS, BAGPIPES) OTHER THAN FAIRGROUND ORGANS AND MECHANICAL STREET ORGANS</b>		
9205 10 00	Brass-wind instruments	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>1. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so</p>

			<p>procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time.</p>
<b>9205 90</b>	<b>Other:</b>		
9205 90 10	Flutes	Free	
9205 90 20	Clarinets	Free	
9205 90 90	Other	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>3. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time.</p>
9206 00 00	Percussion musical instruments (for example, drums, xylophones, cymbols, castanets, maracas)	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>4. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements</p>

			under CITES, etc. as may be prescribed from time to time.
9207	<b>MUSICAL INSTRUMENTS, THE SOUND OF WHICH IS PRODUCED, OR MUST BE AMPLIFIED, ELECTRICALLY (FOR EXAMPLE, ORGANS, GUITARS, ACCORDIONS)</b>		
9207 10 00	Keyboard instruments, other than accordions	Free	
9207 90 00	Other	Free	
9208	<b>MUSICAL BOXES, FAIRGROUND ORGANS, MECHANICAL STREET ORGANS, MECHANICAL SINGING BIRDS, MUSICAL SAWS AND OTHER MUSICAL INSTRUMENTS NOT FALLING WITHIN ANY OTHER HEADING OF THIS CHAPTER; DECOY CALLS OF ALL KINDS; WHISTLES, CALL HORNS AND OTHER MOUTH-BLOWN SOUND SIGNALLING INSTRUMENTS</b>		
9208 10 00	Musical boxes	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>5. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>The applications shall be considered on merits for issue of</p>

			Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time..
9208 90 00	Other	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>6. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time..</p>
<b>9209</b>	<b>PARTS (FOR EXAMPLE, MECHANISMS FOR MUSICAL BOXES) AND ACCESSORIES (FOR EXAMPLE, CARDS, DISCS AND ROLLS FOR MECHANICAL INSTRUMENTS) OF MUSICAL INSTRUMENTS; METRONOMES, TUNING FORKS AND PITCH PIPES OF ALL KINDS</b>		
9209 30 00	Musical instrument strings	Free	
	<i>Other:</i>		
9209 91 00	Parts and accessories for pianos	Free	
9209 92 00	Parts and accessories for the musical instruments of heading 9202	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>7. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of</p>

			<p>Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time.</p>
9209 94 00	Parts and accessories for the musical instruments of heading 9207	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>8. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>2. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time..</p>
9209 99 00	Other	Restricted	<p><b>Exports permitted under licence subject to the following documentation:</b></p> <p>9. Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.</p> <p>10. The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed</p>



			from time to time.

## CHAPTER 93

## ARMS AND AMMUNITION; PARTS AND ACCESSORIES THEREOF

## NOTES:

1. This Chapter does not cover:
  - a) Goods of Chapter 36 (for example, percussion caps, detonators, signalling flares);
  - b) Parts of general use, as defined in Note 2 to Section XV, of base metal (Section XV), or similar goods of plastics (Chapter 39);
  - c) Armoured fighting vehicles (heading 8710);
  - d) Telescopic sights and other optical devices suitable for use with arms, unless mounted on a firearm or presented with the firearm on which they are designed to be mounted (Chapter 90);
  - e) Bows, arrows, fencing foils or toys (Chapter 95); or
  - f) Collectors' pieces or antiques (heading 9705 or 9706)
  
2. In heading 9306 the reference to "parts thereof" does not include radio or radar apparatus of heading 8526.

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>9301</b>	<b>MILITARY WEAPONS, OTHER THAN REVOLVERS, PISTOLS AND THE ARMS OF HEADING 9307</b>		
<b>9301 10</b>	<i>Artillery weapons (for example, guns, howitzers and mortars):</i>		
9301 11 00	Self-propelled	Free	
9301 19 00	Other	Free	
9301 20 00	Rocket launchers; flame throwers; grenade launchers; torpedo tubes and similar projectors	Free	
9301 90 00	Other	Free	
9302 00 00	Revolvers and Pistols, other than those of heading 9303 or 9304	Free	a) Licence under Arms and Rules framed thereunder;  (b) Certificate from the Archaeological Survey of India certifying that the firearms to be exported are not antiques/rare specimens nor manufactured in India prior to 1956; and  (c) Firearms to be exported shall bear appropriate marks of identification and proof tests.

<b>9303</b>	<b>OTHER FIREARMS AND SIMILAR DEVICES WHICH OPERATE BY THE FIRING OF AN EXPLOSIVE CHARGE (FOR EXAMPLE, SPORTING SHORTGUNS AND RIFLES, MUZZLE-LOADING FIREARMS, VERY PISTOLS AND OTHER DEVICES DESIGNED TO PROJECT ONLY SIGNAL FLARES, PISTOLS AND REVOLVERS FOR FIRING BLANK AMMUNITION, CAPTIVE-BOLT HUMANE KILLERS, LINE-THROWING GUNS)</b>		
9303 10 00	Muzzle-loading firearms	Free	(a) Licence under Arms and Rules framed thereunder;  (b) Certificate from the Archaeological Survey of India certifying that the firearms to be exported are not antiques/rare specimens nor manufactured in India prior to 1956; and  (c) Firearms to be exported shall bear appropriate marks of identification and proof tests.
9303 20 00	Other sporting hunting or target-shooting shotguns, including combination shotgun-rifles	Free	
9303 30 00	Other sporting, hunting or target-shooting rifles	Free	
9303 90 00	Other	Free	
9304 00 00	Other Arms (for example, spring, air or gas guns and pistols, truncheons), excluding those of heading 9307	Free	
<b>9305</b>	<b>PARTS AND ACCESSORIES OF ARTICLES OF HEADINGS 9301 TO 9304</b>		
9305 10 00	Of revolvers or pistols	Free	
<b>9305 20</b>	<b><i>Of shotguns or rifles of heading 9303:</i></b>		
9305 20 10	Shotgun barrels	Free	
9305 20 90	Other	Free	
	<b><i>Other:</i></b>		
9305 91 00	Of military weapons of heading 9301	Free	
9305 99 00	Other	Free	

9306	<b>BOMBS, GRENADES, TORPEDOES, MINES, MISSILES AND SIMILAR MUNITIONS OF WAR AND PARTS THEREOF; CARTRIDGES AND OTHER AMMUNITION AND PROJECTILES AND PARTS THEREOF, INCLUDING SHOT AND CARTRIDGE WADS</b>		
	<i>Shotgun cartridges and parts thereof; air gun pellets:</i>		
9306 21 00	Cartridges	Free	<p>a) Licence under Arms and Rules framed thereunder;</p> <p>(b) Certificate from the Archaeological Survey of India certifying that the firearms to be exported are not antiques/rare specimens nor manufactured in India prior to 1956; and</p> <p>(c) Firearms to be exported shall bear appropriate marks of identification and proof tests.</p>
9306 29 00	Other	Free	<p>a) Licence under Arms and Rules framed thereunder;</p> <p>(b) Certificate from the Archaeological Survey of India certifying that the firearms to be exported are not antiques/rare specimens nor manufactured in India prior to 1956; and</p> <p>(c) Firearms to be exported shall bear appropriate marks of identification and proof tests.</p>
9306 30 00	Other Cartridges and parts thereof	Free	<p>a) Licence under Arms and Rules framed thereunder;</p> <p>(b) Certificate from the Archaeological Survey of India certifying that the firearms to be exported are not</p>

			antiques/rare specimens nor manufactured in India prior to 1956; and  (c) Firearms to be exported shall bear appropriate marks of identification and proof tests.
9306 90 00	Other	Free	a) Licence under Arms and Rules framed thereunder;  (b) Certificate from the Archaeological Survey of India certifying that the firearms to be exported are not antiques/rare specimens nor manufactured in India prior to 1956; and  (c) Firearms to be exported shall bear appropriate marks of identification and proof tests.
9307 00 00	SWORDS, CUT LASSES, BAYONETS, LANCES AND SIMILAR ARMS AND PARTS THEREOF AND SCABBARDS AND SHEATHS THEREOF	Free	

**CHAPTER 94****FURNITURE; BEDDING, MATTRESSES, MATTRESS SUPPORTS, CUSHIONS AND SIMILAR STUFFED FURNISHING; LAMPS AND LIGHTING FITTINGS, NOT ELSEWHERE SPECIFIED OR INCLUDED; ILLUMINATED SIGNS, ILLUMINATED NAME-PLATES AND THE LIKE; PREFABRICATED BUILDING****NOTES:**

1. This Chapter does not cover:
  - a) Pneumatic or water mattresses, pillows or cushions, of Chapter 39, 40 or 63;
  - b) Mirrors designed for placing on the floor or ground [for example, cheval- glasses (swing-mirrors)] of heading 7009;
  - c) Articles of Chapter 71;
  - d) Parts of general use as defined in Note 2 to Section XV, of base metal (Section XV), or similar goods of plastics (Chapter 39), or safes of heading 8303;
  - e) Furniture specially designed as parts of refrigerators or freezing equipment of heading 8418; furniture specially designed for sewing machines (heading 8452);
  - f) Lamps and lighting fittings of Chapter 85;
  - g) Furniture specially designed as parts of apparatus of heading 8518 (heading 8518), of headings 8519 to 8521 (heading 8522) or of headings 8525 to 8528 (heading 8529);
  - h) Articles of heading 8714;
  - ij) Dentists' chairs incorporating dental appliances of heading 9018 or dentists' spittoons (heading 9018);
  - k) Articles of Chapter 91 (for example, clocks and clock cases); or
  - l) Toy furniture or toy lamps or lighting fittings (heading 9503), billiard tables and other furniture specially constructed for games (heading 9504), furniture for conjuring tricks or decorations (other than electric garlands) such as Chinese lanterns (heading 9505).
2. The articles (other than parts) referred to in headings 9401 to 9403 are to be classified in those headings only if they are designed for placing on the floor or ground.  
The following are, however, to be classified in the above-mentioned headings even if they are designed to be hung, to be fixed to the wall or to stand one on the other;
  - (a) Cupboards, bookcases, other shelved furniture (including single shelves presented with supports for fixing them to the wall) and unit furniture;
  - (b) Seats and beds.
3. (A) In headings 9401 to 9403 references to parts of goods do not include references to sheets or slabs (whether or not cut to shape but not combined with other parts) of glass (including mirrors), marble or other stone or of any other material referred to in Chapter 68 or 69.  
(B) Goods described in heading 9404, presented separately, are not to be classified in heading 9401, 9402 or 9403 as parts of goods.
4. For the purposes of heading 9406, the expression "prefabricated buildings" means buildings which are finished in the factory or put up as elements, presented together, to be assembled on site, such as housing or worksite accommodation, offices, schools, shops, sheds, garages or similar buildings.

**GENERAL NOTE**

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
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<b>9401</b>	<b>SEATS (OTHER THAN THOSE OF HEADING 9402), WHETHER OR NOT CONVERTIBLE INTO BEDS, AND PARTS THEREOF</b>		
9401 10 00	Seats of a kind used for aircraft	Free	
9401 20 00	Seats of a kind used for motor vehicles	Free	
9401 30 00	Swivel Seats and variable height adjustment	Free	
9401 40 00	Seats other than garden seats or camping equipment, convertible into beds	Free	
	<b>Seats of cane, osier, bamboo or similar materials:</b>		
9401 52			
9401 52 00	Of bamboo	Free	
9401 53			
9401 53 00	Of rattan	Free	
9401 59 00	Other	Free	
	<b>Other seats, with wooden frames:</b>		
9401 61 00	Upholstered	Free	
9401 69 00	Other	Free	
	<b>Other Seats, with metal frames:</b>		
9401 71 00	Upholstered	Free	
9401 79 00	Other	Free	
9401 80 00	Other Seats	Free	
9401 90 00	Parts	Free	
<b>9402</b>	<b>MEDICAL, SURGICAL, DENTAL OR VETERINARY FURNITURE (FOR EXAMPLE, OPERATING TABLES, EXAMINATION TABLES, HOSPITAL BEDS WITH MECHANICAL FITTINGS, DENTISTS' CHAIRS); BARBERS' CHAIRS AND SIMILAR CHAIRS, HAVING ROTATING AS WELL AS BOTH RECLINING AND ELEVATING MOVEMENTS; PARTS OF THE FOREGOING ARTICLES</b>		
<b>9402 10</b>	<b>Dentists', barbers' or similar chairs and parts thereof:</b>		
9402 10 10	Dentists' chairs and parts thereof	Free	
9402 10 90	Other	Free	
<b>9402 90</b>	<b>Other:</b>		
9402 90 10	Hospital beds with mechanical fittings	Free	
9402 90 20	Parts	Free	
9402 90 90	Other	Free	
<b>9403</b>	<b>OTHER FURNITURE AND PARTS THEREOF</b>		
<b>9403 10</b>	<b>Metal furniture of a kind used in offices:</b>		
9403 10 10	Of Steel	Free	
9403 10 90	Other	Free	

<b>9403 20</b>	<b><i>Other metal furniture:</i></b>		
9403 20 10	Of Steel	Free	
9403 20 90	Other	Free	
<b>9403 30</b>	<b><i>Wooden furniture of a kind used in offices:</i></b>		
9403 30 10	Cabinetware	Free	
9403 30 90	Other	Free	
9403 40 00	Wooden furniture of a kind used in the kitchen	Free	
<b>9403 50</b>	<b><i>Wooden furniture of a kind used in the bed room:</i></b>		
9403 50 10	Bed stead	Free	
9403 50 90	Other	Free	
9403 60 00	Other wooden furniture	Free	
9403 70 00	Furniture of plastics	Free	
	<b><i>Furniture of other materials, including cane, osier, bamboo or similar materials:</i></b>		
9403 82 00	Of bamboo	Free	
9403 83 00	Of rattan	Free	
9403 89 00	Other	Free	
9403 90 00	Parts	Restricted	Exports permitted under licence subject to the following documentation:  Applications for export licences should be accompanied by attested copies of certificate of origin issued by the Principal Chief Conservator of Forests of the State from where the stocks were procured, giving details of the date of procurement from legal sources and quantities procured. A Certificate of the current position of stocks so procured and available with the applicant given after physical verification of the stocks, by the authority nominated for the purpose by the Principal Chief Conservator of Forests, should also accompany application for export licence.



			The applications shall be considered on merits for issue of Export Licence, which shall be subject to any other conditions such as MEP, quantity ceilings requirements under CITES, etc. as may be prescribed from time to time.
<b>9404</b>	<b>MATTRESS SUPPORTS; ARTICLES OF BEDDING AND SIMILAR FURNISHING (FOR EXAMPLE, MATTRESSES, QUILTS, EIDERDOWNS, CUSHIONS, POUFFES AND PILLOWS) FITTED WITH SPRINGS OR STUFFED OR INTERNALLY FITTED WITH ANY MATERIAL OR OF CELLULAR RUBBER OR PLASTICS, WHETHER OR NOT COVERED</b>		
9404 10 00	Mattress supports	Free	
	<i>Mattresses:</i>		
<b>9404 21</b>	<i>Of cellular rubber or plastics, whether or not covered:</i>		
9404 21 10	Of Rubber	Free	
9404 21 90	Of Plastic	Free	
<b>9404 29</b>	<i>Of other materials:</i>		
9404 29 10	Spring interior	Free	
<b>9404 29 20</b>	<i>of rubberized coir with or without combination or other materials whether or not with metallic springs.</i>	free	
9404 29 90	Other	Free	
<b>9404 30</b>	<i>Sleeping bags:</i>		
9404 30 10	Filled with feathers or down	Free	
9404 30 90	Other	Free	
<b>9404 90</b>	<i>Other:</i>		
	<i>Quilts:</i>		
9404 90 11	Filled with feathers or down	Free	
9404 90 19	Other	Free	
	<i>Other:</i>		
9404 90 91	Filled with feathers or down	Free	
9404 90 99	Other	Free	
<b>9405</b>	<b>LAMPS AND LIGHTING FITTINGS INCLUDING SEARCHLIGHTS AND SPOTLIGHTS AND PARTS THEREOF, NOT ELSEWHERE SPECIFIED OR INCLUDED; ILLUMINATED SIGNS, ILLUMINATED NAME-PLATES AND THE LIKE, HAVING A PERMANENTLY FIXED LIGHT SOURCE, AND PARTS THEREOF NOT</b>		

	<b>ELSEWHERE SPECIFIED OR INCLUDED</b>		
<b>9405 10</b>	<b><i>Chandeliers and other electric ceiling or wall lighting fittings, excluding those of a kind used for lighting public open spaces or thorough fares:</i></b>		
9405 10 10	Hanging lamps, complete fittings	Free	
9405 10 20	Wall lamps	Free	
9405 10 90	Other	Free	
<b>9405 20</b>	<b><i>Electric table, desk, bedside or floor-standing lamps:</i></b>		
9405 20 10	Table lamps, complete fittings	Free	
9405 20 90	Other	Free	
9405 30 00	Lighting sets of a kind used for Christmas trees	Free	
<b>9405 40</b>	<b><i>Other electric lamps and Lighting fittings:</i></b>		
9405 40 10	Searchlights and spotlights	Free	
9405 40 90	Other	Free	
<b>9405 50</b>	<b><i>Non electrical lamps and Lighting fittings:</i></b>		
9405 50 10	Hurricane lanterns	Free	
9405 50 20	Miner's safety lamps	Free	
	<b><i>Oil pressure lamps:</i></b>		
9405 50 31	Kerosene pressure lanterns	Free	
9405 50 39	Other	Free	
9405 50 40	Solar lanterns or lamps	Free	
	<b><i>Other Oil lamps:</i></b>		
9405 50 51	Metal	Free	
9405 50 59	Other	Free	
<b>9405 60</b>	<b><i>Illuminated signs, illuminated name-plates and the like:</i></b>		
9405 60 10	Of Plastic	Free	
9405 60 90	Of other materials	Free	
	<b><i>Parts:</i></b>		
9405 91 00	Of glass	Free	
9405 92 00	Of plastics	Free	
9405 99 00	Other	Free	
<b>9406</b>	<b>PREFABRICATED BUILDINGS</b>		
9406 10	<b><i>Of wood:</i></b>		
9406 10 10	Green-houses	Free	
9406 10 20	For cold storage	Free	
9406 10 30	Silos for storing ensilage	Free	
9406 10 90	Other	Free	
9406 90	<b><i>Other:</i></b>		
9406 90 10	Green-houses	Free	
9406 90 20	For cold storage	Free	

9406 90 30	Silos for storing ensilage	Free	
9406 90 90	Other	Free	

## CHAPTER 95

## TOYS, GAMES AND SPORTS REQUISITES; PARTS AND ACCESSORIES THEREOF

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>9503</b>	<b>TRICYCLES, SCOOTERS, PEDAL CARS AND SIMILAR WHEELED TOYS; DOLLS' CARRIAGES; DOLLS; OTHER TOYS; REDUCED-SIZE ("SCALE") MODELS AND SIMILAR RECREATIONAL MODELS, WORKING OR NOT; PUZZLES OF ALL KINDS.</b>		
<b>9503 00</b>	<i>Tricycles, scooters, pedal cars and similar wheeled toys; dolls' carriages; dolls; other toys; reduced-size ("scale") models and similar recreational models, working or not; puzzles of all kinds.</i>		
9503 00 10	Of wood	Free	
9503 00 20	Of metal	Free	
9503 00 30	Of plastics	Free	
9503 00 90	Other	Free	
<b>9504</b>	<b>VIDEO GAME CONSOLES AND MACHINES, ARTICLES FOR FUNFAIR, TABLE OR PARLOUR GAMES, INCLUDING PINTABLES, BILLIARDS, SPECIAL TABLES FOR CASINO GAMES AND AUTOMATIC BOWLING ALLEY EQUIPMENT</b>		

9504 20 00	Articles and accessories for billiards of all kinds	Free	
9504 30 00	Other games, operated by coins, bank notes, bank cards, tokens or by other means of payment, other than bowling alley equipment.	Free	
9504 40 00	Playing cards	Free	
9504 50 00	Video game consoles and machines, other than those of sub-heading 9504 30	Free	
<b>9504 90</b>	<b>Other:</b>		
9504 90 10	Chess set, all types	Free	
9504 90 20	Carom Board, with or without coins and strikers	Free	
9504 90 90	Other	Free	
<b>9505</b>	<b>FESTIVE, CARNIVAL OR OTHER ENTERTAINMENT ARTICLES, INCLUDING CONJURING TRICKS AND NOVELTY JOKES</b>		
9505 10 00	Articles for Christmas festivities	Free	
<b>9505 90</b>	<b>Other:</b>		
9505 90 10	Magical equipments	Free	
9505 90 90	Other	Free	
<b>9506</b>	<b>ARTICLES AND EQUIPMENT FOR GENERAL PHYSICAL EXERCISE, GYMNASTICS, ATHLETICS, OTHER SPORTS (INCLUDING TABLE-TENNIS) OR OUT-DOOR GAMES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; SWIMMING POOLS AND PADDLING POOLS</b>		
	<b>Snow-skis and other snow-ski equipment:</b>		
9506 11 00	Skis	Free	
9506 12 00	Ski-fastenings (ski-bindings)	Free	
9506 19 00	Other	Free	
	<b>Water-skis, surf-boards,</b>		

	<b><i>sailboards and other water-sport equipment:</i></b>		
9506 21 00	Sailboards	Free	
9506 29 00	Other	Free	
	<b><i>Golf clubs and other golf equipment:</i></b>		
9506 31 00	Clubs, complete	Free	
9506 32 00	Balls	Free	
9506 39 00	Other	Free	
9506 40 00	Articles and equipment for table-tennis	Free	
	<b><i>Tennis, badminton or similar rackets, whether or not strung:</i></b>		
9506 51 00	Lawn-tennis rackets, whether or not strung	Free	
<b>9506 59</b>	<b><i>Other:</i></b>		
9506 59 10	Squash or racketball badminton rackets, whether or not strung	Free	
9506 59 90	Other	Free	
	<b><i>Balls, other than golf balls and table-tennis balls:</i></b>		
9506 61 00	Lawn-tennis balls	Free	
<b>9506 62</b>	<b><i>Inflatable:</i></b>		
9506 62 10	Football	Free	
9506 62 20	Volley ball	Free	
9506 62 30	Basket ball	Free	
9506 62 90	Other	Free	
<b>9506 69</b>	<b><i>Other:</i></b>		
9506 69 10	Hockey ball	Free	
9506 69 20	Cricket ball	Free	
9506 69 30	Golf ball	Free	
9506 69 40	Rugby ball	Free	
9506 69 90	Other	Free	
9506 70 00	Ice skates and roller skates, including skating boots with skates attached	Free	
	<b><i>Other:</i></b>		
<b>9506 91</b>	<b><i>Articles and equipment for general physical exercise, gymnastics or athletics:</i></b>		
9506 91 10	Boxing equipment	Free	
9506 91 90	Other	Free	
<b>9506 99</b>	<b><i>Other:</i></b>		
9506 99 10	Badminton shuttle cocks	Free	1. International Animal Health Export Certificate. These are issued as per OIE guidelines vide Chapter 5.2 of

			<p>TAHC. OIE guidelines as per various Chapters like 5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC). Technical requirement of importing country, export regulations of Government of India like Notification No. 34/2015-5-2020 dated 13.1.17.</p> <p><b>ANIMAL QUARANTINE AND CERTIFICATION SERVICES, MINISTRY OF AGRICULTURE AND FARMERS WELFARE</b></p> <p>2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.</p>
9506 99 20	Leg pads and bats for Cricket	Free	
9506 99 30	Shoulder pads for Football	Free	
9506 99 40	Hockey sticks and blades	Free	
9506 99 50	Polo sticks including blades, shafts and heads	Free	
9506 99 60	Sports net	Free	
9506 99 70	Tennis and badminton racket pressures	Free	
9506 99 80	Shin-guards and elbow or shoulders pads excluding those for football; waist, thigh and hip protective equipment	Free	
9506 99 90	Other	Free	
<b>9507</b>	<b>FISHING RODS, FISH-HOOKS AND OTHER LINE FISHING TACKLE; FISH LANDING NETS, BUTTERFLY NETS AND SIMILAR NETS; DECOY "BIRDS" (OTHER THAN THOSE OF HEADING 9208 OR 9705) AND SIMILAR HUNTING OR SHOOTING REQUISITES</b>		
9507 10 00	Fishing rods	Free	
9507 20 00	Fish-hooks, whether or not snelled	Free	
9507 30 00	Fishing reels	Free	
<b>9507 90</b>	<b>Other:</b>		
9507 90 10	Fish landing and butterfly nets	Free	

9507 90 90	Other	Free	
<b>9508</b>	<b>ROUNDBOUTS, SWINGS, SHOOTING GALLERIES AND OTHER FAIRGROUND AMUSEMENTS; TRAVELING CIRCUSES, TRAVELING MENAGERIES AND TRAVELING THEATRES</b>		
9508 10 00	Travelling circuses and travelling menageries	Free	
9508 90 00	Other	Free	



## CHAPTER 96

## MISCELLANEOUS MANUFACTURED ARTICLES

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
<b>9601</b>	<b>WORKED IVORY, BONE, TORTOISE-SHELL, HORN, ANTLERS, CORAL, MOTHER-OF-PEARL AND OTHER ANIMAL CARVING MATERIAL, AND ARTICLES OF THESE MATERIALS (INCLUDING ARTICLES OBTAINED BY MOULDING)</b>		
9601 10 00	Worked ivory and articles of ivory	Free	
<b>9601 90</b>	<i>Other:</i>		
9601 90 10	Worked tortoise-shell and articles thereof	Free	
9601 90 20	Worked mother-of-pearl and articles thereof	Free	
9601 90 30	Worked bone (excluding whale bone) and articles thereof	Free	
9601 90 40	Worked horn, coral and other animal carving material and articles thereof	Free	
9601 90 90	Other	Free	
<b>9602</b>	<b>WORKED VEGETABLE OR MINERAL CARVING MATERIAL AND ARTICLES OF THESE MATERIALS MOULDED OR CARVED ARTICLES OF WAX, OF STEARIN, OF NATURAL GUMS OR NATURAL RESINS OR OF MODELLING PASTES, AND OTHER MOULDED OR CARVED ARTICLES, NOT ELSEWHERE SPECIFIED OR INCLUDED; WORKED, UNHARDENED GELATIN (EXCEPT GELATIN OF HEADING 3503) AND ARTICLES OF UNHARDENED GELATIN</b>		
<b>9602 00</b>	<i>Worked vegetable or mineral carving material and articles of these materials moulded or carved articles of wax, of stearin, of natural gums or natural resins or of modelling pastes, and other moulded or carved articles, not elsewhere specified or included; worked, unhardened gelatin (except gelatin of heading 3503) and articles of unhardened gelatin:</i>		
9602 00 10	Worked vegetable carving material and articles thereof	Free	
9602 00 20	Moulded or carved articles of wax, stearin, natural gums and resins and other moulded or carved articles	Free	
9602 00 30	Gelatin capsules, empty	Free	Export of the item to EU, produced from Animal By- Products, is allowed subject to the following conditions:

			<p>(i) A 'Shipment Clearance Certificate' is to be issued consignment-wise by CAPEXIL indicating details of the name and address of the exporter, address of the registered plant, IEC No. of the exporter, plant approval number, nature of export product, quantity, invoice number and date, port of loading (Name of the port) and destination.</p> <p>(ii) After the shipment is made, the exporter shall also provide 'Health Certificate' consignment-wise to the buyer giving details of vessel name, shipping bill number with date, production process, etc. as per the regulations stipulated by EC (EU) from time to time. The Certificate would be issued jointly by CAPEXIL and Regional Animal Quarantine Officer, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture, Government of India.</p> <p>[Notification No. 34/2015-20 dated 13.01.2017]</p>
9602 00 40	Other articles of unhardened gelatin	Free	
9602 00 90	Other	Free	
<b>9603</b>	<b>BROOMS, BRUSHES (INCLUDING BRUSHES CONSTITUTING PARTS OF MACHINES, APPLIANCES OR VEHICLES), HAND-OPERATED MECHANICAL FLOOR SWEEPERS, NOT MOTORISED, MOPS AND FEATHER DUSTERS; PREPARED KNOTS AND TUFTS FOR BROOM OR BRUSH MAKING; PAINT PADS AND ROLLERS;</b>		

	<b>SQUEEGEES (OTHER THAN ROLLER SQUEEGEES)</b>		
9603 10 00	Brooms and brushes, consisting of twigs or other vegetable materials, bound together, with or without handles	Free	
	<i>Tooth brushes, shaving brushes, hair brushes, nail brushes, eyelash brushes and other toilet brushes for use on the person, including such brushes constituting parts of appliances:</i>		
9603 21 00	Tooth brushes, including dental-plate brushes	Free	
9603 29 00	Other	Free	
<b>9603 30</b>	<b><i>Artists' brushes, writing brushes and similar brushes for the application of cosmetics:</i></b>		
9603 30 10	Artist brushes	Free	
9603 30 20	Brushes for the application of cosmetics	Free	
9603 30 90	Other	Free	
<b>9603 40</b>	<b><i>Paint, distemper, varnish or similar brushes (other than brushes of sub-heading 9603 30); paint pads and rollers:</i></b>		
9603 40 10	Paint, distemper, varnish or similar brushes (other than brushes of sub-heading 9603 30)	Free	
9603 40 20	Paint pads and rollers	Free	
9603 50 00	Other brushes constituting parts of machines, appliances or vehicles	Free	
9603 90 00	Other	Free	
9604 00 00	Hand sieves and hand riddles	Free	
<b>9605</b>	<b>TRAVEL SETS FOR PERSONAL TOILET, SEWING OR SHOE OR CLOTHES CLEANING</b>		
<b>9605 00</b>	<b><i>Travel sets for personal toilet, sewing or shoe or clothes cleaning:</i></b>		
9605 00 10	For personal toilet	Free	
9605 00 90	Other	Free	
<b>9606</b>	<b>BUTTONS, PRESS-FASTENERS, SNAP-FASTENERS AND PRESS-STUDS, BUTTON MOULDS AND OTHER PARTS OF THESE ARTICLES; BUTTON BLANKS</b>		
<b>9606 10</b>	<b><i>Press-fasteners, snap-fasteners and press-studs and parts thereof:</i></b>		
9606 10 10	Press-fasteners, snap-fasteners and press-studs	Free	
9606 10 20	Parts	Free	
	<b><i>Buttons:</i></b>		
9606 21 00	Of plastics, not covered with textile material	Free	
9606 22 00	Of base metals, not covered with textile material	Free	
<b>9606 29</b>	<b><i>Other:</i></b>		
9606 29 10	Button of coconut shell or wood	Free	
9606 29 90	Other	Free	

<b>9606 30</b>	<b><i>Button moulds and other parts of buttons; button blanks:</i></b>		
9606 30 10	Button blanks	Free	
9606 30 90	Other	Free	
<b>9607</b>	<b>SLIDE FASTENERS AND PARTS THEREOF</b>		
	<b>SLIDE FASTENERS:</b>		
<b>9607 11</b>	<b><i>Fitted with chain scoops of base metal:</i></b>		
9607 11 10	Zip fasteners	Free	
9607 11 90	Other	Free	
<b>9607 19</b>	<b><i>Other:</i></b>		
9607 19 10	Zip fasteners	Free	
9607 19 90	Other	Free	
9607 20 00	Parts	Free	
<b>9608</b>	<b>BALL POINT PENS; FELT TIPPED AND OTHER POROUS-TIPPED PENS AND MARKERS; FOUNTAIN PENS; STYLOGRAPH PENS AND OTHER PENS; DUPLICATING STYLOS; PROPELLING OR SLIDING PENCILS; PEN HOLDERS, PENCIL HOLDERS AND SIMILAR HOLDERS; PARTS (INCLUDING CAPS AND CLIPS) OF THE FOREGOING ARTICLES, OTHER THAN THOSE OF HEADING 9609</b>		
<b>9608 10</b>	<b><i>Ball point pens:</i></b>		
	<b><i>With liquid ink (for rolling ball point pen):</i></b>		
9608 10 11	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 10 12	Ball point pens with body or cap of precious metal or rolled precious metal	Free	
9608 10 19	Other	Free	
	<b><i>Other:</i></b>		
9608 10 91	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 10 92	Ball point pens with body or cap of precious metal or rolled precious metal	Free	
9608 10 99	Other	Free	
9608 20 00	Felt tipped and other porous-tipped pens and markers	Free	
<b>9608 30</b>	<b><i>Fountain pens, stylograph pens and other pens:</i></b>		
	<b><i>Fountain pens:</i></b>		
9608 30 11	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 30 12	With body or cap of precious metal or rolled precious metal	Free	
9608 30 19	Other	Free	
	<b><i>Stylograph pens:</i></b>		

9608 30 21	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 30 22	With body or cap of precious metal or rolled precious metal	Free	
9608 30 29	Other	Free	
	<b>Other:</b>		
9608 30 91	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 30 92	With body or cap of precious metal or rolled precious metal	Free	
9608 30 99	Other	Free	
9608 40 00	Propelling or sliding pencils	Free	
9608 50 00	Sets of articles from two or more of the foregoing sub-headings	Free	
<b>9608 60</b>	<b>Refills for ball point pens, comprising the ball point and ink-reservoir:</b>		
9608 60 10	With liquid ink (For rolling ball-pen)	Free	
9608 60 90	Other	Free	
	<b>Other:</b>		
<b>9608 91</b>	<b>Pen nibs and nib points:</b>		
9608 91 10	Nib points for pen	Free	
9608 91 20	Nibs of wool felt or plastics for use in the manufacture of porous tip pen or markers	Free	
9608 91 30	Other pen nibs	Free	
	<b>Other:</b>		
9608 91 91	Of metal	Free	
9608 91 99	Other	Free	
<b>9608 99</b>	<b>Other:</b>		
9608 99 10	Pen holders, pencil holders and similar holders	Free	
9608 99 90	Other	Free	
<b>9609</b>	<b>PENCILS (OTHER THAN PENCILS OF HEADING 9608), CRAYONS, PENCIL LEADS, PASTELS, DRAWING CHARCOALS, WRITING OR DRAWING CHALKS AND TAILORS' CHALKS</b>		
9609 10 00	Pencils and crayons, with leads encased in a rigid sheath	Free	
9609 20 00	Pencil leads, black or coloured	Free	
	<b>Other:</b>		
9609 90 10	Slate pencils	Free	
9609 90 20	Other pencils	Free	
9609 90 30	Pastels, drawing charcoals and writing or drawing chalks and tailors chalks	Free	
9609 90 90	Other	Free	

9610 00 00	Slates and Boards, with writing or drawing surfaces, whether or not framed	Free	
9611 00 00	Date, sealing or numbering stamps, and the like (including devices for printing or embossing labels), designed for operating in the hand; hand-operated composing sticks and hand printing sets incorporating such composing sticks	Free	
<b>9612</b>	<b>TYPEWRITER OR SIMILAR RIBBONS, INKED OR OTHER WISE PREPARED FOR GIVING IMPRESSIONS, WHETHER OR NOT ON SPOOLS OR IN CARTRIDGES; INK-PADS, WHETHER OR NOT INKED, WITH OR WITHOUT BOXES</b>		
<b>9612 10</b>	<b><i>Ribbons:</i></b>		
9612 10 10	Computer printer ribbon	Free	
9612 10 20	Ribbon for typewriters, other than electronic and similar machines	Free	
9612 10 30	Ribbon for electronic typewriter	Free	
9612 10 90	Other	Free	
9612 20 00	Ink-pads	Free	
<b>9613</b>	<b>CIGARETTE LIGHTERS AND OTHER LIGHTERS, WHETHER OR NOT MECHANICAL OR ELECTRICAL AND PARTS THEREOF OTHER THAN FLINTS AND WICKS</b>		
9613 10 00	Pocket lighters, gas fuelled, non-refillable	Free	
9613 20 00	Pocket lighters, gas fuelled, refillable	Free	
<b>9613 80</b>	<b><i>Other lighters:</i></b>		
9613 80 10	Electronic	Free	
9613 80 90	Other	Free	
9613 90 00	Parts	Free	
9614 00 00	Smoking pipes (including pipe bowls) and cigar or cigarette holders and parts thereof	Free	
<b>9615</b>	<b>COMBS, HAIR-SLIDES AND THE LIKE, HAIRPINS, CURLING PINS, CURLING GRIPS, HAIR-CURLERS AND THE LIKE, OTHER THAN THOSE OF HEADING 8516, AND PARTS THEREOF</b>		
	<b><i>Combs, hair-slides and the like:</i></b>		
9615 11 00	Of hard rubber or plastics	Free	
9615 19 00	Other	Free	
9615 90 00	Other	Free	
<b>9616</b>	<b>SCENT SPRAYS AND SIMILAR TOILET SPRAYS, AND MOUNTS AND HEADS THEREFOR; POWDER-PUFFS AND PADS FOR THE APPLICATION OF COSMETICS OR TOILET</b>		

	<b>PREPARATIONS</b>		
<b>9616 10</b>	<i>Scent sprays and similar toilet sprays, and mounts and heads therefor:</i>		
9616 10 10	Scent sprays and similar toilet sprays	Free	
9616 10 20	Mounts and heads	Free	
9616 20 00	Powder-puffs and pads for the application of cosmetics or toilet preparations	Free	
<b>9617</b>	<b>VACUUM FLASKS AND OTHER VACUUM VESSELS, COMPLETE WITH CASES; PARTS THEREOF OTHER THAN GLASS INNERS</b>		
<b>9617 00</b>	<i>Vacuum flasks and other vacuum vessels, complete with cases; part thereof other than glass inners:</i>		
	<i>Vacuum flasks and other vessels, complete with case:</i>		
9617 00 11	Vacuum flasks having a capacity not exceeding 0.75 l	Free	
9617 00 12	Vacuum flasks having a capacity exceeding 0.75 l	Free	
9617 00 13	Casserol and any other vacuum containers	Free	
9617 00 19	Other	Free	
9617 00 90	Parts (other than glass inners)	Free	
9618 00 00	Tailors' dummies and other lay figures; automata and other animated displays, used for shop window dressing	Free	
<b>9619</b>	<b>SANITARY TOWELS (PADS) AND TAMPONS, NAPKINS AND NAPKIN LINERS FOR BABIES AND SIMILAR ARTICLES, OF ANY MATERIAL</b>		
<b>9619 00</b>	<i>Sanitary towels (pads) and tampons, napkins and napkin liners for babies and similar articles, of any material:</i>		
9619 00 10	Sanitary towels ( pads) or sanitary napkins	Free	
9619 00 20	Tampons	Free	
9619 00 30	Napkins and napkin liners for babies	Free	
9619 00 40	Clinical diapers	Free	
9619 00 90	Others	Free	
9620 00			
<b>9620 00 00</b>	Monopods, bipods, tripods and similar articles	Free	

## CHAPTER 97

## WORKS OF ART, COLLECTORS' PIECES AND ANTIQUES

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Conditions	Policy
<b>9701</b>	<b>PAINTINGS, DRAWINGS AND PASTELS, EXECUTED ENTIRELY BY HAND, OTHER THAN DRAWINGS OF HEADING 4906 AND OTHER THAN HAND-PAINTED OR HAND-DECORATED MANUFACTURED ARTICLES; COLLAGES AND SIMILAR DECORATIVE PLAQUES</b>			
<b>9701 10</b>	<i>Paintings, drawings and pastels:</i>			
9701 10 10	Madhubani paintings (on textiles)	Free		
9701 10 20	Kalamkari paintings (on textiles)	Free		
9701 10 30	Rajasthani paintings (on textiles)	Free		
9701 10 90	Other	Free		
<b>9701 90</b>	<i>Other:</i>			
9701 90 91	Domestic articles of wood (hand decorated)	Free		
9701 90 92	Restaurant decoration of plastics	Free		
9701 90 99	Other	Free		
9702 00 00	Original engravings, prints and lithographs	Free		
<b>9703</b>	<b>ORIGINAL</b>			



	<b>SCULPTURES AND STATUARY, IN ANY MATERIAL</b>		
<b>9703 00</b>	<i>Original sculptures and statuary, in any material:</i>		
9703 00 10	Original sculptures and statuary, in metal	Free	
9703 00 20	Original sculptures and statuary, in stone	Free	
9703 00 90	Original sculptures and statuary, in other materials	Free	
<b>9704</b>	<b>POSTAGE OR REVENUE STAMPS, STAMP-POST MARKS, FIRST-DAY COVERS, POSTAL STATIONERY (STAMPED PAPER), AND THE LIKE, USED OR UNUSED, OTHER THAN THOSE OF HEADING 4907</b>		
<b>9704 00</b>	<i>Postage or revenue stamps, stamp-post marks, first-day covers, postal stationery (stamped paper), and the like, used or unused, other than those of heading 4907:</i>		
9704 00 10	Used postal stamp	Free	
9704 00 20	Used or unused first-day covers for philatelists	Free	
9704 00 90	Other	Free	
<b>9705</b>	<b>COLLECTIONS AND COLLECTORS' PIECES OF ZOOLOGICAL, BOTANICAL, MINERALOGICAL, ANATOMICAL, HISTORICAL, ARCHAEOLOGIC</b>		

	<b>AL, PALAEONTOLOGI CAL, ETHNOGRAPHIC OR NUMISMATIC INTEREST:</b>		
<b>9705 00</b>	<i>Collections and collectors' pieces of zoological, botanical, mineralogical, anatomical, historical, archaeological, palaeontological, ethnographic or numismatic interest:</i>		
9705 00 10	Stuffed animals and birds (taxidermy)	Free	<ol style="list-style-type: none"> <li>1. NOC</li> <li>2. Regional Offices of WCCB situated at Delhi, Mumbai, Chennai and Kolkata</li> <li>3. The wildlife inspectors visit the exit points regularly for clearances of courier and post.</li> </ol>
9705 00 90	Other	Free	Certificate from the District Magistrate concerned/ Commissioner of Police under whose jurisdiction the replica has been manufactured and has been rendered innocuous.
9706 00 00	Antiques of an age exceeding one hundred years	Free	Certificate from the District Magistrate concerned/ Commissioner of Police under whose jurisdiction the replica has been manufactured and has been rendered innocuous.

## CHAPTER 98

## LABORATORY CHEMICALS; PASSENGERS' BAGGAGE, PERSONAL IMPLEMENTATIONS BY AIR OR POST; SHIP STORES

## GENERAL NOTE

If the packing is of wooden material, ensure the valid phytosanitary certificate and ISPM-15 marking compliance as per CBIC INSTR. F.No.450/19/2005-Cus-IV DTD 16.9.13."

ITC(HS) Code	Item Description	Policy	Policy Conditions
9801	All Items Of Machinery Including Prime Movers, Instruments, Apparatus And Appliances, Control Gear And Transmission Equipment, Auxilliary Equipment (Including Those Required For Research And Development Purposes, Testing And Quality Control), As Well As All Components (Whether Finished Or Not) Or Raw Materials For The Manufacture Of The Aforesaid Items And Their Components, Required For The Initial Setting Up Of A Unit, Or The Substantial Expansion Of An Existing Unit, Of A Specified: (1) Industrial Plant, (2) Irrigation Project, (3) Power Project, (4) Mining Project, (5) Project For The Exploration For Oil Or Other Minerals, And (6) Such Other Projects As The Central Government May, Having Regard To The Economic Development Of The Country Notify In The Official Gazette In This Behalf; And Spare Parts, Other Raw Materials (Including Semi-Finished Material) Or Consumable Stores Not Exceeding 10% Of The Value Of The Goods Specified Above Provided		

	That Such Spare Parts, Raw Materials Or Consumable Stores Are Essential For The Maintenance Of The Plant Or Project Mentioned In 1 To 6 Above		
9801 00	<i>All items of machinery including prime movers, instruments, apparatus and appliances, control gear and transmission equipment, auxilliary equipment (including those required for research and development purposes, testing and quality control), as well as all components (whether finished or not) or raw materials for the manufacture of the aforesaid items and their components, required for the initial setting up of a unit, or the substantial expansion of an existing unit, of a specified: (1) industrial plant, (2) irrigation project, (3) power project, (4) mining project, (5) project for the exploration for oil or other minerals, and (6) such other projects as the Central Government may, having regard to the economic development of the country notify in the Official Gazette in this behalf; and spare parts, other raw materials (including semi-finished material) or consumable stores not exceeding 10% of the value of the goods specified above provided that such spare parts, raw materials or consumable stores are essential for the maintenance of the plant or project mentioned in 1 to 6 above:</i>		
	<i>Machinery:</i>		
98010011	For industrial plant project	Free	
9801 00 12	For irrigation plant	Free	
9801 00 13	For power project	Free	
9801 00 14	For mining project	Free	

9801 00 15	Project for exploration of oil or other minerals	Free	
9801 00 19	For other projects	Free	
9801 00 20	Components (whether finished or not) or raw materials for the manufacture of aforesaid items and their components required for the initial setting up of a unit or the substantial expansion of a unit	Free	
9801 00 30	Spare parts and other raw materials (including semi-finished materials) or consumable stores for the maintenance of plant or project	Free	
9802 00 00	Laboratory Chemicals	Free	
9803 00 00	All dutiable articles, imported by a passenger or a member of a crew in his baggage	Free	
<b>9804</b>	<b>ALL DUTIABLE ARTICLES, INTENDED FOR PERSONAL USE, IMPORTED BY POST OR AIR, AND EXEMPTED FROM ANY PROHIBITION IN RESPECT OF THE IMPORTS THEREOF UNDER THE FOREIGN TRADE (DEVELOPMENT &amp; REGULATION) ACT, 1992 BUT EXCLUDING ARTICLES FALLING UNDER HEADING 9803</b>		
9804 10 00	Drugs and medicines	Free	
9804 90 00	Other	Free	
<b>9805</b>	<b>THE FOLLOWING ARTICLES OF STORES ON BOARD OF A VESSEL OR AIRCRAFT ON WHICH DUTY IS LEVIABLE UNDER THE CUSTOMS ACT, 1962 (52 OF 1962) NAMELY:</b>		
9805 10 00	Prepared or preserved meat, fish and vegetables; dairy products; soup; lard; fresh fruits	Free	1. International Animal Health Export Certificate. These are issued as per OIE guidelines vide Chapter 5.2 of TAHC. OIE guidelines as per various Chapters like

			<p>5.2, 5.7, 5.10 of Terrestrial Animal Health Code (TAHC). Technical requirement of importing country, export regulations of Government of India like Notification No. 34/2015-5-2020 dated 13.1.17.</p> <p><b>Agency : ANIMAL QUARANTINE AND CERTIFICATION SERVICES, MINISTRY OF AGRICULTURE AND FARMERS WELFARE</b></p> <p>2. The export consignments of livestock and livestock products are examined technically with or without testing as per the importing country requirement. Presently, the health certificates are issued to the exporter as original physical copies as the same is required at destination.</p>
9805 90 00	All other consumable stores excluding fuel, lubricating oil, alcoholic drinks and tobacco products	Free	

# **Appendix 1**

## **List of Wild Life entries in Wild Life (Protection) Act, 1972**

**APPENDIX 1****List of Wild Life entries in Wild Life (Protection) Act, 1972****A. INTRODUCTION**

The import and export of Wild Life and its forms is prohibited in the Exim Policy issued under the authority of the Foreign Trade (Development & Regulations) Act, 1992. The generic entry listed in the policy is:

“Wild animals including parts and products and ivory”.

Wild animals are those defined in the Wild Life (Protection) Act, 1972.

**B. SCHEDULES OF WILD LIFE (PROTECTION) ACT, 1972**

The schedule lists and functions under the Act are given in the table below:

<b>Schedule I</b>	Part I	Wild animals listed under Mammals	Covered under definition of Scheduled animal and Scheduled animal articles. Dealing in these along
	Part II	Amphibians and Reptiles	with their articles and trophies is prohibited under
	Part III	Birds	Section 49 of Wild Life (Protection) Act, 1972.
	Part IV	Crustacea and Insects	Hunting of these animals is also Prohibited
<b>Schedule II</b>	Part I	Wild animals listed under Mammals and reptiles	Schedule II, Dealing in Part I Schedule articles requires licence. Part II covered under definition of scheduled animal and scheduled animal articles.
	Part II	Beetles	
<b>Schedule III</b>		Wild animals under mammals	Dealing in these items and animal articles and trophies requires licence. Hunting Prohibited.
<b>Schedule IV</b>		Wild animals under mammals, birds	Dealing in these items and animal articles and trophies requires licence. Hunting Prohibited.
<b>Schedule V</b>		Vermis (Common Crow, Fruit Bats, Mice and Rats living in wild excluded from the definition of Wild Animals.	
<b>Schedule VI</b>		List of plants notified under Section C	Licence from Chief Wild Life Warden for dealing in specified plants. Cultivation also requires a licence



**SCHEDULE I of Wild Life Protection Act, 1972**

*Note: Entries listed with stars ("\*") means item has been omitted against the entry number.*

**Part 1 Mammals**

1. Andaman wild pig (*Sus sorofa andamanensis*)]
- 1-A. Bharal (*Ovisnahura*)]
- 1-B. Binturong (*Arctictis binturong*)]
2. Black Buck (*Antelope cervicapra*)
- 2-A. \* \* \*
3. Brow-antlered Deer or Thamin (*Cervus eldi*)
- 3-A. Himalayan Brown bear (*Ursus Arctos*)
- 3-B. Capped Langur (*Presbytis pileatus*)
4. Caracal (*Felis caracal*)
- 4-A. Catecean specils
5. Cheetah (*Acinonyx jubatus*)
- 5-A. Chinese Pangolin (*Mainis pentadactyla*)
- 5-B. Chinkara or Indian Gazelle (*Gazella gazella bennetti*)
6. Clouded Leopard (*Neofelis nebulosa*)
- 6-A. Crab-eating Macaque (*Macaca irus umbrosa*)
- 6-B. Desert cat (*Felis libyca*)
- 6-C. Desert fox (*Vulpes bucapus*)
7. Dugong (*Dugong dugon*)
- 7-A. Ermine (*Mustele erminea*)
8. Fishing Cat (*Felis Vivian*)
- 8-A. Four-horned antelope (*Tetraceros quadricornis*)
- 8-B. \* \* \*
- 8-C. \* \* \*
- 8-D. Gangetic dolphin (*Platanista gangetica*)
- 8-E. Gaur or Indian bison (*Bos gaurus*)
9. Golden Cat (*Felis temmincki*)
10. Golden Langur (*Presbytis geei*)
- 10-A. Giant squirrel (*Ratufa macroura*)
- 10-B. Himalayan Ibex (*Capra ibex*)
- 10-C. Himalayan Tahr (*Hemitragus jemlahicus*)
11. Hispid Hare (*Caprolagus hispidus*)
- 11-A. Hog badger (*Arconyx collaris*)
12. Hoolock (*Hylobates hoolock*)
- 12-A \* \* \*

12-B. Indian Elephant (*Elephas maximums*)

13. Indian Lion (*Panthera leo persica*)
14. Indian Wild Ass (*Equus hemionus khur*)
15. Indian Wolf (*Canis lupas pallipes*)
16. Kashmir Stag (*Cervus elaphus hanglu*)
- 16-A. Leaf Monkey (*Presbytis phayrei*)
- 16-B. Leopard or Panther (*Panthera pardus* )]
17. Leopard Cat (*Felis bengalensis*)
18. Lesser or Red Panda (*Ailurus fulgens*)
19. Lion-tailed Macaque (*Macaca silenus*)
20. Loris (*loris tardigradus*)
- 20-A. Little Indian Porpoise (*Neomeris phocenooides* )
21. Lynx (*Felis lynx isabellinus*)
22. Malabar Civet (*Viverra megaspila*)
- 22-A. Malay or Sun Bear ( *Helarctos malayanus*)
23. Mrbled Cat (*Felis marmorata*)
24. Markhor (*Capra falconeri*)
- 24-A. Mouse Deer (*Tragulus meminna*)
25. Musk Deer (*Moschus moschiferus*)
- 25-A. Nilgiri Lungur (*Presbytis johni*)
- 25-B. Nilgiri Tahr (*Hemitragus hyclocrius*)
26. Nyan or Great Tibetan Sheep (*Ovis ammon Hodgkin*)
27. Pallas Cat (*Felis manul*)
28. Pangolin (*Manis crassicaudata*)
29. Pygmy Hog (*Sus salvanius*)
- 29-A. Ratel (*Mellivaora capensis*)
30. Rhinoceros (*Rhinoceros unicornis*)
31. Rusty spotted Cat (*Felis rubiginosa*)
- 31-A. Serow (*Capricornis sumatraensis*)
- 31-B. Clawless Otter (*Aonyx cinerea*)
- 31-C. Sloth Bear (*Melursus ursinus*)
32. Slow Loris (*Nycticebus couceang*)
- 32-A. Small Travencore Flying Squirrel (*Petinomys fuscocapillus*)
33. Snow Leopard (*Panthera uncia*)
- 33-A. Snubfin Dolphin (*Oreaella brevezastris*)
34. Spotted Linsang (*Prionodon pardicolor*)
35. Swamp Deer (All sub-species of *Cervus duvauceli*)
36. Takin or Mishmi Takin (*Budorcus taxicolor*)
- 36-A. Tibetan Antelope or Chiru (*Panthelops hodgsoni*)
- 36-B. Tibetan Fox (*Vulpes ferrilatus*)
37. Tibetan Gazelle (*Procapra picticaudata*)
38. Tibetan Wild Ass (*Equus hemionus kiang*)
39. Tiger (*Panthera tigris*)
40. Urial or Shapu (*ovis vegnei*)

- 41. Wild Buffalo (*Bubalus bubalis*)
- 41-A. Wild Yak (*Bos grunniens*)
- 41-B. Tibetan Wolf (*Canis lupus chanco*)

## **Part II Amphibians and Reptiles**

- 1. Agra Monitor Lizard *Varanus griseus* (Daudin)
  - 1-A. \* \* \*
  - 1-B. Audithia Turtle (*Pelochelys bibroni*)
  - 1-C. Barred, Oval, or Yellow Monitor lizard (*Varanus flavescens*)
  - 1-D. Crocodiles (Including the Estuarine or salt water crocodiles) (*Crocodilus porosus* and *crocodilus palustris*)
  - 1-E. Terrapin (*Batagur basika*)
  - 1-F. Eastern Hill Terrapin (*Melanochelys tricarinata*)
- 2. Gharial (*Gravialis gangeticus*)
- 3. Ganges Soft-shelled Turtle (*Trionyx gangeticus*)
  - 3-A. Golden Gecko (*Caloductylodes aureus*)
- 4. Green Sea Turtle (*Chelonia Mydas*)
- 5. Hawksbill Turtle (*Eretmochelys imbricata inlscata*)
- 6. \* \* \*
- 7. Indian Egg-eating Snake (*Elachistodon westermanni*)
- 8. Indian Soft-shelled Turtle (*Lissemys punctata punctata*)
- 9. Indian Tent Turtle (*Kachuga tecta tecta*)
  - 9-A. Kerala Forest Terrapin (*Hoesemys sylrattca*)
- 10. Large Bengal Monitor Lizard (*Varanus bengalensis*)
- 11. Leathery Turtle (*Dermochelys coriacea*)
- 12. Logger Head Turtle (*Caretta caretta*)
- 13. Olive Back Logger Head Turtle (*Iepidochelys olivacea*)
- 14. Peacock-marked Soft-shelled Turtle (*Trionyx hurum*)
  - 14-A. Pythons (Genus *python*)
  - 14-B. Sail terrapin (*Kachuga Kachuga*)
  - 14-C. Spotted black Terrapin (*Geoclemys hamiltoni*)
- 15. \* \* \*
- 16. \* \* \*
- 17. \* \* \*
- 17-A. Water Lizard (*Varanus salvator*)

## **Part III Birds**

- 1. Andaman Teal (*Anas gibberifrons allagularis*)
  - 1-A. Assam Bamboo Partridge (*Bambusicola fytchii*)
  - 1-B. Bazas (*Aviceda jeordone* and *Aviceda leuphotes*)
  - 1-C. Bengal Florican (*Eupodotis bengalensis*)
  - 1-D. Black-necked Crane (*Grus nigricollis*)

- 1-E. Blood pheasants (*Ithaginis cruentus tibetanus*, *Ithaginis Cruentus kuseri*)
- 1-F. \*\*\*
2. Cheer Pheasant (*Catreus wallichii*)
- 2-A. Eastern White Stork (*Ciconia ciconia boyciana*)
- 2-B. Forest-spotted Owlet (*Athene blewitti*)
- 2-C. Frogmouths (Genus *batrachostomus*)
3. Great Indian Bustard (*Choriotis nigriceps*)
4. Great Indian Hornbill (*Buceros bicornis*)
- 4-A. Hawks (*Accipitridae*)
- 4-B. Hooded Crane (*Grus monacha*)
- 4-C. Hornbills (*Ptilolaemus tickelli austeni*, *Aceros nipalensis*, *Rhyticeros undulatus ticehursti*)
- 4-D. Houbara Bustard (*Chlamydotis undulata*)
- 4-E. Humes Bar-backed pheasant (*Syrmaticus humiae*)
- 4-F. Indian pied Hornbill (*Anthracoceros malabaricus*)
5. Jerdons Courser (*Cursorius bitorquatus*)
6. Lammergeier (*Gypaetus barbatus*)
7. Large Falcons (*Falco peregrinus*, *Falco biarmicus* and *Falco chicuera*)
- 7-A. Large Whistling Teal (*Anatidae*)
- 7-B. Lesser Florican (*Sypheotides indica*)
- 7-C. Monal Pheasants (*Lophophorus impeyanus*, *Lophophorus Sclateri*)
8. Mountain Quail (*Ophrysia superciliosa*)
9. Narcondam Hornbill [*Rhyticeros (undulatus) narcondami*]
- 9-A. \*\*\*
10. Nicobar Megapode (*Megapodius Freycinet*)
- 10-A. Nicobar Pigeon (*Caloenas nicobarica pelewensis*)
- 10-B. Osprey or Fish-eating Eagle (*Pandion haliaetus*)
- 10-C. Peacock Pheasants (*Polyplectron bicalcaratum*)
11. Peafowl (*Pavo cristatus*)
12. Pink-headed Duck (*Rhodonessa caryophyllacea*)
13. Scalaters Monal (*Lophophorus sclateri*)
14. Siberian White Crane (*Grus leucogeranus*)
- 14-A. \*\*\*
- 14-B. Tibetan Snow Cock (*Tetraogallus tibetanus*)
15. Tragopan pheasants (*Tragopan melanocephalus*, *Tragopan blythii*, *Tragopan satyra*, *Tragopan temminckii*)
16. White-bellied Sea Eagle (*Haliaetus leucogaster*)
17. White-eared Pheasant (*Crossoptilon crossoptilon*)
- 17-A. White Spoonbill (*Platalea leucorodia*)
18. White-winged Wood Duck (*Cairina scutulata*)

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## Part IV Crustacea and Insects

### 1. Butterflies and Moths

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Family Amathusidae	Common English name
Discophora deo deo	Duffer, banded Discophora
sondaica muscina	Duffer, common
Faunis faunula faunuloides	pallid fauna
<b>Family Danaidae</b>	
Danaus gautama gautamoides	Tigers
Euploea crameri nicevillei	Crow, spotted black
Euploea midamus roepstorfti	Crow, Blue-spotted <b>Family</b>
<b>Lycaenidae</b>	
Allotinus drumila	Darkie, crenulate/Great
Allotinus fabius penormis	Angled darkie
Amblopala avidiena	Hairstrak, Chinese
Amblypodia ace arata	Leaf Blue
Amblypodia alea constanceae	Rosy Oakblue Amblypodia
ammonariel	Malayan Bush blue
Amblypodia arvina ardea	Purple Brown tailless Oakblue
Amblypodia asopia	Plain tailless Oakblue
Amblypodia comica	Comic Oakblue Amblypodia
opalima	Opal Oakblue
Amblypodia zeta	Andaman tailless Oakblue
<b>Biduanda Melisa Cyana</b>	
Biduanda melisa cyana	Blue Posy
Callophrys leechii	Hairstreak, Ferruginous
Castalius rosimon alarbus	Pierrot, common Charana
cephais	Mandar in Blue, Cachar
Chloria othona	Tit, orchid
Deudoryx epijarbas amatius	Cornelian, scarce
Everes moorei	Cupid, Moores Gerydus
biggsii	Biggs Brownie Gerydus
symethus diopeithes	Great Brownie
Heliophorus hybrida	Sapphires Horaga
albimacula	Onyxes Jamides ferrari
	Caeruleans
Liphyra brassolis	Butterfly, Moth
Listeria dudgenni	Listers hairstreak Logania
Watsoniana subfasciata	Mottle, Watsens Lycaenopsis
binghami	Hedge Blue
Lycaenopsis haraldus ananga	Hedge Blue, Felders Lycaenopsis

puspa prominens	Common hedge Blue Nacaduba
noreia hampsoni	Lineblue, White-tipped
Polyommatus oritulus leela	Greenish mountain Blue Pratapa
lcetas mishmia	Royal, dark Blue Simiskina
phalena harterti	Brilliant, Broadlanded Sinthusa
Virgo	Spark, pale
Spindasis elwesi	Silverline, Elwess Spindasis
rukmini	Silverline, Khaki Strymoni
mackwoodi	Hairstreak, Mackwoods Tajuria
ister	Royal, uncertain
Tajuria luculentus nela	Royal, Chinese
Tajuria yajna yajna	Royal, Chestnut and Black Thecla
ataxus zulla	wonderful hairstreak
Thecla bleti mendera	Indian Purple hairstreak
Thecla letha	Watsons hairstreak
Thecla paona	paona hairstreak Thecla pavo
	Peacock hairstreak Virachola
smilis	Guava Blues

**Family Nymphalidae**

Apatura ulupi ulupi	Emperor, Tawny Argynnis hegemone
	Silver-washed fritillary Callnaga
buddha	Freak
Charases durnfordi nicholi	Rajah, chestnut
Cirrochroa fasciata	Yeomen
Diagora nicevillei	Siren, Scarce Dillpa morgiana
	Emperor, Golden Doleschallia
bisalltide	Austumn leaf
andamana	
Eriboea moorel sandakanas	Malayan Nawab Eriboea
schreiberi	Blue Nawab Eulacera
manipurensis	Emperor, Tytlers
Euthalia durga splendens	Barons/connis/Duchesses
Euthalia iva	Duke, Grand Euthalia khama
Curvifascia	Duke, Naga Euthalia tellehinia
	Baron, Blue Helcyra hermina
	Emperor, White Hypolimnas
missipus	Eggfly, Danaid Limenitis
austenia	Commodore, Grey
purpurascens	
Limenitis zulema	Admirals
Melitaea shandura	Fritillaries/Silverstripes
Neptis antilope	Sailer, variegated

Neptis aspasia	Sailer, Great Hockeystick Neptis
columella kankena	Sailer, Short-banded Neptis cydippe
kirbariensis	Sailer, Chinese yellow Neptis ebusa
ebusa	Sailer/Lascar
Neptis jumbah binghami	Sailer, chestnut-streaked
Neptis manasa	Sailer, pale Hockeystick
Neptis poona	Lascar, tytlers
Neptis sankara narr	Sailer, Broad-banded Panthoporia
jina jina	Bhutan sergeant Panthoporia reta
moorei	Malay staff sergeant Prothoc
franckii regalis	Begum, Blue
Sasakia funebris.	Empress
Sophisa chandra	Courtier, Eastern Symbrenthia
silana	Jester, scarce Vanessa antiopa
yedunula	Admirables

**Family Papilionidae**

Chilasa clytea clytea of commixtus	Common mime
Papilio elephenor	Spangle, yellow-crested Papilio
liomedon	Swallowtail, Malabar Banded
Parnassiusaeco geminifer	Apollo
Parnassius delphius	Banded apollo
Parnassius hannyingtoni	Hannyingtons apollo Parnassius
imperator augustus	Imperial apollo Parnassius
stoliezkanus	Ladakh Banded apollo
Polydorus coon sambilanga	Common clubtail
Polydorus cerassipes	Black windmill Polydorus hector
	Crimson rose
Polydorus nevillei	Nevills windmill Polydorus
plutonium pembertonii	Chinese windmill Polydourss polla
	Denicylles windmill

**Family Pieridae**

Aporia harrietae harrietae	Black veins
Baltia butleri sikkima	White butterfly
Colias colias thrasibulus	Clouded yellows
Colias dubi	Dwarf clouded yellow Delias
samaca	jezebel, pale
Pieris krueperi devta	Butterfly cabbage/WhiteII

**Family Satyriidae**

Coelitis mothis adamsoni	Cats eye, Scarce Cyllogenes janetae
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peali	Evening Brown, Scarce Elymnias
Elymbias penanga chilensis	Palmfly, peals
Erebia annada annada	Palmfly, Painted
singha nara singha	Argus, ringed Erebia nara
distans	Argus, Mottled Lethe,
dura gammiel	Forester, Scarce Red Lethe
europa tamuna	Lilacfork, Scarce Lethe
gemina gafuri	Bamboo tree brown Lethe
guluihal guluihal	Taylers tree brown Lethe
Lethe margaritae	Forester, Dull
ocellata lyncus	Tree brown, Bhutan Lethe
ramadeva	Mystic, dismal Lethe
satyabati	Silverstripe, Single Lethe
orseis nautilus	Forester, pallid Mycalesis
menava maeroides	Bushbrown, Purple Pararge
Ypthima dohertyi persimilis	Wall dark
1-A.Coconut or Robber Crab (Bigrus latro)	Five ring, Great
2. Dragon Fly (Epioplebia laidlawi)	

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**SCHEDULE II of Wild Life Protection Act, 1972**

**Part I**

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1. \*\*\*
- 1-A. Assamese macaque (*Macaca assamensis*)
2. Bengal Porcupine (*Atherurus mecrourus assamensis*)
3. \*\*\*
- 3-A. Bonnet macaque (*Macaca radiata*)
- 3-B. \*\*\*\*\*
- 4-A. Common langur (*Presbytis entellus*)]
5. \*\*\*
6. \*\*\*
7. Ferret Badgers (*Melogale moschata*, *Melogale personata*)
8. \*\*\*
9. \*\*\*
11. Himlayan Crestless Porcupine (*Hystrix hodgsoni*)
- 11-A. Himalayan Newtor Salamander (*Tyletrotiton verrucosus*)
12. \*\*\*
13. \*\*\*

14. \*\*\*
15. \*\*\*
16. Pig-tailed macaque (*Macaca nemestrina*)
17. \*\*\*
- 17-A. Rhesus macaque (*Macaca mulatta*)
18. \*\*\*
19. Stump-tailed macaque (*Macaca speciosa*)
20. \*\*\*
21. \*\*\*
22. Wild dog or dhole (*Cuon alpinus*)
23. \*\*\*
24. Chameleon (*Chameleon calcaratus*)
25. Spiny-tailed Lizard or Sanda (*Uromastix hardwickii*)

## Part II

### 1. Beetles

#### Family Carabidae

*Agonotrechus andrewesi*

*Calathus amaroides* *Amara brucei*

*Callistominus belli* *Amara*

*eleganfula*

*Chlaenius championi* *Brachinus*

*atripennis*

*Chlaenius kanarae* *Brososoma*

*gracile*

*Chlaenius masoni* *Brosous bipillifer*

*Chlaenius nilgircus* *Broter*

*ovicollis*

#### Family chrysomelidae

*Acrocrypta rotundata*

*Bimala indica*

*Thauria aliris amplifascia*

*Clitea indica*

*Gopala pita*

#### Family Danaidae

*Griva cyanipennis*

*Euploea melanaleuca*

*Nisotra cardoni*

*Nisotra madurensis*

*Nisotra nigripennis*

#### Family Erycinidae

*Nisotra semicoerulea*

*Abisara kausambi* *Nisotra*

*striatipennis*

*Dodona adonira* *Nonarthra*

*patkaia*

*Dodona dipoea* *Psylliodes plana*

*Dodona egeon* *Psylliodes shira*

*Libythea lepita* *Sebaethe*

*cervina*

*Sebaethe patkaia*

**Family Hesperidae**

Sphaeroderma brevicorne

Baoris phidippina

Bebasa sena **Family**

**Cucujidae**

Halpe

homilea

Carinophlocus raffrayi

Cucujus bicolor

**Family Lycaenidae**

Cucujus grouvelle

allotinus subviolaceus manychus

Cucujus imperialis

Amblypodia abettrans Heterojinus

semilaetaneus

Amblypodia aenea Laemophloeus belli

Amblypodia agaba aurelia

Laemophloeus incertus

Amblypodia agrata Pediacus rufipes

Amblypodia alesia

**Family Inopeplidae**

Amblypodia apidanus ahamus

Inopeplus albonotalus

**Family Amathueidae**

Amblypodia ellisi

Amblypodia fulla ignara

Aemona amathusia

amathusia

Amblypodia genesa

Amathusia phildippus

watsoni

andamanicus

Amblypodia paraganesa amythaon

Amathuxida amythaon

zephyreeta

Discophora deo deodoides

Amblypodia paralea Discophora

lepida lepida

Amblypodia silhetensis Discophora

timora

Amblypodia suffusa

andamanensi

suffusa

Enispe cycnus

Amblypodia yendava Faunis

sumeus assama

Apharitis lilacinus Sticopthalma

nourmahal

Araotes lapithis Artipe eryx

Bindahara phocides

Bothrinia chennellia Castalius roxus

manluena Catapoecilma delicatuma

Catapoecilma delicatum Catapoecilma

elegans myositina

Charana jalindra

Cheritrella truncipennis

Chliaria kina

Deudoryx hypargyria gaetulia

Enchrysops cnejus Everes  
diporoides Everes kala  
Helippohorus androcles moorei  
Horage onyx  
Horage viola Hypolycaena  
nilgirica  
Hypolycaena thecloides nicobarica  
Iraota rochana boswelliana  
Jamides alectokandulana  
Jamides celeodus pura  
Jamides coeruler  
Jamides kankena Lampides  
boeticus Lilacea albocaerulea  
Lilacea atroguttata Lilacea  
lilacea Lilacea melaena Lilacea  
minima Logania massalia  
Lycaenesthes lycaenina Mahathala  
ameria Mahathala atkinsoni Magisba  
malaya presbyter Nacaduba aluta  
coelestis Nacaduba ancyra aberrans  
Nacaduba dubiosa fulva Nacaduba  
helicon Nacaduba hermus major  
Nacaduba pactolus Neucheritra  
febronia Niphanda cymbia Orthomiella  
pontis Pithecops fulgens  
Polymmatus devanica devanica Polymmatus  
metallica metallica Polymmatus orbitulus  
jaloka Polymmatus yeonghusbandi Poritia  
erycinoides elsiei  
Poritia hewitsoni  
Poritia plsurata geta  
Pratapa bhetes  
Pratapa blanka Pratapa deva  
Pratapa icetas  
Rapala buxaria  
Rapala chandrana chandrana  
Rapala nasaka Rapala  
refulgens Rapala rubida  
Rapala scintilla  
Rapala sphinx sphinx Rapala  
varuna Spindasis elima elima  
Spindasis lohita Spindasis

nipalicus Suasa lisides  
Surendra todara Tajuria albiplaga  
Tajuria cippus cippus Tajuria  
culta  
Tajuria diaeus  
Tajuria illurgioides  
Tajuria illurgis  
Tajuria jangala andamaniaca  
Tajuria melastigma Tajuria  
sebonga Tajuria thyia  
Tajuria yajna istroides  
Tarucus callinara  
Tarucus dharta  
Thaduka malticaudata kanara  
Thecla ataxus ataxus  
Thecla bitel  
Thecla icana Thecla  
jakamensis Thecla kabreea  
Thecla khasia Thecla  
kirbariensis Thecla suroia  
Thecla vittata Thecla ziba  
Thecla zoa Thecla zsta  
Una usta  
Yasoda tripunctata

**Family Nymphalidae Adolias**

cyanipardus  
Adolias dirtea Adolias  
khasiana Apatura chevana  
Apatura parvata  
Apatura sordida  
Apatura ulupi florenciae  
Argynnis adippe pallida  
Argynnis altissima Argynnis  
altissima Argynnis clara clara  
Argynnis pales horla Atella  
alciope  
Calinaga buddha brahaman  
Charaxes aristogiton Charaxes fabius  
sulphureus  
Charaxes karruba  
Charaxes marmax  
Charaxes polyxena heman Cheroobnesia

rahria rahrioides  
Cyrestis cocles  
Diagora persimilis  
Doleschallia bisaltide malabarica  
Eriboea athames andamanicus  
Eriboea delphis  
Eriboea dolen  
Eriboea harcoea lissainei  
Euripus consimilis Euripus  
halithereses Euthalia anosia  
Euthalia cocytus  
Euthalia duda  
Euthalia durga durga Euthalia evalina  
landabilis  
Euthalia franciae  
Euthalia garuda acontius  
Euthalia lepidea Euthalia merta  
eriphyle  
Euthalia nara nara Euthalia patala  
taoana  
Euthalia teuta  
Horona marathus andamana  
Hypolimnas missipus Hypolimnas  
polynice birmana  
Kallima albofasciata  
Kallima alompra  
Kallima philarchus horsfieldii  
Limenitis austenia austenia  
Limenitis damava  
Limenitis dudu  
Melitaea robertsi lutko  
Neptis Aurelia  
Neptis anjana nashona  
Neptis Aurelia  
Neptis magadh khasiana  
Neptisnandina hamsoni  
Neptis narayana  
Neptis radha radha  
Neptis soma  
Neptis zaida  
Neurosigma doublodayi doubledayi  
Pantoporia ksura ksura Pantoporia kanwa

phorkys Pantoporia larymna siamensis  
Pantoporia paravara acutipennis  
Pantoporia ranga  
Parthenos Sylvia Penthema lisarda  
Symbrenthia niphanda  
Vanesa egea agnicula  
Vanesa lalbum  
Vanesa pollychloros fervida  
Vanesa prarsoides dohertyi  
Vanesa urticie rizama

**Family Papilionidae**

Bhutanitis liderdalei liderdalei  
Chilasa epycides epycides  
Chilasa paradoxa telearchus  
Chilasa slateri slateri Graphium aristeus  
anticrates  
Graphium arycles arycles  
Graphium eurypylus macronius  
Graphium evemon albociliates  
Graphium gyas gyas  
Graphium megarus megarus  
Papilio bootes  
Papilio Buddha  
Papilio fuscus andamanicus  
Papillio machaon verityi  
Papilio mayo  
Parnassius charltonius charltonius  
Parnassius epaphus hillensis Parnassius  
jacquemonti jacquemonti  
Polydorus latreillei kabrua  
Polydorus plutonius tytleri  
Teinopalppus imperialis imperialis

**Family Pieridae** Aporia

nablelica Appias albina darada  
Appias indra shiva  
Appias lyncida latifasciata  
Appias wardi  
Baltia butleri butleri Cepora  
nadian remaba Cepora nerissa  
dapha

Colias ecocandiea hinducucica  
Colias eogene  
Colias ladakensis  
Colias stoliczkana Miranda  
Delias lativitta  
Dercas lycorias  
Euchloe charlonia lucilla  
Eurema andersoni ormistoni  
Metaporina agathon  
Pieris deota  
Pontia chloridice alipina  
Saletara panda Chrysaea  
Valeria avatar avatar

**Family Satyridae**

Anlocera brahminus Cyllogenes  
suradeva  
Elymnias malelas milamba  
Elymnias vasudeva Erebia annada  
suroia Erebia hydriva  
Erebia kalinda kalinda  
Erebia mani mani Erebia seanda  
opima  
Erites falcipennis  
Hipparchis hoydenreichi shandura  
Lethe atkinsoni  
Lethe baladeva  
Lethe goalpara goalpara  
Lethe insana insane Lethe  
jalurida  
Lethe kaubra  
Lethe latiaris latiaris  
Lethe moelleri moelleri  
Lethe naga naga  
Lethe nicetella  
Lethe pulaha Lethe scanda  
Lethe serbonis Lethe siderca  
Lethe sincrix Lethe  
tristigmata  
Lethe violaceopicta kanjupkula  
Lethe visrava  
Lethe yama



Maniola davendra davendra  
Maniola zitenius  
Mycalesis adamsoni  
Mycalesis anaxias  
Mycalesis qotama chamka  
Mycalesis heri  
Mycalesis lepcha bethami  
Mycalesis malsarida  
Mycalesis mestra  
Mycalesis misenus  
Mycalesis mystes  
Mycalesis suavolens  
Neorina Hilda  
Neorina patria westwoodii  
Oeneis buddha quaurhwalica  
Parantirrhoea marshali  
Pararge eversmanni cash mirensis  
Pararge maerula maefula  
Ragadia crislda crito  
Rhapticera sttriens kabrua  
Ypthima bolanica  
Ypthima lycus lycus  
Ypthima mathora mathora  
Ypthima similis affectata

**Zipotis saitis**

- 1-A. Civets (all species of Viverridae except Malabar civet)
- 1-B. Common fox (*Vulpes bengalensis*)
- 1-C. Flying squirrels (all species of the genera *Bulopetes*, *Petaurista*, *Pelomys*, and *Eupetaurus*)
- 1-D. Giant squirrels (*Ratufa macroura*, *Ratufa indica*, and *Ratufa bicolor*)
2. Himalayan brown bear (*Ursus arctos*)
- 2-A. Himalayan black bear (*Selenarctos thibetanus*)
- 2-B. Jackal (*Canis aureus*)
- 2-C. Jungle cat (*Felis chaus*)
- 2-D. Marmots (*marmota bobak himalayana*, *Marmota caudata*)
- 2-E. Martens (*Martes foria intermedia*, *Martes flovigule*, *Martes gwatkinsii*)
3. \*\*\*
4. Otters (*Luthra*, *L. Perspicillata*)
- 4-A. Pole cats (*Vormela peregusna*, *Mustila poturius*)
- 4-B. Red fox (*Vulpes vulpes*, *vulpes montana*, *vulpes griffithi*, *vulpes pusilla*)
5. Sloth bear (*Melursus ursinus*)

- 5-A. Sperm whale (*Physeter macrocephalus*)
6. \*\*\*
7. Weasels (*Mustela sibirica*, *Mustela kathian*, *Mustela altaica*)
8. Checkered keelback snake (*Xenochrophis piscator*)
9. Dhaman or rat snake (*Ptyas mucosus*)
10. Dog-faced water snake (*Carabus rhynchops*)
11. Indian cobras (all sub-species belonging to genus *Naja*)
12. King cobra (*Ophiophagus hannah*)
13. Oliveaceous keelback (*Artibeus schistosus*)
14. Russels viper (*Vipera russelli*)
15. Varanus species (excluding yellow monitor lizard)

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**SCHEDULE III of Wild Life Protection Act, 1972**

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1. \*\*\*
2. Barking deer or muntjac (*Muntiacus muntjak*)
3. \*\*\*
4. \*\*\*
5. Chital (*axix axis*)
6. \*\*\*
7. Gorals (*Nemorhaedus goral*, *Nemorhaedus hodgsoni*)
8. \*\*\*
9. \*\*\*
10. \*\*\*
11. Hogdeer (*Axis porcinus*)
12. Hyaena (*Hyaena hyaena*)
13. \*\*\*
14. Nilgai (*Boselaphus tragocamelus*)
15. \*\*\*
16. Sambar (*Cervus unicolor*)
17. \*\*\*
18. \*\*\*
19. Wild pig (*Sus scrofa*)

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**SCHEDULE IV of Wild Life Protection Act, 1972**

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1. \*\*\*
- 1-A. \*\*\*
2. \*\*\*
3. \*\*\*
- 3-A. Five-striped palm squirrel (*Funambulus pennanti*)
4. Hares (Black Naped, Common Indian, Desert, Himalayan mouse hare)
- 4-A. Hedge hog (*Hemiechinus auritus*)
- 4-B. \*\*\*
- 4-C. \*\*\*
- 4-D. \*\*\*
- 4-E. Indian porcupine (*Hystrix indica*)
5. \*\*\*
6. \*\*\*
- 6-A. Mongooses (All species of genus *Herpestes*)
- 6-B. \*\*\*
7. \*\*\*
- 7-A. Pole cats (*Vormela peregusna*, *Mustela Putorius*)
- 7-B. \*\*\*
8. \*\*\*
- 8-A. \*\*\*
9. \*\*\*
- 9-A. \*\*\*

10. \*\*\*
11. Birds (Other than those which appear in other Schedules)
  1. Avadavat (Estrildinae)
  2. Avocet (Recurvirostridae)
  3. Babblers (Timaliinae)
  4. Barbets (Capitonidae)
  5. Barnowls (Tytonknae)
  6. Bitterns (Ardeidae)
  7. Brown-headed gull (Iarus brunnicephalus)
  8. Bulbuls (Pycnonotidae)
  9. Buntings (Emberizidae)
  10. Bustarda (Otididae)
  11. Bustard-Quails (Turnicidae)
  12. Chloropsis (Irenidae)
  13. Comb duck (Sarkidiornis melanotes)
  14. Coots (Rallidae)
  15. Cormorants (Phalacrocoracidae)
  16. Cranes (Gruidae)
  17. Cuckoos (Cuculidae)
  - 17-A. Curlews (Scolopacinae)
  18. Darters (Phalacrocoracidae)
  19. Doves including the emerald Dove (Columbidae)
  20. Drongos (Dicuridae)
  21. Ducks (Anatidae)
  22. Egrets (Ardeidae)
  23. Fairy Blue Birds (Irenidae)
  24. Falcons (Falconidae), excepting the shaheen and Peregrine falcons (Falco Peregrinus), the shaker or chorrug, shanghar and laggar falcons (F. biarmicus), and the redheaded merlin (F. chicquera)
  25. Finches including the chaffinch (Fringillidae)
  26. Falmingos (Phoenicopteridae)
  27. Flowerpeckers (Dicaeidae)
  28. Flycatchers (Muscicapidae)
  29. Geese (Anatidae)
  30. Goldfinch and allies (Carduelinae)
  31. Grebes (Pooicipididae)
  32. Gulls (Ardeidae)
  33. Ibises (Threskiornithidae)
  34. Iorars (Irenidae)
  35. Jays (Corvidae)
  36. Jacanas (Jacanidae)
  - 36-A. junglefowl (Phasianidae)
  37. Kingfishers (Alcedinidae)
  38. Larks (Alaudidae)
  39. Lorikeets (Psittacidae)

40. Magpies including the Hunting magpie (Corvidae)
  41. Mannikins (Estrildinae)
  42. Megapodes (Megapodidae)
  43. Minivets (Campephagidae)
  44. Munis (Estrildinae)
  45. Mynas (Sturnidae)
  46. Nightjara (Caprimulgidae)
  47. Orioles (Oriolidae)
  48. Owls (Strigidae)
  49. Oystercatchers (Haematopodidae)
  50. Parakeets (Psittacidae)
  51. Partridges (Phasianidae)
  52. Pelicans (Pelecanidae)
  53. Pheasants (Phasiandae)
  54. Pigeons (Columbidae) except the Blue Rock Pigeon (*Columba livia*)
  55. Pipits (Motacillidae)
  - 55-A. Pittas (Pittidae)
  56. Plovers (Charadriinae)
  57. Quails (Rhasianidae)
  58. Rails (Rhasianidae)
  59. Rollers or Blue jays (Coraciidae)
  60. Sandgrouses (Pteroclididae)
  61. Sandpipers (Scolopacinae)
  62. Snipes (Scolopacinae)
  63. Spurfowls (Phasianidae)
  64. Starlings (Sturnidae)
  65. Stone Curlew (Burhinidae)
  66. Storks (Ciconiidae)
  67. Stilts (Recurvirostridae)
  68. Sunbirds (Nectariniidae)
  69. Swans (Anatidae)
  70. Teals (Anatidae)
  71. Thrushes (Turdidae)
  72. Tits (Paridae)
  73. Tree pies (Corvidae)
  74. Trogons (Trogonidae)
  75. Vultures (Accipitridae)
  76. Waxbills (Estrildinae)
  77. Weaver Birds or bayas (Ploceidae)
  78. White -eyes (Zosteropidesa)
  79. Woodpeckers (Picidae)
  80. Wrens (Troglodytidae)
12. Snakes other than those species listed in Sch.I, Pt.II; and Sch.II, Pt.II

- (i) Amblycephalidae
  - (ii) Amilidae
  - (iii) Boidae
  - (iv) Colubridae
  - (v) Dasypeptidae (Egg-eating snakes)
  - (vi) Elapidae (cobras, Kraits, and Coral Snakes)
  - (vii) Glauconndae
  - (viii) Hydrophidae (Fresh water and sea snakes)
  - (ix) Tlysiidae
  - (x) Leptotyphlopidae
  - (xi) Typhlopidae
  - (xii) Uropelotidae
  - (xiii) Viperidae
  - (xiv) Xenopeltidae]
- 13. Fresh Water Frogs (*Rana* spp.)
  - 14. Three-keeled Turtle (*Geoemydas tricarinata*)
  - 15. Tortoise (Testudinidae, Tryonychidae)
  - 16. Viviparous toads (*Nectophrynoides* sp.)
  - 17. Voles
  - 18. Butterflies and Moths

**Family Danaidae**

*Euploca core simulatrix*  
*Euploca crassa*  
*Euploca diocletianus ramsayi*  
*Euploca muleiber*

**Family Hesperilidae**

*Baoris farri*  
*Hasora vitta*  
*Hyarotis adrastus*  
*Oriens concinna*  
*Pelopidas assamensis Pelopidas sinensis*  
*Polytrema discreta*  
*Polytrema rubricans*  
*Thoressa horiorei*

**Family Lycaenidae**

Tarucus ananda

**Family Nymphalidae** Aporia agathon

ariaca Appias libythea

Appiad nero galba

Prioneris sita

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**SCHEDULE V of Wild Life Protection Act, 1972**

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1. Common crow
2. \*\*\*
3. Fruit bats
4. \*\*\*
5. Mice
6. Rats
7. \*\*\*

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**SCHEDULE VI of Wild Life Protection Act, 1972**

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(See Section 2)

1. Beddome's cycad (*Cycas beddomei*)
2. Blue Vanda (*Vanda soerulec*)
3. Kuth (*Saussurea lappa*)
4. Ladies slipper orchids (*Paphiopedilum* spp.)
5. Pitcher plant (*Nepenthes khasiana*)
6. Red Vanda (*Rananchora imschootiana*)

# Appendix 2

**List of Flora included in Appendix I  
(Prohibited Species) and Appendix II  
(Endangered Species) of CITES**



**APPENDIX 2**

**Appendix I (Prohibited Species) and Appendix II (Endangered Species) of Convention on International Trade in Endangered Species of Wild Flora (CITES)**

Appendix I	Appendix II
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**FLORA (PLANTS)**

AGAVACEAE Agaves

Agave arizonica

Agave parviflora

Agave victoriae-reginae #1

Nolina interrata

AMARYLLIDACEAE Snowdrops, sternbergias

Galanthus spp. #1

Sternbergia spp. #1

APOCYNACEAE Elephant trunks

Pachypodium spp. #1 (Except the species included in Appendix I)

Pachypodium ambongense

Pachypodium baronii

Pachypodium decaryi

Rauvolfia serpentina #2

ARALIACEAE Ginseng

Panax ginseng #3 (Only the population of the Russian Federation; no other population is included in the Appendices)

Panax quinquefolius #3

ARAUCARIACEAE Monkey-puzzle tree

Araucaria araucana

BERBERIDACEAE May-apple

Podophyllum hexandrum #2

BROMELIACEAE Air plants, bromelias

Tillandsia harrisii #1

Tillandsia kammii #1

Tillandsia kautskyi #1

Tillandsia mauryana #1

Tillandsia sprengeliana #1

Tillandsia sucrei #1

Tillandsia xerographica #1

CACTACEAE Cacti

CACTACEAE spp.<sup>7</sup> #4 (Except the species included in

Appendix I)

Ariocarpus spp.

Astrophytum asterias

Aztekium ritteri

Coryphantha werdermannii

Discocactus spp.

Echinocereus ferreirianus ssp. lindsayi

Echinocereus schmollii

Escobaria minima

Escobaria sneedii

Mammillaria pectinifera

Mammillaria solisioides

Melocactus conoideus

Melocactus deinacanthus

Melocactus glaucescens

Melocactus paucispinus

Obregonia denegrii

Pachycereus militaris

Pediocactus bradyi

Pediocactus knowltonii

Pediocactus paradinei

Pediocactus peeblesianus

Pediocactus sileri

Pelecyphora spp.

Sclerocactus brevihamatus ssp. tobuschii

Caryocarcostaricense #1

Sclerocactus erectocentrus

Sclerocactus glaucus

Sclerocactus mariposensis

Sclerocactus mesae-verdae

Sclerocactus nyensis

Sclerocactus papyracanthus

Sclerocactus pubispinus

Sclerocactus wrightiae

Strombocactus spp.

Turbiniacarpus spp.

Uebelmannia spp.

CARYOCARACEAE Ajo

COMPOSITAE (Asteraceae) Kuth

Saussurea costus

CRASSULACEAE Dudleyas

Dudleya stolonifera

CUPRESSACEAE Alerce, cypresses	Dudleya traskiae
Fitzroya cupressoides	
Pilgerodendron uviferum	
CYATHEACEAE Tree-ferns	Cyathea spp. #1
CYCADACEAE Cycads	CYCADACEAE spp. #1
Cycas beddomei	
DIAPENSIACEAE Oconee-bells	Shortia galacifolia #1
DICKSONIACEAE Tree-ferns	Cibotium barometz #1
Dicksonia spp. #1 (Only the populations of the Americas; no other population is included in the Appendices)	
DIDIEREACEAE Alluaudias, didiereas	DIDIEREACEAE spp. #1
DIOSCOREACEAE Elephant's foot, kniss	Dioscorea deltoidea #1
DROSERACEAE Venus' flytrap	Dionaea muscipula #1
EUPHORBIACEAE Spurges	
Euphorbia spp. #1 (Except the species included in Appendix I; succulent species only; artificially propagated specimens of cultivars of Euphorbia trigona are not subject to the provisions of the Convention)	
Euphorbia ambovombensis	
Euphorbia capsaintemariensis	
Euphorbia cremersii (Includes the forma viridifolia and the var. rakotozafyi)	
Euphorbia cylindrifolia (Includes the spp. tuberifera)	
Euphorbia decaryi (Includes the vars. ampanihyenis, robinsonii and spirosticha)	
Euphorbia francoisii	
Euphorbia moratii (Includes the vars. antsingiensis, bemarkahensis and multiflora)	
Euphorbia parvicyathophora	
Euphorbia quartziticola	
Euphorbia tulearensis	
FOUQUIERIACEAE Ocotillos	Fouquieria columnaris #1
Fouquieria fasciculata	
Fouquieria purpusii	
GNETACEAE Gnetums	
JUGLANDACEAE Gavilan	
Oreomunnea pterocarpa #1	

LEGUMINOSAE (Fabaceae) Afrormosia, cristobal, rosewood,  
sandalwood

Dalbergia nigra

Pericopsis elata #5

Platymiscium pleiostachyum #1

Pterocarpus santalinus #7

LILIACEAE Aloes

Aloe spp. #1 (Except the species included in Appendix I. Also  
excludes Aloe vera, also referenced as  
Aloe barbadensis which is not included in the Appendices)

Aloe albida

Aloe albiflora

Aloe alfredii

Aloe bakeri

Aloe Bellatula

Aloe calcairophila

Aloe compressa (Includes the vars. rugosquamosa, schistophila  
and paucituberculata)

Aloe delphinensis

Aloe descoingsii

Aloe fragilis

Aloe haworthioides (Includes the var. aurantiaca)

Aloe helenae

Aloe laeta (Includes the var. maniaensis)

Aloe parallelifolia

Aloe parvula

Aloe pillansii

Aloe polyphylla

Aloe rauhii

Aloe suzannae

Aloe versicolor

Aloe vossii

MAGNOLIACEAE Magnolia

MELIACEAE Mahoganies,

Spanish cedar

Swietenia humilis #1

Swietenia macrophylla #6 (Populations of the Neotropics)  
[Enters into effect on 15 November 2003]

Swietenia mahagoni #5

NEPENTHACEAE Pitcher-plants (Old World)

Nepenthes spp. #1

Nepenthes khasiana

Nepenthes rajah

ORCHIDACEAE Orchids

ORCHIDACEAE spp. <sup>8</sup> #8 (Except the species included in Appendix I) (For all of the following Appendix-I species, seedling or tissue cultures obtained in vitro, in solid or liquid media, transported in sterile containers are not subject to the provisions of the Convention)

Aerangis ellisii

Cattleya trianaei

Dendrobium cruentum

Laelia jongheana

Laelia lobata

Paphiopedilum spp.

Peristeria elata

Phragmipedium spp.

Renanthera imschootiana

Vanda coerulea

OROBANCHACEAE

Broomrape

Cistanche deserticola

PALMAE (Arecaceae) Palms

Beccariophoenix  
madagascariensis

Chrysalidocarpus decipiens #1

Lemurophoenix halleuxii  
Marojejya darianii  
Neodypsis decaryi #1  
Ravenea louvelii

Ravenea rivularis  
Satranala decussilvae  
Voanioala gerardii

PAPAVERACEAE Poppy

PINACEAE Guatemala fir

Abies guatemalensis

PODOCARPACEAE Podocarps

Podocarpus parlatorei

PORTULACACEAE Lewisias, portulacas, purslanes

Anacampseros #1

	Avonia #1
	Lewisia serrata #1
PRIMULACEAE Cyclamens	Cyclamen spp. <sup>9</sup> #1
PROTEACEAE Proteas	
	Orothamnus zeyheri #1
	Protea odorata #1
RANUNCULACEAE Golden seals, yellow adonis, yellow root	
	Adonis vernalis #2
	Hydrastis Canadensis #3
ROSACEAE African cherry, stinkwood	
	Prunus africana #1
RUBIACEAE Ayuque	
Balmea stormiae	
SARRACENIACEAE Pitcher-plants (New World)	
Sarracenia spp. #1 (Except the species included in Appendix I)	
Sarracenia rubra	
ssp. alabamensis	
Sarracenia rubra ssp. jonesii	
Sarracenia oreophila	
SCROPHULARIACEAE Kutki	
Picrorhiza kurrooa #3 (Excludes Picrorhiza scrophulariiflora)	
STANGERIACEAE Stangerias	
Stangeria eriopus	Bowenia spp. #1
TAXACEAE Himalayan yew	
	Taxus wallichiana #2
TROCHODENDRACEAE (Tetracentraceae)	
Tetracentron	
THYMELAEACEAE (Aquilariaceae)	
Agarwood, ramin	
	Aquilaria malaccensis #1
VALERIANACEAE Himalayan spikenard	
Nardostachys grandiflora #3	
WELWITSCHIACEAE Welwitschia	
	Welwitschia mirabilis #1
ZAMIACEAE Cycads	

ZAMIACEAE spp. #1 (Except the species included in Appendix I)

Ceratozamia spp.

Chigua spp.

Encephalartos spp

Microcycas calocoma

ZINGIBERACEAE Ginger lily

Hedychium philippinense #1

ZYGOPHYLLACEAE Lignum-vitae

Guaiacum spp #2

# Appendix 3

## List of SCOMET Items

Updated and revised **SCOMET Policy (As on 24.04.2019)** is available on the DGFT website (*under heading Policies-SCOMET*) at

[https://dgft.gov.in/sites/default/files/SCOMETLIst\\_2019\\_0.pdf](https://dgft.gov.in/sites/default/files/SCOMETLIst_2019_0.pdf)



# **Appendix 4**

## **Definition of Finished Leather**

## Appendix - 4

### Definition of Finished Leather

**Public Notice No. 21 / 2009-14 Dated 1<sup>st</sup> December, 2009**

**Subject: Export of Finished Leather- Revised Leather Norms**

In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No 22 of 1992) , the Director General of Foreign Trade hereby specifies, for the purpose of the entry “Finished Leather all kinds” appearing at *Serial No:142, Chapter 41, Schedule 2 – Export Policy, of the Foreign Trade Policy 2009-14*, that the items mentioned in column 2 of the table hereunder shall constitute “Finished Leather” and the same may be exported without a license but subject to the terms and conditions specified against each item in column 3 of the table hereunder.”

S. No.	Description of item	Manufacturing Norms Conditions.
1.	2.	3.
<b>I</b>	Leathers with finishing coat (All substrates – Goat and Sheep skins and Bovine hides/sides calf skins including splits)	a. Tanning b. Dyeing (optional) c. Fatliquoring d. Finishing coat
<b>II</b>	Suede Leathers (All substrates including splits)	a. Tanning b. Dyeing in light/pastel/medium/dark shades (in case of doubt, the presence of dye to be ascertained by chromatographic technique) c. Fatliquoring d. Buffing to produce suede nap e. Shaving/snuffing of the grain along the backbone 2 inches on either side in the case of goat and sheep skins and in the case of bovine hides/sides and calf skins all over the grain side
<b>III</b>	Nubuck Leathers (All substrates including butts and bends)	a. Tanning b. Dyeing in light/pastel/medium/dark shades (in case of doubt, the presence of dye to be ascertained by chromatographic technique) c. Fatliquoring d. Buffing on the grain to produce nap with writing effect (or) Buffing on the grain and presence of oil in the case of oil nubuck leather
<b>IV</b>	Bovine hides/sides based Lining Leathers	Thickness less than or equal to 1.0 mm a. Tanning b. Dyeing in light/pastel/medium/dark shades (in the case of doubt, the presence of dye to be ascertained by chromatographic technique) c. Fatliquoring

<b>V</b>	Gloving leathers (All substrates):	Thickness should be less than or equal to 1.0 mm and run should be minimum of 15% a. Tanning b. Dyeing (optional) c. Fatliquoring d. Wax coat
<b>VI</b>	Burnishable Leathers (All substrates including butts and bends)	a. Tanning b. Dyeing in light/pastel/medium/dark shades (in case of doubt, the presence of dye to be ascertained by chromatographic technique) c. Fatliquoring d. Wax coat e. Burnishable effect on rubbing (Minimum CIE $\Delta L$ value of -5.0 on 10 dry rubbing on SATRA Fastness tester or any other fastness tester as measured on a Reflectance spectrophotometer)
<b>VII</b>	Pull Up Leather – Wax/Oil (All substrates including butts and bends)	a. Tanning b. Dyeing in light/pastel/medium/dark shades (in case of doubt, the presence of dye to be ascertained by chromatographic technique) c. Fatliquoring d. Wax coat (or) Oil coat e. Pull up effect (Minimum CIE $\Delta L$ value of +5.0 as measured on a reflectance spectrophotometer)
<b>VIII</b>	Heavy Leathers including sole leather, harness and belting leathers (Bovine hides/sides including butts and bends)	Heavy substance with thickness of 3.0 mm or more and with minimum of apparent density 0.9 gm/cc a. Vegetable Tanning b. Oiling/stuffing c. Rolling / Plating
<b>IX</b>	Hair/wool on leathers (All substrates including rabbit skins)	a. Tanning b. Dyeing (optional) c. Fatliquoring d. Wool/hair combing
<b>X</b>	Laminated Leathers (All substrates including splits)	a. Tanning b. Dyeing (optional) c. Fatliquoring d. Application of foil/film/lamination
<b>XI</b>	Chamois Leathers (All substrates)	a. Aldehyde and fish oil combination tanning b. Buffing to produce suede nap c. Complete shaving/snuffing of the grain Should have pronounced change in the grain pattern/texture of grain

<b>XII</b>	Shrunken Grain/Washed leathers (All substrates).	a. Tanning b. Dyeing (in the case of doubt, the presence of dye to be ascertained by chromatographic technique c. Fatliquoring d. Wax coat
<b>XIII</b>	Wax/Oil coated leathers	a. Tanning b. Dyeing in medium/dark shades c. Fatliquoring d. Wax coat (or) Oil Coat

**NOTE:** Any new type of finished leather not covered under the above categories shall be permitted for export, subject to testing and certification by Central Leather Research Institute (CLRI)

### **DEFINITIONS OF MANUFACTURING OPERATIONS**

**Tanning** -Tanning with one or more than one kind of tanning agent, such as mineral tanning and vegetable tanning and / or syntan tanning and/ or resin tanning and/or aldehyde tanning, oil tanning in any sequence and or any new type of tanning.

**Dyeing** – Treating the leather with a solution of dye/s to impart a colour . In case of doubt the presence of dye should be ascertained by extracting dye from leather using suitable solvent mixture and by running thin layer chromatography (TLC) □□

**NOTE: 1:- Testing for the presence of dye:**

Organic layer separated from Butanol, acetic acid and water mixture taken in the ratio 4: 1: 5, using a separating funnel is taken as the eluting solvent for TLC analysis. Dye is extracted from the leather using dichloromethane and methanol (1: 1) mixture. The cut pieces of leathers are heated in a water bath with the solvent mixture for few minutes. The extracted dye is kept as a spot on the TLC paper and the strip is kept in the eluting solvent such that the dye spot lies above the solvent level. The presence of the dye is confirmed by its movement to a considerable distance and from the formation of a dye curve or peak on the TLC paper.

**Fatliquoring** – Treating the leather with oil and/or fat, emulsified in water for rendering the leather soft

**Finishing Coat** – Finishing coat shall contain a film forming material/ binder in combination with colorants such as pigments or dyes or a combination of both. The film forming material/binder shall comprise materials singly or in combination such as proteins or synthetic acrylic or polyurethane, vinyls lacquers or lacquer emulsions. If necessary, microscopic examination of the surface at minimum 100 times magnification shall be carried out to detect the finishing coat.

**NOTE 2: - Microscopic examination for finish coat:**

Binocular stereoscopic microscope with (two paired) objectives capable of viewing the objects at a total magnification of 100X will be required. Stereoscopic microscope gives a three dimensional view of the object.

Leather sample to be examined is placed on the stage of the microscope with the grain facing the objectives and then the surface is focused. Two or three places in each of the five locations namely butt, belly (one each side of the back bone line) and neck or shoulder examined.

To the naked eye, the grain surface may appear to be plain, but when focused under microscope, innumerable depressions can be seen on the surface. These depressions are due to cleavages lines and hair pores. If finish coat is sprayed on the grain surface, it will be present throughout, including depressed areas and both the depressed and other areas will produce the same type of reflection which is clearly visible under the microscope.

**Buffing** – An operation to produce a clean flesh surface to produce nap on leather by the action of emery wheel or a buffing machine

**Shaving** – A mechanical operation of reducing the substance of leather to uniform thickness by scrapping off layers from flesh or grain side

**Snuffing** – The process of buffing the grain side of leather usually done by buffing machine, with visible evidence of removal of grain

**Oiling** – The operation of rubbing oil on the grain side of wet or sammed leather with the object of making the leather soft and pliable; in the case of vegetable tanned leather also to protect the color of tannage from darkening by oxidation.

**Wax coat** – Wax particulate matter should be seen under Microscope (100x) after the application of xylene on the grain surface.

**NOTE 3:-Microscopic examination of wax coat:**

A small drop of xylene is placed on the surface of the leather. The surface is scrapped gently using a glass rod. Leather is left for 2-3 minutes. The dried leather surface is observed under microscope for the presence of wax crystals on the surface.

**Burnishable Effect** – Rubbing on grain surface of leather should show a distinct gloss with a darkening of the shade giving rise to a burnishing effect. Minimum CIE  $\Delta L$  value of – 5.0 on 10 dry rubbing on SATRA or any other fastness tester

**Pull up Effect** – Leather shall produce a distinct pull-up effect showing a contrast light color from the base minimum CIE  $\Delta L$  value of +5 as measured by the reflectance spectrophotometer.

**Wool Combing**-The operation through which wool entanglements are released.

**Application of foil/film** – Acrylic/ PVC/PU foil or film

**Rolling** – The operation of rolling the heavy leathers like sole leather using a heavy roller with rolling machine.

**STATE CODES**

All the exporters are required to indicate the state of origin of their export product in their shipping bills. For this purpose the following codes are to be utilized.

<b>Code No.</b>	<b>Name of the State</b>
01	ASSAM
02	MEGHALAYA
03	MIZORAM
06	BIHAR
07	JHARKHAND
09	ARUNACHAL PRADESH
10	WEST BENGAL
14	NAGALAND
15	MANIPUR
16	ORISSA
17	SIKKIM
18	TRIPURA
19	ANDAMAN & NIKOBAD
20	UTTAR PRADESH
21	UTTARAKHAND
29	DELHI
30	PUNJAB
34	HARYANA
39	CHANDIGARH
44	JAMMU & KASHMIR
46	HIMACHAL PRADESH
50	RAJASTHAN
54	GUJARAT
60	MAHARASHTRA
67	DAMAN & DIU
68	GOA
69	DADRA & NAGAR HAVELI
70	MADHYA PRADESH
71	CHATTISGARH
80	ANDHRA PRADESH
84	KARNATAKA
89	LAKSHADWEEP
90	TAMIL NADU
96	KERALA
99	PUDUCHERRY